

SUPPLEMENTARY LIST

**THE HIGH COURT OF ORISSA, CUTTACK
LIST OF BUSINESS FOR WEDNESDAY, THE 14TH OCTOBER, 2026
CHIEF JUSTICE'S COURT (2ND FLOOR)**

AT 10:30 AM

**THE HON'BLE THE CHIEF JUSTICE
AND**

THE HON'BLE MR. JUSTICE CHITTARANJAN DASH

(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE).)

TOP OF THE LIST

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| 1. WP(C)/8403/2025
[ODHC010201092025]
(Instead of filing an IA, the
Ld.Counsel for the petitioner
filed a memo for withdrawal of
the writ petition, which is at
fl.10.) MENTION
WITH WP(C)/8411/2025
[ODHC010200962025]
(Instead of filing an IA, the
Ld.Counsel for the petitioner
filed a memo for withdrawal of
the writ petition, which is at
fl.10.) MENTION
WITH WP(C)/8412/2025
[ODHC010200972025]
(Instead of filing an IA, the
Ld.Counsel for the petitioner
filed a memo for withdrawal of
the writ petition, which is at
fl.10.) MENTION
WITH WP(C)/8415/2025
[ODHC010201052025]
(Instead of filing an IA, the
Ld.Counsel for the petitioner
filed a memo for withdrawal of
the writ petition, which is at
fl.10.) MENTION
WITH WP(C)/8420/2025
[ODHC010200952025]
(Instead of filing an IA, the
Ld.Counsel for the petitioner
filed a memo for withdrawal of
the writ petition, which is at
fl.10.) MENTION
WITH WP(C)/10851/2025
[ODHC010199712025]
(Instead of filing an IA, the
Ld.Counsel for the petitioner
filed a memo for withdrawal of
the writ petition, which is at
fl.X.) MENTION
WITH WP(C)/10853/2025
[ODHC010199732025]
(Instead of filing an IA, the
Ld.Counsel for the petitioner
filed a memo for withdrawal of
the writ petition, which is at
fl.X.) MENTION
WITH WP(C)/10871/2025
[ODHC010201112025] | SHASHI RAM MANGARAJ SUBHAM AGRAWAL
V/S
STATE OF ODISHA

HEMANT AGRAWAL AND SUBHAM AGRAWAL
CO., KALAHANDI
V/S
STATE OF ODISHA

HEMANT AGRAWAL AND SUBHAM AGRAWAL
CO., KALAHANDI
V/S
STATE OF ODISHA AGA

SHASHI RAM MANGARAJ SUBHAM AGRAWAL
V/S
STATE OF ODISHA

HEMANT AGRAWAL AND SUBHAM AGRAWAL
CO., KALAHANDI
V/S
STATE OF ODISHA AGA

SHASHI RAM MANGARAJ SUBHAM AGRAWAL
V/S
STATE OF ODISHA

SHASHI RAM MANGARAJ SUBHAM AGRAWAL
V/S
STATE OF ODISHA

HEMANT AGRAWAL AND SUBHAM AGRAWAL
CO., KALAHANDI |
|--|--|

(Instead of filing an IA, the
 Ld.Counsel for the petitioner
 filed a memo for withdrawal of
 the writ petition, which is at
 fl.X.) MENTION

FRESH ADMISSION - TENDER

- | | | | |
|-----|---|--|---|
| 2. | WP(C)/19072/2026
[ODHC010447552026]
(Order, Dtd.23.09.2026 may
kindly be seen. IA
No.11205/2026 is a fl.A for
appr.order.) Spec.Adj. | V/S
N. NARASINGHA REDDY
STATE OF ODISHA | CHITTA RANJAN LENKA
L.PANI
M/S. GIRIJA PRASAD DUTTA,
S.K.MOHANTY, S.R.OJHA,
K.M.BHUYAN, CH.T.PRAHARAJ |
| 3. | WP(C)/23900/2026
[ODHC010558512026]
MENTION | SANTOSH KUMAR
MALLIK @ MALLICK
V/S
STATE OF ODISHA | RAKESH KUMAR SARANGI
H.K.SAHOO, S.K.PATRI,
S.N.PRADHAN |
| 4. | WP(C)/25858/2026
[ODHC010613612026]
(IA No.15245/2026 at fl.A for
stay.) MENTION | KAPINDRA BEHERA @
KAPINDRA KUMAR
BEHERA
V/S
STATE OF ODISHA | LALITENDU MISHRA
S.N.RATH, A.SAHU, S.PATNAIK,
B.PANDA |
| 5. | WP(C)/26785/2026
[ODHC010535382026]
MENTION | NIRAKAR SAMAL
V/S
STATE OF ODISHA | SAKTIDHAR MISHRA
A.TRIPATHY, S.RAY |
| 6. | WP(C)/28421/2026
[ODHC010666712026]
(Order, Dtd.30.09.2026 may
kindly be seen. IA
No.16685/2026 is at fl.A for
stay.) Spec.Adj. | SOURAV AGRAWAL
V/S
STATE OF ODISHA | DURGA PRASAD NANDA (SR.ADV.),
PRABODHA CHANDRA NAYAK
S.K.SAHU
ASC |
| 7. | WP(C)/28507/2026
[ODHC010624842026]
(Order, Dtd.10.09.2026 may
kindly be seen. IA No.15482 of
2026 is at fl.A for stay.
Pursuant to Court's order no.1
dtd.10.09.2026, report of the
Stamp Reporter at flag "B" may
kindly be perused.) mention | SUSHANTA KUMAR
MALLICK
V/S
STATE OF ODISHA | RABI NARAYAN MOHANTY
S.R.MOHARANA |
| 8. | WP(C)/29064/2026
[ODHC010690762026]
(Order dtd. 07.10.2026 may
kindly be seen. I.A.
No.17853/2026 is at Flag "A"
for appropriate orders. Copy
not Served) Spec.Adj. | M/S SHIVAM
DISTRIBUTORS,
CUTTACK
V/S
STATE OF ODISHA | ATUL TRIPATHY
A.SAHOO, A.DHALL

AGA |
| 9. | WP(C)/29066/2026
[ODHC010689152026]
MENTION | M/S. GEPL-GKR-JV,
NAYAPALLI,
BHUBANESWAR
V/S
STATE OF ODISHA | SOUMIK SPANDAN TRIPATHY
P.PRADHAN, S.PRIYADARSHINI,
P.P.DAS, P.PANDA |
| 10. | WP(C)/29280/2026
[ODHC010697002026]
MENTION | SAROJ KUMAR JENA
V/S
STATE OF ODISHA | JASHOBANTA DASH
B.P.PANDA |
| 11. | WP(C)/29363/2026
[ODHC010700762026]
(Order dtd. 07.10.2026 may
kindly be seen. IA
No.17556/2026 at fl'A' for
appr. orders. IA
No.19509/2026 at fl'B' for
amendment of WP. IA
No.19531/26 at fl'C' for
intervention.) Spec.Adj. | JAGADISH MANDAL
V/S
STATE OF ODISHA | ANIRUDH SANGANERIA
S.NATH, S.S.PRADHAN
M/S.PRASHANTA KU.
NAYAK,A.BISOI,R.KUNDU,
A.A.MEHER,S.PATTANAIK |
| 12. | WP(C)/29373/2026
[ODHC010704162026]
(Order, Dtd.07.10.2026 may
kindly be seen. IA
No.17602/26 at fl'A' for appr.
orders. IA No.18794/26 at fl.'B'
for intervention and appr. | RANJAN KUMAR SAHU
V/S
STATE OF ODISHA | ANIRUDH SANGANERIA
S.NATH, S.S.PRADHAN
M/S.PRASHANT KU.NAYAK,
S.MITRA, A.BISOI, S.PATTANAIK,
R.KUNDU |

	orders. IA No.19510/26 at fl'C' for amendment of WP.) Spec.Adj.		
13.	WP(C)/30692/2026 [ODHC010727682026] (Order dtd. 30.09.2026 may kindly be seen. I.A. No. 18201 / 2026 is at flag 'A' for stay. Additional documents filed in court on dtd. 30.09.2026 is at flag "1".) Spec.Adj.	SUSANTA KUMAR SAHOO V/S STATE OF ODISHA	PRABODHA CHANDRA NAYAK S.K.SAHU AISHWARYA DASH (ASC)
14.	WP(C)/31234/2026 [ODHC010739702026] (Order dtd. 07.10.2026 may kindly be seen. IA No.18473/2026 at fl.A for stay.) Spec.Adj.	SWAPNESWAR SAHOO V/S STATE OF ODISHA	RAMA KRUSHNA PATTANAIK P.BEHERA AGA
15.	WP(C)/31856/2026 [ODHC010724122026] MENTION	ASHIM RANJAN JAGATY V/S STATE OF ODISHA	PRATIK NAYAK B.MISHRA, A.MISHRA
16.	WP(C)/32055/2026 [ODHC010753262026] (I.A. No. 18853/2026 at Flag "A" for stay.) MENTION	NABIN KUMAR AGRAWAL V/S STATE OF ODISHA	SUBHAM AGRAWAL
17.	WP(C)/32277/2026 [ODHC010766482026] (I.A No. 19101 of 2026 is at flag- " A " for app. order.) MENTION	JAY DURGA TRANSPORT,KHURDA V/S STATE OF ODISHA	ANJAN KUMAR BISWAL A.DASH, S.S.BISWAL
18.	WP(C)/32371/2026 [ODHC010770962026] (IA No.19187/2026 at fl.A for stay.) MENTION	M/S. LASER POWER AND INFRA LTD., KOLKATA V/S	SATYA SMRUTI MOHANTY S.S.PRADHAN, G.RAI, G.NAYAK, S.S.MOHARANA, P.PATNAIK, N.PRADHAN, R.BANERJEE, K.D.SAKAR, V.BIRMECHA
19.	WP(C)/32586/2026 [ODHC010774982026] (IA No.19297/2026 at fl.A for stay.) MENTION	ODISHA POWER TRANSMISSION CORPORATION LTD., KHORDA IB FIELD SUPPLIERS AND CONTRACTOR ASSOCIATION, BRAJARAJ NAGAR V/S MAHANADI COALFIELDS LIMITED (MCL), SAMBALPUR M/S JANAKI ENTERPRISES	SUKANTA KUMAR DALAI S.MOHAPATRA, B.BHUYAN, J,BHUYAN, S.K.PANDA, S.R.SWAIN, J.J.JYOTI, S.PATRA
20.	WP(C)/32741/2026 [ODHC010771562026] (I.A. No. 19226/26 is at flag "A" for stay.) MENTION	UNION OF INDIA M/S MADHUSUDAN AGRAWAL PROJECT PRIVATE LIMITED, CHHATTISGARH V/S UNION OF INDIA	PRABODHA CHANDRA NAYAK S.K.SAHU
21.	WP(C)/32763/2026 [ODHC010782822026] (I.A. No. 19459/26 is at flag "A" for stay.) MENTION	ALOK KUMAR BISOYI V/S STATE OF ODISHA	HARISANKAR MAHAPATRA R.VOHRA, H.SINGH, KARAMDEO, P.K.MOHANTY
22.	WP(C)/33205/2026 [ODHC010783552026] (IA No.19470/2026 at fl.A for appr.order.) MENTION	PRAVEEN AGRAWAL V/S STATE OF ODISHA	PAMI RATH S.MOHANTY, S.MOHANTY
23.	WP(C)/33304/2026 [ODHC010748252026] (IA No.18682/2026 at fl.A for appr.order.) MENTION	MUKESH KUMAR V/S	PRABODHA CHANDRA NAYAK S.K.SAHU
24.	WP(C)/33330/2026 [ODHC010790542026] (IA No.19621/2026 at fl.A for appr.order.) mention	STATE OF ODISHA CENTUARY FIBRE PLATES PRIVATE LIMITED., KHURDA	SOUMYA RANJAN MOHANTY D.ACHARYA, R.ISKKA, P.K.PRADHAN, A.PATTNAIK, A.AGARWAL
25.	WP(C)/33402/2026 [ODHC010801482026] mention		JITU SAHOO

FRESH ADMISSION - MINES AND MINERALS

26. WP(C)/32993/2026 [ODHC010791832026] (IA No.19684/2026 at fl.A for stay.) MENTION M/S.SERAJUDDIN AND CO., KOLKATA V/S SARADA PRASANNA SARANGI A.PATTNAIK, V.G.MAHAPATRA, S.K.SAHU, A.RAY, A.KAR, R.PATNAIK, J.MOHANTY
27. WP(C)/33131/2026 [ODHC010786812026] (IA No.19630/2026 at fl.A for appr.orders.) MENTION STATE OF ODISHA DILLIP KUMAR SAHOO V/S SUKANTA KUMAR DALAI S.MOHAPATRA, B.BHUYAN, J.BHUYAN, S.K.PANDA, S.R.SWAIN, J.J.JYOTI, S.PARTA

STATE OF ODISHA

FRESH ADMISSION - TENDER ADJOURNED MATTERS

28. WP(C)/30908/2026 [ODHC010718762026] (Order dtd. 30.09.2026 may kindly be seen. I.A.No. 17999/2026 is at flag "A" for appr. direction. Regd. instruction.) Spec.Adj. JYOTI PRAKASH NAYAK V/S UMESH CHANDRA MOHANTY S.PARIDA, S.K.SWAIN, B.SAHOO
29. WP(C)/32536/2026 [ODHC010776002026] (Order, Dtd.07.10.2026 may kindly be seen. IA No.19325/2026 at fl.A for stay. STATE OF ODISHA Re:Instructions.) Spec.Adj.. BRIDGE AND ROOF CO.(INDIA) LTD., KOLKATA V/S JYOTIRMAYA PRASAD BEHERA M.K.GHOSH, R.R.JETHI

FRESH ADMISSION - CONTEMPT MATTERS

30. CONTAC/7/2026 [ODHC010735682026] (Order dtd. 07.10.2026 may kindly be seen. I.A No-08/2026 is at fl."A" for condonation of delay. I.A No-09/2026 is at flag-"B" for leave to appeal against the order dated 07.08.2026 passed in CONTC-4459/2025. I.A No-10/2026 is at flag-"C" for grant of stay. The Affidavit of service of notice upon respondent by speed post not received. With CONTC No.4459/2025 a Single Bench matter pending case which stands adjn.to 16.10.2026 & WP(C) No.23342/2024 a S.J.disp.of case.) Spec.Adj. DR. ARABIND KUMAR PADHEE, IAS, ADDITIONAL CHIEF SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPTT. V/S NIRANJAN PANDA SASWAT DAS, A.G.A SUSANTA KUMAR BARAL, A.BARIK, S.KANHAR, J.SAHO O, S.R.ACHARYA, M.K.BISWAL, D.M.SA HOO
31. CONTC/6376/2026 [ODHC010695402026] (Notification No. 577, dtd. 08.05.26 is at Flag-A may kindly be seen. With W.A 1308/2025.) DR. RABI NARAYAN DHAR V/S S. ASHWASTY, SECRETARY HEALTH AND FAMILY WELFARE DEPTT. M/S. SASWAT DAS

FRESH ADMISSION - (WRIT APPEAL)

32. WA/1394/2026 [ODHC010790442026] (IA No.3100/2026 at fl.A for appr.order. With WP(C) No.30172/2025 a disp.of case.) MENTION DR. ARUNA KUMAR DASH V/S HRUDANANDA MOHAPATRA C.SUTAR, S.SENAPATI, B.ACHARYA
33. WA/1395/2026 [ODHC010791612026] (IA No.3102/2026 at fl.A for appr.order. With WP(C) No.776/2025 a disp.of case.) MENTION DR. ARUNA KUMAR DASH V/S HRUDANANDA MOHAPATRA C.SUTAR, S.SENAPATI, B.ACHARYA

FOR ORDERS

34. WP(C)/15869/2025
[ODHC010400352025]
(Order, Dtd.08.10.2026 may kindly be seen. IA No.9524/2025 is at fl.B for appropriate order. Counter Affidavit dated 26.09.2025 filed on 15.10.2025 by OPs.2 ,3 & 4 is at fl.D, (2nd copy not received). Memo along with index & annexures of the said counter is at fl.F for kind perusal.(page mark in Index not tally with the page mark of the annexures of the counter, 2nd copy not received. Rejoinder affidavit dated 30.11.2025 filed on 01.12.2025 is at fl.E. IA No.18501/2025 is at fl.C for modification of Order, Dtd.13.06.2025, copy not served (2nd copy not received). Synopsis kept on top of the record . In ord. dtd. 19.08.2026, order no.is inadvertently typed out as "03" instead if "04" . Reg : appr.order.) Spec.Adj..
35. WP(C)/13588/2026
[ODHC010302512026]
(Order dtd. 21.07.26 may kindly be seen. I.A. No. 15555 STATE OF ODISHA of 2026 is at flag "10" for modification of order dated 21.07.2026, copy not served. A disp.of case.) mention
- M/S EFFWA INFRA AND RESEARCH LTD., BBSR
V/S
STEEL AUTHORITY OF INDIA LIMITED, NEW DELHI
- PITAMBAR JENA
MR.SUBIR PALIT (SR.ADV.),
A.PRADHAN
MR.BHABANI SANKAR DAS,
GAUTAM MISHRA(SR.ADV.)
- TARAK NATH DAS
V/S
SOUMYA RANJAN MOHANTY
D.ACHARYA, P.K.PRADHAN,
A.PATTNAIK

COURT NO -XXIII (IST FLOOR)

14/10/2026

AT 10:30 AM

THE HON'BLE MR. JUSTICE B. P. ROU TRAY

AND

THE HON'BLE MISS JUSTICE SAVITRI RATHO

(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE))

(Learned counsel desirous of appearing through Virtual Mode shall intimate the name, item number, case details etc. to the Court Master through Mobile No. 7008663709 between 8.00 P.M. to 10.00 P.M. on the previous date of the hearing of the case.)

(This Bench will function till 1.05 P.M. and may function again after lunch.)

FRESH ADMISSION

1. WP(C)/27958/2026
[ODHC010640932026]
(Or. dtd.08.09.2026 may kindly be seen.) MENTION [P/L]
2. WP(C)/32737/2026
[ODHC010774772026]
MENTION [P/L]
3. WP(C)/32806/2026
[ODHC010778122026]
(I.A. No. 19377 / 2026 is at flag 'A' for stay / necessary direction.) MENTION [P/L]
4. WP(C)/33135/2026
- ANIRUDHA BEJ
V/S
STATE OF ODISHA
SAMLESWARI SCHOOL
OF NURSING,
MANGALPUR,
SAMBALPUR
V/S
STATE OF ODISHA
SUKANTIBALA NAYAK
V/S
AUTHORISED OFFICER,
CENTRAL BANK OF
INDIA, BHUBANESWAR
KARPNA RAJESWAR
- DR. BINODA KUMAR MISHRA
B.K.MISHRA, DR.S.BAG, E.PANDA,
S.S.JATI
- SOHAN MISHRA
P.K.MOHARANA
- RAMESH CHANDRA OJHA
B.B.SWAIN, N.K.NAYAK, S.K.SWAIN
- DHANANJAYA MUND

	[ODHC010773582026] (. A. No. 19289/26 is at flag "A" PATRO for appr. order.) MENTION [P/L]V/S	PATRO @ K. RAJESWAR P.K.BEHERA, A.ACHARYA, P.MISHRA, G.C.DAS
5.	WP(C)/33166/2026 [ODHC010704522026] (. A. No. 17625/26 is at flag "A" V/S for stay.) MENTION [P/L]	STATE BANK OF INDIA DILLIP MANDAL @ DILLIPSATYA NARAYAN MISHRA (4) KUMAR MANDAL THE COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK M/S.MAHABIR TRANSPORT, JAJPUR ASISH MISHRA P.AGARWAL, S.SAHOO
6.	WP(C)/33233/2026 [ODHC010768592026] (I.A. No. 19127/2026 is at flag "A" for stay. I.A. No. 19128/2026 is at flag "B" for appr. order.) MENTION [P/L]	V/S STATE BANK OF INDIA, BHUBANESWAR
7.	WP(C)/33406/2026 [ODHC010787292026] (I.A. No. 19558/2026 is at Flag "A" for appropriate Order.) MENTION [P/L]	BASANTA KUMAR BEHERA SOMJEET DAS B.MISHRA, S.PATI V/S THE AUTHORIZED OFFICER, ODISHA GRAMEEN BANK, SANAPALLA, KHURDA
8.	WP(C)/33452/2026 [ODHC010793672026] (I.A. No. 19733/2026 is at Flag "A" for appropriate direction.) MENTION [P/L]	APRIZE COLLEGE OF MEDICAL SCIENCE, SAMBALPUR V/S
9.	WP(C)/33478/2026 [ODHC010795372026] (I.A. No. 19776/2026 is at Flag "A" For Stay.) MENTION [P/L]	STATE OF ODISHA RAJENDRA KUMAR SWAIN SATYAJIT DAS N.P.SAMAL, C.KHATUA V/S CHIEF MANAGER-CUM- AUTHORIZED OFFICER, UCO BANK, BHUBANESWAR
10.	WP(C)/33554/2026 [ODHC010800492026] (I.A. No. 19939/2026 is at Flag "A" for appropriate Orders.) MENTION [P/L]	SHREE MAHALAXMI FILING STATION V/S AUTHORIZED OFFICER, PUNJAB AND SIND BANK
11.	WP(C)/33596/2026 [ODHC010774422026] (I.A. No. 19277/2026 is at flag "A" for stay.) MENTION [P/L]	ASHOK KUMAR SAHOO V/S THE CHIEF REGIONAL MANAGER, ICICI BANK LTD., GUJURAT
12.	WP(C)/33598/2026 [ODHC010803582026] (I.A. No. 19995/2026 is at Flag "A" for Stay.) MENTION [P/L]	M/S GRAND DIESELS., CUTTACK GOPABANDHU DASH V/S
13.	WP(C)/33611/2026 [ODHC010804072026] MENTION [P/L]	UNION OF INDIA ACHARYA HARIHAR COLLEGE OF NURSING, DHENKANAL PARSURAM DAS S.DAS V/S
14.	WP(C)/33677/2026 [ODHC010802692026] (I.A. No. 19942 of 2026 is at Flag 'A' reg. stay.) MENTION [P/L]	STATE OF ODISHA TAPASWINI PANDA V/S INDIAN BANK, ZONAL OFFICE, CUTTACK
15.	WP(C)/33800/2026 [ODHC010806872026] (I.A No-20126/2026 at fl 'A for interim orders.) MENTION [P/L]	GEC SCHOOL OF PHARMACY, KHURDA V/S STATE OF ODISHA
16.	WP(C)/33807/2026 [ODHC010798252026] (I.A. No. 19851/2026 is at flag "A" for appropriate order.) MENTION [P/L]	ABHISEK AGRAWAL V/S AUTHORIZED OFFICER., PUNJAB NATIONAL BANK., PLP, SAMBALPUR
17.	WP(C)/33811/2026 [ODHC010803602026] (I.A. No. 20006/ 2026 is at flag "A" for appropriate order.)	JAYASEN PATRO V/S BRANCH MANAGER, UNION BANK OF INDIA SUBHAM SHARMA I.TRIPATHY

- MENTION [P/L]
18. WP(C)/33812/2026 [ODHC010810812026] (I.A. No. 20133/ 2026 is at flag "A" for appropriate order.) MENTION [P/L]
- RABINDRA NATH SWAIN V/S
- KAJAL SAHOO R.GHOSH, S.SAHU, U.SAHOO, R.PANIGRAHI, P.MISHRA
- THE BRANCH MANAGER, INDIAN BANK, KENDRAPARA BRANCH
- FOR ORDERS**
19. WA/1338/2024 [ODHC010373972024] (IA No.3376/2024 is at fl.A for condonation of delay of 89 days. IA No.3377/2024 is at fl.B for dispensing with filing of C.Copy. With W.P.C (OAC) No.1230/2016, a disposed of case.) MENTION
- STATE OF ODISHA V/S
- ABDUL HAKIM KHAN
- SANGRAM JENA,A.G.A
20. WA/2419/2024 [ODHC010649312024] (I.A No. 6472/24 is at flag 'A' for dispensing with filing of c-copy. I.A No. 6473/24 is at flag 'B' for condoning the delay of 376 days. With WPC(OAPC)-135/2018, a disp. of case.) MENTION [P/L]
- STATE OF ODISHA V/S
- NIMAI CHARAN KAR
- R.N.MISHRA,A.G.A
- GYANARANJAN SETHI,S.POLAI,B.K.SENDHA
21. WP(C)/19435/2024 [ODHC010579932024] (Or. dtd.14.08.2026 and 24.09.2026 may kindly be seen. A.D. not received from Ops. 1 to 3, in this regard Postal Tracking Report at flag B Series, which indicate Op- 1 & 2 notice has been delivered to addressee. Undelivered Notice received from OP-3 with postal endorsement "Refused". On verification it is found that no counsel has appeared on behalf of the Opp. Parties No. 1 and 2. Service Affidavit filed by petitioner is at flag C. Additional Affidavit by petition is at Flag "D".) Spec. Adj. [P/L]
- SASWAT SOURAV PADHY V/S
- JYOTSNA RATH M/S. ABHASH GARNAIK, G.P. SAMAL, S. SAMANTRAY, T. NAYAK, A.K.SAHU, R.SINGH, F.KHATUN
- VICE CHANCELLOR XIMB, BBSR
22. WA/511/2025 [ODHC010146192025] (Or. dtd. 01.09.2026 may kindly be seen. I.A. No. 1250/2025 is at flag "A" for condonation of delay. With W.P(c) No. 40661/2021, a disp. of case available in Bar code No. SF018992)Spec.Adj.[p/l]
- STATE OF ODISHA V/S
- JYOTSNA MAHAPATRA
- SARBESWAR BEHERA, A.G.A.
- SAUBHAGYA KUMAR SAMAL
23. WA/1225/2025 [ODHC010357832025] (For further orders in IA No 2527/2025 is at flag"A" for condoning delay of 99 days. Objection to the above IA not received. with WP(c) No- 5357/2021, a disp. of case having Barcode:SF008222)Spec. Adj. [P/L]
- STATE OF ODISHA V/S
- DILLIP KUMAR BHANJA
- SASWAT DAS,A.G.A
- SUBHASHREE MOHANTY,SANGITA DAS,SAMBIT DAS,APARAJITA MOHANTY,PRAGYAN PARAMITA MOHANTY
24. WA/1538/2025 [ODHC010607582025] (Or. dtd.21.09.2026 may kindly be seen. I.A. No. 2886/26 is at flag -"F" for condonation of delay. Objection to the I.A. for
- STATE OF ODISHA V/S
- KALPANA SETHI
- SASWAT DAS,A.G.A
- SIBA PRASAD SWAIN, J.BARIK, S.K.PATRA

condonation if delay filed on behalf of R-1 is at flag-"G". I.A. No. 3768/25 is at flag-"B" for stay. With WP(C)-43076/23, a disp. of case with Barcode No.-FC165816.) Spec. Adj. [P/L]

FOR ADMISSION

25. WA/197/2024
[ODHC010110122024]
(Kind Minutes of Hon'ble The Chief Justice dtd.23.09.2026 at fl.K2 may kindly be seen. Order dated 07.10.2026 may kindly be seen. IA No.564/2024 is at fl.A. for dispensing with filing of c.copy, in the mean time c.copy of impugned order has been filed. IA No.565/2024 is at fl.B for stay. IA No.5864/2024, 8270/2024, 8271/2024 are at fls.C, D & E respectively for interventions. IA No.8268/2024, 8276/2024, 8282/2024, 8656/2024, 8718/2024, 8987/2024 & 8988/2024 are at fls.F, H, K, S, T, V & W respectively for interventions. IA No.8275/2024, 8537/2024, 8422/2024 & 8423/2024, 8654/2024 & 8933/2024 are at fls.G, M, N, P, R & Z respectively for interventions. I.A. No. 373/25 is at Flag 1 for intervention. I.A. No. 372/25 is at Flag 2 for intervention. I.A. No. 379/25 is at Flag 3 for intervention. I.A. No. 377/25 is at Flag 4 for intervention. I.A. No. 375/25 is at Flag 5 for intervention. I.A. No. 378/25 is at Flag 6 for intervention. I.A. No. 376/25 is at Flag 7 for intervention. I.A. No. 374/25 is at Flag 8 for intervention. I.A. No. 730/25 is at Flag 9 for intervention. I.A. No. 722/25 is at Flag 10 for intervention. I.A. No. 721/25 is at Flag 11 for intervention. I.A. No. 720/25 is at Flag 12 for intervention. I.A. No. 729/25 is at Flag 13 for intervention. I.A. No. 727/25 is at Flag 14 for intervention. I.A. No. 725/25 is at Flag 15 for intervention. I.A. No. 724/25 is at Flag 16 for intervention. I.A. No. 723/25 is at Flag 17 for intervention. I.A. No. 802/25 is at Flag 18 for intervention. I.A. No. 794/25 is at Flag 19 for intervention. I.A. No. 798/25 is at Flag 20 for intervention. I.A. No. 800/25 is at Flag 21 for intervention. I.A. No. 796/25 is at Flag 22 for intervention. I.A. No. 797/25 is at Flag 23 for intervention. I.A. No. 795/25 is at Flag 24 for intervention. I.A. No. 905/25 is at Flag 25 for

STATE OF ODISHA
V/S
HEMANTA KUMAR
CHHOTRAY

SAROJ KANTA SAMAL,A.G.A

M/S. DR. PURUSOTTAM CHULI,
MRS. P.NATH, S.ROUTRAY,
S.SEKHAR, J.BISWAL, A.K.DAS
MR.AJAY KU. TRIPATHY,
A.B.MALLICK, MR.BUDHADEV
ROUTRAY (SR.ADV.), M/S.PRAGYAN
PARAMITA MOHANTY,
S.SAMANTRAY, S.PARIDA,
PREMANANDA MOHANTY,
AUROBINDA SAHOO,
MRS.JASPREET KAUR, M/S.RASHMI
RANJAN DAS, G.K.NANDA,
G.P.JENA, M.M.MOHAPATRA,
S.SAMANTRAY,, M/S.BANSHIDHAR
SATAPATHY, S.SATAPATHY,
B.N.PARIDA,, M/S.PITAMBAR
PANDA, K.RATH, G.C.MAHARANA,
S.K.MEHRAB ALLI, H.K.DAS,
M/S.K.NANDA, A.SAHU, J.JENA,
S.K.NAYAK, M/S.BANHIDHAR
SATAPATHY, S.SATAPATHY,
M.M.MOHAPATRA,S.SAMANTARAY,
M/S.SAILABAL JENA, K.BADHAI,,
MR.PRASANJIT SAMAL,
MR.SATYAJIT SAMAL,
M/S.SHARMISTHA SAMAL,
M/S.SAILABALA JENA, A.K.BADHAI,
M/S.JYOTIRANJAN KHUNTIA,
M/S.SIDHARTHA SWAIN,
S.K.SAHOO, MR.SURENDRA KU.
SAHOO, M/S.SAILABALA JENA,
K.BADHAI, M/S.PITAMBAR PANDA
K.RATH G.C.MAHARANA S.K.M.ALLI
H.K.DAS, MR.PRASANJIT SAMAL,
M/S.PRASANJIT SAMAL S.SAMAL,
M/S.SHIDHRTHA SWAIN
S.K.SAHOO, M/S. KUNAL KUMAR
SWAIN, P.N.NAYAK, K.SWAIN,
U.CHHOTRAY, M/S.BIKASH
MISHRA, M/S.DILIP KUMAR
MOHAPATRA B.BEHERA,
M/S.SANJIB KUMAR RATH
G.K.NANDA R.N.BARIK,
MR.MAHENDRA KUMAR SAHOO,
MR.ASHOK MOHANTY,
MR.PRAFULLA KUMAR RATH,
MR.NIRANJAN NAYAK,
M/S.JYOTIRMAY GUPTA P.P.RAO
MRS.S.SAHOO MR.S.GUPTA,
M/S.RAMESH CHANDRA SAHOO

intervention. I.A. No. 907/25 is at Flag 26 for intervention. I.A. No. 928/25 is at Flag 27 for intervention. I.A. No. 934/25 is at Flag 28 for intervention. I.A. No. 925/25 is at Flag 29 for intervention. I.A. No. 932/25 is at Flag 30 for intervention. I.A. No. 936/25 is at Flag 31 for intervention. I.A. No. 939/25 is at Flag 32 for intervention. I.A. No. 933/25 is at Flag 33 for intervention. I.A. No. 931/25 is at Flag 34 for intervention. I.A. No. 930/25 is at Flag 35 for intervention. I.A. No. 929/25 is at Flag 36 for intervention. I.A. No. 926/25 is at Flag 37 for intervention. I.A. No. 924/25 is at Flag 38 for intervention. I.A. No. 927/25 is at Flag 39 for intervention. I.A. No. 986/25 is at Flag 40 for intervention. I.A. No. 985/25 is at Flag 41 for intervention. I.A. No. 984/25 is at Flag 42 for intervention. I.A. No. 967/25 is at Flag 43 for intervention. I.A. No. 987/25 is at Flag 44 for intervention. I.A. No. 971/25 is at Flag 45 for intervention. I.A. No. 943/25 is at Flag 46 for intervention. I.A. No. 980/25 is at Flag 47 for intervention. I.A. No. 973/25 is at Flag 48 for intervention. I.A. No. 972/25 is at Flag 49 for intervention. I.A. No. 970/25 is at Flag 50 for intervention. I.A. No. 968/25 is at Flag 51 for intervention. I.A. No. 981/25 is at Flag 52 for intervention. I.A. No. 982/25 is at Flag 53 for intervention. I.A. No. 977/25 is at Flag 54 for intervention. I.A. No. 979/25 is at Flag 55 for intervention. I.A. No. 974/25 is at Flag 56 for intervention. I.A. No. 975/25 is at Flag 57 for intervention. I.A. No. 976/25 is at Flag 58 for intervention. I.A. No. 1203/25 is at Flag 59 for intervention. I.A. No. 1204/25 is at Flag 60 for intervention. I.A. No.1205/25 is at Flag 61 for intervention. I.A. No. 1206/25 is at Flag 62 for intervention. I.A. No.1207/25 is at Flag 63 for intervention. I.A. No.1208/25 is at Flag 64 for intervention. I.A. No.1209/2025 is at Flag 65 for intervention. I.A. No.1210/25 is at Flag 66 for intervention. I.A. No.1211/25 is at Flag 67 for intervention. I.A. No.1212/25 is at Flag 68 for intervention. I.A. No.1213/25 is at Flag 69 for intervention. I.A. No.1215/25 is at Flag 70 for intervention. I.A. No.1214/25 is at Flag 71 for intervention. I.A. No.1225/25 is

at Flag 72 for intervention I.A.
No.1226/25 is at Flag 73 for
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No.1529/25 is at Flag 129 for
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I.A. No.1532/25 is at Flag 131
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No.1533/25 is at Flag 132 for
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I.A. No.1535/25 is at Flag 134
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No.1536/25 is at Flag 135 for
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I.A. No.1541/25 is at Flag 140
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I.A. No.1544/25 is at Flag 143
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I.A. No.1550/25 is at Flag 149
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I.A. No.1553/25 is at Flag 152
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I.A. No.1556/25 is at Flag 155
for intervention I.A.
No.1557/25 is at Flag 156 for
intervention I.A. No.1558/25 is
at Flag 157 for intervention IA
No.1578/2025 at fl.158 for
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No.1586/2025 at fl.159 for
intervention. IA No.1587/2025
at fl.160 for intervention. IA
No.1588/2025 at fl.161 for
intervention. IA No.1589/2025
at fl.162 for intervention. IA

No.1590/2025 at fl.163 for intervention. IA No.1591/2025 at fl.164 for intervention. IA No.1592/2025 at fl.165 for intervention. IA No.1604/2025 at fl.166 for intervention. IA No.1607/2025 at fl.167 for intervention. IA No.1608/2025 at fl.168 for intervention. IA No.1609/2025 at fl.169 for intervention. IA No.1615/2025 at fl.170 for intervention. IA No.1616/2025 at fl.171 for intervention. IA No.1617/2025 at fl.172 for intervention. IA No.1618/2025 at fl.173 for intervention. IA No.1619/2025 at fl.174 for intervention. IA No.1620/2025 at fl.175 for intervention. IA No.1621/2025 at fl.176 for intervention. IA No.1622/2025 at fl.177 for intervention. IA No.1665/2025 at fl.178 for intervention. IA No.1670/2025 at fl.179 for intervention. IA No.1671/2025 at fl.180 for intervention. IA No.1672/2025 at fl.181 for intervention. IA No.1673/2025 at fl.182 for intervention. IA No.1674/2025 at fl.183 for intervention. IA No.1676/2025 at fl.184 for intervention. IA No.1677/2025 at fl.185 for intervention. IA No.1678/2025 at fl.186 for intervention. IA No.1679/2025 at fl.187 for intervention. IA No.1688/2025 at fl.188 for intervention. IA No.1693/2025 at fl.189 for intervention. IA No.1754/2025 at fl.190 for intervention. I.A. No 1922/25 is at fl. 191 for intervention. I.A. No 1923/25 is at fl. 192 for intervention. I.A. No 2061/25 is at fl. 193 for intervention. I.A. No 2106/25 is at fl. 194 for intervention. I.A. No 2246/25 is at fl. 195 for intervention. I.A. No 2972/25 is at fl. 196 for intervention. I.A. No 3019/25 is at fl. 197 for intervention. I.A. No 3020/25 is at fl. 198 for intervention. I.A. No 3021/25 is at fl. 199 for intervention. I.A. No 3141/25 is at fl. 200 for intervention. I.A. No 3142/25 is at fl. 201 for intervention. I.A. No 3198/25 is at fl. 202 for intervention. I.A. No 3294/25 is at fl. 203 for intervention. I.A. No 3297/25 is at fl. 204 for intervention. I.A. No 3406/25 is at fl. 205 for intervention. I.A. No 3405/25 is at fl. 206 for intervention. I.A. No 3409/25 is at fl. 207 for intervention. IA No.3408/2025 is at fl.208 for Intervention. I.A. No 3407/25 is at fl. 209 for intervention. I.A. No 3410/25 is at fl. 210 for intervention.

I.A. No 3416/25 is at fl. 211 for intervention. I.A. No 3421/25 is at fl. 212 for intervention. I.A. No 3417/25 is at fl. 213 for intervention. I.A. No 3419/25 is at fl. 214 for intervention. I.A. No 3423/25 is at fl. 215 for intervention. I.A. No 3422/25 is at fl. 216 for intervention. I.A. No 3431/25 is at fl. 217 for intervention. I.A. No 3430/25 is at fl. 218 for intervention. I.A. No 3422/25 is at fl. 219 for intervention. I.A. No 3465/25 is at fl. 220 for intervention. I.A. No 3466/25 is at fl. 221 for intervention. I.A. No 3463/25 is at fl. 222 for intervention. I.A. No 3464/25 is at fl. 223 for intervention. I.A. No 3473/25 is at fl. 224 for intervention. I.A. No 3481/25 is at fl. 225 for intervention. I.A. No 3486/25 is at fl. 226 for intervention. I.A. No 3487/25 is at fl. 227 for intervention. I.A. No 3488/25 is at fl. 228 for intervention. I.A. No 3489/25 is at fl. 229 for intervention. I.A. No 3490/25 is at fl. 230 for intervention. I.A. No 3491/25 is at fl. 231 for intervention. I.A. No 3492/25 is at fl. 232 for intervention. I.A. No 3495/25 is at fl. 233 for intervention. I.A. No 3497/25 is at fl. 234 for intervention. I.A. No 3499/25 is at fl. 235 for intervention. I.A. No 3501/25 is at fl. 236 for intervention. I.A. No 3503/25 is at fl. 237 for intervention. I.A. No 3505/25 is at fl. 238 for intervention. I.A. No 3508/25 is at fl. 239 for intervention. I.A. No 3511/25 is at fl. 240 for intervention. I.A. No 3514/25 is at fl. 241 for intervention. I.A. No 3516/25 is at fl. 242 for intervention. I.A. No 3518/25 is at fl. 243 for intervention. I.A. No 3521/25 is at fl. 244 for intervention. I.A. No 3523/25 is at fl. 245 for intervention. I.A. No 3525/25 is at fl. 246 for intervention. I.A. No 3528/25 is at fl. 247 for intervention. I.A. No 3530/25 is at fl. 248 for intervention. I.A. No 3531/25 is at fl. 249 for intervention. I.A. No 3543/25 is at fl. 250 for intervention. I.A. No 3544/25 is at fl. 251 for intervention. I.A. No 3545/25 is at fl. 252 for intervention. I.A. No 3546/25 is at fl. 253 for intervention. I.A. No 3547/25 is at fl. 254 for intervention. I.A. No 3548/25 is at fl. 255 for intervention. I.A. No 3549/25 is at fl. 256 for intervention. I.A. No 3550/25 is at fl. 257 for intervention. I.A. No 3551/25 is at fl. 258 for intervention.

I.A. No 3552/25 is at fl. 259 for intervention. I.A. No 3553/25 is at fl. 260 for intervention. I.A. No 3557/25 is at fl. 261 for intervention. I.A. No 3558/25 is at fl. 262 for intervention. I.A. No 3567/25 is at fl. 263 for intervention. I.A. No 3568/25 is at fl. 264 for intervention. I.A. No 3569/25 is at fl. 265 for intervention. I.A. No 3577/25 is at fl. 266 for intervention. I.A. No 3578/25 is at fl. 267 for intervention. I.A. No 3579/25 is at fl. 268 for intervention. I.A. No 3598/25 is at fl. 269 for intervention. I.A. No 3629/25 is at fl. 270 for intervention. I.A. No 3630/25 is at fl. 271 for intervention. I.A. No 3645/25 is at fl. 272 for intervention. I.A. No 3646/25 is at fl. 273 for intervention. I.A. No 3647/25 is at fl. 274 for intervention. I.A. No 3648/25 is at fl. 275 for intervention. I.A. No 3649/25 is at fl. 276 for intervention. I.A. No 3650/25 is at fl. 277 for intervention. I.A. No 3725/25 is at fl. 278 for intervention. I.A. No 3744/25 is at fl. 279 for intervention. I.A. No 3743/25 is at fl. 280 for intervention. I.A. No 3741/25 is at fl. 281 for intervention. I.A. No 3740/25 is at fl. 282 for intervention. I.A. No 3739/25 is at fl. 283 for intervention. I.A. No 3769/25 is at fl. 284 for intervention. I.A. No 3763/25 is at fl. 285 for intervention. I.A. No 3781/25 is at fl. 286 for intervention. I.A. No 3773/25 is at fl. 287 for intervention. I.A. No 3806/25 is at fl. 288 for intervention. I.A. No 3807/25 is at fl. 289 for intervention. I.A. No 3805/25 is at fl. 290 for intervention. I.A. No 3808/25 is at fl. 291 for intervention. I.A. No 3823/25 is at fl. 294 for intervention. I.A. No 3834/25 is at fl. 295 for intervention. I.A. No 3664/25 is at fl. 296 for intervention. I.A. No 3665/25 is at fl. 297 for intervention. I.A. No 3667/25 is at fl. 298 for intervention. I.A. No 3668/25 is at fl. 299 for intervention. I.A. No 3996/25 is at fl. 300 for intervention. I.A. No 3852/25 is at fl. 301 for intervention. I.A. No 3851/25 is at fl. 302 for intervention. I.A. No 3861/25 is at fl. 303 for intervention. I.A. No 3867/25 is at fl. 304 for intervention. I.A. No 3889/25 is at fl. 305 for intervention. I.A. No 3920/25 is at fl. 306 for intervention. I.A. No 3295/25 is at fl. 307 for intervention. I.A. No 3923/25 is at fl. 308 for intervention.

I.A. No 3926/25 is at fl. 309 for intervention. I.A. No 3926/25 is at fl. 310 for intervention. I.A. No 3922/25 is at fl. 311 for intervention. I.A. No 3921/25 is at fl. 312 for intervention. I.A. No 3970/25 is at fl. 313 for intervention. I.A. No 3988/25 is at fl. 314 for intervention. I.A. No 4018/25 is at fl. 315 for intervention. I.A. No 4079/25 is at fl. 316 for intervention. I.A. No 4080/25 is at fl. 317 for intervention. I.A. No 4081/25 is at fl. 318 for intervention. I.A. No 4078/25 is at fl. 319 for intervention. I.A. No 4102/25 is at fl. 320 for intervention. I.A. No 4213/25 is at fl. 321 for intervention. I.A. No 4298/25 is at fl. 322 for intervention. I.A. No 4297/25 is at fl. 323 for intervention. I.A. No 4319/25 is at fl. 324 for intervention. I.A. No 4322/25 is at fl. 325 for intervention. I.A. No 4339/25 is at fl. 326 for intervention. I.A. No 4352/25 is at fl. 327 for intervention. I.A. No 4347/25 is at fl. 328 for intervention. I.A. No 4407/25 is at fl. 329 for intervention. I.A. No 4454/25 is at fl. 330 for intervention. I.A. No 4465/25 is at fl. 331 for intervention. I.A. No 4466/25 is at fl. 332 for intervention. I.A. No 4467/25 is at fl. 333 for intervention. I.A. No 4468/25 is at fl. 334 for intervention. I.A. No 4469/25 is at fl. 335 for intervention. I.A. No 4476/25 is at fl. 336 for intervention. I.A. No 4477/25 is at fl. 337 for intervention. I.A. No 4478/25 is at fl. 338 for intervention. I.A. No 4480/25 is at fl. 339 for intervention. I.A. No 4479/25 is at fl. 340 for intervention. I.A. No 4481/25 is at fl. 341 for intervention. I.A. No 4482/25 is at fl. 342 for intervention. I.A. No 4558/25 is at fl. 343 for intervention. I.A. No 4573/25 is at fl. 344 for intervention. I.A. No 4752/25 is at fl. 345 for intervention. I.A. No 4575/25 is at fl. 346 for intervention. I.A. No 4574/25 is at fl. 347 for intervention. I.A. No 4576/25 is at fl. 348 for intervention. I.A. No 4581/25 is at fl. 349 for intervention. I.A. No 4582/25 is at fl. 350 for intervention. I.A. No 4606/25 is at fl. 351 for intervention. I.A. No 4628/25 is at fl. 352 for intervention. I.A. No 4632/25 is at fl. 353 for intervention. I.A. No 4638/25 is at fl. 354 for intervention. I.A. No 4632/25 is at fl. 355 for intervention. I.A. No 4634/25 is at fl. 356 for intervention.

I.A. No 4631/25 is at fl. 357 for intervention. I.A. No 4630/25 is at fl. 358 for intervention. I.A. No 4636/25 is at fl. 359 for intervention. I.A. No 4633/25 is at fl. 360 for intervention. I.A. No 4629/25 is at fl. 361 for intervention. I.A. No 4635/25 is at fl. 362 for intervention. I.A. No 4649/25 is at fl. 363 for intervention. I.A. No 4641/25 is at fl. 364 for intervention. I.A. No 4650/25 is at fl. 365 for intervention. I.A. No 4652/25 is at fl. 366 for intervention. I.A. No 4760/25 is at fl. 367 for intervention. I.A. No 4759/25 is at fl. 368 for intervention. I.A. No 4758/25 is at fl. 369 for intervention. I.A. No 4766/25 is at fl. 370 for intervention. I.A. No 4767/25 is at fl. 371 for intervention. I.A. No 4765/25 is at fl. 372 for intervention. I.A. No 4772/25 is at fl. 373 for intervention. I.A. No 4771/25 is at fl. 374 for intervention. I.A. No 4774/25 is at fl. 375 for intervention. I.A. No 4773/25 is at fl. 376 for intervention. I.A. No 4775/25 is at fl. 377 for intervention. I.A. No 4776/25 is at fl. 378 for intervention. IA No.5020/2025 is at fl.381 for intervention. IA No.5025/2025 is at fl.382 for intervention. IA No.5026/2025 is at fl.383 for intervention. IA No.5023/2025 is at fl.384 for intervention. IA no.5090/2025 to 5102/2025 are at fls. 385 to 397 for intervention respectively. IA no.184/26 to IA no.195/26 at fl.398 to fl.409 for intervention respectively. IA no.225/26 to IA no.238/26 at fl.410 to fl.423 for intervention respectively. I.A. No 338/26 is at fl. 424 for intervention. I.A. No 423/26 is at fl. 425 for intervention. I.A. No 426/26 is at fl. 426 for intervention. I.A. No 474/26 to 480/26 are at fls. 427 to 433 for intervention respectively. I.A. No 482/26 is at fl. 434 for intervention. I.A. No 632/26 is at fl. 442 for intervention. I.A. No 633/26 to 637 are at fls. 435 to 439 for intervention respectively. I.A. No 639/26 to 640 are at fls. 440 to 441 for intervention respectively. I.A. No 629/26 to 631 are at fls. 443 to 445 for intervention respectively. I.A. No 641/26 & 642 are at fls. 446 & 447 for intervention respectively. I.A. No 644/26 & 645 are at fls. 448 & 449 for intervention respectively. I.A. No 671/26 is at fl. 450 for intervention. I.A. No 704/26 is

at fl. 451 for intervention. IA nos.729/2026 to 740/2026 are at fls.452 to 463 for intervention respectively. IA no.742/2026 is at fl.464 for intervention. IA nos.744/2026 to 754/2026 are flags.465 to 475 for intervention respectively. IA No.778/2026 to 788/2026 are at flags 476 to 486 for intervention respectively. I.A. No 801/26 is at fl. 487 for intervention. I.A. No 810/26 is at fl. 488 for intervention. I.A. No 812/26 is at fl. 489 for intervention. I.A. No 869/26 is at fl. 490 for intervention. I.A. No 891/26 is at fl. 491 for intervention. I.A. No 907/26 is at fl. 492 for intervention. I.A. No 908/26 is at fl. 493 for intervention. IA nos.983/2026 to 985/2026 are at flags 494 to 496 for intervention respectively. IA no.988/2026 to 995/2026 are at flags.497 to 504 for intervention respectively. IA nos.1158/2026 to 1167/2026 are at flags.505 to 514 for intervention respectively. I.A. No 1226/26 is at fl. 515 for intervention. IA nos.1232/2026 to 1236/2026 are at flags.516 to 520 for intervention respectively. I.A. No 1248/26 is at fl. 521 for intervention. I.A. No 1295/26 is at fl. 522 for intervention. IA nos.1365/2026 to 1367/2026 are at flags.523 to 525 for intervention respectively. IA no.1451/2026 to 1452/2026 are at flags.526 to 527 for intervention respectively. I.A. No 1585/26 is at fl. 528 for intervention. I.A. No 1821/26 is at fl. 529 for intervention. I.A. No 1827/26 is at fl. 530 for intervention. I.A. No 1839/26 is at fl. 531 for intervention. I.A. No 1924/26 is at fl. 532 for intervention. I.A. No 2026/26 is at fl. 533 for intervention. I.A. No 2054/26 to 2057/2026 are at fl. 534 to 537 for intervention respectively. I.A. No 2105/26 to 2106/2026 are at fl. 538 to 539 for intervention respectively. IA No.2154/2026 is at fl.540 for intervention. IA No.2155/2026 to 2169/2026 are at flags 541 to 555 for intervention respectively. IA No.2173/2026 is at fl.556 for intervention. IA Nos.2177/2026 to 2182/2026 are at flags 557 to 562 for intervention respectively. IA No.2299/2026 is at fl.563 for intervention. IA No.2307/2026 is at fl.564 for intervention. IA

No.2411/2026 is at fl.565 for intervention. IA No.2799/2026 is at fl.566 for intervention. IA No.2807/2026 is at fl.567 for intervention. IA No.2857/2026 is at fl.568 for intervention. IA No.2862/2026 is at fl.569 for intervention. A Memo containing list of Writ Appeals filed by the ld. AGA is at fl.379. Receipt showing service of copies of appeal memos on the ld. counsel for the Writ Petitioners not yet filed. IA no. 3051/26 at fl. 570 for intervention. IA nos. 3058/26 to 3064/26 at fls. 571 to 577 for intervention respectively. IA nos. 3071/26 & 3072/26 at fls. 578 & 579 for intervention. IA No.3074/2026 to 3081/2026 are at flags 580 and 587 for intervention respectively. IA No.3085/2026 and 3086/2026 are at flags 588 and 589 for intervention respectively. IA No.3089/2026 to 3095/2026 are at flags 589 and 596 for intervention respectively. IA No.3101/2026 is at fl.597 for intervention. IA Nos.3163/2026 to 3165/2026 are at flags 598 to 600 for intervention respectively. In Order dtd.07.10.2026, in the row before the last row containing list of writ appeal case numbers, the writ appeals of the year 2024 (i.e. from 47 of 2024 to 3439 of 2024) has been inadvertently typed out as 2025 may kindly be seen. With WP(C) No.17067/23- a disp. of case.) Spec. Adj. WITH WA/713/2021 [ODHC010602612021] (IA no.2154/2021 at fl.A for further order in stay. Counter affidavit filed by R-1 & 2 is at fl.C, copy not served. IA no.3606/2022 at fl.D for vacation of order dtd.21.12.2021. Counter affidavit filed on behalf of respondent no.4 is at fl.E.(copy not served) With WP(C)-25563/2021, a dispd. of case.) WITH WA/548/2023 [ODHC010211542023] (IA No.1389/2023 at fl.A for further orders re:condonation of delay. IA No.1388/2023 is at fl.B for stay. With WP(C) No.26243/2021 a disp.of case.) WITH WA/832/2023 [ODHC010316912023] (IA No.2127/2023 at fl.B for further orders reg. condonation of delay of 110 days. Objection to above I.A.no yet filed by R-1. IA No. 2128/2023 is at Fl. C for stay. With WP(C)

BAIJAYANTI NAYAK
V/S

STATE OF ODISHA

STATE OF ODISHA
V/S

SUBASH CHANDRA
SAHOO

STATE OF ODISHA
V/S
LAXMIDHAR SAHOO

BUDHADEV ROUTRAY
S.ROUTRAY, S.K.SAMAL,
S.S.ROUTRAY,, S.SEKHAR,
J.BISWAL,, A.K.DAS, M.PANDA
M/S.DEBARAJ MOHANTY,
A.MISHRA, B.P.PANDA, D.BEHERA

TARUN PATNAIK,A.G.A

M/S SAMEER KU DAS, P.K.BEHERA,
N.JENA, M/S S.K.SAMAL,
A.K.SHARMA

TARUN PATNAIK,A.G.A

M/S. TRILOCHAN PANIGRAHI,
S.MISHRA, R.R.DASH, S.P.RATH
M/S.P.K.CHAND B.P.SAMAL

No.16423/2022, a disp. of case.) WITH WA/887/2023 [ODHCO10330472023] (IA No.2273/2023 at fl.C for stay. Receipt showing service of copy of appeal memo on ld. counsel who appeared for writ petitioner not filed. With WP(C) No.31210/2022, a disp. of case.)	STATE OF ODISHA V/S BABAJI CHARAN NAYAK	TARUN PATNAIK,A.G.A M/S. JYOTIRMAYA GUPTA, P.P.RAO, S.SAHOO, S.GUPTA
WITH WA/988/2023 [ODHCO10371722023] (IA No.2547/2023 at fl.A for dispensing with filing of c.copy. IA No.2548/2023 at fl.B for condonation of delay. IA No.2549/23 is at fl.C for stay. With WP(C) No.32849/2022 a disp.of case.)	STATE OF ODISHA V/S SANDHYARANI PANDA	TARUN PATNAIK, A.S.C.
WITH WA/991/2023 [ODHCO10372422023] (IA No.2551/2023 at fl.A for condonation of delay. IA No.2553/2023 at fl.C for dispensing with filing of c.copy. In the mean time c.copy filed. IA No.2552/2023 is at fl.B for stay. With WP(C) No.38152/2021 a disp.of case.)	STATE OF ODISHA V/S HIREN KUMAR MISHRA	TARUN PATNAIK, A.S.C. M/S.DR.PURUSOTTAM CHULI, P.NATH
WITH WA/992/2023 [ODHCO10372522023] (IA No.2554/2023 at fl.A for condonation of delay. IA No.2555/2023 at fl.B for dispensing with filing of c.copy. IA No.2556/2023 is at fl.C for stay. With WP(C) No.4638/2022 a disp.of case.)	STATE OF ODISHA V/S DOLAMANI KUMBHAR	TARUN PATNAIK,A.G.A
WITH WA/995/2023 [ODHCO10372622023] (IA No.2560/2023 at fl.A for condonation of delay. IA No.2561/2023 is at fl.B for stay. With WP(C) No.8208/2022 a disp.of case.)	STATE OF ODISHA V/S PITABAS PRADHAN	TARUN PATNAIK, A.S.C.
WITH WA/996/2023 [ODHCO10372652023] (Order, Dtd.05.10.2024 may kindly be seen. IA No.2565/2023 is at fl.A for dispensing with filing of c.copy. IA No.2566/2023 is at fl.B for condonation of delay. With WPC No.12289/2022, a disp. of case.) Spec.Adj.	STATE OF ODISHA V/S BALIA KHILAR	TARUN PATNAIK,A.G.A
WITH WA/997/2023 [ODHCO10372672023] (IA No.2568/2023 is at fl.A for dispensing with filing of c.copy. IA No.2569/2023 is at fl.B for condonation of delay. IA No.2570/2023 is at fl.C for stay. With WPC No.36250/2022, a disp.of case.) Spec.Adj.	STATE OF ODISHA V/S LOKANATH JENA	TARUN PATNAIK,A.G.A
WITH WA/998/2023 [ODHCO10372682023] (IA No.2571/2023 at fl.A for dispensing with filing of c.copy. IA No.2572/2023 at fl.B for further orders	STATE OF ODISHA V/S KANAKA MANJARI PATTNAIK	TARUN PATNAIK, A.S.C.

re:condonation of delay. IA No.2573/2023 is at fl.C for stay. Neither AD nor unserved notice is back from respondent nos.1 & 2, in this regard postal tracking report is at fls.X & Y respectively each showing "Item delivered (Addressee)". With WP(C) No.11496/2020 a disp.of case.)

WITH WA/1225/2023
[ODHC010427522023]

(IA No.3195/2023 at fl.B for dispensing with filing of c.copy. IA No.3196/2023 at fl.C for condonation of delay. IA No.3194/23 at fl.C for stay. With WP(C) No.29337/2022 a disp.of case with BC No. FC039712.)

STATE OF ODISHA
V/S
GANESH KUMAR PANI

TARUN PATNAIK,A.G.A

WITH WA/1631/2023
[ODHC010551662023]

(IA No.4336/2023 at fl.A for further orders reg. condonation of delay. IA No. 4338/2023 is at fl.C for stay. Along with WP(C) No.13414/2022, a disposed of case.)

STATE OF ODISHA
V/S
KAND BEHERA

TARUN PATNAIK, A.G.A.

WITH WA/1632/2023
[ODHC010551852023]

(IA No.4342/2023 at fl.A for further orders reg. condonation of delay. Neither AD nor undelivered notice returned from R-1, In this regard up to date postal tracking report showing " Item bagged" is at fl.1. IA No. 4344/2023 is at fl.C for stay. Along with WP(C) No.7149/2023, a disposed of case.)

STATE OF ODISHA
V/S
SATRUGHANA DAS

TARUN PATNAIK, A.G.A.

WITH WA/1633/2023
[ODHC010552042023]

(IA No.4345/2023 is at Fl-A for dispensing with filing of c. copy. IA No. 4346/2023 is at Fl-B for condonation of delay. IA No. 4347/2023 is at fl.C for stay. Along with WP(C) No.25075/2019, a disp. of case.)

STATE OF ODISHA
V/S
SANTOSH KUMAR SAHU

TARUN PATNAIK,A.G.A

WITH WA/1636/2023
[ODHC010552392023]

(IA No.4361/2023 is at fl.C for stay. Along with WP(C) No.13164/2022, a disp. of case.)

STATE OF ODISHA
V/S
TRIBHUBAN SARANGI

TARUN PATNAIK,A.G.A

WITH WA/1644/2023
[ODHC010553352023]

(Notice could not be issued to sole respondent due to late filing of requisites i.e. on 28.10.2024. IA No.4378/2023 at fl.B for further orders re:condonation of delay. IA No. 4379/2023 is at fl.C for stay. Along with WP(C) No.35013/2022 a disp. of case.)

STATE OF ODISHA
V/S
PITABAS PRADHAN

TARUN PATNAIK,A.G.A

WITH WA/1646/2023
[ODHC010553542023]

(IA No.4382/2023 at fl.A for

STATE OF ODISHA
V/S
HRUSHIKESH MAHANTA

TARUN PATNAIK,A.G.A

condonation of delay. IA No.4384/2023 at fl.B for dispensing with filing of c.copy. IA No. 4385/2023 is at fl.C for stay. With WP(C) No.8088/2022 a disp. of case.)	STATE OF ODISHA V/S PADMALAVA KHADIA	TARUN PATNAIK,A.G.A
WITH WA/1647/2023 [ODHC010553702023] (IA No.4389/2023 at fl.A for condonation of delay. IA No.4391/2023 at fl.B for dispensing with filing of c.copy. IA No. 4392/2023 is at fl.C for stay. With WP(C) No.37169/2022 a disp. of case.)	STATE OF ODISHA V/S GUNAMANI BEHERA	TARUN PATNAIK,A.G.A
WITH WA/1648/2023 [ODHC010553772023] (IA No. 4401/2023 is at Fl-B for condonation of delay. IA No. 4399/2023 is at Fl-A for dispensing with filing of c.copy. IA No. 4402/2023 is at Fl.C for stay. With WPC No.6267/2022, a disp.of case.)	STATE OF ODISHA V/S RABINDRA KUMAR SAMAL	TARUN PATNAIK,A.G.A
WITH WA/1649/2023 [ODHC010553852023] (IA No.4413/2023 is at fl.C for condonation of delay. IA No.4411/2023 is at fl.B for dispensing with filing of c.copy. IA No. 4410/2023 is at Fl.A for stay. With WP(C) No.2801/2023, a disp.of case.)	STATE OF ODISHA V/S DR. FIRDOS ARA BEGUM	TARUN PATNAIK, A.G.A. M/S.SAMEER KUMAR DAS, P.K.BEHERA, N.JENA
WITH WA/1650/2023 [ODHC010553922023] (IA No.4419/2023 at fl.C for stay. With WP(C) No.3702/2022 a disp. of case.)	STATE OF ODISHA V/S KUBERA SAHOO	TARUN PATNAIK, A.G.A.
WITH WA/1653/2023 [ODHC010554112023] (IA No.4438/2023 at fl.A for condonation of delay. IA No. 4441/2023 is at Fl.C for stay. With WP(C) No.24798/2022 a disp. of case.)	STATE OF ODISHA V/S NABA KISHORE JOSHI	TARUN PATNAIK, A.G.A.
WITH WA/1664/2023 [ODHC010557072023] (IA No.4502/2023 at fl.A for condonation of delay. IA No.4503/2023 at fl.B for dispensing with filing of c.copy. IA No. 4504/2023 is at fl.C for stay. With WP(C) No.13007/2022 a disp.of case.)	STATE OF ODISHA V/S NITYANANDA ROUT	TARUN PATNAIK,A.S.C M/S PURUSOTTAM CHULI, P.NATH
WITH WA/2195/2023 [ODHC010690862023] (IA No.5946/2023 at fl.A for further orders re:condonation of delay. IA No.5947/2023 at fl.B for dispensing with filing of c.copy. In the mean time c.copy of the impugned order filed. IA No.5948/2023 is at fl.C for stay. Neither AD nor unserved notice is back from respondent no. 2, in this regard postal tracking report is at fl.Y showing "Item Bagged" . With WP(C) No.14122/2023 a disp.of case.)	STATE OF ODISHA V/S NITYANANDA ROUT	TARUN PATNAIK,A.S.C M/S PURUSOTTAM CHULI, P.NATH
WITH WA/2197/2023	STATE OF ODISHA	TARUN PATNAIK,A.S.C

[ODHC010691242023] (IA No.5952/2023 at fl.A for condonation of delay. IA No.5953/2023 at fl.B for dispensing with filing of c.copy. IA No.5954/2023 is at fl.C for stay. With WP(C) No.11956/2023 a disp.of case.) WITH WA/2301/2023 [ODHC010727662023] (IA no.6244/2023 is at fl.A for dispensing with filing of c.copy (in the mean time c.copy of impugned order filed). IA no.6246/2023 is at fl.c for Stay. With WP(C)-5775/2023, a dispd. of case. Order dtd.06.08.2025 may kindly be seen.)	V/S KASHINATH SWAIN	TARUN PATNAIK,A.S.C MR.SIDHANT DAS
WITH WA/2945/2023 [ODHC010972592023] (IA No.8557/2023 is at fl.C for stay. Receipt showing service of deposit of cost of Rs.10,000/- in OHCBA filed. Order No. 05 may kindly be seen. With WP(C) No.28371/2022 a disp. of case.)	STATE OF ODISHA V/S PRAFULLA KUMAR MISHRA	DEBASIS MOHAPATRA, A.S.C.
WITH WA/2949/2023 [ODHC010972652023] (I.A. No.8569/2023 is at fl.C for stay. Along with WP(C) No.34453/21- A disp. of case.)	STATE OF ODISHA V/S BAIJAYANTI NAYAK	SAROJ KANTA SAMAL, A.G.A. SUBHADUTTA ROUTRAY, SP NATH,S SEKHAR, J BISWAL, AK DAS, M/S MANOJ KU MOHANTY,T PRADHAN,A MOHANTY
WITH WA/3033/2023 [ODHC011002782023] (IA No. 8762/2023 is at fl.A for further orders reg. condonation of delay. IA No.8763/23 is at fl.B for dispensing with filing of C.Copy. IA No 8764/2023 is at Fl-C for stay. With WP(C) No.24809/2022, a disp. of case.)	STATE OF ODISHA V/S PRAFULLA KUMAR ROUT	DEBASIS MOHAPATRA,A.S.C M/S PRAVAT KU. PANDA
WITH WA/3035/2023 [ODHC011004472023] (IA No.8765/23 is at fl.A for further orders reg: condonation of delay. IA No.8766/23 is at fl.B for dispensing with filing of C.Copy. IA No 8767/2023 is at Fl-C for stay. With WP(C) No.23525/2022, a disp. of case.)	STATE OF ODISHA V/S NARAHARI SAHOO	DEBASIS MOHAPATRA, A.S.C. M/S PRAVAT KU. PANDA
WITH WA/3036/2023 [ODHC011004902023] (IA No.8768/2023 is at fl.A for further orders reg: condonation of delay. IA No.8769/23 is at fl.B for dispensing with filing of C.Copy. IA No 8770/2023 is at Fl-C for stay. With WP(C) No.24794/2022, a disp. of case.)	STATE OF ODISHA V/S SURENDRA NATH LENKA	DEBASIS MOHAPATRA, A.S.C. M/S PRAVAT KU. PANDA
WITH WA/3091/2023 [ODHC011027652023] (IA no.8890/2023 is at fl.A for dispensing with filing of c.copy. In the meantime c.copy of impugned order filed. IA	STATE OF ODISHA V/S SUNIL KUMAR SAMANTA	TARUN PATNAIK,A.S.C

no.8891/2023 is at fl.B for condonation of delay of 1180 days. IA no.8892/2023 is at fl.C for stay. Neither AD nor undelivered notice back from R-1&2 in this reg.postal tracking report showing "item delivered (addressee)" is at fls.1&2 respectively may kindly be seen. Order dtd.18.06.2025 may kindly be seen. With WP(C)-19113/2020, a dispd. of case.)

WITH WA/47/2024
[ODHC010054522024]
(IA No. 251/2024 is at Fl-A for further orders reg:stay. IA No. 252/2024 is at Fl-B for dispensing with filing of c.copy. IA No.3374/2024 is at fl.C for vacation of interim order. IA No.3373/2024 is at fl.D for payment of the subsistence allowance to R-4. SR of status quo notice from R-1 returned with report, "insufficient". SR of status quo notice from R-2 returned with report, "sufficient". Meanwhile SR of status quo notice from appellant, R3 & R4 not received yet. Arising out of WPC 34453/2021- A disp. of case.)

REETARANI PUJAHARI
V/S
STATE OF ODISHA

MANOJ KUMAR MOHANTY
T. PRADHAN, A.MOHANTY
SUBHADUTTA ROUTRAY, SK SAMAL,
SP NATH, S SEKHAR,J BISWAL,AK
DAS

WITH WA/65/2024
[ODHC010063092024]
(IA No.272/2024 is at Fl-A for condonation of delay. IA No.273/2024 is at Fl-B for dispensing with filing of C.copy . I.A No 274/2024 is at flag "C" for stay . With WP(C) No. 22914/2022, a disp. of. case)

STATE OF ODISHA
V/S
RABINDRA PATRA

BIPLAB MOHANTY,A.G.A

DILLIP KUMAR
MOHAPATRA,B.BEHERA,S.S.MALLIC
K

WITH WA/120/2024
[ODHC010042902024]
(IA No.200/24 is at fl.A for further orders reg: condonation of delay . IA No.201/24 is at fl.B for dispensing with filing of c.copy. IA No.202/2024 is at fl.C for stay. Neither AD nor undelivered notice returned back from R-1 & R-3, In this regard postal tracking report of ADs of R-1 & R-3 are at fl.Y & fl.Z respectively showing "Item Delivered". Arising out of WPC-26843/19 (a disp. of case))

STATE OF ODISHA
V/S
SACHIDANANDA SAHOO

BIPLAB MOHANTY,A.G.A

WITH WA/286/2024
[ODHC010158912024]
(IA No. 753/2024 at fl. A for condonation of delay. I.A No. 754/2024 is at FL. B for stay. Arising out of WP(C) No.7471/2023 A Disp. of case.)

STATE OF ODISHA
V/S
PRAMOD KUMAR BISOI

BIPLAB MOHANTY,A.G.A

WITH WA/364/2024
[ODHC010164122024]
(IA No.795/24 at fl.A for condonation of delay. IA No.796/24 at fl.B for dispensing with filing of c.copy. IA No. 797/2024 is at

STATE OF ODISHA
V/S
NIRANJAN BEHERA

DEBASIS MOHAPATRA, A.S.C.

Fl-C for stay. Arising out of WP(C) No.24351/2019, a disp. of case.)	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.
WITH WA/384/2024 [ODHCO10188762024] (IA No.979/24 at fl.A for condonation of delay. IA No.980/24 at fl.B for dispensing with filing of c.copy. IA No. 981/2024 is at Fl-C for stay. Arising out of WP(C) No.6207/2022)	V/S AKSHYA KUMAR PANDA	
WITH WA/385/2024 [ODHCO10189772024] (IA No.988/24 at fl.A for condonation of delay. IA No.989/24 at fl.B for dispensing with filing of c.copy. IA No. 990/2024 is at Fl-C for stay. Arising out of WP(C) No.3924/2022, a disp. of case.)	STATE OF ODISHA V/S UMAKANTA KARAN	BIPLAB MOHANTY, A.G.A.
WITH WA/386/2024 [ODHCO10189582024] (IA No.984/24 at fl.A for condonation of delay. IA No.985/24 at fl.B for dispensing with filing of c.copy. IA No. 986/2024 is at Fl-C for stay. Arising out of WP(C) No.6212/2022)	STATE OF ODISHA V/S JAGAMOHAN DASH	BIPLAB MOHANTY,A.G.A
WITH WA/388/2024 [ODHCO10205482024] (IA No.1138/24 at fl.A for condonation of delay. IA No.1139/24 at fl.B for dispensing with filing of c.copy. IA No. 1140/2024 is at Fl-C for stay. Arising out of WP(C) No.21199/2019.)	STATE OF ODISHA V/S SUDHAKAR SAHOO	SANGRAM JENA,A.G.A
WITH WA/389/2024 [ODHCO10204692024] (IA No.1129/24 at fl.A for condonation of delay. IA No.1130/24 at fl.B for dispensing with filing of c.copy. IA No. 1131/2024 is at Fl-C for stay. Arising out of WP(C) No.21198/2019)	STATE OF ODISHA V/S ISWAR CHANDRA BEHERA	SANGRAM JENA,A.G.A
WITH WA/390/2024 [ODHCO10205042024] (IA No.1132/2024 is at Fl-A for condonation of delay. IA No.1133/2024 is at Fl-B for dispensing with filing of c.copy. IA No. 1134/2024 is at Fl-C for stay. Arising out of WP(C) No. 24367/2022, a disp. of case)	STATE OF ODISHA V/S MANABHANJAN MAHAPATRA	SANGRAM JENA,A.G.A
WITH WA/391/2024 [ODHCO10204532024] (IA No.1126/24 at fl.A for condonation of delay. IA No.1127/24 at fl.B for dispensing with filing of c.copy. IA No. 1128/2024 is at Fl-C for stay. Arising out of WP(C) No.3814/2021)	STATE OF ODISHA V/S BRAJAKISHOR MISHRA	SANGRAM JENA, A.G.A.
WITH WA/392/2024 [ODHCO10205172024] (IA No.1135/24 at fl.A for condonation of delay. IA	STATE OF ODISHA V/S PRASANNA KUMAR PRADHAN	SANGRAM JENA, A.G.A.

No.1136/24 at fl.B for dispensing with filing of c.copy. IA No. 1137/2024 is at Fl-C for stay. Arising out of WP(C) No.21197/2019) WITH WA/398/2024 [ODHC010189962024] (IA No.991/24 at fl.A for condonation of delay. IA No.992/24 at fl.B for dispensing with filing of c.copy. IA No. 993/2024 is at Fl-C for stay. Arising out of WP(C) No.11335/2019) WITH WA/403/2024 [ODHC010191492024] (IA No.999/24 at fl.A for condonation of delay. IA No.1000/24 at fl.B for dispensing with filing of c.copy. IA no 1001/24 is at Fl. C for stay.Arising out of WP(C) No.25858/2019 a disp. of case.)	STATE OF ODISHA V/S BIJAYA KUMAR SWAIN	BIPLAB MOHANTY,A.G.A
WITH WA/404/2024 [ODHC010191152024] (IA No.994/24 at fl.A for condonation of delay. IA No.995/24 at fl.B for dispensing with filing of c.copy. IA no 996/24 is at Fl. C for stay. Arising out of WP(C) No.2486/2022 a disp. of case.)	STATE OF ODISHA V/S SURESH CHANDRA PATEL	BIPLAB MOHANTY,A.G.A
WITH WA/419/2024 [ODHC010211542024] (IA No.1261/2024 is at fl.C for further order reg.stay.. With WP(C) No.36570/2023, a disp. of case.)	STATE OF ODISHA V/S GIRIDHARI SUNDARA	TARUN PATNAIK, A.S.C. DR.PURUSOTTAM CHULI, MRS.P.NATH
WITH WA/459/2024 [ODHC010193662024] (IA No.1005/24 at fl.A for condonation of delay. IA No.1006/24 at fl.B for dispensing with filing of c.copy. IA no 1007/24 is at Fl. C for stay. Arising out of WP(C) No.26167/2019 a disp. of case.)	STATE OF ODISHA V/S AKRURA SAHU	BIPLAB MOHANTY, A.G.A.
WITH WA/460/2024 [ODHC010195382024] (IA No.1029/24 at fl.A for condonation of delay. IA No.1030/24 at fl.B for dispensing with filing of c.copy. IA no 1031/24 is at Fl. C for stay. Arising out of WP(C) No.25478/2019 a disp. of case.)	STATE OF ODISHA V/S SATYANANDA PADHAN	DEBASIS MOHAPATRA, A.S.C.
WITH WA/461/2024 [ODHC010194942024] (IA. No.1023/2024 at fl.A for condonation of delay. IA. No.1024/2024 at fl.B for dispensing with filing of c.copy. IA no 1025/24 is at Fl. C for stay. Arising out of WPC 24093/2020 a disp. of case.)	STATE OF ODISHA V/S NITYA NANDA NAIK	BIPLAB MOHANTY, A.G.A.
WITH WA/462/2024 [ODHC010198032024] (IA. No.1065/2024 at fl.A for condonation of delay. IA.	STATE OF ODISHA V/S GIRISH CHANDRA MAHAKUL	BIPLAB MOHANTY,A.G.A

No.1066/2024 at fl.B for dispensing with filing of c.copy. IA no 1068/24 is at Fl. C for stay. Arising out of WPC 13646/19 a disp. of case..)	STATE OF ODISHA V/S RATNAKAR BISWAL	BIPLAB MOHANTY,A.G.A
WITH WA/463/2024 [ODHC010197222024] (IA No.1058/24 at fl.A for condonation of delay. IA No.1059/24 at fl.B for dispensing with filing of c.copy. IA no 1060/24 is at Fl. C for stay. Arising out of WP(C) No.15540/2020)	STATE OF ODISHA V/S MAHESH PRASAD HENTALIA	BIPLAB MOHANTY,A.G.A M/S. KUNAL KUMAR SWAIN, P.N.MOHANTY, U.CHHOTARAY, K.SWAIN
WITH WA/464/2024 [ODHC010200212024] (IA No.1101/2024 is at Fl-A for condonation of delay. IA No.1102/2024 is at Fl-B for dispensing with filing of c.copy. With WP(C) No.25535/2019, a disp. of case.)	STATE OF ODISHA V/S MAHESH PRASAD HENTALIA	BIPLAB MOHANTY,A.G.A M/S. KUNAL KUMAR SWAIN, P.N.MOHANTY, U.CHHOTARAY, K.SWAIN
WITH WA/471/2024 [ODHC010214582024] (IA No. 1289/2024 is at Flag-A for condonation of delay. IA No. 1290/2024 is at Flag-B for dispensing with filing of certified copy. IA no 1291/24 is at Fl. C for stay. Arising out of WP(C)-4675/2020 (a disp of case))	STATE OF ODISHA V/S DHRUBA CHARAN BISWAL	DEBASIS MOHAPATRA,A.S.C
WITH WA/478/2024 [ODHC010213102024] (IA No. 1280/2024 is at Flag-A for condonation of delay. IA No. 1281/2024 is at Flag-B for dispensing with filing of certified copy of impugn orders. IA no 1282/24 is at Fl. C for stay. Arising out of WP(C)-10037/2020 (a disp of case))	STATE OF ODISHA V/S PRIYABRATA MOHANTY	BIPLAB MOHANTY,A.G.A
WITH WA/479/2024 [ODHC010208072024] (IA No. 1227/2024 is at Flag-A for condonation of delay. IA No. 1228/2024 is at Flag-B for dispensing with filing of certified copy of impugn order. IA No. 1229/2024 is at fl.C for stay. Arising out of WP(C)-12677/2018 (a disp of case)).	STATE OF ODISHA V/S PREMANANDA NAYAK	DEBASIS MOHAPATRA, A.S.C.
WITH WA/480/2024 [ODHC010208602024] (IA No. 1232/2024 is at Flag-A for condonation of delay. IA No. 1233/2024 is at Flag-B for dispensing with filing of certified copy of impugn orders. IA No. 1234/2024 is at fl.C for stay. Arising out of WP(C)-1521/2020 (a disp of case)).	STATE OF ODISHA V/S PARAMANANDA BEHERA	BIPLAB MOHANTY,A.G.A
WITH WA/481/2024 [ODHC010212712024] (IA No. 1277/2024 is at Flag-A for condonation of delay. IA No. 1278/2024 is at Flag-B for dispensing with filing of certified copy of impugn orders. IA No.1279/2024 is at	STATE OF ODISHA V/S PRABHAKAR BEHERA	BIPLAB MOHANTY, A.G.A.

fl.C for stay. Arising out of WP(C)-2485/2022 (a disp of case)).		
WITH WA/482/2024 [ODHC010216062024] (IA No. 1313/2024 is at Flag-A for condonation of delay. IA No.1314/2024 is at Flag-B for dispensing with filing of certified copy of impugn orders. IA No. 1315/2024 is at fl.C for stay. Arising out of WP(C)-25161/2020 (a disp. of case)).	STATE OF ODISHA V/S MAMATA PANIGRAHY	BIPLAB MOHANTY, A.G.A.
WITH WA/483/2024 [ODHC010213322024] (IA No. 1283/2024 is at Flag-A for condonation of delay. IA No. 1284/2024 is at Flag-B for dispensing with filing of certified copy of impugn orders. IA No. 1285/2024 is at fl.C for stay. Arising out of WP(C)-25164/2020 (a disp of case)).	STATE OF ODISHA V/S BIDYADHAR BEHERA	DEBASIS MOHAPATRA, A.S.C.
WITH WA/484/2024 [ODHC010208882024] (IA No. 1244/2024 is at Flag-A for condonation of delay. IA No. 1245/2024 is at Flag-B for dispensing with filing of certified copy of impugn orders. IA No. 1246/2024 is at fl.C for stay. Arising out of WP(C)-11322/2020 (a disp of case)).	STATE OF ODISHA V/S PURNA CHANDRA PRADHAN	BIPLAB MOHANTY,A.G.A
WITH WA/494/2024 [ODHC010195562024] (IA No.1035/24 at fl.A for condonation of delay. IA No.1036/24 at fl.B for dispensing with filing of c.copy of impugn order IA No. 1037/2024 is at fl.C for stay. Arising out of WP(C) No.24948/2022, A disp. of case.)	STATE OF ODISHA V/S KESHAB CHANDRA NAYAK	BIPLAB MOHANTY,A.G.A
WITH WA/495/2024 [ODHC010196172024] (IA No. 1047/2024 is at Flag-A for condonation of delay. IA No. 1048/2024 is at Flag-B for dispensing with filing of certified copy of impugn order. IA No. 1049/2024 is at fl.C for stay. Arising out of WP(C)-22168/2019 (a disp of case)).	STATE OF ODISHA V/S SURENDRA KUMAR NATH	DEBASIS MOHAPATRA,A.S.C
WITH WA/496/2024 [ODHC010195342024] (IA No. 1032/2024 is at Flag-A for condonation of delay. IA No. 1033/2024 is at Flag-B for dispensing with filing of certified copy of impugn orders. IA No. 1034/2024 is at fl.C for stay. Arising out of WP(C)-22806/2019 (a disp of case)).	STATE OF ODISHA V/S KESHAB CHANDRA NATH	BIPLAB MOHANTY,A.G.A
WITH WA/497/2024 [ODHC010214852024] (IA No.1292/24 at fl.A for condonation of delay. IA	STATE OF ODISHA V/S BIDESHI MEHER	BIPLAB MOHANTY, A.G.A.

No.1293/24 at fl.B for dispensing with filing of c.copy of impugn orders. IA No. 1294/2024 is at fl.C for stay. Arising out of WP(C) No.17484/2020, a disp. of case.)

WITH WA/498/2024
[ODHC010215412024]
(IA No.1301/24 at fl.A for condonation of delay. IA

STATE OF ODISHA
V/S
SANKIRTAN SAI

BIPLAB MOHANTY, A.G.A.

No.1302/24 at fl.B for dispensing with filing of c.copy of impugn orders. IA No. 1303/2024 is at fl.C for stay. Arising out of WP(C) No.18185/2020, a disp. of case.)

WITH WA/503/2024
[ODHC010194302024]

STATE OF ODISHA
V/S
DINABANDHU MOHAKUR

BIPLAB MOHANTY,A.G.A

(IA No.1012/2024 is at Fl-A for condonation of delay. IA No.1013/2024 is at Fl-B for dispensing with filing of c.copy. IA No. 1014/2024 is at Fl-C for stay. Arising out of WP(C) No. 22799/2019, a disp. of case)

WITH WA/504/2024
[ODHC010198092024]

STATE OF ODISHA
V/S
SATRUGHNA GIRI

BIPLAB MOHANTY, A.G.A.

(IA No.1067/2024 is at Fl-A for condonation of delay. IA No.1069/2024 is at Fl-B for dispensing with filing of c.copy. IA No. 1070/2024 is at Fl-C for stay. Arising out of WP(C) No. 22986/2019, a disp. of case)

WITH WA/505/2024
[ODHC010205612024]

STATE OF ODISHA
V/S
GOURANGA CHARAN
MALLICK

DEBASIS MOHAPATRA,A.S.C

(IA No.1162/2024 is at Fl-A for condonation of delay. IA No.1163/2024 is at Fl-B for dispensing with filing of c.copy. IA No. 1164/2024 is at Fl-C for stay. Arising out of WP(C) No. 16891/2020, a disp. of case)

WITH WA/506/2024
[ODHC010194462024]

STATE OF ODISHA
V/S
LOKANATH SAHOO

BIPLAB MOHANTY,A.G.A

(IA No.1018/2024 is at Fl-A for condonation of delay. IA No.1019/2024 is at Fl-B for dispensing with filing of c.copy. IA No. 1020/2024 is at Fl-C for stay. Arising out of WP(C) No. 16060/2022, a disp. of case)

WITH WA/507/2024
[ODHC010195822024]

STATE OF ODISHA
V/S
SARAT KUMAR SAHOO

BIPLAB MOHANTY, A.G.A.

(IA No.1038/24 at fl.A for condonation of delay. IA No.1040/24 at fl.B for dispensing with filing of c.copy. IA No. 1042/2024 is at Fl-C for stay. Arising out of WP(C) No.6209/2022.)

WITH WA/508/2024
[ODHC010197462024]

STATE OF ODISHA
V/S
RANJAN KUMAR SAHU

BIPLAB MOHANTY, A.G.A.

(IA No.1061/2024 is at Fl-A for condonation of delay. IA No.1062/2024 is at Fl-B for

dispensing with filing of c.copy. IA No. 1063/2024 is at Fl-C for stay. Arising out of WP(C) No. 27261/2019, a disp. of. case)	STATE OF ODISHA V/S NARAYAN CHANDRA SUTAR	DEBASIS MOHAPATRA, A.S.C.
WITH WA/513/2024 [ODHC010223722024] (IA No.1425/24 at fl.A for condonation of delay. IA No.1426/24 at fl.B for dispensing with filing of c.copy. IA No. 1427/2024 is at Fl-C for stay. Arising out of WP(C) No.26516/2019.)	STATE OF ODISHA V/S RABINDRANATH NAIK	BIPLAB MOHANTY,A.G.A
WITH WA/514/2024 [ODHC010223352024] (IA No.1414/2024 is at Fl-A for condonation of delay. IA No.1415/2024 is at Fl-B for dispensing with filing of c.copy. IA No. 1416/2024 is at Fl-C for stay. Arising out of WP(C) No. 3555/2021, a disp. of. case)	STATE OF ODISHA V/S SWARNALAXMI PARIJA	SANGRAM JENA, A.G.A.
WITH WA/515/2024 [ODHC010223422024] (IA No.1417/2024 is at Fl-A for condonation of delay. IA No.1418/2024 is at Fl-B for dispensing with filing of c.copy. IA No. 1419/2024 is at Fl-C for stay. Arising out of WP(C) No. 14006/2020, a disp. of. case)	STATE OF ODISHA V/S KEDAR NATH PANDA	SANGRAM JENA,A.G.A
WITH WA/522/2024 [ODHC010198292024] (IA No.1071/2024 is at Fl-A for condonation of delay. IA No.1072/2024 is at Fl-B for dispensing with filing of c.copy. IA No. 1073/2024 is at Fl-C for stay. Arising out of WP(C) No.22804/2019, a disp. of case.)	STATE OF ODISHA V/S GANGARAM PRADHAN	BIPLAB MOHANTY,A.G.A
WITH WA/525/2024 [ODHC010212582024] (IA No. 1274/2024 at fl. A for condonation of delay. I.A. no. 1275/2024 at fl. B for dispensing with filing of c.copy. IA No. 1276/2024 is at Fl-C for stay. Arising out of WPC no. 5189/2021, a disposed of case.)	STATE OF ODISHA V/S SURESH CHANDRA GARNAIK	BIPLAB MOHANTY,A.G.A
WITH WA/526/2024 [ODHC010215832024] (I.A. no. 1310/2024 at fl. A for condonation of delay. I.A. no. 1311/2024 at fl. B for dispensing with filing of c. copy. I.A. No 1312/2024 is at fl. C for stay. Arising out of WPC no. 17486/2020, a disposed of case.)	STATE OF ODISHA V/S CHANDRA SEKHAR MOHANTY	BIPLAB MOHANTY, A.G.A.
WITH WA/527/2024 [ODHC010200612024] (IA. No.1106/2024 at fl.A for condonation of delay. IA. No.1107/2024 at fl.B for dispensing with filing of c. copy. I.A. No 1108/2024 is at fl. C for stay. Arising out of	STATE OF ODISHA V/S CHANDRA SEKHAR MOHANTY	BIPLAB MOHANTY, A.G.A.

WPC 7289/2021 A disposed of case.)		
WITH WA/528/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A
[ODHC010194632024]	V/S	
(I.A. no. 1026/2024 at fl. A for condonation of delay. I.A. no. 1027/2024 at fl. B for dispensing with filing of c.copy. I.A. No 1028/2024 is at fl. C for stay. Arising out of WPC no. 17701/2022, a disposed of case.)	BIJAYA LAXMI SWAIN	
WITH WA/529/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.
[ODHC010196312024]	V/S	
(I.A. no. 1051/2024 at fl. A for condonation of delay. I.A. no. 1052/2024 at fl. B for dispensing with filing of c.copy. I.A. No 1053/2024 is at fl. C for stay. Arising out of WPC no. 2505/2022, a disposed of case.)	M.V. RAJESWARI	
WITH WA/530/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C
[ODHC010217802024]	V/S	
(IA. No.1346/2024 at fl.A for condonation of delay of 28 days. IA. No.1347/2024 at fl.B for dispensing with filing of c.copy. With WP(C) No.26525/2019, a disp. of case.)	AKSHAYA KUMAR MOHANTY	M/S.DILIP KUMAR MOHAPATRA, B.BEHERA
WITH WA/531/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A
[ODHC010216072024]	V/S	
(IA No.1316/24 at fl.A for condonation of delay. IA No.1317/24 at fl.B for dispensing with filing of c. copy. I.A. No 1318/2024 is at fl. C for stay. Arising out of WP(C) No.1687/2022 a disp. of case.)	SUBASA CHANDRA JENA	
WITH WA/532/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A
[ODHC010214972024]	V/S	
(IA No.1295/2024 is at Fl-A for condonation of delay. IA No.1296/2024 is at Fl-B for dispensing with filing of c.copy. I.A. No 1297/2024 is at fl. C for stay. Arising out of WP(C) No. 32738/2020, a disp. of case)	PRATAP KUMAR PARIJA	
WITH WA/533/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A
[ODHC010214342024]	V/S	
(IA No.1286/24 at fl.A for condonation of delay. IA No.1287/24 at fl.B for dispensing with filing of c.copy. I.A. No 1288/2024 is at fl. C for stay. Arising out of WP(C) No.2813/2020 a disp. of case.)	GOURANGA CHARAN ROUT	
WITH WA/534/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A
[ODHC010195852024]	V/S	
(IA No.1039/24 at fl.A for condonation of delay. IA No.1041/24 at fl.B for dispensing with filing of c.copy. I.A. No 1043/2024 is at fl. C for stay. Arising out of WP(C) No.6281/2022 a disp of case.)	JOGENDRA RATH	
WITH WA/537/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A

[ODHC010200532024] (IA No.1103/24 at fl.A for condonation of delay. IA No.1104/24 at fl.B for dispensing with filing of c.copy. I.A. No 1105/2024 is at fl. C for stay. Arising out of WP(C) No.27001/2019 a disp. of case.)	V/S BASANTI BEHERA	
WITH WA/538/2024 [ODHC010223992024] (IA No.1433/24 at fl.A for condonation of delay. IA No.1434/24 at fl.B for dispensing with filing of c.copy. I.A. No 1435/2024 is at fl. C for stay. Arising out of WP(C) No.25132/2019 a disp. of case.)	STATE OF ODISHA V/S BASUDEV SAHU	BIPLAB MOHANTY,A.G.A
WITH WA/539/2024 [ODHC010223782024] (IA No.1428/2024 is at Fl-A for condonation of delay. IA No.1429/2024 is at Fl-B for dispensing with filing of c.copy. I.A. No 1430/2024 is at fl. C for stay. Arising out of WP(C) No. 26519/2019, a disp. of. case)	STATE OF ODISHA V/S KAILASH CHANDRA LENKA	DEBASIS MOHAPATRA,A.S.C
WITH WA/540/2024 [ODHC010217452024] (IA No.1334/24 at fl.A for condonation of delay. IA No.1335/24 at fl.B for dispensing with filing of c.copy. I.A. No 1336/2024 is at fl. C for stay. Arising out of WP(C) No.20680/2019 a disp. of case.)	STATE OF ODISHA V/S JATIA PRADHAN	BIPLAB MOHANTY,A.G.A
WITH WA/542/2024 [ODHC010205572024] (IA No.1150/24 at fl.A for condonation of delay. IA No.1151/24 at fl.B for dispensing with filing of c.copy. I.A. No 1152/2024 is at fl. C for stay. Arising out of WP(C) No.32736/2020 a disp. of case.)	STATE OF ODISHA V/S PRAMOD KUMAR NANDA	DEBASIS MOHAPATRA,A.S.C
WITH WA/543/2024 [ODHC010205622024] (IA. 1165/24 is at fl.A for condonation of delay. IA. 1166/24 is at fl.B for dispensing with filing of C.copy. I.A. No 1167/2024 is at fl. C for stay. Arising out of WP(C) 19941/2020 a disp. of case.)	STATE OF ODISHA V/S KASHINATH PRUSTI	DEBASIS MOHAPATRA, A.S.C. M/S. DILLIP KUMAR MOHAPATRA, B.BEHERA, A.PATI
WITH WA/544/2024 [ODHC010205582024] (IA. 1153/24 is at fl.A for condonation of delay. IA. 1154/24 is at fl.B for dispensing with filing of C.copy. I.A. No 1155/2024 is at fl. C for stay. Arising out of WP(C) 27625/19 a disp. of case.)	STATE OF ODISHA V/S DASARATHI PANDA	DEBASIS MOHAPATRA,A.S.C M/S. DILLIP KUMAR MOHAPATRA, B.BEHERA, S.S.MALLICK, A.PATI
WITH WA/545/2024 [ODHC010205592024] (IA No.1156/24 at fl.A for	STATE OF ODISHA V/S GOPINATH TRIPATHY	BIPLAB MOHANTY, A.G.A.

condonation of delay. IA
No.1157/24 at fl.B for
dispensing with filing of
c.copy. I.A. No 1158/2024 is at
fl. C for stay. Arising out of
WP(C) No.11233/2021 a disp.
of case.)

WITH WA/546/2024
[ODHC010223512024]
(IA No.1420/24 at fl.A for
condonation of delay. IA
No.1421/24 at fl.B for
dispensing with filing of
c.copy. I.A. No 1422/2024 is at
fl. C for stay. Arising out of
WP(C) No.22487/2019 a disp.
of case.)

STATE OF ODISHA
V/S
PITAMBAR PARIDA

BIPLAB MOHANTY,A.G.A

WITH WA/547/2024
[ODHC010224382024]
(IA No.1442/24 at fl.A for
condonation of delay. IA
No.1443/24 at fl.B for
dispensing with filing of c.
copy. I.A. No 1144/2024 is at
fl. C for stay. Arising out of
WP(C) No.22981/2019 a disp.
of case.)

STATE OF ODISHA
V/S
RAMA CHANDRA SAHOO

BIPLAB MOHANTY, A.G.A.

WITH WA/559/2024
[ODHC010215172024]
(IA. 1298/24 is at fl.A for
condonation of delay. IA.
1299/24 is at fl.B for
dispensing with filing of
C.copy. IA 1300/2024 at fl. C
for stay. Arising out of WP(C)
5730/2020.)

STATE OF ODISHA
V/S
DIBAKAR SAHOO

DEBASIS MOHAPATRA,A.S.C

WITH WA/560/2024
[ODHC010225282024]
(IA. 1449/24 is at fl.A for
condonation of delay. IA.
1450/24 is at fl.B for
dispensing with filing of
C.copy. IA 1451/2024 at fl. C
for stay. With WP(C)
13421/2020, A dispd. of case.
Bar code No. 80046551.)

STATE OF ODISHA
V/S
MANCHE PRADHAN

BIPLAB MOHANTY,A.G.A

WITH WA/561/2024
[ODHC010220402024]
(IA No.1385/24 at fl.A for
condonation of delay. IA
No.1386/24 at fl.B for
dispensing with filing of
c.copy. IA 1387/2024 at fl. C
for stay. With WP(C)
No.21042/2019 a disp. of case.
bar code No. 80038199.)

STATE OF ODISHA
V/S
PRAHALLAD CHANDRA
SAHOO

DEBASIS MOHAPATRA, A.S.C.

WITH WA/562/2024
[ODHC010220332024]
(IA No.1380/2024 is at Fl-A for
condonation of delay. IA
No.1381/2024 is at Fl-B for
dispensing with filing of
c.copy. IA 1382/2024 at fl. C
for stay. With WP(C) No.
20349/2019, a disp. of. case)

STATE OF ODISHA
V/S
TRINATH DEBATA

DEBASIS MOHAPATRA, A.S.C.

WITH WA/566/2024
[ODHC010224032024]
(IA No.1436/24 at fl.A for
condonation of delay. IA
No.1437/24 at fl.B for
dispensing with filing of
c.copy. IA 1438/2024 at fl. C

STATE OF ODISHA
V/S
SWASTIRAM MASARA

BIPLAB MOHANTY, A.G.A.

for stay. Arising out of WP(C) No.22484/2019.) WITH WA/567/2024 [ODHC010217212024] (IA No.1328/24 at fl.A for condonation of delay. IA No.1329/24 at fl.B for dispensing with filing of c.copy. IA 1330/2024 at fl. C for stay. Arising out of WP(C) No.3024/2021 a disp. of case.)	STATE OF ODISHA V/S SANTANU KUMAR DEHURY	ADV
WITH WA/568/2024 [ODHC010205632024] (IA No.1168/24 at fl.A for condonation of delay. IA No.1169/24 at fl.B for dispensing with filing of c.copy. IA 1170/2024 at fl. C for stay. Arising out of WP(C) No.10039/2020 a disp. of case.)	STATE OF ODISHA V/S NARENDRA KUMAR LENKA	DEBASIS MOHAPATRA,A.S.C
WITH WA/569/2024 [ODHC010196292024] (IA No.1054/24 at fl.A for condonation of delay. IA No.1055/24 at fl.B for dispensing with filing of c.copy. IA 1056/2024 at fl. C for stay. Arising out of WP(C) No.14549/2020.)	STATE OF ODISHA V/S BHAGIRATH PRADHAN	DEBASIS MOHAPATRA,A.S.C
WITH WA/571/2024 [ODHC010224222024] (IA No.1439/24 at fl.A for condonation of delay. IA No.1440/24 at fl.B for dispensing with filing of c.copy. IA 1441/2024 at fl. C for stay. Arising out of WP(C) No.32942/2020 a disp. of case..)	STATE OF ODISHA V/S KRUTIBASH MOHANTY	BIPLAB MOHANTY, A.G.A.
WITH WA/572/2024 [ODHC010227822024] (IA No.1477/24 at fl.A for condonation of delay. IA No.1478/24 at fl.B for dispensing with filing of c.copy. I.A. No 1479/2024 is at fl. C for stay. Arising out of WP(C) No.21704/2022 a disp. of case.)	STATE OF ODISHA V/S SNIGDHARANI MOHAPATRA	MANOJA KUMAR KHUNTIA, A.G.A.
WITH WA/575/2024 [ODHC010238992024] (IA No.1579/24 at fl.A for condonation of delay. IA No.1580/24 at fl.B for dispensing with filing of c.copy. IA 1581/2024 at fl. C for stay. Arising out of WP(C) No.16876/2020 a disp of case.)	STATE OF ODISHA V/S RABINDRA KUMAR PANIGRAHI	DEBASIS MOHAPATRA, A.S.C. M/S. DILLIP KUMAR MOHAPATRA, B.BEHERA, S.S.MALLICK, A.PATI
WITH WA/576/2024 [ODHC010217392024] (IA No.1331/24 at fl.A for condonation of delay. IA No.1332/24 at fl.B for dispensing with filing of c.copy. IA 1333/2024 is at fl.C for stay. Arising out of WP(C) No.25031/2019, A dispd. of case.)	STATE OF ODISHA V/S RAMA DEHURY	BIPLAB MOHANTY, A.G.A.
WITH WA/577/2024 [ODHC010205602024] (IA No.1159/24 at fl.A for	STATE OF ODISHA V/S RANJIT PALAI	DEBASIS MOHAPATRA,A.S.C

condonation of delay. IA No.1160/24 at fl.B for dispensing with filing of c.copy. IA 1161 /2024 at fl. C for stay. With WP(C) No.25720/2019, a disp. of case. bar code no. 80038453.) WITH WA/581/2024 [ODHC010257692024] (IA No.1714/2024 is at Fl-A for ROJALINA condonation of delay. IA No.1715/2024 is at Fl-B for dispensing with filing of c. copy. I.A. No 1716/2024 is at fl. C for stay. Arising out of WP(C) No.13038/2021, a disp. of case.)	STATE OF ODISHA V/S	DEBASIS MOHAPATRA,A.S.C MR. MAHENDRA KUMAR SAHOO
WITH WA/582/2024 [ODHC010255862024] (IA No.1699/2024 is at Fl-A for SANKARSAN SAHU condonation of delay. IA No.1700/2024 is at Fl-B for dispensing with filing of c.copy. I.A. No 1701/2024 is at fl. C for stay. Arising out of WP(C) No.8461/2020, a disp. of case.)	STATE OF ODISHA V/S	DEBASIS MOHAPATRA, A.S.C. M/S B. SATAPATHY,S.B.SATAPATHY,B.N.PA RIDA
WITH WA/583/2024 [ODHC010237902024] (IA No.1557/2024 at fl.A for condonation of delay. IA No.1558/2024 at fl.B for dispensing with filing of c.copy. IA 1559/2024 is at fl.C for stay. Arising out of WP(C) No.32351/2022, A dispd. of case.)	STATE OF ODISHA V/S GOURANGA PARIDA	BIPLAB MOHANTY,A.G.A
WITH WA/584/2024 [ODHC010217702024] (IA No.1343/2024 at fl.A for condonation of delay. IA No.1344/2024 at fl.B for dispensing with filing of c.copy. IA 1345/2024 is at fl.C for stay. Arising out of WP(C) No.21218/2022.)	STATE OF ODISHA V/S MADAN MOHAN NAYAK	DEBASIS MOHAPATRA, A.S.C.
WITH WA/585/2024 [ODHC010238372024] (IA No.1567/2024 at fl.A for condonation of delay. IA No.1568/2024 at fl.B for dispensing with filing of c.copy. IA 1569/2024 is at fl.C for stay. With WP(C) No.19102/2022 a disp.of case.)	STATE OF ODISHA V/S BANSIDHAR DASH	DEBASIS MOHAPATRA,A.S.C
WITH WA/586/2024 [ODHC010254082024] (IA No.1680/2024 is at Fl-A for DINABANDHU NAYAK condonation of delay. IA No.1681/2024 is at Fl-B for dispensing with filing of c.copy. IA 1682/2024 is at fl.C for stay. Arising out of WP(C) No.11965/2020, a disp. of case.)	STATE OF ODISHA V/S DINABANDHU NAYAK	BIPLAB MOHANTY,A.G.A
WITH WA/588/2024 [ODHC010236022024] (IA No.1541/2024 at fl.A for condonation of delay. IA No.1545/2024 at fl.B for dispensing with filing of c.copy. IA 1547/2024 is at fl.C	STATE OF ODISHA V/S MANASI MISHRA	BIPLAB MOHANTY,A.G.A

for stay. With WP(C)
No.28468/2022, a disp.of case.
B.C. No. FC037733.)
WITH WA/589/2024 STATE OF ODISHA BIPLAB MOHANTY,A.G.A
[ODHC010258202024] V/S
(IA No.1722/2024 is at Fl-A for BIDYUT KALYANI
condonation of delay. IA CHOUDHURY
No.1723/2024 is at Fl-B for
dispensing with filing of
c.copy. IA 1724/2024 is at fl.C
for stay. Arising out of WP(C)
No.11576/2020, a disp. of
case.)
WITH WA/590/2024 STATE OF ODISHA DEBASIS MOHAPATRA, A.S.C.
[ODHC010257992024] V/S
(IA No.1719/2024 is at Fl-A for BIDESHI MEHER
condonation of delay. IA
No.1720/2024 is at Fl-B for
dispensing with filing of
c.copy. IA 1721/2024 is at fl.C
for stay. Arising out of WP(C)
No.17484/2020, a disp. of
case.)
WITH WA/591/2024 STATE OF ODISHA DEBASIS MOHAPATRA,A.S.C
[ODHC010217692024] V/S
(IA No.1340/2024 is at Fl-A for HEMANTA KUMAR BARIK
condonation of delay. IA
No.1341/2024 is at Fl-B for
dispensing with filing of
c.copy. IA 1342/2024 is at fl.C
for stay. Arising out of WP(C)
No.26530/2019, a disp. of
case.)
WITH WA/592/2024 STATE OF ODISHA BIPLAB MOHANTY, A.G.A.
[ODHC010238822024] V/S
(IA No.1576/2024 is at Fl-A for RAMESH CHANDRA PATI
condonation of delay. IA
No.1577/2024 is at Fl-B for
dispensing with filing of
c.copy. IA 1578/2024 is at fl.C
for stay. Arising out of WP(C)
No.19866/2020, a disp. of
case.)
WITH WA/593/2024 STATE OF ODISHA SANGRAM JENA,A.G.A
[ODHC010239002024] V/S
(IA No.1582/2024 is at Fl-A for BHUDAYA PANI
condonation of delay. IA
No.1583/2024 is at Fl-B for
dispensing with filing of
c.copy. IA 1584/2024 is at fl.C
for stay. Arising out of WP(C)
No.1450/2022, a disp. of case.)
WITH WA/594/2024 STATE OF ODISHA BIPLAB MOHANTY,A.G.A
[ODHC010258592024] V/S
(IA No.1728/2024 is at Fl-A for PRAHALLAD OJHA
condonation of delay. IA
No.1729/2024 is at Fl-B for
dispensing with filing of c.copy
of impugn order. IA 1730/2024
is at fl.C for stay. Arising out of
WP(C) No.20434/2019, a disp.
of case.)
WITH WA/595/2024 STATE OF ODISHA BIPLAB MOHANTY,A.G.A
[ODHC010255162024] V/S
(IA No.1690/2024 is at Fl-A for SANJAYA KUMAR SUKLA
condonation of delay. IA
No.1691/2024 is at Fl-B for
dispensing with filing of
c.copy. I.A. No 1692/2024 is at
fl. C for stay. Arising out of
WP(C) No.6208/2020, a disp. of
case.)

WITH WA/596/2024 [ODHC010255622024] (IA No.1696/2024 is at Fl-A for condonation of delay. IA No.1697/2024 is at Fl-B for dispensing with filing of c. copy. I.A. No 1698/2024 is at fl. C for stay. Arising out of WP(C) No.23360/2019, a disp. of case.)	STATE OF ODISHA V/S BILASINI RATH	DEBASIS MOHAPATRA,A.S.C
WITH WA/598/2024 [ODHC010226592024] (IA No.1470/2024 is at Fl-A for condonation of delay. IA No.1471/2024 is at Fl-B for dispensing with filing of c.copy of impugn order. IA 1472/2024 is at fl.C for stay. Arising out of WP(C) No.10108/2021, a disp. of case.)	STATE OF ODISHA V/S DEBARAJ MISHRA	BIPLAB MOHANTY, A.G.A.
WITH WA/599/2024 [ODHC010239012024] (IA No.1585/2024 is at Fl-A for condonation of delay. IA No.1586/2024 is at Fl-B for dispensing with filing of c.copy. IA 1587/2024 is at fl.C for stay. Arising out of WP(C) No.22864/2019, a disp. of case.)	STATE OF ODISHA V/S SURENDRA KUMAR GAHAN	DEBASIS MOHAPATRA, A.S.C.
WITH WA/604/2024 [ODHC010238762024] (IA No.1573/2024 is at Fl-A for condonation of delay of 46 days. IA No.1574/2024 is at Fl- B for dispensing with filing of c.copy. IA No. 1575/2024 is at Fl. C for stay. Arising out of WP(C) No.28464/2022, a disp. of case.)	STATE OF ODISHA V/S S.K. IMDAD ALLI	DEBASIS MOHAPATRA,A.S.C M/S. DILLIP KUMAR MOHAPATRA, B.BEHERA, S.S.MALLICK, A.PATI
WITH WA/608/2024 [ODHC010258522024] (IA No.1725/2024 is at Fl-A for condonation of delay. IA No.1726/2024 is at Fl-B for dispensing with filing of c.copy. IA no. 1727/24 at fl. C for stay. With WP(C) No.8010/2021, a disp. of case.)	STATE OF ODISHA V/S MURALIDHAR NAIK	BIPLAB MOHANTY, A.G.A. M/S BANSHIDHAR SATAPATHY, S.SATAPATHY, B.N.PARIDA
WITH WA/609/2024 [ODHC010255282024] (IA no 1693/24 is at Fl. A for condonation of delay. IA no 1694/24 is at Fl. B for dispensing with filing of C.copy. IA No. 1695/2024 is at Fl. C for stay. Arising out of WPC 32363/2020. A Disp. Off Case.)	STATE OF ODISHA V/S KISHORE CHANDRA JENA	BIPLAB MOHANTY, A.G.A.
WITH WA/610/2024 [ODHC010254322024] (IA no 1683/24 is at Fl. A for condonation of delay of 53 days. IA no 1684/24 is at Fl. B for dispensing with filing of C.copy. IA No. 1685/2024 is at Fl. C for stay. Arising out of WPC 26410/2019. A Disp. Off Case.)	STATE OF ODISHA V/S BIDYUT PRAVA KAR	BIPLAB MOHANTY, A.G.A.
WITH WA/611/2024 [ODHC010222942024] (IA no 1405/24 is at Fl. A for	STATE OF ODISHA V/S AJIT KUMAR	DEBASIS MOHAPATRA,A.S.C

condonation of delay of 40 days. IA no 1406/24 is at Fl. B for dispensing with filing of C.copy. IA No. 1407/2024 is at Fl. C for stay. Arising out of WPC 21347/2020. A Disp. Off Case.)	MOHAPATRA	
WITH WA/612/2024 [ODHC010240502024] (IA no 1619/24 is at Fl. A for condonation of delay of 51 days. IA no 1622/24 is at Fl. B for dispensing with filing of C.copy. IA No. 1624/2024 is at Fl. C for stay. Arising out of WPC 28391/2020. A Disp. Off Case.)	STATE OF ODISHA V/S ANNAPURNA BARIK	SANGRAM JENA, A.G.A.
WITH WA/614/2024 [ODHC010239022024] (IA no 1588/24 is at Fl. A for condonation of delay of 79 days. IA no 1589/24 is at Fl. B for dispensing with filing of C.copy. IA No. 1590/2024 is at Fl. C for stay. Arising out of WPC 9985/2021. A Disp. Off Case.)	STATE OF ODISHA V/S RAMA CHANDRA MAHAVOIN	DEBASIS MOHAPATRA,A.S.C
WITH WA/616/2024 [ODHC010224602024] (IA No.1445/2024 is at Fl-A for condonation of delay of 40 days. IA No.1446/2024 is at Fl-B for dispensing with filing of c.copy. IA No. 1447/2024 is at Fl. C for stay. Arising out of WP(C) No.27317/2019, a disp. of case.)	STATE OF ODISHA V/S GANGADHAR BARADA	BIPLAB MOHANTY, A.G.A.
WITH WA/618/2024 [ODHC010239062024] (IA no 1597/24 is at Fl. A for condonation of delay of 48 days. IA no 1598/24 is at Fl. B for dispensing with filing of C.copy. IA No. 1599/2024 is at Fl. C for stay. Arising out of WPC 25129/2019. A Disp. Off Case.)	STATE OF ODISHA V/S KARTIK CHANDRA JENA	SANGRAM JENA,A.G.A
WITH WA/620/2024 [ODHC010239052024] (IA. 1594/24 is at fl.A for condonation of delay of 48 days. IA. 1595/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 1596/24 is at fl. C for stay. Arising out of WP(C) 29066/19- a disp. of case.)	STATE OF ODISHA V/S JYOTSNARANI DAS	SANGRAM JENA,A.G.A
WITH WA/621/2024 [ODHC010226122024] (IA. 1462/24 is at fl.A for condonation of delay of 40 days. IA. 1463/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 1464/24 is at fl. C for stay. Arising out of WP(C) 22485/19- a disp. of case.)	STATE OF ODISHA V/S CHANDRAMANI PARIDA	BIPLAB MOHANTY,A.G.A
WITH WA/623/2024 [ODHC010239252024] (IA no 1612/24 is at Fl. A for condonation of delay of 51 days. IA no 1613/24 is at Fl. B	STATE OF ODISHA V/S RUDRA NARAYAN PARIDA	BIPLAB MOHANTY,A.G.A M/S. MAHENDRA KUMAR SAHOO, S.K.MOHAPATRA

for dispensing with filing of
C.copy. Receipt showing
service of copy of appeal memo
on ld. counsel for writ
petitioner not filed. With WPC
22635/19, a disp. of case.)

WITH WA/624/2024
[ODHC010225572024]

(IA. 1452/24 is at fl.A for
condonation of delay of 40
days. IA. 1453/24 is at fl.B for
dispensing with filing of C.copy
of impugn orders. IA. 1454/24
is at fl. C for stay. Arising out
of WP(C) 15835/21- a disp. of
case.)

STATE OF ODISHA
V/S
HARIHARA KHATUA

BIPLAB MOHANTY,A.G.A

WITH WA/625/2024
[ODHC010256162024]

(IA. 1704/24 is at fl.A for
condonation of delay of 54
days. IA. 1706/24 is at fl.B for
dispensing with filing of C.copy
of impugn orders. IA. 1707/24
is at fl. C for stay. Arising out
of WP(C) 19634/19- a disp. of
case.)

STATE OF ODISHA
V/S
BAIKUNTHANATH BARIK

DEBASIS MOHAPATRA,A.S.C

WITH WA/626/2024
[ODHC010235762024]

(IA. 1536/24 is at fl.A for
condonation of delay of 46
days. IA. 1537/24 is at fl.B for
dispensing with filing of C.copy
of impugn orders. IA. 1538/24
is at fl. C for stay. Arising out
of WP(C) 29285/22- a disp. of
case.)

STATE OF ODISHA
V/S
ABHIMANYU JENA

DEBASIS MOHAPATRA, A.S.C.

WITH WA/627/2024
[ODHC010205652024]

(IA. 1171/24 is at fl.A for
condonation of delay of 34
days. IA. 1174/24 is at fl.B for
dispensing with filing of C.copy
of impugn orders. IA. 1176/24
is at fl. C for stay. Arising out
of WP(C) 24697/14- a disp. of
case.)

STATE OF ODISHA
V/S
SURENDRA PRASAD
BARIK

DEBASIS MOHAPATRA, A.S.C.

WITH WA/640/2024
[ODHC010237712024]

(IA. 1554/24 is at fl.A for
condonation of delay of 46
days. IA. 1555/24 is at fl.B for
dispensing with filing of C.copy
of impugn orders. IA. 1556/24
is at fl. C for stay. Arising out
of WP(C) 28453/22- a disp. of
case.)

STATE OF ODISHA
V/S
NIRANJAN ROUT

BIPLAB MOHANTY, A.G.A.

M/S. DILLIP KUMAR MOHAPATRA,
B.BEHERA, S.S.MALLICK, A.PATI

WITH WA/641/2024
[ODHC010259672024]

(IA. 1746/24 is at fl.A for
condonation of delay of 55
days. IA. 1747/24 is at fl.B for
dispensing with filing of C.copy
of impugn orders. IA. 1748/24
is at fl. C for stay. Arising out
of WP(C) 23370/19- a disp. of
case.)

STATE OF ODISHA
V/S
DILLIP KUMAR NAYAK

BIPLAB MOHANTY,A.G.A

WITH WA/642/2024
[ODHC010260422024]

(IA. 1767/24 is at fl.A for
condonation of delay of 55
days. IA. 1768/24 is at fl.B for
dispensing with filing of C.copy

STATE OF ODISHA
V/S
KAILASH CHANDRA
MANDHATA

DEBASIS MOHAPATRA,A.S.C

of impugn orders. IA. 1769/24 is at fl. C for stay. Arising out of WP(C) 23002/19- a disp. of case.)

WITH WA/643/2024
[ODHCO10260702024]
(IA no 1770/24 is at Fl. A for condonation of delay of 55 days. IA no 1771/24 is at Fl. B for dispensing with filing of C.copy. Receipt showing service of copy of appeal memo on the counsel for writ petitioner not filed. With WPC 32356/2020, a disp. of case.)

STATE OF ODISHA
V/S
ANUPAMA SAHOO

DEBASIS MOHAPATRA, A.S.C.

M/S. MAHENDRA KUMAR SAHOO,
S.K.MOHAPATRA

WITH WA/644/2024
[ODHCO10239072024]
(IA. 1600/24 is at fl. A for condonation of delay of 48 days. IA. 1601/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 1602/24 is at fl. C for stay. Arising out of WP(C) 13963/20- a disp. of case.)

STATE OF ODISHA
V/S
GADADHAR PARIDA

SANGRAM JENA, A.G.A.

WITH WA/645/2024
[ODHCO10238132024]
(IA no 1561/24 is at Fl. A for condonation of delay of 46 days. IA no 1562/24 is at Fl. B for dispensing with filing of C.copy. IA No. 1564/2024 is at Flag-C for stay. Arising out of WP(C)- 18671/2021, a disposed of case.)

STATE OF ODISHA
V/S
BATA KISHORE SWAIN

BIPLAB MOHANTY, A.G.A.

WITH WA/646/2024
[ODHCO10223092024]
(IA no 1411/24 is at Fl. A for condonation of delay of 40 days. IA no 1412/24 is at Fl. B for dispensing with filing of C.copy. IA No.1413/2024 is at Flag-C for stay. Arising out of WP(C)-25993/2019, a disposed of case.)

STATE OF ODISHA
V/S
BANAJABASINI
MOHAPATRA

SANGRAM JENA,A.G.A

WITH WA/647/2024
[ODHCO10260022024]
(IA no 1757/24 is at Fl. A for condonation of delay of 55 days. IA no 1758/24 is at Fl. B for dispensing with filing of C.copy. IA No. 1759/2024 is at Flag-C for stay. Arising out of WP(C)- 25599/2019, a disposed of case.)

STATE OF ODISHA
V/S
NIRANJAN ROUT

BIPLAB MOHANTY, A.G.A.

WITH WA/648/2024
[ODHCO10260362024]
(IA No.1764/2024 is at Fl-A for condonation of delay. IA No.1765/2024 is at Fl-B for dispensing with filing of c.copy. IA No.1766/2024 is at Flag-C for stay. Arising out of WP(C) No.21957/2019, a disp. of case.)

STATE OF ODISHA
V/S
LAXMAN KUMAR PATEL

BIPLAB MOHANTY, A.G.A.

WITH WA/649/2024
[ODHCO10239042024]
(IA no 1591/24 is at Fl. A for condonation of delay. IA no 1592/24 is at Fl. B for dispensing with filing of C.copy. IA No.1593/2024 is at

STATE OF ODISHA
V/S
SUBASH CHANDRA
PARIDA

DEBASIS MOHAPATRA, A.S.C.

M/S. DILLIP KUMAR MOHAPATRA,
B.BEHERA, A.PATI

Flag-C for stay. Arising out of WP(C)-27630/2019, a disposed of case.)

WITH WA/650/2024
[ODHCO10259812024]

(IA no 1752/24 is at Fl. A for condonation of delay. IA no 1753/24 is at Fl. B for dispensing with filing of C.copy. IA No.1754/2024 is at Flag-C for stay. Arising out of WP(C)- 23375/2019, a disposed of case.)

STATE OF ODISHA
V/S
ABHAYA KUMAR SAHOO

DEBASIS MOHAPATRA,A.S.C

WITH WA/651/2024
[ODHCO10237552024]

(IA no 1551/24 is at Fl. A for condonation of delay of 46 days. IA no 1552/24 is at Fl. B for dispensing with filing of C.copy. Receipt showing service of copy of appeal memo on the counsel for writ petitioner not filed. Arising out of WP(C)-19868/2020, a disp. of case.)

STATE OF ODISHA
V/S
BICHITRANANDA PATRA

BIPLAB MOHANTY,A.G.A

M/S. DILLIP KUMAR MOHAPATRA,
B.BEHERA, S.S.MALLICK, A.PATI

WITH WA/652/2024
[ODHCO10246302024]

(IA No.1640/2024 is at Fl-A for condonation of delay. IA No.1641/2024 is at Fl-B for dispensing with filing of c.copy. IA No.1642/2024 is at Flag-C for stay. Arising out of WP(C) No.2245/2024, a disp. of case.)

STATE OF ODISHA
V/S
SUBODHA CHANDRA
SWAIN

BIPLAB MOHANTY, A.G.A.

WITH WA/653/2024
[ODHCO10259352024]

(IA No.1731/2024 is at Fl-A for condonation of delay. IA No.1732/2024 is at Fl-B for dispensing with filing of c.copy. IA no. 1733/24 at fl. C for stay. With WPC 8011/21, a disp. of case.)

STATE OF ODISHA
V/S
HARISH CHANDRA
BEHERA

BIPLAB MOHANTY,A.G.A

M/S BANSHIDHAR SATAPATHY,
S.SATAPATHY, B.N.PARIDA

WITH WA/654/2024
[ODHCO10259432024]

(IA No.1740/24 at fl.A for condonation of delay. IA No.1741/24 at fl.B for dispensing with filing of c.copy. IA No.1742/2024 is at Flag-C for stay. Arising out of WP(C) No.26616/2019, a disposed of case.)

STATE OF ODISHA
V/S
PADMARANI PRUSTY

DEBASIS MOHAPATRA,A.S.C

WITH WA/655/2024
[ODHCO10240072024]

(IA No.1615/24 at fl.A for condonation of delay of 51 days. IA No.1616/24 at fl.B for dispensing with filing of c.copy. IA No.1617/2024 is at Flag-C for stay. Arising out of WP(C) No.6210/2020, a disposed of case.)

STATE OF ODISHA
V/S
BIJAYA KUMAR BISWAL

BIPLAB MOHANTY, A.G.A.

WITH WA/656/2024
[ODHCO10254882024]

(IA no 1687/24 is at Fl. A for condonation of delay of 54 days. IA no 1688/24 is at Fl. B for dispensing with filing of C.copy. IA no.1689/24 at fl.C for stay. Arising out of WPC

STATE OF ODISHA
V/S
BRUNDABAN BEHERA

BIPLAB MOHANTY,A.G.A

21351/19(a disp. of case)) WITH WA/657/2024 [ODHCO10259712024] (IA No.1749/2024 is at Fl-A for condonation of delay of 55 days. IA No.1750/2024 is at Fl- B for dispensing with filing of c.copy. IA no.1751/24 at fl.C for stay. Arising out of WP(C) No.26615/2019, a disp. of case.)	STATE OF ODISHA V/S AKSHAYA KUMAR MOHANTA	DEBASIS MOHAPATRA, A.S.C.
WITH WA/658/2024 [ODHCO10260302024] (IA No.1761/2024 is at Fl-A for condonation of delay of 55 days. IA No.1762/2024 is at Fl- B for dispensing with filing of c.copy. IA no.1763/24 at fl.C for stay. Arising out of WP(C) No.8338/2021, a disp. of case.)	STATE OF ODISHA V/S SUDARSHAN JENA	BIPLAB MOHANTY,A.G.A
WITH WA/659/2024 [ODHCO10256492024] (IA No.1708/2024 is at Fl-A for condonation of delay54 days. IA No.1709/2024 is at Fl-B for dispensing with filing of c.copy. IA no.1710/24 at fl.C for stay. Arising out of WP(C) No.30457/2022, a disp. of case.)	STATE OF ODISHA V/S KISHORI KUMARI PATRA	BIPLAB MOHANTY, A.G.A.
WITH WA/672/2024 [ODHCO10259362024] (IA No.1734/2024 is at Fl-A for condonation of delay. IA No.1735/2024 is at Fl-B for dispensing with filing of c.copy. IA no.1736/24 at fl.C for stay. Arising out of WP(C) No. 22173/2019, a disp. of. case)	STATE OF ODISHA V/S MAHESWAR MAHANTA	BIPLAB MOHANTY, A.G.A.
WITH WA/673/2024 [ODHCO10259422024] (IA No.1737/2024 is at Fl-A for condonation of delay. IA No.1738/2024 is at Fl-B for dispensing with filing of c.copy. IA no.1739/24 at fl.C for stay. Arising out of WP(C) No. 2597/2022, a disp. of. case)	STATE OF ODISHA V/S BRAJABANDHU PALAI	BIPLAB MOHANTY, A.G.A.
WITH WA/674/2024 [ODHCO10256772024] (IA No.1711/24 at fl.A for condonation of delay. IA No.1712/24 at fl.B for dispensing with filing of c.copy. IA no.1713/24 at fl.C for stay. Arising out of WP(C) No.19435/2020(a disp. of case).)	STATE OF ODISHA V/S SARADA PRASAD DASH	BIPLAB MOHANTY,A.G.A
WITH WA/696/2024 [ODHCO10267592024] (IA No.1863/24 at fl.A for condonation of delay of 58 days. IA No.1864/24 at fl.B for dispensing with filing of c.copy. IA no.1865/24 at fl.C for stay. Arising out of WP(C) No.16058/2022(a disp. of case))	STATE OF ODISHA V/S DAMBARUDHAR BARIK	BIPLAB MOHANTY, A.G.A.
WITH WA/697/2024 [ODHCO10267632024]	STATE OF ODISHA V/S	BIPLAB MOHANTY,A.G.A

(IA No.1866/24 at fl.A for condonation of delay of 58 days. IA No.1867/24 at fl.B for dispensing with filing of c.copy. IA no.1868/24 at fl.C for stay. Arising out of WP(C) No.15832/2022(a disp. of case).)	SURENDRA BEHERA	
WITH WA/698/2024 [ODHC010262372024] (IA No.1812/2024 is at Fl-A for condonation of delay of 57 days. IA No.1813/2024 is at Fl- B for dispensing with filing of c.copy. IA no.1814/24 at fl.C for stay. Arising out of WP(C) No. 30459/2022, a disp. of case)	STATE OF ODISHA V/S DARSANIA DEHURY	BIPLAB MOHANTY, A.G.A.
WITH WA/699/2024 [ODHC010269302024] (IA No.1894/2024 is at Fl-A for condonation of delay of 58 days. IA No.1896/2024 is at Fl- B for dispensing with filing of c.copy. IA no.1897/24 at fl.C for stay. Arising out of WP(C) No. 18412/2022, a disp. of. case)	STATE OF ODISHA V/S BIJAYALAXMI MOHANTY	BIPLAB MOHANTY,A.G.A
WITH WA/700/2024 [ODHC010262232024] (IA No.1807/2024 is at Fl-A for condonation of delay of 57 days. IA No.1808/2024 is at Fl- B for dispensing with filing of c.copy. Receipt showing service of copy of appeal memo on the counsel for writ petitioner not filed. With WP(C) No.15528/2020, a disp. of case.)	STATE OF ODISHA V/S SIMACHALA SAHOO	DEBASIS MOHAPATRA,A.S.C
WITH WA/701/2024 [ODHC010269952024] (IA No.1901/24 at fl.A for condonation of delay. IA No.1902/24 at fl.B for dispensing with filing of c.copy. IA No. 1903/2024 is at Fl. C for stay. Arising out of WPC 1805/2023. A Disp. Off Case.)	STATE OF ODISHA V/S NIRANJAN DASH	BIPLAB MOHANTY, A.G.A.
WITH WA/702/2024 [ODHC010261802024] (IA no.1802/24 at fl.A for condonation of delay. IA no.1803/24 at fl.B for dispensing with filing of c.copy. IA No. 1804/2024 is at Fl. C for stay. Arising out of WPC 3184/2020. A Disp. Off Case.)	STATE OF ODISHA V/S GIRIJA SHANKAR PANDA	DEBASIS MOHAPATRA,A.S.C
WITH WA/709/2024 [ODHC010269632024] (IA No.1898/2024 is at Fl-A for condonation of delay. IA No.1899/2024 is at Fl-B for dispensing with filing of c.copy. IA No. 1900/2024 is at FL. C for stay. Arising out of WP(C) No. 32981/2022, a disp. of. case)	STATE OF ODISHA V/S KALYANI MOHANTY	BIPLAB MOHANTY,A.G.A
WITH WA/710/2024 [ODHC010268122024]	STATE OF ODISHA V/S	BIPLAB MOHANTY,A.G.A

(IA. 1877/24 is at fl.A for condonation of delay. IA. 1878/24 is at fl.B for dispensing with filing of C.copy. IA No. 1879/2024 is at Fl. C for stay. Arising out of WP(C) 2505/21. A Disp. Off Case.)	LAXMIDHAR JENA	
WITH WA/711/2024 [ODHC010268142024] (IA No.1880/24 at fl.A for condonation of delay. IA No.188/24 at fl.B for dispensing with filing of c.copy. IA 1884/2024 at fl. C for stay. With WP(C) 11311/2020 a disp. of case.)	STATE OF ODISHA V/S BIRAJINI NISHANK	BIPLAB MOHANTY, A.G.A.
WITH WA/713/2024 [ODHC010267552024] (IA no.1860/24 at fl.A for condonation of delay. IA no.1861/24 at fl.B for dispensing with filing of c.copy. IA 1862/2024 at fl. C for stay. With WP(C) 4501/2021 a disp. of case.)	STATE OF ODISHA V/S SUBAL PATEL	BIPLAB MOHANTY,A.G.A
WITH WA/717/2024 [ODHC010267712024] (IA No.1869/2024 is at Fl-A for condonation of delay. IA No.1871/2024 is at Fl-C for dispensing with filing of c.copy. IA 1870/2024 at fl. C for stay. Arising out of WP(C) No. 15427/2021, a disp. of case)	STATE OF ODISHA V/S BIJOY KUMAR MOHANTA	BIPLAB MOHANTY, A.G.A.
WITH WA/718/2024 [ODHC010278492024] (IA no.1994/24 at fl.A for condonation of delay. IA no.1995/24 at fl.B for dispensing with filing of c.copy. IA 1996/2024 at fl. C for stay. With WP(C) 31121/2020 a disp. of case.)	STATE OF ODISHA V/S PRAMOD KUMAR PAIKARAY	BIPLAB MOHANTY, A.G.A.
WITH WA/719/2024 [ODHC010267322024] (IA No.1856/2024 is at Fl-A for condonation of delay. IA No.1857/2024 is at Fl-B for dispensing with filing of c.copy. IA 1858/2024 at fl. C for stay Arising out of WP(C) No. 25479/2019, a disp. of case)	STATE OF ODISHA V/S CHUNGILAL BISWAL	BIPLAB MOHANTY,A.G.A
WITH WA/732/2024 [ODHC010276222024] (IA no. 1983/24 at fl. A for condonation of delay. IA no. 1984/24 at fl. B for dispensing with filing of c.copy. IA no. 1985/24 at fl. C for stay. With WPC 8456/2020, a disp. of case.)	STATE OF ODISHA V/S JAYANTA KUMAR PALEI	BIPLAB MOHANTY,A.G.A M/S BANSHIDHAR SATAPATHY, S.SATAPATHY, B.PARIDA
WITH WA/733/2024 [ODHC010275362024] (IA no.1980/24 at fl.A for condonation of delay of 62 days. IA no.1981/24 at fl.B for dispensing with filing of c.copy. IA no.4193/2025 is at fl.D for grant of provisional	STATE OF ODISHA V/S BAIKUNTHA NATH PARHI M/S.MAHENDRA KUMAR SAHOO	BIPLAB MOHANTY,A.G.A

pension, 2nd copy not filed. IA no.1982/2024 is at fl.C for stay. With WP(C)-13982/2020, a disp. of case.)

WITH WA/734/2024
[ODHC010270452024]

(IA. 1911/24 is at fl.A for condonation of delay. IA. 1912/24 is at fl.B for dispensing with filing of C.copy. IA 1913/2024 at fl. C for stay. Arising out of WP(C) 2502/21.)

STATE OF ODISHA
V/S
PRAMOD CHANDRA
MOHARANA

BIPLAB MOHANTY,A.G.A

WITH WA/736/2024
[ODHC010270232024]

(IA No.1905/2024 is at Fl-A for condonation of delay. IA No.1906/2024 is at Fl-B for dispensing with filing of c.copy. IA 1907/2024 at fl. C for stay. Arising out of WP(C) No. 32353/2020, a disp. of case)

STATE OF ODISHA
V/S
TANKADHAR PRADHAN

BIPLAB MOHANTY,A.G.A

WITH WA/737/2024
[ODHC010277472024]

(IA no.1989/24 at fl.A for condonation of delay. IA no.1990/24 at fl.B for dispensing with filing of c.copy. IA No. 1991/2024 is at Fl. C for stay. Arising out of WPC 6730/2020. A Disp. Off Case.)

STATE OF ODISHA
V/S
NRUSINGHA CHARAN
SAMANTAROY

BIPLAB MOHANTY,A.G.A

WITH WA/742/2024
[ODHC010266002024]

(IA No.1838/24 is at fl.B for condonation of delay. IA No.1837/24 is at fl.A for dispensing with filing of certified copy. IA 1839/2024 at fl. C for stay With WP(C) No.29785/2023, a disp. of case.)

STATE OF ODISHA
V/S
SUBASH CHANDRA SAHU

MANOJA KUMAR KHUNTIA, A.G.A.

WITH WA/749/2024
[ODHC010274652024]

(IA No.1960/24 is at fl.B for further orders on re:condonation of delay. Neither AD nor undelivered notice returned from the sole respondent yet, in this regard postal tracking report showing "Item delivered (Addressee)" is at fl.X. IA 1961/2024 at fl. C for stay With WP(C) No.29575/23, a disp. of case.)

STATE OF ODISHA
V/S
NALIN KUMAR SAHU

MANOJA KUMAR KHUNTIA, A.G.A.

WITH WA/750/2024
[ODHC010286242024]

(Further order in IA no. 2063/24 at fl. A for condonation of delay. Neither AD nor unserved notice returned from R-1. Postal tracking report at fl. X shows "item delivered". IA no. 2065/24 at fl. C for stay. With WPC 8459/2020, a disp. of case.)

STATE OF ODISHA
V/S
BASANTA KUMAR
MOHAPATRA

BIPLAB MOHANTY, A.G.A.

WITH WA/752/2024
[ODHC010270292024]

(IA No.1908/24 at fl.A for condonation of delay. IA

STATE OF ODISHA
V/S
KARTIK SAHU

BIPLAB MOHANTY, A.G.A.

No.1909/24 at fl.B for dispensing with filing of c.copy. IA No. 1910/2024 is at Fl. C for stay. Arising out of WPC 24801/2022. A Disp. Off Case.)

WITH WA/753/2024
[ODHC010273312024]
(IA no.1928/24 at fl.A for condonation of delay. IA no.1929/24 at fl.B for dispensing with filing of c.copy. IA No. 1930/2024 is at Fl. C for stay. Arising out of WPC 24773/2022. A Disp. Off Case.)

STATE OF ODISHA
V/S
AKHILA KUMAR MAJHI

BIPLAB MOHANTY, A.G.A.

WITH WA/754/2024
[ODHC010273922024]
(IA No.1931/24 at fl.A for condonation of delay. IA No.1932/24 at fl.B for dispensing with filing of c.copy. IA No. 1933/2024 is at Fl. C for stay. Arising out of WPC 6057/2020. A Disp. Off Case.)

STATE OF ODISHA
V/S
BIDYADHAR SAHOO

BIPLAB MOHANTY, A.G.A.

WITH WA/755/2024
[ODHC010276902024]
(IA no.1986/24 at fl.A for condonation of delay. IA no.1987/24 at fl.B for dispensing with filing of c.copy. IA No. 1988/2024 is at Fl. C for stay. Arising out of WPC 11000/2022. A Disp. Off Case.)

STATE OF ODISHA
V/S
PRAMOD KUMAR
MOHAPATRA

BIPLAB MOHANTY,A.G.A

M/S. MAHENDRA KUMAR SAHOO

WITH WA/764/2024
[ODHC010280902024]
(IA No.2008/24 at fl.A for condonation of delay. IA No.2009/24 at fl.B for dispensing with filing of c.copy. IA 2010/2024 at fl. C for stay. With WP(C) No.440/2020 a disp. of case.)

STATE OF ODISHA
V/S
SARAT CHANDRA MUND

SANGRAM JENA,A.G.A

WITH WA/772/2024
[ODHC010268802024]
(IA no.1889/24 at fl.A for condonation of delay. IA no.1890/24 at fl.B for dispensing with filing of c.copy. IA 1891/2024 at fl. C for stay. With WP(C) No.32462/2020 a disp. of case.)

STATE OF ODISHA
V/S
RABINDRA KUMAR
KHUNTIA

BIPLAB MOHANTY,A.G.A

M/S.AUROBINDA SAHOO

WITH WA/773/2024
[ODHC010279932024]
(IA No.2002/2024 is at Fl-A for condonation of delay. IA No.2003/2024 is at Fl-B for dispensing with filing of c.copy. IA No. 2004/2024 is at Fl. C for stay. Arising out of WP(C) No. 15431/2021, a disp. of. case)

STATE OF ODISHA
V/S
NRUSINGHA CHARAN
DALEI

BIPLAB MOHANTY, A.G.A.

WITH WA/780/2024
[ODHC010281172024]
(IA No.2014/24 at fl.A for condonation of delay. IA No.2015/24 at fl.B for dispensing with filing of c.copy. IA 2016/2024 at fl. C

STATE OF ODISHA
V/S
GOKUL CHARAN BEHERA

SANGRAM JENA,A.G.A

for stay. With WP(C) No.30070/2020 a disp. of case.)	STATE OF ODISHA V/S BHIMADHAR BEHERA	SANGRAM JENA, A.G.A.
WITH WA/781/2024 [ODHC010280702024] (IA No.2005/24 at fl.A for condonation of delay. IA No.2006/24 at fl.B for dispensing with filing of c.copy. IA 2007/2024 at fl. C for stay . With WP(C) No.30069/2020 a disp. of case.)	STATE OF ODISHA V/S PITAMBAR MAHANTA	BIPLAB MOHANTY, A.G.A.
WITH WA/783/2024 [ODHC010279522024] (IA No.1998/2024 is at Fl-A for condonation of delay. IA No.1999/2024 is at Fl-B for dispensing with filing of c.copy. IA No. 2000/2024 is at Fl. C for stay. Arising out of WP(C) No. 26503/2022, a disp. of. case)	STATE OF ODISHA V/S PANDULAL BEHERA	SANGRAM JENA, A.G.A.
WITH WA/789/2024 [ODHC010281072024] (IA no.2011/24 at fl.A for condonation of delay. IA no.2012/24 at fl.B for dispensing with filing of c.copy. IA 2013/2024 at fl. C for stay With WP(C)442/20 a disp. of case.)	STATE OF ODISHA V/S DIBAKAR MOHANTA	BIPLAB MOHANTY,A.G.A
WITH WA/795/2024 [ODHC010292782024] (IA no.2113/24 at fl.A for condonation of delay. IA no.2114/24 at fl.B for dispensing with filing of c.copy. IA 2115/2024 at fl. C for stay. With WP(C) 2510/22.)	STATE OF ODISHA V/S PURIKAR MAHANTA	BIPLAB MOHANTY,A.G.A
WITH WA/796/2024 [ODHC010290812024] (IA. 2098/24 is at fl.A for condonation of delay. IA. 2099/24 is at fl.B for dispensing with filing of C.copy. IA No. 2100/2024 is at Fl. C for stay. Arising out of WP(C) 2488/22. A Disp. Off Case.)	STATE OF ODISHA V/S NITYANANDA PANI	BIPLAB MOHANTY,A.G.A
WITH WA/802/2024 [ODHC010293302024] (IA No.2116/24 at fl. A for condonation of delay. IA No.2117/24 at fl. B for dispensing with filing c. copy. IA No. 2118/24 is at fl.'C' for stay. Arising out of WP(C) No. 18228/19 a disp. of case.)	STATE OF ODISHA V/S DINABANDHU DASH	BIPLAB MOHANTY, A.G.A.
WITH WA/803/2024 [ODHC010293622024] (IA No.2121/24 at fl. A for condonation of delay. IA No.2123/24 at fl. B for dispensing with filing c. copy. IA No. 2126/24 is at fl.'C' for stay. Arising out of WP(C) No. 3374/20 a disp. of case.)	STATE OF ODISHA V/S LALMANI PRADHAN	BIPLAB MOHANTY,A.G.A
WITH WA/804/2024 [ODHC010293632024] (IA No.2122/24 is at fl.A for condonation of delay. IA		

No.2124/24 is at fl.B for dispensing with filing of certified copy. I.A No. 2125/24 is at fl.'C' for stay. Arising out of WP(C) No.21958/2019 a disp. of case.)

WITH WA/811/2024
[ODHCO10296192024]
(IA No.2145/24 at fl. A for condonation of delay. IA No.2146/24 at fl. B for

dispensing with filing c. copy. I.A No. 2147/24 is at fl.'C' for stay. Arising out of WP(C) No. 21856/19 a disp. of case.)

WITH WA/815/2024
[ODHCO10297232024]
(IA No.2148/24 at fl. A for condonation of delay. IA No.2149/24 at fl. B for dispensing with filing c. copy.I.A No. 2150/24 is at fl.'C' for stay. Arising out of WP(C) No. 27057/19 a disp. of case.)

WITH WA/817/2024
[ODHCO10296072024]
(IA No.2141/24 is at fl.A for condonation of delay. IA No.2142/24 is at fl.B for dispensing with filing of certified copy of impugn orders. I.A. NO. 2143/24 is at fl.'C' for stay. Arising out of WP(C) No.4502/2021 a disp. of case.)

WITH WA/822/2024
[ODHCO10301772024]
(IA No.2191/24 at fl. A for condonation of delay. IA No.2192/24 at fl. B for dispensing with filing c. copy of impugn orders. I.A. No. 2193/24 is at fl.'C' for stay. Arising out of W.P(C) 20209/19 a disp. of case.)

WITH WA/823/2024
[ODHCO10301182024]
(IA No.2188/24 at fl. A for condonation of delay. IA No.2189/24 at fl. B for dispensing with filing c. copy. I.A No. 2190/24 is at fl.'C' for stay. Arising out of WP(C) No. 23790/22 a disp. of case.)

WITH WA/824/2024
[ODHCO10299602024]
(IA No.2162/24 at fl. A for condonation of delay. IA No.2163/24 at fl. B for dispensing with filing c. copy. I.A No. 2165/24 is at fl.'C' for stay. Arising out of WP(C) No. 1682/229 a disp. of case.)

WITH WA/825/2024
[ODHCO10298282024]
(IA No.2156/24 at fl. A for condonation of delay. IA No.2157/24 at fl. B for dispensing with filing c. copy. I.A No. 2158/24 is at fl.'C' for stay. Arising out of WP(C) No. 22415/19 a disp. of case.)

STATE OF ODISHA
V/S
PRAFULLA KUMAR
MALLIK

BIPLAB MOHANTY,A.G.A

STATE OF ODISHA
V/S
DINABANDHU SAHOO

BIPLAB MOHANTY,A.G.A

STATE OF ODISHA
V/S
HADU PANDA

BIPLAB MOHANTY, A.G.A.

STATE OF ODISHA
V/S
PRAKASH KUMAR BAL

DEBASIS MOHAPATRA,A.S.C

STATE OF ODISHA
V/S
BHAGABAN SUBUDHI

RAJANI BHUSAN MISHRA,A.G.A

STATE OF ODISHA
V/S
DHRUBA CH. SAHU

BIPLAB MOHANTY,A.G.A

STATE OF ODISHA
V/S
PADMA CHARAN
PRADHAN

BIPLAB MOHANTY,A.G.A

WITH WA/826/2024 [ODHC010299542024] (IA No.2159/24 at fl. A for condonation of delay. IA No.2160/24 at fl. B for dispensing with filing c. copy. I.A No. 2161/24 is at fl.'C' for stay. Arising out of WP(C) No. 10085/20 a disp. of case.)	STATE OF ODISHA V/S BABAJI CHARAN MUKHI	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/827/2024 [ODHC010305122024] (IA No.2212/24 at fl. A for condonation of delay. IA No.2213/24 at fl. B for dispensing with filing c. copy. I.A No. 2214/24 is at fl.'C' for stay. Arising out of WP(C) No. 30942/20 a disp. of case.)	STATE OF ODISHA V/S BHAIRABI BEHERA	DEBASIS MOHAPATRA, A.S.C.
WITH WA/828/2024 [ODHC010302732024] (IA No.2199/24 at fl. A for condonation of delay. IA No.2200/24 at fl. B for dispensing with filing c. copy. I.A No. 2201/24 is at fl.'C' for stay. Arising out of WP(C) No. 29785/22 a disp. of case.)	STATE OF ODISHA V/S DILESWAR SAHOO	SANGRAM JENA,A.G.A
WITH WA/840/2024 [ODHC010300632024] (IA No.2184/24 at fl. A for condonation of delay. IA No.2185/24 at fl. B for dispensing with filing c. copy.)	STATE OF ODISHA V/S MANJURANI ROUTRAY	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/841/2024 [ODHC010302102024] (IA No.2194/24 at fl. A for condonation of delay. IA No.2195/24 at fl. B for dispensing with filing c. copy. IA No.2196/2024 is at fl.C for stay. Arising out of WPC- 23149/22 (a disp. of case))	STATE OF ODISHA V/S SURENDRANATH SWAIN	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/879/2024 [ODHC010308252024] (IA No.2263/2024 is at Fl.A for condonation of delay. IA No.2265/2024 is at Fl.B for dispensing with filing of c.copy. IA No.2266/2024 is at Fl.C for stay. Arising out of WP(C) No.32756/2020.(a disp. of case))	STATE OF ODISHA V/S KUMUDINI BARIK	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/880/2024 [ODHC010308182024] (IA No.2260/24 at fl. A for condonation of delay. IA No.2261/24 at fl. B for dispensing with filing c. copy. IA No.2262/2024 is at fl.C for stay. Arising out of WPC- 6059/20 (a disp. of case))	STATE OF ODISHA V/S ANJAN KUMAR MAHARANA	BIPLAB MOHANTY,A.G.A
WITH WA/881/2024 [ODHC010307552024] (IA No.2249/24 at fl. A for condonation of delay. IA No.2250/24 at fl. B for dispensing with filing c. copy. IA No.2251/2024 is at fl.C for stay. Arising out of WPC- 22637/19(a disp. of case).)	STATE OF ODISHA V/S SUBAS CHANDRA SAHU	DEBASIS MOHAPATRA,A.S.C MR. MAHENDRA KUMAR SAHOO
WITH WA/883/2024 [ODHC010307732024]	STATE OF ODISHA V/S	RAJANI BHUSAN MISHRA, A.G.A.

(IA No.2252/24 at fl. A for condonation of delay. IA No.2253/24 at fl. B for dispensing with filing c. copy. IA No.2254/2024 is at fl.C for stay. Arising out of WPC-18496/22 (a disp. of case)) WITH WA/892/2024 [ODHC010314582024] (IA No.2312/24 at fl. A for condonation of delay. IA No.2313/24 at fl. B for dispensing with filing c. copy. IA No.2314/2024 is at fl.C for stay. Arising out of WPC-15545/20 (a disp. of case)) WITH WA/896/2024 [ODHC010314602024] (IA No.2315/24 at fl. A for condonation of delay. IA No.2316/24 at fl. B for dispensing with filing c. copy. IA No.2317/2024 is at fl.C for stay. Arising out of WPC-2284/22 (a disp. of case)) WITH WA/897/2024 [ODHC010314122024] (IA No.2306/24 at fl. A for condonation of delay. IA No.2307/24 at fl. B for dispensing with filing c. copy. IA No.2308/2024 is at fl.C for stay. Arising out of WPC-17179/22 (a disp. of case)) WITH WA/899/2024 [ODHC010313792024] (IA No.2294/24 at fl. A for condonation of delay. IA No.2295/24 at fl. B for dispensing with filing c. copy. IA No.2296/2024 is at fl.C for stay. Arising out of WPC-11617/21 (a disp. of case).) WITH WA/900/2024 [ODHC010315372024] (IA No.2341/2024 is at Fl-A for condonation of delay. IA No.2342/2024 is at Fl-B for dispensing with filing of c. copy. IA no.2343/24 at fl.C for stay. Arising out of WP(C) No.27970/2019.) WITH WA/901/2024 [ODHC010315062024] (IA No.2329/2024 at fl.A for condonation of delay. IA No.2330/2024 at fl.B for dispensing with filing of c. copy. I.A No 2331/2024 is at flag "C" for stay .Arising out of WP(C) No.16054/2022 a disp. of case.) WITH WA/902/2024 [ODHC010313962024] (IA No.2297/24 at fl.A for condonation of delay. IA No.2298/24 at fl.B for dispensing with filing of c. copy . I.A No 2299/2024 is at flag "C" for stay . Arising out of WP(C) No.15522/2022 a disp. of case)	BINOD BIHARI KHUNTIA STATE OF ODISHA V/S BICHITRANANDA SAHU STATE OF ODISHA V/S LEELABATI NAYAK STATE OF ODISHA V/S MAYADHAR SUNDARAY STATE OF ODISHA V/S BIPIN BIHARI NAYAK STATE OF ODISHA V/S KANAK RASHMI DAS STATE OF ODISHA V/S PRAFULLA KUMAR MISHRA STATE OF ODISHA V/S SRIKRUSHNA MOHAPATRA	RAJANI BHUSAN MISHRA, A.G.A. MR. NIRANJAN NAYAK DEBASIS MOHAPATRA,A.S.C RAJANI BHUSAN MISHRA, A.G.A. RAJANI BHUSAN MISHRA, A.G.A. PUSHPARAJ BHARADWAJ, A.S.C. BIPLAB MOHANTY, A.G.A. RAJANI BHUSAN MISHRA, A.G.A.
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WITH WA/903/2024 [ODHC010313582024] (IA No.2291/2024 is at Fl-A for condonation of delay. IA No.2292/2024 is at Fl-B for dispensing with filing of c.copy. I.A No 2293/2024 is at flag "C" for stay . Arising out of WP(C) No.23794/2022 a disp. of. case .)	STATE OF ODISHA V/S SADHU CHARAN BISWAL	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/904/2024 [ODHC010315122024] (IA No.2332/2024 at fl.A for condonation of delay. IA No.2333/2024 at fl.B for dispensing with filing of c.copy. I.A No 2334/2024 is at flag "C" for stay . Arising out of WP(C) No.22803/2019 (a disp. of. case).)	STATE OF ODISHA V/S ANTARJYAMI GIRI	BIPLAB MOHANTY,A.G.A
WITH WA/905/2024 [ODHC010314292024] (IA No.2309/24 at fl.A for condonation of delay. IA No.2310/24 at fl.B for dispensing with filing of c.copy. I.A No 2311/2024 is at flag "C" for stay .Arising out of WP(C) No.17172/2022 a disp. of. case)	STATE OF ODISHA V/S SAROJINI JENA	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/906/2024 [ODHC010315672024] (IA No.2377/24 at fl.A for condonation of delay. IA No.2378/24 at fl.B for dispensing with filing of c.copy. I.A No 2379/2024 is at flag "C" for stay . Arising out of WP(C) No.24249/2019 a disp. of. Case .)	STATE OF ODISHA V/S BIJAYA KUMAR SARDAR	BIPLAB MOHANTY,A.G.A
WITH WA/907/2024 [ODHC010319992024] (IA No.2471/2024 is at Fl-A for condonation of delay. IA No.2472/2024 is at Fl-B for dispensing with filing of c.copy. I.A No 2473/2024 is at flag "C" for stay . Arising out of WP(C) No.1505/2022 a disp. of. Case .)	STATE OF ODISHA V/S MADHUSUDAN BARIK	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/908/2024 [ODHC010314942024] (IA No.2325/2024 is at Fl-A for condonation of delay. IA No.2326/2024 is at Fl-B for dispensing with filing of c.copy. I.A No 2327/2024 is at flag "C" for stay .Arising out of WP(C) No.20504/2020 a disp. of. Case .)	STATE OF ODISHA V/S DHRUBA CHARAN PANDA	DEBASIS MOHAPATRA,A.S.C
WITH WA/909/2024 [ODHC010316152024] (IA No.2390/2024 is at Fl-A for condonation of delay. IA No.2391/2024 is at Fl-B for dispensing with filing of c.copy. I.A No 2392/2024 is at flag "C" for stay . Arising out of WP(C) No.16055/2022a disp. of. Case .)	STATE OF ODISHA V/S MRUTYUNJAY PANDA	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/910/2024 [ODHC010316382024]	STATE OF ODISHA V/S	PUSHPARAJ BHARADWAJ, A.S.C.

(IA No.2393/24 at fl.A for condonation of delay. IA No.2394/24 at fl.B for dispensing with filing of c.copy. IA No 2395/2024 is at flag "C" for stay . Arising out of WP(C) No.19738/2022 a disp. of. case.)	ARUN KUMAR KAR	
WITH WA/911/2024 [ODHC010318992024] (IA No.2425/24 at fl.A for condonation of delay. IA No.2426/24 at fl.B for dispensing with filing of c.copy. IA No 2427/2024 is at flag "C" for stay . Arising out of WP(C) No.1691/2022 a disp. of. Case .)	STATE OF ODISHA V/S GOURANGA CHARAN JENAMANI	BIPLAB MOHANTY, A.G.A.
WITH WA/912/2024 [ODHC010318492024] (IA No.2419/2024 is at Fl-A for condonation of delay. IA No.2420/2024 is at Fl-B for dispensing with filing of c.copy. IA No 2421/2024 is at flag "C" for stay . Arising out of WP(C) No.22851/2019 a disp. of. Case .)	STATE OF ODISHA V/S NIRANJAN ROUT	PUSHPARAJ BHARADWAJ,A.S.C
WITH WA/913/2024 [ODHC010319492024] (IA No.2428/24 at fl.A for condonation of delay. IA No.2429/24 at fl.B for dispensing with filing of c.copy. IA No 2430/2024 is at flag "C" for stay . Arising out of WP(C) No.25133/2019 a disp. of. Case .)	STATE OF ODISHA V/S RAMA CHANDRA SATPATHY	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/914/2024 [ODHC010316292024] (IA No.2556/24 at fl.A for condonation of delay. IA No.2557/24 at fl.B for dispensing with filing of c.copy. IA no.2558/24 at fl.C for stay. Arising out of WP(C) No.22638/2019.)	STATE OF ODISHA V/S P SRINIVAS ACHARI	DEBASIS MOHAPATRA,A.S.C MR.MAHENDRA KUMAR SAHOO
WITH WA/915/2024 [ODHC010315212024] (IA No.2338/24 at fl.A for condonation of delay. IA No.2339/24 at fl.B for dispensing with filing of c.copy. IA No 2340 /2024 is at flag "C" for stay . With WP(C) No.1422/2020 a disp. of. Case .)	STATE OF ODISHA V/S GOBARDHAN MOHANTA	BIPLAB MOHANTY,A.G.A
WITH WA/917/2024 [ODHC010317922024] (IA No.2410/24 at fl.A for condonation of delay. IA No.2412/24 at fl.B for dispensing with filing of c.copy. IA No 2414/2024 is at flag "C" for stay . Arising out of WP(C) No.27968/2019 a disp. of. Case .)	STATE OF ODISHA V/S NANDA KISHORE NAYAK	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/919/2024 [ODHC010317182024] (IA No.2404/2024 is at Fl-A for condonation of delay. IA No.2405/2024 is at Fl-B for	STATE OF ODISHA V/S ANNAPURNA ACHARYA	PUSHPARAJ BHARADWAJ, A.S.C.

**dispensing with filing of
c.copy. IA no.2406/24 at fl.C
for stay. Arising out of WP(C)
No.11318/2020.)**

**WITH WA/923/2024
[ODHCO10319962024]
(IA No.2461/24 at fl.A for
condonation of delay. IA
No.2462/24 at fl.B for
dispensing with filing of
c.copy. IA no.2463/24 at fl.C
for stay. Arising out of WP(C)
No.20501/2020)**

**STATE OF ODISHA
V/S
SURENDRANATH
MOHAPATRA**

DEBASIS MOHAPATRA, A.S.C.

**WITH WA/924/2024
[ODHC010315892024]
(IA No.2386/2024 at fl.A for
condonation of delay. IA
No.2387/2024 at fl.B for
dispensing with filing of
c.copy. IA no.2388/24 at fl.C
for stay. Arising out of WP(C)
No.16053/2022.)**

**STATE OF ODISHA
V/S
ATUL KUMAR MISHRA**

BIPLAB MOHANTY,A.G.A

**WITH WA/925/2024
[ODHC010316652024]
(IA No.2396/2024 at fl.A for
condonation of delay. IA
No.2397/2024 at fl.B for
dispensing with filing of
c.copy. Arising out of WP(C)
No.26557/2019.)**

**STATE OF ODISHA
V/S
NABAKISHORE
MOHAPATRA**

SANGRAM JENA,A.G.A

**WITH WA/926/2024
[ODHC010317192024]
(IA No.2407/2024 is at Fl-A for
condonation of delay. IA
No.2408/2024 is at Fl-B for
dispensing with filing of
c.copy. IA no.2409/24 at fl.C
for stay. Arising out of WP(C)
No.20517/2020.)**

**STATE OF ODISHA
V/S
KANDURU CHARAN
SAHANI**

PUSHPARAJ BHARADWAJ,A.S.C

**WITH WA/931/2024
[ODHC010320002024]
(IA No.2474/24 at fl.A for
condonation of delay. IA
No.2476/24 at fl.B for
dispensing with filing of
c.copy. IA no.2477/24 at fl.C
for stay. With WP(C)
No.20523/2020, A Dispd. of
case)**

**STATE OF ODISHA
V/S
KAMALA KANTA BARIK**

DEBASIS MOHAPATRA,A.S.C

**WITH WA/932/2024
[ODHC010318312024]
(IA no 2416/24 is at Fl. A for
condonation of delay.IA no
2417/24 is at Fl. B for
dispensing with filing of
C.copy. IA no.2418/24 at fl.C
for stay. Arising out of WPC-
2492/22 .)**

STATE OF ODISHA
V/S
SHYAM SUNDAR GOCHHI

BIPLAB MOHANTY, A.G.A.

**WITH WA/937/2024
[ODHC010319952024]
(IA No.2458/24 at fl.A for
condonation of delay. IA
No.2459/24 at fl.B for
dispensing with filing of
c.copy. IA no.2460/24 at fl.C
for stay. Arising out of WP(C)
No.8799/2021.)**

**STATE OF ODISHA
V/S
SARAT KUMAR PARIDA**

PUSHPARAJ BHARADWAJ, A.S.C.

**WITH WA/938/2024
[ODHCO10320032024]
(IA No.2483/24 at fl.A for
condonation of delay. IA
No.2484/24 at fl.B for**

**STATE OF ODISHA
V/S
NARAYAN CHANDRA
NAYAK**

DEBASIS MOHAPATRA,A.S.C

dispensing with filing of c.copy. IA no.2486/24 at fl.C for stay. Arising out of WP(C) No.16886/2020.)		
WITH WA/939/2024 [ODHC010315632024] (IA No.2368/2024 is at Fl-A for condonation of delay. IA No.2369/2024 is at Fl-B for dispensing with filing of c.copy. IA no.2370/24 at fl.C for stay. Arising out of WP(C) No.16057/2022.)	STATE OF ODISHA V/S RAJKISHORE DAS	BIPLAB MOHANTY,A.G.A
WITH WA/940/2024 [ODHC010316932024] (IA No.2401/2024 at fl.A for condonation of delay. IA No.2402/2024 at fl.B for dispensing with filing of c.copy. IA no.2403/24 at fl.C for stay. Arising out of WP(C) No.1052/2020.)	STATE OF ODISHA V/S ANUPRIYA SAW	PUSHPARAJ BHARADWAJ,A.S.C
WITH WA/941/2024 [ODHC010320052024] (IA No. 2489/2024 is at Fl-A for condonation of delay. IA No. 2490/2024 is at Fl-B for dispensing with filing of c.copy. IA no.2491/24 at fl.C for stay. Arising out of WP(C) No.28841/2020.)	STATE OF ODISHA V/S SURESH KUMAR DAS	PUSHPARAJ BHARADWAJ,A.S.C
WITH WA/942/2024 [ODHC010320012024] (IA No.2475/2024 is at Fl-A for condonation of delay. IA No.2478/2024 is at Fl-B for dispensing with filing of c.copy.I.A No 2479/2024 is at flag "C" for stay . Arising out of WP(C) No.22177/2019 a disp. of. Case .)	STATE OF ODISHA V/S SARAT KUMAR ROUT	DEBASIS MOHAPATRA, A.S.C.
WITH WA/943/2024 [ODHC010315772024] (IA No.2380/24 at fl.A for condonation of delay. IA No.2381/24 at fl.B for dispensing with filing of c.copy. IA no.2382/24 at fl.C for stay. Arising out of WP(C) No.18922/2021)	STATE OF ODISHA V/S SRIHARSA KUMAR HOTA	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/944/2024 [ODHC010314772024] (IA No.2319/24 at fl.A for condonation of delay. IA No.2321/24 at fl.B for dispensing with filing of c.copy. IA No.2322/24 at fl.C for stay. Arising out of WP(C) No.17173/2022, a disp. of case.)	STATE OF ODISHA V/S RAMAMANI DEI@BARIK	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/945/2024 [ODHC010319942024] (IA No.2455/24 at fl.A for condonation of delay. IA No.2456/24 at fl.B for dispensing with filing of c.copy. IA No.2457/24 at fl.C for stay. Arising out of WP(C) No.16833/2020, a disp of case.)	STATE OF ODISHA V/S RATIKANTA NAYAK	DEBASIS MOHAPATRA, A.S.C. M/S. DILLIP KUMAR MOHAPATRA, B.BEHERA, A.PATI
WITH WA/946/2024 [ODHC010322402024]	STATE OF ODISHA V/S	PUSHPARAJ BHARADWAJ,A.S.C

(IA No.2513/24 at fl.A for condonation of delay. IA No.2514/24 at fl.B for dispensing with filing of c.copy. IA No.2515/24 at fl.C for stay. Arising out of WP(C) No.11781/2020, a disp of case.)	RAM KRUSHNA SAHU	
WITH WA/949/2024 [ODHC010319972024] (IA No.2464/2024 is at Fl-A for condonation of delay. IA No.2465/2024 is at Fl-B for dispensing with filing of c.copy. IA No.2466/24 at fl.C for stay. Arising out of WP(C) No.24807/2022, a disp of case.)	STATE OF ODISHA V/S GAJANAN HATI	PUSHPARAJ BHARADWAJ,A.S.C
WITH WA/950/2024 [ODHC010319982024] (IA No.2467/2024 at fl.A for condonation of delay. IA No.2468/2024 at fl.B for dispensing with filing of c.copy. IA No.2469/24 at fl.C for stay. Arising out of WP(C) No.20429/2019, a disp of case.)	STATE OF ODISHA V/S BATAKRISHNA DAS	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/951/2024 [ODHC010320022024] (IA No. 2480/2024 is at Fl-A for condonation of delay. IA No. 2481/2024 is at Fl-B for dispensing with filing of c.copy of impugn orders. I.A No. 2482/2024 is at FL. C for stay. Arising out of WP(C) No.19323/2022 A Disp. of case.)	STATE OF ODISHA V/S ARJUNA PRUSTY	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/953/2024 [ODHC010321392024] (IA No. 2501/2024 is at Fl-A for condonation of delay. IA No. 2502/2024 is at Fl-B for dispensing with filing of c.copy of impugn Orders. I.A No. 2503/2024 is at FL. C for stay. Arising out of WP(C) No.1503/2022 A Disp. of case.)	STATE OF ODISHA V/S PRAFULLA KUMAR GIRI	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/954/2024 [ODHC010322292024] (IA No. 2510/2024 at fl. A for condonation of delay. IA No. 2511/2024 at fl. B for dispensing with filing of c.copy of impugn orders. I.A No. 2512/2024 is at FL. C for stay. Arising out of WP(C) No.1499/2022 A Disp. of case..)	STATE OF ODISHA V/S SUBAL KUMAR PRADHAN	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/955/2024 [ODHC010321752024] (IA No. 2507/2024 is at Fl-A for condonation of delay. IA No. 2508/2024 is at Fl-B for dispensing with filing of c.copy impugn orders. I.A No. 2509/2024 is at FL.-C for stay. Arising out of WP(C) No.1494/2022 A Disp. of case.)	STATE OF ODISHA V/S SUDHANSU KUMAR SUR	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/956/2024 [ODHC010320042024]	STATE OF ODISHA V/S	RAJANI BHUSAN MISHRA, A.G.A.

(IA No. 2485/2024 is at Fl-A for condonation of delay. IA No. 2487/2024 is at Fl-B for dispensing with filing of c.copy. Arising out of WP(C) No.2869/2023. A Disp. of case.)	SUDHIR KUMAR MOHARANA	
WITH WA/979/2024 [ODHC010327502024] (IA No. 2600/2024 at fl. A for condonation of delay. IA No. 2601/2024 at fl. B for dispensing with filing of c. copy of impugn orders. I.A No. 2602/2024 is at FL. C for stay. Arising out of WP(C) No.22170/2019 A Disp. of case.)	STATE OF ODISHA V/S MUKTA KUMARI SWAIN	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/983/2024 [ODHC010328892024] (IA No. 2611/2024 is at Fl-A for condonation of delay. IA No. 2612/2024 is at Fl-B for dispensing with filing of c.copy of impugn orders. I.A No. 2614/2024 is at FL. C for stay. Arising out of WP(C) No.24290/2020 A Disp. of case.)	STATE OF ODISHA V/S NIRANJAN DASH	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/984/2024 [ODHC010329632024] (IA No. 2638/2024 at fl. A for condonation of delay. IA No. 2639/2024 at fl. B for dispensing with filing of c.copy of impugn orders. I.A No. 2640/2024 is at FL. C for stay. Arising out of WP(C) No.22179/2019 A Disp. of case.)	STATE OF ODISHA V/S KIRTAN BIHARI SAHOO	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/986/2024 [ODHC010329142024] (IA No. 2619/2024 at fl. A for condonation of delay. IA No. 2622/2024 at fl. B for dispensing with filing of c.copy impugn orders. I.A No. 2624/2024 is at FL. C for stay. Arising out of WP(C) No.30709/2020 A Disp. of case.)	STATE OF ODISHA V/S BASUDEV SAHOO	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/987/2024 [ODHC010329192024] (IA No. 2626/2024 at fl. A for condonation of delay. IA No. 2628/2024 at fl. B for dispensing with filing of c.copy of impugn orders. I.A No. 2629/2024 is at FL. C for stay. Arising out of WP(C) No.13980/2020 A Disp. of case.)	STATE OF ODISHA V/S RADHAKRUSHNA PATRA	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/988/2024 [ODHC010329702024] (IA No. 2641/2024 at fl. A for condonation of delay. IA No. 2642/2024 at fl. B for dispensing with filing of c.copy. I. A No. 2643/2024 is at FL. C for stay. Arising out of WP(C) No.22171/2019 A Disp. of case.)	STATE OF ODISHA V/S KRUSHNA CHANDRA SAHOO	RAJANI BHUSAN MISHRA,A.G.A

WITH WA/991/2024 [ODHC010329862024] (IA No.2644/24 at fl.A for condonation of delay. IA No.2645/24 at fl.B for dispensing with filing of c.copy. IA No.2646/2024 is at fl.C for stay. Arising out of WP(C) No.24248/2019.)	STATE OF ODISHA V/S SARAT KUMAR BISWAL	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/992/2024 [ODHC010329992024] (IA No.2647/24 at fl.A for condonation of delay. IA No.2648/24 at fl.B for dispensing with filing of c.copy. IA No.2649/2024 is at fl.C for stay. Arising out of WP(C) No.11469/2020)	STATE OF ODISHA V/S JALESWAR SETHY	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/994/2024 [ODHC010330122024] (IA No.2650/2024 is at Fl-A for condonation of delay. IA No.2651/2024 is at Fl-B for dispensing with filing of c.copy. IA No.2652/2024 is at fl.C for stay. Arising out of WP(C) No.13975/2020.)	STATE OF ODISHA V/S AJAY KUMAR SWAIN	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/995/2024 [ODHC010330302024] (IA no 2653/24 is at Fl. A for condonation of delay.IA no 2654/24 is at Fl. B for dispensing with filing of C.copy. IA No.2655/2024 is at fl.C for stay. Arising out of WPC-20272/2019.)	STATE OF ODISHA V/S TAMALOMALA PADHI	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1002/2024 [ODHC010333532024] (IA No.2718/24 is at fl.A for condonation of delay. IA No.2719/24 is at fl.B for dispensing with filing of certified copy. IA. No.2720/24 is at fl.C for stay. Arising out of WP(C) No.25473/2019.)	STATE OF ODISHA V/S RADHESHYAM PADHAN	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1003/2024 [ODHC010328772024] (I.A. no. 2608/2024 at fl. A for condonation of delay. I.A. no. 2609/2024 at fl. B for dispensing with filing of c.copy. of impugned order. I.A. no. 2610/2024 is at fl.C for stay. Arising out of WPC no. 32758/2020, a disposed of case.)	STATE OF ODISHA V/S RAGHUNATH BARIK	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1006/2024 [ODHC010333422024] (IA No.2715/24 at fl.A for condonation of delay. IA No.2716/24 at fl.B for dispensing with filing of c.copy. of impugned orders. IA. No.2717/24 is at fl.C for stay. Arising out of WP(C) No.16889/2020, a dispd. of case.)	STATE OF ODISHA V/S JAGADISH MAITY	DEBASIS MOHAPATRA, A.S.C.
WITH WA/1007/2024 [ODHC010333172024] (I.A. no. 2706/2024 at fl. C for condonation of delay. I.A. no. 2707/2024 at fl. B for	STATE OF ODISHA V/S SRICHARAN NAYAK	RAJANI BHUSAN MISHRA,A.G.A

dispensing with filing of c.copy. I.A. no. 2708/2024 is at fl.C for stay. Arising out of WPC no. 11310/2020, a disposed of case.)

WITH WA/1015/2024
[ODHC010330932024]

(I.A. no. 2661/2024 at fl. A for condonation of delay. I.A. no. 2662/2024 at fl. B for dispensing with filing of c.copy of impugned orders. I.A. No.2663/2024 is at fl.C for stay. Arising out of WPC no. 32752/2020, a disposed of case.)

WITH WA/1017/2024
[ODHC010334022024]

(IA. No.2731/2024 at fl.A for condonation of delay. IA. No.2732/2024 at fl.B for dispensing with filing of c.copy of impugned orders. IA. No.2733/2024 is at fl.C for stay. Arising out of WPC 32755/2019, a dispd. of case.)

WITH WA/1019/2024
[ODHC010334092024]

(I.A. no. 2734/2024 at fl. A for condonation of delay. I.A. no. 2735/2024 at fl. B for dispensing with filing of c.copy of impugned orders. I.A. no.2736/2024 is at fl.C for stay. Arising out of WPC no. 21019/2019, a disposed of case.)

WITH WA/1020/2024
[ODHC010327292024]

(IA No.2597/24 at fl.A for condonation of delay. IA No.2598/24 at fl.B for dispensing with filing of c.copy of impugned orders. IA. No.2599/24 is at fl.C for stay. Arising out of WP(C) No.22593/2020, a dispd. of case.)

WITH WA/1027/2024
[ODHC010331442024]

(IA No.2673/24 at fl.A for condonation of delay. IA No.2674/24 at fl.B for dispensing with filing of c.copy of impugned orders. IA. No.2675/24 at fl.C for stay. Arising out of WP(C) No.35539/2022, a dispd. of case.)

WITH WA/1028/2024
[ODHC010330542024]

(IA No.2656/24 at fl.A for condonation of delay. IA No.2657/24 at fl.B for dispensing with filing of c.copy of impugned orders. IA. No.2658/24 at fl.C for stay. Arising out of WP(C) No.34732/2020, a dispd. of case.)

WITH WA/1029/2024
[ODHC010333712024]

STATE OF ODISHA
V/S

MANJULATA TRIPATHY

RAJANI BHUSAN MISHRA,A.G.A

STATE OF ODISHA
V/S

RANJAN KUMAR NAYAK

RAJANI BHUSAN MISHRA, A.G.A.

STATE OF ODISHA
V/S

ABHAYA KUMAR NAYAK

RAJANI BHUSAN MISHRA,A.G.A

STATE OF ODISHA
V/S

SANATAN SAHOO

RAJANI BHUSAN MISHRA, A.G.A.

STATE OF ODISHA
V/S

RAJLAXMI NAYAK

RAJANI BHUSAN MISHRA, A.G.A.

STATE OF ODISHA
V/S

PRAFULLA KUMAR
MOHANTY

RAJANI BHUSAN MISHRA, A.G.A.

STATE OF ODISHA
V/S

RAJANI BHUSAN MISHRA,A.G.A

(IA. 2721/24 is at fl.A for condonation of delay. IA. 2722/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 2723/24 is at fl. C for stay. Arising out of WP(C) 5188/21- a disp. of case.)	MALAYA KUMAR MOHARANA	
WITH WA/1030/2024 [ODHC010332142024] (IA. 2688/24 is at fl.A for condonation of delay. IA. 2690/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 2692/24 is at fl. C for stay. Arising out of WP(C) 11312/20- a disp. of case.)	STATE OF ODISHA V/S ASIT KUMAR JENA	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1031/2024 [ODHC010336102024] (IA. 2772/24 is at fl.A for condonation of delay. IA. 2773/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 2774/24 is at fl. C for stay. Arising out of WP(C) 20514/19- a disp. of case.)	STATE OF ODISHA V/S SURESH CHANDRA BAYEE	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1032/2024 [ODHC010334862024] (IA. 2744/24 is at fl.A for condonation of delay. IA. 2745/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 2746/24 is at fl. C for stay. Arising out of WP(C) 3889/20- a disp. of case.)	STATE OF ODISHA V/S GADADHAR SAMANTARY	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/1033/2024 [ODHC010335862024] (IA. 2760/24 is at fl.A for condonation of delay. IA. 2761/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 2762/24 is at fl. C for stay. Arising out of WP(C) 1339/21- a disp. of case.)	STATE OF ODISHA V/S GAGAN CHANDRA SWAIN	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1034/2024 [ODHC010331092024] (IA. 2664/24 is at fl.A for condonation of delay. IA. 2665/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 2666/24 is at fl. C for stay. Arising out of WP(C) 20430/19- a disp. of case.)	STATE OF ODISHA V/S CHANDRA SEKHAR SENAPATI	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/1037/2024 [ODHC010332122024] (IA. 2687/24 is at fl.A for condonation of delay. IA. 2689/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 2691/24 is at fl. C for stay. Arising out of WP(C) 1496/22- a disp. of case.)	STATE OF ODISHA V/S RAMESH CHANDRA KAR	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/1046/2024 [ODHC010331662024] (IA. 2678/24 is at fl.A for condonation of delay. IA.	STATE OF ODISHA V/S KASHINATH BEJ	DEBASIS MOHAPATRA, A.S.C.

2680/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 2681/24 is at fl. C for stay. Arising out of WP(C) 26509/19- a disp. of case.)

WITH WA/1048/2024
[ODHC010339322024]

(IA. 2809/24 is at fl.A for condonation of delay. IA.

2813/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 2814/24 is at fl. C for stay. Arising out of WP(C) 21548/22- a disp. of case.)

WITH WA/1049/2024
[ODHC010339982024]

(IA. 2823/24 is at fl.A for condonation of delay. IA.

2824/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 2826/24 is at fl. C for stay. Arising out of WP(C) 22176/19- a disp. of case.)

WITH WA/1050/2024
[ODHC010340172024]

(I.A. no. 2829/2024 at fl. A for condonation of delay. I.A. no. 2830/2024 at fl. B for dispensing with filing of c.copy. IA no.2831/24 at fl.C for stay. Arising out of WPC no. 11460/2020, a disposed of case.)

WITH WA/1052/2024
[ODHC010338752024]

(IA No.2803/24 is at fl.A for condonation of delay. IA No.2805/24 is at fl.B for dispensing with filing of certified copy . IA no.2804/2024 at fl.C for stay. Arising out of WP(C) No.29284/2022 (a disp. of case))

WITH WA/1053/2024
[ODHC010337712024]

(IA No.2792/24 is at fl.A for condonation of delay. IA No.2793/24 is at fl.B for dispensing with filing of certified copy . IA no.2794/2024 at fl.C for stay. Arising out of WP(C) No.23390/2019 (a disp. of case))

WITH WA/1054/2024
[ODHC010337622024]

(IA. No.2789/2024 at fl.A for condonation of delay. IA. No.2790/2024 at fl.B for dispensing with filing of c.copy . IA no.2791/24 at fl.C for stay. Arising out of WPC 24379/19(a disp. of case).)

WITH WA/1055/2024
[ODHC010337962024]

(IA No.2798/24 at fl.A for condonation of delay. IA No.2799/24 at fl.B for

STATE OF ODISHA
V/S
BHARATI PRUSTI

BIPLAB MOHANTY,A.G.A

STATE OF ODISHA
V/S
HARISH CHANDRA GIRI

RAJANI BHUSAN MISHRA, A.G.A.

STATE OF ODISHA
V/S
GATI KRISHNA SETHY

RAJANI BHUSAN MISHRA,A.G.A

STATE OF ODISHA
V/S
BIBASINI ROUTRAY

RAJANI BHUSAN MISHRA,A.G.A

STATE OF ODISHA
V/S
CHANDRA SEKHAR
PRADHAN

RAJANI BHUSAN MISHRA, A.G.A.

STATE OF ODISHA
V/S
BIJAYA KUMAR ROUT

RAJANI BHUSAN MISHRA,A.G.A

STATE OF ODISHA
V/S
RABINDRA KUMAR
PALATA

RAJANI BHUSAN MISHRA, A.G.A.

dispensing with filing of
c.copy. IA no.2800/24 at fl.C
for stay. Arising out of WP(C)
No.22164/2019(a disp. of
case))

WITH WA/1056/2024
[ODHC010341052024]
(IA No.2841/24 at fl.A for
condonation of delay. IA
No.2842/24 at fl.B for
dispensing with filing of
c.copy. IA no.2843/24 at fl.C
for stay. Arising out of WP(C)
No.22587/2020(a disp. of
case))

STATE OF ODISHA
V/S
NARAHARI JENA

RAJANI BHUSAN MISHRA,A.G.A

WITH WA/1059/2024
[ODHC010336492024]
(IA. No.2783/2024 at fl.A for
condonation of delay. IA.
No.2784/2024 at fl.B for
dispensing with filing of c.copy
IA no.2785/24 at fl.C for stay.
Arising out of WPC 6442/21(a
disp. of case.))

STATE OF ODISHA
V/S
SANJUBALA MOHANTY

RAJANI BHUSAN MISHRA,A.G.A

WITH WA/1060/2024
[ODHC010337192024]
(IA No.2786/24 at fl.A for
condonation of delay. IA
No.2787/24 at fl.B for
dispensing with filing of
c.copy. IA no.2788/24 at fl.C
for stay.Arising out of WP(C)
No.22165/2019(a disp. of
case))

STATE OF ODISHA
V/S
BILASH CHANDRA JENA

RAJANI BHUSAN MISHRA, A.G.A.

WITH WA/1061/2024
[ODHC010337852024]
(IA No.2795/24 at fl.A for
condonation of delay. IA
No.2796/24 at fl.B for
dispensing with filing of
c.copy. IA no.2797/24 at fl.C
for stay. Arising out of WP(C)
No.11464/2020(a disp. of
case.))

STATE OF ODISHA
V/S
SUSHIL KUMAR SETHY

RAJANI BHUSAN MISHRA,A.G.A

WITH WA/1062/2024
[ODHC010336372024]
(IA No.2777/24 at fl.A for
condonation of delay. IA
No.2779/24 at fl.B for
dispensing with filing of
c.copy. IA no.2780/24 at fl.C
for stay. Arising out of WP(C)
No.22166/2019(a disp. of
case.))

STATE OF ODISHA
V/S
TARANISEN TRIPATHY

RAJANI BHUSAN MISHRA, A.G.A.

WITH WA/1063/2024
[ODHC010336302024]
(IA No.2775/2024 is at Fl-A for
condonation of delay. IA
No.2776/2024 is at Fl-B for
dispensing with filing of
c.copy. IA no.2778/24 at fl.C
for stay. Arising out of WP(C)
No.34733/2020, a disp. of
case.)

STATE OF ODISHA
V/S

RAJANI BHUSAN MISHRA,A.G.A

WITH WA/1096/2024
[ODHC010348222024]
(IA No.2936/2024 is at Fl-A for
condonation of delay. IA
No.2937/2024 is at Fl-B for
dispensing with filing of
c.copy. IA no.2938/24 at fl.C
for stay. Arising out of WP(C)

STATE OF ODISHA
V/S
MURALIDHAR NAIK

PUSHPARAJ BHARADWAJ, A.S.C.

No.25932/2019, a disp. of case.) WITH WA/1098/2024 [ODHC010348702024] (IA No.2945/24 at fl.A for condonation of delay. IA No.2946/24 at fl.B for dispensing with filing of c.copy. IA no.2947/24 at fl.C for stay. Arising out of WP(C) No.6211/2020(a disp. of case).)	STATE OF ODISHA V/S AKHILA PRASAD PATtnAYAK	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1115/2024 [ODHC010344322024] (IA No. 2880/2024 is at Flag-A for condonation of delay. IA No. 2881/2024 is at Flag-B for dispensing with filing of certified copy. IA no 2982/24 is at Fl. C for stay. Arising out of WP(C)-22167/2019 (a disp of case))	STATE OF ODISHA V/S NARAHARI MALLICK	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1147/2024 [ODHC010351932024] (IA No. 2993/2024 is at Flag-A for condonation of delay. IA No. 2994/2024 is at Flag-B for dispensing with filing of certified copy. IA no 2995/24 is at Fl. C for stay. Arising out of WP(C)-20506/2020 (a disp of case))	STATE OF ODISHA V/S KALYANKAR TRIPATHY	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/1149/2024 [ODHC010351712024] (I.A. no. 2989/2024 at fl. A for condonation of delay. AIA.. no. 2990/2024 at fl. B for dispensing with filing of c.copy. IA no 2991/24 is at Fl. C for stay. Arising out of WPC no. 20502/2020, a disposed of case.)	STATE OF ODISHA V/S KALI CHARAN SWAIN	PUSHPARAJ BHARADWAJ,A.S.C
WITH WA/1150/2024 [ODHC010351902024] (IA No.2996/2024 at fl.A for condonation of delay. IA No.2997/2024 at fl.B for dispensing with filing of c.copy. IA no 2998/24 is at Fl. C for stay. Arising out of WP(C) No.23421/2019.)	STATE OF ODISHA V/S ASHOK KUMAR BHOI	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1151/2024 [ODHC010351192024] (IA. No.2973/2024 at fl.A for condonation of delay. IA. No.2974/2024 at fl.B for dispensing with filing of c.copy. IA no 2975/24 is at Fl. C for stay. Arising out of WPC 25596/2019.)	STATE OF ODISHA V/S RAMAKANTA BHANJA	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1152/2024 [ODHC010347862024] (IA No. 2930/2024 is at Flag-A for condonation of delay. IA No. 2931/2024 is at Flag-B for dispensing with filing of certified copy. IA no 2932/24 is at Fl. C for stay. Arising out of WP(C)-21028/2019 (a disp of case))	STATE OF ODISHA V/S RABIKANTA BARIK	PUSHPARAJ BHARADWAJ,A.S.C
WITH WA/1154/2024 [ODHC010349362024] (I.A. no. 2955/2024 at fl. A for	STATE OF ODISHA V/S BINOD BIHARI JENA	RAJANI BHUSAN MISHRA, A.G.A.

condonation of delay. I.A. no. 2956/2024 at fl. B for dispensing with filing of c.copy. IA no 2957/24 is at Fl. C for stay. Arising out of WPC no. 24388/2019, a disposed of case.)

WITH WA/1163/2024
[ODHCO10351502024]
(IA No.2982/2024 at fl.A for condonation of delay. IA No.2983/2024 at fl.B for dispensing with filing of c.copy. IA no 2984/24 is at Fl. C for stay. Arising out of WP(C) No.28322/2020.)

STATE OF ODISHA
V/S
GODABARISH KHETI

RAJANI BHUSAN MISHRA,A.G.A

WITH WA/1165/2024
[ODHCO10350372024]
(IA No.2967/2024 at fl.A for condonation of delay. IA No.2968/2024 at fl.B for dispensing with filing of c.copy. IA no 2970/24 is at Fl. C for stay. Arising out of WP(C) No.23422/2019.)

STATE OF ODISHA
V/S
NARAYAN CHANDRA
DASH

RAJANI BHUSAN MISHRA,A.G.A

WITH WA/1169/2024
[ODHCO10351602024]
(IA no 2985/24 is at Fl. A for condonation of delay. IA no 2986/24 is at Fl. B for dispensing with filing of C.copy. IA no 2987/24 is at Fl. C for stay. Arising out of WPC-15807/2020 a disp. of case.)

STATE OF ODISHA
V/S
BIDYADHARA MUDULI

RAJANI BHUSAN MISHRA, A.G.A.

WITH WA/1171/2024
[ODHCO10351332024]
(IA. No.2979/2024 at fl.A for condonation of delay. IA. No.2980/2024 at fl.B for dispensing with filing of c.copy. IA No. 2981/2024 is at Flag-C for stay. Arising out of WPC 11314/2020, a disposed of case.)

STATE OF ODISHA
V/S
GOKUL CHANDRA
MOHANTY

RAJANI BHUSAN MISHRA, A.G.A.

WITH WA/1173/2024
[ODHCO10351252024]
(IA. No.2976/2024 at fl.A for condonation of delay. IA. No.2977/2024 at fl.B for dispensing with filing of c.copy. IA No. 2978/2024 is at Flag-C for stay. Arising out of WPC 2603/2022, a disposed of case.)

STATE OF ODISHA
V/S
PRAMOD KISHORE
SARANGI

RAJANI BHUSAN MISHRA,A.G.A

WITH WA/1176/2024
[ODHCO10349792024]
(IA No.2962/2024 at fl.A for condonation of delay. IA No.2963/2024 at fl.B for dispensing with filing of c.copy. IA No. 2964/2024 is at Flag-C for stay. Arising out of WP(C) No.25954/2019, a disposed of case.)

STATE OF ODISHA
V/S
GOURANGA CHARAN
SWAIN

RAJANI BHUSAN MISHRA, A.G.A.

WITH WA/1185/2024
[ODHCO10357832024]
(IA No. 3121/2024 is at Flag-A for condonation of delay. IA No. 3123/2024 is at Flag-B for dispensing with filing of certified copy. IA No. 3125/2024 is at Flag-C for

STATE OF ODISHA
V/S
JISHUKHRISTA
PRADHAN

PUSHPARAJ BHARADWAJ,A.S.C

stay. Arising out of WP(C)- 17488/2020 (a disp of case)) WITH WA/1187/2024 [ODHC010357132024] (IA No.3109/24 at fl.A for condonation of delay. IA No.3110/24 at fl.B for dispensing with filing of c.copy. IA No. 3111/2024 is at Flag-C for stay. Arising out of WP(C) No.13568/2020, a disposed of Case.)	STATE OF ODISHA V/S ANJALI BISWAL	BIPLAB MOHANTY,A.G.A
WITH WA/1189/2024 [ODHC010356892024] (IA No.3103/24 at fl.A for condonation of delay. IA No.3104/24 at fl.B for dispensing with filing of c.copy. IA No.3105/2024 is at Flag-C for stay. Arising out of WP(C) No.18186/2020, a disposed of case.)	STATE OF ODISHA V/S HALAYUDHA PRADHAN	BIPLAB MOHANTY,A.G.A
WITH WA/1196/2024 [ODHC010357362024] (IA No.3117/24 at fl.A for condonation of delay. IA No.3118/24 at fl.B for dispensing with filing of c.copy. IA No. 3119/2024 is at Flag-C for stay. Arising out of WP(C) No.25476/2029, a disposed of case.)	STATE OF ODISHA V/S LAMBODAR KARA	BIPLAB MOHANTY,A.G.A
WITH WA/1197/2024 [ODHC010359182024] (IA No.3142/24 at fl.A for condonation of delay. IA No.3143/24 at fl.B for dispensing with filing of c.copy. IA No. 3144/2024 is at Flag-C for stay. Arising out of WP(C) No.31747/2021, a disposed of case.)	STATE OF ODISHA V/S BIRANCHI NARAYAN MOHAPATRA	BIPLAB MOHANTY, A.G.A. M/S. BIDYALOK MOHAPATRA, B.N. MOHAPATRA, S.K.DAS, B.P.MOHAPATRA, P.CHINHARA
WITH WA/1198/2024 [ODHC010355972024] (IA No. 3076/2024 is at Flag-A for condonation of delay. IA No. 3077/2024 is at Flag-B for dispensing with filing of certified copy. IA No. 3078/2024 is at Flag-C for stay. Arising out of WP(C)- 21341/2019 (a disp of case))	STATE OF ODISHA V/S UMAKANTA PRADHAN	PUSHPARAJ BHARADWAJ,A.S.C
WITH WA/1199/2024 [ODHC010353522024] (IA. No.3026/2024 at fl.A for condonation of delay. IA. No.3027/2024 at fl.B for dispensing with filing of c.copy. IA No. 3028/2024 is at Flag-C for stay. Arising out of WPC 11313/2020, a disposed of case.)	STATE OF ODISHA V/S ARABINDA SAHOO	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1201/2024 [ODHC010357332024] (IA No.3112/2024 at fl.A for condonation of delay. IA No.3113/2024 at fl.B for dispensing with filing of c.copy. IA No.3114/24 at fl.C for stay. Arising out of WP(C) No.32732/2020, a disp of case.)	STATE OF ODISHA V/S BASANTA KUMAR PANI	PUSHPARAJ BHARADWAJ, A.S.C.

WITH WA/1209/2024 [ODHC010356582024] (IA No. 3094/2024 is at Fl-A for condonation of delay. IA No. 3095/2024 is at Fl-B for dispensing with filing of c.copy. IA No.3096/24 at fl.C for stay. Arising out of WP(C) No.11319/2020, a disp. of case.)	STATE OF ODISHA V/S PRAFULLA KUMAR RANA	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1210/2024 [ODHC010356152024] (IA No.3091/2024 at fl.A for condonation of delay. IA No.3092/2024 at fl.B for dispensing with filing of c.copy. IA No.3093/24 at fl.C for stay. Arising out of WP(C) No.21841/2019, a disp. of case.)	STATE OF ODISHA V/S HRUSHIKESH BEHERA	PUSHPARAJ BHARADWAJ,A.S.C
WITH WA/1213/2024 [ODHC010361902024] (IA No.3197/2024 at fl.A for condonation of delay. IA No.3198/2024 at fl.B for dispensing with filing of c.copy. IA No.3199/24 at fl.C for stay. Arising out of WP(C) No.17495/2020, a disp of case.)	STATE OF ODISHA V/S ABADHUT ROUL	PUSHPARAJ BHARADWAJ,A.S.C
WITH WA/1218/2024 [ODHC010354842024] (IA No.3042/2024 at fl.A for condonation of delay. IA No.3043/2024 at fl.B for dispensing with filing of c.copy. IA No.3044/24 at fl.C for stay. Arising out of WP(C) No.13227/2020, a disp of case.)	STATE OF ODISHA V/S SNEHALATA MOHANTY	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1219/2024 [ODHC010354892024] (IA No.3046/2024 at fl.A for condonation of delay. IA No.3047/2024 at fl.B for dispensing with filing of c.copy. IA No.3048/24 at fl.C for stay. Arising out of WP(C) No.2495/2022, a disp of case.)	STATE OF ODISHA V/S DHANANJAYA MISHRA	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1220/2024 [ODHC010356882024] (IA No.3100/2024 at fl.A for condonation of delay. IA No.3101/2024 at fl.B for dispensing with filing of c.copy. IA No.3102/24 at fl.C for stay. Arising out of WP(C) No.27789/2020, a disp of case.)	STATE OF ODISHA V/S JANANEE PANDA	BIPLAB MOHANTY, A.G.A.
WITH WA/1229/2024 [ODHC010361272024] (IA No.3182/2024 is at Fl-A for condonation of delay. IA No.3183/2024 is at Fl-B for dispensing with filing of c.copy of judgment report in 2015(II) ILR-CUT-94 & order dtd.20.08.2019 passed in WP(C) No. 22316/2018. IA No. 3184/2024 is at Fl-C for dispensing with filing of c.copy of order dated.21.06.2023	STATE OF ODISHA V/S MAKAR PRADHAN	BIPLAB MOHANTY,A.G.A

passed in WP(C)
 No.18373/2023. IA
 No.3185/24 at fl.D for stay.
 Arising out of WP(C)
 No.18373/2023, A disp. of
 case.)
 WITH WA/1232/2024 STATE OF ODISHA BIPLAB MOHANTY, A.G.A.
 [ODHCO10361562024] V/S
 (IA No.3186/2024 is at Fl-A for NILAKANTHA SAHOO
 condonation of delay. IA
 No.3187/2024 is at Fl-B for
 dispensing with filing of c.copy
 of impugn orders. IA No.
 3189/2024 is at fl.D for stay.
 IA No. 3188/2024 is at fl.C for
 dispensing with filing of
 c.copy. Arising out of WP(C)
 No.15510/2023, A disp. of
 case.)
 WITH WA/1233/2024 STATE OF ODISHA BIPLAB MOHANTY,A.G.A.
 [ODHCO10361632024] V/S
 (IA No.3190/2024 at fl.A for SANTOSH KUMAR
 condonation of delay. IA PAIKARAY
 No.3191/2024 at fl.B for
 dispensing with filing of c.copy
 of impugn orders. IA No.
 3193/2024 is at fl.D for stay.
 IA No. 3192/2024 at fl.C for
 dispensing with c.copy of
 judgement dtd. 02.03.2023.
 Arising out of WP(C)
 No.6227/2023, A disp. of case.)
 WITH WA/1236/2024 STATE OF ODISHA BIPLAB MOHANTY, A.G.A.
 [ODHCO10361992024] V/S
 (IA No.3194/2024 at fl.A for DAYANIDHI SAHOO
 condonation of delay. IA
 No.3195/2024 at fl.B for
 dispensing with filing of
 c.copy. IA No.3196/24 at fl.C
 for stay. Arising out of WP(C)
 No.26528/2019, a disp of
 case.)
 WITH WA/1238/2024 STATE OF ODISHA BIPLAB MOHANTY, A.G.A.
 [ODHCO10362552024] V/S
 (IA No.3200/2024 at fl.A for BHAGABAT PRASAD
 condonation of delay. IA PADHI
 No.3201/2024 at fl.B for
 dispensing with filing of c.copy
 of impugn orders. IA No.
 3202/2024 is at fl.C for stay.
 Arising out of WP(C)
 No.21643/2019, A disp. of
 case.)
 WITH WA/1245/2024 STATE OF ODISHA RAJANI BHUSAN MISHRA,A.G.A.
 [ODHCO10368832024] V/S
 (IA No.3291/2024 at fl.A for MAKAR CHARAN SAHANI
 condonation of delay. IA
 No.3292/2024 at fl.B for
 dispensing with filing of c.copy
 of impugn orders. IA No.
 3293/2024 is at fl.C for stay.
 Arising out of WP(C)
 No.20206/2019, A disp of
 case.)
 WITH WA/1246/2024 STATE OF ODISHA RAJANI BHUSAN MISHRA, A.G.A.
 [ODHCO10368362024] V/S
 (IA No.3288/2024 at fl.A for PRABALA KUMAR NAYAK
 condonation of delay. IA
 No.3289/2024 at fl.B for
 dispensing with filing of c.copy
 of impugn orders. IA No.
 3290/2024 is at fl.C for stay.

Arising out of WP(C) No.25265/2019, A disp. of case.)	STATE OF ODISHA V/S BARUN KUMAR MISHRA	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1247/2024 [ODHCO10367922024] (IA No.3281/2024 at fl.A for condonation of delay. IA No.3282/2024 at fl.B for dispensing with filing of c.copy. IA No.3283/24 at fl.C for stay. Arising out of WP(C) No.11321/2020, a disp. of case.)	STATE OF ODISHA V/S BHABANISANKAR NANDA	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1248/2024 [ODHCO10368162024] (IA No.3285/2024 at fl.A for condonation of delay. IA No.3286/2024 at fl.B for dispensing with filing of c.copy. IA No.3287/24 at fl.C for stay. Arising out of WP(C) No.20722/2019, a disp. of case.)	STATE OF ODISHA V/S SAKUNTALA MOHANTY	BIPLAB MOHANTY, A.G.A.
WITH WA/1249/2024 [ODHCO10357082024] (IA No.3106/2024 at fl.A for condonation of delay. IA No.3107/2024 at fl.B for dispensing with filing of c.copy. IA No.3108/24 at fl.C for stay. Arising out of WP(C) No.18684/2021, a disp. of case.)	STATE OF ODISHA V/S RAMAKANTA MISHRA	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1252/2024 [ODHCO10369082024] (IA No.3296/2024 is at Fl-A for condonation of delay. IA No.3297/2024 is at Fl-B for dispensing with filing of c.copy of impugn orders. IA No. 3298/2024 is at fl.C for stay. Arising out of WP(C) No. 20963/2020, a disp. of. case)	STATE OF ODISHA V/S JADUMANI SAHU	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1253/2024 [ODHCO10367562024] (IA No.3278/2024 is at Fl-A for condonation of delay. IA No.3279/2024 is at Fl-B for dispensing with filing of c.copy of impugn orders. IA No. 3280/2024 is at fl.C for stay. Arising out of WP(C) No. 9878/2022, a disp. of. case)	STATE OF ODISHA V/S PRAVAKAR BARIK	BIPLAB MOHANTY, A.G.A.
WITH WA/1255/2024 [ODHCO10367042024] (IA No.3272/2024 is at Fl-A for condonation of delay. IA No.3273/2024 is at Fl-B for dispensing with filing of c.copy of impugn orders. IA No. 3274/2024 is at fl.C for stay.Arising out of WP(C) No. 22853/2019, a disp. of. case)	STATE OF ODISHA V/S MUKTIKANTA DASH	DHANANJAYA MUND, A.G.A.
WITH WA/1258/2024 [ODHCO10365542024] (Order, Dtd.28.03.2025 may kindly be seen. IA No.3236/24 is at flag 'A' for dispensing with filing of c.copy. IA No.3239/24 is at flag 'B' for condonation of delay of 86 days. Along with WP(C) No.42956/2023, a		

disposed of case.) WITH WA/1262/2024 [ODHC010339272024] (IA No.2808/2024 is at Fl-A for condonation of delay. IA No.2810/2024 is at Fl-B for dispensing with filing of c.copy of impugn orders. IA No. 2811/2024 is at fl.C for stay. Arising out of WP(C) No. 1311/2022, a disp. of. case)	STATE OF ODISHA V/S THOMAS BILUNG	BIPLAB MOHANTY, A.G.A.
WITH WA/1266/2024 [ODHC010369142024] (IA No.3299/2024 is at Fl-A for condonation of delay. IA No.3300/2024 is at Fl-B for dispensing with filing of c.copy impugn orders. IA No. 3304/2024 is at fl.C for stay. Arising out of WP(C) No. 26605/2019, a disp. of. case).	STATE OF ODISHA V/S NABA KISHORE MOHANTA	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1267/2024 [ODHC010369702024] (IA No.3308/2024 is at Fl-A for condonation of delay. IA No.3309/2024 is at Fl-B for dispensing with filing of c.copy of impugn orders. IA No. 3310/2024 is at fl.C for stay. Arising out of WP(C) No. 20436/2019, a disp. of. case).	STATE OF ODISHA V/S PUSPALATA PARIDA	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1273/2024 [ODHC010326122024] (IA No.2577/2024 at fl.A for condonation of delay. IA No.2578/2024 at fl.B for dispensing with filing of c.copy of impugn orders. IA No. 2579/2024 is at fl.C for stay. Arising out of WP(C) No.25930/2022, A disp. of case.)	STATE OF ODISHA V/S NRUPATI CHARAN MAHANTA	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1297/2024 [ODHC010373572024] (IA No.3366/2024 is at Fl-A for condonation of delay. IA No.3367/2024 is at Fl-B for dispensing with filing of c.copy impugn orders. IA No. 3368/2024 is at fl.C for stay.Arising out of WP(C) No. 25957/2019, a disp. of case.)	STATE OF ODISHA V/S PURNA CHANDRA MALLICK	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1308/2024 [ODHC010377872024] (IA No.3435/2024 is at Fl-A for condonation of delay of 95 days. IA No.3436/2024 is at Fl- B for dispensing with filing of c. copy. IA No. 3437/2024 is at fl.C for stay. Arising out of WP(C) No.20650/2020, a disp. of case.)	STATE OF ODISHA V/S PHAKIR MOHAN MISRA	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1309/2024 [ODHC010377662024] (IA No.3428/2024 is at Fl-A for condonation of delay of 95 days. IA No.3429/2024 is at Fl- B for dispensing with filing of c. copy. IA No. 3430/2024 is at fl.C for stay. Arising out of WP(C) No.4175/2022, a disp. of case.)	STATE OF ODISHA V/S RAMESWAR NAYAK	RAJANI BHUSAN MISHRA,A.G.A

WITH WA/1310/2024 [ODHC010377852024] (IA No.3432/2024 is at Fl-A for condonation of delay of 95 days. IA No.3433/2024 is at Fl- B for dispensing with filing of c. copy. IA No. 3434/2024 is at fl.C for stay. Arising out of WP(C) No.20989/2020, a disp. of case.)	STATE OF ODISHA V/S RABINDRA KUMAR MOHAPATRA	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1311/2024 [ODHC010377132024] (IA No.3416/2024 is at Fl-A for condonation of delay of 95 days. IA No.3417/2024 is at Fl- B for dispensing with filing of c. copy. IA No. 3418/2024 is at fl.C for stay. Arising out of WP(C) No.32349/2020, a disp. of case.)	STATE OF ODISHA V/S DEVI PRASAD RATH	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1312/2024 [ODHC010377182024] (IA No.3419/24 is at fl.A for condonation of delay of 95 days. IA No.3420/24 is at fl.B for dispensing with filing of certified copy. IA No. 3421/2024 is at fl.C for stay. Arising out of WP(C) No.15530/2020, A disp of case.)	STATE OF ODISHA V/S SARAT CHANDRA MISRA	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1313/2024 [ODHC010377622024] (IA No. 3425/2024 is at Fl-A for condonation of delay of 95 days. IA No. 3426/2024 is at Fl-B for dispensing with filing of c. copy. IA No. 3427/2024 is at fl.C for stay. Arising out of WP(C) No. 6342/2021, A disp of case.)	STATE OF ODISHA V/S PURNA CHANDRA SUR	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1314/2024 [ODHC010377412024] (IA No.3422/2024 is at Fl-A for condonation of delay of 95 days. IA No.3423/2024 is at Fl- B for dispensing with filing of c. copy. IA No. 3424/2024 is at fl.C for stay. Arising out of WP(C) No.21356/2019, a disp. of case.)	STATE OF ODISHA V/S LALIT MOHAN RATH	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1315/2024 [ODHC010353932024] (IA No.3032/2024 is at Fl-A for condonation of delay of 87 days. IA No.3033/2024 is at Fl- B for dispensing with filing of c.copy. Receipt showing service of copy of appeal memo on the counsel for writ petitioner not filed. With WP(C) No.7580/2014, a disp. of case.)	STATE OF ODISHA V/S BENUDHAR SENAPATI	RAJANI BHUSAN MISHRA,A.G.A M/S. MAHENDRA KUMAR SAHOO, S.K.MOHAPATRA
WITH WA/1317/2024 [ODHC010378212024] (IA No. 3444/2024 is at Fl-A for condonation of delay of 95 days. IA No. 3445/2024 is at Fl-B for dispensing with filing of c.copy. IA No. 3446/2024 is at fl.C for stay Arising out of WP(C) No.20227/2022, A disp of case.)	STATE OF ODISHA V/S ADWAITA KUMAR DEY	BIPLAB MOHANTY,A.G.A

WITH WA/1318/2024 [ODHC010378232024] (IA No. 3447/2024 is at Fl-A for condonation of delay of 95 days. IA No. 3449/2024 is at Fl-B for dispensing with filing of c. copy. IA No. 3451/2024 is at fl.C for stay. Arising out of WP(C) No.20990/2020, A disp of case.)	STATE OF ODISHA V/S KUNTI PANIGRAHI	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1319/2024 [ODHC010378032024] (IA No. 3438/2024 is at Fl-A for condonation of delay of 95 days. IA No. 3439/2024 is at Fl-B for dispensing with filing of c. copy. IA No. 3440/2024 is at Fl.C for stay. Arising out of WP(C) No.13966/2020, A disp. of case.)	STATE OF ODISHA V/S PURNA CHANDRA PRADHAN	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/1320/2024 [ODHC010378102024] (IA No.3441/2024 is at Fl-A for condonation of delay of 95 days. IA No.3442/2024 is at Fl- B for dispensing with filing of c. copy. IA No. 3443/2024 is at fl.C for stay. Arising out of WP(C) No.24774/2022, a disp. of case.)	STATE OF ODISHA V/S RAMAKANTA DAS	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1322/2024 [ODHC010378902024] (IA No.3475/2024 is at Fl-A for condonation of delay of 115 days. IA No.3476/2024 is at Fl- B for dispensing with filing of c. copy. IA No. 3477/2024 is at fl.C for stay. Arising out of WP(C) No.12058/2020, a disp. of case.)	STATE OF ODISHA V/S JOGENDRA NATH MOHANTY	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1323/2024 [ODHC010378682024] (IA No.3469/2024 is at Fl-A for condonation of delay of 115 days. IA No.3470/2024 is at Fl- B for dispensing with filing of c. copy. IA No. 3471/2024 is at fl.C for stay. Arising out of WP(C) No.7056/2021, a disp. of case.)	STATE OF ODISHA V/S PRAFULLA KUMAR PANDA	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1345/2024 [ODHC010378442024] (IA No.3455/2024 is at Fl-A for condonation of delay of 95 days. IA No.3456/2024 is at Fl- B for dispensing with filing of c. copy. IA No. 3457/2024 is at fl.C for stay. Arising out of WP(C) No.21642/2019, a disp. of case.)	STATE OF ODISHA V/S SURYA NARAYAN BADAPANDA	BIPLAB MOHANTY,A.G.A
WITH WA/1346/2024 [ODHC010382902024] (IA No.3537/24 is at fl.A for condonation of delay of 88 days. IA No.3538/24 is at fl.B for dispensing with filing of certified copy. Receipt showing service of copy of appeal memo on the counsel for writ petitioner not filed. With WP(C) No.25643/2019, a disp. of case.)	STATE OF ODISHA V/S NABAKISHORE CHOUDHURY	PUSHPARAJ BHARADWAJ, A.S.C.

WITH WA/1355/2024 [ODHC010379422024] (IA No. 3491/2024 is at Fl-A for condonation of delay of 95 days. IA No. 3492/2024 is at Fl-B for dispensing with filing of c. copy. IA No. 3493/2024 is at fl.C for stay. Arising out of WP(C) No.21645/2019, A disp. of case.)	STATE OF ODISHA V/S POULASTI SAHOO	BIPLAB MOHANTY, A.G.A.
WITH WA/1359/2024 [ODHC010379942024] (IA No.3505/2024 at fl.A for condonation of delay. IA No.3506/2024 at fl.B for dispensing with filing of c.copy. IA no.3507/24 at fl.C for stay. Arising out of WP(C) No.25934/2019.)	STATE OF ODISHA V/S KSHIROD CHANDRA ROUT	PUSHPARAJ BHARADWAJ, A.G.A.
WITH WA/1360/2024 [ODHC010382152024] (IA No.3531/2024 is at Fl-A for condonation of delay. IA No.3532/2024 is at Fl-B for dispensing with filing of c.copy. IA no.3533/24 at fl.C for stay. Arising out of WP(C) No.27338/2020, a disp. of case.)	STATE OF ODISHA V/S SAKIL AHEMMED	PUSHPARAJ BHARADWAJ, A.S.C. M/S. DILLIP KUMAR MOHAPATRA, B.BEHERA, S.S.MALLICK, A.PATI
WITH WA/1362/2024 [ODHC010382482024] (IA No.3534/2024 at fl.A for condonation of delay. IA No.3535/2024 at fl.B for dispensing with filing of c.copy. IA no.3536/24 at fl.C for stay. Arising out of WP(C) No.29180/2020.)	STATE OF ODISHA V/S SUDHAKAR ROUT	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/1374/2024 [ODHC010379842024] (IA No.3502/2024 is at Fl-A for condonation of delay. IA No.3503/2024 is at Fl-B for dispensing with filing of c.copy. IA no.3504/24 at fl.C for stay. Arising out of WP(C) No.26165/2019, a disp. of case.)	STATE OF ODISHA V/S SANJUKTA PRADHAN	BIPLAB MOHANTY,A.G.A
WITH WA/1375/2024 [ODHC010383022024] (IA No. 3540/2024 is at Fl-A for condonation of delay. IA No. 3541/2024 is at Fl-B for dispensing with filing of c.copy. IA no.3542/24 at fl.C for stay. Arising out of WP(C) No.11858/2021.)	STATE OF ODISHA V/S MURALIDHAR DUTTA	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/1387/2024 [ODHC010383842024] (IA No.3560/2024 at fl.A for condonation of delay. IA No.3561/2024 at fl.B for dispensing with filing of c.copy. IA no.3562/24 at fl.C for stay. Arising out of WP(C) No.20207/2019.)	STATE OF ODISHA V/S SARAT KUMAR MISHRA	PUSHPARAJ BHARADWAJ,A.S.C
WITH WA/1389/2024 [ODHC010384582024] (IA No.3568/2024 at fl.A for condonation of delay. IA No.3570/2024 at fl.B for dispensing with filing of	STATE OF ODISHA V/S PURNA CHANDRA SAHOO	BIPLAB MOHANTY, A.G.A.

c.copy. IA no.3573/24 at fl.C for stay. Arising out of WP(C) No.2944/2022.)	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.
WITH WA/1390/2024 [ODHC010385222024] (IA No.3578/2024 at fl.A for condonation of delay. IA No.3579/2024 at fl.B for dispensing with filing of c.copy. IA no.3581/24 at fl.C for stay. Arising out of WP(C) No.12494/2022.)	V/S LOBHABATI PATEL	
WITH WA/1391/2024 [ODHC010386772024] (IA No.3611/2024 at fl.A for condonation of delay. IA No.3612/2024 at fl.B for dispensing with filing of c.copy. IA no.3613/24 at fl.C for stay. Arising out of WP(C) No.22269/2020.)	STATE OF ODISHA V/S PADMA LOCHAN SARANGI	BIPLAB MOHANTY, A.G.A.
WITH WA/1392/2024 [ODHC010383962024] (IA No.3563/2024 is at Fl-A for condonation of delay. IA No.3564/2024 is at Fl-B for dispensing with filing of c.copy. IA no.3565/24 at fl.C for stay. Arising out of WP(C) No.13053/2020, a disp. of case.)	STATE OF ODISHA V/S DHIRENDRA KUMAR MOHAPATRA	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/1393/2024 [ODHC010387302024] (IA No. 3615/2024 is at Fl-A for condonation of delay. IA No. 3616/2024 is at Fl-B for dispensing with filing of c.copy. IA no.3617/24 at fl.C for stay. Arising out of WP(C) No.30711/2020.)	STATE OF ODISHA V/S BINAPANI MOHAPATRA	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/1394/2024 [ODHC010386042024] (IA No.3599/2024 is at Fl-A for condonation of delay. IA No.3600/2024 is at Fl-B for dispensing with filing of c.copy. IA no.3601/24 at fl.C for stay. Arising out of WP(C) No.17480/2022, a disp. of case.)	STATE OF ODISHA V/S KANCHANBALA CHAND	BIPLAB MOHANTY, A.G.A.
WITH WA/1395/2024 [ODHC010383032024] (IA No.3545/2024 is at Fl-A for condonation of delay. IA No.3543/2024 is at Fl-C for dispensing with filing of c.copy. IA no.3544/24 at fl.B for stay. Arising out of WP(C) No.36444/2022, a disp. of case.)	STATE OF ODISHA V/S KANCHANBALA MOHARANA	PUSHPARAJ BHARADWAJ,A.S.C
WITH WA/1396/2024 [ODHC010383702024] (IA No.3575/2024 at fl.A for condonation of delay. IA No.3576/2024 at fl.B for dispensing with filing of c.copy. IA no.3577/24 at fl.C for stay. Arising out of WP(C) No.22801/2019.)	STATE OF ODISHA V/S SURATHA CHANDRA GIRI	BIPLAB MOHANTY,A.G.A
WITH WA/1397/2024 [ODHC010385152024] (IA No. 3580/2024 is at Fl-A	STATE OF ODISHA V/S RAMA BALLAV BARIK	BIPLAB MOHANTY,A.G.A

for condonation of delay. IA No. 3582/2024 is at Fl-B for dispensing with filing of c.copy. IA no.3583/24 at fl.C for stay. Arising out of WP(C) No.21644/2019.)

WITH WA/1402/2024 [ODHC010388622024] (IA No.3636/24 at fl.A for condonation of delay. IA No.3637/24 at fl.B for dispensing with filing of c.copy. IA No.3638/2024 is at fl.C for stay. A.O. WP(c) no.19861/2020, a disp. of case.)

STATE OF ODISHA
V/S
PABITRA MOHAN BARIK

PUSHPARAJ BHARADWAJ,A.S.C
M/S. DILLIP KUMAR MOHAPATRA,
B.BEHERA, S.S.MALLICK, A.PATI

WITH WA/1406/2024 [ODHC010384542024] (IA No.3569/24 at fl.A for condonation of delay. IA No.3571/24 at fl.B for dispensing with filing of c.copy. IA No.3572/2024 is at fl.C for stay. Arising out of WP(C) No.22986/2019.)

STATE OF ODISHA
V/S
SATRUGHNA GIRI

BIPLAB MOHANTY,A.G.A

WITH WA/1408/2024 [ODHC010391742024] (IA No.3658/24 at fl.A for condonation of delay. IA No.3659/24 at fl.B for dispensing with filing of c.copy of impugn orders. IA No. 3600/2024 is at FL. C for stay. Arising out of WP(C) No.29479/2022. A Disp. Off Case.fg)

STATE OF ODISHA
V/S
BINOD BIHARI PAL

RAJANI BHUSAN MISHRA, A.G.A.

WITH WA/1410/2024 [ODHC010390132024] (IA no.3643/24 at fl.A for condonation of delay. IA no.3644/24 at fl.B for dispensing with filing of c.copy. IA No.3645/2024 is at fl.C for stay. A.O. WP(c) no.7887/2024, a disp. of case.)

STATE OF ODISHA
V/S
ASHOK KUMAR ROUT

SANGRAM JENA,A.G.A

WITH WA/1412/2024 [ODHC010388092024] (IA No.3624/2024 is at Fl-A for condonation of delay. IA No.3625/2024 is at Fl-B for dispensing with filing of c.copy. IA No.3626/2024 is at fl.C for stay. Arising out of WP(C) No. 2506/2022, a disp. of. case)

STATE OF ODISHA
V/S

BIPLAB MOHANTY,A.G.A

WITH WA/1413/2024 [ODHC010388292024] (IA no.3627/24 at fl.A for condonation of delay. IA no.3628/24 at fl.B for dispensing with filing of c.copy. IA No.3629/2024 is at fl.C for stay. A.O. WP(c) no.29184/2020, a disp. of case.)

STATE OF ODISHA
V/S
ANANTA PUTEL

BIPLAB MOHANTY, A.G.A.

WITH WA/1424/2024 [ODHC010392872024] (IA no.3673/24 at fl.A for condonation of delay. IA no.3674/24 at fl.B for dispensing with filing of c.copy. IA No.3675/2024 is at

STATE OF ODISHA
V/S
GOBINDA CHANDRA
ROUT

SANGRAM JENA, A.G.A.

fl.C for stay. A.O. WP(c) no.7881/2024, a disp. of case.) WITH WA/1425/2024 [ODHC010393202024] (IA No.3676/2024 is at Fl-A for ANJALI SHREE condonation of delay. IA No.3677/2024 is at Fl-B for dispensing with filing of c.copy of impugn orders. IA NO. 3678/2024 is at Fl. C for stay. Arising out of WP(C) No.15804/2020. A Disp. Off Case.)	STATE OF ODISHA V/S	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1429/2024 [ODHC010392662024] (IA no.3668/24 at fl.A for condonation of delay. IA no.3669/24 at fl.B for dispensing with filing of c.copy of impugn orders. IA No. 3670/24 is at Fl. C for stay. Arising out of WPC 6226/2023. A disp. Off Case.)	STATE OF ODISHA V/S GOBINDA CHANDRA PRATAPSINGH	BIPLAB MOHANTY, A.G.A.
WITH WA/1432/2024 [ODHC010394692024] (IA. 3698/24 is at fl.A for condonation of delay. IA. 3699/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA No. 3700/24 is at Fl. C for stay. Arising out of WP(C) 17135/2020. A Disp. Off Case)	STATE OF ODISHA V/S SUKANTIMANI SANTA	BIPLAB MOHANTY,A.G.A
WITH WA/1434/2024 [ODHC010398152024] (IA No.3805/2024 is at Fl-A for condonation of delay. IA No.3806/2024 is at Fl-B for dispensing with filing of c.copy. IA No.3807/2024 is at fl.C for stay. Arising out of WP(C) No. 23378/2019, a disp. of. case)	STATE OF ODISHA V/S KHIROD KUMAR SWAIN	RAJANI BHUSAN MISHRA,A.G.A M/S. MAHENDRA KUMAR SAHOO, S.K.MOHAPATRA
WITH WA/1435/2024 [ODHC010397832024] (IA No.3793/24 at fl.A for condonation of delay. IA No.3794/24 at fl.B for dispensing with filing of c.copy of impugn orders. IA No. 3795/2024 is at Fl. C for stay. Arising out of WPC 21853/2019. A Disp. Off Case.)	STATE OF ODISHA V/S MANGAL MAJHI	BIPLAB MOHANTY,A.G.A
WITH WA/1436/2024 [ODHC010398002024] (IA No.3796/24 at fl.A for condonation of delay. IA No.3797/24 at fl.B for dispensing with filing of c.copy of impugn orders. IA No. 3798/2024 is at FL. C for stay. Arising out of WPC 25168/2019. A Disp. Off Case.)	STATE OF ODISHA V/S VISHNU PRIYA MISHRA	BIPLAB MOHANTY, A.G.A.
WITH WA/1437/2024 [ODHC010398142024] (IA. 3802/24 is at fl.A for condonation of delay. IA. 3803/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 3804/24 is at fl. C for stay. Arising out of WP(C) 25956/19- a disp. of	STATE OF ODISHA V/S GOBINDA CHANDRA BISWAL	RAJANI BHUSAN MISHRA, A.G.A.

case.) WITH WA/1450/2024 [ODHC010398192024] (IA No.3808/24 at fl.A for condonation of delay. IA No.3809/24 at fl.B for dispensing with filing of c.copy of impugn orders. IA No. 3810/2024 is at Fl. C for stay. Arising out of WPC 1323/2020. A Disp. Off Case.)	STATE OF ODISHA V/S KRUTIVAS PRADHAN	BIPLAB MOHANTY,A.G.A
WITH WA/1451/2024 [ODHC010395402024] (IA No.3743/24 at fl.B for condonation of delay. IA No.3741/24 at fl.A for dispensing with filing of c.copy of impugn orders. IA No. 3745/2024 is at Fl. C for stay. Arising out of WPC 23443/2020. A Disp. Off Case.)	STATE OF ODISHA V/S BIMBADHAR BHOI	BIPLAB MOHANTY,A.G.A
WITH WA/1452/2024 [ODHC010395372024] (IA No.3735/24 at fl.A for condonation of delay. IA No.3736/24 at fl.B for dispensing with filing of c.copy. IA No.3737/2024 is at fl.C for stay. A.O. WP(c) no.25171/19, a disp. of case.)	STATE OF ODISHA V/S BHUBAN ROUT	BIPLAB MOHANTY,A.G.A
WITH WA/1454/2024 [ODHC010395332024] (IA. 3731/24 is at fl.A for condonation of delay. IA. 3733/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 3734/24 is at fl. C for stay. Arising out of WP(C) 18673/21- a disp. of case.)	STATE OF ODISHA V/S SRIKANTA GRAHACHARYA	BIPLAB MOHANTY, A.G.A.
WITH WA/1456/2024 [ODHC010398062024] (IA. 3799/24 is at fl. A for condonation of delay. IA. 3800/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 3801/24 is at fl. C for stay. Arising out of WP(C) 25598/19- a disp. of case.)	STATE OF ODISHA V/S NABA KISHORE NAYAK	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1457/2024 [ODHC010395382024] (IA. 3738/24 is at fl.A for condonation of delay. IA. 3739/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 3740/24 is at fl. C for stay. Arising out of WP(C) 22481/19- a disp. of case.)	STATE OF ODISHA V/S BINAY KUMAR MISHRA	BIPLAB MOHANTY, A.G.A.
WITH WA/1458/2024 [ODHC010395422024] (IA No.3741/24 at fl.A for condonation of delay. IA No.3742/24 at fl.B for dispensing with filing of c.copy of impugn orders. IA NO. 3744/2024 is at Fl. C for stay. Arising out of WPC 22802/2019. A Disp. Off Case.)	STATE OF ODISHA V/S HIRALAL PRADHAN	BIPLAB MOHANTY, A.G.A.
WITH WA/1478/2024 [ODHC010223592024]	STATE OF ODISHA V/S	BIPLAB MOHANTY,A.G.A

(IA No.1423/24 at fl.A for condonation of delay. IA NO. 1424/2024 is at FL. B for stay. Arising out of WP(C) No.26607/2019. A Disp. Off Case)	NIMAIN CHARAN PARIDA	
WITH WA/1479/2024 [ODHC010220392024] (IA No.1383/24 at fl.A for condonation of delay. IA No. 1384/2024 is at FL. B for stay. Arising out of WP(C) No.26403/2019. A Disp. Off Case.)	STATE OF ODISHA V/S SARBESWAR JENA	DEBASIS MOHAPATRA,A.S.C
WITH WA/1480/2024 [ODHC010398242024] (IA. 3820/24 is at fl.A for condonation of delay. IA. 3821/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 3822/24 is at fl. C for stay. Arising out of WP(C) 23849/19- a disp. of case.)	STATE OF ODISHA V/S NARENDRA KUMAR PRADHAN	BIPLAB MOHANTY, A.G.A.
WITH WA/1481/2024 [ODHC010219742024] (IA No.1373/24 at fl.A for condonation of delay. IA No.1374/2024 is at fl.B for stay. Arising out of WP(C) No.20509/2020.)	STATE OF ODISHA V/S PRATAP KUMAR BARIK	DEBASIS MOHAPATRA,A.S.C
WITH WA/1482/2024 [ODHC010239102024] (IA No.1609/24 at fl.A for condonation of delay. IA No.1610/24 at fl.B for dispensing with filing of c.copy. IA No.1611/2024 is at fl.C for stay. A.O. WP(c) no.23485/19, a disp. of case.)	STATE OF ODISHA V/S BENUDHAR PADHIARY	BIPLAB MOHANTY, A.G.A.
WITH WA/1483/2024 [ODHC010201322024] (IA no.1115/24 at fl.A for condonation of delay. IA no.1116/24 at fl.B for dispensing with filing of c.copy. A.O. WP(c) no.42479/2023, a disp. of case.)	DIRECTOR, HIGHER SECONDARY EDUCATION, ODISHA. V/S MANJULATA MOHANTA	BIPLAB MOHANTY, A.G.A.
WITH WA/1485/2024 [ODHC010209682024] (IA. 1247/24 is at fl.A for condonation of delay. IA. 1248/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 1249/24 is at fl. C for stay. Arising out of WP(C) 11315/20- a disp. of case.)	STATE OF ODISHA V/S GANESH DIGAL	BIPLAB MOHANTY,A.G.A
WITH WA/1490/2024 [ODHC010398202024] (IA no.3812/24 at fl.B for condonation of delay. IA no.3811/24 at fl.A for dispensing with filing of c.copy. IA No.3813/24 is at fl.C for stay. A.O. of WP(c)- 3496/24.)	STATE OF ODISHA V/S AJAYA KUMAR NANDA	SANGRAM JENA, A.G.A.
WITH WA/1493/2024 [ODHC010400352024] (IA No.3845/24 at fl.A for condonation of delay. IA	STATE OF ODISHA V/S MANORANJAN MOHAPATRA	DEBASIS MOHAPATRA, A.S.C.

No.3846/24 at fl.B for dispensing with filing of c.copy of impugn orders. IA No.3847/24 at fl. C for stay.

Arising out of WPC- 26710/2020- a disp. of case.)

WITH WA/1494/2024 [ODHC010401952024]

(IA. 3855/24 is at fl.A for condonation of delay. IA.

3856/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 3857/24 is at fl. C for stay. Arising out of WP(C) 21732/19- a disp. of case.)

WITH WA/1495/2024 [ODHC010398252024]

(IA. 3823/24 is at fl.A for condonation of delay. IA.

3824/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 3825/24 is at fl. C for stay. Arising out of WP(C) 1862/22- a disp. of case.)

WITH WA/1496/2024 [ODHC010405322024]

(IA No.3907/24 is at fl.B for condonation of delay. IA

No.3906/24 is at fl.A for dispensing with filing of

certified copy. IA

No.3908/2024 is at fl.C for stay. Arising out of WP(C)

No.10857/2018.)

WITH WA/1498/2024 [ODHC010405132024]

(IA No.3900/24 at fl.A for condonation of delay. IA

No.3901/24 at fl.B for dispensing with filing of c.copy. IA No.3902/2024 is at fl.C for stay. Arising out of WP(C) No.28219/2019.)

WITH WA/1499/2024 [ODHC010405182024]

(IA. 3903/24 is at fl.A for condonation of delay. IA.

3904/24 is at fl.B for dispensing with filing of C.copy of impugn orders. IA. 3905/24 is at fl. C for stay. Arising out of WP(C) 11467/20- a disp. of case.)

WITH WA/1500/2024 [ODHC010405682024]

(IA No. 3915/2024 is at Fl-A for condonation of delay. IA No. 3916/2024 is at Fl-B for dispensing with filing of c.copy

of impugn orders. IA No. 3917/2024 is at Fl. C for stay.

Arising out of WP(C)

No.20988/2020. A Disp. Off Case)

WITH WA/1501/2024 [ODHC010240752024]

(IA. No.1626/2024 at fl.A for condonation of delay. IA

no.1627/24 at fl.B for stay.

Arising out of WPC

STATE OF ODISHA V/S

NIRANJAN PANDA

DEBASIS MOHAPATRA,A.S.C

STATE OF ODISHA V/S

GADADHAR CHOUDHURY

RAJANI BHUSAN MISHRA,A.G.A

STATE OF ODISHA V/S

DR. BHARATI MOHANTY

RAJANI BHUSAN MISHRA,A.G.A

STATE OF ODISHA V/S

BHUBANESWAR MOHANTA

BIPLAB MOHANTY,A.G.A

STATE OF ODISHA V/S

SHANKAR BERA

BIPLAB MOHANTY, A.G.A.

STATE OF ODISHA V/S

SNEHALATA DWIBEDI

RAJANI BHUSAN MISHRA, A.G.A.

STATE OF ODISHA V/S

SANDHYARANI DEVI

SANGRAM JENA, A.G.A.

26406/2019.) WITH WA/1502/2024 [ODHC010226972024] (IA No.1475/24 at fl.A for condonation of delay. IA no.1476/24 at fl.B for stay. Arising out of WP(C) No.11896/2020.)	STATE OF ODISHA V/S TARESWAR SAHOO	BIPLAB MOHANTY, A.G.A.
WITH WA/1503/2024 [ODHC010399822024] (IA No.3842/24 at fl.A for condonation of delay. IA No.3843/24 at fl.B for dispensing with filing of c.copy. IA no.3844/24 at fl.C for stay. Arising out of WP(C) No.25131/2019.)	STATE OF ODISHA V/S ANANDA NAIK	BIPLAB MOHANTY,A.G.A
WITH WA/1506/2024 [ODHC010398282024] (IA. No.3826/2024 at fl.A for condonation of delay. IA. No.3828/2024 at fl.B for dispensing with filing of c.copy. IA no.3830/24 at fl.C for stay. Arising out of WPC 11309/2020.)	STATE OF ODISHA V/S DAULAT CHANDRA DAS	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1507/2024 [ODHC010405562024] (IA No.3909/2024 is at Fl-A for condonation of delay. IA No.3912/2024 is at Fl-B for dispensing with filing of c.copy. IA no.3913/24 at fl.C for stay. Arising out of WP(C) No.32348/2020.)	STATE OF ODISHA V/S MANJUBALA PANDA	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1527/2024 [ODHC010409932024] (IA No.3992/24 at fl.A for condonation of delay. IA No.3994/24 at fl.B for dispensing with filing of c.copy. IA no.3996/24 at fl.C for stay. Arising out of WP(C) No.3587/2022.)	STATE OF ODISHA V/S KANCHANABALA MOHANTY	SANGRAM JENA, A.G.A.
WITH WA/1529/2024 [ODHC010407902024] (IA. No.3945/2024 at fl.A for condonation of delay. IA. No.3946/2024 at fl.B for dispensing with filing of c.copy. IA no.3947/24 at fl.C for stay. Arising out of WPC 2493/2022.)	STATE OF ODISHA V/S DAMAYANTI MOHANTA	BIPLAB MOHANTY, A.G.A.
WITH WA/1531/2024 [ODHC010404952024] (IA No.3897/2024 at fl.A for condonation of delay. IA. No.3898/2024 at fl.B for dispensing with filing of c.copy. IA no.3899/24 at fl.C for stay. Arising out of WPC 23785/2019.)	STATE OF ODISHA V/S SURESHAN SANKHAUAL	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1533/2024 [ODHC010409502024] (IA No.3984/24 at fl.A for condonation of delay. IA No.3985/24 at fl.B for dispensing with filing of c.copy. IA no.3986/24 at fl.C for stay. Arising out of WP(C) No.3458/2024.)	STATE OF ODISHA V/S AKSHAYA KUMAR SWAIN	DEBASIS MOHAPATRA, A.G.A.
WITH WA/1538/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C

[ODHC010402062024] (IA. No.3861/2024 at fl.A for condonation of delay. IA. No.3862/2024 at fl.B for dispensing with filing of c.copy. IA no.3863/24 at fl.C for stay. Arising out of WPC 15629/2020.)	V/S SAYED OBEDUN NABI	
WITH WA/1540/2024 [ODHC010402002024] (IA. No.3858/2024 at fl.A for condonation of delay. IA. No.3859/2024 at fl.B for dispensing with filing of c.copy. IA no.3860/24 at fl.C for stay. Arising out of WPC 16374/2020.)	STATE OF ODISHA V/S DOLLY PANDA	DEBASIS MOHAPATRA,A.S.C
WITH WA/1542/2024 [ODHC010408292024] (IA No.3964/24 at fl.A for condonation of delay. IA No.3966/24 at fl.B for dispensing with filing of c.copy. IA no.3968/24 at fl.C for stay. Arising out of WP(C) No.17162/2020.)	STATE OF ODISHA V/S BICHITRA KUMAR SAHU	BIPLAB MOHANTY,A.G.A
WITH WA/1543/2024 [ODHC010408112024] (IA. No.3956/2024 at fl.A for condonation of delay. IA. No.3958/2024 at fl.B for dispensing with filing of c.copy. IA no.3959/24 at fl.C for stay. Arising out of WPC 1883/2020.)	STATE OF ODISHA V/S NIRANJAN PRADHAN	BIPLAB MOHANTY,A.G.A
WITH WA/1544/2024 [ODHC010407832024] (IA No.3948/2024 is at Fl-A for condonation of delay. IA No.3949/2024 is at Fl-B for dispensing with filing of c.copy. IA no.3950/24 at fl.C for stay. Arising out of WP(C) No.21030/2019.)	STATE OF ODISHA V/S AKSHAYA KUMAR NAYAK	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1546/2024 [ODHC010404872024] (IA No.3894/24 at fl.A for condonation of delay. IA No.3895/24 at fl.B for dispensing with filing of c.copy. IA no.3896/24 at fl.C for stay. Arising out of WP(C) No.27432/2019.)	STATE OF ODISHA V/S HIMANSHU SEKHAR SAHOO	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1548/2024 [ODHC010409812024] (IA No.3988/24 at fl.A for condonation of delay. IA No.3989/24 at fl.B for dispensing with filing of c.copy. IA no.3990/24 at fl.C for stay. Arising out of WP(C) No.3892/2024.)	STATE OF ODISHA V/S BIJAYALAXMI MOHANTY	SANGRAM JENA, A.G.A.
WITH WA/1602/2024 [ODHC010422942024] (IA No.4137/2024 at fl.A for condonation of delay. IA No.4138/2024 at fl.B for dispensing with filing of c.copy. IA no 4139/24 is at Fl. C for stay. Arising out of WP(C) No.11578/2022.)	STATE OF ODISHA V/S SATYABAN MOHANTY	SANGRAM JENA,A.G.A
WITH WA/1610/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A

[ODHC010426622024] (IA no 4182/24 is at Fl. A for condonation of delay. IA no 4183/24 is at Fl. B for dispensing with filing of C.copy. IA no 4184/24 is at Fl. C for stay. Arising out of WPC- 2449/23 .)	V/S MAESWAR SAHOO	
WITH WA/1612/2024 [ODHC010426732024] (IA No.4188/2024 at fl.A for condonation of delay. IA No.4189/2024 at fl.B for dispensing with filing of c.copy. IA no 4190/24 is at Fl. C for stay. Arising out of WP(C) No.1868/2022.)	STATE OF ODISHA V/S BHAGABAT GHIVELA	SANGRAM JENA,A.G.A
WITH WA/1615/2024 [ODHC010427202024] (IA No.4212/24 at fl.A for condonation of delay. IA No.4213/24 at fl.B for dispensing with filing of c.copy. IA no 4214/24 is at Fl. C for stay. Arising out of WP(C) No.8452/2024.)	STATE OF ODISHA V/S TANAYA NAIK	SANGRAM JENA,A.G.A
WITH WA/1616/2024 [ODHC010427232024] (IA no 4215/24 is at Fl. A for condonation of delay. IA no 4216/24 is at Fl. B for dispensing with filing of C.copy. IA no 4217/24 is at Fl. C for stay. Arising out of WPC- 8635/2024.)	STATE OF ODISHA V/S ADITYA KUMAR MISHRA	SANGRAM JENA, A.G.A.
WITH WA/1617/2024 [ODHC010427172024] (IA No.4209/2024 is at Fl-A for condonation of delay. IA No.4210/2024 is at Fl-B for dispensing with filing of c.copy. IA no 4211/24 is at Fl. C for stay. Arising out of WP(C) No.22284/2019.)	STATE OF ODISHA V/S DHUSASAN PRADHAN	BIPLAB MOHANTY,A.G.A
WITH WA/1622/2024 [ODHC010428352024] (IA No.4246/2024 is at Fl-A for condonation of delay. IA No.4247/2024 is at Fl-B for dispensing with filing of c.copy. IA no 4248/24 is at Fl. C for stay. Arising out of WP(C) No.11069/2024.)	STATE OF ODISHA V/S PRAVAKAR PUHAN	BIPLAB MOHANTY,A.G.A
WITH WA/1624/2024 [ODHC010427012024] (IA No.4195/24 at fl.A for condonation of delay. IA No.4196/24 at fl.B for dispensing with filing of c.copy. IA no 4197/24 is at Fl. C for stay. Arising out of WP(C) No.34715/2020.)	STATE OF ODISHA V/S BHAGYABATI BISWAL	SANGRAM JENA, A.G.A.
WITH WA/1631/2024 [ODHC010429212024] (IA No.4281/24 at fl.A for condonation of delay. IA No.4282/24 at fl.B for dispensing with filing of c.copy. IA no 4283/24 is at Fl. C for stay. Arising out of WP(C) No.1510/2022)	STATE OF ODISHA V/S FAKIR MOHAN SETHY	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1632/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A

[ODHC010429722024] (IA No.4292/24 at fl.A for condonation of delay. IA No.4293/24 at fl.B for dispensing with filing of c.copy. IA no 4296/24 is at Fl. C for stay. Arising out of WP(C) No.1457/2022)	V/S LAXMIDHAR DASH	
WITH WA/1633/2024 [ODHC010429222024] (IA No.4284/2024 is at Fl-A for condonation of delay. IA No.4285/2024 is at Fl-B for dispensing with filing of c.copy. IA no 4286/24 is at Fl. C for stay. Arising out of WP(C) No.21490/2019.)	STATE OF ODISHA V/S PRASANNA KUMAR NAYAK	BIPLAB MOHANTY,A.G.A
WITH WA/1634/2024 [ODHC010429192024] (IA No.4278/24 at fl.A for condonation of delay. IA No.4279/24 at fl.B for dispensing with filing of c.copy. IA no 4280/24 is at Fl. C for stay. Arising out of WP(C) No.32730/2020)	STATE OF ODISHA V/S SANKARSAN DAS	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1635/2024 [ODHC010429172024] (IA No.4275/24 at fl.A for condonation of delay. IA No.4276/24 at fl.B for dispensing with filing of c.copy. IA no 4277/24 is at Fl. C for stay. Arising out of WP(C) No.18678/2021)	STATE OF ODISHA V/S AJAYA KUMAR ROUT	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1636/2024 [ODHC010429162024] (IA No.4272/24 at fl.A for condonation of delay. IA No.4273/24 at fl.B for dispensing with filing of c.copy. IA no 4274/24 is at Fl. C for stay. Arising out of WP(C) No.1485/2022)	STATE OF ODISHA V/S ANJALI PRAVA DAS	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1637/2024 [ODHC010429702024] (IA No.4294/24 at fl.A for condonation of delay. IA No.4295/24 at fl.B for dispensing with filing of c.copy. IA no 4297/24 is at Fl. C for stay. Arising out of WP(C) No.1675/2022)	STATE OF ODISHA V/S MINARVA MOHAPATRA	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1647/2024 [ODHC010429092024] (IA No.4266/24 at fl.A for condonation of delay. IA No.4267/24 at fl.B for dispensing with filing of c.copy. IA No.4268/24 at fl.C for stay. Arising out of WP(C) No.1661/2022, a disp of case.)	STATE OF ODISHA V/S DIGAMBAR ROUT	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1651/2024 [ODHC010428892024] (IA No.4257/2024 is at Fl-A for condonation of delay. IA No.4259/2024 is at Fl-B for dispensing with filing of c.copy. IA No.4260/24 at fl.C for stay. Arising out of WP(C) No.15632/2021, a disp of case.)	STATE OF ODISHA V/S GOPINATH ROUT	SANGRAM JENA, A.G.A.

WITH WA/1652/2024 [ODHC010430012024] (IA No. 4321/2024 is at Fl-A for condonation of delay. IA No. 4323/2024 is at Fl-B for dispensing with filing of c.copy. IA No.4324/24 at fl.C for stay. Arising out of WP(C) No.1869/2022, a disp of case.)	STATE OF ODISHA V/S BIRANCHI NARAYAN BEHERA	BIPLAB MOHANTY,A.G.A
WITH WA/1653/2024 [ODHC010430022024] (IA No.4325/24 at fl.A for condonation of delay. IA No.4326/24 at fl.B for dispensing with filing of c.copy. IA No.4327/24 at fl.C for stay. Arising out of WP(C) No.15716/2023, a disp. of case.)	STATE OF ODISHA V/S HIRALAL PATTNIAIK	BIPLAB MOHANTY, A.G.A.
WITH WA/1663/2024 [ODHC010430772024] (IA No.4348/2024 at fl.A for dispensing with filing of c.copy. IA No.4349/2024 at fl.B for condonation of delay of 91 days. With WP(C) No.42961/2023, a disp. of case.)	STATE OF ODISHA V/S DAMODAR DAS	SAMRESH JENA,A.S.C
WITH WA/1672/2024 [ODHC010431572024] (IA No.4354/2024 is at Fl-A for condonation of delay. IA No.4355/2024 is at Fl-B for dispensing with filing of c.copy. IA No.4356/24 at fl.C for stay. Arising out of WP(C) No.24667/2019, a disp of case.)	STATE OF ODISHA V/S BHAGABAT BISWAL	SANGRAM JENA, A.G.A.
WITH WA/1673/2024 [ODHC010432002024] (IA no 4360/24 is at Fl. A for condonation of delay. IA no 4361/24 is at Fl. B for dispensing with filing of C.copy. IA No.4362/24 at fl.C for stay. Arising out of WPC-24666/19, a disp. of case.)	STATE OF ODISHA V/S AVIRAM PARIDA	SANGRAM JENA, A.G.A.
WITH WA/1674/2024 [ODHC010429852024] (IA No.4298/24 at fl.A for condonation of delay. IA No.4299/24 at fl.B for dispensing with filing of c.copy. IA No.4301/24 at fl.C for stay. Arising out of WP(C) No.1439/2022, a disp of case.)	STATE OF ODISHA V/S NRUSINGHA CHARAN JENA	RAJANI BHUSAN MISHRA, A.G.A.
WITH WA/1675/2024 [ODHC010429832024] (IA No.4300/24 at fl.A for condonation of delay. IA No.4302/24 at fl.B for dispensing with filing of c.copy. IA No.4303/24 at fl.C for stay. Arising out of WP(C) No.18685/2021, a disp of case.)	STATE OF ODISHA V/S NIMAIN CHARAN DAS	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1676/2024 [ODHC010431672024] (IA No.4357/24 at fl.A for condonation of delay. IA No.4358/24 at fl.B for dispensing with filing of	STATE OF ODISHA V/S MOHAN BARIK	SANGRAM JENA,A.G.A

c.copy. IA No.4359/24 at fl.C for stay. Arising out of WP(C) No.15831/2022, a disp of case.)		
WITH WA/1678/2024 [ODHC010429382024] (IA No.4287/2024 at fl.A for condonation of delay. IA No.4288/2024 at fl.B for dispensing with filing of c.copy. IA No.4289/24 at fl.C for stay. Arising out of WP(C) No.22957/2023, a disp of case.)	STATE OF ODISHA V/S KAILASH CHANDRA MOHANTY	BIPLAB MOHANTY, A.G.A.
WITH WA/1682/2024 [ODHC010436982024] (IA No.4442/2024 at fl.A for condonation of delay. IA No.4445/2024 at fl.B for dispensing with filing of c.copy. IA No.4447/24 at fl.C for stay. Arising out of WP(C) No.10341/2024, a disp of case.)	STATE OF ODISHA V/S BHARATI BARIK	BIPLAB MOHANTY,A.G.A
WITH WA/1684/2024 [ODHC010432382024] (IA No.4365/24 at fl.A for condonation of delay. IA No.4367/24 at fl.B for dispensing with filing of c.copy. IA No.4368/24 at fl.C for stay. Arising out of WP(C) No.2632/2024, a disp. of case.)	STATE OF ODISHA V/S RAJKUMAR PADHAN	SANGRAM JENA, A.G.A.
WITH WA/1687/2024 [ODHC010380132024] (IA No.3509/24 at fl.A for condonation of delay. IA No.3510/24 at fl.B for dispensing with filing of c.copy. IA No.3512/24 at fl.C for stay. Arising out of WP(C) No.11342/2020, a disp. of case.)	STATE OF ODISHA V/S SURENDRA BARIK	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/1688/2024 [ODHC010436622024] (IA No.4436/2024 at fl.A for condonation of delay. IA No.4437/2024 at fl.B for dispensing with filing of c.copy. IA No.4438/24 at fl.C for stay. Arising out of WP(C) No.19737/2022, a disp. of case.)	STATE OF ODISHA V/S SARAT CHANDRA MOHANTY	SANGRAM JENA,A.G.A
WITH WA/1691/2024 [ODHC010436352024] (IA No.4424/2024 at fl.A for condonation of delay. IA No.4425/2024 at fl.B for dispensing with filing of c.copy. IA No.4426/24 at fl.C for stay. Arising out of WP(C) No.9022/2024, a disp of case.)	STATE OF ODISHA V/S BARENDRA KUMAR MOHARANA	BIPLAB MOHANTY,A.G.A
WITH WA/1692/2024 [ODHC010436262024] (IA No. 4421/2024 is at Fl-A for condonation of delay. IA No. 4422/2024 is at Fl-B for dispensing with filing of c.copy. IA No.4423/24 at fl.C for stay. Arising out of WP(C) No.2634/2024, a disp. of case.)	STATE OF ODISHA V/S SRIDHAR PRADHAN	SANGRAM JENA, A.G.A.
WITH WA/1694/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.

[ODHC010436692024] (IA No.4433/2024 at fl.A for condonation of delay. IA No.4434/2024 at fl.B for dispensing with filing of c.copy. IA No.4435/24 at fl.C for stay. Arising out of WP(C) No.30135/2022, a disp of case.)	V/S GAJANAN SAHU	
WITH WA/1696/2024 [ODHC010436872024] (IA No.4439/2024 at fl.A for condonation of delay. IA No.4440/2024 at fl.B for dispensing with filing of c.copy. IA No.4441/24 at fl.C for stay. Arising out of WP(C) No.7872/2024, a disp of case.)	STATE OF ODISHA V/S SITARAM PATI	BIPLAB MOHANTY, A.G.A.
WITH WA/1698/2024 [ODHC010433062024] (IA no 4387/24 is at Fl. A for condonation of delay. IA no 4388/24 is at Fl. A for dispensing with filing of C.copy. IA No.4389/24 at fl.C for stay. Arising out of WPC- 2526/24, a disp of case.)	STATE OF ODISHA V/S SURESH CHANDRA SATPATHY	SANGRAM JENA,A.G.A
WITH WA/1701/2024 [ODHC010432352024] (Order, Dtd.28.03.2025 may kindly be seen. IA No.4373/2024 at fl.A for dispensing with filing of c.copy. IA No.4374/2024 at fl.B for condonation of delay of 123 days. With WP(C) No.42963/2023 a disp.of case.)	STATE OF ODISHA V/S RAMESH CHANDRA BISWAL	SAMRESH JENA,A.S.C
WITH WA/1703/2024 [ODHC010437032024] (IA No.4448/24 at fl.A for condonation of delay. IA No.4449/24 at fl.B for dispensing with filing of c.copy. IA No. 4450/2024 is at Flag-C for stay. Arising out of WP(C) No.9024/2024, a disposed of case.)	STATE OF ODISHA V/S KSHYANTI MANJARI MANDHATA	BIPLAB MOHANTY,A.G.A
WITH WA/1704/2024 [ODHC010437072024] (IA No.4451/24 at fl.A for condonation of delay. IA No.4452/24 at fl.B for dispensing with filing of c.copy. IA No. 4453/2024 is at Flag-C for stay. Arising out of WP(C) No.29288/2022, a disposed of Case.)	STATE OF ODISHA V/S TAPASWINI MISHRA	SANGRAM JENA,A.G.A
WITH WA/1706/2024 [ODHC010434602024] (IA No.4399/24 at fl.A for condonation of delay. IA No.4400/24 at fl.B for dispensing with filing of c.copy. IA No. 4401/2024 is at Flag-C for stay. Arising out of WP(C) No.2633/2024, a disposed of case.)	STATE OF ODISHA V/S RAGHUNATH BHOI	SANGRAM JENA,A.G.A
WITH WA/1711/2024 [ODHC010435512024] (IA No.4411/24 at fl.A for condonation of delay. IA No.4412/24 at fl.B for	STATE OF ODISHA V/S BIJAYANANDA KARAN	SANGRAM JENA,A.G.A

dispensing with filing of
c.copy. IA No. 4413/2024 is at
Flag-C for stay. Arising out of
WP(C) No.2744/2024, a
disposed of case.)

WITH WA/1725/2024
[ODHC010438742024]
(IA No.4481/24 at fl.A for
condonation of delay. IA
No.4482/24 at fl.B for
dispensing with filing of
c.copy. IA No. 4483/2024 is at
Flag-C for stay. Arising out of
WP(C) No.32731/2020, a
disposed of case.)

WITH WA/1735/2024
[ODHC010448342024]
(IA No.4555/24 at fl.A for
condonation of delay. IA
No.4556/24 at fl.B for
dispensing with filing of c.
copy. IA No. 4557/2024 is at
fl.C for stay. R-1 has already
entered appearance through
M/s. Kunal Ku. Swain and asso.
Arising out of WP(C)
No.35644/2023, a disp. of
case.)

WITH WA/1741/2024
[ODHC010448892024]
(IA No.4570/24 at fl.A for
condonation of delay. IA
No.4571/24 at fl.B for
dispensing with filing of
c.copy. IA No. 4473/2024 is at
Flag-C for stay. Arising out of
WP(C) No.6992/2024,a
disposed of case.)

WITH WA/1752/2024
[ODHC010449132024]
(IA No.4582/24 at fl.A for
condonation of delay. IA
No.4583/24 at fl.B for
dispensing with filing of
c.copy. IA No. 4584/2024 is at
Flag-C for stay. Arising out of
WP(C) No.2451/2023, a
disposed of case.)

WITH WA/1760/2024
[ODHC010429132024]
(IA No.4269/24 is at fl.A for
condonation of delay. IA
No.4270/24 is at fl.B for
dispensing with filing of
certified copy. IA No.
4271/2024 is at Flag-C for
stay. Arising out of WP(C)
No.8555/2024, a disposed of
case.)

WITH WA/1772/2024
[ODHC010458712024]
(IA No.4637/24 is at fl.A for
condonation of delay. IA
No.4638/24 is at fl.B for
dispensing with filing of
certified copy. IA No.
4639/2024 is at Flag-C for
stay. Arising out of WP(C)
No.8641/2024, a disposed of
Case)

WITH WA/1773/2024
[ODHC010459362024]

STATE OF ODISHA
V/S
RANJAN KUMAR
MOHANTY

RAJANI BHUSAN MISHRA,A.G.A

STATE OF ODISHA
V/S
PRADEEP KUMAR TUNGA

BIPLAB MOHANTY, A.G.A.

M/S. KUNAL KUMAR SWAIN,
P.N.MOHANTY, U.CHHOTRAY,
K.SWAIN, P.R.MOHAPATRA,
A.MISHRA
S.C.D. DAS, J.R. KHUNTIA.

STATE OF ODISHA
V/S
PANCHANAN PRAMANIK

RAJANI BHUSAN MISHRA,A.G.A

STATE OF ODISHA
V/S
CHAKRADHAR PRADHAN

RAJANI BHUSAN MISHRA,A.G.A

STATE OF ODISHA
V/S
BRAJA MOHAN SAHU

BIPLAB MOHANTY,A.G.A

STATE OF ODISHA
V/S
LINGARJ MISHRA

SANGRAM JENA,A.G.A

STATE OF ODISHA
V/S

AMIYA KUMAR MISHRA, A.G.A.

(IA no. 4641/2024 at fl.A for condonation of delay of 135 days. IA no. 4640/2024 at fl.B for dispensing with filing of c.copy of order dtd. 12.01.2024. With WPC 22279/2019, a dispd. of case.)	KHAGESWAR SAHOO	M/S. MAHENDRA KUMAR SAHOO, S.K.MOHAPATRA
WITH WA/1774/2024 [ODHC010459332024] (IA No.4643/24 is at fl.A for condonation of delay. IA No.4644/24 is at fl.B for dispensing with filing of certified copy. IA No. 4645/2024 is at Flag-C for stay. Arising out of WP(C) No.32280/2020, a disposed of Case)	STATE OF ODISHA V/S MAHENDRA SAHOO	SANGRAM JENA,A.G.A
WITH WA/1793/2024 [ODHC010465692024] (IA No.4700/24 at fl.A for condonation of delay. IA No.4701/24 at fl.B for dispensing with filing of c.copy. IA No. 4702/2024 is at Flag-C for stay. Arising out of WP(C) No.22953/2019, a disposed of case.)	STATE OF ODISHA V/S SASHI BHUSAN NAYAK	BIPLAB MOHANTY,A.G.A
WITH WA/1795/2024 [ODHC010448762024] (IA no 4706/24 is at Fl. C for condonation of delay. IA no 4561/24 is at Fl. A for dispensing with filing of C.copy. IA No.4562/2024 is at Flag-C for stay. Arising out of WPC-13138/24 a disp. of case.)	STATE OF ODISHA V/S DEBENDRA KUMAR CHOUDHURY	SANGRAM JENA,A.G.A
WITH WA/1798/2024 [ODHC010438102024] (IA No.4707/24 at fl.B for condonation of delay. IA No.4464/24 at fl.A for dispensing with filing of c.copy. IA No. 4465/2024 is at Flag-C for stay. Arising out of WP(C) No.11701/2024, a disposed of case.)	STATE OF ODISHA V/S DEBAKALYAN PANDA	SANGRAM JENA,A.G.A
WITH WA/1805/2024 [ODHC010472212024] (IA No.4738/2024 at fl.A for condonation of delay. IA No.4739/2024 at fl.B for dispensing with filing of c.copy. IA No.4740/2024 is at fl.C for stay. Arising out of WP(C) No.18187/2020.)	STATE OF ODISHA V/S KSHETRAMOHAN PATEL	BIPLAB MOHANTY,A.G.A
WITH WA/1806/2024 [ODHC010472392024] (IA No.4758/2024 at fl.A for condonation of delay. IA No.4759/2024 at fl.B for dispensing with filing of c.copy. IA No.4760/2024 is at fl.C for stay. Arising out of WP(C) No.26882/2023.)	STATE OF ODISHA V/S KANAKALATA SATAPATHY	SANGRAM JENA, A.G.A.
WITH WA/1807/2024 [ODHC010472402024] (IA No.4761/2024 at fl.A for condonation of delay. IA No.4762/2024 at fl.B for dispensing with filing of c.copy. IA No.4763/2024 is at	STATE OF ODISHA V/S BHAHIRATH NANDY	SANGRAM JENA,A.G.A

fl.C for stay. Arising out of WP(C) No.22876/2022.) WITH WA/1808/2024 [ODHC010472412024] (IA No.4764/24 at fl.A for condonation of delay. IA No.4765/24 at fl.B for dispensing with filing of c.copy. IA No.4766/2024 is at fl.C for stay. Arising out of WP(C) No.25845/2022)	STATE OF ODISHA V/S DHIRENDRA NATH PARIDA	SANGRAM JENA, A.G.A.
WITH WA/1830/2024 [ODHC010478022024] (IA No.4782/2024 at fl.A for condonation of delay. IA No.4783/2024 at fl.B for dispensing with filing of c.copy. IA No.4784/2024 is at fl.C for stay. Arising out of WP(C) No.11273/2022.)	STATE OF ODISHA V/S PRAMILA KUMARI SAHOO	BIPLAB MOHANTY,A.G.A
WITH WA/1835/2024 [ODHC010477972024] (IA No.4779/2024 at fl.A for condonation of delay. IA No.4780/2024 at fl.B for dispensing with filing of c.copy. IA No.4781/2024 is at fl.C for stay. Arising out of WP(C) No.32728/2020.)	STATE OF ODISHA V/S DILLIP KUMAR DASMOHAPATRA	RAJANI BHUSAN MISHRA,A.G.A
WITH WA/1836/2024 [ODHC010477532024] (IA No.4772/2024 at fl.A for condonation of delay. IA No.4773/2024 at fl.B for dispensing with filing of c.copy. IA No.4774/2024 is at fl.C for stay. Arising out of WP(C) No.9623/2024.)	STATE OF ODISHA V/S RABINDRA KUMAR JENA	SANGRAM JENA,A.G.A
WITH WA/1838/2024 [ODHC010478342024] (IA No.4794/2024 at fl.A for condonation of delay. IA No.4795/2024 at fl.B for dispensing with filing of c.copy. IA No.4796/2024 is at fl.C for stay. Caveat petition No.98/2024 at fl.D. Arising out of WP(C) No.16501/2022.)	STATE OF ODISHA V/S KISHORE KUMAR PANIGRAHI	SANGRAM JENA,A.G.A M/S.SAMEER KU.DAS, P.K.BEHERA, N.JENA
WITH WA/1839/2024 [ODHC010482482024] (IA No. 4839/2024 is at Flag-A for condonation of delay. IA No. 4840/2024 is at Flag-B for dispensing with filing of certified copy. IA No.4841/2024 is at Fl-C for stay. Arising out of WP(C)-23104/2020 (a disp. of case))	STATE OF ODISHA V/S BANALATA MOHANTY	PUSHPARAJ BHARADWAJ, A.S.C.
WITH WA/1841/2024 [ODHC010481952024] (IA No.4833/2024 is at Fl-A for condonation of delay. IA No.4834/2024 is at Fl-B for dispensing with filing of c.copy. IA No.4835/2024 is at Fl-C for stay. Arising out of WP(C) No.9751/2024, a disp. of case.)	STATE OF ODISHA V/S GOBINDA CHANDRA SAHOO	DEBASIS MOHAPATRA, A.S.C.
WITH WA/1842/2024 [ODHC010481932024] (IA No.4830/2024 at fl.A for condonation of delay. IA	STATE OF ODISHA V/S SIBA PRASAD SWAIN	BIPLAB MOHANTY, A.G.A.

No.44831/2024 at fl.B for dispensing with filing of c.copy. IA No.4832/2024 is at fl.C for stay. Arising out of WP(C) No.38145/2023.)	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.
WITH WA/1843/2024 [ODHC010481872024] (IA No.4826/2024 is at Fl-A for NABAKISHORE SAHU condonation of delay. IA No.4827/2024 is at Fl-B for dispensing with filing of c.copy. IA No.4828/2024 is at Fl-C for stay. Arising out of WP(C) No.32496/2022, a disp. of case.)	V/S	
WITH WA/1845/2024 [ODHC010481662024] (IA No.4811/2024 at fl.A for condonation of delay. IA No.4812/2024 at fl.B for dispensing with filing of c.copy. IA No.4813/2024 is at Fl-C for stay. Arising out of WP(C) No.8187/2024.)	STATE OF ODISHA V/S BASANTA KUMAR BISWAL	DEBASIS MOHAPATRA,A.S.C
WITH WA/1852/2024 [ODHC010481762024] (IA No.4817/2024 is at Fl-A for DHANESWAR NAYAK condonation of delay. IA No.4818/2024 is at Fl-B for dispensing with filing of c.copy. IA No.4819/2024 is at Fl-C for stay. Arising out of WP(C) No.9744/2024, a disp. of case.)	STATE OF ODISHA V/S	DEBASIS MOHAPATRA, A.S.C.
WITH WA/1853/2024 [ODHC010481772024] (IA No.4820/2024 is at Fl-A for NARAYAN CHANDRA condonation of delay. IA No.4821/2024 is at Fl-B for dispensing with filing of c.copy. IA No.4822/2024 is at Fl-C for stay. Arising out of WP(C) No.9747/2024, a disp. of case.)	STATE OF ODISHA V/S JENA	DEBASIS MOHAPATRA,A.S.C
WITH WA/1854/2024 [ODHC010481802024] (IA No.4823/2024 is at Fl-A for SARAT CHANDRA NAIK condonation of delay. IA No.4824/2024 is at Fl-B for dispensing with filing of c.copy. IA No.4825/2024 is at Fl-C for stay. Arising out of WP(C) No.2966/2024, a disp. of case.)	STATE OF ODISHA V/S	DEBASIS MOHAPATRA,A.S.C
WITH WA/1857/2024 [ODHC010478042024] (IA No.4785/2024 is at Fl-A for BAIRAGI CHARAN ROUL condonation of delay. IA No.4786/2024 is at Fl-B for dispensing with filing of c.copy. IA No.4787/2024 is at Fl-C for stay. Arising out of WP(C) No.24342/2023, a disp. of case.)	STATE OF ODISHA V/S	SANGRAM JENA,A.G.A
WITH WA/1858/2024 [ODHC010486142024] (IA No.4861/2024 is at Fl-A for RAMESH CHANDRA condonation of delay. IA No.4862/2024 is at Fl-B for dispensing with filing of c.copy. IA No.4863/2024 is at Fl-C for stay. Arising out of	STATE OF ODISHA V/S SAHU	SANGRAM JENA, A.G.A.

WP(C) No.18304/2023, a disp. of case.)
 WITH WA/1864/2024 STATE OF ODISHA DEBASIS MOHAPATRA, A.S.C.
 [ODHC010485792024] V/S
 (IA No.4856/2024 is at Fl-A for RAMESH CHANDRA
 condonation of delay. IA MOHANTY
 No.4858/2024 is at Fl-B for
 dispensing with filing of
 c.copy. IA No.4860/2024 is at
 Fl-C for stay. Arising out of
 WP(C) No.3386/2024, a disp. of case.)

WITH WA/1874/2024 STATE OF ODISHA BIPLAB MOHANTY,A.G.A
 [ODHC010487002024] V/S
 (IA No.4876/2024 is at Fl-A for BASUDEBA SATAPATHY
 condonation of delay. IA
 No.4877/2024 is at Fl-B for
 dispensing with filing of
 c.copy. IA No.4878/2024 is at
 Fl-C for stay. Arising out of
 WP(C) No.26305/2023, a disp. of case.)

WITH WA/1877/2024 STATE OF ODISHA SANGRAM JENA, A.G.A.
 [ODHC010486262024] V/S
 (IA No.4864/2024 is at Fl-A for SARAT CHANDRA PANDA
 condonation of delay. IA
 No.4865/2024 is at Fl-B for
 dispensing with filing of
 c.copy. IA No.4866/2024 is at
 Fl-C for stay. Arising out of
 WP(C) No.22998/2023, a disp. of case.)

WITH WA/1878/2024 STATE OF ODISHA SANGRAM JENA, A.G.A.
 [ODHC010486322024] V/S
 (IA No.4867/2024 is at Fl-A for KULAMANI MISHRA
 condonation of delay. IA
 No.4868/2024 is at Fl-B for
 dispensing with filing of
 c.copy. IA No.4869/2024 is at
 Fl-C for stay. Arising out of
 WP(C) No.22117/2023, a disp. of case.)

WITH WA/1879/2024 STATE OF ODISHA BIPLAB MOHANTY,A.G.A
 [ODHC010487022024] V/S
 (IA No.4881/2024 is at Fl-C for PRAMOD KUMAR BISWAL
 condonation of delay. IA
 No.4880/2024 is at Fl-B for
 dispensing with filing of
 c.copy. IA No.4879/2024 is at
 Fl-A for stay. Arising out of
 WP(C) No.26307/2023, a disp. of case.)

WITH WA/1890/2024 STATE OF ODISHA BIPLAB MOHANTY, A.G.A.
 [ODHC010492902024] V/S
 (IA No.4919/2024 is at Fl-A for RANJAN KUMAR
 condonation of delay. IA GOCHHAYAT
 No.4920/2024 is at Fl-B for
 dispensing with filing of
 c.copy. IA No.4921/2024 is at
 Fl-C for stay. Arising out of
 WP(C) No.7467/2023, a disp. of case.)

WITH WA/1909/2024 STATE OF ODISHA BIPLAB MOHANTY, A.G.A.
 [ODHC010494812024] V/S
 (IA No.5000/2024 at fl.A for PRASANTA KUMAR
 condonation of delay. IA MISHRA
 No.5001/2024 at fl.B for
 dispensing with filing of
 c.copy. IA No.5002/24 at fl.C
 for stay. Arising out of WP(C)
 No.20230/2022, a disp of case.)

WITH WA/1911/2024 [ODHC010496422024] (IA no 5004/24 is at Fl. A for dispensing with filing of C.copy. IA no 5005/24 is at Fl. B for condonation of delay of 123 days. With WPC-23298/19, a disp. of case.)	STATE OF ODISHA V/S PRAKASH CHANDRA GOUDA	RAJANI BHUSAN MISHRA,A.G.A M/S.SANGRAM JENA
WITH WA/1919/2024 [ODHC010494652024] (IA No.4998/2024 is at Fl-A for condonation of delay. IA No.4999/2024 is at Fl-B for dispensing with filing of c.copy. Arising out of WP(C) No.16373/2022, a disp. of case.)	STATE OF ODISHA V/S PANKAJA KUMAR MEHER	BIPLAB MOHANTY,A.G.A
WITH WA/1932/2024 [ODHC010503792024] (I.A. No. 5063 of 2024 is at flag 'A' for condonation of delay. I.A. No. 5064 of 2024 is at flag 'B' for dispensing with filing of certified copy. IA No.5065/2024 is at fl.C for stay. Arising out of WP(C) 7880/2024, A Disp. of case.)	STATE OF ODISHA V/S UPENDRA KUMAR BISWAL	BIPLAB MOHANTY, A.G.A.
[P/L] WITH WA/1934/2024 [ODHC010499642024] (IA No.5029/2024 is at Fl-A for condonation of delay. IA No.5030/2024 is at Fl-B for dispensing with filing of c.copy. IA No.5031/24 at fl.C for stay. Arising out of WP(C) No.9327/2024, a disp of case.)	STATE OF ODISHA V/S PRAHALLAD NAYAK	SANGRAM JENA,A.G.A
WITH WA/1936/2024 [ODHC010501092024] (IA no 5051/24 is at fl.B for condonation of delay of 130 days. Receipt shwing service of copy of appeal memo on ld. counsel for R-1 not yet received. With WP(C) No.27013/2021, a disp. of case. THIS CASE STANDS ADJOURNED TO DT.09.10.2026.)	STATE OF ODISHA V/S KEDARNATH PAHIL	RAJANI BHUSAN MISHRA,A.G.A M.K.SAHOO
WITH WA/1938/2024 [ODHC010503862024] (I.A. No. 5072 of 2024 is at flag 'A' for condonation of delay II) I.A. No. 5073 of 2024 is at flag 'B' for dispensing with filing of certified copy. IA No.5074/2024 is at fl.C for stay. Arising out of WP(C) - 20231/2022, A Disp. of case.)	STATE OF ODISHA V/S TRIBIKRAM SAHU	BIPLAB MOHANTY, A.G.A.
[P/L] WITH WA/1941/2024 [ODHC010504382024] (I.A. No. 5078 of 2024 is at flag 'A' for condonation of delay II) I.A. No. 5079 of 2024 is at flag 'B' for dispensing with filing of certified copy. IA No.5080/2024 is at fl.C for stay. Arising out of WP(C) - 24369/2022, A Disp. of case.)	STATE OF ODISHA V/S MANARUCHI BHOI	BIPLAB MOHANTY, A.G.A.
[p/l] WITH WA/1949/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C

[ODHCO10505072024] (I.A. No. 5086 of 2024 is at flag 'A' for condonation of delay I.A. No. 5087 of 2024 is at flag 'B' for dispensing with filing of certified copy. Arising out of WP(C) - 9276/2024, a Disp. of case)[p/l]	V/S SUBASH CHANDRA DAS	
WITH WA/1956/2024 [ODHCO10499672024] (IA No.5035/2024 is at Fl-A for condonation of delay. IA No.5036/2024 is at Fl-B for dispensing with filing of c.copy. IA No.5037/24 at fl.C for stay. Arising out of WP(C) No.4910/2024, a disp of case.)	STATE OF ODISHA V/S BHAGIRATHI NAYAK	SANGRAM JENA, A.G.A.
WITH WA/1960/2024 [ODHCO10478282024] (IA No.4791/2024 is at Fl-A for condonation of delay. IA No.4792/2024 is at Fl-B for dispensing with filing of c.copy. IA No.4793/24 at fl.C for stay. Arising out of WP(C) No.20481/2019, a disp. of case.)	STATE OF ODISHA V/S GOURI SANKAR PADHY	DEBASIS MOHAPATRA,A.S.C
WITH WA/1961/2024 [ODHCO10508752024] (I.A. No. 5115 of 2024 is at flag 'A' for condonation of delay. I.A. No. 5116 of 2024 is at flag 'B' for dispensing with filing of certified copy. Arising out of WP(C) - 30593/2023, A Disp. of case.) [P/L]	STATE OF ODISHA V/S MINAKETAN RATHA	SANGRAM JENA,A.G.A
WITH WA/1962/2024 [ODHCO10508802024] (I.A. No. 5118 of 2024 is at flag 'A' for dispensing with filing of certified copy. IA No.5119/2024 is at fl.B for stay. Arising out of WP(C) - 15647/2024, a Disp. of case)[p/l]	STATE OF ODISHA V/S KAILASH CHANDRA SENAPATI	SANGRAM JENA,A.G.A
WITH WA/1966/2024 [ODHCO10505612024] (I.A. No. 5094 of 2024 is at flag 'C' for Stay. with WP(C) - 2271/2024, a Disp. of case with Bar code No. FC172181)[p/l]	STATE OF ODISHA V/S DR. SURESH CHANDRA DAS	SAMRESH JENA, A.S.C. MANMEET SINGH ARORA, AMLAN JYOTI ROUT, J.KAUR, L.M.PRADHAN,L.N.SAHOO
WITH WA/1968/2024 [ODHCO10507842024] (I.A. No. 5104 of 2024 is at flag 'A' for condonation of delay II) I.A. No. 5105 of 2024 is at flag 'B' for dispensing with filing of certified copy. IA No.5106/2024 is at fl.C for stay. Arising out of WP(C) - 37689/2020, a disp. of case)[p/l]	STATE OF ODISHA V/S GHANASHYAM MUDULI	DEBASIS MOHAPATRA,A.S.C M/S. DILLIP KUMAR MOHAPATRA, B.BEHERA, S.S.MALICK, A.PATI
WITH WA/1970/2024 [ODHCO10520212024] (I.A. No. 5189 of 2024 is at flag 'A' for condonation of delay. I.A. No. 5190 of 2024 is at flag 'B' for dispensing with filing of certified copy. Arising out of WP(C) - 9046/2024, A Disp. of case.) [P/L]	STATE OF ODISHA V/S APARNARANI TRIPATHY	SANGRAM JENA, A.G.A.

WITH WA/1971/2024 [ODHC010507892024] I.A. No. 5112 of 2024 is at flag 'A' for condonation of delay II) I.A. No. 5113 of 2024 is at flag 'B' for dispensing with filing of certified copy. Arising out of WP(C) - 3020/2021, A Disp. of case.) [P/L]	STATE OF ODISHA V/S SARBESWAR SAHOO	BIPLAB MOHANTY,A.G.A
WITH WA/2000/2024 [ODHC010514642024] (I.A. No. 5195 of 2024 is at flag 'A' for condonation of delay I.A. No. 5197 of 2024 is at flag 'B' for dispensing with filing of certified copy. Arising out of WP(C) - 17182/2022, a Disp. of case)[p/l]	STATE OF ORISSA V/S JYOSTNARANI JAYASINGH	SANGRAM JENA
WITH WA/2205/2024 [ODHC010564122024] (I.A. NO. 5859/2024 is at flag-ADR.KIRAN BALA DAS for dispensing with filing of C- Copy. In the meantime C-Copy filed. .I.A. NO. 5860/2024 is at flag-B for condoning the delay of 70 days. With WP(C)- 9355/24, a disp. of case with BARCODE:FC191973.)[p/l]	STATE OF ODISHA V/S M/S.PRAVAT KU. JENA	SAROJ KANTA SAMAL,A.G.A
WITH WA/2226/2024 [ODHC010565892024] (I.A. NO. 5890/2024 is at flag-AKRISHNA CHANDRA for dispensing with filing of Certified Copy. In the meantime C-Copy filed. I.A. NO. 5891/2024 is at flag-B for condoning the delay of 71 days. With WP(C)-9352/24, a disp. of case with Barcode: FC191974)[p/l]	STATE OF ODISHA V/S M/S.PRAVAT KU. JENA	AMIYA KUMAR MISHRA, A.G.A.
WITH WA/2298/2024 [ODHC010587092024] (I.A. NO.6046/2024 is at flag-A for dispensing with filing of certified copy. In the meantime C-Copy filed. I.A. NO. 6047/2024 is at flag-B for condoning the delay of 78 days. With WP(C)-9365/24, a disp. of case with Barcode:FC191965)[p/l]	STATE OF ODISHA V/S M/S.PRAVAT KU. JENA	SAROJ KANTA SAMAL, A.G.A.
WITH WA/2328/2024 [ODHC010607872024] (I.A. No.- 6159/24 is at flag 'A' for dispensing with filing of certified copy. in the meantime certified copy of the order filed. I.A. No.- 6161/24 is at flag 'B' for condonation of delay. with WPC- 42959/23, a disposed of case, in Barcode No- FC165490) [p/l]	STATE OF ODISHA V/S GHANA SHYAM PRADHAN	TARUN PATNAIK, A.S.C
WITH WA/2337/2024 [ODHC010587112024] (I.A No.-6052 of 2024 is at flag- "A" for dispensing with filing of C-copy, in the mean time C- copy of the impugned order filed. I.A No.-6053 of 2024 is at flag-"B" for condonation of delay of 78 days. With WP(C)- 9362 of 2024, a disp of case, in Barcode No- FC191966) [p/l]	STATE OF ODISHA V/S BISHNU PRIYA MOHANTY M/S.PRAVAT KU. JENA	SAROJ KANTA SAMAL, A.G.A.

WITH WA/2621/2024 [ODHC010694032024] (I.A No- 6858 of 2024 is at flag "A" for dispensing with filings of certified copy of impugned order. In the mean time C-copy of impugned order filed I.A No- 6860 of 2024 is at flag " B" for condonation of delay of 176 days. I.A No- 6862 of 2024 is at flag " C" for Stay. Neither AD nor undelivered notice back from R-3.With WP(C) No- 4073 of 2024, a disp. of case in Bar code No. FC177481)[p/l]	STATE OF ODISHA V/S BIBEKANANDA BEHERA	SHAKTI PRASAD PANDA,A.G.A
WITH WA/2761/2024 [ODHC010732312024] (I.A No. 7232 of 2024 is at flag "A" for dispense with filing of C.Copy of impugn order. I.A No. 7233 of 2024 is at flag "B" for further orders regarding condonation of delay of 621 days. Receipt showing payment of Rs. 12,420/- to the respondent not filed. Notice could not be issued due to non-filing of requisite. With W.P.(C) 35765 of 2022, a disp. of case in barcode no.-FC055306) [p/l]	STATE OF ODISHA V/S NABIN KUMAR PADHEE	DEBASIS MOHAPATRA,A.S.C
WITH WA/2776/2024 [ODHC010734792024] (IA no.7273/24 at fl.A for dispensing with filing of C-Copy of impugned order. IA no.7275/24 at fl.B for condonation of delay of 134 days. with WP(C) : 9357/2024, a disp of case in barcode no.-FC191975.) [p/l]	STATE OF ODISHA V/S SUSHANTA KUMAR LENKA	ARNAV BEHERA, A.S.C. MR. PRAVAT KUMAR JENA
WITH WA/2805/2024 [ODHC010742162024] (Pursuant to the order dated- 13.03.2026, demand Draft of Rs.-13000/- filed by the counsel for the appellant in favor of Registrar(Judicial), High Court of Orissa. Further order on I.A No.-7349 of 2024 is at flag-"A" for condonation of delay of 650 days. I.A No.-7350 of 2024 is at flag-"B" for dispensing with filing of C-copy. Neither A.D nor undelivered notice returned from the sole respondent yet, in this regard postal tracking report showing "Item Delivered (Addressee)" is at flag-"X" may kindly be seen. I.A No.-7351 of 2024 is at flag-"C" for stay. With WP(C)-18904 of 2022, a disp. of case having barcode No.-FC013722)[p/l]	STATE OF ODISHA V/S NRUSINGHA CHARAN DALAI	DEBASIS MOHAPATRA, A.S.C.
WITH WA/2806/2024 [ODHC010739582024] (Pursuant to the Order dtd- 13.03.2026, demand draft of Rs.13480/- filed by the counsel for the Appellants in favor of the Registrar (Judicial), High Court of Orissa. Further order	STATE OF ODISHA V/S SUBASH CHANDRA MOHANTY	BIPLAB MOHANTY,A.G.A SUSHREE SANGITA PASAYAT, S.KAR

on I.A No.-7331 of 2024 is at flag-"B" for condonation of delay of 674 days. I.A No.-7330 of 2024 is at flag-"A" for dispensing with filing of C-copy. I.A No.-7332 of 2024 is at flag-"C" for stay. With WP(C)-23520 of 2022, a disp. of case, barcode No.-FC025191)[p/l]	STATE OF ODISHA V/S RAGHUNATH MUDULI	DEBASIS MOHAPATRA, A.S.C.
WITH WA/2808/2024 [ODHC010742172024] (Pursuant to order no.-1 dated- 19.05.2026 memo showing payment of cost of Rs.12960/- only to the respondent filed. Notice could not be issued to the sole respondent due to late filing of requisite i.e on dated- 10.07.2026. Reg. acceptance. I.A No.-7353 of 2024 is at flag-"B" for dispensing with filing of C-copy. IA No.7354/2024 is at fl.C for stay. With physical copies of WP(C)-8978 of 2022, a disp. of case and WA 2808/24.)[p/l]	STATE OF ODISHA V/S PRAVAT NALINI MOHANTY	SANGRAM JENA, A.G.A. SUMIT SEKHAR PATTANAİK, N.BEHURIA, A.SWAIN, B.B.SAHOO
WITH WA/2810/2024 [ODHC010742212024] (Pursuant to the order dtd- 13.03.2026, demand draft of Rs.12620/- filed by the counsel for Appellant in favor of the Registrar (Judicial), High Court of Orissa. Further order on I.A No.-7358 of 2024 is at flag-"A" for condonation of delay of 631 days. I.A No.-7359 of 2024 is at flag-"B" for dispensing with filing of C-copy. I.A No.-7360 of 2024 is at flag-"C" for stay. Arising out of WP(C)-33819 of 2022, A disp. of case, having barcode No.-FC051326)[p/l]	STATE OF ODISHA V/S PRATAP KESHARI MOHAPATRA	SANGRAM JENA,A.G.A DURGESH NARAYAN RATH,A.K.SAA,A.PAL
WITH WA/2817/2024 [ODHC010742532024] (I.A. No.-7364 of 2024 is at flag-'A' for dispensing with filing of C.copy.. I.A No.-7367 of 2024 is at flag-"C" for stay. With W.P(C)-24795/2022, a disposed of case having barcode number-FC028320)[p/l]	STATE OF ODISHA V/S RAMBHA KESAVA RAO	DEBASIS MOHAPATRA,A.S.C ARJUNA CHARAN BEHERA,B.C.PANDA,S.R.PARIDA
WITH WA/2871/2024 [ODHC010751812024] (I.A No. 7498 of 2024 is at flag "C" for stay. Neither A.D nor undelivered notice returned from the respondent-2 yet, in this regard postal tracking report showing "Item Delivered (Addressee)" is at flag-"Y" may kindly be seen. I.A. No.7496 of 2024 is at flag-'A' for dispensing with filing of c.copy. With W.P(C)-24952/2023, a disposed of case having barcode No.-FC119802)[p/l]	STATE OF ODISHA V/S BIPLAB MOHANTY,A.G.A	M/S MAHENDRA KUMAR SAHOO
WITH WA/2874/2024 [ODHC010757132024] (I.A No.-7562 of 2024 is at flag-	STATE OF ODISHA V/S ROSALINE	

"A" for dispensing with filing of C-Copy. I.A No.-7563 of 2024 is at flag-"B" for condoning the delay of 88 days. Pursuant to the order dated-03.12.2025 receipt showing service of copy of appeal memo on the learned counsel who had appeared for the writ petitioner not yet filed. IA No.7564/2024 is at fl.C for stay. With WP(C)-14155 of 2024, a disp. of case, having barcode No.-FC205700.)[p/l]

WITH WA/2910/2024 [ODHCO10751772024] (I.A. No. 7484/2024 is at flag"B" for dispensing with certified copy of order dated.10-8-2023 passed in W.P(C). No.24954/2023. Receipts showing payment of sum of Rs/-7920/- (Rupees Seven Thousand Nine Hundred Twenty only) to the respondent filed which are at flag-X and Y. I.A No. 7486/24 is at flag 'C' for stay. With WP(C). No. 24954/2023, a disp. of case with Barcode no.-FC119801)[p/l]

WITH WA/2911/2024 [ODHCO10751832024] (I.A. No. 7499/2024 is at flag "B" for dispensing with certified copy of order dated. 10-08-2023 passed in WP(C) No. 24962/2023. Receipt showing payment of sum of Rs/-7900 (Rupees Seven Thousand Nine Hundred only) to the respondents filed which is at flag-X may kindly be seen. I.A No .7502/24 is at flag 'C' for stay. With WP(C) No. 24962/2023, a disp of case with Barcode No.-FC119965)[p/l]

WITH WA/2949/2024 [ODHCO10770972024] (A.D. from proforma R-2 returned after valid service. Neither A.D. nor undelivered notice yet back from R-1. I.A. NO. 7732/24 is at flag-A for condonation of delay. I.A. NO. 7736/24 is at flag-B for dispensing with filing of C-Copy. In the meantime C-Copy filed. I.A. NO. 7737/24 is at flag-C for stay. With WP(C)-12329/24, a disp of case with Barcode no. FC200314)[p/l]

WITH WA/3087/2024 [ODHCO10734762024] Pursuant to the order dtd-13.03.2026, demand draft of Rs.14160/- filed by the counsel for Appellant in favor of the Registrar (Judicial), High Court of Orissa. Further Order on I.A. No.- 7267/24 is at flag 'A' for condonation of delay of 708

STATE OF ODISHA
V/S
DAMODAR SUBUDHI

DEBASIS MOHAPATRA,A.S.C
ARJUNA CHARAN BEHERA, B.C.
PANDA, S.R. PARIDA

STATE OF ODISHA
V/S
PRASANTA KUMAR BEJO

DEBASIS MOHAPATRA,A.S.C
ARJUNA CHARAN BEHERA,
B.C.PANDA, S.R PARIDA

STATE OF ODISHA
V/S
SNEHALATA PRADHAN

DEBASIS NAYAK, A.G.A.

STATE OF ODISHA
V/S
SUKANTA KISHORE
DASH

BIPLAB MOHANTY, A.G.A.
M/S.DURGESH NARAYAN RATH,
A.KU.SAA, A.PAL

days. I.A. No.- 7268/24 is at flag 'B' for dispensing with filing of certified copy.. I.A No.- 7269/2024 is at flag-"C" for stay. With W.P. (C) No. 23515 of 2022, a disp. of case with Barcode No- FC025194)[p/l]	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.
WITH WA/3224/2024 [ODHC010742152024] (I.A No. 7348/24 is at flag 'C' for dispensing with filing of c-copy. I.A No. 7346/24 is at flag 'A' for stay. Receipt showing service of payment of cost of Rs. 8700/- to respondent filed. With WP(C)-16308/23 a disp. of case Bar Code-FC093402.))p/l]	V/S ARATI MOHANTY	
WITH WA/3226/2024 [ODHC010801492024] (I.A No. 7987/24 is at flag 'B' for dispensing with filing of c-copy. I.A No. 7988/24 is at flag 'C' for stay. Neither AD nor undelivered notice returned from sole respondent. In this regard postal tracking report showing 'item delivered (Addressee)' is at flag 'X' may kindly be seen. With WP(C)-3941/23, a disp. of case with Bar Code-FC068464.))p/l]	STATE OF ODISHA V/S MANJULATA DAS	SANJAY RATH, A.G.A.
WITH WA/3324/2024 [ODHC010891162024] (I.A No- 8588 of 2024 is at flag "A" for dispensing with filings of certified copy. I.A No- 8589 of 2024 is at flag " B " for condoning the delay of 123 days. with WP(C) No- 16560 of 2024, a disp. of case with Barcode:FC213127)[p/l]	STATE OF ODISHA V/S SOUDAMINI PUJAHARI	SASWAT DAS, A.G.A M/S.PRAVAT KUMAR JENA
WITH WA/3439/2024 [ODHC010917892024] I.A. No.8841/2024 is at flag "B" for Dispensing with filing of C.Copy. I.A. No.8842/2024 is at flag "C" for stay. WP(C)-17520/2022, a disp. of case with barcode "FC009442")p/l]	STATE OF ODISHA V/S SUSAMA ROUT	SASWAT DAS, A.G.A.
WITH WA/107/2025 [ODHC010017092025] (I.A. NO. 166/25 is at flag-A for dispensing with fiing of C-Copy. I.A. NO.167/25 is at flag-B for condonation of delay. A memo filed by the counsel for the appellant is at flag-X. Along with WP(C)-23146/23, a disp. of case)[p/l]	STATE OF ODISHA V/S MIR SAMIRUDDIN	JATESWAR NAYAK, A.G.A.
WITH WA/279/2025 [ODHC010043522025] I.A No.-556 of 2025 is at flag-"A" for dispensing with filing of C-Copy. I.A No.-557 of 2025 is at flag-"B" for condonation of delay of 163 days. With WP(C)-16563 of 2024, a disp of case with Barcode No-FC213242.))p/l]	STATE OF ODISHA V/S KANCHAN PRAVA MUND	JATESWAR NAYAK,A.G.A M/S.PRAVAT KU. JENA
WITH WA/963/2025 [ODHC010301152025] I.A. No. 2218 /2025 is at flag	STATE OF ODISHA V/S BIJAY KUMAR BISOI	BIMBISAR DASH, A.G.A

"A" for condoning the delay of 415 days.(As per order dtd. 05.05.2026,I.A. No.2218/2025 having been favored, delay of 415 days is condoned, subject to Appellants collectively paying a sum of Rs. 8300/- (Rupees Eight Thousand Three Hundred only) to the Respondents within three weeks). Draft of sum of Rs/- 8300 (Rupees Eight Thousand Three Hundred only) to the respondents not yet filed. Notice could not be issued to the Respondents due to Non-payment of sum of Rs.8300/- . With WP(C) No. 2327/2024, a Disp of case with Barcode no- FC172321)[p/l]

WITH WA/982/2025 STATE OF ODISHA SASWAT DAS, A.G.A.
[ODHC01031222025] V/S

(Further Order on I.A. No. 2269 AKSHAYA KUMAR SAMAL

/2025 is at flag "A" for condoning the delay of 647 days. I.A. No-2270 of 2025 is at flag-'B' for dispensing with filing of c.copy. A memo has been received regarding payment of Rs.12940/- is at flag "D". Neither AD nor unserved notice is received from Sole Respondent but as per postal tracking report "Item returned to sender ", which is at flag "T". with WP(C) No.-16658/2023, a disp of case with barcode No- FC093300)[p/l]

WITH WA/994/2025 STATE OF ODISHA SASWAT DAS, A.G.A.
[ODHC010315502025] V/S
(Pursuant to Order dated BISWANATH PANDA

05.05.2026 receipt showing payment of a sum of Rs. 16600/- to the respondent is received. Further Order on I.A. No. 2283/2025 is at flag "A" for condoning the delay of 830 days. I.A. No-2284 of 2025 is at flag-'B' for dispensing with filing of c.copy. Notice Could not be issued to sole Respondent due to Late payment of sum of Rs.16600/- . With WP(C) No. 35759/2022, a Disp of case with Barcode No- FC055302.)[p/l]

WITH WA/996/2025 STATE OF ODISHA SASWAT DAS, A.G.A.
[ODHC010316132025] V/S

(Further Order on I.A. No.- PANCHANAN PANDA

2286/2025 is at flag "A" for condoning the delay of 830 days. I.A. No-2287 of 2025 is at flag-'B' for dispensing with filing of c.copy. A memo has been received regarding payment of Rs.16600/- is at flag "D". with WP(C) No. 35756/2022, a Disp of case with Barcode No- FC055298)[p/l]

WITH WA/1011/2025 STATE OF ODISHA

SASWAT DAS, A.G.A.
PRADIPTA KUMAR
PATTANAYAK,S.N.MALLICK,D.K.DAS
H

BIMBISAR DASH, A.G.A.

[ODHC010322012025] (I.A No. 2333 of 2025 is at flag "B" for stay. Receipt showing payment of Rs. 11,960/- to sole respondent filed. AD for Sole Resp. is back. V-nama for sole respondent not filed. with W.P.(C) 25177 of 2023, a disp. of case in barcode no. FC120549)[p/l]	V/S DINESH CHANDRA PATTANAIAK	
WITH WA/1212/2025 [ODHC010465192025] (I.A. No. 3091/2025 is at flag"C' for stay. I.A. No. 3089/2025 is at flag"B" for dispensing with filing of Certified Copy of order dated. 25.08.2023 passed in W.P(c) No. 26189 of 2023. with W.P(c) No. 26189/2023, a disp. of case in Barcode:FC122752)	STATE OF ODISHA V/S BIJAYALAXMI JAGDEV MAHAPATRA	AISHWARYA DASH,A.S.C KUNAL KUMAR SWAIN,P.N.MOHANTY,S.C.D.DASH,U. CHHOTRAY,P.K.MOHAPATRA,R.P.DA S,K.SWAIN,J.R.KHUNTIA
WITH WA/1228/2025 [ODHC010465182025] (I.A. No. 3088/2025 is at flag"C" for stay. I.A. No-3086 of 2025 is at flag-'B' for dispensing with filing of c.copy. Ad not received from sole Respondent. with W.P (C)- 39506/2023, a disp. of case with Barcode :FC156772)[p/l]	STATE OF ODISHA V/S NARAHARI BEHERA	AISHWARYA DASH,A.S.C
WITH WA/1903/2025 [ODHC010879282025] (IA. No. 4679/2025 is at flag"B" for stay. Ad not received from sole respondent. With W.P(C)- 26616/2023, a disposed off case with Bar code No. FC123938.)	STATE OF ODISHA V/S ANANTA PRASAD BARIK	ARABINDA TRIPATHY,A.G.A
WITH WA/1985/2025 [ODHC010918402025] (I.A No- 4859 of 2025 is at flag " A " for condonation of delay of 228 days. with WP(C) No- 8950 of 2025[p/l], a disp. of case)	STATE OF ODISHA V/S KUNI PATEL	AISHWARYA DASH,A.S.C
26. WA/779/2025 [ODHC010257432025] (I.A No.-1934 of 2025 is at flag "B" for stay. With WP(C)- 29036 of 2019, a disp of case available in Barcode No.- SF018314.) Spec.Adj. [P/L]	STATE OF ODISHA V/S DR TANUJA BISWAL	BIMBISAR DASH,A.S.C SAMEER KUMAR DAS,P.K.BEHERA,N.JENA
27. WA/2003/2025 [ODHC010937832025] (Or. dtd.24.09.2026 may kindly be seen. I.A No. 1036 of 2026 is at flag "A" for appropriate order. Affidavits filed by the appellant are at flag "B" and "C" respectively. AD received from OP No.5 but no counsel appeared on behalf of him yet. Detailed instruction shall be obtained by the learned counsel for the parties. Arising out of W.P.(C)- 30604 of 2025, a disp. of case.) Spec. Adj. [P/L]	PRATAP SARKAR V/S BRANCH MANAGER, BANK OF BARODA, KENDRAPARA	MADHUSMITA KANUNGO DR.J.PATNAIK MR. G.D. KAR, M/S. D.K. MOHAPATRA,CH. B. MOHAPATRA, S. MOHAPATRA
28. WP(C)/16009/2025 [ODHC010407052025] (Or. dtd.21.09.2026 and	MANORAMA SAHOO V/S MANAGER OF STATE	DILLIP KUMAR RAY P.K.PATRA, S.DAS, S.S.RAY M/S.NIRANJAN LENKA,

	13.06.2025 may kindly be seen. Further order on I.A.No-9678/2025 is at flag A regarding appropriate order. Notice of admission returned unserved from o.p.no-3 with postal endorsement 'Refused to Receive'. Notice of admission returned unserved from o.p.no-8 with postal endorsement 'Addressee not found'. Extra copies receipt not received . Counter affidavit not received. Additional affidavit filed by the petitioner is at flag B. I.A.No-18344/2026 is at flag C for extension of the interim order.) Spec. Adj. [P/L]	BANK OF INDIA, BASUDEVPUR BRANCH, BHADRAK	H.K.MOHANTA, N.LENKA, P.K.BARIK, S.RANA, G.DASH, T.K.JENA, MR.P.V.BALAKRISHNA
29.	WP(C)/18876/2026 [ODHC010464962026] (Or. dtd.24.06.2026 may kindly be seen. IA no.11586/26 at fl.'A' for appr. direction. I.A.No.20085/ 2026 is at flag-'B' for appr. direction.) [P/L]	LAXMIPRIYA BHUYAN V/S NAVODAYA VIDYALAYA SAMITI, UTTAR PRADESH	DILLIP KUMAR MOHANTY S.DAS, S.MOHANTY
30.	WP(C)/21223/2026 [ODHC010516522026] (Or. dtd. 02.09.2026 may kindly be seen.I.A.No. 12785 of 2026 at flag "A" for further interim orders. Additional Documents filed by Ld. counsel for the petitioner at flag "B". I.A.No.13319 of 2026 at flag "C" for amendment of the cause title. Preliminary Counter affidavit filed on behalf of Op. Party no.3 at flag "D". I.A.No.14137 of 2026 at flag "E" for vacation of interim order dated 13.07.2026. AD not back from Opps. 1. However the postal tracking report at flag "F" shows that Item has been delivered that addressee. Rejoinder affidavit filed on behalf of the petitioner to the counter affidavit filed by OP-3 at flag "J", copy not served. Common Reply Affidavit filed by the OP-2 at flag "K".)Spec.Adj.[p/l]	M/S.BISAKHA INDANE, BHUBANESWAR V/S NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH, CUTTACK	SASWAT KUMAR ACHARYA S.PHOLGU, K.MOHAPATRA, D.CHAUDHURY, S.AGARWAL, J.AGARWAL, K.C.K.RAY M/S.SAHASRANSU SOURAV, N.HOTA, T.P.TRIPATHY, S.S.NAYAK. MR.SATYA SMRUTI MOHANTY S.S.PRADHAN, G.RAI, G.NAYAK, S.S.MOHARANA, P.PATNAIK
31.	WP(C)/28290/2026 [ODHC010671052026] (Or. dtd.08.10.2026 may kindly be seen. Counter by opp.3 filed & flagged "B". Rejoinder filed by petitioner at fl. "C". Addl. documents filed in court on dt.6.10.2026 is at fl. "X". Addl. document dtd.8.10.2026 filed is at fl. "Y".) Spec. Adj. [P/L] WITH WP(C)/28628/2026 [ODHC010676552026] (I.A.-16932/2026 is at flag "A" for appropriate order. Counter affidavit dtd.01.10.2026 filed on behalf of OJEE is at flag "10". A memo along with counter affidavit dtd.08.10.2026 filed on behalf of Ops.3(NMC) is at flag "20",	LAGNA JEET NAYAK V/S STATE OF ODISHA SUBHAM KUMAR SAHOO V/S UNION OF INDIA	PABITRA KUMAR DUTTA SRI AMIT KUMAR SAA (CGC) M/S. RAJANI CHANDRA MOHANTY, K.C. SWAIN, SUBIR PALIT (SR. ADV.), M/S. AMITABH MISHRA, A. KEJRIWAL, A. PRADHAN, S.S. DAS, S. MOHANTY, A. SAHOO, A. RAY SANJIBANI MISHRA S.A.BARIK, S.CHIMANKA, D.RAY DEEPAK GOCHHAYAT (CGC), RAJANI CHANDRA MOHANTY, K. C. SWAIN, P.K.PARHI (DSGI), S.PALIT A.MISHRA, M/S.AMITAB MISHRA,A.KEJRIWAL,A.PRADHAN,S. S.DAS ,S.MOHANTY,A.SAHOO,A.RAY

copy not served. Counter affidavit dtd.09.10.2026 filed on behalf of ops.3(NMC) is at flag "30".) [P/L]

WITH WP(C)/29378/2026 ANSHUMAN SAHU
[ODHC010702132026] V/S
(IA No.17563/26 at fl'A' for STATE OF ODISHA
appr. order A memo
dtd.19.09.26 filed by the
petitioner at fl'B' may kindly
be seen counter dtd.3.10.26 by
OP-3 is at fl'C') [P/L]
WITH WP(C)/30137/2026 SUCHITA MOHAPATRA
[ODHC010723672026] V/S
(I.A. No. 18123/ 2026 at Flag-A STATE OF ODISHA
for appropriate order. Counter
Affidavit by O.P-3 is at Flag-B.
Rejoinder Affidavit is at Flag-C.
) [P/L]

WITH WP(C)/30144/2026 RITIKA DAS
[ODHC010723722026] V/S
(I.A. No. 18126/ 2026 at Flag-A STATE OF ODISHA
for appropriate order. Counter
Affidavit by O.P-3 is at Flag-B.
Rejoinder Affidavit is at Flag-C.
) [P/L]

WITH WP(C)/30351/2026 SWAPNIL SWAIN
[ODHC010723642026] V/S
(I.A.No- 18120/2026 is at flag STATE OF ODISHA
"A" for appropriate orders.
Counter Affidavit filed by
OPP.No-03 -OJEE is at flag " 10
".") [P/L]

WITH WP(C)/30356/2026 SONALI MAJHI
[ODHC010723752026] V/S
(I.A.No-18127/2026 is at flag STATE OF ODISHA
"A" for appropriate orders.
Counter Affidavit filed by
OPP.No-03 -OJEE is at flag " 10
".") [P/L]

WITH WP(C)/30360/2026 SIPRA SUMAN SAHU
[ODHC010723802026] V/S
(I.A.No-18128/2026 is at flag STATE OF ODISHA
"A for appropriate order.
Counter Affidavit by Op.No-03-
OJEE is at flag "10".) [P/L]

WITH WP(C)/32368/2026 BIDYUT PRAVA BISWAL
[ODHC010774622026] V/S
(I.A. No. 19285/ 2026 at Flag-A STATE OF ODISHA
for appropriate order.)[P/L]

32. WP(C)/30169/2026 PRIVATE NURSING
[ODHC010699312026] SCHOOL AND COLLEGE
(Or. dtd.29.09.2026 may kindly ASSOCIATION OF
be seen. I.A. No. 17490/ 2026 ODISHA, BHUBANESWAR
is at flag-'A' for appr. order.) V/S
Adj. [P/L] STATE OF ODISHA

WITH WP(C)/20329/2026 THE MOTHER TERESA

PABITRA KUMAR DUTTA

M/S. RAJANI CHANDRA MOHANTY,
K.C. SWAIN, M/S. AMITABH
MISHRA, A. KEJRIWAL, A.
PRADHAN, S.S. DAS
PRANAB KUMAR PASAYAT (CGC), S.
MOHANTY, A. SAHOO, A. RAY
PABITRA KUMAR DUTTA

M/S. RAJANI CHANDRA MOHANTY,
K.C. SWAIN, M/S. AMITABH
MISHRA, A. KEJRIWAL, A.
PRADHAN, S.S. DAS
P.K. PARHI (DSGI), D. GOCHHAYAT
(CGC), A. MOHANTY (CGC), S.
MOHANTY, A. SAHOO, A. RAY
PABITRA KUMAR DUTTA

M/S. RAJANI CHANDRA MOHANTY,
K.C. SWAIN, M/S. AMITABH
MISHRA, A. KEJRIWAL, A.
PRADHAN, S.S. DAS
P.K. PARHI (DSGI), D.
HARICHANDAN (CGC), S. MOHANTY,
A. SAHOO, A. RAY
PABITRA KUMAR DUTTA

M/S. AMITABH MISHRA, A.
KEJRIWAL, A. PRADHAN, S.S. DAS,
S. MOHANTY, A. SAHOO, A. RAY
S. PALIT (SR. ADV.), P.K. PARHI
(DSGI), D. HARICHANDAN (CGC),
PRATIMA NAYAK (CGC), M/S.
RAJANI CHANDRA SWAIN, K.C
SWAIN
PABITRA KUMAR DUTTA

M/S. AMITABH MISHRA, A.
KEJRIWAL, A. PRADHAN, S.S. DAS,
S. MOHANTY, A. SAHOO, A. RAY
MR. C.MOHANTY(CGC), P.K. PARHI
(DSGI), D. HARICHANDAN (CGC),
M/S. RAJANI CHANDRA MOHANTY,
K.C. SWAIN, S. PALIT (SR. ADV.)
PABITRA KUMAR DUTTA

M/S. AMITABH MISHRA, A.
KEJRIWAL, A. PRADHAN, S.S. DAS,
S. MOHANTY, A. SAHOO, A. RAY
P.K. PARHI (DSGI), D.
HARICHANDAN (CGC),M/S. RAJANI
CHANDRA MOHANTY, K.C. SWAIN, S.
PALIT (SR. ADV.

NARESH CHANDRA JENA
B.PANDA, A.DALAI, S.PARIJA
R.C. MOHANTY, K. C. SWAIN,
S.PALIT(SR. ADV.), A.MISHRA, MR.
P.K.PARHI(DSGI), A.K.SAA(CGC)
PRANAB KUMAR SAMANTRAY
P.K.SATAPATHY, P.PANDA, S.PATI,
B.K.DAS, A.K.BARIK

M/S. RAJANI CHANDRA MOHANTY,
K.C. SWAIN, AJAY KUMAR ROY (SR.
P.C.), P.K. PARHI, S.N. PATNAIK
GOPAL PRASAD JENA

[ODHC010483362026] (Or. dtd.29.09.2026 may kindly be seen. In Order Dated 23.09.2026 the Serial Number of the Ordersheet Inadvertently typed as "03" instead of "04" and in Order dated 29.09.2026 the Serial number is typed as "02". However in this Case it is Serial Number "05".) [P/L]	COLLEGE OF NURSING, JAJPUR	R.R.DAS
	V/S	
WITH WP(C)/30355/2026 [ODHC010727892026] (Or. dtd.29.09.2026 may kindly be seen. V.Nama not received for Op. no-3.) [P/L]	STATE OF ODISHA	RAJANI CHANDRA MOHANTY, AMITAV MISHRA, K.C. SWAIN,D.GOCHHAYAT
	ADVIK INSTITUTE OF MEDICAL SCIENCE, SUNDERGARH	BIRAJA PRASANNA DAS J.S.MAHARANA, S.DAS, R.P.NAYAK, N.MOHANTY, G.MOHANTY
WITH WP(C)/31480/2026 [ODHC010755322026] (Or. dtd.29.09.2026 may kindly be seen.) [P/L]	V/S	
	STATE OF ODISHA	M/S RAJANI CHANDRA MOHANTY,KISHOR CHANDRA SWAIN BASUDEV PUJARI P.A.PANDA
33. WP(C)/30781/2026 [ODHC010630082026] (Or. dtd.13.10.2026 may kindly be seen.) Spec. Adj. [P/L]	MAA TARINI COLLEGE OF NURSING, KEONJHAR	M/S RAJANI CHANDRA MOHANTY,K.C. SWAIN
	V/S	
34. WP(C)/30794/2026 [ODHC010719222026] (Notice issued to Opp.2 returned unserved with a postal remark "Insufficient address". I.A. No. 17997 of 2026 is at flag "A" for further orders.)Spec.Adj. [P/L]	FRANKLIN INSTITUTE OF MEDICAL SCIENCE, BHUBANESWAR	SUBHANKAR ROUT S.ROUT, A.GOSWAMY
	V/S	
35. WP(C)/31151/2026 [ODHC010740832026] (Further order on I.A. No. 18486/2026 is at flag "A" for status quo. Reply by bank op-4 not yet received.)Spec.Adj.[P/L]	STATE OF ODISHA	R.C. MOHANTY
	KRUPAJAL ENGINEERING COLLEGE, BHUBANESWAR	AMIT PRASAD BOSE D.K.SETHY, S.SWAIN, A.PRASAD, R.P.CHATTERJEE
36. WP(C)/31450/2026 [ODHC010751982026] (For Further Orders in I.A. No. 18771/26 is at Flag 'A' reg. interim direction. Additional Affidavit dated 28.09.2026 filed by the Petitioner is at Flag 'B', copy not Served. Neither AD nor undelivered notice returned from Opps. No.-01,03 & 04, in this regard Postal Tracking reports is at Flag '10' shows for all "Item Delivered (Addressee)".)Spec.Adj. [P/L]	V/S	
	STATE OF ODISHA	M/S RAJANI CHANDRA MOHANTY,K.C. SWAIN
37. WP(C)/31834/2026 [ODHC010759112026] (I.A.No-18952/2026 is at flag A for further order regarding stay. Caveat petition no-1427/2026 is at flag B . A.D not returned from o.p.no-3. Postal tracking report at flag C shows "item taken out for delivery".)Spec.Adj. [P/L]	NIRAKAR BEHERA	BIBEKANANDA BHUYAN(SR ADV), GOPABANDHU DASH M.MOHANTY
	V/S	
38. WP(C)/31837/2026 [ODHC010763882026] (I.A.No--19031/2026 is at flag	COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	M/S RAJEET ROY,S.K.SINGH,N.HOTA,S.SOURAV,T .P.TRIPATHY,A.MOHANTY,S.S.NAYA K M/S DEEPAK KUMAR RAJ,M.FARADISH NILAMADHAB BISOI J.ROUT
	KISAN SAHOO	
39. WP(C)/31837/2026 [ODHC010763882026] (I.A.No--19031/2026 is at flag	STATE OF ODISHA	
	TECHNOLOGY, CUTTACK	
40. WP(C)/31837/2026 [ODHC010763882026] (I.A.No--19031/2026 is at flag	ASHOK AGRAWALLA	PRASANTA KUMAR SATAPATHY P.PANDA, B.K.DAS, S.PATI, A.K.BARIK, S.MANTRI
	V/S	
41. WP(C)/31837/2026 [ODHC010763882026] (I.A.No--19031/2026 is at flag	UCO BANK, PURI	BIBHUTI BHUSAN SWAIN, S.K.SWAIN
42. WP(C)/31837/2026 [ODHC010763882026] (I.A.No--19031/2026 is at flag	SUDHANSHU SEKHAR BHUYAN	TUNA SAHU
	V/S	
43. WP(C)/31837/2026 [ODHC010763882026] (I.A.No--19031/2026 is at flag		G.K.SUNDARAY, A.P.SAHU

A for further order regarding stay. A.D not received from o.p.no- 4 to 9. As per postal tracking report is at flag B series item delivery to o.p.no-4 to 9. V.nama not received from Mr. R.C.Panigrahy, learned counsel for o.p.no-3.)Spec.Adj.[P/L]

STATE OF ODISHA

MR. R.C.PANIGRAHY

39. WP(C)/31876/2026 [ODHC010763552026] (I.A.No-19015/2026 is at flag A for further order regarding appropriate order. A.D. not received from o.p.no-4. As per postal tracking report at fl. B, item is in transit. Memo of appearance not received from Mr. P.K.Parhi, ld. DSGi.) Adj. [P/L] CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT, GAJAPATI V/S VETERINARY COUNCIL OF INDIA, NEW DELHI PAMI RATH J.MOHANTY, S.MOHANTY, S.MOHANTY MR. P.K.PARHI(DSGI)
40. WP(C)/32245/2026 [ODHC010769272026] (Or. dtd.13.10.2026 may kindly be seen.) Spec. Adj. [P/L] BISWAJIT COLLEGE OF MEDICAL SCIENCES, KHURDA V/S STATE OF ODISHA JAJATI KESHARI KHUNTIA H.K.DE0, S.SUMAN R.C. MOHANTY PABITRA KUMAR DUTTA
41. WP(C)/32556/2026 [ODHC010767802026] (Or. dtd. 08.10.2026 may kindly be seen. IA no. 19139/2026 is at flag "A" for appropriate order.)Spec.Adj.[P/L] SUPRIYA NAYAK V/S STATE OF ODISHA MR. P.K.PARHI(DSGI),MR. AMIT KU. SAA(CGC), MR. SUBIR PALIT(SR.ADV.),AMITABH MISHRA A. KEJRIWAL, A. PRADHAN, S.S. DAS, S. MOHANTY, A. SAHOO, A. RAY, (MR. R.C.MOHANTY), SRI GOPINATH SETHI(SR.P.C.) PABITRA KUMAR DUTTA
42. WP(C)/33137/2026 [ODHC010793772026] (Or. dtd.13.10.2026 may kindly be seen. I.A. No. 19736/26 is at flag "A" for appropriate order.) Spec. Adj. [P/L] HARAPRIYA DAS V/S STATE OF ODISHA M/S. AMITABH MISHRA, A.KEJRIWAL, A.PRADHAN, S.S.DAS, S.MOHANTY, AKANKSHIT SAHOO, ANINDITA RAY (R.C. MOHANTY)

COURT NO -XXIII (IST FLOOR)

14/10/2026

AT 1:10 PM

THE HON'BLE MR. JUSTICE B. P. ROUTRAY

FOR JUDGEMENT

1. WP(C)/20232/2025 [ODHC010497852025] ZEE ENTERTAINMENT ENTERPRISES LTD., MUMBAI V/S ANUKUL CHANDRA ROUT M/S SUSANTA DASH, S.S. SAHOO (CAVEATOR) SATYA SMRUTI MOHANTY S.S.PRADHAN, G.RAI, G.NAYAK, S.S.MOHARANA, P.PATNAIK

COURT NO - VI (4TH FLOOR)

14/10/2026

AT 10:30 AM

THE HON'BLE DR. JUSTICE S.K. PANIGRAHI

AND

THE HON'BLE MR. JUSTICE MURAHARI SRI RAMAN

THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.)
Learned counsels are requested not to seek adjournment for item no. 1 to 10 during the mention hour.

SPECIALY ASSIGNED MATTERS

1. WP(C)/8889/2017 [ODHC010140282017] (Or.no.14 dated 07.08.2023 may kindly be seen. Preliminary objection by Op.2 VEDANTA ALUMINIUM LTD. V/S STATE OF ODISHA M/S.PRASHANTA KU.NAYAK M/S, T.AGARWAL, L.L.NAYAK, A.K.MOHAPATRA, S.MISHRA MR.B.PRADHAN MR.S.MISHRA

dtd.22.6.2017. Rejoinder by the petitioner to preliminary objection by Op.2 dtd.14.7.2017. Addl.affidavit by the petitioner on the issue of maintainability of Instant W.P. dtd.14.7.2017. Counter by Op.2 dtd.17.7.2017. Addl.rejoinder to counter by Op.2 dtd.28.7.2017. Counter by Ops.1 & 2 dtd.31.8.2017. Reply to addl.rejoinder by Op.3 dtd.31.8.2017. Addl.rejoinder by the petitioner dtd.09.10.2017 to reply by Op.3 to petitioners addl.rejoinder. Rejoinder to counter by Op.1 dtd.09.10.2017. Addl.aff.by the pettioner dtd.02.12.2019. MC 8079/17 at fl.A for stay. Hon'ble Supreme Court letters/ order at fl.X, Y & Z may kindly be seen. Convenience compilation alongwith written notes of submission not yet received.. Or.no.11 dtd.20.04.2023 may kindly be seen.)

WITH WP(C)/5749/2007 JINDALA STAINLESS
[ODHC010122782007] V/S
(with Counter by Ops.2, 4 & 5. Rejoinder filed by the petitioner. Memorandum filed by the petitioner is at Fl.B. Convenience Compilation by STATE the petitioner for virtual hearing on 28.06.2023 at Fl.X may kindly be seen. MC No.5241/18 at Fl.A for amendment. Memorandum filed by the petitioner is at Fl. C . I.A. No 14103/2023 is at fl. E for correction in rejoinder affidavit.)

WITH WP(C)/5750/2007 JINDAL STAINLESS LTD
[ODHC010122792007] V/S
(with Counter by Ops.2, 4 & 5. Rejoinder filed. Memorandum filed by the petitioner is at fl.B. MC No.5242/18 at Fl.A for amendment. I.A. No STATE 14104/2023 is at fl. C for correction in rejoinder affidavit. List of date charts kept top of the record.)

WITH WP(C)/1087/2008 INDIAN
[ODHC010190712008] METALSANDFERRO
(with Counter by Ops. and its V/S
Rejoinder. Further Counter by STATE
Ops. and Rejoinder there to. Rejoinder filed by petitioner to Counter of Op.1 in WP(C) No.9078/17 is received. MC No.1030/08 at fl.A for appr. order. MC No.6133/12 at fl.C for amendment. MC No.21689/17 at fl.Z for interim stay. IA No.10074/19 at fl.10 for appr. orders. IA No.14650/19 at Fl.D for modification of Order

M/S.
M/S.BIBEKANANDA MOHANTI,
A.MOHANTY, M.B.SMRUTIRANJAN
DAS, E.A.DAS, A.N.PATTNAIK,
A..K.SAMAL, S.K.RAY, C.R.DASH,
N.SARKAR

M/S.
E.A.DAS, A.MOHANTY, S.K.DAS,
A.N.PATTNAIK, N.SARKAR,
M/S.BIBEKANANDA MOHANTY,
B.V.R.DASH, M.B.SMRUTIRANJAN,
A.K.SAMAL

M/S.JAGABANDHU SAHOO
P.MOHAPATRA, M/S.KAJAL SAHOO,
N.K.ROUT, S.JENA., A.C.MISHRA
ASC(C.T.)

dtd.24.07.19.
D.No.2353/2013/SEC.III, dtd.
13.05.13 along with copy of
formal order no., dtd. 29.04.13
passed in petition for Special
Leave to Appeal (C) no.
16867/2013 is at Fl.K tagged
at top of case record.)

WITH WP(C)/3515/2008 M/S.VEDANT ALUMINIUMM/S.BIBEK MOHANTI
[ODHC010250192008] V/S C.R.DASH, B.K.NAYAK, PRASANTA
(MC No.3155/08 at Fl.A for KU.NAYAK, A.K.MOHAPATRA,
appr. orders. Consolidated S.MISHRA, P.K.BEHERA, T.JARWAL
petition has been filed. Addl. STATE
affidavit filed by petitioner. A
memo filed by ASC(IT) is at fl.E
for adoption of counter of
WP(C) 8889/17 in this writ
petition.)

WITH WP(C)/14635/2009 UNITECH WIRELESSSEAS MR.MUKESH PANDA,
[ODHC010023092009] V/S MR.BASUDEV PANDA,
(With Counter by Ops.. Further MR.K.SACHDEV
Counter filed by Ops.2 & 3. STATE S.C., REVENUE
Rejoinder filed to the Counter MR. A.K.PARIJA (A.G.)
of Ops.2 & 3. Counter filed by
Op.3. Receipt not received reg:
copy of reply on counsel for
Jindal Stainless Steel and
Counsel for Vedanta
Alluminium Ltd. MC
No.12452/09 is at Fl.A for
further orders reg:stay.
Convenience compilation
containing all the Judgment
not yet received from
Mr.Jagabandhu Sahoo Id. Sr.
Counsel.)

WITH WP(C)/579/2010 DISHNET WIRELESS LTD M/S.BIBEKANANDA MOHANTY
[ODHC010195322010] V/S N.R.MOHANTY, S.K.JENA,
(Counter affidavit filed by A.R.MOHANTY, S.K.MISRA,
Ops.no.1 to 3. MC 509/10 at M/S.BIBEKANANDA MOHANTI
fl.A for further orders re:stay. STATE
Pursuant to Hon'ble Courts
order no.6 dated 15.03.2018,
consolidated W.P. not received.
Receipts showing service copy
of the consolidated W.P. on
Mr.S.Mishra, Adv. not received.
Reply as well as rejoinder
affidavit not received)

WITH WP(C)/5737/2010 ESSAR STEEL ORISSA M/S.S.KANUNGO
[ODHC010193582010] V/S .SAHOO, N.R.MOH, ANTY,
(Counter affidavit filed by S.K.MISHRA, M.WRIGHT,
Op.parties. Affidavit filed by R.N.PATTNAIK, B.K, M/S.BIBEK
the petitioner. Rejoinder filed MOHANTY, CH.S.MISHRA,
by the petitioner. MC 5172/10 M/S.BIBEKANANDA MOHANTI,
at fl.A for further orders. MC M/S.ASHISH
9782/12 at fl.B for app.orders. KU.SAMAL,A.MOHANTY,S.S.ALI,S.S.S
MC 9783/12 at fl.C fl.for WAIN
app.orders. Consolidated cause STATE
title filed. Receipt not received
re:copy service of (CT & GST).)

WITH WP(C)/33161/2011 JSL STAINLESS LTD. M/S.BIBEK A.MOHANTY
[ODHC010002582011] V/S S.K.MISHRA, MR.BIJAY
(with Counter by Op.4 and K.MOHANTY, M.WRIGHT
Counter by Op.2. MC
No.20295/11 at fl.A for appr
direction. Addl. affidavit filed
by petitioner at Fl.B. MC
No.2711/15 at fl.D for
modification of order. MC
No.3177/15 at fl.E as reply to
application for modification.

Affidavit towards interim Order is at Fl.H. MC No.13979/17 at fl.K for amendment. IA No.2811/21 at fl.J for modification of order dtd.14.03.12. With part file.)

WITH WP(C)/1963/2012
[ODHCO10160342012]

M/S.BHARATI TELEMEDI
V/S

M/S.JAGABANDHU SAHOO
A.MOHAPATRA, D.PANDA, MISS
KAJAL SAHOO

(Counter affidavit dtd.06.06.19 filed by Ops. and its Rejoinder filed by Petitioner. Rejoinder in reply to Counter of Op.1 in WP(C) No.9078/17 filed by the petitioner. MC No.20999/17 at fl.C for interim stay.

Consolidated writ petition received and tagged with the file)

WITH WP(C)/3010/2012
[ODHCO10158232012]

M/S.ADANI ENTERPRIS
V/S

M/S.PRANAYA KI.HARICHANDA
M.R.MISHRA

(I.A. No 5536/2026 is at fl. Z for withdrawal of WP.)

STATE AND ORS.

WITH WP(C)/17110/2012
[ODHCO10123582012]

M/S.GARGSON
AUTOMOBIL

M/S.N.PAIKRAY
B.P.MOHANTY, A.N.RAY, J,
.J.PRADHAN, P.K.MISHRA

(Counter filed by Ops., Rejoinder to counter filed.)

STATE AND ORS.

WITH WP(C)/15010/2013
[ODHCO10107962013]

BHUSHAN STEEL LTD.
V/S

M/S.SARADA P.SARANGI
P.P.MOHANTY, D.K.DAS,
B.S.MOHANTY, P.K.DASH,
M/S.SATYAJIT MOHANTY,
D.P.SAHU, S.DAS

(Consolidated writ petition received and placed on record. As per Order No.5 dtd.19.04.21

Receipt showing service of copy of consolidated memo of petition on ld. Standing Counsel for Op. not received.

STATE AND ORS.

Convenience compilation along with written note of submission by ld. counsel for the petitioner not yet received.)

WITH WP(C)/16644/2013
[ODHCO10130082013]

M/S.VEDANTA ALUMINIUM
V/S

M/S.SARADA P.SARANGI
D.K.DAS, P.P.MOHANTY, P.K.DASH,
ATNAIK, A.P, M/S.PRASANTA
KU.NAYAK,A.K.MOHAPATRA,S.MISHRA,S.N.DASH

(Addl. affidavit filed by petitioner. Counter dtd.

13.08.2026 by OPs no 2,4,5 & 6 is at fl. B. MC No.15560/13

STATE AND ORS.

at Fl.X for stay. MC

No.15561/13 at Fl.Y for stay.)

WITH WP(C)/9078/2017
[ODHCO10294002017]

M/S.BHARATI AIRTEL
LTD.

M/S.JAGABANDHU SAHOO
M.CHATTERJEE, P.MOHAPATRA

(with Counter by Op.3, Counter

V/S

by Ops.1 & 2(copy not served),

STATE OF ODISHA

Consolidated Counter filed by Op.3 and its Rejoinder filed by Petitioner. MC No.8253/17 at fl.A for stay. MC No.8640/17 at fl.B for dispensing with filing of C.Copies. MC No.16231/17 at fl.C for extension of time to file rejoinder. Copy of CIVIL APPEAL Nos.4756/17, & 22195/08 of Hon'ble Supreme Court are at fl.5 , fl.10 & fl.15 respectively.)

WITH WP(C)/11723/2017
[ODHCO10253582017]

M/S.BHARTI INFRATEL
LIMITED

M/S.MUKESH PANDA,MR.KUNAL
KAPOOR,MR.JYOGENDRA ALDAK
MR.RAVI RAGHAVAN, MR.LAKSHMI
NARASIMHAN, L.SAHOO
MR.DR.C.R.MISHRA
S.MISHRA

(With Counter by Ops. 2 & 3, Counter by Op.1, Rejoinder to

V/S

Counter of Op.1 and Rejoinder to Counter of Ops.2 & 3. Order

STATE OF ODISHA

of the Hon'ble The Supreme Court of India in Civil Appeal

Nos. 4756, 4755, 4757 and 4758 of 2017 are at fl.A, fl.B & fl.C. No reply from the ld. counsel for the state received. No further rejoinder is received.)

WITH WP(C)/20744/2017
[ODHC010152362017]
(With counter by O.P.-2 & 3 and it's objection filed. With addl. affidavit filed by the Petitioner, copy not served. Order dated 13.03.2023 may kindly be seen.)

M/S.EMAMI PAPER
MILLS LTD.
V/S
STATE OF ODISHA

M/S.MUKESH AGARWAL
A.KEDIA

WITH WP(C)/21797/2017
[ODHC010016962017]
(with Counter by Op.3 & 4. MC No.18703/17 at fl.A for stay. written notes of submission and Judgment compilation in question not received. Sl. No. of order dated 20.04.2023 is wrongly typed as "12" instead of "13". Reg. correction) .

M/S.WHIRLPOOL OF
INDIA LTD.
V/S
SALES TAX OFFICER

M/S.BHABANI P.MOHANTY
N.PAIKRAY, A.N.RAY, R.P.KAR,
P.K.MISHRA, S.P.BHUYAN

WITH WP(C)/9170/2018
[ODHC010282622018]
(A Memo with Counter in WP(C)LTD., No.13736/17 by Ops.2 & 3 is atV/S Fl.10. IA No.7775/18 at fl.A for stay. IA No.7776/18 at fl.B for dispensing with filing of c.copy of order under Annexure-6. IA No.15429/19 at Fl.C for modification of Order dtd.07.08.19.)

M/S.INDIAN METALS
AND FERRO ALLOYS
V/S
STATE OF ORISSA

M/S.KAJAL SAHOO
A.C.MISHRA, S.KI.ROUT,
S.SATAPATHY

WITH WP(C)/9173/2018
[ODHC010282732018]
(A Memo with Counter in WP(C)LTD., No.13736/17 by Ops.2 & 3 is atV/S Fl.10. IA No.7777/18 at fl.A for stay. IA no.7778/18 at fl.B for dispensing with filing of c.copy of order under Annexure-6. IA No.15427/19 at Fl.C for modification of Order dtd.07.08.19.)

M/S.INDIAN METALS
AND FERRO ALLOYS
V/S
STATE OF ORISSA

M/S.KAJAL SAHOO
S.K.ROUT

WITH WP(C)/9174/2018
[ODHC010282782018]
(A Memo with Counter in WP(C)LTD., No.13736/17 by Ops.2 & 3 is atV/S Fl.10. IA No.7780/18 at fl.A for appropriate order. IA No.15428/19 at Fl.B for modification of Order dtd.07.08.19)

M/S.INDIAN METALS
AND FERRO ALLOYS
V/S
STATE OF ORISSA

M/S.KAJAL SAHOO
S.K. ROUT

WITH WP(C)/16091/2021
[ODHC010325972021]
(Defect no.6 & 11 as per SR not removed. IA No.7076/21 at fl.A for dispensing with filing of C.copies. Replies not yet filed. Order No.3 may kindly be seen.)

M/S. TATA
TELESERVICES LTD.
V/S
STATE OF ODISHA

MUKESH PANDA
MR.NARESH THACKER, MR.UDIT
JAIN, MR.KUMAR VISALAKSH

2. WP(C)/3181/2022
[ODHC010069872022]
(Order, Dtd.29.10.2024 may kindly be seen. With counter by OPs.1,2 & 3. IA No.1530/22 at fl.A for further orders re:stay. Memo with list of dates & synopsis filed by the petitioner's counsel is at fl.B

ARVIND STEELS
V/S
ADDITIONAL CT AND
GST OFFICER,
ROURKELA II

SIDHARTHA RAY
K.K.SAHOO
M/S.RADHESHYAM CHIMANKA,SSC
SRI PRASANNA KUMAR PARHI
(DSGI)

may kindly be seen. Addl. document filed by the Petitioners counsel at fl.C, copy not served. Rejoinder not received. A list of royalty cases as given by Ld. ASC kept below. Written notes of submission dtd. 25.11.2024 filed in court & kept with record. Judgment copy dtd. 25.11.2024 filed in court & kept with record.)

WITH WP(C)/23067/2022 [ODHC010593472022] (With defect. Counter affidavit filed on behalf of OPs.1,3 & 4. IA No.12314/22 at fl.A for further order re:stay. Pleadings and counter pleadings not yet received pursuant to Court's order, dtd.18.07.2024.)

SREE METALIKS LTD.,KEONJHAR V/S ADDL. COMMNR. OF CENTRAL TAX, GST AND CX, ROURKELA

SIDHARTHA RAY K.K.SAHOO

M/S.SUNIL MISHRA,R.S.CHIMANKA,S.P.RAO AVINASH KEDIA(CGST)

WITH WP(C)/27112/2022 [ODHC010694192022] (IA No.14117/22 at fl. A for further order re:stay. Counter filed by OPs.1,3 & 5. Rejoinder not received. Two written notes of submission on behalf of OP-1,3 & 5, compilation of documents by the petitioner & brief submission dtd.20.11.2024 by the petitioner kept at the top of the record.)

M/S. INDRANI PATNAIK V/S UNION OF INDIA

CHITTA RANJAN DAS N.K.DASH, P.MOHAPATRA, P.R.PATRO, S.PARIDA MR.PRASANJEET MOHAPATRA

WITH WP(C)/4110/2023 [ODHC010105742023] (Counter & rejoinder not received.)

M/S.KEYPEE ENTERPRISES, KEONJHAR V/S THE ADDL. COMMNR. OF SALES TAX (APPEAL), CUTTACK

PRANAYA KISHORE HARICHANDAN CH.M.R.MISHRA

WITH WP(C)/4113/2023 [ODHC010105792023] (Counter & rejoinder not received.)

M/S.KAYPEE ENTERPRISES, BARBIL V/S THE ADDL. COMMNR. OF SALES TAX (APPEAL), CUTTACK

PRANAYA KISHORE HARICHANDAN CH.M.R.MISHRA

WITH WP(C)/4114/2023 [ODHC010105842023] (Counter & rejoinder not received.)

M/S.KAYPEE ENTERPRISES, BARBIL V/S THE ADDL. COMMNR. OF SALES TAX (APPEAL), CUTTACK

PRANAYA KISHORE HARICHANDAN CH.M.R.MISHRA

WITH WP(C)/4115/2023 [ODHC010105852023] (Counter & rejoinder not received.)

M/S.KAYPEE ENTERPRISES, BARBIL V/S THE ADDL. COMMNR. OF SALES TAX (APPEAL), CUTTACK

PRANAYA KISHORE HARICHANDAN CH.M.R.MISHRA

WITH WP(C)/4117/2023 [ODHC010105872023] (Counter & rejoinder not received.)

M/S.KAYPEE ENTERPRISES, BARBIL V/S THE ADDL. COMMNR. OF SALES TAX (APPEAL), CUTTACK

PRANAYA KISHORE HARICHANDAN CH.M.R.MISHRA

WITH WP(C)/12263/2023 [ODHC010295172023] (Counter filed by OPs.3 & 5 to 9. Addl. affidavit dtd.19.11.2024 on behalf the petitioner is at Fl-B. IA No.5685/2023 at fl.A for further orders re:stay.)

M/S. TARINI MINERALS PRIVATE LTD., SUNDARGARH V/S UNION OF INDIA

ASIT KUMAR DASH N.K.DASH, A.DASH

MR.TUSHAR KANTI SATAPATHY

	WITH WP(C)/12644/2023 [ODHC010302792023] (Counter filed by OPs.1 & 2. IA V/S No.5811/2023 at fl.A for further order re:stay.)	M/S. NATIONAL ENTERPRISES, BARBIL THE COMMNR., GST AND CENTRAL EXCISE, ROURKELA	KISHOR K. ACHARYA
	WITH WP(C)/35243/2023 [ODHC010863082023] (IA No. 17054/2023 is at Fl-A for further orders. IA No. 18259/2023 is at Fl-B for modification of order dated.07.11.2023. Extra copies not served. With defect.)	M/S. MAA CHANDI STONE CRUSHING, JAJPUR V/S UNION OF INDIA	KANANBALA ROY CHOUDHURY S.K.ROY CHOUDHURY
	WITH WP(C)/1709/2024 [ODHC010057162024] (Counter affidavit filed by OP- 3,5,6 & 7, 2nd copy not filed. Reply affidavit filed by OP- 3,5,6 & 7 is at Fl-C. IA No. 5991/2024 is at Fl-B reg. clarification of order dated.01.02.2024, 2nd copy not filed. IA No. 1286/2024 is at Fl-A for further orders reg. stay. IA No. 12213/2024 is at Fl-D for amendment.)	M/S TARINI MINERALS ASIT KUMAR DASH PVT. LTD., SUNDERGARH N.K.DASH, A.MISHRA V/S UNION OF INDIA	TUSHAR KANTI SATAPATHY, M/S A.R. DASH,SUNIL MISHRA,AVINASH KEDIA
	WITH WP(C)/9745/2024 [ODHC010233732024] (Order, Dtd.18.07.2024 may kindly be seen. Counter by OPs.4 & 5, copy not served. IA No.4598/2024 at fl.A for further orders re:stay.)	M/S. S N MOHANTY, BARBIL , KEONJHAR V/S UNION OF INDIA	KARTIK KURMY RITIKA KURMY, N.M.ROUT TUSHAR KANTI SATAPATHY(SR. SC, GST)
	WITH WP(C)/17528/2024 [ODHC010520872024] (IA. No. 9259 of 2024 at flag "A" for appropriate order and Stay. Pleadings and Counter affidavit not yet received pursuant to court's order no.1, dated 05.08.2024.) P/L	AKHAYA KUMAR PARIDA V/S UNION OF INDIA	BIBHU PRASAD DAS A.MOHANTY, G.MOHANTY, S.SAMAL, A.K.SWAIN, U.PATEL, S.KANUNGO, A.SARANGI, S.R.TRIPATHY, R.K.OJHA
	WITH WP(C)/17529/2024 [ODHC010520922024] (IA. No. 9260 of 2024 at flag "A" for appropriate order and Stay. Pleadings and Counter affidavit not yet received pursuant to court's order no.01, dated 05.08.2024.) P/L	AKHAYA KUMAR PARIDA V/S UNION OF INDIA	BIBHU PRASAD DAS,A.MOHANTY, G.MOHANTY, S.SAMAL, A.K.SWAIN, U.PATEL, S.KANUNGO, A.SARANGI, S.R.TRIPATHY, R.K.OJHA
	WITH CONTC/4134/2024 [ODHC010365752024]	M/S. TARINI MINERALS ASIT KUMAR DASH PVT. LTD., SUNDERGARH N.K.DASH, A.N.RAY, A.MISHRA V/S ABHAY GUPTA, ADDL. COMMISSIONER, GST AND CRNTRAL EXCISE, ROURKELA	
3.	WP(C)/5547/2022 [ODHC010131672022] (KIND MINUTES OF HON'BLE THE CHIEF JUSTICE IS AT FL.X, WHICH MAY KINDLY BE SEEN. Order, Dtd.14.05.2024may kindly be seen. With counter by OPs.1 & 4. Counter by OPs.3 & 5, 2nd copy not received. IA No.2759/2022 is at fl.A for further order re:stay. IA No.2760/2022 is at fl.B for appr. direction. Rejoinder affidavit not yet received. With	M/S.RAJASHREE ENTERPRISES,SUNDARG ARH V/S UNION OF INDIA	CHITTARANJAN DAS D.K.SAHOO, S.PARIDA, P.R.PATRO M/S.RADHESHYAM CHIMANKA,SSC,GST, ASGI, ASC(REVENUE), ASC,SSC(GST)

WPC 8737/2024 & 8752/2024
BOTH DISP. OF CASE.)
WITH WP(C)/23269/2021
[ODHC010502722021]
(Order, Dtd.24.06.2025 may
kindly be seen. Counter
affidavit dated.04.08.2023 filed
on behalf of OP-1, copy not
served. Counter affidavit
dated.18.06.2024 filed on
behalf of OPs.3 & 4. IA
No.14486/2023 is at fl.B for
modification. IA No.8568/2025
is at fl.E for appr. orders. No
such counter affidavit
received. No such written
notes of submission along with
citations has been received
from party.) [THIS MATTER
STANDS ADJOURNED TO
15.10.2026.]

M/S. BLOOM
INDUSTRIES LTD.
V/S
UNION OF INDIA

KAJAL SAHOO
R.GHOSH

MR.CH.SATYAJIT MISRA, MR.
SIDHARTH SANKAR MOHAPATRA,
SR. PANEL COUNSEL
ASC

WITH WP(C)/13302/2022
[ODHC010335392022]
(Order no 5 dtd. 02.05.23 may
kindly be seen. Counter
affidavit filed by OPs.2,3&4.
Counter by OP.5. Rejoinder
affidavit received from OP 5. IA
No.7004/2022 at fl.A for
further order re:stay. Receipt
showing service of WP on
Ld.ASGI not yet received.
Receipt showing service of
copies of WP on AGA not
received. AD not received from
OP.6, A memo filed by the
petitioner is at fl.10.)

M/S. SHIVOM MINERALS
LTD.
V/S
UNION OF INDIA

SANJAY KUMAR AGARWAL
K.SAHOO, R.GHOSH, C.DAS
ASC,ASG,MR.PRASANJEET
MOHAPATRA

WITH WP(C)/19181/2022
[ODHC010496422022]
(KIND MINUTES OF HON'BLE
THE CHIEF JUSTICE IS AT
FL.10, WHICH MAY KINDLY BE
SEEN. Order, Dtd.01.05.2024
may kindly be seen. Counter by
OPs.3 & 4, 2nd copy of counter
not received. Rejoinder not
received. IA No.10257/2022 at
fl.A for further orders.)

SHUBH ISPAT PVT. LTD.,
SUNDARGARH
V/S
UNION OF INDIA

SASWAT KUMAR ACHARYA
A.AGARWAL, S.AGRAWAL, J.JOSHI,
A.AGARWAL

WITH WP(C)/19185/2022
[ODHC010496482022]
(KIND MINUTES OF HON'BLE
THE CHIEF JUSTICE IS AT
FL.10, WHICH MAY KINDLY BE
SEEN. Order, Dtd.01.05.2024
may kindly be seen. Counter by
OPs.3 & 4, 2nd copy not
received. Rejoinder not
received. IA No.10259/2022 at
fl.A for further orders.)

SHUBH ISPAT PVT. LTD.,
SUNDARGARH
V/S
UNION OF INDIA

SASWAT KUMAR ACHARYA
A.AGARWAL, S.AGRAWAL, J.JOSHI,
A.AGARWAL

WITH WP(C)/3470/2023
[ODHC010088592023]
(KIND MINUTES OF HON'BLE
THE CHIEF JUSTICE IS AT
FL.X, WHICH MAY KINDLY BE
SEEN. Order Dtd.28.03.24 may
kindly be seen. Counter not
received.)

M/S. SHAPOORJI
PALLONJI AND COMPANY
PVT.LTD. ROURKELA
V/S
UNION OF INDIA

KALPATARU KHUNTIA
M.RAICHANDANI, S.SAHOO
PRASENJEET MOHAPATRA(SR SC)

WITH WP(C)/3474/2023
[ODHC010088742023]
(With defect no.17. Counter
not received.)

M/S. SHAPOORJI
PALLONJI AND COMPANY
PVT. LTD.,ROURKELA
V/S
UNION OF INDIA

KALPATARU KHUNTIA
M.RAICHANDANI, S.SAHOO
PRASENJEET MOHAPATRA(SR. SC)

- | | | |
|---|--|---|
| WITH WP(C)/2695/2024
[ODHC010032422024]
(. IA No.765/2024 at fl.A for
further orders regarding stay.
Counter Affidavit not yet filed.) | M/S. OSL SECURITIES
LIMITED
V/S
UNION OF INDIA | KAJAL SAHOO
R.GHOSH,S.SAHU,U.SAHOO |
| WITH WP(C)/7753/2024
[ODHC010204732024]
(Order No.1dtd 24.4.2024 may
kindly be seen. Counter
Affidavit not filed. IA
No.4068/2024 at fl.A for
further orders regarding stay.) | M/S ITD CEMENTATION
INDIA LTD., CUTTACK
V/S
UNION OF INDIA | ANUP NARAYAN MOHANTY
S.S.PADHY, A.S.MOHANTY, S.JENA,
P.MOHANTY
M/S S.K.ROY CHOUDHURY M/S
T.K.SATPATHY |
| WITH WP(C)/9690/2024
[ODHC010265842024]
(Order dtd.14.05.2024 may
kindly be seen. Counter
affidavit filed by OP-1 to 5.
Further orders on IA.5088/24
is at fl.A for stay.) | M/A. SIMPLEX
INFRASTRUTURES LTD.,
KOLKATA
V/S
UNION OF INDIA | ANUP NARAYAN MOHANTY
S.S.PADHY, A.S.MOHANTY, S.JENA,
P.MOHANTY, M.A.BOHDAR,
D.CHOUDHURY
TUSHAR KANTI SATAPATHY(SR.
S.C.), DEBASIS
TRIPATHY(CGC),BISMAYA ANAND
PRUSTY |
| WITH WP(C)/9724/2024
[ODHC010265852024]
(Counter affidavit filed by OP-
1 to 5. Further orders on
IA.5089/24 is at fl.A for stay.
Receipt regarding service of
extra copies of brief not
received.) | M/A. SIMPLEX
INFRASTRUTURES LTD.,
KOLKATA
V/S
UNION OF INDIA | ANUP NARAYAN MOHANTY
S.S.PADHY, A.S.MOHANTY, S.JENA,
P.MOHANTY, M.A.BOHDAR,
D.CHOUDHURY
TUSHAR KANTI SATAPATHY(SR.
S.C.)
BISMAYANANDA PRUSTY |
| 4. WP(C)/22689/2023
[ODHC010551392023]
(I.A. No 12842/2023 is at fl. A
for addition of Party & cause
title. Copy not served. Counter
affidavit filed by OP no 5 & 6 is
at fl. B. Extra copy of WP not
served on Ld. counsels for OP
no 2-4.) | M/S VEDANTA LTD.,
BBSR
V/S
UNION OF INDIA | PRASHANTA KUMAR NAYAK
A.K.MOHAPATRA
TUSHAR KANTI SATAPATHY |

FRESH ADMISSION

- | | | |
|--|--|------------------------------|
| 5. WP(C)/26762/2026
[ODHC010537632026]
(I.A. No. 13300/2026 is at flag
"A" for maintainance of Status
Quo. I.A. No. 13301/26 is at
flag "B" for appro.order. P/L.)
MENTION | STATE BANK OF INDIA,
BARIPADA BRANCH,
MAYURBHANJ
V/S
STATE OF ODISHA | MAMTA TRIPATHY
L.PATTNAIK |
|--|--|------------------------------|

FRESH ADMISSION - TAX MATTERS

- | | | |
|--|--|--|
| 6. WP(C)/16372/2025
[ODHC010376802025]
(I.A. No. 9014 of 2025 at flag
"A" for Stay. Mr.Tushar Kanti
Satapathy (Sr.SC) appeared for
GST, Central Tax & Customs
(Opps. 4 and 5) by filing
appearance memo. Mr. Sujan
Kumar Roy Choudhury (Sr.SC)
appeared for GST & Central
Excise by filing Vakalatnama.
P/L.) | M/S OM SAI
ENGINEERING WORKS
V/S
UNION OF INDIA | DEBASISH HAZRA

CHOUDHURY SUJAN ROY, TUSHAR
KANTI STAPATHY |
| 7. WP(C)/10322/2026
[ODHC010242702026]
(Order, Dtd.05.05.2026 may
kindly be seen. IA
No.6252/2026 at fl.A for stay.
P/L.) | M/S C.P.ARORA
PVT.LTD, NEW DELHI
V/S
THE PRINCIPAL
COMMISSIONER CGST
AND CENTRAL EXCISE,
BHUBANESWAR | ANUP NARAYAN MOHANTY
G.M.RATH, S.S.PADHY,
M.A.BOHDAR, P.MOHANTY |
| 8. WP(C)/12616/2026
[ODHC010292232026]
*(I.A. No.7507/ 2026 is at flag-
'A' for appr. direction. P/L.) | SEKH MOHAMMAD
GOLAM QUADRI @ SEKH
GOLAM QUADRI
V/S
THE ASSISTANT | BHABANI PRASAD MOHANTY
A.N.RAY, S.P.BHUYAN,
J.J.PRADHAN, S.A.MOHANTY |

		COMMISSIONER OF STATE TAX, CT AND GST ENFORCEMENT UNIT, BALASORE	
9.	WP(C)/15975/2026 [ODHC010372822026] (I.A. No. 9449/2026 is at flag "A" for stay. P/L.)	M/S. K.C.S. PRIVATE LTD., ANGUL V/S COMMISSIONER GST AND CENTRAL EXCISE KK-42, ROURKELA	CHITTA RANAJAN DAS M.R.DHAR, R.K.SAHOO, R.K.JENA
10.	WP(C)/17215/2026 [ODHC010405472026] (I.A. No. 10253 / 2026 is at flag "A" for appropriate direction. P/L.)	M/S.LAXMI COLD STORAGE, SUNDERGARH V/S THE STATE TAX OFFICER, CT AND GST CIRCLE, SUNDERGARH	BHABANI PRASAD MOHANTY A.N.RAY, S.P.BHUYAN, J.J.PRADHAN, S.A.MOHANTY
11.	WP(C)/17224/2026 [ODHC010405592026] P/L.	M/S. SRI JAGANNATH ENGINEERING AND CONSTRUCTION, JHARSUGUDA V/S THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, JHARSUGUDA	BHABANI PRASAD MOHANTY A.N.RAY, S.P.BHUYAN, J.J.PRADHAN, S.A.MOHANTY
12.	WP(C)/17225/2026 [ODHC010405732026] (I.A. No. 10260 / 2026 is at flag "A" for appropriate order. P/L.)	M/S.KALINGA ENTERPRISES, JHARSUGUDA V/S THE STATE TAX OFFICER, CT AND GST CIRCLE, JHARSUGUDA	BHABANI PRASAD MOHANTY A.N.RAY, S.P.BHUYAN, J.J.PRADHAN, S.A.MOHANTY
13.	WP(C)/24122/2026 [ODHC010573512026] (I.A. No. 14148 of 2026 is at flag "A" for appropriate orders.) P/L	DR.SUNIL KUMAR PADHI V/S THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR	DIGANTA DAS R.K.TRIPATHY, C.TRIPATHY
14.	WP(C)/25028/2026 [ODHC010589692026] (I.A. No. 14519/ 2026 is at flag "A" for stay. P/L.)	KENDRAPARA URBAN COOPERATIVE BANK LTD., KENDRAPARA V/S DEPUTY COMMISSIONER OF INCOME TAX CIRCLE- 2(I), BHUBANESWAR	KAJAL SAHOO R.GHOSH, S.SAHOO, U.SAHOO, P.PANIGRAHI
15.	WP(C)/25708/2026 [ODHC010609152026] (I.A. No. 15102/ 2026 is at flag-'A' for stay. P/L.)	M/S. CHANDAN ELECTRICAL,ANGUL V/S JOINT COMMISSIONER OF STATE TAX , TERRITORIAL RANGE, ANGUL	KAJAL SAHOO R.GHOSH, S.SAHU, U.SAHOO, R.PANIGRAHI, P.MISHRA
16.	WP(C)/27107/2026 [ODHC010599802026] P/L.	RAMESH KUMAR DALEI V/S COMMISSIONER, GST(STATE) VANIJYA KAR BHAWAN, CUTTACK	PRIYABRATA MOHAPATRA S.BARIK
17.	WP(C)/27663/2026 [ODHC010654502026] P/L	NAMITA BEHERA V/S COMMISSIONER OF CT AND GST, CUTTACK	CHITTA RANAJAN DAS R.K.SAHOO, S.SANKALP
18.	WP(C)/30411/2026 [ODHC010714202026] (IA no. 17873/2026 is at flag "A" for stay.) P/L	M/S NARESH KUMAR BEHERA V/S ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR II DIVISION	KSHIROD KUMAR SAHOO D.K.SAMAL
19.	WP(C)/30582/2026 [ODHC010718462026] (I.A. No. 17977/26 is at flag	M/S.KAMALUDDIN, KORAPUT V/S	MADHAB LAL AGARWAL Z.WALLACE, A.NAYAK

	"A" for stay.) P/L	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, RAYAGADA DIVISION, RAYAGADA	
20.	WP(C)/31527/2026 [ODHC010742972026] (I.A No-18545/26 at fl 'A' for stay.) P/L	SHRIRANJAN KUMAR SAHU V/S CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL Z.M.WALLACE, A.NAYAK
21.	WP(C)/31531/2026 [ODHC010743012026] (I.A No-18547/26 at fl 'A' for stay.) P/L	LAXMINARAYAN MISHRA V/S CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL Z.M.WALLACE, A.NAYAK
22.	WP(C)/31645/2026 [ODHC010674352026] P/L	KNIIT NET INDUSTRIES PRIVATE LIMITED, KHURDA V/S SUPERINTENDENT OF CGST AND CENTRAL EXCISE, BHUBANESWAR II CIRCLE	SITANSHU KUMAR DEY MUKESH AGARWAL
23.	WP(C)/32081/2026 [ODHC010767792026] P/L	M/S ABDHISH DHAL SAMANTA, BHUBANESWAR V/S CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	GOURAV KUMAR ROY CHOUDHURY K.ROY CHOUDHURY, A.K.SAHOO
24.	WP(C)/32267/2026 [ODHC010769442026] (I.A No. 19167 of 2026 is at flag- " A " for stay.) P/L	M/S. NARAHARI DAS, JAGATSINGHPUR V/S UNION OF INDIA	ITISHREE TRIPATHY S.SHARMA
25.	WP(C)/32269/2026 [ODHC010769462026] (I.A No. 19168 of 2026 is at flag- " A " for stay.) P/L	M/S. NARAHARI DAS, JAGATSINGHPUR V/S UNION OF INDIA	ITISHREE TRIPATHY S.SHARMA
26.	WP(C)/32301/2026 [ODHC010766572026] (I.A. No. 19135/ 2026 at Flag- A for stay.) P/L	M/S KAMALAKANTA TRIPATHY- MM ENGINEERS AND CONSULTANTS V/S THE ASST COMMISSIONER OF CT AND GST, CUTTACK 1 CENTRAL CIRCLE,CUTTACK	JIBAN JYOTI PRADHAN S.A.MOHANTY,K.K.SAHOO
27.	WP(C)/32341/2026 [ODHC010771922026] P/L	SANTOSH BIHARI V/S CT AND GST OFFICER, DHENKANAL CIRCLE	PRASANTA KUMAR MISHRA I.TRIPATHY
28.	WP(C)/32525/2026 [ODHC010763652026] P/L.	SUNANDA RAUL V/S THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS NAD SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY A.N.RAY, S.P.BHUYAN, J.J.PRADHAN, S.A.MOHANTY
29.	WP(C)/32526/2026 [ODHC010763802026] (I.A.No-19302/2026 is at flag "A" for stay. P/L.)	UPENDRA KUMAR SAHOO V/S CHIEF COMMISSIONER OF CT AND GST, ODISHA	ABHISHEK SAHOO S.NAYAK, D.P.DALAI, A.JOSHI, J.K. PRADHAN
30.	WP(C)/32550/2026 [ODHC010775262026] P/L.	BIJAYA KUMAR PAREKH V/S STATE TAX OFFICER, CT AND GST BALANGIR CIRCLE, BALANGIR	ABHISHEK SAHOO S.NAYAK, A.JOSHI, D.P.DALAI
31.	WP(C)/32610/2026 [ODHC010763872026]	MANORANJAN SADANGI V/S	PRANAYA KISHORE HARICHANDAN P.HARICHANDAN, CH.M.R.MISHRA

P/L	SUPERINTENDENT, CGST AND CENTRAL EXCISE, GOPALPUR RANGE, GANJAM	
32. WP(C)/32680/2026 [ODHC010775022026] (I.A. No. 19300/2026 is at flag "A" for app. orders.) P/L	M/S TECHNOCRAT ENTERPRISES, ANGUL V/S CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY G.K.ROY CHOUDHURY
33. WP(C)/32759/2026 [ODHC010774732026] P/L.	M/S. MIDDLEX, PURI V/S COMMNR. OF STATE TAX, BANIJYAKAR BHAWAN, CUTTACK	BIBHUDENDRA MOHANTY P.JENA
34. WP(C)/32772/2026 [ODHC010744492026] (I.A. No. 18574 / 2026 is at flag "A" for appropriate order. P/L.)	M/S JYOTSNA FILLING CENTRE, CUTTACK V/S UNION OF INDIA	ADHIRAJ MOHANTY B.K.SAHOO
35. WP(C)/32845/2026 [ODHC010779022026] (I.A. No. 19410 / 2026 is at flag 'A' for stay. P/L.)	M/S. KALINGA ENTERPRISES, NAYAGARH V/S CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	CHITRASEN PARIDA D.HAZRA
36. WP(C)/32872/2026 [ODHC010778332026] P/L.	PUSPANJALI BHUYAN V/S THE COMMISSIONER OF CT AND GST, ODISHA	JIBAN JYOTI PRADHAN S.A.MOHANTY, K.K.SAHOO, J.JOSHI
37. WP(C)/32927/2026 [ODHC010755832026] P/L.	SUNIL KUMAR GUPTA @ SUNIL GUPTA V/S UNION OF INDIA	ABHISEK AGARWAL A.AGARWAL, R.JAIN
38. WP(C)/33050/2026 [ODHC010737822026] (I.A.18445/2026 is at flag "A" for appropriate order. P/L.)	MIR SABIR V/S PRINCIPAL CHIEF COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR	JAGAMOHAN PATTANAIAK A.PATTANAIAK, J.R.BEHERA
39. WP(C)/33115/2026 [ODHC010778302026] (I. A. No. 19403/26 is at flag "A" for stay. P/L.)	M/S RAMESH CHANDRA SAUNTA V/S THE ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, RAYAGADA	MADAN MOHAN DAS U.BAL, R.PRIYADARSINI, L.K.PADHI
40. WP(C)/33279/2026 [ODHC010769612026] P/L.	PIYUSH RANJAN PANDA V/S THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES,NEW DELHI	JAGAMOHAN PATTANAIAK A.PATTANAIAK, J.R.BEHERA, S.K.DAS, B.RAUL, P.BARIK
41. WP(C)/33322/2026 [ODHC010787772026] P/L.	M/S MAA SUNADEI INDANE GRAMIN VITRAK, NAYAGARH V/S COMMISSIONER OF CT AND GST, CUTTACK, ODISHA	SABYASACHI PANDA
42. WP(C)/33381/2026 [ODHC010790932026] (I.A. No. 19634/26 is at flag "A" for appr. order.) P/L	M/S.RINA BEHERA, BHUBANESWAR V/S THE ASST.COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR- II,BHUBANESWAR	BHABANI PRASAD MOHANTY A.N.RAY, S.P.BHUYAN, J.J.PRADHAN, S.A.MOHANTY

FRESH ADMISSION - TAX ADJOURNED MATTERS

43. WP(C)/19893/2023 [ODHC010481802023] (Order, Dtd.22.04.2024 may kindly be seen. IA No.9399/23 at fl.A for further orders. Counter not yet received.) SPec.Adj. **BHARAT BHUSAN SWAIN** V/S **SASWAT KUMAR ACHARYA** **S.PHOLGU, A.AGARWAL, J.SAHOO, S.AGRAWAL** **PRINCIPAL COMMNR. OF MR. T.K.SATAPATHY SSC INCOME TAX-1, BBSR**
44. STREV/40/2024 [ODHC010745932024] (I.A. No. 97 of 2024 is at flag - 'B' for stay. P/L.) **M/S. NARBHERAM** **POWER AND STEEL PVT. LTD., DHENKANAL** V/S **STATE OF ODISHA** **M/S. NANDA** **CONTRUCTION PVT. LTD., ANGUL** V/S **ADDITIONAL COMMISSIONER, GST AND CENTRAL EXCISE COMMISSIONERATE, SUNDERGARH** **DUBARAJ RAUDIA** V/S **PRATIK DASH** **D.BARIK** **PRAKASH KUMAR JENA** **S.P.DALAI, L.N.SAHOO** **BIBHUTI BHUSAN PANDA** **M.K.MOHANTY,**
45. WP(C)/10807/2025 [ODHC010253492025] (I.A. No. 5963/2025 is at flag 'A' for acceptance of photo copies of annexure. I.A. No. 5964/2025 is at flag 'B' for stay. P/L.) Spec.Adj. **M/S. NANDA** **CONTRUCTION PVT. LTD., ANGUL** V/S **ADDITIONAL COMMISSIONER, GST AND CENTRAL EXCISE COMMISSIONERATE, SUNDERGARH** **DUBARAJ RAUDIA** V/S **PRATIK DASH** **D.BARIK** **BIBHUTI BHUSAN PANDA** **M.K.MOHANTY,**
46. WP(C)/21087/2025 [ODHC010525252025] (I.A. No. 12507/25 is at flag "A" NATIONAL FACELESS for stay. Or. No.1 may be seen. In this regard, report of SR at flag "10" may be seen. P/L.) **M/S. RAMKISHAN, ROURKELA** V/S **COMMISSIONER, CT AND GST, CUTTACK** **M/S. CHITTA RANAJAN DAS** **R.K.JENA, A.K.NAYAK** **STANDING COUNSEL** **SUJAN KUMAR ROY CHOUDHURY**
47. WP(C)/21715/2025 [ODHC010530412025] (Counter Affidavit dated 09.10.2026 on behalf of the Opposite Party Nos. 1 & 3 is at Flag "A". Memo of appearance of Mr.Sujan Kumar Roy Choudhury , Sr. Standing Counsel , GST and Central Excise is tagged to the record.) Spec.ADJ. P/L **RANJAN KUMAR PATTNAIK** V/S **UNION OF INDIA** **MR. SATYA NARAYAN PATTANAIK (CGC), DEBASISH PATTANAIK (JR. S.C.)** **KANANBALA ROY CHOUDHURY** **G.K.ROYCHOUDHURY**
48. WP(C)/84/2026 [ODHC010956772025] (I.A. No. 126/2026 is at Flag "A" for futher Orders. Counter Affidavit not received till date.) Spec.Adj. P/L **RANJAN KUMAR PATTNAIK** V/S **UNION OF INDIA** **MR. SATYA NARAYAN PATTANAIK (CGC), DEBASISH PATTANAIK** **KANANBALA ROY CHOUDHURY** **G.K.ROYCHOUDHURY** **MR. DEBASISH PATTANAIK (GST AND CE)**
49. WP(C)/5261/2026 [ODHC010109412026] (I.A. No. 16193 of 2026 is at flag "A" for appropriate orders. I.A. No. 16195 of 2026 is at flag "B" for further orders. Pursuant to Court's Order no. 1 dated 21.08.2026, Objection by the Id Senior Standing Counsel not received. Counter affidavit by the Junior Standing Counsel for the Income Tax Deptt. not filed.) Spec.Adj. P/L **INDU DEVI TIBAREWAL @ANAND PRAKASH DAS** **INDU DEVI** V/S **COMMISSIONER OF INCOME TAX, (APPEAL), BHUBANESWAR** **A.MOHAPATRA**
50. WP(C)/9201/2026 [ODHC010198152026] (Addl. affidavit filed by the Adv. for the Petitioner on dtd. **M/S MANORAMA NAYAK, KHORDA** V/S **RAMESH CHANDRA JENA** **M.K.JENA** **ASSISTANT**

	15.05.2026 is at flag "1". The enquiry report as per Or. No. 02 dtd. 30.09.2026 not received from the learned Standing Counsel appearing for the CT & GST Department. P/L.) Spec.Adj.	COMMISSIONER OF STATE TAX, CT AND GST, BHUBANESWAR IV CIRCLE, KHURDA	
51.	WP(C)/10246/2026 [ODHC010236822026] (I.A No- 6127/26 at fl 'A' for appropriate orders. Consolidated writ petition filed & kept in place.) mention P/L	ASHOK KUMAR SAHU V/S CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI	DIGANTA DAS R.K.TRIPATHY, C.TRIPATHY
52.	WP(C)/11950/2026 [ODHC010284742026] (Additional Documents along with a memo filed by the Petitioner on 31.08.2026 is at Flag "A" may kindly be seen. Counter Affidavit by Ld. Standing Counsel for the CT & GST not received till date. P/L) ADJ. .	M/S CIVIC CONSTRUCTION (I) PRIVATE LTD, BHUBANESWAR V/S THE COMMISSIONER OF COMMERCIAL TAXES CT AND GST, CUTTACK	RAMESH CHANDRA JENA M.K.JENA
53.	WP(C)/18108/2026 [ODHC010432912026] (P/L.) Spec.Adj.	ASHOK KUMAR PATTANAIK @ A.PATNAIK V/S STATE OF ODISHA	KARUNAKAR DAS B.MOHANTY
54.	WP(C)/18753/2026 [ODHC010453082026] (I.A.No-11340/2026 is at flag A for appropriate order. P/L.) Spec.Adj.	M/S. AMARJOTHI GRANITES (INDIA) PVT. LTD., BERHAMPUR, GANJAM V/S THE COMMISSIONER, COMMERCIAL TAX AND GST, ODISHA, CUTTACK	SIDHARTH SHANKAR PADHY S.G.DAS, P.MOHANTY, B.PATTNAIK
55.	WP(C)/21006/2026 [ODHC010500152026] (I.A. No.12429/ 2026 is at flag- 'A' for further orders regarding stay. No counter is filed yet. P/L.) Spec.Adj.	M/S BISWA DISTRIBUTOR, PHULBANI V/S STATE TAX OFFICER OF CT AND GST, CT AND GST CIRCLE, PHULBANI	KAJAL SAHOO R.GHOSH, S.SAHU, U.SAHOO, R.PANIGRAHI
56.	WP(C)/23187/2026 [ODHC010553312026] (I.A. No.13707/ 2026 is at flag-'A' for appr. orders. No counter is filed yet. Order dtd.30.09.2026 may be seen. P/L.) Spec.Adj.	M/S AVIAN INFRASTRUCTURE AND ENERGY PRIVATE LIMITED,BHUBANESWAR V/S THE PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE,BHUBANESWAR	KANANBALA ROY CHOUDHURY G.K.ROY CHOUDHURY MR.BISMAY ANAND PRUSTY
57.	WP(C)/23367/2026 [ODHC010557892026] (I.A.No. 13803 of 2026 at flag "A" for appropriate orders. P/L.)	M/S.LARSEN AND TOUBRO LTD, BHUBANESWAR V/S STATE OF ODISHA	ANUP NARAYAN MOHANTY G.M.RATH, S.S.PADHY, P.MOHANTY, M.A.BOHDAR
58.	WP(C)/26711/2026 [ODHC010640792026] (I.A. No. 15982 /2026 is at flag "A" for stay. P/L.) ADJ.	CHINMAY KHUNTIA V/S CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	ITISHREE TRIPATHY S.SHARMA, R.SAHOO, P.PANDA
59.	WP(C)/27345/2026 [ODHC010647582026] (Affidavit not filed. Or.No.02,dtd 30.9.26 may kindly be seen. Reg.Obtain instruction by Ld.Sr. Standing Counsel. P/L.) Spec.Adj.	M/S SUSHIL KUMAR AGARWAL, ROURKELA V/S THE CHIEF COMMISSIONER, CGST, CX AND CUSTOMS, BHUBANESWAR	GOURAV KUMAR ROY CHOUDHURY K.ROY CHOUDHURY, A.K.SAHOO
60.	WP(C)/29702/2026 [ODHC010667302026] (I.A. No.16692/ 2026 is at flag- 'A' for appr. order. P/L.)	M/S MAA SWARNAPAI CHEMICALS (OPC) PRIVATE LIMITED, CUTTACK	AJAYA KUMAR DASH

Spec.Adj.	V/S SALES TAX OFFICER, CUTTACK I M/S UTKAL SUPPLIERS,GANJAM V/S ASSISTANT COMMISSIONER OF CT AND GST, GANJAM-I CIRCLE,GANJAM	SOUMYA RANJAN MOHANTY R.GHOSH, K.SAHOO, S.SAHU, U.SAHOO, R.PANIGRAHI, P.MISHRA SRI SUJAN KUMAR ROUY CHOUDHURY, SR.S.C.
61. WP(C)/30757/2026 [ODHC010732012026] (I.A. No. 18310 of 2026 is at flag "A" for stay. Pursuant to Court's Order no. 1 dated 23.09.2026, affidavit with reg. to attachment of freezing of the account of the petitioner not filed. P/L.) Spec.Adj.		
62. WP(C)/31632/2026 [ODHC010728812026] P/L.) ADJ.	ZAKIR HUSSAIN ALI KHAN V/S ADDITIONAL COMMISSIONER (APPEALS), BHUBANESWAR CHANDAN KUMAR BATHUAL V/S SUPERINTENDENT, CGST AND CENTRAL EXCISE, CUTTACK-III RANGE, CUTTACK	MADHAB LAL AGARWAL Z.M.WALLACE, A.NAYAK
63. WP(C)/31756/2026 [ODHC010756862026] P/L.) ADJ.	M/S SANKAR PADHI V/S THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	PRASANTA KUMAR MISHRA S.S.MOHANTY, I.TRIPATHY, D.BEHERA, J.K.PALEI
64. WP(C)/31975/2026 [ODHC010763482026] (I.A. No.19087/ 2026 is at flag 'A' for appr. order. P/L.) ADJ.	M/S SIBA TRADING, NABARANGPURR V/S CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	GOURAV KUMAR ROY CHOUDHURY K.ROY CHOUDHURY
65. WP(C)/31984/2026 [ODHC010758142026] (I.A. No.18929/ 2026 is at flag-'A' for stay. P/L.) ADJ.		MADHAB LAL AGARWAL Z.M.WALLACE, A.NAYAK

FRESH ADMISSION - ADJOURNED MATTERS

66. WP(C)/5287/2026 [ODHC010087442026] (I.A. No. 2523 of 2026 is at flag "A" for stay. I.A. No. 19978 of 2026 is at flag "B" for amendment of the writ application. (Copy served)(Consolidated cause title filed (Copy served) and kept below the record). Receipt reg. service of copy of WP on the Ld. Counsel for the State not received. Pursuant to Court's Order dated 9.10.2026, reply by the Collector not filed. In Order dated 9.10.2026, the order no. has inadvertently typed as "1" in stead of "3".) Spec. Adj. P/L	M/S LIONS CLUB, CUTTACK V/S STATE OF ODISHA	SUBHANKAR ROUT M/S.DEBASIS NAYAK, S.K.SAHU, P.K.BEHERA, V.MAHAPATRA
67. WP(C)/13317/2026 [ODHC010282812026] Spec. adj. P/L	NARENDRA KUMAR BEHERA V/S STATE OF ODISHA	DHANOJ KUMAR SAHOO S.NAHAK
68. WP(C)/32454/2026 [ODHC010764232026] (I.A. No. 19090 / 2026 is at flag "A" for appropriate order.) Spec. adj. P/L	MAHAVIR UTHA PHALA BYABASAYA WELFARE TRUST, BHUBANESWAR V/S STATE OF ODISHA	SRINIVAS MOHANTY K.PATRA, S.R.MOHANTY, E.DASH

FOR ORDERS - TAX AND EXCISE MATTERS

69. STREV/8/2025 [ODHC010316342025]	M/S. ACB (INDIA) LTD.,SUNDARGARH	ISHWAR MOHANTY
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(IA No.19/2025 is at fl.A for V/S
condonation of delay. IA STATE OF ODISHA
No.21/2025 is at fl.B for
dispensing with filing of
c.copies of orders under Annex-2
& 3. P/L.)

FOR ADMISSION - TAX MATTERS

- | | | | |
|-----|---|---|---|
| 70. | OJC/8110/2001
[ODHC010006502001]
Spec.Adj.
WP(C)/7036/2019
[ODHC010189282019]
(Order, Dtd.08.12.2022 may kindly be seen. Counter dtd.16.04.2019 by OP.1. Preliminary counter dtd.17.04.2019 by op.2. Rejoinder dtd.30.04.2019 by petitioner to counter by OPs.1. Rejoinder dtd.30.04.2019 by petitioner to counter by OPs.2. Reply dtd.26.07.2019 of the OP.1 to the rejoinder dtd.30.04.2019 filed by the petitioner. Affidavit to to the above reply by petitioner filed on dtd.18.12.2019. Counter dtd.27.01.2021 by OP.2. Additional rejoinder affidavit dtd.22.02.2021 to the counter affidavit by OP.2. IA No.5934/19 is at fl.B for dispensing with filing of c.copy. Undertaking of petitioner company in compliance to court's order dtd.20.11.2019 is at fl.D. Written notes of submission filed on dtd.27.08.2026 is kept top of the brief.) MENTION WITH WP(C)/25587/2019 [ODHC010722812019] (Consolidated writ petition filed and kept in place. With Counter by OP.2 and it's rejoinder. Reply by OP.2 to the rejoinder filed. IA No.17299/19 at fl.A for dispensing with filing of C.Copies. IA No.17300/19 at fl.B for further orders re:stay.) MENTION WITH WP(C)/13730/2020 [ODHC010309432020] (With Counter by Op.2 and its Rejoinder filed by Petitioner. Reply filed by Op.2 to the rejoinder of petitioner, copy not served. IA No.6330/20 is at fl.A for dispensing with filing of certified copy. IA No.6331/20 is at fl.B for further order reg.stay. Memo with copy of the order dtd.4.6.20 passed in the WP(C) No.12547/20 filed by the Adv. for the petitioner is at fl.X. Addl.affidavit dtd.22.01.2026 filed by the petitioner is at fl.D. As per order dtd.08.12.2022, addl.affidavit not yet filed by ld.ASC. Written notes of | <div>M/S.DEEPAK TRADERS V/S SALES TAX OFFICER TATA STEEL BSL LTD. V/S STATE OF ODISHA</div> <div>TATA STEEL BSL LTD V/S STATE OF ODISHA</div> <div>TATA SETTL BSL LIMITED V/S STATE OF ODISHA</div> | <div>M/S.J.PRADHAN P.PRADHAN, S.K.PRADHAN-3. MR.P.MOHANTY,S.R.S.C.CT MR.R.K.RATH(SR.ADV.), M/S.SUDARSHAN NANDA A.THAPLIYAL,S.PATNAIK,A.MOHANTA M/S.PRAVAT KU. MUDULI, S.P.PANDA, C.K.ROUT</div> <div>MR.R.K.RATH, M/S.SUDARSHAN NANDA S.PATTNAYAK, A.THAPLYAL, A.MAHANTA AGA,M/R.P.K.MUDULI S.PANDA,C.K.ROUT</div> <div>SUDARSHAN NANDA A.MAHANTA, S.PATTNAYAK, MR.S.P.MISRA (MR.S.PALIT(A.G.A.), M/S .PRAVAT.K.MUDULI, S.P.PANDA, C.K.ROUT</div> |
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submission along with citation not filed. With WP(C) Nos.9375/2017 & 1553/2022 both are disp.of cases.)		
72. WP(C)/36552/2021 [ODHC010790822021] (Counter affidavit filed by OPs.2,4,5,6 & 7. Rejoinder affidavit filed by the petitioner. Counter affidavit filed by OP.3. IA No.16957/21 at Fl.A for dispensing with filing of c.copy of Annex-11 series. IA No.16958/21 at fl.B for further orders re:stay. Memo of appearance from Ld.Counsel M/S.R.C.CHIMANKA and M/S.S.PADHY not yet received. Compilation of case laws and documents kept below the record.)	M/S. IDCOL KALINGA IRON WORKS LTD. V/S UNION OF INDIA	CHITTA RANJAN DAS D.K.SAHOO, S.PARIDA M/S.CH.SATYAJIT MISHRA M/S.R.C. CHIMANKA,M/S.S.PADHY
WITH WP(C)/36189/2021 [ODHC010783322021] (Order, Dtd.16.01.2023 may kindly be seen. With Counter by OPs.4 to 7 & its rejoinder. With Counter by OPs.1 & 3. Rejoinder affidavit filed. IA No.16812/21 is at fl.A for dispensing with filing of c.copy of Anx.11 series. IA No.16813/21 is at fl.B for stay. With compilation case laws. Pursuant to Court's order No.2, dtd.10.01.2022 notification not filed. Appearance memo not filed by Mr.S. Padhy. IA No.15371/2023 at fl.C for amendment of the writ petition, copy not served. consolidated copy of the cause title filed by the petitioner at fl.10.)	M/S. IDCOL KALINGA IRON WORKS LTD. V/S UNION OF INDIA	CHITTARANJAN DAS D.K.SAHOO, S.PARIDA M/S.CH.SATYAJIT MISHRA,MR.PRASANNA KU.PARHI,ASG M/S.R.C. CHIMANKA,M/S.S.PADHY
WITH WP(C)/36194/2021 [ODHC010783432021] (Counter affidavit by OP-4 to 7. V/S Rejoinder filed by petitioner. Counter by OP-1 & 3. IA No.16815/21 at Fl.A for dispensing with filing of c.copy of Annex-11 series. IA No.16816/21 at Fl.B for stay. Compilation of case laws filed in WP(C) No. 36189/2021. Pursuant to order dated.10.01.2022, certain other notification not received. Appearance memo of Mr. S.Padhy not received. IA No.15372/2023 is at Fl-C for amendment of the WP, copy not served. consolidated copy of the cause title filed by the petitioner at fl.10.)	M/S. IDCOL KALINGA IRON WORKS LTD., V/S UNION OF INDIA	CHITTARANJAN DAS D.K.SAHOO, S.PARIDA M/S.CH.SATYAJIT MISHRA,MR.PRASANNA KU.PARHI,ASG M/S.R.C. CHIMANKA,M/S.S.PADHY
WITH WP(C)/36554/2021 [ODHC010790882021] (Counter affidavit by OP-4 to 7. V/S Rejoinder filed by petitioner. Counter by OP-1 & 3. IA No.16960/21 at Fl.A for dispensing with filing of c.copy of Annex-11 series. IA	M/S.IDCOL KALINGA IRON WORKS LTD V/S UNION OF INDIA	CHITTA RANAJAN DAS D.K.SAHOO, S.PARIDA MR. R.C.CHIMANKA, MR.S.PADHY, MR. CH. SATYAJIT MISHRA

No.16962/21 at Fl.B for further orders reg:stay. Counter not yet received from OP-2. IA No.15345/2023 is at Fl-C for amendment of the WP. consolidated copy of the cause title filed by the petitioner at fl.X.)

WITH WP(C)/36557/2021 M/S IDCOL KALINGA
[ODHC010790992021] IRON WORKS LTD.

(Counter affidavit by OP-4 to 7. V/S

Rejoinder filed by petitioner. UNION OF INDIA

Counter by OP-1 & 3. IA

No.16967/21 at Fl.A for dispensing with filing of c.copy of Annex-11 series. IA

No.16968/21 at Fl.B for

further orders reg:stay.

Counter not yet received from OP-2. IA No.15344/2023 is at Fl-C for amendment of the WP. consolidated copy of the cause title filed by the petitioner at fl.X.)

WITH WP(C)/36558/2021 M/S. IDCOL KALINGA
[ODHC010791032021] IRON WORKS LTD.,

(Order, Dtd.16.01.2023 may V/S

kindly be seen. Counter by UNION OF INDIA

OPs.4 to 7 and its rejoinder by petitioner. Counter filed by

OPs.1 & 3. IA No.16969/21 at

fl.A for dispensing with filing of

c.copy of Annex-11 series. IA

No.16970/21 at fl.B for further

orders re:stay. Counter

affidavit not yet received from

OP.2. IA No.15343/2023 at fl.C

for amendment of the writ

petition. consolidated copy of

the cause title filed by the

petitioner at fl.X.)

WITH WP(C)/36560/2021 M/S IDCOL KALINGA
[ODHC010791112021] IRON WORKS LTD.

(Counter affidavit by OP-4 to 7. V/S

Rejoinder filed by petitioner. UNION OF INDIA

Counter by OP-1 & 3. IA

No.16972/21 at Fl.A for

dispensing with filing of c.copy

of Annex-11 series. IA

No.16973/21 at Fl.B for

further orders reg:stay.

Counter not yet received from

OP-2. IA No.15341/2023 is at

Fl-C for amendment of the WP.

consolidated copy of the cause

title filed by the petitioner at

fl.X.)

CHITTA RANJAN DAS
D.K.SAHOO, S.PARIDA

MR. R.C.CHIMANKA, MR.S.PADHY,
MR. CH. SATYAJIT MISHRA

CHITTA RANJAN DAS
D.K.SAHOO, S.PARIDA

M/S.CH.SATYAJIT MISHRA
MR.R.C.CHIMANKAR MR.S.PADHY

CHITTA RANJAN DAS
D.K.SAHOO, S.PARIDA

MR. R.C.CHIMANKA, MR.S.PADHY,
MR. CH. SATYAJIT MISHRA

FOR ORDERS

73. WP(C)/32330/2026
[ODHC010766592026]

(I.A. No. 20018/ 2026 at Flag-AV/S

for amendment of the writ

petition, Copy not served.

Appearance memo of Mr.

Sidharth Ray, Sr. Adv., who

appeared for petitioner has not

yet been received. P/L.)

Spec.Adj.

WITH WP(C)/32333/2026 M/S SREE METALIKS
[ODHC010769582026] LTD

(I.A. No. 20019/ 2026 at Flag-AV/S

M/S. SREE METALIKS
LTD.

ODISHA SALES TAX
TRIBUNAL,CUTTACK

KSHIROD KUMAR SAHOO
D.K.SAMAL

KSHIROD KUMAR SAHOO
D.K.SAMAL

for amendment of the writ
petition, Copy not served.
Appearance memo of Mr.
Sidharth Ray, Sr. Adv., who
appeared for petitioner has not
yet been received. P/L.)

ODISHA SALES TAX
TRIBUNAL , CUTTACK

FOR ORDERS - WITHDRAWAL

74. WP(C)/18587/2025 M/S KSHIPRA PRANAYA KISHORE HARICHANDAN
[ODHC010367432025] CONSUMER MARKETING P.HARICHANDAN
(Instead of filing an I.A PVT. LTD., ROURKELA
,counsel for the petitioner has V/S
filed a withdrawal memo dated UNION OF INDIA
08.10.2026 at flag - " B " to
withdraw the writ petition.
P/L.)
75. WP(C)/18592/2025 M/S NITAANSH VINIMAY PRANAYA KISHORE HARICHANDAN
[ODHC010367762025] PVT. LTD., ROURKELA P.HARICHANDAN
(Instead of filing an I.A V/S
,counsel for the petitioner has UNION OF INDIA
filed a withdrawal memo dated
08.10.2026 at flag - " C " to
withdraw the writ petition.
P/L.)

FOR ADMISSION

76. WP(C)/32552/2025 NABA KISHORE SAHOO SRINIVAS MOHANTY
[ODHC010820182025] V/S K.PATRA, S.R.MOHANTY, E.DASH
(Or. dtd.19.02.2026 may kindlySTATE OF ODISHA M/S. ADISHA MOHANTY, S.
be seen. IA No.20361/ 25 at AGARWAL
fl.A for further appr. order.
Connected disposed of record
W.P.(C) No.38068/2023
available in BC No.FC152945.)
Spec. adj. [P/L]
77. WP(C)/10914/2026 ORISSA SPONGE IRON SOHAN MISHRA, S.NANDA
[ODHC010254582026] AND STEEL LTD., S.PATTANAIAK, P.K.MOHARANA
(I.A. No. 6546 / 2026 is at flag KEONJHAR
"A" for further order reg.: stay. V/S
Additional Affidavit by DEPUTY DIRECTOR, MR.S.V.RAJU (ASGI), RAJAT KUMAR
petitioner dtd. 08.04.26 is at DIRECTORATE OF PANDA
flag "10". I.A. No. 8733 / 2026 ENFORCEMENT, NEW
is at flag "B" for amendment of DELHI
the writ petition. Counter
Affidavit on behalf of O.P. No.
01 received and placed at flag
"20". Rejoinder Affidavit on
behalf of Petitioner received
and placed at flag "30" . A.D.
not yet received from O.P. No.
02. The postal tracking report
of notice issued to O.P. No. 02
shows current status " Item
delivered (Addressee)" and it is
placed at flag "T". Addl.
document filed in court on
02.05.26 received and kept
below the record. Application
by ld. Addl. Solicitor General
pursuant to Court's Order No.
04 not yet received. Mr. S.V.
Raju, ld. Addl. Solicitor General
of Union of India and Mr. Rajat
Ku. Panda, ld. Retainer
Counsel, ED, entered
appearance on behalf of O.P.
No. 01 by filing a
Memorandum. Consolidated
Cause Title received and
incorporated in the case
record. (Copy served on ld.
D.S.G.I.). Compilation on behalf

of the Directorate of Enforcement along with Citations received and placed at flag 'U'. Written notes of submission on behalf of Petitioners as well as O.P.s as per Order No. 06 not yet received. Counter Affidavit on behalf of Union of India as per Order No. 07 not yet received.) Spec. Adj. P/L

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| <p>78. WP(C)/14822/2026
[ODHC010305782026]
(Counter affidavit not yet received from Opps. 1 to 5 .
Receipt not received ragarding one extra copy service of the writ petition on Ld counsel for Accountant General. Receipt not received regarding five extra copy service of the writ petition on Ld. Counsel for state (opps. 1 to 5). order no.01, dated 18.09.2026 may be seen) Spec. adj. P/L</p> | <p>RAJKUMAR KUMBHAR
V/S
STATE OF ODISHA</p> | <p>KRISHNA CHANDRA SAHU
S.PRADHAN, D.K.MAHALIK,
I.P.SAHOO</p> |
| <p>79. WP(C)/22970/2026
[ODHC010549712026]
(I.A. No. 13605/ 2026 is at flag "A" for appropriate direction. Pursuant to ord. dtd. 21.09.2026, receipt showing service of four extra copies of the petition on ld. counsel for the State not received. AD not received from op. nos. 5 & 6 .) Spec. Adj. P/L</p> | <p>RINA SAHOO
V/S
STATE OF ODISHA</p> | <p>NIRANJAN LENKA
H.K.MOHANTA, N.LENKA,
P.K.BARIK, S.RANA, G.DASH,
T.K.JENA</p> |

FOR FINAL HEARING

- | | | |
|--|--|--|
| <p>80. WP(C)/28669/2019
[ODHC010777742019]
(Order dtd.20.07.2026 in SLP(C) - 36857/2025 by hon'ble Supreme Court of India is at fl.G. Counter affidavit dtd.28.02.20 filed by Ops.2 & 4 DEPT. and its Rejoinder filed by Petitioner. Reply affidavit dtd.01.02.23 filed by Ops.2 & 4 to the Rejoinder of Petitioner. Counter affidavit dtd.06.02.25 filed by Op.3, copy not served. Counter affidavit dtd.19.03.25 filed by Op.1 and its Rejoinder filed by Petitioner. Addl. affidavit dtd.28.01.20 filed by Petitioner is at fl.X. IA No.2678/2020 is at fl.A for further orders reg:stay. Written notes of submission and citation not filed.) Adj.</p> | <p>SAROJ KUMAR
MOHANTY
V/S
STATE OF ODISHA,LAW</p> | <p>M/S
M/S.SHIBANI SHANKAR PRADHAN,
DR.K.N.TRIPATHY, S.K.MISHRA,
B.P.PRADHAN, J.R.PUROHIT,
L.P.DWIVEDY</p> |
|--|--|--|

COURT NO - IX (5TH FLOOR)

14/10/2026

AT 10:30 AM

THE HON'BLE MR. JUSTICE M.S.SAHOO

(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT VIRTUAL/PHYSICAL MODE.)

TO BE MENTIONED

- | | | |
|--|---|--|
| <p>1. CMP/1612/2023
[ODHC011063982023]
(Typed out & compared copies (3 copies in total) of the order</p> | <p>KISHORE MEHER @
RAJKISHORE MEHER
V/S
NIMAI CHARAN BEHERA</p> | <p>RAMA CHANDRA
RATH,S.K.ACHARYA
M/S.DIGAMBAR SETHI,S.K.JENA</p> |
|--|---|--|

dtd. from 02.03.2005 up to 14.07.2006 produced is at Flag-B may kindly be seen. Further orders on IA No. 1556/2023 is at Flag-A. Order dtd. 07.10.2026 may kindly be seen.) Spec Adj

FOR REFERRAL TO THE SPECIAL MEDIATION DRIVE - MEDIATION 'FOR THE NATION'

- | | | | |
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| 2. | WP(C)/19839/2011
[ODHC010026992011]
(Notice could not be issued to OP.1 due to non-filing of requisites.) Spec Adj. | KHAGENDRA BEHERA
V/S
ARJUN BEHERA | M/S.P.C.ACHARYA
B.C.JENA |
| 3. | WP(C)/6159/2013
[ODHC010012702013]
(Further orders in MC. No.5745/13 is at fl.A for stay. AD from OP.2 not back.) Spec Adj. | DUTIKA NAYAK
V/S
GANGADHAR BHOI
ANDANR | M/S.PRASANNA KU.MISHRA
S.K.DASH |
| 4. | WP(C)/6927/2014
[ODHC010086072014]
(Instead of filing requisites for issuance of notice to OPs by speed post, the advocate for the petitioner filed registered post with AD on 10.04.2015. Hence notice could not be issued.) Spec Adj | KESHAB CH.JENA
V/S
S.D.O.NESCO,DKL. | M/S.NIRANJAN LENKA
M.R.MOHAPATRA, H.K.MAHANTA,
L.SAHU, MISS N.BEHERA, A.K.OTTA |

OLD MATTERS

- | | | | |
|----|---|---|--|
| 5. | WP(C)/1110/2010
[ODHC010049682010]
(Ld. Counsel for OP No. 1 & 2 to obtain instruction. With WP(C)- 8166/2009 and WP(C)- 2105/2013, both are disp. of cases.) Spec Adj. | DOLI KARAN
V/S
RAVENSHAW
UNIVERSITY | M/S
M/S.SARADA P.SARANGI
V.MOHAPATRA, S.SAHU, A.DAS. |
| 6. | WITH WP(C)/14541/2009
[ODHC010291062009]
(Counter affidavit on behalf of the OP. filed. Copy served. Rejoinder affidavit filed on behalf of the petitioner. MC. No.12368/2009 is at fl.A for further order reg. appr. order. MC. No.12776/2009 is at fl.B for appr. order.) | DR.KISHSORE CH.DAS
V/S
RAVENSHAW
UNIVERSITY | M/S
S.PATTNAIK, MR.J.K.RATH
M/S SARADA PRASANNA
SARANGI,A.PATNAIK,V.MAHAPATRA,
S.K.SAHU,A.RAY,A.KAR,R.PATNAIK,
J.MOHANTY. |
| 7. | WP(C)/15313/2012
[ODHC010009732012]
(Counter filed by OP.2 is at fl.A.) Spec Adj. | DAMAYANTI UPADHYAY
V/S
STATE AND ORS.
BASANTA BISWAL | M/S.G.N.MISHRA
A.K.SAA, A.PARIDA,
M.K.MAZUMDAR, P.MOHANTY, S. |
| 7. | WP(C)/22531/2014
[ODHC010058232014]
(Counter affidavit filed by OP.2 & 3. Copy served. Receipt showing service of extra copy not filed.) Spec Adj | STATE AND ORS.
BASANTA BISWAL
V/S
STATE | M/S.PRASANA KU.MISHRA
N.PANDA |

STAYED MATTERS

- | | | | |
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| 8. | CMP/648/2023
[ODHC010443882023]
(With Counter by Sole OP. IA No. 606/2023 is at Flag-A for further order reg. stay. IA no.16/24 at fl.Z1 for amendment. IA no.17/24 at fl.Z2 for extension of stay.) Spec Adj | RENUBALA BEHERA
V/S
PRAVATI BEHERA | SATYABRATA MOHANTY
MR. RAGHUNATH DAS
MOHAPATRA., A.K.JENA,
S.S.MOHAPATRA, A.P.RATH,
A.BISWAL, M/S.PRASANA KUMAR
SWAIN,M.BEHERA
M/S.KALPATARU
MISHRA,R.K.SAHOO |
| 9. | CMP/1536/2023
[ODHC010990562023] | BHAGABAN BAISAKH
V/S | BIBHUDHANANDA MUDULI |

(Counter affidavit/show cause BIRAKISHORE NAYAK M/S.AMBIKA PRASAD RAY,B.DAS
 reply on behalf of Sole OP.
 filed. Copy served. Further
 order in IA. No.1481/2023 is at
 fl.A regarding stay. No such
 affdt. has been filed yet by the
 OP. With Citation filed and
 kept on the top of the record.
 Order No. 04, dtd. 05.10.2026
 may kindly be perused.) Spec
 Adj.

10. CMP/597/2024 EAST COAST RAILWAYS DEBASIS TRIPATHY,C.G.C
 [ODHC010362352024] ,BHUBANESWAR SMT.PRATIMA NAYAK
 (Further orders in IA. V/S
 No.578/24 is at fl.A for BHAGYALATA DAS M/S UMESH CHANDRA PATNAIK, S
 appropriate order. Order dtd. PATNAIK, M R SAHOO, S M
 05.10.2026 may kindly be PATTNAIK.
 seen.) Spec Adj.

FRESH ADMISSION

11. WP(C)/17353/2026 DAMAYANTI SAHU KAPILA CHARAN NAYAK
 [ODHC010402972026] V/S A.NAYAK
 (For further order on I.A No-
 10185/2026 is at flag "A" for
 Stay. Notice could not be
 issued and order could not be
 communicated due to non
 filling of requisites. No V-
 nama/appearance memo
 received from Opp.nos.3 and 6.
 Counter affidavit yet not
 received.) Adj. P/L.
12. WP(C)/27730/2026 MAA GHATAGAON SHG, DIPTI RANJAN MOHAPATRA
 [ODHC010663642026] JHADABANDHA, GANJAMS.R.POLAI, B.K.SENDHA
 (Order No. 04 dated 01.10.2026V/S
 may kindly be seen. Neither STATE OF ODISHA
 A.D. nor unserved notice
 received from O.P. No. 4 and 5.
 Receipt regarding service of
 extra copy on ld. counsel for
 O.P. 1,2,3 not received.
 Counter/instruction not
 received from The State as well
 O.P. 4 and 5. I.A. No. 16599
 /2026 is at flag "A" for further
 orders reg. stay.) Adj. P/L.
- WITH WP(C)/27734/2026 BAJRANGABALI SHG, DIPTI RANJAN MOHAPATRA
 [ODHC010663772026] ARAKHAPUR, GANJAM S.R.POLAI, B.PASAYAT, B.K.SENDHA
 (Order No. 01 dated 01.10.2026V/S
 may kindly be seen. Neither STATE OF ODISHA
 A.D. nor unserved notice
 received from O.P. No. 4 and 5.
 Receipt regarding service of
 extra copy on ld. counsel for
 O.P. 1,2,3 not received.
 Counter/instruction not
 received from The State as well
 O.P. 4 and 5. I.A. No. 16603
 /2026 is at flag "A" for further
 orders reg. stay.) Adj. P/L.
- WITH WP(C)/27737/2026 BIGHNARAJ SHG, SIBARANJAN POLAI
 [ODHC010663242026] JHADABAI, GANJAM D.MOHAPATRA, B.K.SENDHA,
 (Order No. 01 dated 01.10.2026V/S B.PASAYAT
 may kindly be seen. Neither STATE OF ODISHA
 A.D. nor unserved notice
 received from O.P. No. 4 and 5.
 Receipt regarding service of
 extra copy on ld. counsel for
 O.P. 1,2,3 not received.
 Counter/instruction not
 received from The State as well
 O.P. 4 and 5. I.A. No. 16616

- /2026 is at flag "A" for further orders reg. stay.) Adj. P/L.
13. WP(C)/28476/2026 JAI JAGANNATH WOMEN SUBHADUTTA ROUTRAY
[ODHC010645702026] SELF HELP GROUP, S.SEKHAR, J.BISWAL, S.SWAIN,
Order Dtd.28.09.2026 may KORAPUT S.B.DASH, CHARVI
kindly be perused. Pursuant to V/S
Paragraph-4 & 5 of the Order STATE OF ODISHA
dtd.28.09.2026, Requisites for
issuance of notice to the O.P
No.4 & 5 not received,
Vakalatnama from the Ld.
Counsel who appears for O,P-4
& 5 not received. Counter
affidavit not received.
Instruction not received.
I.A.NO. 16101/2026 at Flag-"A"
for further. orders.) Adj. P/L
 14. WP(C)/29333/2026 MAA DURGA WOMEN TUKUNA KUMAR MISHRA
[ODHC010691792026] SELF HELP GROUP, S.SENAPATI, S.PANDA
(Notice could not be issued to KONGAON, KORAPUT
O.P. Nos. 3 & 6 due to non- V/S
filing of requisites. Receipt STATE OF ODISHA
showing service of extra copy
of w.p. on Ld. Counsel
appearing for O.P Nos. 1,2,4,5
& 7 not received. Vakalatnama
on behalf of O.P Nos 3 & 6 not
filed yet. Counter Affidavit
neither received from the State
nor from O.P. Nos. 3 & 6.) Adj.
P/L.
 15. WP(C)/29420/2026 MAA THAKURANI SHG, SUKANTA KUMAR DALAI
[ODHC010691762026] KORAPUT S.MOHAPATRA, B.BHUYAAN,
(Requisites for issuance of V/S J.BHUYAN, S.K.PANDA, S.R.SWAIN,
notice to the O.P. Nos 4 & 5 by J.J.JYOTI, S.PATRA
speed post not yet received. STATE OF ODISHA
Neither receipt showing service
of extra copy of writ petition
on the ld counsel for O.Ps
No.04 & 5 filed nor
vakalatnama on behalf of O.P.s
4 & 5 filed. I.A. No -
17315/2026 is at flag "A" for
further orders regarding stay.
Order No.01 may kindly be
seen) Adj P/L
 16. WP(C)/29424/2026 MAA TARINI SHG, SUKANTA KUMAR DALAI
[ODHC010691962026] KORAPUT S.MOHAPATRA, B.BHUYAAN,
(As per order dated 22.09.2026 V/S J.BHUYAN, S.K.PANDA, S.R.SWAIN,
requisites for issuance of J.J.JYOTI, S.PATRA
notice to the O.P.No.4 & 5 by STATE OF ODISHA
speed post not yet received.
Neither receipt showing service
of extra copy of writ petition
on the ld counsel for O.Ps
No.04 & 5 filed nor
vakalatnama on behalf of O.P.s
4 & 5 filed. I.A. No -
17321/2026 is at flag "A" for
further orders regarding stay.
Order No.01 may kindly be
seen.) Adj P/L
 17. WP(C)/29484/2026 MAA BHAWANI SHG, SUKANTA KUMAR DALAI
[ODHC010702942026] KALAHANDI J.BHUYAN, B.BHUYAN, S.R.SWAIN
(Requisites for issuance of V/S
notice to the O.P. Nos. 4 & 5 by STATE OF ODISHA
speed post not yet received.
Neither receipt showing service
of extra copy of writ petition
on the ld counsel for O.Ps
No.04 & 5 filed nor
vakalatnama on behalf of O.P.s

4 & 5 filed. I.A. No. 17578 of 2026 is at flag "A" for further orders regarding stay. Order No.01 may kindly be seen.) Adj P/L

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| 18. | WP(C)/29504/2026
[ODHC010698152026]
(Court's Order No. 03 dated 05.10.2026 may kindly be seen. (Regarding obtaining instruction about the details of Vasundhara Scheme of the Government.)) Spec Adj. P/L. | SEHNAZ FATMA
V/S
STATE OF ODISHA | RAJIV KUMAR MAHANTA
S.K.DWIBEDI, U.C.BISWAL |
| 19. | WP(C)/29689/2026
[ODHC010699942026]
(Notice could not be issued to OP No. 4 & 5 due to non- filing of requisites and interim order could not be communicated. Vakalatnama is not received on behalf of Opp. Party Nos. 4 & 5. No Counter affidavit/ Instruction received from the state or Opp. Party Nos. 4 & 5. Learned Counsel for the petitioner has not filed any mention memo giving the details of other similar matters pending for adjudication) Adj. P/L | BISHNU PRIYA PRADHAN
V/S
STATE OF ODISHA | PRABHAKAR SABAT
K.C.SAHOO, J.RANI, C.R.PARIDA |
| 20. | WP(C)/29706/2026
[ODHC010700702026]
(Notice could not be issued to O.P. No. 4 & 5 as requisites for the same not yet filed. Hence, interim order could not be communicated. Counter / instruction not yet received. In pursuance of Order dtd. 22.09.2026, mention memo giving the details of other similar matters by ld. counsel for the Petitioner not yet filed. Order dtd. 22.09.2026 may kindly be seen.) Adj. P/L | PRAMILA JENA
V/S
STATE OF ODISHA | PRABHAKAR SABAT
K.C.SAHOO, J.RANI, C.R.PARIDA |
| 21. | WP(C)/29727/2026
[ODHC010699962026]
(Notice could not be issued to O.P. No. 4 & 5 as requisites for the same not yet filed. Hence, interim order could not be communicated. Counter / instruction not yet received. In pursuance of Order dtd. 22.09.2026, mention memo giving the details of other similar matters by ld. counsel for the Petitioner not yet filed. Order dtd. 22.09.2026 may kindly be seen.) P/L | TRIBENI SELF HELP
GROUP
V/S
STATE OF ODISHA | PRABHAKAR SABAT
K.C.SAHOO, J.RANI, C.R.PARIDA |
| 22. | WP(C)/29732/2026
[ODHC010692352026]
(Notice could not be issued to O.P. No. 4 & 5 as requisites for the same not yet filed. Hence, interim order could not be communicated. Counter / instruction not yet received. In pursuance of Order dtd. 22.09.2026, mention memo giving the details of other similar matters by ld. counsel | GAYATRI GOUDA
V/S
STATE OF ODISHA | PRABHAKAR SABAT
J.RANI, C.PARIDA |

- for the Petitioner not yet filed.
Order dtd. 22.09.2026 may
kindly be seen.) Adj. P/L
23. WP(C)/29736/2026 NAMITA ROUT PRABHAKAR SABAT
[ODHC010692392026] V/S K.C.SAHOO, J.RANI
(Notice could not be issued to STATE OF ODISHA
O.P. No. 4 & 5 as requisites for
the same not yet filed. Hence,
interim order could not be
communicated. Counter /
instruction not yet received. In
pursuance of Order dtd.
22.09.2026, mention memo
giving the details of other
similar matters by ld. counsel
for the Petitioner not yet filed.
Order dtd. 22.09.2026 may
kindly be seen.) Adj. P/L
24. WP(C)/29744/2026 MAA KALAPATA SHG, SANTOSH KUMAR MAHANTY
[ODHC010699512026] KHAJURIPALLI, GANJAM
(Notice could not be issued to V/S
O.P. No. 4 as requisite for the STATE OF ODISHA
same not yet filed. Hence,
interim order could not be
communicated. Counter /
instruction not yet received. In
pursuance of Order dtd.
22.09.2026, mention memo
giving the details of other
similar matters by ld. counsel
for the Petitioner not yet filed.
Order dtd. 22.09.2026 may
kindly be seen.) Adj. P/L
25. WP(C)/29767/2026 MAA KAREISUNI SHG, SANTOSH KUMAR MAHANTY
[ODHC010697962026] KHAJAPALLI, GANJAM
(Notice could not be issued to V/S
O.P. No. 4 as requisites for the STATE OF ODISHA
same not yet filed. Hence,
interim order could not be
communicated. Counter /
instruction not yet received. In
pursuance of Order dtd.
22.09.2026, mention memo
giving the details of other
similar matters by ld. counsel
for the Petitioner not yet filed.
Order dtd. 22.09.2026 may
kindly be seen.) Adj. P/L
26. WP(C)/29773/2026 JHUNU PATRO PRABHAKAR SABAT
[ODHC010692382026] V/S K.C.SAHOO, J.RANI
(Notice could not be issued to STATE OF ODISHA
O.P. No. 4 & 5 as requisites for
the same not yet filed. Hence,
interim order could not be
communicated. Counter /
instruction not yet received. In
pursuance of Order dtd.
22.09.2026, mention memo
giving the details of other
similar matters by ld. counsel
for the Petitioner not yet filed.
Order dtd. 22.09.2026 may
kindly be seen.) Adj. P/L
27. WP(C)/29883/2026 MAA THAKURANI SHG, RAJIV KUMAR MAHANTA
[ODHC010712712026] TALATANDI, S.K.DWIBEDI, U.C.BISWAL
(Order dtd. 30.09.2026 may
kindly be seen. Requisites for
issuance of notice to the
Opposite Party Nos. 4 & 5 not
yet received. V-Nama on behalf
of OP No.- 4 & 5 not yet
received. No

Counter/Instruction from OP No.- 4 & 5 has been received yet. I.A.-17843/2026 at Flag-A for further order.) Adj. P/L		
28. WP(C)/29989/2026 [ODHC010715142026] (Further order on I.A No.17890 V/S of 2026 at Flag-"A" for stay. Receipt showing service of copy of writ petition and I.A. on ld counsel for Ops 04 & 05 not yet received. Vakalatnama on behalf of OPs 04 & 05 not yet received. Counter by state as well as Ops 04 & 05 not yet received.) Adj. P/L.	JAY HANUMAN SHG, BHADRAK STATE OF ODISHA	SUKANTA KUMAR DALAI S.MOHAPATRA, B.BHUYAAN, J.BHUYAN, S.K.PANDA, S.R.SWAIN, J.J.JYOTI, S.PATRA
29. WP(C)/29997/2026 [ODHC010717182026] (Further order on I.A No.17964 of 2026 at Flag-"A" for stay. Receipt showing service of copy of writ along with I.A on ld counsel for Ops 04 & 05 not yet received. Vakalatnama on behalf of Ops 04 & 05 not yet received. Counter on behalf of state as well as Ops 04 & 05 not yet received.) Adj. P/L.	SHAKTI MAA LAXMI NARAYNI SHG, KANGEILA V/S STATE OF ODISHA	KALANDI CHARAN SAHOO P.SABAT
30. WP(C)/30009/2026 [ODHC010712722026] (Notice couldn't be issued to Opposite Party Nos. 4 & 5 due to non-filing of the Requisites. (Order No.1 dtd. 24.09.26 may kindly be seen.) Adj. P/L	KALADHARINI SWAYAM SAHAYAK DAL, TUMBARLA-3, NABARNGAPUR V/S STATE OF ODISHA	RAJIV KUMAR MAHANTA S.K.DWIBEDI, U.C.BISWAL
31. WP(C)/30020/2026 [ODHC010708962026] (Notice couldn't be issued to Opposite Party Nos. 4 & 5 due to non-filing of the Requisites. (Order No.1 dtd. 21.09.26 may kindly be seen.) Adj. P/L	BALUNKESWAR SHG, GANJAM V/S STATE OF ODISHA	SUKANTA KUMAR DALAI A.K.PRADHAN, S.R.SWAIN, J.BHUYAN
32. WP(C)/30033/2026 [ODHC010712872026] (Notice couldn't be issued to Opposite Party Nos. 4 & 5 due to non-filing of the Requisites. (Order No.1 dtd. 24.09.26 may kindly be seen.) Adj. P/L	KALYANI SHG, KOSAGUMUNDA, NABARANGAPUR V/S STATE OF ODISHA	RAJIV KUMAR MAHANTA S.K.DWIBEDI, U.C.BISWAL
33. WP(C)/30050/2026 [ODHC010710342026] (Notice couldn't be issued to Opposite Party Nos. 4 & 5 due to non-filing of the Requisites. (Order No.1 dtd. 22.09.26 may kindly be seen.) Adj. P/L	BABA AKHANDALMANI SHG, JAJPUR V/S STATE OF ODISHA	SUKANTA KUMAR DALAI S.MOHAPATRA, B.BHUYAN, J.BHUYAN, S.K.PANDA, S.R.SWAIN, J.J.JYOTI, S.PATRA
34. WP(C)/30053/2026 [ODHC010712912026] (Notice couldn't be issued to Opposite Party Nos. 4 & 5 due to non-filing of the Requisites. (Order No.1 dtd. 24.09.26 may kindly be seen.) Adj. P/L	SHANTI RAJ MAHILA SHG, MODEIGAM, NABARANGAPUR V/S STATE OF ODISHA	RAJIV KUMAR MAHANTA S.K.DWIBEDI, U.C.BISWAL
35. WP(C)/30055/2026 [ODHC010710392026] (Notice couldn't be issued to Opposite Party Nos. 4 & 5 due to non-filing of the Requisites. (Order No.1 dtd. 22.09.26 may kindly be seen.) Adj. P/L	RAMESWAR WSHG, JAJPUR V/S STATE OF ODISHA	SUKANTA KUMAR DALAI S.MOHAPATRA, B.BHUYAAN, J.BHUYAN, S.K.PANDA, S.R.SWAIN, J.J.JYOTI, S.PATRA
36. WP(C)/30109/2026 [ODHC010711722026]	SIBABABA SHG, KUMARBEGPALLI,	PRASANTA KUMAR NANDA D.SAHOO, C.MISHRA

(A.D not return from OP No-4 & GANJAM
5 in this regard postal tracking V/S
reports are at flags "10" & "20" STATE OF ODISHA
respectively showing remarks
(item delivered to addressee).
Counter Affidavit not received.
V.nama of Ld. counsel
appearing for o.ps- 4 & 5 not
received.) Adj. P/L

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|---|--|---|
| <p>37. WP(C)/30117/2026
[ODHC010708812026]
(Counter Affidavit filed on
behalf of OP No-3 is at flag "10"
(Copy Served) Notice could not
be issued to O.Ps- 4 & 5 due to
non - filing of requisites.
V.nama of Ld. counsel
appearing for o.ps- 4 & 5 not
received. Receipt showing
service of extra copies of w.p.
on O.Ps- 4 & 5 not received.)
Adj. P/L</p> | <p>MAA TULASHI SHG,
SINGHJHAR, NUAPADA
V/S
STATE OF ODISHA</p> | <p>SUKANTA KUMAR DALAI
S.MOHAPATRA, B.BHUYAAN,
J.BHUYAN, S.K.PANDA, S.R.SWAIN,
J.J.JYOTI, S.PATRA</p> |
| <p>38. WP(C)/30119/2026
[ODHC010708852026]
(Counter Affidavit filed on
behalf of OP No-3 in WP(C)-
30117 / 2026 may kindly be
treated as the Counter
Affidavit in WP(C)- 30119 /
2026 is at flag "10" Notice
could not be issued to O.Ps- 4
& 5 due to non- filing of
requisites. V.nama of Ld.
counsel appearing for o.ps- 4 &
5 not received. Receipt
showing service of extra copies
of w.p. on O.Ps- 4 & 5 not
received.) Adj P/L</p> | <p>MAA BAISHNODEVI SHG,
BHARUAMUNDA,
NUAPADA
V/S
STATE OF ODISHA</p> | <p>SUKANTA KUMAR DALAI
S.MOHAPATRA, B.BHUYAN,
J.BHUYAN, S.K.PANDA, S.R.SWAIN,
J.J.JYOTI, S.PATRA</p> |
| <p>39. WP(C)/30192/2026
[ODHC010708472026]
(Counter Affidavit filed on
behalf of OP No-3 in WP(C)-
30117 / 2026 may kindly be
treated as the Counter
Affidavit in WP(C)- 30192 /
2026 is at flag "10" Notice
could not be issued to O.Ps- 4
& 5 due to non - filing of
requisites. V.nama of Ld.
counsel appearing for o.ps- 4 &
5 not received. Receipt
showing service of extra copies
of w.p. on O.Ps- 4 & 5 not
received.) Adj P/L</p> | <p>GANGADHAR SHG,
NUAPADA
V/S
STATE OF ODISHA</p> | <p>SUKANTA KUMAR DALAI
S.MOHAPATRA, B.BHUYAN,
J.BHUYAN, S.K.PANDA, S.R.SWAIN,
J.J.JYOTI, S.PATRA</p> |
| <p>40. WP(C)/30195/2026
[ODHC010708552026]
(Counter Affidavit filed on
behalf of OP No-3 in WP(C)-
30117 / 2026 may kindly be
treated as the Counter
Affidavit in WP(C)- 30195 /
2026 is at flag "10" Notice
could not be issued to O.Ps- 4
& 5 due to non - filing of
requisites. V.nama of Ld.
counsel appearing for o.ps- 4 &
5 not received. Receipt
showing service of extra copies
of w.p. on O.Ps- 4 & 5 not
received.) Adj. P/L</p> | <p>MAA TULASHI SHG,
NUAPADA
V/S
STATE OF ODISHA</p> | <p>SUKANTA KUMAR DALAI
S.MOHAPATRA, B.BHUYAN,
J.BHUYAN, S.K.PANDA, S.R.SWAIN,
J.J.JYOTI, S.PATRA</p> |
| <p>41. WP(C)/30199/2026
[ODHC010708682026]</p> | <p>EKTA SHG, NUAPADA
V/S</p> | <p>SUKANTA KUMAR DALAI
S.MOHAPATRA, B.BHUYAAN,</p> |

- (Counter Affidavit filed on behalf of OP No-3 in WP(C)- 30117 / 2026 may kindly be treated as the Counter Affidavit in WP(C)- 30199 / 2026 is at flag "10" Notice could not be issued to O.Ps- 4 & 5 due to non - filing of requisites. V.nama of Ld. counsel appearing for o.ps- 4 & 5 not received. Receipt showing service of extra copies of w.p. on O.Ps- 4 & 5 not received.) Adj P/L
42. WP(C)/30368/2026 [ODHC010726432026] (AD not received from OP No.3, V/S but as per Postal Tracking Report, Notice delivered on 03.10.2026. Postal Tracking Report is at flag "P". Counter affidavit/ Instruction is not filed by the State or OP No.3. Learned counsel for the Petitioner has not filed a mention memo giving the details of other similar matters pending for adjudication. V- nama not received from Opp. Party No.3.) Adj. P/L
43. WP(C)/30440/2026 [ODHC010708782026] (Notice could not be issued to OP-4 as requisites for the same not yet received. Hence, stay could not be communicated. Order dtd. 22.09.2026 may kindly be seen.) Adj. P/L
44. WP(C)/30856/2026 [ODHC010725422026] (Notice in admission matter could not be issued to O.Ps- 4 & 5 due to non-filing of requisites. Receipt showing service of extra copies of w.p. on O.Ps- 4 & 5 not received. Counter affdt. not received.) Adj. P/L
45. WP(C)/31108/2026 [ODHC010744672026] (Notice could not be issued to Opp. 4 & 5 as requisites for the same not yet filed. In view of the above, stay order also could not be issued to Opp. 1. Order dtd. 25.09.26 regd. filing of mention memo giving the details of other similar matters may kindly be seen.) Adj P/L
46. WP(C)/31111/2026 [ODHC010744652026] (Notice could not be issued to Opp. 4 & 5 as requisites for the same not yet filed. In view of the above, stay order also could not be issued to Opp. 1. Order dtd. 25.09.26 regd. filing of mention memo giving the details of other similar matters may kindly be seen.) Adj. P/L
47. WP(C)/31163/2026 [ODHC010744682026]
- STATE OF ODISHA
- BISWANARAYANI SELF
HELP GROUP, SONEPUR
STATE OF ODISHA
- MAA LAXMI SHG,
LUNIJHOLA, GANJAM
V/S
STATE OF ORISSA
- OMM NAMOHA
BASUDEBAYA SHG,
JAJPUR
V/S
STATE OF ODISHA
- OMM BABA SANIDEB
WSHG, BHADRAK
V/S
STATE OF ODISHA
- MAA TARINI SHG,
BONTH
V/S
STATE OF ODISHA
- SIRIDI SAI WSHG,
BHANDARIPOKHARI
- J.BHUYAN, S.K.PANDA, S.R.SWAIN,
J.J.JYOTI, S.PATRA
- MANOJ KUMAR MOHANTY
T.PRADHAN, S.D.PATTANAIK
- SANTOSH KUMAR MAHANTY
- SUKANTA KUMAR DALAI
S.MOHAPATRA, B.BHUYAN,
J.BHUYAN, S.K.PANDA, S.R.SWAIN,
J.J.JYOTI, S.PATRA
- SUKANTA KUMAR DALAI
P.SWAIN, S.MAHAPATRA,
B.BHUYAN, J.BHUYAN, S.K.PANDA
- SUKANTA KUMAR DALAI
P.SWAIN, S.MAHAPATRA,

- (Notice could not be issued to V/S Opp. 4 & 5 as requisites for the STATE OF ODISHA same not yet filed. In view of the above, stay order also could not be issued to Opp. 1. Order dtd. 25.09.26 regd. filing of mention memo giving the details of other similar matters may kindly be seen.) Adj P/L
48. WP(C)/31360/2026 [ODHC010717432026]
(i) Notice could not be issued to the Opp. Party No. 4 by Speed Post with A.D. due to non-filing of Postal Requisites.
(ii) Neither the Vakalatnama nor the receipt regd. service extra copy of the writ petition on the learned counsel for the Opp. Party No. 4 has been received. (Order No. 01 dtd. 09/10/2026 may kindly be seen)) Spec Adj P/L
- MAA SANTOSHI SHG, BARADANDA, GANJAM V/S STATE OF ODISHA
- SANTOSH KUMAR MAHANTY
49. WP(C)/31375/2026 [ODHC010744222026]
(i) Notice could not be issued to the Opp. Party Nos. 4 & 5 by Speed Post with A.D. due to non-filing of Postal Requisites.
(ii) Neither the Vakalatnama nor the receipt regd. service extra copy of the writ petition on the learned counsel for the Opp. Party Nos. 4 & 5 has been received. (Order No. 01 dtd. 09/10/2026 may kindly be seen)) Spec Adj P/L
- ASTHA MANTRA BASINI WSHG, BHANDARIPOKHARI, BHA B.BHUYAN, J.BHUYAN, S.K.PANDA DRAK V/S STATE OF ODISHA
- SUKANTA KUMAR DALAI P.SWAIN, S.MAHAPATRA, B.BHUYAN, J.BHUYAN, S.K.PANDA
50. WP(C)/31529/2026 [ODHC010727302026]
(As per order dtd. 06.10.2026 requisites for issuance of notice to the opposite parties & 6 by speed post with AD not yet received. Receipt regarding service of extra copies on Ld. counsel who usually appears for ops 3 & 6 not yet received. As per order dtd. 06.10.2026 counter affidavit not yet received. Order dtd. 06.10.2026 may kindly be seen.) Adj P/L
- MAA GUDI THAKURANI SELF HELP GROUP, CHALANGUDA, KORAPUT V/S STATE OF ODISHA
- TUKUNA KUMAR MISHRA S.SENAPATI, S.PANDA
51. WP(C)/31919/2026 [ODHC010751672026]
(I.A No. 18761 of 2026 at flag "A" for further order reg stay. Neither A.D nor Unserved notice returned from Opposite Party Nos. 4 & 5 in this regard postal tracking report are placed at flag "X" and "Y " stating therein that Items Delivered (Addressee) on 09.10.2026 respectively.) Adj. P/L
- MAA RAMACHANDI WSHG, GANJAM V/S STATE OF ODISHA
- DIPTI RANJAN MOHAPATRA S.POLAI, B.PASAYAT, B.K.SENDHA
52. WP(C)/32229/2026 [ODHC010747832026]
(Mr. M.K. Pradhan, Sr. Panel Counsel has entered appearance on behalf of OP.1.) MENTION P/L
- BASANTI NAYAK V/S UNION OF INDIA
- ANWESHA MISHRA MAHENDRA KUMAR PRADHAN
53. WP(C)/32270/2026
- ANUPAMA DAS
- SASWAT KUMAR DAS

[ODHC010768582026] V/S
(Affidavit filed by Ops. 2 & 3 in UNION OF INDIA
compliance of order dated
06.10.2026 is at Flag-10. (Copy
served) I.A. No. 19129/2026 is
at Flag-A for appr. order. Postal
tracking report of notice along
with copy of order dtd
06.10.2026 issued to Ops. 4 &
5 at Flag-5 shows that "Item
booked". Affidavits not
received from Ops. 1, 4 & 5.)
Spec Adj P/L

A.K.DAS, M.BHAGAT, S.PADHAN
M/S. SRINIVAS PATNAIK, TARA
PRAKASH PAUL, NRUSINGHA
CHARAN ROUT.

54. WP(C)/32306/2026 MAA SUBHADRA SELF ASUTOSH ROUT
[ODHC010746922026] HELP GROUP,
(Order no. 1 dated 9.10.26 may BAHABALPUR
kindly be seen. (i) As per order V/S
no. 1 dated 9.10.26 requisites STATE OF ODISHA
for issuance of notice by S/P
with AD on Ops 4, 5 & 6 not
yet been received. (ii) Further
orders in I.A. No.18664 of 2026
is at flag "A" for stay. (iii)
Receipt regarding extra copies
of the writ petition is not yet
received. (iv) V.nama on behalf
of Ops 4,5 & 6 not yet been
filed. (v) As per order no. 1
dated 9.10.26 Counter
affidavit/ instruction upon
appearance not yet been filed.)
Spec Adj P/L

55. WP(C)/33220/2026 KALADHARINI SWAYAM RAJIV KUMAR MAHANTA
[ODHC010781742026] SAHAYAK DAL, S.K.DWIBEDI, U.C.BISWAL
(I.A No. 19448/2026 at Flag-"A" TUMBERLA-3,
for stay.)P/L NABARANGAPUR

V/S
STATE OF ODISHA

FOR ORDERS

56. CMP/1050/2016 PURNA CH.NAYAK M/S.BIBEKANANDA BHUYAN
[ODHC010357752016] V/S M/S.DEVAVRAT DEVESH
(Consolidate Writ Petition K.S.DEVESH
incorporating the names of S.PATRA, M.K.BEHERA, S.SAHOO
Legal heirs of deceased GAUTAM NANDA ALIAS MRS.MADHUMATI AGARWAL
Petitioner No. 01 and deceased KAR P.K.BISWAL T.K.MISHRA S.S.P.
OP No. 02 and kept in proper ACHARYA P.BASTIA
place of the record. Status
Report on CS No. 8503 of 2014
is at Flag-H. IA No. 646/2026
is at Flag-C for further orders
reg. for amendment of suit and
resultant CMP against
deceased OP NO. 05. MC No.
1065/2016 is at Flag-A for
further orders(No interim order
yet passed.). Memo filed by the
ld. Counsel appearing for OP
No. 1 to 6 is at Flag-J. AD
received from Legal heirs of
deceased Petitioner No 1(a) and
1 (c) after valid service of
notice. Neither AD nor
unserved notice returned from
Petitioner 1(b). Status Report
of FAO- 51 of 2015 is at Flag-F
received from the ld. ADJ,
Bhubaneswar.) Spec Adj
57. WP(C)/23758/2025 PANCHDEEP SANTOSH KUMAR DWIVEDY
[ODHC010599172025] CONSTRUCTION LTD.,
(Order No. - 05 dtd. 24.09.2026BBSR
(May kindly be seen). I. A. No. - V/S

14336 of 2025 is at flag - "A" ADDITIONAL DISTRICT
reg. stay. Preliminary Counter MAGISTRATE, BBSR
Affidavit to the writ petition on
behalf of Op. No. - 01 from ld.
ASC received and placed at flag
- "B", copy served on ld.
counsel for the petitioner.
Objection to the I. A. from ld.
ASC not yet received. Op. No. -
2 and 3 appeared through
counsel. An Affidavit filed by
ld. counsel for the petitioner is
at flag - "C" may kindly be
perused, copy served on AGA.)
Spec Adj P/L

PRABODHA CHANDRA NAYAK,
S.K.SAHU, D.P.MISHRA

58. WP(C)/23289/2026
[ODHC010547412026]
(1. I.A No-19058/2026 is at
Flag-E for intervention.
Intervenors have appeared
through learned counsels.
Names reflected. 2.Additional
affidavit dated 01.09.2026 filed
by the petitioner is at Flag-
A.Copy served. 3. Instructions
dated 02.09.2026 of the
Collector and District
Magistrate,kataka, filed in
Court is at Flag-B. 4. Affidavit
filed on 16.09.2026 on behalf
of Op- No-3 is at flag-C .Copy
not served. 5. Affidavit filed on
behalf of of Op-2 on
18.09.2026 is a Flag- D.Copy
not served. 6.No affidavit has
been filed in obedience to
order dated 08.10.2026.
(regarding intervention)) Spec
Adj P/L

SRI VIHAR
DEVELOPMENT
COMMITTEE
V/S
STATE OF ODISHA

SAMEER KUMAR DAS
P.K.BEHERA, N.JENA

MR. PRATIM TEJASMAN,
SURYAVANSI SRIVASTAVA,
NATASHA AGARWAL, PLABANIKA
LENKA.
MR GOPAL KUMAR AGARWAL (SA)

59. WP(C)/31202/2026
[ODHC010738812026]
(Order dtd 28.09.2026 may
kindly be seen. I.A.-
18450/2026 at flag "A" for
further orders Neither AD nor
unserved received from Op no.
4 & 7. Hence regarding this
postal tracking at flag "P"
stating therein that " Item
delivered ".) Spec Adj P/L

SHANTI LUHA
V/S
STATE OF ODISHA

SANGRAM SENAPATI
S.DAS, S.S.PARIDA

FOR ADMISSION

60. WP(C)/23141/2022
[ODHC010595902022]
(Neither AD nor unserved
notice returned from the sole
OPP. party. Xerox copy of
(2022) 7 Supreme Court cases
776 submitted in Court, kept
in record, is at Flag-10. (Order
No. 03, dtd. 28.08.2026 may
kindly be seen.)) Spec Adj.

SUPDT. OF V.S.S.
MEDICAL CLG. AND
HOSPITAL, BURLA
V/S
KANTI SAHU

AJODHYA RANJAN DASH, AGA
MRS.SUMAN PATTANAYAK

61. WP(C)/11099/2023
[ODHC010267032023]
(Counter affidavit of OP.3 and
rejoinder affidavit of the
petitioner. Copy of order dtd.
04.10.2019 along with letter
dated 29.6.2024 issued by the
DEO, Balangir is at fl.R.
Written notes of submission
filed by the Petitioner is placed

SARAT CHANDRA ROUT
V/S
STATE OF ODISHA

SAMEER KUMAR DAS
P.K.BEHERA, N.JENA
DEBASIS TRIPATHY. M/S RAKESH
KU. SARANGI, H.K.SAHOO,
S.K.PATRI.
M/S.
T.K.SAHU,M.R.PATRA,A.K.PATTNAIK
, T.KUMAR

- at the face of the Record.) Spec Adj.
62. WP(C)/37730/2023 [ODHC010925642023] (Order no.31, dtd. 24.09.26 may kindly be seen. With amended petition. IA. No.18229/23 is at fl.A for stay. IA. No.9444/26 is at fl.R for appr. order. Copy served. Counter affidavit on behalf of OP-1 to 5 and 6 at fl.S & T respectively. Rejoinder affidavit filed on behalf of the petitioner to the counter filed by OP-2 to 5 at fl.N. Copy served. Memo along with Gazette notification placed at fl.P. Addl. counter affidavit on behalf of OP-6(filed on dtd. 14.5.26) is at fl.Q. Copy served. Counter affidavit filed on behalf of OP.1 to 5 at fl.4. Copy served. With date chart and written note of submission tagged on the top of the record.) Spec Adj
- HATIJHURI GRAM PANCHAYAT, HATIJHURI V/S STATE OF ODISHA
- NIRANJAN LENKA H.K.MOHANTA, N.LENKA, P.K.BARIK, S.RANA, G.DASH AGA, M/S SUBASH CH. PRADHAN, R.P. PRADHAN
63. WP(C)/12222/2024 [ODHC010358632024] (Memo received by the ld. AGA stating that Counter Affdt. filed by the OPs in WP(C)-16418/2024 may hereby be adopted as Counter for the Present Writ Petition is at Flag-X. Receipt showing extra copy of WP on ASC filed.) MENTION.
- SILU MAHARANA V/S STATE OF ODISHA
- SUBHADUTTA ROUTRAY B.SINGH, S.K.SAMAL, S.P.NATH, S.SEKHAR, J.BISWAL, A.K.DAS
64. WP(C)/32376/2026 [ODHC010771692026] (Order no. 1 dated 7.10.26 may kindly be seen. As per order No. 1 dated 7.10.26 requisites for issuance of notice by S/P with AD on Op 07 not yet received. Further orders in I.A. No.19246 of 2026 is at flag "A" for stay. As per order no. 1 dated 7.10.26 Counter affidavit not yet been filed.) Spec. Adj. P/L
- SUCHITRA MOHAN MAJHI V/S STATE OF ODISHA
- SUKANTA KUMAR DALAI S.MOHAPATRA, B.BHUYAN, J.BHUYAN, S.K.PANDA, S.R.SWAIN, J.J.JYOTI, S.PARTA
65. WP(C)/32377/2026 [ODHC010771632026] (Order no. 1 dated 7.10.26 may kindly be seen As per order No. 1 dated 7.10.26 requisites for issuance of notice by S/P with AD on Op 07 not yet received. Further orders in I.A. No.19239 of 2026 is at flag "A" for stay. As per order no. 1 dated 7.10.26 Counter affidavit not yet been filed.) Spec. Adj. P/L
- ROHITA PRADHAN V/S STATE OF ODISHA
- SUKANTA KUMAR DALAI P.SWAIN, S.MAHAPATRA, B.BHUYAN, J.BHUYAN, S.K.PANDA, S.R.SWAIN, J.J.JYOTI
66. WP(C)/32379/2026 [ODHC010771642026] (Order no. 1 dated 7.10.26 may kindly be seen As per order No. 1 dated 7.10.26 requisites for issuance of notice by S/P with AD on Op 07 not yet received. Further orders in I.A. No.19243 of 2026 is at flag "A" for stay. As per order no. 1 dated
- CHAITANYA SUBUDHI V/S STATE OF ODISHA
- SUKANTA KUMAR DALAI P.SWAIN, S.MAHAPATRA, B.BHUYAN, J.BHUYAN, S.K.PANDA, S.R.SWAIN, J.J.JYOTI

SPECIAL LIST

THE HIGH COURT OF ORISSA, CUTTACK
LIST OF BUSINESS FOR WEDNESDAY, THE 14TH OCTOBER, 2026
COURT NO - III (OLD BUILDING)

AT 10:30 AM

THE HON'BLE MR. JUSTICE R.K.PATTANAIK

(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE).)

THIS LIST WILL BE TAKEN UP FIRST.

SUPPLEMENTARY LIST WILL BE TAKEN UP AFTER EXHAUSTION OF THIS LIST.

FOR ORDERS - FRESH BAIL APPLICATIONS U/S 439 Cr.P.C / 483 BNSS.

- | | | |
|--|--|---|
| 1. BLAPL/7479/2026
[ODHC010512022026]
For Orders reg. Bail 2. Copy of
disp. Order passed in
BLAPL/2196/202
4, BLAPL/10133/2024, BLAPL/5
037/2025 an earliest disp. Of
with same FIR no is at flag
'A', 'B' & 'C' 3. Sys. Gen. FIR
match case details is at flag
'F'. | MANOJ KUMAR SAHU
V/S
STATE OF ODISHA | SANJIB KUMAR BHANJADEO
B.BARIK, S.BALABANTARAY |
| 2. BLAPL/8254/2026
[ODHC010593702026]
For orders reg. Bail. Sys. gen.
FIR match case details is at
Flag A. | SUNIL NAHAK @ MALA
V/S
STATE OF ODISHA | DUSHMANTA SAHOO
A.P.BOSE, D.K.SETHY |
| 3. BLAPL/8257/2026
[ODHC010600852026]
. For orders reg. Bail. 2.Sys.
gen. FIR match case details is
at Flag A. 3.Copy of common
disposed order passed in
BLAPL No.7713 of 2025, BLAPL
No.7810 of 2025, BLAPL
No.7997 of 2025, BLAPL
No.8052 of 2025 is at Flag B. 4.
Copy of disposed order passed
in BLAPL No.12785 of 2025 is
at Flag C. | PRIYAM PRADHAN
V/S
STATE OF ODISHA | AMITAV TRIPATHY
M.K.PANI, P.K.BARIK |
| 4. BLAPL/8318/2026
[ODHC010560832026]
1. For orders reg. Bail 2.
System gen. FIR match details
is at flag 'A'. | HABIB HUSSAIN
V/S
STATE OF ODISHA | UMA SHANKAR PATEL
B.K.BARIK, A.PANDA |
| 5. BLAPL/8446/2026
[ODHC010629182026]
For orders regarding bail. 2.
Copy of order passed in BLAPL
No.903/2026 & 2614/2026 as
disposed of case is at flag 'A1'-
A2. 3. Along With BLAPL
9714/2026 pending case same
FIR. 4. System generated FIR
details is at Flag'B'.
WITH BLAPL/9714/2026
[ODHC010726062026]
For orders reg. bail. 2. System
generated FIR copy match
report is at flag-A. 3. With | LAXMAN DAS
V/S
STATE OF ODISHA

GAGAN SAMAL@DIPU
V/S
STATE OF ODISHA | JAYANTA KUMAR MAJHI

SARBESWAR SAHOO
P.SWAIN, J.P.TRIPATHY |

- order copies of BLAPL no. 903 and 2614(same petitioner) of 2026 are disp. of cases of the same FIR no. at falg B1 and B2. 4. Along with BLAPL no.8446/2026,a pending case of the same FIR no.
6. BLAPL/8705/2026 [ODHC010633752026]
1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A. 3. Copy of common order passed in BLAPL No.2175 of 2026,BLAPL No.2283 of 2026,BLAPL No.2364 of 2026 is at Flag B. 4. Copies of disposed order passed in BLAPL No.2423 of 2026, BLAPL No.3494 of 2026 & BLAPL/8231/2026 are at Flag C ,D & F resp. 5. Copy of common order passed in BLAPL No.5170 of 2026, BLAPL No.5689 of 2026 is at Flag E.
PRASANTA KUMAR SAHOO @ DORA
V/S
STATE OF ODISHA
ADITI HOTA
 7. BLAPL/8719/2026 [ODHC010638112026]
For Orders reg. Bail. Sys. gen. Trial Court match case details is at Flag A. Copy of disposed order passed in BLAPL No.3718 of 2026 is at Flag B.
WITH BLAPL/7217/2026 [ODHC010522802026]
(With earliest order copy of BLAPL/3718/2026 is at Fl "B". State shall obtain criminal antecedent and case diary. Sys. gen FIR details is at Fl "A".) Adj
DWITI KRUSHNA BEHERA
V/S
STATE OF ODISHA
BINAYA BHUSAN ROUTRAY
B.R.NAIK, H.BARIK
 8. BLAPL/8761/2026 [ODHC010638532026]
1-For Orders regarding BLAPLwith system generated FIR details is at Flag-A may kindly be seen 2- Copy of Order BLAPL NO-11708/2024(same petitioner) & BLAPL NO-2286/2025 both are disposed of case with same FIR is at Flag-B1,B2 may kindly be seen.
ARJUN MAJHI
V/S
STATE OF ODISHA
SMRUTI RANJAN ROUT
K.CH.BEHERA, A.K.DASH
 9. BLAPL/8762/2026 [ODHC010640622026]
For Orders regarding BLAPL with system generated FIR details is at Flag-A may kindly be seen.
SARAT CHANDRA GARNAIK
V/S
STATE OF ODISHA
ASIT KUMAR JENA
A.DAS
 10. BLAPL/8763/2026 [ODHC010647952026]
For Orders regarding BLAPL with system generated FIR details is at Flag-A may kindly be seen Copy of common order passed in BLAPL NO-7617,8339 of 2025 & Common order passed in BLAPL NO-13347/2025(Same Petitioner),BLAPL NO-13044/2025,BLAPL NO-13232/2025 all are disposed of cases is at flag-B1 & B2 respectively with same FIR may kindly be seen. Certified copy of the charge sheet filed
YASH ANAND @ RISHU
V/S
STATE OF ODISHA
DEVASHIS PANDA
A.MEHETA, A.KHANDELWAL,
P.KHANDELWAL

- by the petitioner on 8.10.2026 is at Flag-C may kindly be seen.
11. BLAPL/8764/2026 [ODHCO10656752026]
PRAMOD@LOKESWAR MAHANANDA
. For Orders regarding Bail with V/S system generated FIR details is STATE OF ODISHA at Flag-A may kindly be seen
Copy of order passed in passed in BLAPL NO-8841/2025(Same Petitioner), disposed of cases is at flag-B with same FIR may kindly be seen. DIBYA PRAKASH MISHRA
G.P.LAL,S.K.PUROHIT,MD.ADNANALI ,A.NANDA
 12. BLAPL/8769/2026 [ODHCO10653182026]
CHIKU @ AMARENDRA PARIDA
For orders reg BLAPL with V/S system generated FIR details is STATE OF ODISHA at Flag A may kindly be seen. DHANANJAYA NAYAK
D.MOHAPATRA
 13. BLAPL/8770/2026 [ODHCO10653192026]
MUNNA MAHATO V/S
For orders reg BLAPL with STATE OF ODISHA system generated FIR details is at Flag A may kindly be seen. AMITAV TRIPATHY
S.SAHOO,P.SWAIN
2-Copy of order paseed in BLAPL NO-5780/2025(Same Petitioner) Disposed of case with same FIR is at Flag B.
 14. BLAPL/8773/2026 [ODHCO10647772026]
SURAJ HEMBRAM V/S
For orders reg BLAPL with STATE OF ODISHA system generated FIR details is at Flag A may kindly be seen. AMLAN MOHANTY
S.PATI
2-Copy of Order Passed in BLAPL NO-1022/2026(Same Petitioner) same FIR Disposed of case is at Flag-B may kindly be seen.
 15. BLAPL/8783/2026 [ODHCO10648192026]
MANTU NAYAK V/S
(I) For orders reg.Bail. (II) STATE OF ODISHA
System generated trial court match report is at flag 'A'. SUDHANSU SEKHAR DASH
 16. BLAPL/8854/2026 [ODHCO10658912026]
JANATHAN BADASETH V/S
For orders regarding bail. 2. STATE OF ODISHA
System generated FIR details is at Flag'A'. SUSANTA KUMAR LENKA
K.MOHAPATRA,R.BEHERA
 17. BLAPL/8871/2026 [ODHCO10666922026]
SHITIKANTA PRADHAN V/S
For orders reg. Bail (i)The disp. STATE OF ODISHA of common order in BLAPL/6179/2026 & BLAPL/7609/2026 arising out of same FIR no. is at Flag-A.(BLAPL/7609/2026 being of the same petitioner) (ii)System generated FIR match is at Flag-B. KAUSTUVA MOHANTY
WITH BLAPL/9294/2026 [ODHCO10698082026]
RANJIT KUMAR @ RANJEET KUMAR V/S
For order reg. Bail i) The earliest disp. of copy of BLAPL STATE OF ODISHA No. 6179/2026 arising out of same FIR is at flag-'A'. ii) System generated copy of FIR details match is at flag-B. KAUSTUVA MOHANTY
WITH BLAPL/10062/2026 [ODHCO10749622026]
RAVI KUMAR V/S
For orders reg. Bail (i)The disposed of common order in STATE OF ODISHA BLAPL/6179/2026 & BLAPL/7609/2026 arising out

- of same FIR no. is at Flag-A.(BLAPL/6179/2026 being of the same petitioner) (ii)System generated FIR match is at Flag-B.
18. BLAPL/8872/2026 [ODHC010667752026]
For orders reg. Bail (i)System generated FIR match arising out of same FIR no. is at Flag-A.
SURYAKANTA PARIDA V/S STATE OF ODISHA
SIDHARTH PARIDA S.PARIDA, C.DAS
19. BLAPL/8895/2026 [ODHC010666092026]
For order reg. Bail i) Disp. of copies of BLAPL Nos. 12145/2025 & 4459/2026 arising out of same FIR as well as petitioner are at flag-A1 & A2 respectively. ii) System generated copy of FIR details match is at flag-B.
LOCHAN DAS V/S STATE OF ODISHA
BIKASH KARNA J.K.PANDA, A.K.DASH, R.DANGRI
- WITH BLAPL/9150/2026 [ODHC010677142026]
For orders reg. Bail.(i) Copy of order passed in BLAPL No-12145 of 2025 as an earliest disp.of case having same FIR is placed at Flag 'B1' may kindly be seen.(ii) Copy of order passed in BLAPL No-4610 of 2026 having same FIR earlier filed by petitioner where his name is mentioned as petitioner no-1 is placed at Flag 'B2' may kindly be seen.(iii)BLAPL No.s - 8895 and 9883 of 2026 having same FIR are still pending.(iv)System generated copy of FIR details report is placed at Flag 'A'.
MAKARDWAJ DAS V/S STATE OF ODISHA
BIKASH KARNA A.K.DASH, R.DANGRI
- WITH BLAPL/9883/2026 [ODHC010737632026]
For orders reg. Bail. Copy of disposal order passed in BLAPL 12145/25, 4459/26 with same FIR no. is at flag 'A1', 'A2'. Sys. gen. FIR match case details is at flag 'B'.
GADI BANCHOR @ GAJENDRA BANCHHOR V/S STATE OF ODISHA
JUGALA KISHORE PANDA S.S.DASH, A.K.DASH, B.KARNA, S.PANDA
20. BLAPL/8896/2026 [ODHC010613762026]
For order reg. Bail i) The earliest disp. of copy of BLAPL No. 4621/2026 arising out of same lower court match as well as petitioner is at flag-'A'. ii) System generated copy of lower court match is at flag-B.
KAILASH MUKHI@BISWA V/S STATE OF ODISHA
RAJENDRA NARAYAN ROUT R.K.ROUT
21. BLAPL/8897/2026 [ODHC010646022026]
For order reg. Bail i) The earliest disp. of copy of BLAPL No. 6137/2026 arising out of same FIR as well as petitioner is at flag-'A'. ii) System generated copy of FIR details match is at flag-B. Additional document is kept in envelope.
RABINDRA MANDAL V/S STATE OF ODISHA
SURESH CHANDRA PRADHAN
22. BLAPL/8899/2026 [ODHC010666272026]
For order reg. Bail i) System generated copy of FIR details match is at flag-B.
BINOD PANDEY V/S STATE OF ODISHA
AJIT KUMAR RAUT

23. BLAPL/8901/2026 [ODHC010634072026] (1.For orders reg. bail. 2.System generated FIR copy match report is at flag-A. 3.Copy of FIR is kept in a closed envelope.)	ARJUN LOHAR V/S STATE OF ODISHA	RAJENDRA NARAYAN ROUT R.K.ROUT
24. BLAPL/8903/2026 [ODHC010666302026] (1.For orders reg. bail. 2.System generated FIR copy match report is at flag-A.)	TIKU @ SURAJ KUMAR DIGAL V/S STATE OF ODISHA	AMITAV TRIPATHY A.K.BEHERA(3)
25. BLAPL/8904/2026 [ODHC010662512026] (1. For orders reg. bail. 2.System generated trial court match report is at flagA.)	MAMATA DAS V/S STATE OF ODISHA	BIJAY KUMAR BEHERA
26. BLAPL/8905/2026 [ODHC010643142026] (1.For orders reg. bail. 2.System generated FIR copy match report is at flag-A. 3.Copy of FIR is kept in an envelope.)	PRAMOD KUMAR RATH@PRAMODA RATHA V/S STATE OF ODISHA	RAJENDRA NARAYAN ROUT R.K.ROUT
27. BLAPL/8909/2026 [ODHC010655522026] (1.For orders reg. bail. 2.System generated FIR copy match report is at flag-A.)	BILASH JANI V/S STATE OF ODISHA	SURYAKANTA DWIBEDI R.K.MAHANTA, S.S.DASH, S.K.BEHERA, K.M.HATI
28. BLAPL/8910/2026 [ODHC010662672026] (1. For orders reg. A.bail. 2. System generated FIR copy match report is at flag-A. 3. With order copy of BLAPL no.29445,29024 of 2012,137,4305,4344,19418,99 59,25514,24397,24431 of 2013 , 3068,3952,15899 of 2014 ,7193 of 2015 , 5507 of 2016 , 4030 of 2017 and 1879 of 2026 of same FIR no.s are at flags-B1 to B17.)	CHITRASEN PARIDA V/S STATE OF ODISHA	BASUDEV PUJARI P.A.PANDA, S.PRADHAN
29. BLAPL/8912/2026 [ODHC010670262026] (1. For orders reg. bail. 2. System generated trial court match report is at flag-A.)	SOHAN RAY V/S STATE OF ODISHA	KAUSTUVA MOHANTY
30. BLAPL/8913/2026 [ODHC010656182026] (1. For orders reg. bail. 2. System generated FIR copy match report is at flag-A.)	PRASANTA @ PRASHANTA JHANKAR V/S STATE OF ODISHA	SHIBANI SHANKAR PRADHAN S.K.MISHRA, B.P.PRADHAN, J.R.PUROHIT
31. BLAPL/8914/2026 [ODHC010662892026] (1. For orders reg. bail. 2. System generated FIR copy match report is at flag-A. 3. Copy of FIR is kept in a envelope(Annexure-1).)	BICHITRA TAREI @ BICHITRA KUMAR TAREI @ PAPU V/S STATE OF ODISHA	BHABANI SANKAR MISHRA K.C.KAR
32. BLAPL/8917/2026 [ODHC010671212026] (1. For orders reg. bail. 2. System generated FIR copy match report is at flag-A. 3. With order copy of BLAPL no. 6096/2026 of the same FIR no. is a disp. of case at flag-B.)	SANA @ SANATAN NAYAKANIRUDHA DAS V/S STATE OF ODISHA	A.DAS, A.DAS, S.C.MISHRA, K.BEHERA, N.SWAIN, S.JENA
33. BLAPL/8918/2026	ARUN SINGH	RAJENDRA NARAYAN ROUT

	[ODHC010659312026] (1. For orders reg. bail. 2. System generated FIR copy match report is at flag-A.)	V/S STATE OF ODISHA	R.K.ROUT
34. BLAPL/8919/2026 [ODHC010666192026] (1. For orders reg. bail. 2. System generated FIR copy match report is at flag-A. 3. With order copies of BLAPL no.10215,10484,10354,9885,12570,9883 of 2024 , 4553,3926,3948 of 2025 , 3785,2330,5526 of 2026 are disp. of cases at flags-B1 to B12.	PURNA CHANDRA SAHU V/S STATE OF ODISHA	SANJAY KUMAR PRADHAN	
	WITH BLAPL/8990/2026 [ODHC010676512026] (1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A. 3. Copy of common disposed order passed in BLAPL No. 9883 of 2024, BLAPL No. 9885 of 2024,BLAPL No. 12570 of 2024,BLAPL No. 3926 of 2025,BLAPL No. 3948 of 2025, BLAPL No. 4553 of 2025 is at Flag B. 4. Copies of disposed order passed in BLAPL No.10215 of 2024,BLAPL No.10354 of 2024, BLAPL No.10484 of 2024,BLAPL No.3785 of 2026 are at Flag C to F resp. 5. Copy of common disposed order passed in BLAPL NOs. 2330 & 5526 of 2026 is at Flag G & H resp)	RAMA MALLIK V/S STATE OF ODISHA	JUGALA KISHORE PANDA S.S.DASH, B.KARNA, A.K.DASH, S.PANDA
	WITH BLAPL/10061/2026 [ODHC010681452026] (i)Deposition copy filed by Ld. counsel is at Flag-C. (ii)The disposed of order in BLAPL nos. 10215/2024, 10484/2024, 10354/2024 & 3785/2026 arising out of same FIR no. is at Flag-A1, A2 & A3. (iii)The disposed of common order in BLAPL nos. 4553/2025, 9885/2024, 3926/2025, 2570/2024, 9883/2024 & 3948/2025 arising out of same FIR no. is at Flag-A4. (BLAPL/12570/2024 being of the same petitioner) (iv)The disposed of common order in BLAPL nos. 2330/2026 & 5526/2026 arising out of same FIR no. is at Flag-A2. (v)System generated FIR match is at Flag-B.)	SUDAM MALLIK V/S STATE OF ODISHA	LAMBODOR ACHARI S.KANUNGO,S.R.PAIKRAY,S.MOHAP ATRA
35. BLAPL/8924/2026 [ODHC010667132026] (I) For orders regarding Bail ii) Sys. Gen. Fir details is at Flag 'A')	PRAMOD KUMAR MAJHI V/S STATE OF ODISHA	SOUMYA RANJAN DAS	
36. BLAPL/8925/2026 [ODHC010661252026] (I) For orders regarding Bail ii) Sys. Gen. Fir details is at Flag A)	BHENKATESH MAHAKUR V/S STATE OF ODISHA	JUGALA KISHORE PANDA S.S.DASH, B.KARNA, A.K.DASH, S.PANDA	

37.	BLAPL/8928/2026 [ODHC010661342026] (I) For orders regarding Bail ii) Sys. Gen. Fir details is at Flag A)	SIPU @ SUBRAT PRADHAN V/S STATE OF ODISHA	PRAFULLA KUMAR KHATEI R.R.RAY
38.	BLAPL/8929/2026 [ODHC010661372026] (I) For orders regarding Bail ii) Sys. Gen. Fir details is at Flag- A) WITH BLAPL/9123/2026 [ODHC010684222026] (For orders reg. bail (i) The system generated FIR match report is at Flag-A) WITH BLAPL/10137/2026 [ODHC010679802026] (i) For orders regarding Bail ii) System Generated FIR match case details is at Flag-C)	NARESH ORAM V/S STATE OF ODISHA MOHAMMAD MUSTAFA @ BHUJALI @ MUSTAF V/S STATE OF ODISHA AJIT LAKRA V/S STATE OF ODISHA ROHIT CHHACHAN V/S STATE OF ODISHA	KAUSTUVA MOHANTY BIJAYA KUMAR RAGADA L.N.PATEL, M.SAHOO, A.RAY, S.PANDA, A.DEBATA, A.MOHANTY, B.K.NAYAK RAKESH KUMAR DAS P.NAIK,A.R.BAKSHI,S.NAK,D.BAKSHI ,B.ORAM TRILOCHAN NANDA B.K.PANDA, D.KAR
39.	BLAPL/8930/2026 [ODHC010668882026] (I) For orders regarding Bail II) Copy of disposal order passed in BLAPL No.4486 of 2026 of same petitioner having same FIR is placed at Flag A. III) System Generated FIR match case details is at Flag B) WITH BLAPL/8953/2026 [ODHC010671132026] (1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A. 3. Copy of disposed order passed in BLAPL No.4486 of 2026 is at Flag B. 4. Copy of the disp. order passed in 5044/2026 of the same petitioner is at flag-C) WITH BLAPL/9434/2026 [ODHC010667312026] (1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A. 3. Copy of disposed order passed in BLAPL No.4486 of 2026 is at Flag B.)	GAJENDRA NAG V/S STATE OF ODISHA KEDAR BHOSAGAR V/S STATE OF ODISHA SANJAYA BAG V/S STATE OF ODISHA	BHARAT BHUSAN ROUTRAY SARAT KUMAR JENA L.PRADHAN, S.K.SWAIN, R.PRADHAN SARAT KUMAR JENA S.K.SWAIN, L.PRADHAN, P.PARIDA, R.PRADHAN
40.	BLAPL/8932/2026 [ODHC010667412026] (I) For orders regarding ABail ii) Sys. Gen. trial court match details is at Flag 'A') WITH BLAPL/9785/2026 [ODHC010723762026] (1. For orders reg Bail. 2. Additional documents filed by the counsel for the petitioner is at flag "B" may kindly be seen. 3. Sys gen Trial Court details match search criteria is at flag-A.) WITH BLAPL/9787/2026 [ODHC010723952026] (i) For orders reg Bail. ii) Sys gen Trial Court details match search criteria is at flag-A.)	JITU SAHU @ JITENDRA KUMAR SAHU V/S STATE OF ODISHA KISHOR KUMBHAR @ KISHORE KUMAR V/S STATE OF ODISHA KAMAL MAJHI V/S STATE OF ODISHA	PRASANJEET PARIDA RAJESH PRADHAN BISWAJIT RANJAN TRIPATHY
41.	BLAPL/8933/2026 [ODHC010669582026] (I) For orders regarding Bail ii) Sys. Gen. Fir details is at Flag A)	UDHABA KANHAR V/S	AMULYA RATNA PANDA K.B.SATPATHY, S.DASH

BLAPL/8936/2026 [ODHCO10669932026] (For orders regarding Bail Copy of disposal order passed in BLAPL Nos.3437, 4145,3919 of 2026 having same FIR are placed at Flag A , B , C Respectively Copy of disposal order passed in BLAPL NOs.4506,4820, 6781, 7320 & 7662 of 2026 is at Flag 'D' System Generated FIR match case details is at Flag F)	RAUSHAN KUMAR @ LADDU V/S STATE OF ODISHA
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BLAPL/8941/2026 KAMPUN @ KAMPAN
[ODHC010671822026] MALLICK @ KAMPA
(1. For Orders reg. Bail. 2. Sys. MALLICK @ KAMPUNA
gen. FIR match case details is MALLICK
at Flag A. 3. Copies of disposed V/S
order passed in BLAPL No.2678 STATE OF ODISHA
of 2024, BLAPL No.11994 of
2024, BLAPL No.8727 of 2025
are at Flag B, C & D resp.)

WITH BLAPL/8963/2026 SUBASH MALLICK
[ODHCO10671702026] V/S
(I)For orders reg. bail. STATE OF ODISHA
(II)Copies of disposal orders
passed in BLAPL Nos-
2678/2024, 11994/2024 &
8727/2025 arising out of same
FIR are at flag "A" ,flag "B" &
flag "C" respectively.

(III)System gen. FIR match case details is at flag "1")
WITH BLAPL/8964/2026
[ODHC010671742026]
(I)For orders reg. bail.
(II)Copies of disposal orders passed in BLAPL Nos-
2678/2024, 11994/2024 &
8727/2025 arising out of same
FIR are at flag "A" ,flag "B" &
flag "C" respectively.
(III)System gen. FIR match case details is at flag "1" .)

**WITH BLAPL/8979/2026
[ODHC010671662026]
(I)For orders reg. bail.
(II)Copies of disposal orders
passed in BLAPL Nos-
2678/2024, 11994/2024 &
8727/2025 arising out of same
FIR are at flag "A" ,flag "B" &
flag "C" respectively.**

**(III)System gen. FIR match case details is at flag "1" .)
WITH BLAPL/9133/2026
[ODHC010671892026]
(For orders reg. bail (i) The system generated F.I.R match is at Flag-A. (ii) The disp. of orders of BLAPL nos- 2678/2024 , 11994/2024 & 8727/2025 , same FIR , are at Flags- B,C & D .In BLAPL No- 2678/2024 , the present petitioner is apperaed as petitioner - 5 .)**

WITH BLAPL/9134/2026
[ODHC010671992026]

JYOTIRMAYA SAHOO
S.K.PATTNAIK

(For orders reg. bail (i) The system generated F.I.R match is at Flag-A. (ii) The disp. of orders of BLAPL nos- 2678/2024(same petitioner) , 11994/2024 & 8727/2025(same petitioner) , same FIR , are at FlagsB,C & D .) WITH BLAPL/9144/2026 [ODHC010672032026] (For orders reg Bail.(i) Copy of order passed in BLAPL No-2678 of 2024 , as an earliest disp.of case having same FIR is placed at Flag 'B' may kindly be seen.(iii)System generated copy of FIR details report is placed at Flag 'A') WITH BLAPL/9249/2026 [ODHC010671782026] (1. For orders regarding bail. 2. Copy of order passed in BLAPL No.2678/2024 as disposed of case of petitioner No.02 is at flag 'A'. 3.System generated FIR details is at Flag'B'.)	STATE OF ODISHA	JYOTIRMAYA SAHOO S.K.PATTNAIK
	BUDU MALLICK V/S STATE OF ODISHA	
45. BLAPL/8942/2026 [ODHC010671952026] (1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A.)	TAPAN KUMAR DAS V/S STATE OF ODISHA	ARUN KUMAR BUDHIA A.K.PARIDA
46. BLAPL/8943/2026 [ODHC010663882026] (1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A. 3. Copy of disposed order passed in BLAPL No. 5667 OF 2021 is at Flag B.)	ABHIMANYU NAYAK @ MITU V/S STATE OF ODISHA	SURYAKANTA DWIBEDI R.K.MAHANTA, S.K.BEHERA, K.M.HATI, S.S.DASH
47. BLAPL/8944/2026 [ODHC010665892026] ((i) For Orders reg. Bail. (ii) Sys. gen. FIR match case details is at Flag A.)	BIKASH NAIK V/S STATE OF ODISHA	SUDEEP KUMAR SARANGI S.SARANGI, A.K.NAYAK, S.KALIM M/S SRINIBAS PARIJA, D.K. SAHOO, H.K. MALLICK
48. BLAPL/8946/2026 [ODHC010665982026] (1. For Orders reg. Bail. 2. Sys. gen. Trial Court match case details is at Flag A. 3. Copy of disposed order passed in BLAPL No.2142 of 2026 is at Flag B.)	OMKAR KACHHI V/S STATE OF ODISHA	AJIT KUMAR RAUT
49. BLAPL/8947/2026 [ODHC010671612026] (1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A. 3. Along with BLAPL/9191/2026 pending case arising out of same FIR no with separate note.) WITH BLAPL/9191/2026 [ODHC010683042026] ((I) For orders reg Bail. (II) System generated FIR details match report is at flag 'A'.) WITH BLAPL/9705/2026 [ODHC010721772026] (1. For orders reg. bail. 2. System generated FIR copy match report is at flag-A.) WITH BLAPL/9957/2026 [ODHC010735832026]	DUTIKRUSHNA NAYAK @ KAU V/S STATE OF ODISHA	SUJIT KUMAR PATTNAIK
WITH BLAPL/9191/2026 [ODHC010683042026] ((I) For orders reg Bail. (II) System generated FIR details match report is at flag 'A'.) WITH BLAPL/9705/2026 [ODHC010721772026] (1. For orders reg. bail. 2. System generated FIR copy match report is at flag-A.) WITH BLAPL/9957/2026 [ODHC010735832026]	SANTOSH MOHAPATRA @ SANKAR V/S STATE OF ODISHA	SWAGAT KUMAR SAHU A.K.TRIPATHY,M.K.GOUDA,D.BARIK, S.MISHRA
WITH BLAPL/9191/2026 [ODHC010683042026] ((I) For orders reg Bail. (II) System generated FIR details match report is at flag 'A'.) WITH BLAPL/9705/2026 [ODHC010721772026] (1. For orders reg. bail. 2. System generated FIR copy match report is at flag-A.) WITH BLAPL/9957/2026 [ODHC010735832026]	SUBHAM ROUT @ V/S STATE OF ODISHA	RAUTA SANTOSH KUMAR MAHANTY
WITH BLAPL/9191/2026 [ODHC010683042026] ((I) For orders reg Bail. (II) System generated FIR details match report is at flag 'A'.) WITH BLAPL/9705/2026 [ODHC010721772026] (1. For orders reg. bail. 2. System generated FIR copy match report is at flag-A.) WITH BLAPL/9957/2026 [ODHC010735832026]	HITESH SWAIN V/S	PARTHA SARATHI DAS

(For orders reg. Bail 1. System STATE OF ODISHA generated FIR match arising out of same FIR no. is at Flag-A. 2. Along with BLAPL-8947/26, 9191/26 & 9705/26 pending cases of same FIR.)

FOR ORDERS - ADJOURNED BAIL APPLICATIONS U/S 439 Cr.P.C./ 483 BNSS

50. BLAPL/8614/2026 BAPI @ DEBASIS ROUT DEEPAK KU SAHOO
[ODHC010632712026] V/S
(1. For Orders reg. Bail. 2. Copy STATE OF ODISHA of disposal order passed in BLAPL-5788/2026, 8554/2025 and 6159/2026, all arising out of same FIR are at flag "A" , "B" and "C" respectively. 3. System generated FIR details is at flag "W")SPEC. ADJ.

COURT NO - III (OLD BUILDING)

14/10/2026

THE HON'BLE MR. JUSTICE R.K.PATTANAIK

(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.)

(THIS LIST WILL BE TAKEN UP AFTER THE EXHAUSTION OF THE SPECIAL LIST.)

FRESH ADMISSION

- | | | |
|--|---|---|
| 1. WP(C)/17323/2026
[ODHC010410572026]
(i) I.A. No.10395 /2026 is at flag "A" for stay. ii)Learned counsel for the State is to obtain instruction.) MENTION | LALATA KISHORE
MOHAPATRA
V/S
STATE OF ODISHA | LAXMIKANTA MOHANTY
R.DAS, S.DAS |
| 2. WP(C)/31342/2026
[ODHC010728312026]
(I.A.No. 18222/26 is at flag "A" for an appropriate orders.) MENTION | PARBATI SAHOO
V/S
STATE OF ODISHA | AKSHAYA KUMAR PANDEY
D.N.MISHRA, N.ACHARYA, A.BARIK,
A.MISHRA |
| 3. WP(C)/32312/2026
[ODHC010742482026]
MENTION | BIDYA DAS
V/S
STATE OF ODISHA | BEDA PRAKASH PANDA
A.MISHRA, B.BISWAL |
| 4. WP(C)/32694/2026
[ODHC010770242026]
MENTION | KUNI @ KUNEE RAY
V/S
STATE OF ODISHA | DIPTI RANJAN MOHAPATRA
B.PASAYAT, S.PRADHAN |
| 5. WP(C)/32789/2026
[ODHC010779432026]
MENTION | MANMATH KUMAR
PRADHAN
V/S
STATE OF ODISHA | JAJATI KESHARI KHUNTIA
H.S.DE0, B.K.MOHANTY,
K.PRATIHARI, S.SUMAN |
| 6. WP(C)/33034/2026
[ODHC010789022026]
(I.A. No.- 19682/26 is at flag 'A' for stay.) MENTION | GEETANJALI NAYAK
V/S
STATE OF ORISSA | MANAS PATI
M.K.PATI, S.KAR, S.S.PATI |
| 7. WP(C)/33123/2026
[ODHC010780592026]
(I.A No- 19418/2026 is at flag 'A' for interim direction.) MENTION | SAGARIKA PARIDA
V/S
STATE OF ODISHA | PRADEEP KUMAR MAHAPATRA
N.PATRA, A.N.HOTA |
| WITH WP(C)/33170/2026
[ODHC010780412026]
(I.A No- 19413/2026 is at flag 'A' for appropriate direction.) | SHANTILATA DASH
V/S
STATE OF ODISHA | PRADEEP KUMAR MAHAPATRA
N.PATRA, A.N.HOTA |
| WITH WP(C)/33198/2026
[ODHC010780382026]
(I.A No- 19411/2026 is at flag 'A' for interim order.) | GAJANAN PRADHAN
V/S
STATE OF ODISHA | PRADEEP KUMAR MAHAPATRA
N.PATRA, A.N.HOTA |
| 8. WP(C)/33164/2026
[ODHC010788562026]
MENTION | RABINDRA PATRA
V/S
STATE OF ODISHA | SUKANTA KUMAR MISHRA
M.K.PARIDA, B.P.PRADHAN |
| WITH WP(C)/33168/2026 | BIKASHA KUMAR | SUKANTA KUMAR MISHRA |

	[ODHC010788762026] MENTION	PRADHAN V/S STATE OF ODISHA	M.K.PARIDA, B.P.PRADHAN
9.	WP(C)/33270/2026 [ODHC010787102026] MENTION	PRABIN KUMAR DASH V/S STATE OF ODISHA	NIRMAL KISHORE RATH B.K.NAYAK, M.K.RATH
10.	WP(C)/33410/2026 [ODHC010792372026] MENTION[COVERED MATTER] WITH WP(C)/33567/2026 [ODHC010792352026] MENTION[COVERED MATTER] WITH WP(C)/33654/2026 [ODHC010792432026] MENTION [COVERED MATTER] WITH WP(C)/33673/2026 [ODHC010792412026] MENTION[COVERED MATTER]	AMIYA KUMAR DASH V/S STATE OF ODISHA SAROJ KUMAR MISHRA V/S STATE OF ODISHA BISHNU CHARANA GIRI V/S STATE OF ODISHA RABI NARAYANA SWAIN V/S STATE OF ODISHA	NIRANJAN NAYAK NIRANJAN NAYAK NIRANJAN NAYAK NIRANJAN NAYAK
11.	WP(C)/33436/2026 [ODHC010794572026] (I.A. No. 19778 / 2026 is at flag "A" for appropriate order.)MENTION	DR. MANASI MISHRA V/S STATE OF ODISHA	PRASHANTA KUMAR DAS
12.	WP(C)/33458/2026 [ODHC010791592026] (I.A. No. 19674 / 2026 is at flag "A" for appropriate order.)MENTION	DILLIP KUMAR BISWAL V/S STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO S.KHAN
13.	WP(C)/33489/2026 [ODHC010793022026] MENTION	ANUP KUMAR SHADANGI V/S STATE OF ODISHA	SUKANTA KUMAR MISHRA P.K.BEHERA
14.	WP(C)/33579/2026 [ODHC010799482026] (I.A.No.19886 of 2026 is at flag "A" for appropriate order.)MENTION[COVERED MATTER]	SAROJ KUMAR ACHARI V/S STATE OF ODISHA	KUNAL KUMAR SWAIN K.SWAIN, J.R.KHUNTIA
15.	WP(C)/33815/2026 [ODHC010809462026] MENTION [COVERED MATTER]	ANILA KUMAR LENKA V/S STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA S.C.SAHOO

FRESH ADMISSION - OTHERS

16.	WP(C)/31339/2026 [ODHC010714322026] (I.A. No. 17867/26 is at flag "A" for an appropriate orders.) MENTION	ORISSA WOMENS VOLUNTARY SERVICES, CUTTACK V/S STATE OF ODISHA	AKSHAYA KUMAR PANDEY D.N.MISHRA, N.ACHARYA, A.BARIK, A.MISHRA
17.	WP(C)/31400/2026 [ODHC010706632026] MENTION	BHABATOSH CHAND V/S STATE OF ODISHA	DIPTENDU SUNDAR RAY S.K.MANDAL
18.	WP(C)/33259/2026 [ODHC010787542026] (I.A No. 195662026 at Flag-"A" for appropriate orders.)MENTION	AYANSH SAI MOHANTY V/S UNION OF INDIA	RAMESH KUMAR AGRAWAL A.NANDA, G.N.PARIDA, B.SAHOO, S.MOHANTY
19.	WP(C)/33332/2026 [ODHC010765702026] (I.A.No.19075 of 2026 at fl."A" for stay/appropriate order.)MENTION	PRANGYA PARAMITA PRADHAN V/S STATE OF ODISHA	PRONOY MOHANTY S.N.DASH, S.K.SAHU, K.T.MUDALI, K.PANDA, P.PANI, C.PRIYADARSINI SHIVSANKAR MOHANTY, R. K JENA (CAVEATOR)
20.	WP(C)/33374/2026 [ODHC010800662026] (I.A.No.19901 of 2026 at fl. "A" for appropriate order.)MENTION	M/S.SUVARAMBH, KHURDA V/S STATE OF ODISHA	SIDDHARTH GOUTAM DAS K.DAS, P.SAMAL, J.MAJHI
21.	WP(C)/33513/2026 [ODHC010793682026] MENTION	RAJANI KANTA DAS V/S REGISTRAR, CIVIL COURT, CUTTACK	BRAHMANANDA TRIPATHY B.TRIPATHY, A.K.PARIDA, H.BANSAL, S.S.BAISAKH, S.SAHOO

FOR ORDERS

22. RFA/100/2006 LALITA BEHERA M/S.A.C.MOHANTY
[ODHC010371342006] V/S S.BHAGAT
(i) Pursuant to Order No. 74, JAYADEV BEHERA M/S.ASHOK MUKHERJEE
dtd. 3.9.2026 passed in I.A. No. P.MUKHERJEE, S.K.BEHURA, N,
29/2026, counsel for the A.K.BEHER, J.PRADHA, P.K.SWAIN,
Respondent filed a refund AS, B.P.D, S.PATRA,
application for Resp. Nos. 3 & M/S.P.CH.BISWAL, R.K.NAYAK,
5 are at Flag '1' & '2', for S.K.ROUT, A, D.P.MOHANTY,
disbursement of amount i.e. M/S.B.MOHANTY, D.K.PRADHAN,
Rs. 1,40,330/-. ii) Thereafter a G.MUKHERJEE, M.R.BARIK,
memo filed by the counsel for A.C.PANDA, S.R.PATRA, SUPRIYA
the Resp. Nos. 3 & 5 at Flag '6' PATRA, N.PATNAIK,
stating therein that they may M/S.A.K.MISHRA-2, T.K.SWAIN,
be refunded with their share T.K.MOHANTY, BHABANI PRASAD
from amount of Rs. SAMAL, M/S.G.ROUT,
1,13,884.50/- with the interest M/S.B.SHARMA, S.MOHANTY,
accrued thereupon and not on J.K.BASTIA, P.P.MOHANTY,
amount of Rs. 1,40,330/-. iii) S.K.MISHRA
The Hon'ble court vide order
No. 74, dtd. 3.9.2026 has been
pleased to direct to apportion
of 1/3 rd share each of an
amount of Rs. 1,40,350/- along
with accrued interest. However
the actual amount lying in the
bank account of this appeal is
Rs. 1,13,884.50/- with accrued
interest. Calculation sheet of
Account Section is at Flag '7'.
Hence Account Section of this
court couldn't process the
refund application due to the
anomaly in the actual amount
lying in the Account of this
appeal and the amount
observed in the order dtd.
3.9.2026. Regarding
apportionment and refund of
correct amount to Resp. Nos. 3
& 5 and modification of order
no. 74 dtd. 3.9.2026. A DISP.
OF CASE. FOR ORDERS.)
MENTION.
23. WP(C)/18475/2026 URMILA BADNAYAK BANSHIDHAR SATAPATHY
[ODHC010449672026] V/S S.SATAPATHY, B.N.PARIDA
(i) Further order on I.A. No. STATE OF ODISHA M/S GOKHA BEHERA, DAITARY
11245 of 2026 is at flag "A" for PRADHAN, GOKULA NANDA PADHY
stay. ii) I.A.No.18822 of 2026
is at Flag "B" for appropriate
order.) MENTION
24. WP(C)/31329/2026 JATESWAR DEV HIGHER BIREN SANKAR TRIPATHY
[ODHC010726772026] SECONDARY SCHOOL OF M.K.RATH, J.PATI, P.P.TRIPATHY,
(Order No. 01 & 02 dtd. EDUCATION AND S.SAHOO
30/09/26 may be seen . I.A.No.VOCATIONAL, PURI
20027/2026 is at flag "B" for V/S
an appropriate order. This case STATE OF ODISHA
stands Adjn. to 28th Oct. 2026)
MENTION

FOR ADMISSION

25. WP(C)/30314/2025 PRAYOT PRATISH PRAYOT PRATISH TATHRAJ (IN
[ODHC010705792025] TATHRAJ PERSON)
(1. Counter Affidavit not filed V/S
yet. 2. Consolidated cause title BOARD OF SECONADRY S.S.RAO(SR.ADV), B. K. MOHANTY,
filed and placed at appropriate EDUCATION, ODISHA S.SAILAJA,S. RATH, A.BEHERA,
place. 3. AD received from Op S.K.BEHERA, S. DAS, G. LENKA,
No-3 after valid service, but no A.MOHANTY, S.CHANDAN, INDIRA
one has appeared yet.) P.BOSE, S. MOHAPATRA, A. BISWAL
MENTION , S. K. SAMAL, A. TRIPATHY

FOR ORDERS-OTHERS

26. ABLAPL/2269/2026 SK. RAJU SK. ZAFARULLA

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|---|---|--|
| [ODHC010120852026]
(IA No. 864/2026 is at Flag-"P" for extension of time. A disp. of of case)MENTION | V/S
STATE OF ODISHA | J.KAMILA |
| 27. ABLAPL/7547/2026
[ODHC010472522026]
(I.A no 1642/2026 for modification of condition is at flag 'Z'. A disp. of case.)MENTION | BIJAY DAS
V/S
STATE OF ODISHA | GURU PRASAD BEHERA
B.BEHERA, G.PADHI |
| 28. ABLAPL/7824/2026
[ODHC010479442026]
(I.A.No.1695/2026 is at flag-T for Extension of time to surrender. Copy not served. A disp of case.)MENTION | SRITAM GARNAIK @
GADANAYAK
V/S
STATE OF ODISHA | LAXMIDHAR MAHAPATRA
D.MOHANTY, A.K.DAS, S.DAS,
J.BISWAL |
| 29. WP(C)/27936/2026
[ODHC010673222026]
(I.A. No. 19176 / 2026 is at flag "B" for extension of the interim order dt. 29.08.2026. (copy not served) For Orders.) MENTION | ASHOK KUMAR DASH
V/S
STATE OF ODISHA | M/S BIBEKANANDA BHUYAN (SR. ADV). SOURAV SUMAN BHUYAN
S.PUSPALAKA, S.SAHOO,
S.MOHANTY
M/S SANJIB SWAIN (SR. ADV.),
DIBYAJYOTI NAYAK, SIDDHARTH SWAIN.
M/S. DEBASIS NAYAK, SUSANTA KUMAR SAHU, PRATAP KUMAR BEHERA, VISHAL MAHAPATRA |

COURT NO - XII (5TH FLOOR)

14/10/2026

AT 10:30 AM

THE HON'BLE MR. JUSTICE SASHIKANTA MISHRA

THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.)

Learned counsel desirous of appearing through Virtual Mode shall intimate the name, item number, case details etc. to the Court Master through Mobile No. 8847846032 between 8.00 P.M. to 10.00 P.M. on the previous date of the hearing of the case.
(Weekly list will be taken up after exhaustion of this List)

ELECTION PETITION

- | | | |
|--|---|---|
| 1. ELPET/19/2024
[ODHC010524232024]
(For arguments.)spec adj. PART-HERAD | MANOJ KUMAR PANDA
V/S

K. ANIL KUMAR | M/S.DURGA PRASAD
NANDA,SURYANSHI SRIVASTAVA
MR. GOPAL KUMAR AGARWAL,
N.AGARWAL, A.MISHRA,
D.ACHARYA, K.K.MISHRA
SURYA PRASAD MISRA
MR. PRAKASH RANJAN BARIK(LIC),
SAMVIT MOHANTY, BIBEKANANDA
BHUYAN, P.S. NAYAK, A. SATPATHY,
S.S. TRIPATHY, G. PATRA, R.
BEHERA,, P. PRADHAN, P.P. DAS, S.
PRIYADARSHINI |
|--|---|---|

FRESH ADMISSION

- | | | |
|---|--|---|
| 2. WP(C)/22885/2026
[ODHC010551632026]
mention | KUNTALA MAHANTA
V/S

STATE OF ODISHA | MITHUN DAS, MR. LALATENDU
SAMANATARAY
P.S.DAS |
| 3. WP(C)/30124/2026
[ODHC010685692026]
I.A. No.17189 / 2026 is at flag "A" for appropriate Order.)mention | SARITA SAMAL
V/S
STATE OF ODISHA | BRUNDABAN ROUT |
| 4. WP(C)/31139/2026
[ODHC010743652026]
MENTION | ASITA KUMAR NAYAK
V/S
STATE OF ODISHA | ALOK KUMAR PANDA
S.DASH, S.BHUYAN, S.MISHRA |
| 5. WP(C)/31153/2026
[ODHC010733302026]
mention | DIPTI RANI MAHANTY
V/S
CHIEF MANAGER, UNION
BANK OF
INDIA,BERHAMPUR,GANJ
AM | KISHORE KUMAR MISHRA
P.RAY, D.BARIK, P.LENKA |
| 6. WP(C)/31176/2026
[ODHC010735392026] | PRASANNA PATRO
V/S | SOUMYA MISHRA
P.PANDA, S.ROUT, B.SAHOO, |

	mention		N.MOHANTY, S.PATTANAIK
7.	WP(C)/31278/2026 [ODHC010735322026] mention	STATE OF ODISHA D.SANTOSH KUMAR PATRA V/S	SOUMYA MISHRA S.ROUT, B.SAHOO, N.MOHANTY, S.PATTANAIK, P. PANDA
8.	WP(C)/31377/2026 [ODHC010727372026] I.A.No. 18175 of 2026 is at fl "A" for stay.)mention	STATE OF ODISHA M/S GAYATRI AGENCY, KHORDA V/S	SATYA SMRUTI MOHANTY S.S.PRADHAN, G.RAI, G.NAYAK, S.S.MOHARANA, P.PATNAIK, P.C.MALLICK
9.	WP(C)/31509/2026 [ODHC010735242026] mention	RESERVE BANK OF INDIA, MUMBAI D.GUPTESWAR PATRO V/S	SOUMYA MISHRA S.ROUT, B.SAHOO, N.MOHANTY, S.PATTANAIK, P.PANDA
10.	WP(C)/31510/2026 [ODHC010735372026] mention	STATE OF ODISHA D.GANGADHAR PATRO V/S	SOUMYA MISHRA S.ROUT, B.SAHOO, N.MOHANTY, S.PATTANAIK, P.PANDA
11.	WP(C)/31653/2026 [ODHC010735272026] mention	STATE OF ODISHA D.SANTOSH KUMAR PATRA V/S	SOUMYA MISHRA S.ROUT, B.SAHOO, N.MOHANTY, S.PATTANAIK
12.	WP(C)/31911/2026 [ODHC010762402026] I.A.No.19003 of 2026 at flag A for stay.)MENTION	STATE OF ODISHA SUVENDU KUMAR PATI V/S	SAIBRATA RATH S.K.BEHERA, S.CHANDAN, A.MOHANTY, S.MOHAPATRA, A.BEHERA, S.DAS, G.LENKA, I.P.BOSE, A.BISWAL
13.	WP(C)/32074/2026 [ODHC010751182026] mention	THE ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, KENDRAPARA MAMITA SARANGI V/S	PRASANTA KUMAR NANDA D.SAHOO, C.MISHRA
14.	WP(C)/32197/2026 [ODHC010743042026] (i)I.A No.-18562/2026 is at flag "A" for stay. (ii)I.A No.- 18549/2026 is at flag "B" for dispensing with filing of certified copy of order dtd. 30.09.2024.)mention	COLLECTOR, KHURDA RAJ KISHORE SAHOO V/S STATE OF ODISHA	BHAGABAN MOHANTY D.CHHOTRAY, B.MAHARANA
15.	WP(C)/32478/2026 [ODHC010772382026] mention	KEDARNATH ROUT V/S	SAMIR KUMAR MISHRA (SR.ADV.) J.PRADHAN, P.S.MOHANTY, S.R.BEHERA, S.PALATASINGH, C.S.PADHI, R.ROUT,B.MISHRA
16.	WP(C)/32753/2026 [ODHC010772082026] (i) I.A. No. 19217 /2026 is at flag "A" for stay.)mention	STATE OF ODISHA SONALI MOHAPATRA @ DASH V/S	SOURAV SUMAN BHUYAN S.PATI, S.SAHOO, S.S.BISWAJEETA, S.S.NAYAK
17.	WP(C)/32797/2026 [ODHC010772042026] (i) I.A. No. 19216 /2026 is at flag "A" for stay.)mention	STATE OF ODISHA SUCHARITA SATPATHY V/S	SOURAV SUMAN BHUYAN S.PATI, S.SAHOO, S.S.BISWAJEETA, S.K.ROUT, S.S.NAYAK
18.	WP(C)/33568/2026 [ODHC010802372026] (i) I.A.No. 19934 of 2026 is at flag "A" for stay.)mention	STATE OF ODISHA ANITYA SEKHAR SENAPATI V/S	DURGA PRASAD PATTANAIK R.PRADHAN, A.BEHERA
19.	CONTC/5232/2026 [ODHC010574712026] (With WP(C) 13712/2026.)mention	STATE OF ODISHA SUDHANSHU KUMAR BISWAL V/S	NIRANJAN BEHERA S.K.BARAL
20.	CONTC/6400/2026 [ODHC010724812026] With WP(C) 2467/2026.)mention	PANCHANAN NAYAK, O.A.S CHARAN PRADHAN V/S DURYODHAN BHOI, SUB COLLECTOR, MALKANGIRI	JANMEJAYA KATIKIA P.MOHANTY, H.KATIKIA

FRESH ADMISSION 1

21. WP(C)/22786/2025 [ODHC010272862025] I.A. No. 6422 of 2025 is at flag "A" for stay. Order dt. 23.09.2026 may kindly be seen.)spec adj
BICHITRANANDA JENA V/S NIRANJAN PANDA P.K.PATTANAIAK
STATE OF ODISHA
22. WP(C)/799/2026 [ODHC010782442025] i)Further order on I.A NO- 612/2026 is at flag A for stay. ii)Counter affidavit filed by opp. 2 & 4 on 03.07.2026 is at flag B.(copy served) iii)Rejoinder affidavit received on 07.08.2026 is at flag C.(copy served) iv)Receipt showing service of extra copies received. v)Pursuant to order dtd.23.09.2026 receipt showing service of another copy of the rejoinder not received. Along with-W.P.(C) Nos.4733, 4591 & 4730 of 2025 are disp. of cases.)spec adj
BAIJAYANTIMALA SUBUDHI PRAFULLA KUMAR LENKA P.LENKA
V/S STATE OF ODISHA
23. WP(C)/9776/2026 [ODHC010211472026] (Pursuant to Court's Order dtd.09.09.2026, affidavit not received. Order dtd.09.09.2026 may kindly be seen reg. instruction.in the form of affidavit).)spec adj
SASHIKANTA PANIGRAHI SUBHRANSU BHUSAN MOHANTY S.MOHAPATRA, B.B.MOHAPATRA
V/S STATE OF ODISHA
24. WP(C)/16903/2026 [ODHC010338842026] spec adj
GADADHAR SAHU PRASANNA KUMAR MISRA R.K.MISHRA
V/S STATE OF ORISSA
25. WP(C)/21123/2026 [ODHC010507852026] Regarding Instruction by the Learned State counsel.)spec adj
SANTANU KUMAR SUNDARA BIJAYA KUMAR BEHERA 1 B.N.RAY
V/S STATE OF ODISHA
26. WP(C)/22037/2026 [ODHC010491952026] 1. Pursuant to Court's order dt 07.10.2026, Report of the Registrar (Judicial) is at flag 'A' may kindly be perused. 2. Report of the ADR and Dealing Assistant is at flag 'B' and 'C' respectively for your kind perusal. (Pursuant to Courts order no 02 dt. 07.10.2026 consolidated cause title received on 09.10.2026 is duly incorporated in proper place which may kindly be seen) this case stands adj to 18.01.2027.
UTTAM PANIGRAHI RABINDRA NATH PRUSTY S.PRUSTY, A.K.PATRA, T.DASH
V/S STATE OF ODISHA
27. WP(C)/28004/2026 [ODHC010661742026] . Regarding obtain instruction. 2. Order dated 07.09.2026 may kindly be seen. MENTION
ROYAL TRADERS, PURI RAKESH BEHERA M.YASIL
V/S STATE OF ODISHA
28. WP(C)/28637/2026 [ODHC010667552026] (I). Consolidated writ petition dtd 08.10.2026 is filed and placed at proper place.(copy served.)spec adj
ARYAN DAGA SUBHAM AGRAWAL
V/S HDFC BANK LTD., KALAHANDI
29. WP(C)/29647/2026 [ODHC010706912026]
ARUNA KUMAR ROUT JAGADISH JENA S.K.BARIK
V/S

	i) I.A. No. 19547/2026 is at Flag "A" for Appropriate Order. ii) Ld. State Counsel is to obtain instruction.)spec adj.	STATE OF ODISHA	
30.	WP(C)/30288/2026 [ODHC010711162026] Order No.1 may kindly be perused.)spec adj.	MURALI SWAIN V/S STATE OF ODISHA	BANAMALI SAHOO
31.	WP(C)/30623/2026 [ODHC010719342026] 1. I.A No.18002/2026 is at flag-'A' reg. appropriate order. (Obtaining instruction by the learned counsel for the State.)spec adj.	GOUTAM RAY V/S STATE OF ODISHA	HARI KRUSHNA PANIGRAHI S.K.NAYAK, R.K.PADHI, L.RATH, M.C.BEHERA
32.	WP(C)/30784/2026 [ODHC010730522026] Instruction to be obtained.)spec adj.	MANOJ KUMAR GOUDA V/S STATE OF ODISHA	TRILOCHAN BARIK
33.	WP(C)/31251/2026 [ODHC010731782026] I.A.-18297/2026 at flag "A" for app. orders V.nama on behalf of Op no. 1 & 2 not yet received.)spec adj.	SUBHENDU @ SUBHANDU KUMAR SAMAL V/S MAHINDRA AND MAHINDRA FINANCE LTD., KENDUJHAR	SARADA DASH K.MOHAPATRA MR. AVIJIT PATNAIK
34.	WP(C)/32186/2026 [ODHC010765672026] spec adj.	SUNANDA PATRA V/S STATE OF ODISHA	AGNIHOTRA SAHU M.SAHOO
35.	CONTC/1903/2026 [ODHC010198222026] i) I.A. no - 630/2026 is at flag "B" for extension of time. i) Consolidated petition filed by Petitioner is at Flag "A" ii) Compliance affidavit not received. with W.P.(C) No.11286/2025.) spec adj.	RATNAKAR BISWAL V/S DEBI PRASANNA SARASWAT, O.A.S., TAHASILDAR, SADAR,BALASORE	M/S. BISWAJIT MOHAPATRA, ASHOK KUMAR SAHOO
36.	CONTC/4846/2026 [ODHC010572182026] with WP(C)19656/2025.)spec adj.	MAMATA NAYAK V/S DR.MONICA PRIYADARSHINI, I.A.S	SONITA BISWAL M.M.SWAIN, M.MOHANTY, K.SATTAR SAILAZA NANDAN DAS,A.ACHARYA

PART-HEARD MATTERS

37.	WP(C)/33001/2023 [ODHC010807972023] (Counter filed by OPs-6, 8 to 11 and 13 to 16. Rejoinder filed. Counter filed by OP- 17 & 18. copy served. A memo at fl. G may kindly be seen. Hal-Sabik co-relation in a tabular form filed by the ops 6,8,11 and 13 to 16 at fl. 2. Additional document filed on behalf of ops 6, 8 to 11 and 13 to 16 at fl. 3. typed copy of the sale deed dtd 02.07.1969, Genealogy showing the relationship and short date chart filed by the petitioner at fl. 4. counter by state not received.) spec adj. PART-HEARD	SUDHIR DAS V/S TAHASILDAR CUTTACK	PRASANTA KUMAR SAHOO MR. JNANA RANJAN KAR M/S B.C.PANDA, S.MISHRA, J.N.PANDA,A.TRIPATHY,A.MISHRA,D .MOHARANA,B.MISHRA,M/S LALATENDU RAY,D.K.DAS
38.	WP(C)/34713/2025 [ODHC010876132025] (i) Counter affidavit filed on behalf of Opp. Party Nos. 1 & 2 is at flag "P". (copy served) (ii) I.A.No. 21751/2025 is at flag "A" for an appropriate order.)spec adj PART-HEARD	ASHOK KUMAR KHANDELWAL V/S ADDITIONAL DISTRICT MAGISTRATE CUM STAMP COLLECTOR, MAYURBHANJ	SANTOSH KUMAR SAMANTARAY A.KHANDELWAL, M.KUMAR, S.PRUSTY, P.K.MISHRA
39.	RVWPET/65/2026	SHUKA SWAIN	SASWATI SOUMYA SAHU

[ODHCO10144352026]
for further hearing on
admission .with (scanned RSA
06 of 2018)spec adj PART-
HEARD

V/S
NRUSINGHA CHARAN
MOHAPATRA

S.SAHU, A.MODI, A.B.TARINI,
A.K.SAHOO
MANASH RANJAN BAUG,
G.R.SAHOO, R.SINHA, S.S.BARALA

FOR ORDERS

40. RVWPET/154/2026
[ODHCO10476472026]
1.For further orders in I.A
No.321/26 is at Flag "C" for
stay. 2.I.A.No.293 of 2026 is at REBATI PALLAI
Flag "B" for appropriate order
3.IA No. 416/26 is at Flag "E"
for appropriate order With RSA
No.426 of 2024,a disposed of
case.) MENTION
41. WP(C)/8647/2026
[ODHCO10196182026]
I.A.No. 10963/2026 is at flag
"R" for an appropriate
orders.)mention
42. WP(C)/15368/2026
[ODHCO10368562026]
i) I.A.No-9344/26 at flag "A" for
further order reg.status quo. ii) PURI
I.A. No. 13775/2026 at flag "D"
for extension of order of Status
Quo passed in IA No.
9344/2026. iii) I.A.No-16911
/26 at flag "M" for vacation of
order dtd.15.05.2026 with its
objection affidavit at fl " N ". iv)
Objection Affidavit by OP No. 3
at flag "B". v) Rejoinder
affidavit by the petitioner to
the objection filed by OP-3 is at
flag "C". vi) SR received from
opp- 4 to 6 after servicing of
notice through special
messenger with report " Notice
duly served & received by the
parties". SR of Notice placed at
fl " 10" may kindly be
seen.)spec adj
WITH CONTC/3447/2026
[ODHCO10460902026]
i) In Order dtd. 12.10.2026,
Order No. of the case has been
inadvertently typed as 12
instead of 7. Regarding
correction of typographical
error. ii) Additional Affidavit
filed on behalf of the Petitioner
on dt. 17.08.2026 is at Flag
"A". iii) Report on verification
as per order dated 28.08.2026
submitted by the Advocate
Commissioner is at Flag "B". iv)
Show Cause affidavit filed on
25.09.2026 by Sole Op. is at
Flag- E. v) Undertaking Memo
filed by the Contemnror on
28.09.2026 is at Flag-F. vi)
Notes and Order dtd.
28.09.2026 by The Registrar
(Judicial) is at Flag-G. vii) As
per Order dtd. 29.09.2026,
Affidavit dtd. 05.10.2026 (Copy
Served) filed on behalf of the
- TARAMANI MOHAPATRA
V/S
- JUBRAJ TAKRI
V/S
STATE OF ODISHA
- ASHIS KUMAR SAHOO
V/S
THE SUB-COLLECTOR,
- AMIT PRASAD
BOSE,S.P.MISHRA(SR.ADV.)
S.MISHRA, R.K.AGRAWAL, S.ROUT,
B.SAHOO
JYOTI RANJAN
DEO,A.K.DASH,A.MOHARANA
SWAGAT MOHAPATRA, ADARSH
BISWAL., M/S SAIBRATA RATH,
A.BEHERA,S.K.BEHERA, SHRADHA
DAS, G. LENKA,
A.MOHANTY,S.CHANDAN,INDIRA
P.BOSE.
SURAJ MOHANTY
L.N.SAHU
- SAILAZA NANDAN DAS
A.ACHARYA
M/S.A.K.SARANGI , P.SARANGI
- ASHIS KUMAR SAHOO
V/S
PANKAJ KUMAR
MOHAPATRA
- SAILAZA NANDAN DAS
A.ACHARYA
ASHOK KUMAR SARANGI,P.SARANGI

Opposite Party is at Flag "H".
viii) Compliance Affidavit dtd.
12.10.2026, enclosing copies
of some geo-tagged
photographs filed in the
Hon'ble Court kept with record
and is at Flag "I". ix) Copy of
the order dtd. 12.10.2026, has
been forwarded to the IIC of
Chandanpur Police Station. x)
Full Compliance affidavit as
per order dtd. 12.10.2026, not
received. xi) Regarding
Personal appearance of the
contemnor.)spec adj.

43. WP(C)/23749/2026 BASANTA PANDA
[ODHC010559382026] V/S
(1- I.A. NO. 19438/2026 is at STATE OF ODISHA
flag "B" for correction
/modification of typographical
error in order dated
28.09.2026. (Copy not served.
A disposed of case .)mention
44. WP(C)/32276/2026 JAI BATRA
[ODHC010767832026] V/S
I.A. No. 20151/2026 is at Flag- STATE OF ODISHA
B for modification of order dtd.
08.10.2026. A disposed of
case.)mention

RAMAKANTA SARANGI

MANAS RANJAN BAUG
G.R.SAHOO,R.SINHA,S.BARAL

FOR ADMISSION

45. WP(C)/36412/2023 SUSAMA SENAPATI
[ODHC010893492023] V/S
(Additional affidavit filed by
the petitioner. Counter
affidavit by OP-2. I.A.
17625/23 is at fl.'A' for further ODISHA
order. I.A. No. 946/24 is at
fl.'B' for app. order. Objection
filed by OP-2 to I.A. NO.
946/24 is at fl.'C'. entire case
record in original to be
produced by the learned state
counsel. in order dtd
07.10.2026, the order no has
been inadvertently typed as
"19" instead of "20". reg. app.
order.)spec adj.
46. WP(C)/31469/2025 AYUSHMAN SUNDARAY
[ODHC010782722025] V/S
Further affidavit by the
petitioner is at flag "10". -
Affidavit filed by the STATE OF ODISHA
Tahasildar, Jatni, Khurda (OP
No-2) is at flag "20" - Rejoinder
Affidavit filed by petitioner in
reply to counter Affidavit filed
by Opp. party No- 2 is at flag
"30" (Copy served) - Reply to
the Op. Party No-2 (Tahasildar
Jatani) to the Additional
Affidavit filed by the petitioner
is at flag "40" (copy not served)
- Pursuance of Order No- 11 dtd
11.09.2026 counter Affidavit
on behalf of Ld. Sate counsel
not received (Order No- 13 dtd
09.10.2026 may kindly be
seen.)spec adj
47. WP(C)/28528/2026 GANESH CHANDRA
[ODHC010677192026] SAHOO
I.A No.-16941/2026 at Flag-"A" V/S

SOUMYA MISHRA
A.AGARWAL, G.N.PARIDA, S.ROUT,
R.K.AGRAWAL
M/S DEEPAK KUMAR PANI, S.PALAI,
T.K.SWAIN

JAYANTA KUMAR MAJHI
M/S.MOHENDRA KUMAR
MOHAPATRO,SALAUDDIN KHAN,
ARUNDHATI SUNDARAY,

PRAKASH KUMAR MISHRA
S.S.SATYADARSHI, S.PANDA,
J.J.R.YADAV, R.K.SAHOO

for further orders regarding stay. M/s Salyadu Anil Kumar Dora and his associates appeared for OP-7 through V-nama. Service return by Special Messenger from Op-07 is at Flag-'B'.)mention

STATE OF ODISHA

ASC, M/S SALYADU ANIL KUMAR DORA, M.R. DASH, A.K. MOHANTY

FOR HEARING U/O.XLI.R-11,C.P.C.

- | | | |
|---|--|--|
| <p>48. RSA/148/2025
[ODHC010197772025]
1. Caveat No. 13/2025 at flag-"A" may kindly be seen. 2. I.A. No. 425/2025 at flag-"B" filed by the counsel for the appellant for status quo. 3. Appellant no.01 entered appearance thorough the advocates. M/s Prasanta Kumar Nanda & associates, after taking consent from the previous counsel.)mention</p> | <p>SK KAMILUDDIN
AHEMAD
V/S
E. DURGA RAO NAIDU</p> | <p>AJIT CHANDRA MOHAPATRA
M/S PRASANTA KUMAR NANDA,
D.SAHOO, CHINMAYA MISHRA,
A.K.PANDA, B.K.PANDA
SWARUP KUMAR PATNAIK,
M.R.SARANGI,A.S.MOHANTY</p> |
| <p>49. RSA/634/2025
[ODHC010851462025]
No cross objection has yet been filed by the caveator/R-1&2(Order No 2 dtd 23.12.2025 may kindly be seen.) I.A No 1628 of 2025 at Flag"C" for allow some time to pay deficit court fees . In the meantime deficit court fees paid. Reg :Disposal of I.A No 1628 of 2025 I.A No 1630 of 2025 at Flag"D" for call of case record in Ex.Case No 293 of 2024. I.A No 1629 of 2025 at Flag"E" for appropriate orders. I.A No 1772 of 2025 at Flag"F" for appropriate order of status quo.)mention</p> | <p>JOGENDRA BEHERA
V/S
SISIR KANTA SWAIN</p> | <p>SANJEEV UDGATA
S.UDGATA, A.MISHRA, S.UDGATA
RAJJEET ROY,R.ROUTRAY,
S.SOURAV,A.GAJENDRA,
T.P.TRIPATHY,A.PATNAIK</p> |

COURT NO - II (OLD BUILDING)

14/10/2026

AT 10:30 AM

THE HON'BLE MR. JUSTICE ADITYA KUMAR MOHAPATRA

THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.)

Learned counsel desirous of appearing through Virtual Mode shall intimate the name, item number, case details etc. to the Court Master through Mobile No. 9348885299 between 8.00 P.M.to 10.00 P.M. on the previous date of the hearing of the case.

Learned counsel are requested to parallely paginate the running pages with that of the High Court case records.

FOR JUDGEMENT

- | | | |
|--|---|------------------------|
| <p>1. WP(C)/4117/2026
[ODHC010050602026]</p> | <p>UNION OF INDIA
V/S
SURESH PRASAD GUPTA</p> | <p>ASUTOSH MOHANTY</p> |
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LEFT OVER LIST-1 (FOR ORDERS)

- | | | |
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| <p>2. BLAPL/7869/2026
[ODHC010572682026]
(Order no 01 dated 24/09/2026 may kindly be seen. For Orders reg. Bail. State to obtain CD and obtain instruction with regard to progress of the investigation from the IO. No Objection filed . Sys. Gen. updated FIR match case details is at flag</p> | <p>SURJIT RATH
V/S
STATE OF ODISHA</p> | <p>SUSHANTA HARICHANDAN
M.K.SWAIN, B.R.MOHANTY,
S.PANDA
DEVASHIS PANDA,DURGA PRASAD
DHALL,L.JENA,B.RAY,S.L DHAL</p> |
|---|--|---|

'F1').MENTION WITH BLAPL/7966/2026 [ODHC010572102026] 1) For orders reg bail with system generated FIR details is at Flag A2 may kindly be seen 2) Receipt showing service of copy of Bail on Learned Counsel for the Informant not filed. 3)Objection not filed. 4)Learned Counsel for State to obtain Instruction with regard to progress of the Investigation from the concerned I.O.	ABINASH PRADHAN V/S STATE OF ODISHA	SHYAMANANDA MOHARANA S.K.PATTNAIK, A.K.SAHOO DEVASHIS PANDA, M/S D.P. DHAL, L. JENA, B. RAY, S.L. DHAL
WITH BLAPL/7983/2026 [ODHC010588002026] Order no-01 dtd-24.09.26 may kindly be seen. (I) For orders reg Bail. (II) System generated FIR details match report is at flag 'A1'. (III) Ld. counsel for the state to obtain C.D. as well as instruction.	BIMALENDU PANDA V/S STATE OF ODISHA	PUSPAMITRA MOHAPATRA S.MOHAPATRA, S.PANDA, R.K.ROUT DURGA PRASAD DHAL,L.JENA,B.RAY,S.C.DHAL ,DEVASHIS PANDA
WITH BLAPL/8381/2026 [ODHC010617622026] Order no-01 dtd-24.09.26 may kindly be seen. (i) I.A. no-702 of 2026 for interim Bail is at flag 'B' may kindly be seen. (ii) System generated FIR match arising out of same FIR is at Flag-A1. (iii) Ld. counsel for the state to obtain C.D. as well as instruction.	KAILASH CHANDRA SAHOO V/S STATE OF ODISHA	SAPAN KUMAR LENKA B.DALEI, K.T.MOHANTA, B.SAHOO DEVASHIS PANDA
3. BLAPL/8371/2026 [ODHC010615802026] (1) For orders reg. bail with system generated FIR details is at Flag A1 may kindly be seen. 2) Copy of orders passed in BLAPL 4231/26, a disposed of case arising out of same FIR is at Flag B may kindly be seen. State shall obtain the case diary as well as criminal antecedent against the Petitioner.)MENTION	SAROJ KUMAR PATRA @ TULU PATRA V/S STATE OF ODISHA	LALATENDU SAMANTRAY, SULOCHANA PATRO R.SINGH, S.K.MOHANTY
WITH BLAPL/9584/2026 [ODHC010708362026] For orders reg Bail. System generated FIR details match report is at flag 'A'. Copy of disp. of order passed in BLAPL no-4231/2026 same FIR is at flag 'B' may kindly be seen.	TRILOCHAN PATRA V/S STATE OF ODISHA	ADHIRAJ MOHANTY S.DASH
4. BLAPL/8406/2026 [ODHC010611852026] (For Orders reg. Bail. State shall obtain criminal antecedent and case diary. Sys. gen FIR details is at Fl "A").)MENTION	RAMAKANTA BEHERA V/S STATE OF ODISHA	AMULYA RATNA PANDA S.DASH, P.V.S.N.ACHARYA
5. BLAPL/9328/2026 [ODHC010692532026] (Order No. 01 Dated : 08.10.2026 I) For orders regarding Bail ii) State to obtain the Case Diary and Criminal Antecedents against the petitioner iii) System Generated FIR match case details is at Flag 'B') MENTION	ROJI SUNA V/S STATE OF ODISHA	JAGABANDHU SAHU S.K.MOHANTY, S.K.TRIPATHY, A.PUROHIT

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| WITH BLAPL/10197/2026
[ODHC010759792026]
Order No. 01 dated 08.10.2026 STATE OF ODISHA
may kindly be seen. i) For
orders reg Bail and state to
obtain CD and criminal
antecedent. ii) Sys gen FIR
details match search criteria is
at flag-B. | LALIT MEHER
V/S
BINOD KUMAR SAHA
V/S
STATE OF ODISHA | BIKASH KUMAR KUND
B.K.DASH
BHARAT BHUSAN ROUTRAY |
| WITH BLAPL/10321/2026
[ODHC010760622026]
The system generated F.I.R
match is at Flag-A1. State to
obtain CD & CA. | BINOD KUMAR SAHA
V/S
STATE OF ODISHA | BHARAT BHUSAN ROUTRAY |
| WITH BLAPL/10546/2026
[ODHC010768982026]
For orders reg. Bail System
gen. FIR match details is at
flag 'A'. | SHIBA SHANKAR NAG
V/S
STATE OF ODISHA | IPSIT AUROBINDO ACHARYA
C.K.ROUT |
| 6. BLAPL/9516/2026
[ODHC010718232026]
(Order no 01 dated
08/10/2026 may kindly be
seen. 1. For Orders reg. Bail. 2.
State to obtain C.D,Crl.
antecedent. 3. Sys. gen. FIR
match case details is at Flag C.
4. Copy of disposed order
passed in BLAPL No. 6293 of
2026 is at Flag B.)MENTION | SK. BABU @ GENDALIA
V/S
STATE OF ODISHA | AMULYA RATNA PANDA
S.DASH |
| WITH BLAPL/10285/2026
[ODHC010757692026]
For orders reg. Bail. Copy of
disposal order passed in BLAPL
6293/26 with same FIR no. is
at flag 'A'. Sys. gen. FIR match
case details is at flag 'B'. | RAJESH KUMAR BISWAL
@ MITU
V/S
STATE OF ODISHA | AMULYA RATNA PANDA
S.DASH |

LEFT OVER LIST-2 (FOR ORDERS)

- | | | |
|---|---|--|
| 7. CMP/1345/2025
[ODHC010588952025]
(I.A. NO. 1212 / 2026 is at Flag
"B" for substitution of LR's of
deceased petitioner. (Copy not
served) I.A No 1956 /2026 is at
flag "C" for substitution of LR's
of deceased Opposite party
(Copy Not served).)MENTION | BIJAYA KUMAR
MOHAPATRA
V/S
RAMAKRUSHNA @
RAMAHARI PANIGRAHI | SUBHRANSU BHUSAN MOHANTY
S.MOHAPATRA, B.B. MOHAPATRA |
| 8. CMP/790/2026
[ODHC010341222026]
(I.A No- 2011 / 2026 is at flag
"C" for vacation of stay passed
on dtd 27.07.2026 (Copy Not
Served).)MENTION | DIBYASINGH JENA
V/S
FAKIR PATRA@JENA | DEEPAI MAHAPATRA
SUMIT KUMAR
MOHANTY,J.DAS,P.JENA,A.K.NANDI
JAGANNATH DAS,SUMIT KU.
MOHANTY, MRS. PADMALAYA
JENA,AJIT KUMAR NANDI, M/S.
AMIT PRASAD BOSE, D. SAHOO,
D.K. SETHY, R.P. CHATTERJEE, A.
PRASAD, M/S. BRUNDABAN ROUT.
DEEPAI MAHAPATRA |
| WITH CMP/836/2026
[ODHC010341182026]
(I.A. No. 2012/2026 is at flag
"B" for vacation of stay passed
on date 30.07.2026. I.A. No.
888/2026 is at flag "A" for
further orders regarding stay.
Order No.1. dtd. 30.07.2026
may kindly be perused.) | DIBYASINGH JENA
V/S
FAKIR PATRA @ JENA | SUMIT KUMAR
MOHANTY,P.JENA,J.DAS,
BRUNDABAN ROUT
SHIB SHANKAR MOHANTY,KASIM
PATEL,J. SAHOO,SATYASHREE
BARAL, AMIT PRASAD BOSE,S.S.
SWAIN,,D. SAHOO,D.K. SETHY
JAGAJIBAN PRADHAN
P.S.MOHANTY, S.R.BEHERA,
S.PALATASINGH |
| 9. CMP/1137/2026
[ODHC010519222026]
(Further orders in I.A. No. 1243
of 2026 is at flag 'A' for stay.
AD back from OP No. 2 after | RAMESWAR AGRAWAL
V/S
STATE OF ODISHA | |

valid service. Neither AD nor unserved notice back from Op No. 3. However, postal tracking report regarding service of notice showing "Item Delivered (Addressee)" is at flag '3' may kindly be seen. Receipt showing service of 1 extra copy on ASC filed. Order dated 30.07.2026 may kindly be seen.)MENTION

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| 10. CMP/1724/2026
[ODHC010774282026]
(I.A.NO- 1928/2026 is inadvertently typed out as "I.A.NO-1904 of 2026" instead of "I.A.NO-1928 of 2026" in order no 01 dated 07.10.2026. Regarding correction of above typographical error . (order no 01 dated 07.10.2026 may kindly be seen).)Spec.Adj. WITH CMP/411/2025 [ODHC010194142025] | M/S.ARYAN ISPAT AND POWER PVT.LTD.
V/S
M/S. ZENITH STEELS

GADADHAR CHOUDHURY DEEPALI MAHAPATRA
V/S
EXECUTIVE ENGINEER,
PWD AND R AND B
DIVISION, GANJAM | SWARUP KUMAR PATNAIK
B.MOHANTY, S.MOHAPATRA,
P.GHADEI
SIDHARTH SHANKAR
PADHY,P.MOHANTY,B.PATTNAIK

A.K.PANI |
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LEFT OVER LIST-3 (FOR ORDERS)

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|--|---|--|
| 11. CRLMA/116/2026
[ODHC010763832026]
(For orders reg modification of Order.)MENTION | NARAYAN KUMAR
KHAITAN
V/S
UNION OF INDIA | BHABANI SHANKAR DASPARIDA
S.MOHAPATRA, K.MOHANTY, A.RAY,
K.SETHI |
|--|---|--|

LEFT OVER LIST-4 (FOR ORDERS)

- | | | |
|---|--|--|
| 12. BLAPL/6615/2026
[ODHC010274142026]
(Order No. 01 dated 27.08.2026V/S may kindly be seen. A memo for withdrawal of the application is at flag "E" may kindly be seen. Statement of the victim recorded u/s 183 of BNSS filed by the counsel for the petitioner is at flag "D" Copies of disposed order passed in BLAPL No.9203 of 2025, BLAPL No.13776 of 2025 are at Flag B & C resp. Sys. gen. FIR match case details is at Flag "W2". Copy of FIR is in envelope and kept in the section.)Mention | BADAL @ UGRASEN
NAYAK
V/S
STATE OF ODISHA | UMA CHARAN MISHRA
A.MISHRA, J.MAHAPATRA, S.DASH,
P.C.PANDA |
| 13. BLAPL/8646/2026
[ODHC010628802026]
Sys. gen. FIR match case details is at flag 'A'. 2.A withdrawal Memo filed by the learned counsel for the petitioner is at flag "B". 3. Copy of the disposal order of BLAPL/5561/2026 arising out of same Fir is at flga "C". 4. Annexure- 1 & 2 is kept in closed envelope separately at the section. | AKASH DAS @ LIPU
V/S
STATE OF ODISHA | BISWARANJAN MOHAPATRA
S.K.MOHANTY |
| 14. BLAPL/8898/2026
[ODHC010625802026]
(i) An withdrawal mention memo is filed by the ld. counsel for the petitioner, is at flag-'W'. ii) System generated | GURU @ BISWAJIT
PRADHAN
V/S
STATE OF ODISHA | DIBYA JYOTI SAHOO |

copy of FIR details match is at
flag-B. Copy of FIR is kept in
envelope.)MENTION

LEFT OVER LIST-5 (FOR ORDERS)

15. BLAPL/9291/2026 RAJIB KUMBHAR @ BIJAY KUMAR BEHERA
[ODHC010697932026] GANDHI @ RAJIB KUMAR
(i) Notice could not be issued to V/S
O.P. No-02 due to late filing of STATE OF ODISHA
requisites as the same is filed
on 29.09.2026 instead of filing
before 25.09.2026 . i) Disp.of
copies of BLAPL Nos. 391/2025
& 157/2026 arising out of
same FIR as well as petitioner,
are at flag- A1 & A2
respectively. ii) System
generated copy of FIR details
match is, is at flag-'B4'. iii) IA
No. 716/2026 is filed for
interim bail with other medical
documents , is at flag-'K2'. iv)
State to obtain
instruction.)Spec.Adj.
16. BLAPL/9794/2026 JAGADISH MOHANTY JAJATI KESHARI KHUNTIA
[ODHC010733942026] V/S H.S.DE0, S.SUMAN
(Order No.01,dt: 08.10.2026 STATE OF ODISHA
may kindly be seen. i)
I.A.No.710/2026 is at flag-K for
Int.Bail.Copy served. ii) Up-
dated-Sys gen FIR details
match search criteria is at flag-
C. iii) Counsel for the state to
obtain Instructions.)Spec.Adj.

LEFT OVER LIST-6 (FOR ORDERS)

17. ABLAPL/6267/2026 MUKESH KUMAR GOKULANANDA SAHU
[ODHC010407112026] AGRAWAL @ MANOJ U.K.PANDA
(Order No.3, dated-08.10.2026 AGRAWAL @ MUKESH
may kindly be seen. 1. I.A No- AGRAWAL @ KALU
1735/2026 is at Flag "R" for V/S
extension of time. Copy served.STATE OF ODISHA
2. State to obtain CD. A
disposed case.)[COUNSEL FOR
THE PETITIONER: M/S-Ajaya
Kumar Nanda] Spec.Adj.

LEFT OVER LIST-7 (FOR ORDERS)

18. CRLA/882/2026 SUDHIR MALLICK JASPREET KAUR
[ODHC010625032026] V/S M.S.ARORA, L.PRADHAN,
(IA No. 2391/2026 is at Flag 'A' MD.MASSIULLAH, A.MISHRA
for condonation of STATE OF ODISHA
delay.)MENTION

LEFT OVER LIST-8 (FOR ORDERS)

19. CMP/1940/2025 SMRUTI RANJAN MR. PRAFULLA KUMAR RATH
[ODHC010875432025] MOHANTY (SENIOR ADVOCATE), ARYA
(For final disposal with 1. V/S TRIPATHY
Counter affidavit filed on N.DADHICHI
behalf of opposite part is at ABHISHEK KUMAR M/S PRASANTA KUMAR SAHOO, P.K
flag-"P" may be seen.(copy SAHOO JENA,S. RAY.
served) 2. I.A No. 622 of 2026
is at flag-'C' for early haring.
3.I.A No. 2011/2025 at flag-'A'
for further stay. 4. Caveat No.
222/2025 at flag-'B' may
kindly be seen. Reg :Obtaining
instruction by the learned
counsel for the Opposite
Party.)MENTION

FRESH ADMISSION

20. CMP/1207/2026 [ODHC010543952026] [p/l]	HAREKRUSHNA MOHANTY V/S BRUNDABAN MOHANTY	SUKANTA KUMAR NAYAK K.JENA, S.S.K.NAYAK, A.MALLICK, S.BEHERA, B.B.AGASTI, S.SAHOO
21. CMP/1217/2026 [ODHC010490562026] (I.A. No.1594 of 2026 is at Flag-A for stay.)[p/l]	DAUDUR RAHEMAN V/S SOMANATH RATH	SOURAV SUMAN BHUYAN S.MOHAPATRA, S.SAHOO
22. CMP/1221/2026 [ODHC010546952026] (I.A. No.1303 of 2026 is at Flag-A for stay.)	PANCHANAN SWAIN V/S PRANABA KUMAR BISOYEE	TUSAR KUMAR MISHRA J.SAHOO, S.K.PATTNAIK, P.BASTIA
23. CMP/1224/2026 [ODHC010564262026]	SANJUKTA SETHI V/S PURNACHANDRA HARICHANDAN	PRASANTA KUMAR NANDA D.SAHOO, C.MISHRA
24. CMP/1230/2026 [ODHC010406542026]	ANIL KUMAR SENAPATI V/S AMIYA KUMAR DAS	RAJ KISHOR SWAIN D.SWAIN, S.NANDA, A.MISHRA, S.PRADHAN
25. CMP/1446/2026 [ODHC010647162026]	BAIKUNTHANATH JENA V/S SRIKANTA MOHANTY	MANAS RANJAN BAUG G.R.SAHOO,R.SINHA,S.BARAL
26. CMP/1447/2026 [ODHC010608342026] I.A No-1463 /2026 is at flag-A for stay.	HARI NAIK V/S BASANTA KUMAR MOHAPATRA	DEBASHISHA HOTA J.HOTA
27. CMP/1455/2026 [ODHC010646192026] I.A No-1565 /2026 is at flag-A for stay.	PRAMILA @ PREMALATA KHUNTIA V/S RABINDRA KUMAR BISWAL	SAMBEET PATTANAYAK S.MISHRA,S.K.ROUT,A.K.PRADHAN
28. CMP/1468/2026 [ODHC010639832026] [p/l]	GOKUL CHANDRA CHOUDHURY V/S KHIROD KUMAR NAYAK	BAMADEV BARAL B.K.JENA, G.B.PARIDA, S.S.JENA, M.KUMAR, A.SAHOO
29. CMP/1477/2026 [ODHC010657892026]	KAMINI JENA V/S RAMA JENA	SHASHANKA SHEKHAR PATRA K.L.SHARMA, G.N.PADHI, S.K.PATRA, S.PATRA
30. CMP/1480/2026 [ODHC010659172026]	GUDIA SAHU V/S JYOTI SAHU	AJAYA KUMAR NANDA G.N.SAHU, U.K.PANDA
31. CMP/1490/2026 [ODHC010652372026]	RUKSANA BIBI V/S SAFINA BIBI	PABITRA KUMAR NAYAK H.B.DASH, A.C.R.DAS, K.K.JENA
32. CMP/1498/2026 [ODHC010664602026]	DHRUBA CHARAN JENA V/S M/S. DINABANDHU SAHU LAW COLLEGE,KENDRAPARA	SURESH CHANDRA PRADHAN K.K.JENA
33. CMP/1499/2026 [ODHC010679622026]	BISWAMBAR BIHARI V/S SAKIR AHAMAD	APARESH BHOI S.SAHOO
34. CMP/1581/2026 [ODHC010706442026] (I.A. No. 1746/2026 is at flg 'A' for stay.)[p/l]	M/S. FERRO TECH INDIA PVT. LTD., MAHARASHTRA V/S PRABHUDUTT PATEL	DEBAKANTA MOHANTY A.NAIK
35. CMP/1698/2026 [ODHC010744542026] (1. I.A. No.- 1875 of 2026 is at Flag - 'A' for stay. 2. I.A. No.- 1859 of 2026 is at Flag - 'B' for stay.)MENTION	MATURU LAKHSMI DEVI V/S KONCHADA RAM GOPAL	LALIT KUMAR MAHARANA R.JENA, S.MOHAPATRA
36. CMP/1776/2026 [ODHC010803312026] I.A. No.2003/2026 is at Flag 'A' for appropriate orders.	SANJAY SHAH V/S ANTARYAMI NAYAK	SATYA PRAKASH SATPATHY S.MAHAPATRA, S.MISHRA, S.JENA, P.PRADHAN
37. CMP/1779/2026 [ODHC010792542026] I.A.No-1978/2026 is at flag 'A'	MANJUSARANI @ MANJUSHARANI ACHARYA	GAJENDRANATH ROUT J.SAHOO, R.MOHAPATRA

for stay.

V/S
LAXMIDHAR NAYAK

FRESH ADMISSION - ADJOURNED MATTERS

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| 38. CMP/1412/2026
[ODHC010629052026]
Adj.[p/l] | NILAKANTHESWAR
MAHADEV BIJE,
NIJIGAON(SAHIRA)
V/S
AKSHAYA KUMAR ROUL | SWAPNAJYOTI JENA
S.PATRA |
| 39. CMP/1486/2026
[ODHC010640032026]
ADJ.[p/l] | GOKUL CHANDRA
CHOUDHURY
V/S
KHIROD KUMAR NAYAK | BAMADEV BARAL
B.K.JENA, G.B.PARIDA, S.S.JENA,
M.KUMAR, A.SAHOO |
| 40. CMP/1625/2026
[ODHC010692892026]
(1. I.A.No.1704 of 2026 is at
Flag 'A' for appropriate order.
2. As per order dated
12.10.2026, a fresh date chart
filed by the learned counsel for
the petitioner is at Flag -'10'
may kindly be seen. (Order
dated 12.10.2026 may kindly
be seen.))Spec.Adj. | SAILABALA SWAIN
V/S
SRINIBAS SWAIN | PITAMBAR BEHERA
P.K.RATH |
| 41. CMP/1640/2026
[ODHC010715402026]
Adj.[p/l] | JULIMANI MISHRA
V/S | PRASANTA KUMAR SATAPATHY
P.PANDA, B.K.DAS, S.PATI,
A.K.BARIK |
| 42. CMP/1708/2026
[ODHC010740412026]
(I.A.NO- 1850/2026 is at flag
"A" for further order regarding
stay) Spec.Adj. | BAYANI DAS (DEAD)
BRAJA KISHOR SAHOO
V/S
RAJ KISHORE SAHOO | AMIT PRASAD BOSE
D.K.SETHY, S.SWAIN, A.PRASAD,
R.P.CHATTERJEE, D.SAHOO
GOPINATH MISHRA(SR.ADV),
PRAGYAN PARAMITA
MOHANTY,SIBASIS
SAMANATRAY,SILADITYA PARIDA
AJIT CHANDRA MOHAPATRA
A.K.PANDA |
| 43. CMP/1719/2026
[ODHC010764342026]
(I.A.NO-1901/2026 is at flag
"A" for stay . Regarding
production of certified copy of
the order sheet in C.S No.
38/2022 to satisfy the Hon'ble
court that till date, evidence in
the suit has not started. (
Order no.1 dated 12.10.2026
may kindly be seen.))Spec.Adj. | BABAJI MALLIK
V/S
BANABIHARI MALLIK | |
| 44. CMP/1747/2026
[ODHC010782982026]
I.A No-1950/2026 is at flag-A
for stay. Caveat petition no-
202/2026 is at Flag-
B.)Spec.Adj. | KISHORE CHANDRA
PATEL
V/S
DIBYA KUMAR PATEL | SUMITRA MOHANTY
K.MOHAPATRA, A.MOHANTY
M/S PRASANTA KUMAR
SATAPATHY, B.K DAS, P.PANDA,
S.PATI, A.K. BARIK |

FOR ORDERS - FRESH BAIL APPLICATIONS U/S 439 Cr.P.C./ 483 BNSS(TRIABLE BY MAGISTRATE)

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| 45. BLAPL/8610/2026
[ODHC010639642026]
(For Orders reg. bail. Copy of
disposal order passed in BLAPL STATE OF ODISHA
6532/2026 and 8714/2026,
both arising out of same FIR
are at flag "A" and "B"
respectively. System generated
FIR details is at flag "W2".)
WITH BLAPL/9344/2026
[ODHC010700072026]
(For Orders reg. Bail. Sys. gen.
FIR match case details is at
Flag A. Copy of disposed order
passed in BLAPL No. 6532 of
2026 is at Flag B.) | HEMANTA BAG @ BAGH
V/S
SASTHI BAG
V/S
STATE OF ODISHA | ABHILASH MISHRA
B.P.PANDA, B.BISWAL,
A.K.PANIGRAHI

SANJAYA KUMAR PANIGRAHI
D.J.SAHOO, S.SWAIN, A.PRASAD |
| 46. BLAPL/8949/2026 | BISWANATH SAHU | JNYANANANDA PANDA |

	[ODHC010646952026] (1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A)	V/S STATE OF ODISHA	
47.	BLAPL/8962/2026 [ODHC010673142026] (I)For orders reg. bail. (II)System gen. FIR match case details is at flag "A" .)	JUGENDRA SAHU V/S STATE OF ODISHA	JAGABANDHU SAHU S.K.MOHANTY,S.K.TRIPATHY,A.PUR OHIT
48.	BLAPL/8971/2026 [ODHC010635142026] I)For orders reg. bail. (II)System gen. FIR match case details is at flag "A" .	GHANASHYAM NAG V/S STATE OF ODISHA	AKSHAYA KUMAR SAHOO
49.	BLAPL/8993/2026 [ODHC010619272026] i) For orders reg Bail. ii) Sys gen FIR details match search criteria is at flag-A. iii) Copy of FIR (under Annexure-1), kept in a closed cover in section.	BISU @ BISWAJIT NAIK V/S STATE OF ODISHA	CHIRANJIB ROUT
50.	BLAPL/8995/2026 [ODHC010675862026] i) For orders reg Bail. ii) Sys gen FIR details match search criteria is at flagA. iii) Copy of disp of order passed in BLAPL No.57/2026 is at flag-B.	BRAHMANANDA PARIDA @ SUDARSHAN PARIDA V/S STATE OF ODISHA	ARUN KUMAR DAS 1
51.	BLAPL/9003/2026 [ODHC010676572026] (For Orders reg. Bail. Copy of disposal order passed in BLAPL-5923/2026 arising out of same FIR is at flag "A". System generated FIR details is at flag "W")	BAJENDRA ACHARYA V/S STATE OF ODISHA	JUGALA KISHORE PANDA S.S.DASH, B.KARNA, A.K.DASH, S.PANDA
52.	BLAPL/9019/2026 [ODHC010678612026] (For Orders reg. Bail. Copy of Chargesheet filed by the counsel for the petitioner is at flag "B" may kindly be seen. Sys. gen. FIR match case details is at Flag A.)	BABRUBAHAN SAMANTARAY V/S STATE OF ODISHA	JYOTIRMAYA SAHOO S.K.PATTNAIK M/S BISWAJIT NAYAK, S.SAMANTRAY, A.K.PATRA (INFORMANT)
53.	BLAPL/9022/2026 [ODHC010657052026] (For Orders reg. Bail. The memo along with the additional documents filed by the learned counsel for the petitioner is placed at Flag "A". Sys. gen. FIR match case details is at Flag B.)	PADMINI BEHERA V/S STATE OF ODISHA	DEBASNAN DAS S.S.PATTNAIK, B.B.SAHOO, S.SATAPATHY, B.PRADHAN, A.PRIYA, H.K.TANDI
54.	BLAPL/9043/2026 [ODHC010675692026] (For orders reg. Bail. Sys. gen. FIR match case details is at flag 'A'. Copy of the disposal order passed in BLAPL No.2369/22 & 9754/19 are at flag "B & C " resp. arising out of same Fir.)	DAMBARU @ DAMBARUDHAR PRADHAN V/S STATE OF ODISHA	MAHES DAS B.B.ROUT
55.	BLAPL/9048/2026 [ODHC010681402026] (For orders reg. Bail. Sys. gen. FIR match case details is at flag 'A'. Annexure-1 (Page 7 to 10) kept in closed envelope.)	SANTOSH PRADHAN V/S STATE OF ODISHA	DEEPAK KU SAHOO A.DAS
56.	BLAPL/9049/2026 [ODHC010681432026] (For orders reg. Bail. Sys. gen. FIR match case details is at	GURU CHARAN NAIK V/S STATE OF ODISHA	PRIYA RANJAN SINGH

57.	flag 'A'). BLAPL/9074/2026 [ODHC010675712026] (For Orders reg. Bail. Charge sheet filed by the counsel for the petitioner is at flag 'L' may kindly be seen Sys. gen. updated FIR match case details is at Flag A1.)	SUSANTA ROUT V/S STATE OF ODISHA	MANGU NANDY D.K.PANDA
58.	BLAPL/9075/2026 [ODHC010667202026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.)	DEBASIS BISWAL V/S STATE OF ODISHA	SMARAK SAMAL
59.	BLAPL/9104/2026 [ODHC010670012026] For orders reg. Bail 2. System gen. FIR match details is at flag 'A'. 3. Annexure -1 & 2 kept in envelope is kept separately at the section.	BAILOCHAN SETHI V/S STATE OF ODISHA	ARIJEET MISHRA S.K.JENA, S.BISWAL, R.MAHATO, K.P.MUKHI, I.MISHRA
60.	BLAPL/9108/2026 [ODHC010679332026] For orders reg. Bail 2. System gen. trial court match details is at flag 'A'.	DIBANA BEHERA V/S STATE OF ODISHA	TARA PRASAD MOHAPATRA M.MISHRA
61.	BLAPL/9209/2026 [ODHC010667572026] For Orders reg. Bail. Sys. gen FIR details is at Fl "A".	ASHOK JANI V/S STATE OF ODISHA	SUBHALATA PRIYADARSINI A.SAHU,S.PRADHAN,T.DASH
62.	BLAPL/9268/2026 [ODHC010691642026] For Orders reg. Bail (i)System generated FIR match arising out of same FIR no. is at Flag-A.	SUNIL BHAGAT V/S STATE OF ODISHA	DIBYA JYOTI SAHOO D.SAHOO
63.	BLAPL/9316/2026 [ODHC010698922026] (1. For orders reg. bail. 2. System generated FIR copy match report is at flag-A. 3. With order copies of BLAPL no.s 2731/2022 and 6883/2026(same petitioner) are disp. of cases of the same FIR no. at flags-B1 to B2.)	CHHOTE SOURA @ CHAITU SAURA V/S STATE OF ODISHA	BIJAYA KUMAR RAGADA L.N.PATEL, M.SAHOO, A.RAY, S.PANDA, A.MOHANTY, B.K.NAYAK, A.DEBATA
64.	BLAPL/9318/2026 [ODHC010687332026] (1. For orders reg. bail. 2. System generated FIR copy match report is at flag-A.)	GAYATRI SENAPATI V/S STATE OF ODISHA	SOUMYA RANJAN DAS
65.	BLAPL/9322/2026 [ODHC010697252026] For orders regarding Bail ii) System Generated FIR match case details is at Flag A WITH BLAPL/9509/2026 [ODHC010706902026] For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.	AJAYA SETHI @ PELTU V/S STATE OF ODISHA	SANJIB KUMAR BHANJADEO B.BARIK, A.R.DAS, S.BALABANTRAY, R.K.MISHRA
66.	BLAPL/9324/2026 [ODHC010692372026] (For orders regarding Bail ii) System Generated FIR match case details is at Flag A) WITH BLAPL/9332/2026 [ODHC010703412026] (For orders regarding Bail ii) System Generated FIR match case details is at Flag-A) WITH BLAPL/9418/2026	RAJENDRA NARAYAN ROUT R.K.ROUT SAI KIRAN GOUDA @ SAI V/S STATE OF ODISHA RAKESH MANDAL V/S STATE OF ODISHA BHABANI @ NILAMADHABSIDDHARTH GOUTAM DAS	SANJIB KUMAR BHANJADEO B.BARIK, A.R.DAS, S.BALABANTRAY, R.K.MISHRA SIDDHARTH GOUTAM DAS J.MAJHI, A.MISHRA

	[ODHC010703322026] (1. For Orders reg. bail 2. System generated FIR details is at flag "W")	SAHU V/S STATE OF ODISHA	J.MAJHI, A.MISHRA
67.	BLAPL/9326/2026 [ODHC010700062026] (I) For orders regarding Bail II) Copy of disposal order passed in BLAPL No. 6518 of 2026 having same FIR is placed at Flag Z III) System Generated FIR match case details is at Flag Y)	JITU GARIA V/S STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI D.J.SAHOO, S.SWAIN, A.PRASAD
68.	BLAPL/9329/2026 [ODHC010692562026] (For orders regarding Bail ii) System Generated FIR match case details is at Flag A)	JUDHISTIR@RAKESH BADGUCHHIA V/S STATE OF ODISHA	JAGABANDHU SAHU S.K.MOHANTY, S.K.TRIPATHY, A.PUROHIT
69.	BLAPL/9333/2026 [ODHC010703372026] (For orders regarding Bail ii) System Generated FIR match case details is at Flag-A)	PRIYABRATA MALIK V/S STATE OF ODISHA	DIBYA JYOTI SAHOO D.SAHOO
70.	BLAPL/9343/2026 [ODHC010698542026] (1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A)	DINABANDHU PATRA V/S STATE OF ODISHA	ASHOK KUMAR SAHOO B.MOHAPATRA
71.	BLAPL/9349/2026 [ODHC010704062026] For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copies of disp. order passed in BLAPL Nos- 1180/2016 and 4663/2012 of the same petitioner are at flag- B & C resp.	ALOK DAS V/S STATE OF ODISHA	AMIT KUMAR PATRA D.K.PATRA, S.SAMANTRAY
72.	BLAPL/9352/2026 [ODHC010701702026] For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Chargesheet filed by the counsel for the petitioner is at Flag B.	KIRAN SINGH PATRA V/S STATE OF ODISHA	BHABANI SHANKAR DASPARIDA S.MOHAPATRA, K.MOHANTY, K.SETHI
73.	BLAPL/9353/2026 [ODHC010693062026] For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.	MIHIR KUMAR PAIKRAY V/S STATE OF ODISHA (EOW)	ANIRUDHA DAS A.DAS, A.DAS, S.C.MISHRA, K.BEHERA, N.SWAIN, S.JENA
74.	BLAPL/9354/2026 [ODHC010696892026] For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copies of disposed order passed in BLAPL No. 3301 of 2026, BLAPL No. 5387 of 2026 are at Flag B & C resp.	KARUNAKAR SINGH @ KARAN V/S STATE OF ODISHA	RANJAN KUMAR NAYAK B.B.ROUTRAY, H.BARIK
75.	BLAPL/9361/2026 [ODHC010696222026] For orders reg. bail. (II)Copies of disposal orders passed in BLAPL Nos- 13660/2023, 14641/2023, 14443/2023, 14614/2023 & 2400/2024 arising out of same FIR are at flag "A1" to flag "A5" respectively. (III)Copies of disposal orders passed in BLAPL Nos-4619/2025 & 6802/2026 of the same petitioner arising out of same FIR are at flag A6 & A7	BATI @ NARENDRA DAS V/S STATE OF ODISHA	DALIRANI BEHURAY S.BAHADUR, M.PANI

	respectively. (IV)System gen. FIR match case details is at flag "B" .		
76.	BLAPL/9366/2026 [ODHCO10695112026] For orders reg. bail. (II)System gen. FIR match case details is at flag "A" .	PINTU @ JUGESWAR SAHU V/S STATE OF ODISHA	AMITAV TRIPATHY M.K.PANI
77.	BLAPL/9367/2026 [ODHCO10701292026] For orders reg. bail. (II)System gen. FIR match case details is at flag "A" .	ALEKHA SAHU V/S STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN A.MISHRA, S.MOHANTY
	WITH BLAPL/9376/2026 [ODHCO10702182026] For orders reg. bail. (II)System gen. FIR match case details is at flag "A" .	ADITYA MAHAPATRA @ ADI MAHAPATRA @ ADITYA V/S STATE OF ODISHA	JYOTIRMAYA SAHOO S.K.PATTNAIK
78.	BLAPL/9459/2026 [ODHCO10716652026] For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A	SUKANTA MAHARATHI V/S STATE OF ODISHA	BIDYADHAR MANSING A.PRIYADARSHINI, M.BISWAL
79.	BLAPL/9475/2026 [ODHCO10713702026] For Orders reg. Bail Sys. Gen. FIR match case details is at flag 'F'.	JUJHIA @ AKURA PRADHAN V/S STATE OF ODISHA	AMITAV TRIPATHY A.K.BEHERA
80.	BLAPL/9476/2026 [ODHCO10713722026] For Orders reg. Bail. Sys. Gen. FIR match case details is at flag 'F'.	JUJHIA @ AKURA PRADHAN V/S STATE OF ODISHA	AMITAV TRIPATHY A.K.BEHERA
81.	BLAPL/9510/2026 [ODHCO10717712026] For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.	DHANA @ SUBRAT SENAPATI V/S STATE OF ODISHA	ARIJEET MISHRA S.K.JENA, S.BISWAL, R.MAHATO. K.P.MUKHI, I.MISHRA
82.	BLAPL/9518/2026 [ODHCO10700422026] For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copy of disposed order passed in BLAPL No. 2937 of 2026 is at Flag B.	BISWANATH DASH V/S STATE OF ODISHA	TUSAR KANTI PRAHARAJ N.PANDA, C.R.MISHRA, B.K.HATI
83.	BLAPL/9520/2026 [ODHCO10718252026] For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copy of common disposed order passed in BLAPL No. 10119 of 2024, BLAPL No. 10550 of 2024 is at Flag B.	SUKANTI BUDHIA V/S STATE OF ODISHA	KAUSTUVA MOHANTY
84.	BLAPL/9595/2026 [ODHCO10715262026] (I) For orders reg Bail. (II) System generated FIR details match report is at flag 'A'.)MENTION	ASHOK KUMAR PATRA V/S STATE OF ODISHA	SUJATA JENA P.P.JENA
85.	BLAPL/9712/2026 [ODHCO10725762026] For orders reg. A. bail. System generated FIR copy match report is at flag-A.	PAPU @ MANOJ KUMAR BHOI V/S STATE OF ODISHA	SALAUDDIN KHAN D.P.JENA, S.PATTANAIAK
86.	BLAPL/9713/2026 [ODHCO10723282026] For orders reg. bail. System generated FIR copy match report is at flag-A.	SUSANTA KU. BARALA @ MUNA V/S STATE OF ODISHA	AMITAV TRIPATHY A.K.BEHERA (3)
87.	BLAPL/9879/2026 [ODHCO10740752026]	MD. NAFIS@NAFIS V/S	ALOK KUMAR PANDA S.DASH, S.BHUYAN, A.K.NAYAK,

	For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.	STATE OF ODISHA	S.MISHRA
88.	BLAPL/9900/2026 [ODHC010738212026] For orders reg. Bail. Sys. gen. FIR match case details is at flag 'A'.	PRITI RANJAN SWAIN V/S STATE OF ODISHA	DURGA PRASAD PRADHAN P.R.NAYAK
89.	BLAPL/10008/2026 [ODHC010743812026] For Orders reg. Bail. Judgement copy order dtd. 25/05/2024 filed by the counsel for the petitioner is at Fl "B". Certified copy of the P.R filed by the counsel for the petitioner is at Fl "C". Sys. gen FIR details is at Fl "A".	SAMIR SABAR V/S STATE OF ODISHA	SUCHIT KUMAR NAYAK S.S.DASH
90.	BLAPL/10009/2026 [ODHC010743892026] (For Orders reg. Bail. With order copy of BLAPL/4106/2026, BLAPL/6437/2026 is at Fl "B" of same petitioner, same FIR No. Sys. gen FIR details is at Fl "A".)	MD. SALAUDDIN @ MD. SALAHUDDIN V/S STATE OF ODISHA	SANDEEP RAJ PANDA S.MOHAPATRA, R.K.ROUT
91.	BLAPL/10017/2026 [ODHC010743292026] For Orders reg. Bail. Sys. gen FIR details is at Fl "A".	JUVVALA SURESH V/S STATE OF ODISHA	ACHYUTANANDA PATTANAİK P.K.DAS
92.	BLAPL/10176/2026 [ODHC010761032026] For orders reg. bail. (II)System gen. FIR match case details is at flag "A" .	BISWAJIT SWAIN V/S STATE OF ODISHA	RATIKANTA MOHAPATRA J.K.BISWAL, P.K.SAMAL ANIRUDHA DAS, A. DAS, A.DAS, S.C. MISHRA, K. BEHERA, N. SWAIN, S. JENA. P. PRUSTY
93.	BLAPL/10238/2026 [ODHC010757832026] For orders reg. Bail. Copy of disposal order passed in BLAPL 6908/22, 6960/23, 11654/23, 6815/26, 7138/26 disp. of with same FIR no. is at flag 'A' to "E" resp. Sys. gen. FIR match case details is at flag 'F'. WITH BLAPL/10587/2026 [ODHC010769172026] For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copy of disposed order passed in BLAPL No.6908 of 2022, BLAPL No. 6960 of 2023, BLAPL No.11654 of 2023 are at Flag B to D resp. Copy of disposed order passed in BLAPL No. 6815 of 2026, BLAPL No. 7138 of 2026 are at Flag E & F.	AJIT LIMA V/S STATE OF ODISHA	JUGALA KISHORE PANDA S.S.DASH, B.KARNA, A.K.DAS, S.PANDA
	WITH BLAPL/10587/2026 [ODHC010769172026] For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copy of disposed order passed in BLAPL No.6908 of 2022, BLAPL No. 6960 of 2023, BLAPL No.11654 of 2023 are at Flag B to D resp. Copy of disposed order passed in BLAPL No. 6815 of 2026, BLAPL No. 7138 of 2026 are at Flag E & F.	RINKU @ GEORGE PARICHHA V/S STATE OF ODISHA (STF)	BISHNU PRASAD PRADHAN B.R.SAHU, H.K.KHANDAL, A.SAGAR
94.	BLAPL/10586/2026 [ODHC010776382026] For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copy of common disposed order passed in BLAPL No.7946 of 2026 & BLAPL No. 8205 of 2026 is at Flag B.	SANTOSH SABAR V/S STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 M.B.SWAIN, A.P.SAHOO, P.SAHOO
95.	BLAPL/10653/2026 [ODHC010779562026] For orders reg. Bail. Sys. gen. FIR match case details is at flag 'A'.	BINAY KUMAR GARNAYAK @ BINAYA KUMAR GARNAİK V/S STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI H.K.MAHANTA, S.S.DASH, S.K.BEHERA, K.M.HATI
96.	BLAPL/10680/2026	HARIHAR PUROHIT	SANJAYA KUMAR PANIGRAHI

	[ODHC010782192026] For Orders reg. Bail Sys. Gen. FIR match case details is at flag 'F'	V/S STATE OF ODISHA	A.PRASAD, D.K.SETHY
97.	BLAPL/10766/2026 [ODHC010782882026] For Orders regarding BLAPL with System generated FIR details is at Flag-A	BINAY KUMAR GARNAYAK @ BINAYA KUMAR GARNAIK V/S STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI R.K.MAHANTA, S.S.DASH, S.K.BEHERA, K.M.HATI
98.	BLAPL/10806/2026 [ODHC010796922026] For Orders reg. Bail. Sys. gen FIR details is at Fl "A".	MANOJ SETHY @ MANOJ SETHI V/S STATE OF ODISHA	SARAT KUMAR JENA S.K.SWAIN, L.PRADHAN, P.PARIDA, R.PRADHAN
99.	BLAPL/10811/2026 [ODHC010796942026] For Orders reg. Bail. Sys. gen FIR details is at Fl "A".	NARAYAN SINGH RAWAT V/S STATE OF ODISHA	SARAT KUMAR JENA S.K.SWAIN, L.PRADHAN, P.PARIDA, R.PRADHAN
100.	BLAPL/10841/2026 [ODHC010797462026] (For orders regarding bail. copy V/S of order of BLAPL No.10153/2026 is not attached due to unavailability in kiosk as it is disposed on 13.10.2026. System generated FIR details is at Flag'B').MENTION	SANJEEB @ ROSHAN KROOF STATE OF ODISHA	DEBASNAN DAS S.S.PATNAIK, B.B.SAHOO, A.PRIYA, H.K.TANDI, B.B.PRADHAN, J.MAJHI, S.SATAPATHY
101.	BLAPL/10847/2026 [ODHC010763742026] For orders regarding bail. System generated FIR details is at Flag'A'.	TIKI @ BIMAL KUMAR PUNTIA V/S STATE OF ODISHA	BIREN SANKAR TRIPATHY M.K.RATH, J.PATI, P.P.TRIPATHY, S.SAHOO
102.	BLAPL/10850/2026 [ODHC010796422026] For orders regarding bail. System generated FIR details is at Flag'A'	SWARUP BASU V/S STATE OF ODISHA	SURYAKANTA DWIBEDI R.K.MAHANTA, S.S.DASH, S.K.BEHERA, K.M.HATI
103.	BLAPL/10937/2026 [ODHC010802352026] (For orders regarding Bail. System Generated FIR match case details is at Flag A).MENTION	MEGHANADA PANDA V/S STATE OF ODISHA	JAYADEBA BEHERA P.K.SAMAL, B.MISHRA, S.DAS

FOR ORDERS - ADJOURNED BAIL APPLICATIONS U/S 439 Cr.P.C./ 483 BNSS

104.	BLAPL/7100/2026 [ODHC010520252026] (Order No.-01 dated: 16.09.2026 may kindly be seen. For orders reg. Bail. State to obtain C.D. Copy of disposal order passed in BLAPL 862/26 with same trial court match case no. is at flag 'A'. Sys. gen. trial court match case details is at flag 'B').MENTION	PREMLAL NAIK V/S STATE OF ODISHA	ANITA SAHOO M.D.M.KHAN, A.K.SUNA, A.DAS
105.	BLAPL/7551/2026 [ODHC010547702026] (For orders reg Bail. (i)State to obtain CD including C/A.(ii)System generated FIR details report is placed at Flag 'A').MENTION	ALI SHA V/S STATE OF ODISHA	SATYA NARAYAN MISHRA 4 H.S.PRADHAN
106.	BLAPL/7572/2026 [ODHC010526892026] (Order dt 22.9.2026 may kindly be seen 1) For orders reg bail with system generated FIR details is at Flag A2 may kindly be seen 2) BLAPL 9378/2026 is	NIDDANA MALESWAR RAO V/S STATE OF ODISHA	SUNIL KUMAR PANDA K.PANDA, D.D.NAIK, S.K.PATEL SOUBHAGYA KUMAR DAS, SK TRIPATHY, H MOHANTA, DR. S.K. DAS

a pending case arising out of same FIR 3) IA No 605/2026 filed for interim bail is at Flag B may kindly be seen 4) State to obtain instruction with regard to the injury sustained by the injured 5) Affidavit filed by the learned . counsel for the Petitioner on 30.9.2026 is at Flag C may kindly be seen 6) M/S Soubhagya Kumar Dash & associates enter appearance on behalf of the informant by filing V'nama.)MENTION WITH BLAPL/9378/2026 [ODHC010677562026] Order No. 01 dated 22.09.2026 may kindly be seen. (I)For orders reg. bail. (II)State to obtain instructions. (III)Updated System gen. FIR match case details is at flag "B"

BURI KHAGESWAR RAO @ B. KHAGESWAR RAO V/S STATE OF ODISHA
SUNIL KUMAR PANDA K.PANDA, D.D.NAIK, S.K.PATEL

107. BLAPL/7590/2026 [ODHC010545012026] (Order no-02 dtd-12.10.26 may kindly be seen. (i) For orders reg Bail. (ii) System generated FIR details match report is at flag 'A2'. (iii) Ld. counsel for the state to obtain C.D. as well as copy of charge sheet.)Spec.Adj.

TRIPATI DUHADI V/S STATE OF ODISHA

BISWAMBAR MOHANTY S.SAHOO

108. BLAPL/7597/2026 [ODHC010522732026] (Order no-01 dtd-22.09.2026 may kindly be seen. (i) For orders reg Bail. (ii) System generated FIR details match report is at flag 'A1'. (iii) Ld. counsel for the state to obtain instruction with regard to crl. antecedents of the petitioner as well as C.D.)MENTION

DILLIP SAH V/S STATE OF ODISHA

SAPAN KUMAR LENKA B.DALEI, K.T.MOHANTA, B.SAHOO

109. BLAPL/7659/2026 [ODHC010546212026] (For orders regarding bail. State to obtain CD. Copy of order passed in BLAPL 5922/2026 as disposed of case is at flag 'A1'. System generated FIR details is at Flag 'B'.)MENTION

SAMBIT KUMAR DIGAL V/S STATE OF ODISHA

DIBYA JYOTI SAHOO D.SAHOO

110. BLAPL/7776/2026 [ODHC010566252026] Order No. 01 dated 23.09.2026 may kindly be seen. (I) For orders reg. Bail. (II)State to obtain CD alongwith criminal antecedents of the petitioners. (III)Copy of common disposed order passed in BLAPL No. 4372 of 2026(same petitioner) & BLAPL No. 2562 of 2026 is at Flag A. (IV)Copy of the disposal order passed in BLAPL No-6327/2026 is at flag "B". (V)Updated System gen. FIR match case details is at flag 'D'.)MENTION

BLESSON @ PINKU DIGAL V/S STATE OF ODISHA
SUDHANSU SEKHAR DASH

WITH BLAPL/7961/2026 [ODHC010579982026]

SANANDA DIGAL V/S

AMULYA RATNA PANDA S.DASH

Order dt 23.9.2026 may kindly STATE OF ODISHA
 be seen 1) For orders reg bail.
 with system generated FIR
 details is at Flag A1 may kindly
 be seen 2) BLAPL
 2562/26,4372/26,6327/26 are
 disposed of cases arising out of
 same FIR 3) State to obtain CD
 along with criminal antecedent
 against the petitioner 4) Out of
 aforesaid cases BLAPL 2562/26
 was earlier filed by the same
 Petitioner where his name
 appears as Petitioner no 1.

- | | | |
|---|--|---|
| 111. BLAPL/7847/2026
[ODHC010577612026]
(For orders reg. Bail. State to
obtained CD, Criminal
Antecedent and Instruction.
Sys. gen. FIR match case
details is at flag 'B'.) MENTION | MD.SAMSER
V/S
STATE OF ODISHA | BHARAT BHUSAN ROUTRAY |
| 112. BLAPL/7851/2026
[ODHC010577752026]
(Order No.01 dated 27.08.2026 V/S
may kindly be seen. For Orders
reg bail. Surrender certificate
submitted by the advocate for
the petitioner is at flag 'K1'
Sys. generated Fir Match case
details is flag "C".) MENTION.
WITH BLAPL/10678/2026
[ODHC010785912026]
For Orders reg. Bail. Sys. Gen.
FIR match case details is at
flag 'F'. | BISWANATH KANHAR @
BISU
STATE OF ODISHA

PINTU PRADHAN
V/S
STATE OF ODISHA | SANJIB KUMAR BHANJADEO
S.BALABANTARAY, B.BARIK

JUGALA KISHORE PANDA
S.PANDA, C.NAHAK |
| 113. BLAPL/7920/2026
[ODHC010573522026]
(Order no 01 dated
25/09/2026 may kindly be
seen. For orders reg. Bail.
Report rgd. cause of death of
petitioner in letter no. 8600
dtd. 08/10/2026 from Dist. &
Sessions Judge ,Malkangiri is
received & at flag 'C'. Sys. gen.
FIR match case details is at
flag 'B'.) MENTION | LAKINATH @ LAKI
BEHERA
V/S
STATE OF ODISHA | SARBESWAR SAHOO
P.SWAIN |
| 114. BLAPL/7959/2026
[ODHC010584292026]
(In view of order no-1 dated
28.09.2026 passed by Hon'ble
Court, Notice issued to OP No-2
, But Neither AD nor
undelivered notice is yet
returned. (i) Copy of Annexure-1
is kept inside a sealed cover.
(ii) Receipt showing service of
an extra copy of Bail
application on the learned
counsel for the state is placed
at Flag 'C'. (iii) Corrected cause
title filed by learned counsel
for petitioner is kept intact in
record. (iv) System generated
copy of FIR details report is
placed at Flag 'A'.) MENTION | BHANJA KISHORE
PARIDA
V/S
STATE OF ODISHA | SUMANTA MALIK
A.K.SAHU, J.P.PAL,
S.S.MOHAPATRA, B.P.NANDA |
| 115. BLAPL/8121/2026
[ODHC010597172026]
(I) For orders regarding Bail. ii)
State to obtain Case Diary and
copy of the charge sheet
System Generated FIR match | NARENDRA PARIDA
V/S
STATE OF ODISHA | AMITAV TRIPATHY
A.K.BEHERA
M/S JUGALA KISHORE PANDA, SK
SETHI (INFORMANT) |

case details is at Flag B. Copy of disposal order passed in BLAPL No. 5849 of 2026 is at Flag 'Z' M/S Jugala Kishore Panda and associates entered appearance on behalf of informant by filing vakalatnama and kept below . Affidavit filed by counsel for informant is kept below on record.)MENTION

WITH BLAPL/8587/2026 PRAKASH PARIDA AMITAV TRIPATHY
[ODHC010636762026] V/S A.K.BEHERA
i) For orders reg Bail & Counsel STATE OF ODISHA
for the state to obtain CD
including Charge-sheet. ii) Up-
dated-Sys gen FIR details
match search criteria is at flag-
C. iii) Copy of disp of order
passed in BLAPL No.5849/2026
is at flag-B.

116. BLAPL/8232/2026 SHIBADATTA MISHRA CHIRANJIB ROUT
[ODHC010599942026] V/S
(Order No 01 dated 30.09.2026 STATE OF ODISHA
may kindly be seen. (I)For
orders reg. bail. (II)State to
obtain statement of the victim
recorded u/s 183 of BNSS.
(III)Updated System gen. FIR
match case details is at flag "B"
. Annexure-1 in an envelope
and kept in the
section.)MENTION

117. BLAPL/8241/2026 JISAYA SABAR SUCHIT KUMAR NAYAK
[ODHC010601842026] V/S S.S.DASH
(Order No.01 dated 30.09.2026 STATE OF ODISHA
may kindly be seen. 1. For
orders reg. Bail. 2.State to
obtained Criminal Antecedent ,
CD & Copy of Charge-sheet. 3.
BLAPL 8245/26 is a pending
case arising out of same Fir. 4.
Sys. gen. updated FIR match
case details is at flag
'B'.)MENTION

WITH BLAPL/8245/2026 ARUNA GOUDA SUCHIT KUMAR NAYAK
[ODHC010601882026] V/S S.S.DASH
(Order No.01 dated 30.09.2026 STATE OF ODISHA
may kindly be seen. 1.For
orders reg. Bail. 2.State to
obtained the criminal
antecedent and CD & charge
sheet. 3. BLAPL 8241/26 is a
pending case arising out of
same Fir. 4. Sys. gen. updated
FIR match case details is at
flag 'B'.)

118. BLAPL/8242/2026 SUKADEV PARIDA @ PRAVASH CHANDRA JENA
[ODHC010596722026] SUKADEB PARIDA S.K.MOHANTY, A.MOHANTY
(Order no.01 dated 30.09.2026 V/S
may kindly be seen. 1. For STATE OF ODISHA
orders reg. Bail. 2.Certified
copy filed the counsel for the
petitioner is at flag "C" 2. Sys.
gen. updated FIR match case
details is at flag 'D'. 3.Affidavit
filed by the petitioner is at flag
"C" (Copy not served
)MENTION

119. BLAPL/8438/2026 ANANTA BISOYI @ KALU ASHOK DAS
[ODHC010617182026] BISOYI M.R.DASH, A.K.MOHANTY,
(For orders reg. BAIL. System V/S H.P.SAHU,X

gen. FIR details is at flag-A1'.)Spec.Adj. WITH BLAPL/8907/2026 [ODHC010644132026] (For orders reg. A. bail. System generated FIR copy match report is at flag-A1. Along with BLAPL no.s 8438 and 8758 of 2026,pending cases of the same FIR no. with separate notes. M/s-Bijaya Kumar Behera entered appearance on behalf of the informant by filing v.nama which is kept below at flag-B. Adl. documents filed by the learned counsel for the petitioner is kept below at flag-C.)	STATE OF ODISHA ASWINI KUMAR PRADHAN @ ASWINI PRADHAN V/S STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 UMA CHARAN MISHRA A.MISHRA, J.K.MAHAPATRA, S.DASH, H.P.SAHU BIJAYA KUMAR BEHERA(I)(INFORMANT)
120. BLAPL/8520/2026 [ODHC010625492026] (For orders reg. bail. System generated FIR copy match report is at flag-A1. Add. documents filed by the ld. counsel for the petitioner is at flag-D. The instructions and up-to-date CDs filed is kept below at flag-C.)MENTION	DANDAPATI YUDHISTIR V/S STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO A.K.DASH,A.MOHARANA
121. BLAPL/8532/2026 [ODHC010626382026] (Order No. 01 Dated : 24 . 09. 2026 may kindly be seen. I) For orders regarding Bail ii) State to obtain instruction System Generated FIR match case details is at Flag 'B' Annexure - I (FIR) is kept in closed envelope at Section.)MENTION	SANTOSH DAS @ PAPU V/S STATE OF ODISHA	SUVASHISH PATTANAIAK B.BAIVAB, S.P.BISWAL. D.MISHRA
122. BLAPL/9373/2026 [ODHC010692132026] (Order No. 02 dated 09.10.2026 may kindly be seen. (I)For orders reg. bail (II)Instructions filed by the standing counsel (vigilance) is at flag "2". (III)Addl. document filed by the counsel for the petitioner is at flag '4'. (IV)Instructions filed by the standing counsel (Vigilance) is at flag '5'. (V)Standing counsel for the Vigilance to obtain instructions. (VI)Updated System gen. FIR match case details is at flag 'C'.)MENTION	MURALIDHAR URMAL V/S STATE OF ODISHA(VIG.)	BIJAY DASH(SR. ADV.), UMA SHANKAR PATEL BIDYALOK MOHAPATRA, B.P. MOHAPATRA, A.A. NAYAK, S.P. ROUT, B.K.BARIK, A.PRADHAN
123. BLAPL/9432/2026 [ODHC010705712026] (Order No 02 dated 08.10.2026 may kindly be seen. (I)For final hearing reg. bail. (II)Learned Counsel for the Vigilance department to obtain the up-to-date- CD as well as instruction from the I.O with regard to the involvement of the Petitioner in the alleged crime. (III)Updated System gen. FIR match case details is at flag "E").MENTION	DR. BASANTA KUMAR NAIK V/S STATE OF ODISHA(VIG.)	SUSANTA KUMAR ROUT S.P.DASH, K.GAYA

BNSS (MAGISTRATE TRIABLE OFFENCES)

124. BLAPL/6678/2026 [ODHC010480802026] Order no 02 dated 07/10/2026 may kindly be seen For Orders reg. Bail. Charge sheet filed by the counsel for the petitioner is at flag 'B' Sys. gen. updated FIR match case details is at Flag A2.)Adj.	ALTAF KHAN WARSI V/S STATE OF ODISHA	PABITRA KUMAR NAYAK H.B.DASH, A.C.DAS, K.K.JENA
125. BLAPL/7231/2026 [ODHC010532602026] (For orders reg. BAIL. In view of order no.01 dtd.28.08.2026, instructions regarding material implicating the present petitioner in this case is not yet filed in the registry. State shall obtain case diary along with charge sheet. Earliest order copy of disposed case BLAPL No.192/2024 is at flag- 'A'. Order copy of disposed BLAPL Nos.(789/2024, 3482/2024, 5135/2024 and 8795/2024) are placed at flag- 'A1', 'A2', 'A3' and 'A4', respectively. System gen. updated FIR details is at flag- 'B1'.)Adj.	BHUBAN GARADA V/S STATE OF ODISHA	SAROJ KUMAR ROUTRAY A.K.PRUSTY, S.SATAPATHY
126. BLAPL/7252/2026 [ODHC010511782026] (For orders regarding bail. System generated lower court details is at Flag 'A'. Certified copy of order filled by the petitioner is at flag'B'.)MENTION	AKHAYA JENA @ ACHYUTANANDA JENA V/S STATE OF ODISHA	SANTOSH KUMAR MAHANTY M.K.PARIDA
127. BLAPL/7898/2026 [ODHC010568042026] Order No.-02 dated: 08.10.2026 may kindly be seen. For orders reg. Bail. State to obtain C.D as well as instruction from the I.O. Sys. gen. FIR match case details is at flag 'A'.)Adj.	ASHISH REDDY V/S STATE OF ODISHA	MANORANJAN DAS B.R.DALAI, M.R. DAS, D. LENKA, L.MOHARANA , R. K. JENA
128. BLAPL/8194/2026 [ODHC010588702026] For orders reg Bail & Counsel for the state to obtain CD including IR. ii) Up-dated-Sys gen FIR details match search criteria is at flag-C. iii) Copy of disposed order passed in BLAPL No.4549 of 2026(same petitioner) is at Flag B.)Adj.	SANA @ ASKAR ALI SHAHSABYASACHI MISHRA V/S STATE OF ODISHA	P.K.BEHERA
129. BLAPL/8616/2026 [ODHC010614902026] (Order No. 01 dated 28.09.2026 may kindly be seen. M/S Rajat Kumar Panda, adv has entered appearance for the O.P.- Enforcement Directorate by filing appearance memo. For Orders reg. Bail. Counter affidavit filed by the counsel for the opp. party is at flag "A" may kindly be seen. (Copy served) System generated trial court match case details is at	ASHWINI KUMAR PATRA V/S DIRECTORATE OF ENFORCEMENT (ED), GOVT. OF INDIA	S. DEBABRATA REDDY N.DADHICHI M/S RAJAT KUMAR PANDA (R.C, E.D)

- flag "W2").MENTION
130. BLAPL/8632/2026 MAUSAM BEHERA SOUMIK SPANDAN TRIPATHY
[ODHC010632972026] V/S P.PRADHAN, S.PRIYADARSHINI,
(Order No 01 dated 28.09.2026 P.P.DAS, P.PANDA
may kindly be seen. (I)For STATE OF ODISHA(VIG.)
orders reg. bail. (II) The receipt
showing service of a copy of
the brief upon the learned
Standing Counsel for the
Vigilance Department has been
received and is kept on record.
(III)Updated System gen. FIR
match case details is at flag
"B").MENTION
131. BLAPL/8730/2026 BUDHIA @ CHEPA @ ASHOK KUMAR JENA
[ODHC010620652026] BUDHIRAM SWAIN K.C.SAHOO
(For orders reg. bail (i) The V/S
system generated F.I.R match STATE OF ODISHA
report is at Flag-"K1" (ii) To
obtain the C.D. with C.A. of
petitioner .)Adj.
132. BLAPL/9174/2026 BHAJARAJ PALEI SANJIB KUMAR BHANJADEO
[ODHC010664052026] V/S B.BARIK, A.R.DAS,
(1) For orders reg bail with S.BALABANTARAY
system generated FIR details isSTATE OF ODISHA MR J.P.PATRA (FOR OPID)
at Flag A2 may kindly be seen
2) Copy of BLAPL 3141/2021 ,
a disposed of case arising out
of same FIR is at Flag B may
kindly be seen.)Adj.

FOR ORDERS - 1

133. CRLMA/41/2026 MOUSUMI KALAS RADHIKA HANS
[ODHC010203362026] V/S A.DASH, K.MOHANTY
(Order no 03 dated STATE OF ODISHA
28/09/2026 may kindly be
seen. For orders reg.
cancellation of bail. Unserved
notice retuned from opp. 2
with postal remak of " Left.
hence return to sender ".Hence
'Notice is not
sufficient'.)Mention
134. CRLMA/123/2026 THOKCHAM HEMANTA SARADA PRASAD DASH
[ODHC010775562026] SINGH K.GAYA, S.K.DASHU
(For Orders reg. modification ofV/S
Order.)MENTION STATE OF ODISHA

FOR ORDERS - WITHDRAWAL

135. BLAPL/6810/2026 KAIBALYA PRASAD PRAKASH CHANDRA DASH
[ODHC010485902026] MALIK
(Withdrawal memo filed by the V/S
counsel for the petitioner is at STATE OF ODISHA GAGAN BIHARI SINGH, BIRAJA
FL "C". For Orders. Annexure 1 PRASAD MOHANTY
and 2 kept in the closed
envelope. State shall obtain up-
to-date Case diary. F.I.R Copy,
Charge Sheet, and Statement
filed by the counsel for the
petitioner is at Fl "B". Sys. gen
FIR details is at Fl
"A").mention
136. BLAPL/7056/2026 DALAGOBINDA GARDIA KARUNAKAR GAYA
[ODHC010502052026] V/S S.P.DASH, S.N.GAYA
(Order No.01 dated 02.09.2026 STATE OF ODISHA
may kindly be seen.
1.Withdrawal memo filed by
the learned counsel for the
petitioner is at flag "C"
2.Charge-sheet not yet filed. 3.
Sys. gen. FIR match case
details is at flag 'D').mention

FOR ORDERS - INTERIM BAIL

137. BLAPL/4066/2026
[ODHC010240292026]
(For orders reg. Bail
(i)Annexure -1 to 4 kept in
sealed envelope. (ii)State to
obtain up-to-date CD. (iii)IA
no.733/2026 filed by Ld.
counsel for "interim bail" is at
Flag-F. (iv)The disposed of
common order BLAPL nos.
9241/2025 & 9242/2025
arising out of same FIR no. is
at Flag A. (v)System generated
FIR match is at Flag-
B3.)MENTION
SAMIRA KUMAR SAHOO
V/S
STATE OF ODISHA
BIJAYA KUMAR BEHERA
P.PANIGRAHI, A.BEHERA,
P.PANIGRAHI, A.BEHERA
138. BLAPL/8481/2026
[ODHC010618102026]
(For order reg. Bail i) System
generated copy of FIR details
match is at flag-B1. ii) IA No.
715/2026 is filed for interim
bail, is at flag-'K'.)MENTION
KANA MITU @
MANORANJAN SABAT
V/S
STATE OF ODISHA
LALATENDU SAMANTARAY(SENIOR
ADVOCATE),JITENDRA
SAMANTARAY
U.SAMANTARAY, E.S.RAO
139. BLAPL/8652/2026
[ODHC010645282026]
(1. IA No. 730/2026 dated
08/10/2026 for interim bail is
at flag 'L' may kindly be seen.
2.Sys. gen. FIR match case
details is at Flag B.)MENTION
HAPPY @ SUDHANSU
MOHAPATRA
V/S
STATE OF ODISHA
JITENDRA SAMANTARAY
A.SAHU, M.BEHERA
140. BLAPL/9340/2026
[ODHC010687932026]
(I. A. No 738 of 2026 for
interim Bail is at Flag 'B' may
kindly be seen. For orders
System Generated trial Court
match case details is at Flag
A.)mention
RATIKANT ROUT @ JULU
V/S
UNION OF INDIA (E.D.)
SATYA RANJAN MULIA
R.R.NAYAK, M.MULIA, S.NAYAK
141. BLAPL/9667/2026
[ODHC010708622026]
(For orders reg. Bail (i)IA no.
742/2026 filed by Ld. counsel
for "interim bail" is at Flag-A.
(ii)The disposed of order BLAPL
nos. 9334/2025, 13954/2025
& 2814/2026 arising out of
same FIR no. and of the same
petitioner is at Flag-B1, B2 &
B3. (iii)System generated FIR
match arising out of same FIR
no. is at Flag-B4.)
SATYABRATA BEHERA
V/S
STATE OF ODISHA
JAYADEBA BEHERA
P.K.SAMAL, B.MISHRA, S.MISHRA
142. BLAPL/9995/2026
[ODHC010746192026]
(Order no-02 dtd-07.10.2026
may kinaly be seen. (I) I.A. no-
689 of 2026 for interim bail is
at flag 'A' may kindly be seen.
(II) System generated FIR
details match report is at flag
'B2'. (III) Ld. counsel for the
state to obtain instructions.
(IV) M/S-Durga Prasad Pattnaik
and associates entered
appearance on behalf of
informant by filing V.nama is
kept below.)Spec.Adj.
NIROJ KUMAR MALIK @
HAPPY
V/S
STATE OF ODISHA
PRASANTA KUMAR SAHOO
G.R.DAS, S.K.DAS, B.MOHANTY,
B.B.PATTANAIAK, D.MOHANTY
DURGA PRASAD
PATTNAIAK,S.GOUTAM,J.BEHERA
(INFORMANT)
143. BLAPL/10577/2026
[ODHC010777702026]
(Order No. 01 dated 08.10.2026V/S
may kindly be seen. (I)I.A. No-
722/2026 is at flag "K" for
DEBASIS BIBHORE @
CHINTU
STATE OF ODISHA
RAJIB RATH
S.S.RATH

interim bail. (II)State to obtain instructions. (III)Updated System gen. FIR match case details is at flag "B").Spec.Adj.

FOR ORDERS - APPLICATIONS FOR MODIFICATION OF ORDERS / EXTENSION OF TIME

- | | | |
|--|---|---|
| 144. BLAPL/4201/2024
[ODHC010317942024]
(Order No.05 dated 07.10.2026 may kindly be seen. I.A. No.662 of 2026 is at flag "K" For further orders reg. Appropriate order (Copy served). A disposed of case.)Adj. | SAKSHI JAIN
V/S

STATE OF ODISHA | M/S TANMAYA KU. MOHANTY,
BIKRAM KU. MOHANTYASHWINI
KUMAR DAS
S.DAS, M.BHAGAT |
| 145. BLAPL/7257/2024
[ODHC010522722024]
(Order no 04 dated 23.10.2024 may kindly be seen. IA No 663/2026 at flag "C" for modification of order dtd 29.08.2024. Copy Served. A disposed of case.)Adj. | AKASHPU VEER
CHAITANYA
V/S
STATE OF ODISHA | TANMAYA KUMAR MOHANTY
S.DAS, B.K.NAYAK |
| 146. ABLAPL/12786/2024
[ODHC010814042024]
(I.A.No.1813/2026 is at flag-M for Modification of Order & Extension of time.Copy not served. A disp of case.)[COUNSEL FOR THE PETITIONER: M/S- ASISH CHANDRA RATH,SUNIL PRADHAN, M/S-NIKUNJA KUMAR ROUT,A.K.BUDHIA,B.R.SWAIN] MENTION | DHANESWAR SAHOO
V/S
STATE OF ODISHA | SOUMYA RANJAN DAS |
| 147. CRLMC/5437/2025
[ODHC010870262025]
(I.A. No. 2801/2026 is at Flag " A " for extension of time.(Copy not served). A disp. of case.)[COUNSEL FOR THE PETITIONER: T.DHIREN KUMAR DORA, B.J. RAGADA, C BEHERA, P.E. DAS] MENTION | BHAGIRATHI MAHAKUD
V/S
STATE OF ODISHA | SIDDHANT SARANGI
A.K.NAYAK, A.SATAPATHY,
A.SATAPATHY |
| 148. BLAPL/6700/2026
[ODHC010477412026]
(Order No.-03 Dated: 08.10.2026 may kindly be seen. IA no. 709/2026 for modification of order dt: 29.09.2026 is at flag 'D'. A disp. of case.)Spec.Adj. | RUPESH SINGH BHESRA
@ BESHRA
V/S
STATE OF ODISHA | SRINIVAS MOHANTY
K.APATRA, S.R.MOHANTY , E. DASH |

FOR ADMISSION - CRIMINAL APPEAL

- | | | |
|---|---|---|
| 149. CRLA/378/2026
[ODHC010245702026]
(For Admission Order dtd 09.09.2026 may kindly be seen Vakalatnama on behalf of informant received is kept on record.)MENTION | CHANDRA
JALLY@CHITRASEN
PARIDA @ CHITRASEN
V/S
STATE OF ODISHA | GOURI KUMAR RATH
M/S. BASUDEV PUJARI,
S.K.PRADHAN, P.A.PANDA, R.PALO

ARIJEET
MISHRA,S.K.JENA,S.BISWAL,R.MAH
ATO,K.P.MUKHI,I.MISHRA |
| 150. CRLA/379/2026
[ODHC010273742026]
(For Admission Order dtd 09.09.2026 may kindly be seen. Vakalatnama of behalf of informant is kept on record.)MENTION | CHANDRA
JALLY@CHITRASEN
PARIDA @ CHITRASEN
JALLY
V/S
STATE OF ODISHA | GOURI KUMAR RATH
M/S. BASUDEV PUJARI,
S.K.PRADHAN, P.A.PANDA, R.PALO

ARIJEET
MISHRA,S.K.JENA,S.BISWAL,R.MAH
ATO,K.P.MUKHI,I.MISHRA |

151. CRLA/389/2026
[ODHC010246362026]
(Order Dtd. 19.05.2026 ,Dtd.
06.07.2026 , Dtd. 11.08.2026
and Dtd. 09.09.2026 may
kindly be seen. For admission
with (i) Copy of order dtd.
06.02.2024 passed in CRLA
1271/2023 is at flag ' A ' may
kindly be seen. (ii) M/s Arijeet
Mishra, S.K.Jena and
associates have filed
vakalatnama on behalf of the
informant , is kept in
record.)MENTION

CHANDRA JALLY@
CHITRASEN PARIDA@
CHITRASEN JALLY
V/S
STATE OF ODISHA

GOURI KUMAR RATH
M/S. BASUDEV PUJARI,
S.K.PRADHAN, P.A.PANDA, R.PALO

M/S ARIJEET MISHRA
,S.K.JENA,S.BISWAL,R.
MAHATO,K.P.MUKHI,I.MISHRA (FOR
INFORMANT)

COURT NO - XVII (6TH FLOOR)

14/10/2026

AT 10:30 AM

MR. JUSTICE V. NARASINGH

THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.) (Learned counsel desirous of appearing through Virtual Mode shall intimate the name, item number, case details etc. to the Court Master through Mobile No.9437170084 between 8.00 P.M.to10.00 P.M. on the previous date of the hearing of the case.)

Item no.04,06 and 08 shall be taken up first.

FOR JUDGEMENT

1. BLAPL/968/2026
[ODHC010058162026]

WITH BLAPL/2107/2026
[ODHC010150172026]

WITH BLAPL/3223/2026
[ODHC010241332026]

DEBENDRA KUMAR PAIK T.NARAYANA MURTY

V/S
STATE OF ODISHA

T.G.N.MURTY
SURYAKANTA DASH,
HAREKRUSHNA MOHARANA

KRUSHNA CHANDRA
BEHERA
V/S
STATE OF ODISHA

DEVASHIS PANDA
A.MEHTA, S.PANDA, D.B.RATH,
T.SHARMA, S.PATNAIK
M/S. SURYAKANTA DASH,
HAREKRUSHNA MOHARANA
ARUN KUMAR BUDHIA
H.DAS

FOR ORDERS

2. BLAPL/5047/2026
[ODHC010370442026]
(1. I.A. NO.732 of 26 is at flag
"F" for interim Bail.(Copy
served) 2. Copy of common
disposal order passed in BLAPL
356/26, 98/26 & 10485/25
with same FIR no. is at flag 'A'.
3. Sys. gen. FIR match case
details is at flag 'E'.) MENTION

PARESH BISWAS
V/S
STATE OF ODISHA

SHYAM MANOHAR
A.KUMAR

FOR ORDERS - 1

3. ABLAPL/9452/2026
[ODHC010614282026]
(IA No. 1835/2026 is at flag "C"
for appropriate order. (Copy
not served). State to obtain CD
and injury report. System
generated FIR details is at flag
"B") MENTION

BAPUNA ROUT
V/S
STATE OF ODISHA

AGASTI KANUNGO
GAJENDRANATH ROUT, N. PANDA,
S.PALAI, P.C.SINGH

4. ABLAPL/9840/2026
[ODHC010640272026]
(i) The Petitioner namely
Bhagi@ Nirmal Naik should
remain present before the
Hon'ble Court on dt:
14.10.2026 at 10:30 A.M.
Positively. ii) An Affidavit filed
by the Petitioner in view of the
order dt:28.09.2026 is at flag-

BHAGI@NIRMAL NAIK
V/S
STATE OF ODISHA

PRADIPTA BEURA

- E. iii) Service returned received from the Petitioner is at flag-F. iv) " Withdrawal" Memo filed by the Counsel for the Petitioner is at flag-G. v)For orders reg Abail. ii) Up-dated-Sys gen Trial Court details match search criteria is at flag-H. iii) Copy of disp of order passed in ABLAPL No.5288/2026 is at flag-B.) Spec. Adj.
5. ABLAPL/10215/2026 [ODHC010651832026] (Order No 02 dated 05.10.2026 STATE OF ODISHA may kindly be seen. (I)For further orders reg. A.bail. (II)State to obtain CD & instructions. (III)Updated System gen. FIR match case details is at flag "C".)Spec.Adj.

	LIJARANI BEHERA	SUDARSAN BEHERA
	V/S	S.BEHERA
		PRASANT KUMAR
		BARIK.H.K.MOHANTA,P.PANDA
 6. ABLAPL/10702/2026 [ODHC010702322026] (Order no 02 dated 06/10/2026 may kindly be seen. Personal appearance of the IIC sector-7 Rourkela P.S with statement of the minor boy recorded under section 183 BNSS. The Superintendent of Police, to join the proceeding through virtual mode . For further Orders reg Abail. Sys. Gen. updated FIR match case details is at flag 'F2'.) Spec. Adj.

	BALI YADAV	SOUMYA RANJAN DAS
	V/S	
	STATE OF ODISHA	
 7. ABLAPL/10833/2026 [ODHC010720582026] ((I) For orders reg A.bail. (II) System generated FIR details match report is at flag 'A1'. (III) With order copies of ABLAPL nos-9904/2026 & 10351/2026 both are disp of cases having same FIR at flag 'B' & 'C' may kindly be seen.) Spec. Adj.

	ANANTA RAUTARAY	KEDAR CHANDRA NARENDRA
	V/S	B.B.MOHAPATRA, B.K.SAHOO
	STATE OF ODISHA	ROHIT RANJAN
		RAY,P.K.SAMAL,N.K.SEN,S.R.MISHR
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| | LUNA @ DURYODHAN | BIDHU BHUSANA MOHAPATRA |
| | PATRA | B.K.SAHOO, K.C.NARENDRA |
| | V/S | |
| | STATE OF ODISHA | M/S ROHIT RANJAN RAY, |
| | | P.K.SAMAL, N.K.SEN, S.R.MISHRA, |
| | | A.H.KHADANGA |
 8. ABLAPL/10901/2026 [ODHC010720062026] (For orders reg. Abail (i)State to obtain CD without fail. (ii)The concerned superintendent of police to join the proceeding through V.C. (iii)Interim order passed earlier shall continue till next date. (iv)The disposed of order ABLAPL/3677/2026 arising out of same FIR no. and of the same petitioner is at Flag-A. (v)System generated FIR match is at Flag-B1.) Spec. Adj.

	PRASANTA BEHERA @	JANMEJAYA KATIKIA
	DORA	S.C.PANDA, P.MOHANTY, H.KATIKIA
	V/S	
	STATE OF ODISHA	

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| 9. | ABLAPL/11266/2026
[ODHC010752202026]
(For orders reg. A.bail. The disp. order of ABLAPL no.8099/2026 arising out of same FIR and same petitioner is at Flag-"P". Id. state counsel to obtain specific instruction. System generated FIR match details is at Flag-"A1".) Spec. Adj. | NARENDRA BADAJENA
V/S
STATE OF ODISHA | SUDEEP KUMAR SARANGI
S.SARANGI, S.SARANGI,
S.M.MISHRA |
| 10. | ABLAPL/11285/2026
[ODHC010757962026]
(For orders regarding Abail. fir copy filled by the petitioner is at flag'A'.) Spec. Adj. | TAPAS RANJAN
MAHANTA
V/S
STATE OF ODISHA | SOUMYA RANJAN PATI
T.BARIK |
| 11. | ABLAPL/11337/2026
[ODHC010750092026]
(For order reg. ABail i) System generated copy of FIR details match is at flag-B1. ii) State to obtain up-to-date CD Annexure-1 is kept in envelope.) Spec. Adj. | ABHISEK PATRA
V/S
STATE OF ODISHA | NIRANJAN BEHERA
S.K.BARAL, N.SAHOO, S.R.ACHARYA
RANJIB DAS,R.RAMANI,R.MOHANTY |
| | WITH ABLAPL/11436/2026
[ODHC010752782026]
i) For orders reg Abail. ii) Up-dated-Sys gen FIR match case details is at flag-B. (FIR Copy of Annexure, Kept by the section in a closed envelop) | ASHOK KUMAR PATRA
V/S
STATE OF ODISHA | PRADIPTA KISHORE BHUYAN
P.K.SAMAL, A.B.MALLICK |
| | WITH ABLAPL/11752/2026
[ODHC010781962026]
For orders reg. A. bail. System generated FIR copy match report is at flag-A. Copy of FIR is kept in a closed envelope(Annexure 1 to 3). | ANITA PATRA
V/S
STATE OF ODISHA | BHABANI SHANKAR DASPARIDA
S.MOHAPATRA, K.MOHANTY, A.RAY,
K.SETHI |
| 12. | ABLAPL/11352/2026
[ODHC010742162026]
(For orders reg. A. bail. System generated FIR copy match report is at flag-A1.) Spec. Adj. | TIRUPATI PANIGRAHI
V/S
STATE OF ODISHA | ABHISHEK DASH
A.MISHRA , P.JAIN |

FOR ORDERS - 2

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| 13. | ABLAPL/12452/2020
[ODHC010588012020]
(IA no.1260/26 filed for extension of time to surrender is at fl.K1. Another IA no.1792/26 filed for extension of time to surrender along with memo filed for withdrawal of IA no.1260/26 at fl.K. A disp. of case. HIMANSU BHUSAN SUTAR AND S.K. GERU appeared for petitioner.) | ARAKHITA DASH @
BANSIDHAR DASH
V/S
STATE OF ODISHA | KHIROD K. ROUT
J.NAIK, S.K.ROUT, S.K.BHUYAN,
A.JAMAL
HIMANSU BHUSAN SUTAR AND S.K. GERU
M/S.J.MOHAPATRA |
| 14. | ABLAPL/2844/2025
[ODHC010178372025]
(IA no. 1807/2026 for modification and extension of time to surrender is at flag 'D'. A disp. of case.) | BUDHIA @ ANANTA
SAHOO
V/S
STATE OF ODISHA | RAMANI KANTA PATTANAIK
B.CH.PARIJA, A.R.PANDA,
B.P.SAHOO, C.DHAL |
| 15. | ABLAPL/1481/2026
[ODHC010071882026]
(I.A no-1820 of 2026 for extension of time is at flag 'A' may kindly be seen. A disp. of case. Bansidhar Baug (senior advocate) entered appearance on behalf of petitioner by filing appearance memo in court | AMIT DAS
V/S
STATE OF ODISHA | MANAS RANJAN BAUG
G.R.SAHOO, R.SINHA,
D.P.PATTANAYAK
BANSIDHAR BAUG(SR.ADV)
M/S |

- which is kept below.)
16. ABLAPL/1811/2026 [ODHC010088642026] (IA No. 1805/2026 is filed for extension of time, is at flag- 'K3'. A disp. of case.) RAJEEV @ RAJIB LOCHAN KAR V/S STATE OF ODISHA PRANAYA KUMAR DASH S.MOHANTY, A.SARANGI M/S. SRIKAR KUMAR RATH , A. CHOUDHURY , M. BEHERA
17. ABLAPL/8010/2026 [ODHC010488222026] (I.A.No-1783/2026 is at Flag-B for modification of Order . M/S-Rajkishore Swain, D.Swain, A.Mishra, S.Pradhan, S.Nanda,B.R.Singh,A.K.Pattana ik Learned Counsel have entered appearance on behalf of the Petitioner . A Disposed of case.) BHARAT CHANDRA SAHOO @ BHARAT CH. SAHOO V/S STATE OF ODISHA HEMANTA KUMAR TRIPATHY R.R.SWAIN M/S-RAJKISHORE SWAIN, D.SWAIN, A.MISHRA, S.PRADHAN, S.NANDA,B.R.SINGH,A.K.PATTANA IK
18. ABLAPL/9772/2026 [ODHC010639612026] (I. A. No 1832 of 2026 is at Flag 'A' for modification of order Dated : 25.08.2026 and Extension of time for surrender , may kindly be seen. A Disposed of Case. Mr. Dhananjaya Nayak Adv. entered appearance on behalf of petitioner by filing vakalatnama and kept below.) BIREN KUMAR NAYAK V/S STATE OF ODISHA RABINDRA NATH PRUSTY S.PRUSTY, B.S.MALLICK MR. DHANANJAYA NAYAK

FOR ORDERS - 3

19. ABLAPL/11136/2026 [ODHC010746272026] (For orders reg. Abail. Copy of disposal order passed in ABLAPL 85/26 with same FIR no. is at flag 'A1'. Copy of disposal order passed in ABLAPL 4775/26 of same petitioner with same FIR no. is at flag 'A2'. Sys. gen. FIR match case details is at flag 'B'.) SK. TARO @ SK. GOLAM MOJAHID V/S STATE OF ODISHA JAYAKRISHNA MOHAPATRA
20. ABLAPL/11307/2026 [ODHC010736742026] (For orders reg. Abail (i)The earliest disposed of order ABLAPL/9749/2026 arising out of same FIR no. is at Flag-A. (ii)System generated FIR match is at Flag-B.) SAROJ PRADHAN V/S STATE OF ODISHA SARADA PRASANNA SARANGI P.K.DASH, A.K.KANUNGO, A.SARANGI WITH ABLAPL/10176/2026 [ODHC010669992026] ((i) For Further orders regarding A.Bail (ii) System generated copy of FIR details is at Flag 'C2'. Copy of disposal order passed in ABLAPL No. 9749 of 2026 (Delinked from the Case vide order Dated : 03.09.2026) having same FIR is placed at Flag 'D'.) Adj. RAKESH KUMAR MAKUT @ RAKESH MUKUT V/S STATE OF ODISHA SARADA PRASANNA SARANGI P.K.DASH, A.K.KANUNGO, A.SARANGI
21. ABLAPL/11349/2026 [ODHC010728012026] (For orders reg. A. bail. System generated FIR copy match report is at flag-A. Copy of FIR is kept in a closed envelope(Annexure-2).) FATHER OF INFORMANT V/S STATE OF ODISHA ASWINI KUMAR MISHRA S.C.MISHRA
22. ABLAPL/11428/2026 [ODHC010764942026] i) For orders reg Abail. ii) SATYABHAMA BEHERA V/S SUKANTA KUMAR DALAI S.MOHAPATRA, B.BHUYAN, J.BHUYAN, S.K.PANDA, S.R.SWAIN,

	Sys.gen.FIR details match search criteria is at flag-A. (Copy of FIR under Annexure-1,in a closed cover kept by the Section)	STATE OF ODISHA	J.J.JYOTI, S.PATRA
23.	ABLAPL/11552/2026 [ODHC010777492026] For orders reg. Abail . System gen. FIR match details is at flag 'A'.	NARA MALLICK @ PARAMESWAR MALLICK V/S STATE OF ODISHA	AMULYA RATNA PANDA S.DASH, S.SAHOO, S.BEHERA
24.	ABLAPL/11553/2026 [ODHC010777542026] For orders reg. Abail . System gen. FIR match details is at flag 'A'.	RAJA SAHOO @ MANORANJAN SAHOO V/S STATE OF ODISHA	KARUNAKAR GAYA S.K.NAYAK, S.N.GAYA
25.	ABLAPL/11554/2026 [ODHC010756092026] For orders reg. Abail . System gen. FIR match details is at flag 'A'. Annexure -1 & 4 kept in envelope is kept separately at the section.	KESHAB CHANDRA MAJHI V/S STATE OF ODISHA	SOUMYA RANJAN DAS
26.	ABLAPL/11555/2026 [ODHC010777962026] For orders reg. Abail . No FIR	SACHIN AGRAWAL V/S STATE OF ODISHA	DEEPAK RANJAN PARIDA C.RAY
27.	ABLAPL/11556/2026 [ODHC010761492026] For orders reg. Abail . System gen. FIR match details is at flag 'A'. Annexure -1 kept in envelope is kept separately at the section.	RAKESH DHALA @ RAKESH KUMAR DHAL V/S STATE OF ODISHA	SIDDHARTH SAHU A.MODI, A.B.TARINI, A.K.SAHU
	WITH ABLAPL/11567/2026 [ODHC010761412026] For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A. (ii) Copy of FIR under Annexure-1 is kept in the envelope & placed separately .	PRATAP SAMAL V/S STATE OF ODISHA	SIDDHARTH SAHU A.MODI, A.B.TARINI, A.K.SAHU
28.	ABLAPL/11557/2026 [ODHC010779762026] For orders reg. Abail . System gen. FIR match details is at flag 'A'.	PURUSOTTAM DAS V/S STATE OF ODISHA	AJAYA KUMAR JENA B.BEHERA
29.	ABLAPL/11558/2026 [ODHC010778442026] For orders reg. Abail . System gen. FIR match details is at flag 'A'.	KRUSHNA CHANDRA BEHERA V/S STATE OF ODISHA	RASHMIKANTA MAHALIK S.DASH, M.SETHI, R.SETHI, R.S.MISHRA, A.MISHRA
30.	ABLAPL/11559/2026 [ODHC010776762026] For orders reg. Abail . System gen. FIR match details is at flag 'A'.	MANTU DASH @ MANTU DAS V/S STATE OF ODISHA	SUDHANSU SEKHAR DASH
31.	ABLAPL/11560/2026 [ODHC01077752026] For orders reg. Abail . Copy of disp. of order in ABLAPL/10232/2026 arising out of same FIR is at flag 'B'. System gen. FIR match details is at flag 'A'.	BAINA DASH @ NIBAS DASH @ NIBASH DASH V/S STATE OF ODISHA	AMULYA RATNA PANDA S.DASH, S.SAHOO, S.BEHERA
32.	ABLAPL/11561/2026 [ODHC010742642026] For orders reg. A.bail (i) the system generated F.I.R match is at Flag-A. (ii) Annexure-1 (page no-8 to 11) , is kept in the envelope & placed separately .)	KAMALA PRADHAN V/S STATE OF ODISHA	PRAVASH CHANDRA JENA S.K.MOHANTY, A.MOHANTY
33.	ABLAPL/11562/2026	JIBAN JENA @ JIBAN	AMULYA RATNA PANDA

	[ODHC010777862026] (For orders reg. A.bail (i) the system generated F.I.R match is at Flag-A.) WITH ABLAPL/11834/2026 [ODHC010791402026] i) For orders reg Abail. ii) Sys gen FIR details match search criteria is at flag-A.	KUMAR JENA @ SIBA V/S STATE OF ODISHA	S.DASH, S.SAHOO, S.BEHERA
		RAHUL KUMAR GIRI V/S STATE OF ODISHA	AMULYA RATNA PANDA S.DASH, S.SAHOO, S.BEHERA
34.	ABLAPL/11563/2026 [ODHC010777932026] (For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A.)	BUTU NAYAK V/S STATE OF ODISHA	AMULYA RATNA PANDA S.DASH, S.SAHOO, S.BEHERA
35.	ABLAPL/11564/2026 [ODHC010772782026] (For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A.)	DILLIP NAYAK @ DILU V/S STATE OF ODISHA	SATYABRATA DASH S.MOHANTY, I.MOHANTY
36.	ABLAPL/11566/2026 [ODHC010764152026] (For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A. (ii) The disp. of order of ABLAPL No-10690 of 2026 , same FIR , is at Flag-B .)	SURYA PRASAD @ KALU V/S STATE OF ODISHA	BIDYADHAR PANDA A.PANDA, P.R.PANIGRAHI
37.	ABLAPL/11568/2026 [ODHC010780172026] (For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A.) WITH ABLAPL/11569/2026 [ODHC010779902026] (For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A.)	BICHITRANANDA JENA V/S STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) P.R.K.PATRA
		AJIT KUMAR JENA V/S STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) P.R.K.PATRA
38.	ABLAPL/11570/2026 [ODHC010779962026] For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A.	SRIKHANDA KOUSALAYA V/S STATE OF ODISHA	SIDHARTHA SANKAR RAY (2)
39.	ABLAPL/11571/2026 [ODHC010773762026] (For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A.)	RAMA CHANDRA SASAMAL V/S STATE OF ODISHA	SIDHARTHA SANKAR RAY (2)
40.	ABLAPL/11572/2026 [ODHC010751682026] (For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A. (ii) The disp. of order of ABLAPL No-2445/2024 of saem FIR & petitioner , is at Flag-B .)	VIMLESH KUMAR SINGH V/S STATE OF ODISHA	MITHUN DAS
41.	ABLAPL/11573/2026 [ODHC010760022026] (For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A.)	KASTURI SAGAR V/S STATE OF ODISHA	JNYANANANDA PANDA A.MOHANTY
42.	ABLAPL/11575/2026 [ODHC010772222026] (For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A. (ii) The disp. of order of ABLAPL No-10531/2026 , same FIR , is at Flag-B .)	NARESH PRUSTY@NARESH KUMAR PRUSTY V/S STATE OF ODISHA	PRADIPTA BEURA
43.	ABLAPL/11576/2026 [ODHC010721422026] For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A.	NARAYAN SETHI V/S STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH S.P.DASH, K.GAYA

	WITH ABLAPL/11603/2026 [ODHC010721522026] For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A.	ARJUN SETHI @ ARU SETHI V/S STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH S.P.DASH, K.GAYA
	WITH ABLAPL/11685/2026 [ODHC010721292026] For orders regarding Abail. System generated FIR details is at Flag'A'.	SUMITRA SETHI @ SONALI SETHI V/S STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH S.P.DASH, K.K.GAYA
44.	ABLAPL/11577/2026 [ODHC010772822026] (For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A. (ii) FIR copy is kept in the sealed envelope & placed separately .)	LIPUNA BEHERA V/S STATE OF ODISHA	SANJIB MOHANTY B.BISWAL
45.	ABLAPL/11578/2026 [ODHC010721792026] (For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A. (ii) Annexure-1 (page no-9 to 14) are kept in the envelope .)	KRUSHNA CHANDRA SAHU @ KRUSHNA CH SAHU V/S STATE OF ODISHA	SANTOSH KUMAR MAHANTY
46.	ABLAPL/11579/2026 [ODHC010777332026] (For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A.)	SATRUGHNA PATRA V/S STATE OF ODISHA	BIRAJA PRASANNA DAS J.S.MAHARANA, S.DAS, R.P.NAYAK, N.MOHANTY, G.MOHANTY
47.	ABLAPL/11580/2026 [ODHC010746342026] For orders reg. A.bail (i) The system generated F.I.R match is at Flag-A.	SIBA @ SIBA PRASAD SWAIN V/S STATE OF ODISHA	TANMAYA KUMAR MOHANTY B.K.NAYAK
48.	ABLAPL/11581/2026 [ODHC010779982026] (For orders reg A.Bail. (i) Copy of FIR is kept inside a sealed cover.(ii)System generated FIR details report is placed at Flag 'A' may kindly be seen.)	GITANJALI MALIK @ CHUMUKI MALIK V/S STATE OF ODISHA	DALIRANI BEHURAY M.PANI
49.	ABLAPL/11582/2026 [ODHC010763992026] (For orders reg A.Bail. (i)Copy of FIR is kept inside a sealed cover.(ii) System generated FIR details report is placed at Flag 'A' may kindly be seen.)	DAKSHIN MURMU V/S STATE OF ODISHA	PRAMOD KUMAR JENA A.K.SAHOO
50.	ABLAPL/11583/2026 [ODHC010779142026] For orders reg A.Bail.(ii) System generated FIR details report is placed at Flag 'A' may kindly be seen. A Memo filed by counsel for the petitioner is at flag 'B' may kindly be seen. WITH ABLAPL/11601/2026 [ODHC010780422026] For orders reg ABAIL with system generated FIR details is at Flag A may kindly be seen.A memo filed on 12.10.2026 by the Ld.Counsel for the Petitioner that ,above noted Bail Application Brahmagiri PS Case No-0510/2026 corresponding to GR (GN) No- 557/2026 pending in the Court of Ld Grama Nyayadhikari,Brahmagiri,Puri is at Flag-B may kindly be seen.	DURYODHAN PAHAL @ DURYADHAN @ BULU V/S STATE OF ODISHA HARAMOHAN PAHAL V/S STATE OF ODISHA	JAYDEEP PAL B.JENA, B.R.BEHERA, S.S.PANDA, K.MOHANTY, A.JENA JAYDEEP PAL B.R.BEHERA, B.JENA, S.S.PANDA, K.MOHANTY, A.JENA

51. ABLAPL/11584/2026 [ODHC010778882026] For orders reg A.Bail. (ii) System generated FIR details report is placed at Flag 'A' may kindly be seen.Main Case no. ABLAPL No-11283/2026 having same FIR Stands adj to 27.11.2026 as per CIS.)	SANJUKTA SAMAL V/S STATE OF ODISHA	JAJATI KESHARI KHUNTIA H.S.DE0, B.K.MOHANTY, K.PRATIHARI, S.SUMAN
52. ABLAPL/11585/2026 [ODHC010779522026] (For orders reg A.Bail. (i) System generated FIR details report is placed at Flag 'A' may kindly be seen.)	SAMUJA GOPAL SAMANTARA V/S STATE OF ODISHA	GYANA RANJAN MAHAPATRA M.R.PRADHAN, J.BARIK, P.K.SINGH DEO, C.K.PANDA, A.K.PRADHAN M/S AMIT PRASAD BOSE,D.K.SETHY,A.PRASAD
53. ABLAPL/11586/2026 [ODHC010779672026] For orders reg A.Bail. (i)Copy of order passed in ABLAPL No-2151 of 2023 as an earliest disp.of case having same FIR is placed at Flag 'B' for kind perusal of Hon'ble Court..(ii) System generated FIR details report is placed at Flag 'A' may kindly be seen.	NALINI PRAVA LENKA V/S STATE OF ODISHA	GYANA RANJAN MAHAPATRA M.R.PRADHAN, J.BARIK, P.K.SINGH DEO, C.K.PANDA, A.K.PRADHAN, S.K.ROUT
54. ABLAPL/11587/2026 [ODHC010779682026] For orders reg A.Bail. (i) System generated FIR details report is placed at Flag 'A' may kindly be seen.	BIKRAM KESHARI RATH V/S STATE OF ODISHA	BINI MISHRA N.RATH, S.RAJGURU
55. ABLAPL/11589/2026 [ODHC010767542026] (For orders reg A.Bail. (i)Copy of FIR is kept in a sealed cover.(ii) System generated FIR details report is placed at Flag 'A' may kindly be seen.)	PRASHANTA MALIK@PRASANTA MALIK V/S STATE OF ODISHA	SATYA NARAYAN MISHRA 4
56. ABLAPL/11590/2026 [ODHC010779892026] For orders reg A.Bail. (i)Copy of FIR is kept inside a sealed cover.(ii) System generated FIR details report is placed at Flag 'A' may kindly be seen.	BUDHIRAM @ PRADEEP KUMAR BARIK V/S STATE OF ODISHA	BASANTA KUMAR DAS S.K.DAS, S.MOHANTY
57. ABLAPL/11591/2026 [ODHC010767912026] For orders reg A.Bail. (i) System generated FIR details report is placed at Flag 'A' may kindly be seen.	SUDHIR NAYAK V/S STATE OF ODISHA	JAYADEBA BEHERA P.K.SAMAL, B.MISHRA, S.K.DAS, P.P.DAS, S.MISHRA
58. ABLAPL/11592/2026 [ODHC010780042026] For orders reg A.Bail. (i) System generated FIR details report is placed at Flag 'A' may kindly be seen.	NARENDRA KUMAR MALIK V/S STATE OF ODISHA	SIVA SANKAR CHAINI S.K.SAHOO, B.K.MOHANTY, M.SAHOO, A.K.NATH, A.MOHANTY
59. ABLAPL/11593/2026 [ODHC010765832026] (For orders reg A.Bail. (i)Copies of order passed in ABLAPL No.-2643 of 2025(As an earliest disp.of case) and ABLAPL No.13050 of 2025, both the disp.of cases are earlier filed by the same petitioner where he is placed as petitioner no-3, having same FIR are placed at Flag 'B1' and 'B2' respectively for kind perusal of Hon'ble Court..(ii) System generated	CHANDRAKANTA MAJHI V/S STATE OF ODISHA	BISWORANJAN SWAIN A.BHUYAN

FIR details report is placed at Flag 'A' may kindly be seen.)		
60. ABLAPL/11594/2026 [ODHC010780282026] (For orders reg A.Bail. (i) System generated FIR details report is placed at Flag 'A' may kindly be seen.)	SAMBIT MALIK V/S STATE OF ODISHA	ARIJEET MISHRA S.K.JENA, S.BISWAL, R.MAHATO, K.P.MUKHI, I.MISHRA
61. ABLAPL/11595/2026 [ODHC010780342026] For orders reg A.Bail. (i) System generated FIR details report is placed at Flag 'A' may kindly be seen.	MINATI NAYAK V/S STATE OF ODISHA	SARAT KUMAR JENA L.PRADHAN, S.K.SWAIN, P.PARIDA, R.PRADHAN
62. ABLAPL/11596/2026 [ODHC010781342026] For orders reg A.Bail. (i) System generated FIR details report is placed at Flag 'A' may kindly be seen.	SUAIB V/S STATE OF ODISHA	DHANANJAYA MUND P.K.BEHERA, A.ACHARYA, P.MISHRA
63. ABLAPL/11597/2026 [ODHC010781422026] For orders reg A.Bail. (i) System generated FIR details report is placed at Flag 'A' may kindly be seen.	SURYA PRADHAN@SURYAKANTA PRADHAN V/S STATE OF ODISHA	BIJAY KUMAR BEHERA
64. ABLAPL/11598/2026 [ODHC010768072026] For orders reg A.Bail. (i) System generated FIR details report is placed at Flag 'A' may kindly be seen.	SUDHIR NAYAK V/S STATE OF ODISHA	JAYADEBA BEHERA P.K.SAMAL, B.MISHRA, S.MISHRA, S.K.DAS, P.P.DAS
65. ABLAPL/11599/2026 [ODHC010768132026] For orders reg A.Bail. (i) System generated FIR details report is placed at Flag 'A' may kindly be seen.	SUDHIR NAYAK V/S STATE OF ODISHA	JAYADEBA BEHERA P.K.SAMAL, B.MISHRA, S.DAS, P.P.DAS, S.MISHRA
66. ABLAPL/11600/2026 [ODHC010778672026] For orders reg A.Bail. (i) System generated FIR details report is placed at Flag 'A' may kindly be seen.	RAHUL KUMAR GIRI V/S STATE OF ODISHA	AMULYA RATNA PANDA S.DASH, S.SAHOO, S.BEHERA
67. ABLAPL/11602/2026 [ODHC010750162026] 1) For orders reg ABAIL with system generated FIR details is at Flag A may kindly be seen.	JASMINI GAHIR V/S STATE OF ODISHA	AMIT KUMAR NATH S.K.ROUT, P.K.SAHOO, D.SAMAL
68. ABLAPL/11604/2026 [ODHC010755302026] 1) For orders reg Abail with system generated FIR details is at Flag A may kindly be seen 2)Copy of ABLAPL NO-16694/2019(Same Petitioner) Disposed of case with same FIR is atFlag-B.	SABITA PRADHAN V/S STATE OF ODISHA	JYOTIRMAYA SAHOO S.K.PATTNAIK
69. ABLAPL/11605/2026 [ODHC010764892026] 1) For orders reg ABail with system generated FIR details is at Flag -A may kindly be seen.	SUSIL MUNDA V/S STATE OF ODISHA	BIRAJA PRASANNA DAS J.S.MAHARANA, S.DAS, R.P.NAYAK, N.MOHANTY, G.MOHANTY
70. ABLAPL/11606/2026 [ODHC010723822026] 1) For orders reg ABail with system generated FIR details is at Flag A may kindly be seen. 2) MAIN CASE NO. ABLAPL NO-11124/2026 pending case with same FIR stands adj. to 07.12.26.)	NABIN DASH V/S STATE OF ODISHA	SUCHIT KUMAR NAYAK S.S.DASH

71.	ABLAPL/11607/2026 [ODHC010724692026] 1) For orders reg ABail with system generated FIR details is at Flag A may kindly be seen. 2)Copy of ABLAPL NO-10767/2026 Disposed of case with same FIR is at Flag-B. 3)Copy of Annexure -1 kept in Closed Envelope.	BANAMALI DAS V/S STATE OF ODISHA	ARIJEET MISHRA S.K.JENA, S.BISWAL, R.MAHATO, K.P.MUKHI, I.MISHRA
72.	ABLAPL/11608/2026 [ODHC010764932026] 1) For orders reg ABail with system generated FIR details is at Flag A may kindly be seen.	BAIDHAR MALLIK V/S STATE OF ODISHA	AKSHAYA KUMAR SAHOO A.MALLICK, S.BEHERA, P.SETHY
73.	ABLAPL/11609/2026 [ODHC010765782026] 1) For orders reg ABail with system generated FIR details is at Flag A may kindly be seen.	SUSIL MUNDA V/S STATE OF ODISHA	BIRAJA PRASANNA DAS J.S.MAHARANA, S.DAS, R.P.NAYAK, N.MOHANTY, G.MOHANTY
74.	ABLAPL/11610/2026 [ODHC010778242026] For Orders regarding ABLAPL There is no FIR system generated FIR details as its FIR lodged inCyber Crime Thana,Kannauj P.S. Case No- 7 of 2025 corresponding to GR Case No-20053/2025 in the Court of Learned CJM Kannauj,Uttar Pradesh.	SAGAR SAHOO @ BUBU V/S STATE OF ODISHA	SANTOSH KUMAR MAHANTY G.R.ROUT, D.P.GARNAIK, S.CHOUDHURY, P.P.GARNAIK
75.	ABLAPL/11612/2026 [ODHC010781182026] For Orders regarding ABLAPL As there is no FIR system generated FIR details not attached .	RADHASHYAM SAHOO V/S STATE OF ODISHA	ROHIT RANJAN RAY P.K.SAMAL, N.K.SEN, S.R.MISHRA
76.	ABLAPL/11613/2026 [ODHC010773482026] 1) For orders reg Abail with system generated FIR details is at Flag A may kindly be seen 2)Copy of FIRas annexure-1 is kept in closed cover/envelope.	SUSANTA PRATIHARI V/S STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY G.BISWAL, J.ROUT
77.	ABLAPL/11614/2026 [ODHC010773282026] For orders reg. ABail 1. System generated FIR match arising out of same FIR no. is at Flag-A.	DIBYA RANJAN SAHOO V/S STATE OF ODISHA	AMULYA RATNA PANDA S.DASH, S.BEHERA, S.SAHOO
78.	ABLAPL/11615/2026 [ODHC010774792026] 1) For orders reg Abail with system generated FIR details is at Flag A may kindly be seen	PRAHLLAD HARIJAN V/S STATE OF ODISHA	JNYANANANDA PANDA
79.	ABLAPL/11616/2026 [ODHC010726502026] 1) For orders reg Abail with system generated FIR details is at Flag A may kindly be seen	KALU CHARAN BISOYI V/S STATE OF ODISHA	SANTOSH KUMAR MAHANTY M.K.PARIDA
80.	ABLAPL/11617/2026 [ODHC010781402026]) For orders reg Abail with system generated FIR details is at Flag A may kindly be seen	SANTOSH SAHOO @ SANTOSH KUMAR SAHOO @ SANTA V/S STATE OF ODISHA	NITYABRATA BEHURIA B.SWAIN, S.CHATTERJEE
81.	ABLAPL/11618/2026 [ODHC010730932026] 1) For orders reg Abail with system generated FIR details is at Flag A may kindly be seen	MEERA RANI ACHARYA V/S STATE OF ODISHA	DILIP KUMAR SAHU P.SAHU, S.MOHAPATRA,S.K.DASH
82.	ABLAPL/11619/2026 [ODHC010781592026]	RAKESH RANJAN JENA V/S	MANORANJAN MOHAPATRA S.P.MISHRA

	1) For orders reg Abail with system generated FIR details is at Flag A may kindly be seen 2)Copy of order passed in ABLPL Nos-8431,9301 of 2026 as a disposed of case is at Flag-B,C respectively.	STATE OF ODISHA	
83.	ABLAPL/11620/2026 [ODHC010742492026] (1) For orders reg Abail with system generated FIR details is at Flag A may kindly be seen 2)With order copy of ABLPL-11097/2026 a disp. of case of the same FIR no. is kept below at flag-B.)	NITAI GIRI V/S STATE OF ODISHA	PRAVASH CHANDRA JENA S.K.MOHANTY, A.MOHANTY
84.	ABLAPL/11621/2026 [ODHC010755842026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A	MOHAMMAD JAMID V/S STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA M.K.PANI, S.R.PANDA
85.	ABLAPL/11622/2026 [ODHC010781752026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A	LABA @ NABA MOHAPATRA V/S STATE OF ODISHA	SARAT KUMAR JENA R.PRADHAN, S.K.SWAIN,
86.	ABLAPL/11623/2026 [ODHC010781792026] (I) For orders reg. A.bail. (II) System generated FIR details match report is not available.	SUBRAT BEHERA V/S STATE OF ODISHA	DALIRANI BEHURAY M.PANI
87.	ABLAPL/11624/2026 [ODHC010754442026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A. (III) Annexure-01 (page no-08 to-11) kept in envelope.	MANORAMA SWAIN V/S STATE OF ODISHA	JYOTIRMAYA SAHOO S.K.PATTNAIK
88.	ABLAPL/11625/2026 [ODHC010783072026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A. (III) Copy of disposed orders passed in ABLAPL nos-3238/23,3053/23,3219/23,3797/23,4203/23,10769/23,3872/24 & 9044/24 having same FIR are at flag 'B1' to 'B8' may kindly be seen.	SESAN NAYAK @ DHIRENDRA ROUTRAY V/S STATE OF ODISHA	MANORANJAN PADHY H.DAS
89.	ABLAPL/11626/2026 [ODHC010783332026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A	UDHABA CH. SAHOO @ UCHHABA SAHOO V/S STATE OF ODISHA	MANAS RANJAN DASH B.S.SAHOO, S.PANDA
90.	ABLAPL/11627/2026 [ODHC010783592026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A. (III) Copy of disposed order passed in ABLAPL nos-8784/2026 having same FIR of same petitioner is at flag 'B' may kindly be seen.	SANKARSAN @ SUBRATA NAYAK V/S STATE OF ODISHA	SATYA NARAYAN MISHRA 4
91.	ABLAPL/11628/2026 [ODHC010783992026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A. (III) Copy of disposed order passed in ABLAPL nos-1174/2023	DRAUPADI MAJHI V/S STATE OF ODISHA	DIBYA JYOTI SAHOO

	earlier filed by the same petitioner where his name is placed as Petitioner no-06 having same FIR is placed at flag 'B' may kindly be seen.		
92.	ABLAPL/11629/2026 [ODHC010776472026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A. (III) Copy of disposed order passed in ABLAPL nos-12791/2020 having same FIR of same petitioner is at flag 'B' may kindly be seen.	LOKANATH SINGH V/S STATE OF ODISHA	JNYANANANDA PANDA
93.	ABLAPL/11630/2026 [ODHC010763092026] (I) For orders reg. A.bail. (II) System generated FIR details match report is not available.	SAMBIT KUMAR DASH V/S STATE OF ODISHA	GHANASHYAM MUDULI B.B.MISHRA, G.S.NAYAK, P.PANIGRAHI
94.	ABLAPL/11631/2026 [ODHC010777732026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A	CHANDRASHEKHAR SINDOR@CHIKU V/S STATE OF ODISHA	SATYANARAYAN MISHRA
95.	ABLAPL/11632/2026 [ODHC010707832026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A. (III) The copy of disp. of order passed in ABLAPL No-9268/2019 , of same FIR , is placed at Flag-"B1" & the petitioner nos- 1 , 2 , 3 ,4 & 5 of the present anticipatory bail file (i.e. ABLAPL No-11632/2026) were already appeared as the petitioners nos - 1,4,2,3 & 5 respectively in earlier ABLAPL No-9268/2019 . (iv) The copy of disp. of order passed in ABLAPL No-3692/2026 of same FIR , is placed at Flag-"B2" & the petitioner nos- 1 , 2 , 3 ,4 & 5 of the present anticipatory bail file (i.e. ABLAPL No-11632/2026) were already appeared as the petitioners nos - 1 , 2 , 3 ,4 & 5 respectively in ABLAPL No-3692/2026 .	SANATAN MALLIK @ MALLICK V/S STATE OF ODISHA	BHABANI SANKAR MISHRA
96.	ABLAPL/11633/2026 [ODHC010772002026] (I) For orders reg A.bail. (ii) System generated FIR details match report is not available.	PANDURANG GOVIND TODKAR V/S UNION OF INDIA(CBI)	SATYA PRAKASH SATAPATHY P.K.PANDA, D.R.SWAIN, A.PATI
97.	ABLAPL/11634/2026 [ODHC010771432026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A	PIKUN MISHRA V/S STATE OF ODISHA	DOLAGOBINDA MOHAPATRA S.K.DWIBEDI, S.MISHRA, B.P.ROUTRAY
98.	ABLAPL/11635/2026 [ODHC010772742026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A. (III) Copy of disposed order passed in ABLAPL nos-7107/2026 having same FIR of same petitioner is at flag 'B' may kindly be seen.	DIPANKAR HALDAR @ DEEPANKAR HALDAR @ HALDAR V/S STATE OF ODISHA	SUBHENDU KUMAR NAYAK

99. ABLAPL/11636/2026 [ODHC010746872026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A	JAGABANDHU JENA @ MANTU V/S STATE OF ODISHA	PRIYA RANJAN MISHRA A.K.SAHOO, K.C.TRIPATHY, B.K.NAYAK
100. ABLAPL/11637/2026 [ODHC010772762026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A	RANJIT SAHU V/S STATE OF ODISHA	MONOMOY BASU R.SETHY
101. ABLAPL/11638/2026 [ODHC010753552026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A. (III) Annexure-01 (page no-08 to 11) & Annexure-02 (page no-12 &13) kept in envelope.	RAHUL MALIK V/S STATE OF ODISHA	BISWABHUSAN DAS S.M.NAIK
102. ABLAPL/11639/2026 [ODHC010772952026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A. (III) The copy of disp.of order passed in ABLAPL No- 11081/2024 same FIR , is placed at Flag-"B" & the petitioner nos- 1 , 2 & 3 of the present anticipatory bail file (i.e. ABLAPL No-11639/2026) were already appeared as the petitioners nos - 1,2 & 3 respectively in earlier ABLAPL No-11081/2024 . (IV) The copy of disp.of order passed in ABLAPL No-1885/2025 same FIR , is placed at Flag-"C" & the petitioner nos- 1 , 2 & 3 of the present anticipatory bail file (i.e. ABLAPL No-11639/2026) were already appeared as the petitioners nos - 3,1 & 2 respectively in earlier ABLAPL No-1885/2025. .	GOLAPI RAY V/S STATE OF ODISHA	ASIT KUMAR JENA
103. ABLAPL/11640/2026 [ODHC010772992026] (I) For orders reg. A.bail. (II) System generated FIR details match report is at flag-A	SONU PANDA V/S STATE OF ODISHA	ASIT KUMAR JENA
104. ABLAPL/11641/2026 [ODHC010774182026] For Orders reg. ABail. Sys. gen FIR details is at Fl "A".	BENUDHAR DEEP V/S STATE OF ODISHA	JNYANANANDA PANDA
105. ABLAPL/11642/2026 [ODHC010757912026] For Orders reg. ABail. With earliest order copy of disp. case ABLAPL/3173/2026 and ABLAPL/7202/2026 is at Fl "B" and Fl "C". Sys. gen FIR details is at Fl "A".	MOTI HUSSAIN @ BABULU V/S STATE OF ODISHA	ASIT KUMAR JENA S.K.SAMAL
106. ABLAPL/11643/2026 [ODHC010760102026] For orders regarding Abail. Sys. generated FIR details is at Fl "C". Main case no. ABLAPL/10673/2026 , a pending case arising out of same FIR No. stands adj to 16.11.26.	KRISHNA PRADHAN V/S STATE OF ODISHA	BITAS KUMAR SWAIN A.SAHU
107. ABLAPL/11644/2026 [ODHC010760602026]	BASUDEV SA V/S	AMLAN SHAKTI PAUL A.MOHANTY

	For Orders reg. ABail. Sys. gen FIR details is at Fl "A".	STATE OF ODISHA	
108.	ABLAPL/11645/2026 [ODHC010777412026] For Orders reg. ABail. With earliest order copy of disp. case ABLAPL/10113/2020 is at Fl "B" of same petitioner, same FIR No. Sys. gen FIR details is at Fl "A".	TUMANATH MAJHI V/S STATE OF ODISHA	SAROJ KUMAR PADHY R.KEDIA, B.PATTANAYAK, N.BISHI, S.MALLICK
109.	ABLAPL/11646/2026 [ODHC010773272026] For Orders reg. ABail. Sys. gen FIR details is at Fl "A".	PANU @ RAJA BISWAL V/S STATE OF ODISHA	PRASANNA KUMAR MISHRA A.A.MISHRA, S.DHIR, A.MISHRA
110.	ABLAPL/11647/2026 [ODHC010761842026] For Orders reg. ABail. With order copies of disp. case ABLAPL/10375/2023 and ABLAPL/3158/2024 is at Fl "B" and Fl "C". Annexure 1 kept in the envelope. Sys. gen FIR details is at Fl "A".	SANJU@SANJAY BEHERA V/S STATE OF ODISHA	JAYADEBA BEHERA P.K.SAMAL, B.MISHRA, S.DAS, P.P.DAS
111.	ABLAPL/11649/2026 [ODHC010778702026] For Orders reg. ABail. FIR copy kept in the envelope. Sys. gen FIR details is at Fl "A".	BASUDEV PATRA V/S STATE OF ODISHA	AMULYA RATNA PANDA S.DASH, S.SAHOO, S.BEHERA
112.	ABLAPL/11650/2026 [ODHC010778762026] For Orders reg. ABail. With earliest order copy of disp. case ABLAPL/1174/2026 is at Fl "B", where the present petitioner was the petitioner no 03. Sys. gen FIR details is at Fl "A".	DEBAN ROUT V/S STATE OF ODISHA	BISWARANJAN DALAI S.BEHERA, M.DAS, D.LENKA, L.MOHARANA, A.DAS, P.MSAHOO, P.K.MOHANTY
113.	ABLAPL/11651/2026 [ODHC010762382026] For Orders reg. ABail. Annexure 1 kept in the envelope. Sys. gen FIR details is at Fl "A".	SANJAY KUMAR SAHOO V/S STATE OF ODISHA	KARUNAKAR NAYAK G.PATTANAIK, D.RAY
114.	ABLAPL/11652/2026 [ODHC010778782026] For Orders reg. ABail. Sys. gen FIR details is at Fl "A".	ARUNA KUMAR SETHI V/S STATE OF ODISHA	BISWARANJAN DALAI L.MOHARANA, A.DAS , P.M.SAHOO
115.	ABLAPL/11653/2026 [ODHC010731122026] For Orders reg. ABail. Annexure 1,2,3,4,5 and 6 are kept in the envelope. Sys. gen FIR details is not available.	DR. DILLIP KUMAR MOHANTY V/S STATE OF ODISHA	JAGADISH JENA S.K.BARIK
116.	ABLAPL/11654/2026 [ODHC010762682026] (For orders regarding Abail. Sys. generated FIR details is at Fl "C".) WITH ABLAPL/10697/2026 [ODHC010709542026] (Order No.01 dated 30.09.2026 may kindly be seen. For orders reg. Abail. Sys. gen. FIR match case details is at flag 'B'.)ADJ. WITH ABLAPL/10698/2026 [ODHC010709562026] (Order No.01 dated 30.09.2026 may kindly be seen. For orders reg. Abail. Sys. gen. FIR match case details is at flag 'B'.)ADJ	NISHIKANTA MOHANTY V/S STATE OF ODISHA TAPAN NAYAK V/S STATE OF ODISHA TUKUNI @ PUSPALATA NAYAK V/S STATE OF ODISHA	PRAVASH CHANDRA JENA S.K.MOHANTY, A.MOHANTY, R.PATRI AMULYA RATNA PANDA S.DASH, S.SAHOO, S.BEHERA M/S. ANITA RANI PANDA AMULYA RATNA PANDA S.DASH, S.SAHOO, S.BEHERA M/S. ANITA RANI PANDA
117.	ABLAPL/11655/2026 [ODHC010778792026]	TAPU@TAPAN PARIDA V/S	JAYADEBA BEHERA P.K.SAMAL, B.MISHRA, S.MISHRA,

	For Orders reg. ABail. Sys. gen FIR details is at Fl "A".	STATE OF ODISHA	S.K.DAS, P.P.DAS
118.	ABLAPL/11656/2026 [ODHC010762892026] For Orders reg. ABail. Annexure 1 kept in the envelope. Sys. gen FIR details is at Fl "A".	MURALIDHAR BEHERA @ MURALI V/S STATE OF ODISHA	PRAVASH CHANDRA JENA S.K.MOHANTY, A.MOHANTY, R.PATRI
119.	ABLAPL/11657/2026 [ODHC010778812026] For Orders reg. ABail. Sys. gen FIR details is not available.	SATYANARAYAN SWAIN V/S STATE OF ODISHA	SOUBHAGYA KUMAR DASH S.K.TRIPATHY , DR.S.K.DAS , H.MOHANTA
120.	ABLAPL/11658/2026 [ODHC010763772026] For Orders reg. ABail. Sys. gen FIR details is at Fl "A".	SUDHIR PRADHAN V/S STATE OF ODISHA	SATYA SHIVA DASH A.MOHANTY
121.	ABLAPL/11659/2026 [ODHC010778832026] For Orders reg. ABail. Sys. gen FIR details is at Fl "A".	ASHOK PRADHAN@ASHOK KUMAR V/S STATE OF ODISHA	JAYADEBA BEHERA P.K.SAMAL, B.MISHRA, S.MISHRA, S.K.DAS, P.P.DAS
122.	ABLAPL/11660/2026 [ODHC010763942026] For Orders reg. ABail. Sys. gen FIR details is at Fl "A".	GHASIRAM HANTAL V/S STATE OF ODISHA	SANGRAM KESHARI ROUT P.K.SAHOO
123.	ABLAPL/11661/2026 [ODHC010778872026] (For orders reg. A.bail. Copy of FIR is kept in closed envelope. System generated FIR match details is at Flag-"A".)	PRAMILA NAYAK V/S STATE OF ODISHA	PARTHA SARATHI DAS
124.	ABLAPL/11662/2026 [ODHC010766472026] For orders reg. A.bail. System generated FIR match details is at Flag-"A".	BULU @ BALLABHA @ BALLHABH SAMAL V/S STATE OF ODISHA	CHEERA RANJAN SATAPATHY B.S.MOHANTY
125.	ABLAPL/11663/2026 [ODHC010779262026] (For orders reg. A.bail. The disp. order of ABLAPL no.10942/2026 arising out of same FIR is at Flag-"P". System generated FIR match details is at Flag-"A".)	BHAKTA SETHI V/S STATE OF ODISHA	PREETAM MISHRA
126.	ABLAPL/11664/2026 [ODHC010780362026] For orders reg. A.bail. System generated FIR match details is at Flag-"A".	TARANI JENA @ KALIA V/S STATE OF ODISHA	ARIJEET MISHRA S.K.JENA, S.BISWAL, R.MAHATO, K.P.MUKHI, I.MISHRA
127.	ABLAPL/11665/2026 [ODHC010780672026] For orders reg. A.bail. System generated FIR match details is at Flag-"A".	ABHIJIT DAS V/S STATE OF ODISHA	ARIJEET MISHRA S.K.JENA, S.BISWAL, R.MAHATO, K.P.MUKHI, I.MISHRA
128.	ABLAPL/11666/2026 [ODHC010769432026] For orders reg. A.bail. System generated FIR match details is not available in this case.	DIBESH KUMAR BEHERA @ DIBESH BEHERA V/S STATE OF ODISHA	BHARATI DASH P.K.SAMANTARA, R.K.SARANGI
129.	ABLAPL/11667/2026 [ODHC010697512026] For orders reg. A.bail. Copy of annexure-1 is kept in closed envelope. System generated FIR match details is at Flag- "A". Main case no. ABLAPL No. 9852/2026 a pending case arising out of same FIR stands adj to 28.10.2026.)	SURYAKANTA MALIK V/S STATE OF ODISHA	SATYA NARAYAN MISHRA 4 S.K.NAYAK
130.	ABLAPL/11668/2026 [ODHC010780732026] (For orders reg. A.bail. The	SHIVAM SENAPATI @ SIBAM SENAPATI V/S	ARIJEET MISHRA S.K.JENA, S.BISWAL, R.MAHATO, K.P.MUKHI, I.MISHRA

	disp. orders of ABLAPL no.3218/2026, 9634/2025,8953/2025,7514/2025,7513/2025 and 7670/2025 arising out of same FIR is placed at Flag-"P", "Q", "R", "S", "T" respectively. The present petitioner no. 1,2,3, were already appeared as petitioner no.5,4,2 respectively in earlier ABLAPL no. 7670/2025. System generated FIR match details is at Flag-"A".)	STATE OF ODISHA	
131.	ABLAPL/11671/2026 [ODHC010781062026] For orders reg. A.bail. System generated FIR match details is at Flag-"A".	TRILOCHAN THATI @ NAIK V/S STATE OF ODISHA	JUGALA KISHORE PANDA A.K.DASH, S.S.DASH, B.KARNA
132.	ABLAPL/11672/2026 [ODHC010783802026] For orders reg. A.bail. System generated FIR match details is at Flag-"A".	GOPAL CHANDRA DHAL V/S STATE OF ODISHA	DEBASMAN DAS S.S.PATTHAIK, B.B.SAHOO, S.SATAPATHY, A.PRIYA, B.B.PRADHAN, H.K.TANDI, J.MAJHI
133.	ABLAPL/11673/2026 [ODHC010781532026] For orders reg. A.bail. Copy of Annexure-1 is kept in closed envelope. System generated FIR match details is at Flag-"A".	SAMIR PARIDA V/S STATE OF ODISHA	MANOJA KUMAR KHUNTIA B.K.PATTHAIK, S.PATRA
134.	ABLAPL/11674/2026 [ODHC010782322026] For orders reg. A.bail. System generated FIR match details is not available in this case.	ASMITA DEY V/S STATE OF ODISHA	BISHAL BAIVAB S.P.BISWAL, D.MISHRA
135.	ABLAPL/11675/2026 [ODHC010782382026] For orders reg. A.bail. System generated FIR match details is not available in this case.	AMIR KUMAR SETHY V/S STATE OF ODISHA	BISHAL BAIVAB S.P.BISWAL, D.MISHRA
136.	ABLAPL/11676/2026 [ODHC010753772026] For orders reg. A.bail. Copy of Annexure-1 is kept in closed envelope. System generated FIR match details is at Flag-"A".	MANORAJAN RUPA @ MANORANJAN RUPA @ MANU RUPA V/S STATE OF ODISHA	SUBODH KUMAR MOHANTY
137.	ABLAPL/11677/2026 [ODHC010754562026] For orders reg. A.bail. System generated FIR match details is at Flag-"A".	SOUMYA RANJAN SENAPATI V/S STATE OF ODISHA	JYOTIRMAYA SAHOO S.K.PATTHAIK
138.	ABLAPL/11678/2026 [ODHC010744772026] For orders reg. A.bail. System generated FIR match details is at Flag-"A".	PRASANTA KUMAR MOHANTA V/S STATE OF ODISHA	DILLIP KUMAR MOHANTY S.MOHANTY
139.	ABLAPL/11679/2026 [ODHC010673612026] For orders reg. A.bail. The disp.order of ABLAPL no.13202/2025 arising out of same FIR and same petitioner is at Flag-"P". System generated FIR match details is at Flag-"A".	PAWAN KHANNA V/S STATE OF ODISHA	SUCHISMITA SARANGI
140.	ABLAPL/11680/2026 [ODHC010762932026] For orders reg. A.bail. System generated FIR match details is at Flag-"A".	ALOK SAMAL V/S STATE OF ODISHA	RABINDRA NATH PANDA R.SINGH, A.K.RANA, S.K.SINGH

141. ABLAPL/11681/2026 [ODHC010771382026] For orders regarding Abail. System generated FIR details is at Flag'A'.	BISHAL BISWAS V/S STATE OF ODISHA	PRATAP KESHARI DEO D.K.SAHOO
142. ABLAPL/11683/2026 [ODHC010720432026] (For orders regarding Abail. Copy of order passed in ABLAPL No.10764/2026 as disposed of case is at flag 'A'. System generated FIR details is at Flag'B'.)	AMRIT KUMAR MAJHI V/S STATE OF ODISHA	AJIT KUMAR MOHANTY R.B.ROUT, S.CHAKRAVARTY
143. ABLAPL/11686/2026 [ODHC010721582026] For orders regarding Abail. Copy of order passed in ABLAPL No.11201/2026,11202/2026,1 1204/2026,11206/2026,11207 /2026 & 11208/2026 as disposed of case is at flag 'A1- 6'. System generated FIR details is at Flag'B'. WITH ABLAPL/11687/2026 [ODHC010721922026] For orders regarding Abail. Copy of order passed in ABLAPL No.11201/2026,11202/2026,1 1204/2026,11206/2026,11207 /2026 & 11208/2026 as disposed of case is at flag 'A1- 6'. System generated FIR details is at Flag'B'.	MADAN MALLICK @ MADAN MALIK V/S STATE OF ODISHA TIKAN PARIDA @ SRIMANTA KUMAR PARIDA V/S STATE OF ODISHA	JANGYA PRAKASH PARIDA S.MOHAPATRA, D.K.NAIK, J.K.MAHAPATRA, N.MISHRA JANGYA PRAKASH PARIDA S.MOHAPATRA, D.K.NAIK, J.K.MAHAPATRA, N.MISHRA
144. ABLAPL/11688/2026 [ODHC010778112026] For orders regarding Abail. System generated FIR details is at Flag'A'.	GANESH DALEI V/S STATE OF ODISHA	DEEPAK PANDA S.ROUT, D.K.PALIT
145. ABLAPL/11690/2026 [ODHC010721032026] For orders regarding Abail. System generated FIR details is at Flag'A'.	RAJANI KANT SUKLA @ RAJANI KANTA SUKLA V/S STATE OF ODISHA	PRAVAT RANJAN SUTAR H.S.DE0, S.BEHERA, S.BEHERA
146. ABLAPL/11691/2026 [ODHC010787732026] For orders regarding Abail. System generated FIR details is at Flag'A'.	RAJESH PUNJI V/S STATE OF ODISHA	PRASHANTA KUMAR NAYAK A.BISOI, S.PATTANAIK, A.A.MEHER, R.KUNDU
147. ABLAPL/11692/2026 [ODHC010749912026] For orders regarding Abail. Annexure 1 kept in sealed cover. System generated FIR details is at Flag'A'. WITH ABLAPL/11694/2026 [ODHC010749932026] For orders regarding Abail. Annexure 1 kept in sealed cover. System generated FIR details is at Flag'A'. WITH ABLAPL/11699/2026 [ODHC010749972026] For orders regarding Abail. Annexure 1 kept in sealed cover. System generated FIR details is at Flag'A'. WITH ABLAPL/11703/2026 [ODHC010750012026] For orders reg. Abail (i)Annexure 1 & 2 kept in	RUPINDER SINGH @ CHINI SINGH V/S STATE OF ODISHA GURKANWAL SINGH DHUNNA V/S STATE OF ODISHA GURMEET SINGH BABBAR V/S STATE OF ODISHA JOBAN SINGH V/S	ALOK KUMAR MOHAPATRA R.CHOUDHURY, S.DASH, B.R.PANDA, J.S.SAMAL, H.PANDA, MD.S.ALI, B.N.D.CHAUDHURY, A.PAHI, S.S.PRATIHARI, A.K.MEHER ALOK KUMAR MOHAPATRA R.CHOUDHURY, S.DASH, B.R.PANDA, J.S.SAMAL, H.PANDA, MD.S.ALI, B.N.D.CHAUDHURY, A.PAHI, S.S.PRATIHARI, A.K.MEHER ALOK KUMAR MOHAPATRA R.CHOUDHURY, S.DASH, B.R.PANDA, J.S.SAMAL, H.PANDA, MD.S.ALI, B.N.D.CHAUDHURY, A.PAHI, S.S.PRATIHARI, A.K.MEHER

envelope. (ii)System generated FIR match arising out of same FIR no. is at Flag-A. WITH ABLAPL/11722/2026 [ODHC010749892026] For order reg. Abail i) System generated copy of FIR details match is at flag-B. Annexure-1 & 2 and V.Nama are kept in envelope.	STATE OF ODISHA YUVRAJ RUDHAR PRATAP SINGH @ JUBRAJ SINGH @ YUVRAJ SINGH V/S STATE OF ODISHA	A.PAHI, S.S.PRATIHARI, A.K.MEHER ALOK KUMAR MOHAPATRA R.CHOUDHURY, S.DASH, B.R.PANDA, J.S.SAMAL, H.PANDA, MD.S.ALI, B.N.D.CHAUDHURY, A.PAHI, S.S.PRATIHARI, A.K.MEHER
148. ABLAPL/11693/2026 [ODHC010727252026] For orders regarding Abail. System generated FIR details is at Flag'A'.	SURENDRA PRADHAN V/S STATE OF ODISHA	RABINDRA NATH PANDA A.MISHRA, R.SINGH, A.K.RANA, S.K.SINGH
149. ABLAPL/11696/2026 [ODHC010735312026] For orders regarding Abail. Copy of order passed in ABLAPL No.4521/2026 as disposed of case is at flag 'A'. System generated FIR details is at Flag'B'. WITH ABLAPL/11701/2026 [ODHC010735402026] For orders reg. Abail (i)The earlier disposed of order ABLAPL nos. 4521/2026, 6600/2026 & 7809/2026 arising out of same FIR no. is at Flag-A, A1 & A2. (ii)The present petitioner has appeared as the petitioner n0. 02 in the earlier ABLAPL/7809/2026 arising out of same FIR no. (iii)System generated FIR match is at Flag-B.	BIKASH @ BIKASH CHANDRA BARIK @ LIPU V/S STATE OF ODISHA AKASH BARIK @ BABU V/S STATE OF ODISHA	JITENDRA SAMANTARAY S.PRADHAN JITENDRA SAMANTARAY S.PRADHAN
150. ABLAPL/11697/2026 [ODHC010787792026] For orders regarding Abail. System generated FIR details is at Flag'A'.	SURAI MAJHI V/S STATE OF ODISHA	KULDEEP MOHANTY A.DASH, S.K.MOHANTY, U.C.BISWAL
151. ABLAPL/11698/2026 [ODHC010787812026] For orders regarding Abail. System generated FIR details is at Flag'A'.	PRASANTA KUMAR SWAIN@MALA V/S STATE OF ODISHA	PARTHA SARATHI DAS
152. ABLAPL/11700/2026 [ODHC010787882026] (For orders regarding Abail. System generated FIR details is at Flag'A'.)	LALITA MOHANTY V/S STATE OF ODISHA	DINESH KUMAR MOHANTY P.R.BEHERA, A.P.MISHRA, B.SWAIN
153. ABLAPL/11702/2026 [ODHC010787902026] (For orders reg. Abail (i)System generated FIR match arising out of same FIR no. is at Flag-A.)	LAXMI SAHOO V/S STATE OF ODISHA	PRAMOD RANJAN BEHERA N.SAMAL, M.BEHERA
154. ABLAPL/11704/2026 [ODHC010768382026] (For orders reg. Abail (i)The disposed of order ABLAPL/8453/2024 & ABLAPL/6271/2025 arising out of same FIR no. is at Flag-A1 & A2. (ii)System generated FIR match arising out of same FIR no. is at Flag-B.)	SAHEB PARIDA @ SAHIB PARIDA V/S STATE OF ODISHA	LAXMIDHAR MAHAPATRA D.MOHANTY, A.K.DAS, J.BISWAL
155. ABLAPL/11705/2026 [ODHC010743442026] (For orders reg. Abail (i)The	BIJAYA KHILLA @ KHILLO V/S	DIPTI RANJAN BHOKTA N.AFREEN, S.SAHOO

	disposed of order ABLA/PL/6073/2025 arising out of same FIR no. and of the same petitioner is at Flag-A. (ii)System generated FIR match is at Flag-B.)	STATE OF ODISHA	
156.	ABLA/PL/11706/2026 [ODHC010771552026] For orders reg. Abail (i)System generated lower court match is at Flag-A.	LAXMIDHAR @ LAXMIDHARA PRADHAN V/S STATE OF ODISHA	KHAGESWAR BEHERA S.MOHARANA, S.K.MOHAPATRA
157.	ABLA/PL/11707/2026 [ODHC010744862026] For orders reg. Abail (i)The earlier disposed of order ABLA/PL/10116/2026 arising out of same FIR no. is at Flag- A. (ii)System generated FIR match is at Flag-B.	SURYAKANTA BEHERA V/S STATE OF ODISHA	KHUSBU PANIGRAHI T.N.SHARMA
158.	ABLA/PL/11708/2026 [ODHC010786222026] For orders reg. Abail (i)System generated FIR match arising out of same FIR no. is at Flag- A.	RATIKANTA ROUT V/S STATE OF ODISHA	RANJIT MOHANTY
159.	ABLA/PL/11709/2026 [ODHC010772202026] For orders reg. Abail (i)System generated FIR match not available in the file.	SONALI SUBHADARSHINEE V/S STATE OF ODISHA	AJAYA NAYAK L.K.PRADHAN, P.K.SAHOO, S.PANDA,D.NAYAK,S.SAHOO,S.SAHO O, D.SAMAL
160.	ABLA/PL/11710/2026 [ODHC010748382026] For orders reg. Abail (i)System generated lower court match is at Flag-A.	SANJIB PAIKA@SANJI V/S STATE OF ODISHA	RAKESH KUMAR DAS A.K.SAHOO, P.NAIK, S.R.SWAIN
161.	ABLA/PL/11711/2026 [ODHC010778272026] For orders reg. Abail (i)System generated FIR match arising out of same FIR no. is at Flag- A.	BIJAYA KUMAR MUDULI @ HAPPY MUDULI V/S STATE OF ODISHA	SIDDHARTH GOUTAM DAS P.SAMAL, J.MAJHI, S.P.PANDA, P.NAYAK
162.	ABLA/PL/11712/2026 [ODHC010778392026] (For orders reg. Abail (i)System generated FIR match arising out of same FIR no. is at Flag- A. (ii)Main case no. ABLA/PL/11195/2026, pending case arising out of same FIR no. stands adj to 29.10.2026.)	SUMITAV CHANDAN DAS V/S STATE OF ODISHA	SIDDHARTH GOUTAM DAS P.SAMAL, J.MAJHI, S.P.PANDA, P.NAYAK
163.	ABLA/PL/11713/2026 [ODHC010778602026] For orders reg. Abail (i)System generated FIR match not available in the case .	DAINA KUMAR SAHU V/S STATE OF ODISHA	SATYA RANJAN MULIA R.R.NAYAK, M.MULIA, S.NAYAK, A.SARANGI
164.	ABLA/PL/11714/2026 [ODHC010769522026] For orders reg. Abail (i)Unredacted copy kept in envelope. (ii)System generated FIR match arising out of same FIR no. is at Flag-A.	SADANANDA SETHI V/S STATE OF ODISHA	SATYABRATA DASH N.SAHOO
165.	ABLA/PL/11715/2026 [ODHC010782472026] For orders reg. Abail (i)System generated lower court match arising is at Flag-A.	SIBA BEHERA @ SIBA PRASAD BEHERA V/S STATE OF ODISHA	PITAMBAR JENA
166.	ABLA/PL/11716/2026 [ODHC010782782026] For orders reg. Abail (i)System generated lower court match is at Flag-A.	SIBA BEHERA @ SIBA PRASAD BEHERA V/S STATE OF ODISHA	PITAMBAR JENA

167. ABLAPL/11717/2026 [ODHC010788292026] For orders reg. Abail (i)System generated FIR match arising out of same FIR no. is at Flag-A. DIGAMBAR BEHURIA V/S RABI NARAYAN BEHERA L.K.PADHI, M.M.DAS, AKHAND, C.NAIK STATE OF ODISHA
168. ABLAPL/11718/2026 [ODHC01078832026] For orders reg. Abail (i)System generated FIR match arising out of same FIR no. is at Flag-A. BINAYA DHAL @ BIJAYA DHAL V/S SUSHANTA KUMAR SAMANTARAY A.PANDA, S.MOHARANA, N.KHAN STATE OF ODISHA

COURT NO - I (OLD BUILDING) 14/10/2026

AT 10:30 AM

THE HON'BLE MR. JUSTICE BIRAJA PRASANNA SATAPATHY
(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE).)

(Learned counsel desirous of appearing through Virtual Mode shall intimate the name, item number, case details etc. to the Court Master through Mobile No.9337585094 between 8.00 P.M. to 10.00 P.M. on the previous date of the hearing of the case.)

FRESH ADMISSION

1. CONTC/10394/2023 [ODHC011031202023] (Addl. affidavit filed by the petitioner on 20.4.26 at fl. A. Compliance affidavit not received. Reg. Personal Appearance of OP. no. 1.)Spec. Adj. WITH CONTC/804/2024 [ODHC010093212024] (Compliance affidavit not received. Regarding personal appearance of the contemnors before the Hon'ble Court. Addl. affidavit dtd. 03.08.2025 filed by the petitioner is at Fl. A.Show cause affidavit dt. 22.01.26 filed by Op2 is at Fl. B. Objection to the show cause affidavit dtd. 10.2.26 filed by Op2 is at Fl. C.) WITH CONTC/4129/2024 [ODHC010281902024] (Regd. personal appearance of Op1. Show cause affidavit filed by Op3 is at Fl. A. Objection to the compliance affidavit is at Fl. B. Compliance affidavit not received.) WITH CONTC/5623/2024 [ODHC010450872024] (Show cause affidavit filed by Ops is at Fl. A.Compliance affidavit not received.) WITH CONTC/529/2026 [ODHC010048722026] (Compliance affidavit not received.) MANAMOHAN NANDA V/S ANU GARG, I.A.S. M/S.SWAPNIL ROY PRATAP KUMAR SAHU V/S ANU GARG, I.A.S. SWAPNIL ROY RAMAKRUSHNA NAYAK V/S ANU GARG, I.A.S.,ADDL. CHIEF SECY. M/S.BASUDEV BARIK MAKUNDA BEHERA V/S ANU GARG, I.A.S. M/S BASUDEV BARIK, S. BEHERA SANTOSH KUMAR DASH V/S SUBHA SARMA, PRINCIPAL SECRETARY,IAS, WATER RESOURCES DEPARTMENT SWAPNIL ROY
2. WP(C)/3575/2026 [ODHC010066842026] ((i) Affidavit filed by Opp. No. 1 pursuant to order dated 13.08.2026 placed at flag "L" . (ii) Preliminary Affidavit filed by Opp. No. 2 in Court on BIJAY LAXMI BEHERA V/S STATE OF ODISHA SHASHI BHUSAN JENA S.BEHERA, S.P.JENA, A.SWAIN ASC

07.08.2026 kept in Record and placed at flag "K" may kindly be seen. (iii) I.A. No. 15164 of 2026 is at flag "A" for modification/ recalling of order dated 21.07.2026. (iv) Affidavit filed on behalf of Opp. No. 1 pursuant to order dated 08.10.2026 placed at flag "M" may kindly be seen. (v) I.A. No. 20256 of 2026 for dispensing with the personal appearance of Opp. No. 1 pursuant to order dated 08.10.2026 filed in court on 13.10.2026 placed at flag "C".)Spec. Adj.[P/L]

WITH WP(C)/3173/2026 GANESWAR DASH SHASHI BHUSAN JENA
[ODHC010055632026] V/S S.BEHERA, A.SWAIN,S.P.JENA
(Order No.08 dated 13.08.2026 STATE OF ODISHA may kindly be seen.)

WITH WP(C)/3179/2026 BANOJ KUMAR BHUYAN SHASHI BHUSAN JENA
[ODHC010055622026] V/S S.BEHERA, S.P.JENA, A.SWAIN
(Order No.08 dated 13.08.2026 STATE OF ODISHA may kindly be seen.)

WITH WP(C)/3260/2026 MANMOHAN BEHERA SASIBHUSAN JENA
[ODHC010058362026] V/S S.BEHERA, A.SWAIN, S.P.JENA
(Common order dtd. STATE OF ODISHA
27.08.2026 passed in WP(C)
3575/2026 & a batch of writ
petitions may kindly be seen.)
P/L.

WITH WP(C)/6590/2026 GAYADHAR PARIDA SWAPNIL ROY
[ODHC010137202026] V/S
STATE OF ODISHA

WITH WP(C)/6598/2026 BASANTA KUMAR SETHI SWAPNIL ROY
[ODHC010137122026] V/S
STATE OF ODISHA

Spec Adj. P/L. NARESH CHANDRA SWAPNIL ROY
WITH WP(C)/6620/2026 BHANJA
[ODHC010137502026] V/S
(Order No.08 dated 13.08.2026 STATE OF ODISHA may kindly be seen.)

WITH WP(C)/7452/2026 PARSURAM BISWAL SWAPNIL ROY
[ODHC010137182026] V/S
(Order No.08 dated 13.08.2026 STATE OF ODISHA may kindly be seen.)

WITH WP(C)/7978/2026 JAYA CHANDRA SWAPNIL ROY
[ODHC010179352026] MOHAPATRA
Spec. Adj. P/L. V/S
STATE OF ODISHA

WITH WP(C)/9790/2026 KRUSHNA CHANDRA ABHASH GARNAIK
[ODHC010158492026] MAJHI G.P.SAMAL, T.NAYAK,
Spec Adj. P/L V/S S.SAMANTRAY
STATE OF ODISHA

WITH WP(C)/9808/2026 BENUDHAR MAHAKUD SWAPNIL ROY
[ODHC010225742026] V/S
(Affidavit by Op1 not yet received.) STATE OF ODISHA

WITH WP(C)/9815/2026 SURENDRA NATH NAHAK SWAPNIL ROY
[ODHC010225762026] V/S
(Affidavit by Op1 not yet received.) STATE OF ODISHA

WITH WP(C)/9884/2026 BISWANATH BEHERA SWAPNIL ROY
[ODHC010225772026] V/S
(Affidavit by Op1 not yet received.) STATE OF ODISHA

WITH WP(C)/9908/2026 RAGHUNATH ROUT SWAPNIL ROY
[ODHC010225732026] V/S
(Affidavit filed by Op1 in WPC- STATE OF ODISHA
3575/26.)

WITH WP(C)/9949/2026 DAITARI SAHU @ SWAPNIL ROY
[ODHC010225712026] DAITARI SAHOO
Personal appearance notice V/S

issued to opp. Party no-1 vide memo no-34305 dtd 17.08.2026 in w.p (c) No-3575/2026. No such affidavit has been received from opp. party no-1. Reg.personal appearance of op. party no-1	STATE OF ODISHA	
WITH WP(C)/9955/2026 [ODHC010226642026] (Affidavit filed by Op1 in WPC-3575/26.)	ANANTA CHARANA PALEI V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/9959/2026 [ODHC010225822026] (Affidavit filed by Op1 in WPC-3575/26.)	NIRANJAN PANDA V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/9965/2026 [ODHC010225852026] (Affidavit filed by Op1 in WPC-3575/26.)	MAHENDRA KUMAR BISWAL V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/9996/2026 [ODHC010225782026] (Affidavit filed by Op1 in WPC-3575/26.)	JOGESH KUMAR MOHANTY V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/10724/2026 [ODHC010253262026]	LALIT KUMAR PATRA V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/10727/2026 [ODHC01025332026]	JALADHAR ACHARYA V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/10915/2026 [ODHC010253382026] spec Adj. P/L	CHAKRADHAR PARIDA V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/10929/2026 [ODHC010253402026] Spec Adj P/L.	PURNIMA PARIDA V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/11177/2026 [ODHC010237812026] (No such document regarding released of amount yet received in this case pursuant to order no.6, dtd. 21.07.2026.)	KRUSHNA CHANDRA NAYAK V/S STATE OF ODISHA	DR. JITENDRA KUMAR LENKA P.GOUDA, D.HEMBRAM
WITH WP(C)/11181/2026 [ODHC010237852026] (No such document regarding released of amount yet received in this case pursuant to order no.6, dtd. 21.07.2026.)	SHYAM SUNDAR MOHARANA V/S STATE OF ODISHA	DR. JITENDRA KUMAR LENKA P.GOUDA, D.HEMBRAM
WITH WP(C)/11325/2026 [ODHC010237792026] (Affidavit filed by Op1 in WPC-3575/26.)	SRIDHAR DAS V/S STATE OF ODISHA	DR. JITENDRA KUMAR LENKA P.GOUDA, D.HEMBRAM
WITH WP(C)/11438/2026 [ODHC010246292026] Spec. Adj. P/L.	UMAKANTA PANDA V/S STATE OF ODISHA	DR. JITENDRA KUMAR LENKA P.GOUDA
WITH WP(C)/11444/2026 [ODHC010246342026] Spec Adj P/L	GOURANGA CHARAN ROUT V/S STATE OF ODISHA	DR. JITENDRA KUMAR LENKA P.GOUDA
WITH WP(C)/11477/2026 [ODHC010246392026] Spec .Adj. P/L	GANANATH NAYAK V/S STATE OF ODISHA	DR. JITENDRA KUMAR LENKA P.GOUDA
WITH WP(C)/11517/2026 [ODHC010246482026] (Order dtd. 13.08.2026 may kindly be seen.)	MADHUSUDAN NAYAK V/S STATE OF ODISHA	DR. JITENDRA KUMAR LENKA P.GOUDA
WITH WP(C)/13046/2026 [ODHC010281052026]	KODANDADHAR JENA V/S STATE OF ODISHA	DR. JITENDRA KUMAR LENKA P.GOUDA
WITH WP(C)/13049/2026 [ODHC010281062026]	JAGANNATH PUHAN V/S	DR. JITENDRA KUMAR LENKA P.GOUDA

WITH WP(C)/13053/2026 [ODHC010281082026]	STATE OF ODISHA NITYANANDA RANA V/S	DR. JITENDRA KUMAR LENKA P.GOUDA
WITH WP(C)/13149/2026 [ODHC010308432026]	STATE OF ODISHA DINABANDHU KESHI V/S	SWAPNIL ROY
WITH WP(C)/13666/2026 [ODHC010318652026]	STATE OF ODISHA PRASANA KUMAR DAS V/S	SWAPNIL ROY
WITH WP(C)/16778/2026 [ODHC010381572026] (Pursuant to Common Order dated 13.08.2026 passed in W.P.(C) No. 3575 of 2026, no such affidavit filed by Op No. 1.)	STATE OF ODISHA KUSHA JENA V/S	DR. JITENDRA KUMAR LENKA P.GOUDA, T.KHATUA
WITH WP(C)/24355/2026 [ODHC010571612026] (Order No.1 dtd. 05.08.26 may kindly be seen. Instructions to be obtained.)	SARAT MOHAPATRA V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/25050/2026 [ODHC010593012026] (Order dtd. 16.9.2026 may kindly be seen.)	KARUNAKAR MOHARANA V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/25052/2026 [ODHC010593032026] (Instructions to be obtained.)	MAHENDRA PRASAD SETHI V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/25055/2026 [ODHC010593042026] (Order dtd. 16.9.2026 may kindly be seen.)	BABAJI CHARAN JENA V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/25057/2026 [ODHC010592962026] (Order dtd. 16.9.2026 may kindly be seen.)	RAGHUNATH DASH V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/25059/2026 [ODHC010592972026] (Order dtd. 16.9.2026 may kindly be seen.)	BIJAY KUMAR SAHANI V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/25060/2026 [ODHC010592982026] (Order dtd. 16.9.2026 may kindly be seen.)	GANESH PRASAD BARIK V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/25064/2026 [ODHC010593002026] (Order dtd. 16.9.2026 may kindly be seen.)	DINABANDHU MAHANA V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/25406/2026 [ODHC010606002026] (Order dtd. 13.08.2026 may kindly be seen regarding obtaining instruction.)	DIBAKAR BEHERA V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/25435/2026 [ODHC010606082026] (Order dtd. 13.08.2026 may kindly be seen regarding obtaining instruction.)	RABINARAYAN NAYAK V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/25458/2026 [ODHC010606062026] Order dtd. 13.08.2026 may kindly be seen regarding obtaining instruction.	KISHORE NAYAK V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/25831/2026 [ODHC010615092026]	SURENDRA ROUT V/S STATE OF ODISHA	SWAPNIL ROY
WITH WP(C)/25847/2026 [ODHC010614942026] (Addl affdt. filed by the petitioner placed is at Flag "10")	ANKURA CHARAN SAHOOS V/S STATE OF ODISHA	SWAPNIL ROY

	. (Copy served) WITH WP(C)/25849/2026 [ODHC010614952026] (Ld. ASC to obtain instruction.)	DASARATHI BISWAL V/S STATE OF ODISHA	SWAPNIL ROY
	WITH WP(C)/25854/2026 [ODHC010615072026] (Ld. ASC to obtain instruction.)	MURALIDHAR SAHANI V/S STATE OF ODISHA	SWAPNIL ROY
	WITH WP(C)/25963/2026 [ODHC010615182026]	PARBATI SAHOO V/S STATE OF ODISHA	SWAPNIL ROY
	WITH WP(C)/25974/2026 [ODHC010615322026] (Order No.1 may kindly be perused.)	BASANTA KUMAR PARIDA V/S STATE OF ODISHA	SWAPNIL ROY
	WITH WP(C)/27245/2026 [ODHC010642772026]	KAILASH CHANDRA MOHANTY V/S STATE OF ODISHA	ALOK KUMAR MOHAPATRA
	WITH WP(C)/27510/2026 [ODHC010638272026]	RULI MOHANTA V/S STATE OF ODISHA	SWAPNIL ROY R.P.ROUT
	WITH WP(C)/27594/2026 [ODHC010638322026]	PRAVAKAR PRADHAN V/S STATE OF ODISHA	SWAPNIL ROY
	WITH WP(C)/27611/2026 [ODHC010638342026]	SARASWATI NAYAK V/S STATE OF ODISHA	SWAPNIL ROY
	WITH WP(C)/27631/2026 [ODHC010659922026]	NURSINGHA BAL V/S STATE OF ODISHA	SWAPNIL ROY R.P.ROUT
	WITH WP(C)/27701/2026 [ODHC010659952026]	LAXMIDHAR NAYAK V/S STATE OF ODISHA	SWAPNIL ROY R.P.ROUT
	WITH WP(C)/29681/2026 [ODHC010706882026]	DAYANIDHI BARIK V/S STATE OF ODISHA	SWAPNIL ROY R.P.ROUT
	WITH WP(C)/29683/2026 [ODHC010706922026]	BANAMALI NAYAK V/S STATE OF ODISHA	SWAPNIL ROY R.P.ROUT
	WITH WP(C)/29864/2026 [ODHC010709782026]	NASIBA KHATUN V/S STATE OF ODISHA	SWAPNIL ROY R.P.ROUT
	WITH WP(C)/29889/2026 [ODHC010709752026]	SHANTILATA MISHRA V/S STATE OF ODISHA	SWAPNIL ROY R.P.ROUT
	WITH WP(C)/29964/2026 [ODHC010709762026]	KAMALA BEHERA V/S STATE OF ODISHA	SWAPNIL ROY R.P.ROUT
	WITH WP(C)/30219/2026 [ODHC010716922026]	SADHU CHARAN TRIPATHY V/S STATE OF ODISHA	SWAPNIL ROY R.P.ROUT
	WITH WP(C)/30907/2026 [ODHC010726002026]	MOHANDAS KARAMCHAND HEMBRAM V/S STATE OF ODISHA	SWAPNIL ROY R.P.ROUT
3.	WP(C)/10455/2026 [ODHC010950822025]	AKSHYA KUMAR SAHOO V/S STATE OF ODISHA	DR. JITENDRA KUMAR LENKA P.K.JENA, G.B.PANDA
4.	WP(C)/15911/2026 [ODHC010378122026] (Affidavit filed on behalf of OP No. 1 & 2 is at Flag "A".)	SUKANTA KUMAR DASH V/S STATE OF ODISHA	GYANA RANJAN SETHI C.K.SAHOO, S.P.JENA
5.	WP(C)/18949/2026 [ODHC010446972026]	RADHAKANTA MOHARANA V/S STATE OF ODISHA	SIBA PRASAD PATI R.MOHANTY, S.PATI
	WITH WP(C)/12221/2026 [ODHC010293552026]	RAGHUNATH JENA V/S	SIBAPRASAD PATI S.PATI, R.MOHANTY

	(1. Counter affidavit not yet received. 2. Receipt regarding service of two extra copies received. 3. Sri Sudhir Kumar Patra (Standing Counsel for I.A. & A.D) entered appearance on behalf of O.P. No. 5 vide appearance memo.)	STATE OF ODISHA	S.K.PATRA
6.	WP(C)/19366/2026 [ODHC010448382026] (I) I.A. No. - 11226/2026 is at flag 'A' for stay. (II) Pursuant to Court's Order dtd. 21.09.2026, the instructions so provided are kept on record is placed at flag 'B'. (Court's Order dtd. 21.09.2026 may kindly be seen))P/L	AJITA KUMAR SAHOO V/S STATE OF ODISHA	SASWATI SOUMYA SAHU S.SAHU, A.MODI, A.B.TARINI, A.K.SAHU, P.NAYAK MR.ASUTOSH ROUT
7.	WP(C)/19412/2026 [ODHC010461602026] (1- Affidavit filed by OP No. 2 in pursuance of order dated 01.09.2026 is at flg "10". Personal Appearance of OP No. 2 on 14.10.2026 in pursuance of order dated 07.10.2026 (Order No.8 dated 07.10.2026 may kindly be seen))Spec. Adj.	SHYAMALENDU SAHU V/S STATE OF ODISHA	KRUSHNA CHANDRA DASH M.K.SAHOO, S.K.DAS, P.P.BARIK
8.	WP(C)/21917/2026 [ODHC010508072026]	BHASKAR DHALA V/S STATE OF ODISHA	LAXMIKANTA MOHANTY R.DAS, S.DAS
9.	WP(C)/23208/2026 [ODHC010533372026] (Receipt showing service of extracopy filed.)P/L	BAHADUR PATSAHANI V/S STATE OF ODISHA	ASHOK KUMAR MOHANTY P.K.ROUT MR.P.K.PANDA
10.	WP(C)/23486/2026 [ODHC010548172026]	SARASWATI NAYAK V/S STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA S.C.SAHOO
11.	WP(C)/23532/2026 [ODHC010528652026]	RAMA CHANDRA HATI V/S STATE OF ODISHA	SHASHI BHUSAN JENA S.BEHERA, A.SWAIN, S.JENA
12.	WP(C)/23624/2026 [ODHC010548122026]	SARASWATI PRAMANIK V/S STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA
13.	WP(C)/24050/2026 [ODHC010565962026] (Receipt showing service of extra copy filed)Spec. Adj.[P/L]	BAPI DAS V/S STATE OF ODISHA	RAMA KRISHNA BISOI A.K.SAMANTRAY, D.P.PARIJA, A.MISHRA, J.K.BISOI
14.	WP(C)/24470/2026 [ODHC010581742026] (- I.A No. 14338 / 2026 is at Flag "A" for appropriate order. - V/S I.A. No. 16424 / 2026 is at Flag "B" for amendment of the Writ Application. - Instruction produced by Ld. AGA in Court, in pursuance of Order dtd. 05.08.2026, kept on Record at Flag "10". (Copy served) - Order No. 2 dtd. 31.08.2026 may kindly be seen reg.- proof of communication of Order dtd. 09.05.24 on the Petitioner.)P/L	BHADRAK COOPERATIVES URBAN BANK LTD.,BHADRAK STATE OF ODISHA	SAROJANANDA MISHRA B.DASH,
15.	WP(C)/24576/2026 [ODHC010584552026] (i) I.A.No. 14405 of 2026 is at flag "A" for stay. (ii) As per order dated.18.08.2026 instruction so produced by the Ld. AGA in the court is at flag "10". (iv) M/s. Ramdas Achary and associates have entered	SMITA PRAMANIK V/S STATE OF ODISHA	KARUNAKAR RATH G.C.MOHARANA RAMDAS ACHARY, NARAYAN BARIK, PARTH AGRAWAL

appearance on behalf of the
Op.No.3 by filing v.nama. (v)
Affidavit filed by the petitioner
is at flag "20". (vi) As per order
dated.10.09.2026 letter issued
by the CDM & PHO which was
produced by the Ld.AGA in the
Court is at flag "25". (vii) As per
Order dated.28.09.2026
instruction provided by the Ld.
AGA in the court is at flag "30".
(VIII) Order dated. 09.10.2026
may kindly be perused.)Spec.
Adj.

- | | | |
|---|---|--|
| WITH WP(C)/24605/2026
[ODHC010586742026]
(i) Further orders in I.A. No.
14454/2026 is at Flag 'A' for
appropriate order. Copy served.STATE OF ODISHA
ii) Report in compliance to
order dtd. 5.08.2026 submitted
by the Collector & Dist
Magistrate, Baleshwar is at
Flag "Y".) | KABI PRASAD SAHOO
V/S
STATE OF ODISHA | SUKANTA KUMAR DALAI
S.MOHAPATRA, B.BHUYAN,
J.BHUYAN, S.K.PANDA, S.R.SWAIN,
J.J.JYOTI, S.PARTA |
| 16. WP(C)/24673/2026
[ODHC010579532026]
(i) I. A. No. 19430/2026 is at
Flag "A" for addition/impletion
of Opp. Party No. 6. Copy
served. ii) Instruction produced
by the learned state AGA is at
Flag "Y". Copy served.) | RAJANIKANTA SAHOO
V/S
STATE OF ODISHA | ADYASIDHI MISHRA
M.P.ROUT, S.MAITY |
| 17. WP(C)/24685/2026
[ODHC010572972026]
(Order No. 3 may be seen.
Regarding obtaining
instruction by the learned
counsel for EPFO as to what
action the organisation took
after receipt of the letter from
OP 2 on 30.09.2024 vide
Annexure-3 not yet received.) | SANTOSH KUMAR
SAHOO
V/S
THE REGIONAL
PROVIDENT FUND
COMMISSIONER, EPFO,
BHUBANESWAR | JANAKI KANTA MAHAPATRA
R.NAYAK, N.MISHRA

PRAVAT KUMAR PANDA |
| 18. WP(C)/25935/2026
[ODHC010604952026]
(I.A. No. 14930 /2026 is at flag
"A" for further orders regarding
stay. OP No.2 appeared by
filing vakalatnama through ld.
counsels. Order No.3 may
kindly be perused. Learned
Addl. Govt. Advocate produced
the instruction so provided by
the Secretary, Odisha Lalit
Kala Akademi in its letter
dated 01.09.2026 is at flag
"B".) | AJAY KUMAR DAS
V/S
STATE OF ODISHA | DIPTI RANJAN BHOKTA
S.RAY, S.R.PANDA, R.K.ROUT
M/S.ABAKASH NANDA,MANOJ
KUMAR PANDA,TRUPTIMAYEE
LENKA |
| 19. WP(C)/26225/2026
[ODHC010608862026] | PRAKASH CHANDRA
SUBUDHI
V/S
STATE OF ODISHA | SOUBHAGYA KUMAR RATH
P.K.NANDA |
| 20. WP(C)/26285/2026
[ODHC010625342026]
(Order dtd. 21.08.26 may
kindly be seen regd.
instruction.) | V.TARAKANADHAM
V/S
REGISTRAR
COOPERATIVE
SOCIETIES
ODISHA,BHUBANESWAR | GOKULANANDA SAHU
U.K.PANDA |
| 21. WP(C)/26330/2026
[ODHC010611422026]
(Consolidated copy of the Writ
Petition filed in the Court
placed at appropriate place of
the record.)Spec. Adj.[P/L] | PRASHANTA MANSINGH
V/S
STATE OF ODISHA | ANANGA KUMAR OTTA
B.SWAIN |

22. WP(C)/26335/2026 [ODHC010611952026] Spec. Adj.	JANAKI NATH MISHRA V/S STATE OF ODISHA	IN PERSON
23. WP(C)/26370/2026 [ODHC010611672026] Spec. Adj.	JANAKI NATH MISHRA V/S STATE OF ODISHA	JANAKI NATH MISHRA(IN PERSON)
24. WP(C)/29024/2026 [ODHC010687142026] (I.A. No. 17219 / 2026 is at flag "A" for appro. order.)	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK V/S BISWARANJAN PATNAIK	SURAJ MOHANTY Y.A.PADHI
25. WP(C)/29119/2026 [ODHC010649622026]	SANJAYA KUMAR PATRO V/S STATE OF ODISHA	SIBAPRASAD PATI R.MOHANTY, S.PATI
26. WP(C)/29815/2026 [ODHC010703742026]	PRADIP KUMAR CHAND V/S STATE OF ODISHA	DURGESH NARAYAN RATH A.K.SAA, A.PAL
27. WP(C)/30007/2026 [ODHC010718652026] (I.A. No.-17986/2026 is at flag "A" for stay.)	MAMATA BEHERA V/S COLLECTOR, BALASORE	SANJAY KUMAR DAS S.MOHANTY, P.KAR, P.R.SETHI, P.SETHI
28. WP(C)/30035/2026 [ODHC010663252026] ((i)I.A. No.-16587/2026 is at flag "A" for appropriate order. Instruction to be obtained (Order No.2 dtd. 13.10.26 may kindly be seen.))Spec. Adj.	SANGEETA MURMU V/S STATE BANK OF INDIA, MUMBAI	LAXMI PRASAD DWIVEDY M/S GURUDUTTA KAR
29. WP(C)/30057/2026 [ODHC010710512026] (I.A. No.-17783/2026 is at flag "A" for appropriate order. Instruction to be obtained by ld. ASC. WPC 29875/2026, LISTED IN THE SUPPLEMENTARY LIST ON 13- 10-26 ALONG WITH WPC 30036/2026 IN ITEM NO. 29)	KARTIKESWARA MOHAPATRA V/S STATE OF ODISHA	SOMA PATNAIK P.K.SAHOO, T.PATNAIK, P.AGARWAL, S.PAL
30. WP(C)/30061/2026 [ODHC010714182026] (I.A. No.-17869/2026 is at flag "A" for stay.)	RAMAKANTA BHOI V/S STATE OF ODISHA	SWETLANA DAS P.C.DAS, S.SAMANTRAY, H.S.BHOI
31. WP(C)/30247/2026 [ODHC010700552026]	RAMA CHANDRA MISHRA V/S STATE OF ODISHA	SUBHADUTTA ROUTRAY S.SEKHAR, S.SWAIN, J.BISWAL, CHARVI, S.B.DASH
32. WP(C)/30252/2026 [ODHC010627132026] (I.A. No. 15561 / 2026 is at flag "A" for appropriate order. Order No.1 may kindly be perused.)	BIJAY KUMAR SETHY V/S STATE OF ODISHA	SUKANTA KUMAR DALAI S.MOHAPATRA, B.BHUYAN, J.BHUYAN, S.K.PANDA, S.R.SWAIN, J.J.JYOTI, S.PARTA
33. WP(C)/30320/2026 [ODHC010703892026]	KEDAR PRASAD PANDA V/S STATE OF ODISHA	BHABANI SHANKAR RAYAGURU K.C.SAHOO, R.K.MISHRA, R.K.PANDA, G.C.SAHOO
34. WP(C)/30572/2026 [ODHC010734282026] (I.A. No.18346 of 2026 is at Flag-A for appr. order. Pursuant to Order dtd.25.09.2026, the letter by CDPO and the instruction by the Collector produced in court is at Flag-X & Y repectively. Pursuant to Order dtd.29.09.2026, the instruction provided by the CDPO, Redhakhol is at Flag- Z.)Spec. Adj.	MAA LAXMI PRATIBESI MAHILA SAMITI, SAMBALPUR V/S THE GOVT.OF ODISHA, BHUBANESWAR	PURNA CHANDRA DAS S.K.DALAI, S.DAS

35. WP(C)/30710/2026 [ODHC010714902026] (I) Pursuant to Court's Order dtd. 09.10.2026, the consolidated cause title is placed at the appropriate place in the record. (Court's Order dtd. 09.10.2026 & 29.09.2026 may kindly be seen))	GITANJALI MAJHI V/S THE BLOCK DEVELOPMENT OFFICER, BHANDARIPOKHARI,BHA DRAK	RAJENDRA NARAYAN ROUT R.K.ROUT
36. WP(C)/30712/2026 [ODHC010697642026]	SIDHESWAR PANIGRAHI V/S	BHABANI SHANKAR RAYAGURU K.C.SAHOO, R.K.MISHRA,G.C.SAHOO
37. WP(C)/30909/2026 [ODHC010722942026]	STATE OF ODISHA SRICHANDAN BEHERA V/S REGISTRAR,COOPERATI VE SOCIETIES, ODISHA,BHUBANESWAR	BAIDHAR SAHOO G.N.SAHU, M.SAHOO
38. WP(C)/30995/2026 [ODHC010695742026]	BHAKTA RANJAN PATNAIK V/S TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL), BHUBANESWAR	PRAJNA SARITA MOHANTY J.PRADHAN
39. WP(C)/31104/2026 [ODHC010707362026]	MINAKHI BEHERA V/S STATE OF ODISHA	BIBHUTI BHUSAN MISHRA G.R.NAYAK
40. WP(C)/31311/2026 [ODHC010744002026] (I.A. No. 18569/2026 is at Fl "A" for appropriate order.)Spec. Adj.	GOURANGA CHARAN BEHERA V/S STATE OF ORISSA	SHIBANI SAMARPITA OJHA V.R.BEHERA, B.RAY
41. WP(C)/31363/2026 [ODHC010746792026] (I.A.No 18705 of 2026 at fl "A" for appropriate order.)	GADADHAR BARIK V/S STATE OF ODISHA	ULLASH CHANDRA MOHANTY S.C.MOHANTY
42. WP(C)/31372/2026 [ODHC010743692026] (Receipt regd. service a copy of the writ petition on learned counsel for Opp. Party- Bank not yet received.)P/L	DIPANWITA BISWAS V/S CHIEF MANAGER, PUNJAB NATIONAL BANK, NEW DELHI	SASWATI MOHAPATRA N.K.SINGH
43. WP(C)/31382/2026 [ODHC010727482026] (I.A.No. 18184/26 is at flag "A" for an appropriate orders.)	SUBASH CHANDRA DAS V/S STATE OF ODISHA	JAGAJIBAN PRADHAN P.S.MOHANTY, S.R.BEHERA, S.PALATASINGH, R.ROUT, C.S.PADHI
44. WP(C)/31487/2026 [ODHC010719592026]	DILLIP KUMAR DAS V/S STATE OF ODISHA	SAROJA KANTA SAMAL A.K.TRIPATHY
45. WP(C)/31573/2026 [ODHC010746812026]	RASMITA SUNA V/S STATE OF ODISHA	MANAS PATI M.K.PATI, S.KAR, S.S.PATI
46. WP(C)/31595/2026 [ODHC010741412026] (Further order in I.A No 18511 of 2026 is at flag "A" for stay. Ld. AGA to obtain instructions. Order dtd. 6.10.2026 may kindly be seen.)Spec. Adj.	BIDYADHAR PANDA V/S STATE OF ODISHA	SAMIR KUMAR MISHRA J.PRADHAN, S.MOHANTY, S.PALATSINGH, C.K.PADHI
47. WP(C)/31822/2026 [ODHC010735752026] (I.A. No. 19863 of 2026 is at flag 'A' for amendment. Copy served. I.A. No. 19865 of 2026 is at flag 'B' for appropriate orders. Copy served. Order dated 08.10.2026 may kindly be seen)	TAPAN CHANDRA DAS V/S STATE OF ODISHA	LALATENDU SAMAL
48. WP(C)/31852/2026 [ODHC010757392026]	ANANDA BIHARI PATEL V/S	MANAS PATI M.K.PATI,S.KAR,S.S.PATI

49. WP(C)/31860/2026 [ODHC010752282026] (I.A. No. 18786 of 2026 is at flag 'A' for appropriate orders.)	STATE OF ODISHA PRATAP DANDASENA V/S MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL M.MOHAPATRA, S.P.PATRA, N.SAMAL
50. WP(C)/31886/2026 [ODHC010737742026]	D.PRAMILA KUMARI V/S STATE OF ODISHA	KRUSHNA CHANDRA RATH
51. WP(C)/31973/2026 [ODHC010755122026]	SATYA NARAYAN SWAIN V/S	KUNAL KUMAR SWAIN P.N.MOHANTY, U.CHHOTRAY, A.MISHRA
52. WP(C)/31991/2026 [ODHC010759972026]	STATE OF ODISHA AJAYA KUMAR SAHOO V/S	KUNAL KUMAR SWAIN P.N.MOHANTY, U.CHHOTRAY, K.SWAIN
WITH WP(C)/31993/2026 [ODHC010760082026]	STATE OF ODISHA BASANTA KUMAR MUDULI V/S STATE OF ODISHA	KUNAL KUMAR SWAIN S.C.D. DASH, P.N.MOHANTY, K.SWAIN, U.CHHOTRAY
53. WP(C)/32045/2026 [ODHC010724392026] Spec. Adj.	SUDAM PATTANAYAK V/S STATE OF ODISHA	ACHYUTANANDA PATTANAIK S.K.PATTNAIK
54. WP(C)/32208/2026 [ODHC010767882026] (I.A. No. 19136/2026 is at Flag-A for appr. order. The appeal basing on which the impugned order has been passed to be produced by the learned counsel for the Petitioner.)Spec. Adj.	ARCHANABALA SAHU V/S STATE OF ODISHA	SAHASRANSU SOURAV N.HOTA, T.P.TRIPATHY, A.MOHANTY, S.SAHOO, S.S.NAYAK, S.DAS, J.ROUT, A.KALTA
55. WP(C)/32357/2026 [ODHC010774102026] (I.A. No.19268 of 2026 is at flag "A" for stay.)	PRIYABRATA SWAIN V/S STATE OF ODISHA	GYANA RANJAN SETHI S.P.JENA, C.K.SAHOO
56. WP(C)/32374/2026 [ODHC010711662026] (I.A. No.17814 of 2026 is at flag "A" for stay.)P/L	ANURADHA PRADHAN V/S STATE OF ODISHA	SUSANTA KUMAR LENKA K.MOHAPATRA, R.BEHERA
57. WP(C)/32401/2026 [ODHC010725982026] Spec. Adj.	BINOD BIHARI NAYAK V/S STATE OF ODISHA	SWAPNIL ROY R.P.ROUT
58. WP(C)/32430/2026 [ODHC010759742026] (I.A. No.18961/2026 is at flag "A" for stay.)P/L	MUKESH KUMAR CHOUHAN V/S STATE OF ODISHA	AGASTI KANUNGO N.K.MISHRA, S.SUKLA, A.MOHANTY
59. WP(C)/32495/2026 [ODHC010749422026]	ASHUTOSH RATH V/S	JAGAJIBAN PRADHAN P.S.MOHANTY, S.PALATASINGH, A.KAR, C.S.PADHI
60. WP(C)/32618/2026 [ODHC010764672026]	STATE OF ODISHA PARAMESWAR MOHANTY V/S THE DIRECTOR GENERAL, CENTRAL RESERVE POLICE FORCE, NEW DELHI	AUROVINDA MOHANTY B.PRIYADARSHAN
61. WP(C)/32646/2026 [ODHC010772572026] (I.A.No-19266/26 at fl " A " for appr.order)	K. KAMAL LOCHAN DAS V/S STATE OF ODISHA	JUDHISTHIR SAHOO A.SWAIN, B.SAHU
62. WP(C)/32674/2026 [ODHC010769102026]	KARTIKESWAR PATTANAIK V/S STATE OF ODISHA	SUBRAT KUMAR KAR J.K.SAHU, S.S.DASH
63. WP(C)/32676/2026 [ODHC010780662026] (I.A.No-19421/ 2026 at fl " A " for appr.order)Spec. Adj.	PUSPA MINZ V/S STATE OF ODISHA	SASWATI MOHAPATRA
64. WP(C)/32754/2026 [ODHC010776122026]	NIROJ KISHORE MOHANTY	MANAS PATI M.K.PATI, S.KAR, S.S.PATI

65. WP(C)/32757/2026 [ODHC010775042026]	V/S STATE OF ODISHA DR. ABHISHEK DASH	ATUL TRIPATHY A.SAHOO, A.DHALL
66. WP(C)/32761/2026 [ODHC010705862026]	V/S STATE OF ODISHA DR.BISWAJIT MOHANTY	KRISHNA CHANDRA SAHU S.PRADHAN, D.K.MAHALIK, A.K.MISHRA
67. WP(C)/32812/2026 [ODHC010772512026]	V/S STATE OF ODISHA MOHAN BARIHA	PRASANTA KUMAR JOSHI
68. WP(C)/32856/2026 [ODHC010766922026]	V/S STATE OF ODISHA UJWAL KUMAR BARIK	KUNAL KUMAR SWAIN S.C.D.DASH
69. WP(C)/32857/2026 [ODHC010779212026]	ODISHA STAFF SELECTION COMMISSION, BHUBANESWAR KSHEEROD CHANDRA MUND	SIBAPRASAD PATI R.MOHANTY, S.PATI
70. WP(C)/32881/2026 [ODHC010776242026] (I.A. No.19330 of 2026 is at flag "A" for appropriate order.)	V/S STATE OF ODISHA M/S.FEEDER MODEL SCHOOL, JAJPUR V/S APPELLATE AUTHORITY CUM SUPERINTENDING ENGINEER CUM DY.ELECTRICAL INSPECTOR, JAJPUR	RASHMI KANTA ACHARYA
71. WP(C)/32889/2026 [ODHC010777462026]	SUBHASISH KAR V/S	KRISHNA CHANDRA SAHU S.PRADHAN, D.K.MAHALIK
72. WP(C)/32891/2026 [ODHC010777472026]	STATE OF ODISHA PUNYASHREE PANDA V/S	KRISHNA CHANDRA SAHU S.PRADHAN, D.K.MAHALIK, A.K.MISHRA
73. WP(C)/32894/2026 [ODHC010777572026]	STATE OF ODISHA MANMOHAN BEHERA V/S	KRISHNA CHANDRA SAHU S.PRADHAN, D.K.MAHALIK, A.K.MISHRA
74. WP(C)/32898/2026 [ODHC010779112026]	STATE OF ODISHA SURENDRA PRASAD MAHAKUD V/S	PRASANTA KUMAR MISHRA K.L.KAR, S.MISHRA
75. WP(C)/32912/2026 [ODHC010776522026]	STATE OF ODISHA KESAB CHANDRA SAHOO V/S	BRAJA KISHOR PANDA D.KAR
76. WP(C)/32924/2026 [ODHC010777532026]	STATE OF ODISHA MERRY HALBA V/S	KRISHNA CHANDRA SAHU S.PRADHAN, D.K.MAHALIK, A.K.MISHRA
77. WP(C)/32929/2026 [ODHC010779202026]	STATE OF ODISHA SHASHIKANTA MOHAPATRA V/S	PRASANTA KUMAR MISHRA K.L.KAR, S.MISHRA
78. WP(C)/32953/2026 [ODHC010773222026]	STATE OF ODISHA MASUDA AKHTAR V/S	TUSHAR KANTA NAYAK M.PANDA,DR. S.N.HOTA
79. WP(C)/32968/2026 [ODHC010784802026]	STATE OF ODISHA NRUSINGHA KUMAR ACHARYA V/S	CHANDAN KUMAR SAHOO G.R.SETHI, S.P.JENA
80. WP(C)/32981/2026 [ODHC010781932026] (I.A. No.19478/2026 is at Flag 'A' for Stay.)	STATE OF ODISHA JHARANA SETHY V/S	SANJIB MOHANTY B.BISWAL
81. WP(C)/32984/2026 [ODHC010780472026]	STATE OF ODISHA DHIRAJ KUMAR MOHANTY V/S	SUBHASREE MOHANTY S.DAS
WITH WP(C)/32994/2026	STATE OF ODISHA SURATHA DAS	SUBHASREE MOHANTY

	[ODHC010780582026]	V/S STATE OF ODISHA PRAHALAD ROUT	S.DAS SUBHASREE MOHANTY S.DAS
	WITH WP(C)/32999/2026 [ODHC010780552026]	V/S STATE OF ODISHA SURYA KUMAR ROUT	SUBHASREE MOHANTY S.DAS
	WITH WP(C)/33231/2026 [ODHC010780512026]	V/S STATE OF ODISHA YASOBANTA KARALI	SUBHAM SATAPATHY T.K.SAHU, L.G.MOHARANA, B.B.DAS, A.KUMAR, S.K.JETHY,
82.	WP(C)/32985/2026 [ODHC010787182026] (I.A. No.19552/2026 is at Flag 'A' for stay.)	V/S STATE OF ODISHA NARASINGH GOPAL	SIBA PRASAD SWAIN J.D.BARIK
83.	WP(C)/32986/2026 [ODHC010782112026]	V/S STATE OF ODISHA SAGAR BEHERA	SIBA PRASAD SWAIN J.D.BARIK
	WITH WP(C)/32988/2026 [ODHC010781952026]	V/S STATE OF ODISHA HRUSIKESH MOHANTA	SIBA PRASAD SWAIN J.D.BARIK
	WITH WP(C)/32989/2026 [ODHC010782182026]	V/S STATE OF ODISHA SUBASH CHANDRA SAHOO	SAIBRATA RATH S.K.BEHERA, S.PATTANAIK, S.K.MISHRA, S.MOHAPATRA, A.BEHERA, S.DAS, G.LENKA, I.P.BOSE, A.BISWAL
84.	WP(C)/32991/2026 [ODHC010792202026] (I.A. No.19686/2026 is at Flag 'A' for stay.)	V/S STATE OF ODISHA RAMA JENA	SIBA PRASAD SWAIN J.D.BARIK
85.	WP(C)/33005/2026 [ODHC010782212026]	V/S STATE OF ODISHA RAMESH CHANDRA MOHANTY	SATYAJIT SAMAL
86.	WP(C)/33016/2026 [ODHC010774762026]	V/S TPCODL, BBSR ASHOK BEHARI SINGH	GOURI MOHAN RATH S.S.PADHY, P.MOHANTY, B.PATTNAIK
87.	WP(C)/33018/2026 [ODHC010783622026]	V/S STATE OF ODISHA AKRURA BEHERA	RAMDAS ACHARY P.AGRAWAL, N.BARIK, P.K.CHAKRA
88.	WP(C)/33027/2026 [ODHC010777152026] (I.A. No.- 19353/26 is at flag 'A' for appropriate order.)	V/S STATE OF ODISHA PREMASILA PATRA	LAXMIKANTA MOHANTY R.DAS, S.DAS, R.MOHANTY
89.	WP(C)/33038/2026 [ODHC010782972026]	V/S STATE OF ODISHA DIGANTA PRADHAN	SUKANTA KUMAR MISHRA B.R.TRIPATHY, B.P.PRADHAN
90.	WP(C)/33040/2026 [ODHC010791112026] (I.A. No.- 19646/26 is at flag 'A' for appropriate order.)	V/S STATE OF ODISHA HEMANTA KUMAR MOHARANA	LAXMIKANTA TRIPATHY S.K.DAS, G.A.DORA
91.	WP(C)/33052/2026 [ODHC010782352026] (I.A. No.- 19454/26 is at flag 'A' for appropriate order.)	V/S STATE OF ODISHA NAINIKA TIYU	PRASANTA KUMAR NANDA D.SAHOO
92.	WP(C)/33060/2026 [ODHC010783442026]	V/S STATE OF ODISHA BIDYADHAR NAYAK	GOURI MOHAN RATH S.S.PADHY, P.MOHANTY, B.PATTNAIK
93.	WP(C)/33062/2026 [ODHC010783532026]	V/S STATE OF ODISHA BIJAY KUMAR DAS	SARBESWAR SAHOO P.SWAIN
94.	WP(C)/33076/2026 [ODHC010778362026]	V/S STATE OF ODISHA RAJLUXMI SAI DEO	SUBHAM AGRAWAL
95.	WP(C)/33122/2026 [ODHC010777282026] (I.A No- 19383/2026 is at flag 'A' for appropriate direction.)MENTION	V/S STATE OF ODISHA BABITA SUNA	MANOJA KUMAR KHUNTIA B.K.PATTANAIK, S.PATRA, A.JEE
96.	WP(C)/33336/2026 [ODHC010798272026] (I.A.No.19853 of 2026 at fl.“A” for stay.)MENTION[P/L]	V/S STATE OF ODISHA	

97. WP(C)/33427/2026 [ODHC010800522026] (- I.A. No. 19900 / 2026 is at flag "A" for stay. - I.A. No. 20004 / 2026 is at flag "B" for dispensing of certified copies of Annexure-2 & 4-11.)MENTION[p/l]	AIRABATI MOHANTA V/S STATE OF ODISHA	DILLIP KUMAR RAY P.K.PATRA, S.DAS, S.K.RAY, S.RAY
98. CONTC/4955/2026 [ODHC010542102026]	SUDARSAN BEHERA V/S GUHA POONAM TAPAS KUMAR,IAS, COMMISSIONER CUM SECRETARY HANDLOOMS, TEXTILE AND HANDICRAFTS DEPTT. HEMALATA MOHANTY V/S	UMESH CHANDRA MOHANTY S.K.SWAIN,B.SAHOO,S.PARIDA
99. CONTC/5500/2026 [ODHC010629522026]	LAXMIKANTA JENA, BRANCH MANAGER, UCO BANK, BHUBANESWAR HEMALATA MOHANTY V/S STATE OF ODISHA	NIHAL RATH,S.J.PRAKASH,S.RAJGURU,S.M OHAPATRA NIHAL RATH S.J.PRAKASH, S.RAJGURU, S.MOHAPATRA BIBEKANANDA UDGATA,M.SAHOO,R.R.DAS
WITH WP(C)/11119/2026 [ODHC010256552026] (Further order I.A. No. 6603/2026 is at Flag "A" for Appr. Order. M/s. B. Udgata & asso appearing for Opp. 4 filed V. nama. Counter affidavit not yet received by the op. bank and the state. Interim order passed earlier shall continue till the next date. Order dtd 13.05.2026 may kindly be seen.)P/L		
100. CONTC/6018/2026 [ODHC010681492026]	LAXMIDHAR BEHERA V/S ASHOK KUMAR BEHERA,OAS(SS), DIRECTOR RR CUM EX-OFFICIO ,SPECIAL SECRETARY WATER RESOURCE DEPTT. SADHU CHANDRA @ CHARAN TURUK V/S BABITA MOHANTY, SPECIAL SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT., ODISHA	SARBESWAR SAHOO,P.SWAIN,M.K.PATRA,A.DASH ,B.K.PANDA,S.K.DAS
101. CONTC/6373/2026 [ODHC010717322026]	SANSARI ROUT V/S SATYABRATA SAHOO,IAS, SECRETARY REVENUE AND D.M DEPARTMENT, ODISHA SANJIB KUMAR SAHOO V/S DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, ODISHA	MANAS PATI M.K.PATI,S.KAR,S.S.PATI
102. CONTC/6377/2026 [ODHC010718862026]	JAYANTA KUMAR MAITRA V/S USHA PADHI, I.A.S TAPAN KUMAR SAHU V/S DILLIP KUMAR ROUT,	RAMA KRISHNA BHOI
103. CONTC/6380/2026 [ODHC010719022026]		M/S BASUDEV BARIK
104. CONTC/6381/2026 [ODHC010676562026]		M/S BANSHIDHAR SATPATHY
105. CONTC/6382/2026 [ODHC010718962026]		M/S BASUDEV BARIK

- ENGINEER IN CHIEF,
WATER RESOURCES
DEPARTMENT, KHURDA
BANKABIHARI MOHANTY M/S BABITA KUMARI PATTANAIK
V/S
ASWATHY S., IAS
CHIKAN KUMAR SAHOO AJAYA KUMAR PRADHAN
V/S S.K.SWAIN, A.RAY, S.SAMAL
AWASTHY S., IAS
LOHITA KUMAR MISHRA AJAYA KUMAR PRADHAN
V/S S.K.SWAIN, A.RAY, S.SAMAL
AWASTHY S., IAS
DIBYA SUNDAR SAHOO AJAYA KUMAR PRADHAN
V/S S.K.SWAIN, A.RAY, S.SAMAL
AWASTHY S., IAS
KISHORE CHANDRA M/S NEELAKANTHA PANDA
MOHANTY
V/S
ER. SATYABRATA
BEHERA, ENGINEER IN
CHIEF(CIVIL CUM
ROADS), N.H.WORKS
DEPT., KHORDHA
- FOR ORDERS**

111. WP(C)/9357/2022 BIBEKANANDA PANDA RANJIT MOHANTY
[ODHC010234572022] V/S D.K.MITRA, S.PATTNAIK,
(Instead of filing an I.A. the M.MOHANTY, B.K.BARIK
advocate for the petitioner
filed a mention memo at fl. A
for withdrawal of the writ
petition.)
STATE OF ODISHA
112. WP(C)/26106/2025 DR.DEBABRATA RATH SATYA RANJAN PATI
[ODHC010657772025] V/S D.PATI, S.S.S.WAIN, L.BEHURA
(I.A. No. 17936 / 2026 is at (MR. A.BEHERA)
flag "D" for appro. direction.
(copy served) Further orders on
I.A. No. 15882 of 2025 is at
flag "A" for appro. direction.
Counter not yet received. In
pursuant to Order dtd.
01.09.2026, learned counsel
appearing for the Opp party-
Commission produced the
result of the Petitioner in a
sealed cover in Court on dt.
17.09.2026 is at flag "E". Order
dt. 17.09.2026 may kindly be
seen regarding production of
the final result of the
Petitioner in a sealed
cover.)Spec. Adj.
113. WP(C)/23620/2026 DIPAK KUMAR DAS SAIBRATA RATH
[ODHC010559592026] V/S S.K.BEHERA, S.CHANDAN,
((I) I.A.-19815/2026 is at flag A.MOHANTY, S.MOHAPATRA,
"B" for modification of order A.BEHERA, S.DAS, G.LENKA,
dtd 30.07.2026. (II) M/S N. I.P.BOSE, A.BISWAL
Lenka and asso. appeared on
behalf of the petitioners no-
1,2,5,7 & 9 to 18 by filing
V.nama.)Memo A dispose off
case
STATE OF ODISHA
114. WP(C)/28185/2026 PRAHALLAD PRADHAN @ SHIBANI SAMARPITA OJHA
[ODHC010618292026] PRAHALAD PRADHAN P.S.ACHARYA, V.R.BEHERA, S.JENA
(Instead of filing an I.A the V/S
learned counsel for the
petitioner filed a memo for
withdrawl of the writ petition
which is at flag 'A' may kindly
be perused. In the Order No-2
dtd 09.09.2026 the petitioner's
name is inadvetantly typed out
STATE OF ODISHA

as "M/s. Aruha Primary Agriculture Cooperative Society Limited, Bhadrak and Others" instead of "Prahallad Pradhan @ Prahalad Pradhan & Ors." Regarding correction of the above typographical error)P/L

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| 115. WP(C)/31293/2026
[ODHC010714602026]
(Instead of filing an withdrawal memo a mention memo at flag " C " has been filed on behalf of petitioner for withdraw of writ petition.) | PRAVASINI MAHAPATRA
V/S
STATE OF ODISHA | PRASANNA KUMAR BEHERA
S.MISHRA, M.PADHI |
| 116. WP(C)/31365/2026
[ODHC010717592026]
(Instead of filing an I.A., the advocate for the petitioner filed a withdrawal memo for withdrawal of the writ petition is at flag "P" may be seen.) | JHARANA PANDA
V/S
STATE OF ODISHA | PRASANNA KUMAR BEHERA
S.MISHRA, M.PADHI |
| 117. CONTC/1559/2026
[ODHC010175712026]
(I.A. 636/26 is at Flag-A, for modification of the Ord. dtd. 02.07.26, may kindly be seen. A disposed of case.)
M/S.SOUMYAKANTA
MAHAPATRA,SARTHAK
MISHRA,
P.PRADHAN,T.D.K.DORA,S.JEN
A- Adv for petitioner. | MADHUSUDAN CHAND
V/S
SANJEEB KUMAR
MISHRA, IAS | SRIDHAR RATH |

FOR ADMISSION

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|--|--|---|
| 118. WP(C)/13573/2003
[ODHC010254382003]
(I.A.no. 20730/2025 is at flag-C for further order regarding stay. Objection to the I.A.no. 20730/2025 is at flag-J filed by Op-1. I.A. No.4067/2026 is at flag-F for vacation of interim order dtd.17.11.2025 passed in I.A.no. 20730/2025. The Certified copy of Certificate Case No.1 of 2025 is at flag-H. AD not received from OPs No.3, in this regard the postal tracking report is placed at flag-E with postal endorsement "item delivered" may kindly be seen.)Spec. Adj. | G.NAGAJYOTI
V/S

TIKA MANIKA | M/S.G.N.MISHRA
M/S.PRAGYAN PARAMITA
MOHANTY, R.K.JENA, B.PADHI,
S.C.SAHOO
M/S.A.K.MOHANTY,M.C.NAYAK,D.C.
DEY,MR.Y.S.R.MURTY
BIJOY DASMOHAPATRA,
M/S.SAMALEEN
PATtnaik,R.K.PANDA,S.MISHRA,
K.MOHANTY,P.K.MAHARANA |
| 119. WP(C)/9240/2016
[ODHC010513632016]
(MC. 8768/17 at fl. C for amendment. IA no 4140/26 is at Fl. D for impleadment as Op 1 to 4 by way of amendment. MC no 8532/16 is at Fl. A for giving subsistence allowance. MC no 8639/16 is at Fl. B for dispensing with filing of certified copy. Regd. instruction.) Spec. Adj. | SUBASH CH.BEHERA
V/S
APPELLATE AUTHORITY-
CUM-CEO,WES | M/S.BISHNU PRASAD
PRADHAN,B.R.SAHU,H.K.KHANDAI
M/S. BANOJA KUMAR PATTANAIAK,
S.S.PARIDA,K.MOHANTY,
S.PATTANAIAK |
| 120. WP(C)/22591/2016
[ODHC010095722016]
(Counter filed by OPs no 2 to 5. M.C. No 20714/16 at fl. A for further orders reg. stay. A list of document and witness filed in court at fl. X. Instruction by | BHARAT CHANDRA SAHU
V/S
STATE OF ODISHA | M/S.RANJAN KU.ROUT
P.K.MISHRA, -----
PRADIPTA KUMAR MOHANTY, M/S
D.N. MOHAPATRA, J.MOHANTY,
P.K.NAYAK, S.N.DAS, A.DAS,
P.K.PASAYAT
MR.SANGRAM DAS, P.MOHANTY |

- the ld. senior counsel for OP. 2 to 5 placed at fl. M. Order dtd 21.9.26 may kindly be seen. Reg submission of report related to status of Cuttack Vigilance P.S. Case no. 21 dtd. 3.4.12 and Bhubaneswar P.S. Case no. 50 dtd. 30.6.2012.)Spec. Adj.
121. WP(C)/16642/2021 [ODHC010338082021] (Counter filed by OP. no. 1. Rejoinder filed, Copy not served. The written notes of submission filed by the ld. counsel for the petitioner is kept at top of the record, copy served. Pursuant to the order dtd. 09.03.26 the instruction provided by the ld. AGA is at Fl. C. Pursuant to order dtd. 9.3.26 the instruction dtd. 11.5.26 provided by the ld. AGA at fl. D. An addl. affidavit filed by the ld. counsel for the petitioner at fl. E. Receipt showing service of a copy of addl. affidavit not served on the Ld. AGA. Reg. instruction by the Ld. AGA.) Spec. Adj.
- TIK KUMAR PATEL
V/S
OSSSC
- BISWABIHARI MOHANTY
122. WP(C)/18861/2025 [ODHC010478222025] (Counter Affd. filed on behalf of O.P 1 & O.P 2 kept in record is at flag "10". (copy served) Rejoinder to above counter affd. filed on behalf of petitioner is at flag "20". (copy served). i.a. NO. 19303/2026 at fl. A for stay.)MENTION
- AJIT RANJAN PARIDA
V/S
STATE OF ODISHA
- SUDHASHREE PASAYAT
KRISHNA MOHAPATRA,SARADA DAS,SUSANTA LENKA,BASUDEV MOHAPTRA, A.ROUT
123. WP(C)/24435/2025 [ODHC010614432025] ((i)- I.A.-14677/2025 is at Flag "A" for further Orders, reg:- stay. (ii) I.A.No. 17437 / 2026 is at flag "B" for further order. (copy not served) (iii) Counter affdt. on behalf of O.P-1 not received. (iv) Receipt showing service of one extra copy of w.p. on O.P-1 not received (v) Notice in admission matter issued to O.P- 2 returned unserved with endorsement " Refused by Addressee", is at Flag "10".(Unserved notice Placed below) (I.O.Continues))Spec. Adj.
- DIPASU SEKHAR NAYAK
V/S
THE COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMISSIONER, KENDRAPARA
- SOMANATH MISHRA
G.TRIPATHY, J.MOHANTY
SRI LALIT MOHAN NANDA
- WITH CONTC/6237/2026 [ODHC010698812026]
- DIPASU SEKHAR NAYAK
V/S
PRADEEP KUMAR MOHANTY
COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMISSIONER
- M/S.SOMNATH MISHRA,G.TRIPATHY,JMOHANTY
124. WP(C)/24375/2026 [ODHC010570622026] ((i)Additional Document filed on behalf of the petitioner dtd. 13.10.2026 is at flag "D".
- DR. ANWESHA PANDA
V/S
STATE OF ODISHA
- RAKESH BEHERA
- M/S RAJANI CHANDRA MOHANTY, K.C. SWAIN, S. PATTANAIAK, S.S. SAHOO

(ii)Additional Affidavit by Opp.
Party Nos. 2 & 3 dtd. 06.10.26
is at flag 'C'. (iii)Counter
affidavit by Opp. Party Nos. 2 &
3 received on 21.09.2026 is at
flag "A". (iv)Rejoinder affidavit
filed on behalf of the petitioner
on 25.09.2026 is at flag "B".
(Order No.6 dtd. 12.10.2026
may kindly be seen.))Spec.ADJ.

FOR HEARING U/O.XLI.R-11,C.P.C.

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| 125. FAO/799/2026
[ODHC010384302026]
(i) I.A. No. 1047/2026 is at Fl
'C' for further order regarding
Stay. (ii) AD received from R-3
after valid service. (iii) R-1 & R-2
appeared.)Spec. Adj. | SR. BRANCH
MANAGER,THE NEW
INDIA ASSURANCE CO.
LTD.,ANGUL BRANCH
V/S
R-BILASINI PUJARI | PRAMOD KUMAR TRIPATHY
S.TRIPATHY, A.A.MISHRA, S.RAY,
A.MOHANTY

PRADEEP KUMAR
MISHRA,M.DAS,N.SAHU |
|--|---|--|

COURT NO - XVI (6TH FLOOR)

14/10/2026

AT 10:30 AM

THE HON'BLE MR. JUSTICE SANJAY KUMAR MISHRA

(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.)

Learned counsel desirous of appearing through Virtual Mode shall intimate the name, item number, case details etc. to the Court Master through Mobile No.7008249727 between 8.00 P.M. to 10.00 P.M. on the previous date of the hearing of the case.

(ITEM NO. 33 WILL BE TAKEN UP AT 2:00 P.M.)

TOP OF THE LIST

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|--|--|---|
| 1. D-LAA/3000/2024(Filing No)
[ODHC010051332024]
(Withdrawal memo filed by
counsel for petitioner is at
Fl.A.) | SUB COLLECTOR CUM
CHAIRMAN,
REGJULAGTE MARKET
COMMITTEE,
SAMBALPUR
V/S
SPL. LAND ACQUISITION
OFFICER, SAMBALPUR | LALIT SAHU |
| 2. WP(C)/28718/2026
[ODHC010684692026]
(Instead of filing an I.A. the
Advocate for the Petitioner has
filed a mention memo for
Withdrawal of this Writ
Petition, is at flag "10" may
kindly be perused. This case
stands Adj. to w.c.f. 26th
October, 2026.) memo | SUSANTA KUMAR PANDA
V/S
STATE OF ODISHA | KUNAL KUMAR SWAIN
S.C.D.DASH, S.S.BISWAJEETA |

FRESH ADMISSION

- | | | |
|---|---|---|
| 3. RPFAM/253/2025
[ODHC010626712025]
(I.A. No.176/2026 for stay is at
Flag-A. I.A. No.177/2026 for
stay is at Flag-B.) Adj. | JAGANNATH SARANGIA
V/S

MUNI PANKA @
SARANGIA | MALLICK BEBRAT SMRUTIRANJAN,
S.S.MOHAPATRA, M.SETHI,
SANGRAM KESHARI ROUT
P.K.SAHOO |
| 4. RPFAM/387/2025
[ODHC010592372025]
(I.A. No.368/2025 is at flag "B"
for stay.) Adj. | RAMACHANDRA BEHERA
V/S
BEBI @ INDULATA
BEHERA | PRAVASHA PUJAREE PARIDA
R.K.PANDA, A.DAS
DIPTIRANJAN
MOHAPATRA,B.PASAYAT,
S.PRADHAN,,T.S.NAYAK,B.PRADHAN |
| WITH RPFAM/418/2025
[ODHC010950422025] | BEBI@ INDULATA
BEHERA
V/S
RAMACHANDRA BEHERA | DIPTI RANJAN MOHAPATRA
B.PASAYAT, S.PRADHAN,
T.S.NAYAK, X
RAJAT KUMAR PANDA, P.PUJAREE
PARIDA, A.DAS, D.PANDA |
| 5. TRPCRL/77/2026
[ODHC010702092026]
(IA no. 76/2026 is at flag 'A' for
Stay.) Adj. | RANJAN KUMAR KARNA
V/S
PRIYA BARIK@KARNA | KAPILA CHARAN NAYAK
TRILOCHAN
NANDA,B.K.PANDA,D.D.KAR |
| WITH TRPCRL/65/2026 | RANJAN KUMAR KARNA | KAPILA CHARAN NAYAK |

- [ODHC010617142026] V/S
(IA no. 63/2026 is at flag 'A' for PRIYA BARIK@KARNA Stay.) Adj. TRILOCHAN NANDA,B.K.PANDA,D.D.KAR
6. RPFAM/200/2026 TRILOCHAN MAHAKUR SATYAJIT MOHAPATRA
[ODHC010560522026] V/S K.MOHANTY, A.RAY, A.PRADHAN,
(IA No.303 of 2026 is at Flag MAMATA MAHAKUR K.SETHI
"A" for stay of operation of the Judgement dt.06.05.2026.)
memo
7. RPFAM/270/2026 JITENDRA KUMAR PANCHANAN PANIGRAHI
[ODHC010758552026] BEHERA S.K.SAHOO
(I.A. No. 438/2026 is at Flag V/S
"A" for stay.) memo SUNITA BEHERA
8. TRP(C)/279/2026 TANUSHREE PRADHAN SIDDHARTHA SAMAL
[ODHC010666322026] V/S S.SAMAL
(I.A. No. 292 of 2026 is at ODISHA GRAMYA BANK,
flag"A" for stay.) Adj. SADANANDAPUR
BRANCH, BASTA
BALASORE
9. TRP(C)/319/2026 ANAMERI DUNG DUNG @ DIPTI RANJAN BHOKTA
[ODHC010782742026] MERI MAJHI N.AFREEN
(I.A No. 361 of 2026 is at flag V/S
"A" for stay.) memo RASHMIKANTA
DHANGADA MAJHI
10. TRP(C)/331/2026 RASMITA SETH ARUN KUMAR DAS (1)
[ODHC010809022026] V/S
(I.A No. 375 of 2026 is at flag BIKASH CHANDRA
"A" for stay.) memo BEHERA
11. WP(C)/32294/2026 TAPAN KUMAR ACHARYA DIPTI RANJAN MOHAPATRA
[ODHC010766752026] V/S S.POLAI, B.PASAYAT, B.K.SENDHA,
memo S.GAJENDRA
12. WP(C)/32901/2026 STATE OF ODISHA
[ODHC010781372026] KALYANI BARAL SUVALAXMI DEVI
(I.A. No.19443/2026 is at Flag V/S S.L.SINHA
'A' for stay.) memo SAMEER KUMAR NAYAK

FOR ORDERS

13. RPFAM/176/2022 SUSMITA PRASAD ALOK KUMAR MOHAPATRA,
[ODHC010539922022] V/S B.PANDA, S.SARANGI, P.
(Notice on admission matter MOHAPATRA, A.N. DASH, H.PANDA,
issued to sole-R. AD received R. NAYAK
bearing the signature of one
Susmita Prasad, without
mentioning the relationship
with the Respondent. None
appeared for sole-R.) Adj. SRINIVAS PRASAD
14. RPFAM/138/2023 DR. SHAKTI PRASAD MIHIR SAHOO
[ODHC010308332023] SAHOO S.P.MISHRA, A.SAHU
(IA No.440/26 is at Fl.D for V/S
appr. order. Objection to IA SWARNA PRAVA SAHU ANKITA
No.440/26 is at Fl.E. Further MUKHERJI,S.ACHARYA,A.NAIR,A.MI
orders in IA No. 166/2023 is at SHRA,S.D.RAY,A.ACHARYA,R.D.K.D
Fl. A reg. stay. IA No. ASH
364/2026 for stay is at Fl. B.
Additional Affidavit filed by the
petitioner is at Fl. C.) Adj.)
Spec. Adj.
15. RPFAM/164/2023 SANGRAM KESHARI MANAS CHAND
[ODHC010383742023] DALAI R.R.MISHRA,D.PATNAIK,A.K.SAHOO
(Requisites for issuance of V/S
notice on admission and stay LOPAMUDRA ROUT
along with copy of affidavit dtd
19.08.26 has not been filed by
counsel for petitioner. Hence
notice could not be issued to
OP-1.) Adj.
16. RPFAM/33/2025 SANTILATA SAHU MONOMOY BASU
[ODHC010071962025] V/S R.SETHY
(Notice on admission matter
issued to the sole-R by SP/AD.
Such AD return from sole-R

- after signature of a person namely "Sasmita Sahu" whose relationship not mention and none yet appeared on behalf of sole-R.) Adj.
17. RPFAM/183/2025 [ODHC010475642025] (Further orders in I.A. No.289/2025 is at flag "A" for condonation of delay of 629 days. Notice on limitation matter was issued to Opp. Parties through S.P. with A.D.. Such notices returned as undelivered with postal endorsement "Addressee refused, so return to sender.") Adj.
RANJIT KUMAR ANDIA V/S MAMATARANI ANDIA @ SAHU
SANJAY KUMAR MOHANTY 2 B.NAYAK
 18. RPFAM/105/2026 [ODHC010869832025] (Further orders in I.A. No. 169 of 2026 is at Flag 'B' for condonation of delay of 183 days. Pursuant to order dated 30.06.2026, compliance report by Ld. DSGI not yet received. Copy of order dated 27.08.2026 along with previous order dated 30.06.2026 has been served on ld. DSGI.) Adj.
GYANA RANJAN MOHANTY V/S MANDAKINI LENKA@MANDAKINI MOHANTY
BIJAYANANDA DASH S.DASH, K.K.BEHERA, J.K.SWAIN
SUMIT KUMAR MOHANTY,P.JENA,D.P.DAS,A.K.NAN DI,P.PANDA, P.K.PARHI
 19. RPFAM/181/2026 [ODHC010468672026] (Notice in limitation matter issued to the sole -R by SP with AD. Neither AD nor unserved notice return from sole -R . In this regards postal tracking report is at flag -"P" showing that " Article Delivered to Ruparani Lakra". None yet appeared on behalf of Sole-R.) Adj.
FELIX EKKA, V/S RUPARANI LAKRA
BISWAJIT NAYAK S.SAMANTRAY, A.K.PATRA
 20. RPFAM/237/2026 [ODHC010616802026] (I.A. No. 379 of 2026 is at Flag "A" for Condonation of Delay of 310 days.) memo
SUJATA PARIDA V/S SURYA SARATHI PRADHAN
ASHOK KUMAR PATTANAIK (A) A.K.SAHOO, S.JENA, A.N.PATTNAIK, A.K.MALLIK, P.R.CHHATOI
 21. RPFAM/246/2026 [ODHC010687162026] (I.A. No. 397 of 2026 is at Flag "A" for Condonation of Delay of 350 days.) memo
RAKESH KUMAR BHUJBAL V/S
NIRANJAN LENKA H.K.MOHANTA, N.LENKA, P.K.BARIK, S.RANA, G.DASH, T.K.JENA
 22. WP(C)/26004/2026 [ODHC010624082026] (Further Order on I.A. No. 18998/2026 filed by the Counsel for Opposite Party is at Flag 'C' for variance of the interim order dtd. 14/08/2026 passed in I.A. No. 15469/2026 in W.P. (C) 26004/2026. Objection to such I.A. not filed. Further order on I.A. no. 15469/2026 is at Flag 'A' regarding stay. Copy of Judgement dtd. 14.05.2025, passed in W.P.(C) 28784/2019 filed by counsel for petitioner is at Flag 'B'.) Spec. Adj.
MANJUSHA AGRAWALLA @ SINGHANIA V/S NIMISH SINGHANIA
BIBEKANANDA BHUYAN, SOURAV SUMAN BHUYAN S.SAHOO, S.S.MOHAPATRA, S.S.NAYAK LALIT KUMAR MAHARANA,R.R.JENA,S.MOHAPATRA A
 - WITH WP(C)/29912/2026 [ODHC010700172026] (Caveat No. 1454 of 2026 is at
MANJUSHA AGRAWALLA @ SINGHANIA V/S
SOURAV SUMAN BHUYAN S.SAHOO, S.MOHAPATRA, S.S.NAYAK, S.PATI, S.K.ROUT

Flag "A". IA No.17512 of 2026 at Flag "B" for stay. Preliminary Counter affidavit filed by Opp. party is at flag - "C".) Spec. Adj.	NIMISH SINGHANIA	LALIT KUMAR MAHARANA, R.JENA, S.MOHAPATRA, D.P.DAS, S.MOHANTY
23. WP(C)/31696/2026 [ODHC010757582026] (I.A No. 20172/2026 filed by the counsel for the petitioner is ay flag 'B' for appropriate orders. I.A No. 18926/2026 is at flag "A" for further appropriate orders. This case stands adj to w.c.f. 02.11.26.) memo	SNIGDHA RANI PRADHAN V/S NOTIFIED AREA COUNCIL, REDHAKHOL, SAMBALPUR	ABHAY KHANDELWAL P.KHANDELWAL GYANA RANJAN MOHAPATRA
FOR ADMISSION		
24. TRP(C)/267/2019 [ODHC010456312019] (IA No.292/19 is at fl.A for further orders reg: stay. IA No.206/24 at Fl.B for appr. order. Present Status report of C.S No. 78/19 received from the civil Judge(I/C) Puri placed at fl'F'.) Adj.	DR. NIRANJAN PARIDA V/S HARISHANKAR BARIK	DIPTIRANJAN MOHAPATRA S.C.PRADHAN, D.SAMANTRAY, B.PASAYAT M/S NIRANJAN LENKA, H.K. MAHANTA, L. SAHU, MRS. NIBEDITA LENKA, P.K. BARIK
25. RPFAM/162/2024 [ODHC010382522024] (IA No.233/24 at Fl.A for further orders reg. stay. Consolidated revision application filed and Objection to the above petition is at Fl.B.) Adj.	NIHAR RANJAN RAY@DAS V/S RITALI RANJITA RAY@DAS	ASHOK KUMAR MOHAPATRA V.MOHAPATRA M/S M/S. SAMVIT MOHANTY, G.DAS, S.JENA, S.SATAPATHY, S.MOHANTY
26. WP(C)/3155/2024 [ODHC010093852024] ("For hearing and final disposal". Kind minutes of Hon'ble The Chief Justice at fl.P may kindly be seen. Counter filed by OP-1 & 2. An affidavit reg. payment of amount with accrued interest to the petitioner not yet received. Rejoinder not received. Receipt reg. payment of Rs.50,000 to the petitioner by OP-Corporation not received. Addl. document filed by petitioner is at Fl.K.) Adj.	PURNA CHANDRA PRADHAN V/S ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA	AKSHAYA KUMAR SAHOO B.K.NAYAK, A.KALASH ANAND PRAKASH DAS, A.MOHAPATRA
27. RPFAM/94/2025 [ODHC010238072025] Adj.	SASMITA NAYAK V/S AKHILA KUMAR SINGH	DEBASIS TRIPATHY M.PANIGRAHI,R.K.SARANGI,A.DASH, S.N.PRADHAN MANAS KUMAR CHAND,D.K.DAS,S.GOUDA,S.SUBHA DARSHINI
28. RPFAM/218/2025 [ODHC010562412025] (I.A. No. 346 of 2025 is at Flag "A" for stay. Affidavit filed by the Petitioner is at Flag-'B'. List of dates and events filed on behalf of the Petitioner is at Flag-'C'. Affidavit of the Opposite party has not been received. Respective Written Notes of Submissions and Citations have not been filed by both the parties.) Adj.	ABHIJIT NAYAK V/S SHRUTISUDHA NAYAK	RABINDRA KUMAR PRUSTY D.DAS, A.PRUSTY, B.MANGARAJ, B.SWAIN BIPLAB P.B.BAHALI,G.C.SAHU
29. TRP(C)/218/2025 [ODHC010487352025] (Copy of Agreement is placed	SUBHASMITA BEHERA V/S CHINMAYA KUMAR	RITURANJAN CHHOTARAY A.ROUT,A.K.PATTANAIK JANMEJAYA KATIKIA,PULAKESH

	at flag "D". Additional documents filed by the Petitioner is at flag "C". Counter affidavit filed on behalf of OP is at flag "B". I.A. No. 225 of 2025 is at flag "A" for further orders reg. stay.) Adj. WITH TRPCRL/4/2026 [ODHC010954022025] (IA no. 7 of 2026 for stay is at flag 'A'. Additional document is at flag 'B2'.) WITH TRPCRL/6/2026 [ODHC010954142025] (IA no. 8 of 2026 for stay is at flag 'A'. Additional document is at flag 'B2'.)	BEHERA SUBHASMITA BEHERA V/S CHINMAYA KUMAR BEHERA SUBHASMITA BEHERA V/S CHINMAYA KUMAR BEHERA	MOHANTY, HIMSHI KATIKIA RITURANJAN CHHOTARAY A.ROUT,A.K.PATNAIK JANMEJAYA KATIKIA,P.MOHANTY,H.KATIKIA RITURANJAN CHHOTARAY A.ROUT,A.K.PATNAIK JANMEJAYA KATIKIA,P.MOHANTY,H.KATIKIA
30.	TRP(C)/229/2025 [ODHC010513802025] (I.A. No. 244 of 2025 is at flag "A" for further orders reg. stay. Preliminary Counter Affidavit filed by the O.P is at flag "D") Adj.	JAHEDA TABASSUM V/S SK MANAWR HUSSAIN	M/S. DURGA PRASAD PATTNAIK, S.GOUTAM SIVA SANKAR CHAINI, S.K.SAHOO, M.SAHOO
31.	TRP(C)/291/2025 [ODHC010611952025] ("For hearing and final disposal". Objection filed on behalf of the Opposite Party is at flag"B" (Copy not served). I.A. No. 306 of 2025 is at flag "A" for further orders reg. stay.) Adj.	MOUSUMI MALINI DHAR V/S SAROJ KUMAR PANIGRAHI	AKSHAYA KUMAR SAHOO P.K.NAYAK, A.MALLICK AMIT PRASAD BOSE, V.KAR, S.SWAIN, D.SAHOO, D.K.SETHY, J.K.PADHI, S.K.PANIGRAHI, A.PRASAD
32.	TRP(C)/356/2025 [ODHC010709052025] (The affidavit filed by the Opposite Party expressing no objection to the prayer for transfer of the proceeding, as prayed in the present Transfer Petition, is placed at Flag "E" for kind perusal. I.A. No. 378 of 2025 is at flag "A" for further orders reg. stay. Counter Affidavit filed on behalf of the Opposite party is at flag "C".) Adj.	LIPSA SAHOO V/S SUVENDU KUMAR SAHOO	OM SWARUP ANANDAMAYEE M/S. JAYADEBA BEHERA, P.K. SAMAL, B. MISHRA, A. BEHERA
33.	WP(C)/24401/2025 [ODHC010620412025] (Kind Minutes of the Hon'ble the Chief Justice is at flag "50". Counter affdt. filed by O.Ps- 3 & 4 is at Flag- "10". Rejoinder filed by petitioner is at Flag"20". Copy of Order dtd. 13.08.2025 passed in Review Petition No .186 of 2025 filed in Court & placed in record is at flag "30". Written notes of submission filed by Ld. AGA placed on top of the record. List of citation filed by OP. Copy not served. The matter shall be taken up at 2.00 P.M.) Adj.	PARESH KUMAR RAY V/S STATE OF ODISHA	BIPLABA P.B. BAHALI R.K.SAHU, M.SAHU, H.B.BARAH
34.	TRP(C)/113/2026 [ODHC010274812026] (I.A No. 126 of 2026 is at flag "A" for further orders reg. stay.) Adj.	SUMITRA MAHALIK V/S KALANDI MALLICK	BHARAT JALLI S.K.BARIK,P.K.NAYAK,M.K.PATTNAIK DAITARI PRADHAN,A.P.ROY,L.K.BEHERA, S.K.RATH,S.K.MOHAPATRA,P.K.

35. TRP(C)/265/2026 [ODHC010645102026] (I.A No. 282 of 2026 is at flag "A" for further orders reg. stay.) Adj.	SANGHAMITRA PANDA V/S ABHIMANYU SAHOO	NAYAK PRASANT KUMAR BARIK H.K.MOHANTA, P.PANDA, M.PAGAL PUSPAMITRA MOHAPATRA,H.C.PRUSTY,S.MOHAP ATRA,S.R.PANDA,R.K.ROUT DEEPANKAR PANIGRAHI S.MOHANTY, A.PATNAIK, S.JENA
36. TRP(C)/266/2026 [ODHC010652452026] (I.A. No. 288 of 2026 is at flag "A" for further orders reg. stay.) Adj.	POOJASHREE DEVADARSANI V/S PRAPATTI MAHARANA	PRAGYAN PARAMITA MOHANTY,S.SAMANTARAY,S.PARID A SWARUP RANJAN SINGH SAMANT S.R.DAS, P.R.PATNAIK
37. TRP(C)/267/2026 [ODHC010657562026] (I.A No. 289 of 2026 is at flag "A" for stay.) Adj.	ASUTOSH MISHRA V/S ANITA MAHESH	
38. WP(C)/23127/2026 [ODHC010532562026] Adj.	PRAKASH KUMAR PANDABISWAJIT MOHAPATRA V/S GENERAL MANAGER, TELECOM DISTRICT (GMTD), BALASORE DIBASA KUMAR BARIK V/S STATE OF ODISHA	A.K.SAHOO PRASANTA KUMAR SATAPATHY,P.PANDA,B.K.DAS,S.PA TI,A.K.BARIK,S.MANTRI PRATIK DASH D.BARIK, S.K.BARIK
39. WP(C)/26518/2026 [ODHC010638482026] (Counter not received. Postal tracking report of notice issued on O.P.-4 is at flag "10" with a report "Item delivered(Addressee).") Adj.		
40. WP(C)/26636/2026 [ODHC010636322026] (I.A. No. 15788 of 2026 is at flag "A" for stay. AD back from OP-6 after valid service. Counter not yet received.) Adj.	RASMITA CHOUDHRY V/S STATE OF ODISHA	NIRANJAN LENKA H.K.MOHANTA, N.LENKA, P.K.BARIK, S.RANA, G.DASH, T.K.JENA
41. WP(C)/26930/2026 [ODHC010628442026] (Further orders in I.A.- 15597/2026 is at flag "A" for stay subject to payment of Rs.90,000/- by the Petitioner before the learned court below. (Pursuant to order dtd. 24.08.2026, receipt showing deposit of amount of Rs.90,000/- by the petitioner before the learned court below i.e Family Court-II, Bhubaneswar not yet received.). Receipt showing deposit of amount of Rs.5,000/- monthly by the petitioner to OP- wife not yet received.) Adj.	BASUDEV MOHAPATRA V/S STHITIPRAGYA SATAPATHY	SUNKURU SUDHAKAR RAO B.K.MOHANTY, S.SAILAJA KISHORE KUMAR MISHRA,P.RAY,D.BARIK,P.LENKA,G. D.NAYAK
42. WP(C)/29641/2026 [ODHC010703042026] (Counter affidavit not yet received.) Adj.	BAGHRAY SOREN V/S STATE OF ODISHA	NIRANJAN LENKA H.K.MOHANTA, N.LENKA, P.K.BARIK, S.RANA, G.DASH, T.K.JENA
43. WP(C)/31660/2026 [ODHC010749802026] (I.A No. 18711/2026 is at flag "A" for stay. Counter affidavit filed on behalf of op no. 1 & 2 is at flag "B". Citation memo filed and kept on top of the record.) Adj.	JUTSHINA HOTA V/S NABA KISHORE MISHRA	SAIBRATA RATH SAIBRATA RATH, A.BEHERA, S.K.BEHERA, S.DAS, S.PATTANAIAK, G.LENKA, A.MOHANTY, I.P.BOSE, S.MOHAPATRA,A.BISWAL SUSANTA DASH,S.S.SAHOO
44. CONTC/4472/2026 [ODHC010461232026] (As per Order dtd. 31.08.2026 notice along with copy of Order No.- 1 issued to Op No.- 1 and 2. Postal tracking report shows	KAILASH CHANDRA DAS V/S RANJAN KUMAR PADHI , SECRETARY , BHUBANESWAR DEVELOPMENT	SAMEER KUMAR DAS, S.K.MISHRA, P.K.BEHERA GYANA RANJAN MAHAPATRA,M.R.PRADHAN,J.BARI K,P.K.SINGH DEO,A.K.PRADHAN

that item delivered to OP No.- AUTHORITY , KHURDA
1 on 22.09.2026 is at Flag "A"
may kindly be seen. Postal
tracking report shows that
item delivered to OP No.- 2 on
22.09.2026 is at Flag "B" may
kindly be seen. Show Cause not
received from OP No. -1 and 2.
With W.P.(C) No.- 12073/2017.
(Scanned Copy)) Adj.

COURT NO - III (3RD FLOOR)

14/10/2026

AT 10:30 AM

THE HON'BLE MR. JUSTICE GOURISHANKAR SATAPATHY

(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE).)

(Learned counsel desirous of appearing through Virtual Mode shall intimate the name, item number, case details etc. to the Court Master through Mobile No.8249070577 between 8.00 P.M. to 10.00 P.M. on the previous date of the hearing of the case.)

TOP OF THE LIST

- | | | |
|---|--|---|
| 1. BLAPL/8948/2026
[ODHC010625762026]
(1. For Orders reg. Bail. 2. Sys. gen. Trial Court match case details is at Flag A. 3. Copy of disposed order passed in BLAPL No.3341 of 2026 is at Flag B.) | NABAGHAN BEHERA
V/S
STATE OF ODISHA | DIBYA JYOTI SAHOO
D.SAHO |
| 2. BLAPL/8950/2026
[ODHC010651432026]
(1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A. 3. Annexure-1 & 2 in an envelope and kept in the section.) | BIJAY KUMAR DEHURY
@ BIJAY DEHURY @
DEHURI @ BIJAY KUMAR DEHRY
V/S
STATE OF ODISHA | SANDEEP RAJ PANDA
S.MOHAPATRA, R.K.ROUT |
| 3. BLAPL/8951/2026
[ODHC010653772026]
(1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A. 3. Annexure-1 & 3 in an envelope and kept in the section.) | PAPU MAJHI
V/S
STATE OF ODISHA | BIJAYA KUMAR BEHERA 1
B.N.RAY |
| 4. BLAPL/8952/2026
[ODHC010658532026]
(1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A.) | SIDHU@LITUA@LITU
BEHERA
V/S
STATE OF ODISHA | JUDHISTHIR SAHOO
B.SAHU,A.SWAIN |
| 5. BLAPL/8954/2026
[ODHC010669162026]
(1. For Orders reg. Bail. 2. Sys. gen. FIR match match case details is at Flag A. 3. Annexure-1 in an envelope and kept in the section.) | RAMESH PRADHAN
V/S
STATE OF ODISHA | BIBHUTI RANJAN MOHANTY
B.K.RAJ, S.MOHANTY |
| 6. BLAPL/8955/2026
[ODHC010669942026]
(1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A. 3. Copy of common disposed order passed in BLAPL No.2052 of 2025, BLAPL No.2119 of 2025 is at Flag B. 4. Copy of common disposed order passed in BLAPL No.13417 of 2025, BLAPL No.13379 of 2025, BLAPL No.2398 of 2026 is at Flag C.)
WITH BLAPL/7053/2026
[ODHC010360452026]
Order No.01 dated 09.09.2026 | KAMULU GADABA
V/S
STATE OF ODISHA

NARASINGH KHARA
V/S
STATE OF ODISHA | ARIJEET MISHRA
S.K.JENA, S.BISWAL, R.MAHATO,
K.P.MUKHI, I.MISHRA

MANORANJAN PADHY
H.DAS |

may kindly be seen. 1. For orders reg. Bail. 2. Copy of common disposal order passed in BLAPL 2052/2025 & 13417/25 with same FIR no. is at flag 'A & C'. resp. 3. Sys. gen. FIR match case details is at flag 'D'.

WITH BLAPL/8314/2026 DAMU PANGI
[ODHC010496302026] V/S
Order no 01 dated 09/09/2026 STATE OF ODISHA

MANORANJAN PADHY
H.DAS

may kindly be seen. 1. For orders reg. Bail. 2. Copies of common disposed order passed in BLAPL No.2052 of 2025, BLAPL No.2119 of 2025 is at Flag B. 3. Copies of common disposed order passed in BLAPL No.13417 of 2025, BLAPL No.13379 of 2025, BLAPL No.2398 of 2026 is at Flag C. 5. Sys. gen. FIR match case details is at Flag D.

WITH BLAPL/8315/2026 MANA HANTAL
[ODHC010496322026] V/S
Order no 01 dated 09/09/2026 STATE OF ODISHA

MANORANJAN PADHY
H.DAS

may kindly be seen. 1. For orders reg. Bail. 2. Copies of common disposed order passed in BLAPL No.2052 of 2025, BLAPL No.2119 of 2025 is at Flag B. 3. Copies of common disposed order passed in BLAPL No.13417 of 2025, BLAPL No.13379 of 2025, BLAPL No.2398 of 2026 is at Flag C. arising out of same FIR No with separate note. 5. Sys. gen. FIR match case details is at Flag D.

7. BLAPL/8957/2026 BHABANI @ ALOK
[ODHC010671562026] KUMAR JENA
(1. For orders reg. Bail. 2.Sys. V/S
gen. FIR match case details is STATE OF ODISHA
at Flag A. 3. Copy of disposed
order passed in BLAPL No.
9480 of 2025 is at Flag B.)

PRANAY KUMAR MAHARAJ
R.C.SAHOO

8. BLAPL/8959/2026 LUCKY @ BRUNDABAN
[ODHC010670792026] KHANDAYATRAY
(1. For Orders reg. Bail. 2. Sys. V/S
gen. FIR match case details is STATE OF ODISHA
at Flag A. 3. Annexure-1 in an
envelope and kept in the
section.)

ANUPAM RATH
S.RATH

9. BLAPL/8960/2026 KRUSHNA CHANDRA
[ODHC010672082026] BEHERA
(1. For Orders reg. Bail. 2. Sys. V/S
gen. FIR match case details is STATE OF ODISHA
at Flag A. 3. Copies of disposed
order passed in BLAPL No. 590
of 2017, BLAPL No. 591 of
2017, BLAPL No. 593 of 2017,
BLAPL No. 609 of 2017, BLAPL
No. 821 of 2017, BLAPL No.
2155 of 2017 are at Flag B to G
resp.)

JYOTIRMAYA SAHOO
S.K.PATTNAIK

10. BLAPL/8961/2026 PRAVENDRA KUMAR
[ODHC010674142026] V/S
(I)For orders reg. bail.
(II)Affidavit filed by the counselSTATE OF ODISHA
for the petitioner is at flag "A"
(III)System gen. FIR match

DIPANKAR ACHARYA
A.K.SWAIN, T.M.NAIK, T.K.MISHRA,
A.PATTNAIK

	case details is at flag "B" . (IV)Annexure-1 & Annexure-2 in closed envelope kept in the section.)		
11.	BLAPL/8966/2026 [ODHC010673362026] (I)For orders reg. bail. (II)System gen. FIR match case details is at flag "A".)	MD. FARHAN KHAN V/S STATE OF ODISHA	AJIT KUMAR RAUT P.BARIK, S.K.SINGH
12.	BLAPL/8967/2026 [ODHC010673462026] (I)For orders reg. bail. (II)Copy of the earliest disp. of BLAPL No- 5511/2026 of the same petitioner arising out of same FIR is at flag "A". (III)System gen. FIR match case details is at flag "B" .)	BIJU BEHERA V/S STATE OF ODISHA	SHAKTI PRASAD DAS
13.	BLAPL/8968/2026 [ODHC010673642026] (I)For orders reg. bail. (II)Copies of disposal orders passed in BLAPL Nos- 1792/2025, 583/2026 of the same petitioner arising out of same FIR are at flag "A" & flag "B" respectively. (III)System gen. FIR match case details is at flag "C" .)	SUMANTA PRADHAN V/S STATE OF ODISHA	BHABANI SHANKAR DASPARIDA S.MOHAPATRA, K.MOHANTY, A.RAY, K.SETHI
14.	BLAPL/8969/2026 [ODHC010673692026] (I)For orders reg. bail. (II)Copies of disposal orders passed in BLAPL Nos- 4134/2026, 6112/2026 arising out of same FIR are at flag "A" & flag "B" respectively. (III)System gen. FIR match case details is at flag "C" .)	SANTOSH K PRADHAN @ SANTOSH KUMAR PRADHAN @ LADEN @ SILU V/S STATE OF ODISHA	JYOTIRMAYA SAHOO S.K.PATTNAIK
15.	BLAPL/8972/2026 [ODHC010655002026] For orders reg. bail. (II)Affidavits filed by the counsel for the petitioners are at flag '1' and flag '2' respectively. (III)System gen. FIR match case details is at flag "A" . (IV)Annexure-1 & Annexure-2 in closed envelope kept in the section.	LAXMAN MALLICK @ MALIK V/S STATE OF ODISHA	ARIJEET MISHRA S.K.JENA, S.BISWAL, R.MAHATO, K.P.MUKHI, I.MISHRA
16.	BLAPL/8977/2026 [ODHC010670462026])For orders reg. bail. (II)System gen. FIR match case details is at flag "A" . (III)Annexure-1 in closed envelope kept in the section.	LIKUN MUKHI V/S STATE OF ODISHA	PANCHANAN PANIGRAHI H.K.DASH
17.	BLAPL/8978/2026 [ODHC010675672026] I)For orders reg. bail. (II)System gen. Trail Court match case details is at flag "A" .	SAJID KHAN V/S STATE OF ODISHA	DEEPAK RANJAN PARIDA C.RAY
18.	BLAPL/8980/2026 [ODHC010542752026] I)For orders reg. bail. (II)Copy of the earliest disp. of BLAPL No- 2413/2026 arising out of same FIR is at flag "A". (III)System gen. FIR match case details is at flag "B" . (IV)Annexures-1,2 and original	FATHER-IN-LAW OF VICTIM V/S STATE OF ODISHA	AMLAN SHAKTI PAUL A.MOHANTY, D.K.NANDA

19.	BLAPL/8982/2026 [ODHC010648202026] For orders reg Bail. ii) Sys gen FIR details match search criteria is at flagA. iii) Copy of disp of Order passed in BLAPL No.5710/2026 is at flag-B. WITH BLAPL/9693/2026 [ODHC010707552026] For order reg. Bail i) The earliest disp. of copy of BLAPL No. 5710/2026 arising out of same FIR as well as petitioner is at flag-'A'. ii) System generated copy of FIR details match is at flag-B.	DHONI @ DHANI NIKHATRAJ V/S STATE OF ODISHA	DIBYA PRAKASH MISHRA G.P.LAL,S.K.PUROHIT
20.	BLAPL/8984/2026 [ODHC010676162026] For orders reg Bail. ii) Sys gen FIR details match search criteria is at flagA.	SARPESH DAS V/S STATE OF ODISHA	DIBYA PRAKASH MISHRA G.P.LAL,S.K.PUROHIT,A.ALI,A.NAND A
21.	BLAPL/8986/2026 [ODHC010662022026] i) For orders reg Bail. ii) Sys gen FIR details match search criteria is at flag-A.	BALDEV BESAR V/S STATE OF ODISHA	DIBYA PRAKASH MISHRA G.P.LAL,S.K.PUROHIT,A.ALI,A.NAND A
22.	BLAPL/8987/2026 [ODHC010676212026] (1. For Orders reg. Bail. 2. Sys. gen. Trial Court match case details is at Flag A. 3. Copies of disposed order passed in BLAPL No.4053 of 2026, BLAPL No.5438 of 2026 are at Flag B & C resp.)	SANJIT JENA V/S STATE OF ODISHA	SURYAKANTA DWIBEDI R.K.MAHANTA, S.S.DASH, S.K.BEHERA, K.M.HATI
23.	BLAPL/8996/2026 [ODHC010657882026] 1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A. 3. Copy of disposed order passed in BLAPL No.619 of 2024 is at Flag B	RAMANI RANJAN MOHANTY V/S STATE OF ODISHA	MANOJ NAYAK B.B.BISWAL, R.K.NAYAK, R.BEHERA
24.	BLAPL/8997/2026 [ODHC010663462026] For orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A. 3. Copy of common disposed order passed in BLAPL No. 4085 of 2026,BLAPL No. 4086 of 2026 is at Flag B.	KAPIL RAGHAV V/S STATE OF ODISHA	SEJAL NAYAK
	WITH BLAPL/8998/2026 [ODHC010663552026] For orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A. 3. Copy of common disposed order passed in BLAPL No. 4085 of 2026,BLAPL No. 4086 of 2026 is at Flag B.	BAILOCHAN SABAR V/S STATE OF ODISHA	SEJAL NAYAK
25.	BLAPL/9002/2026 [ODHC010674792026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.)	LAXMAN MUNDARY V/S STATE OF ODISHA	BISWARANJAN DALAI M.R.DAS,D.LENKA,L.MOHARANA,S.K .DAS
26.	BLAPL/9006/2026 [ODHC010678162026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.)	DULESWAR GANDHA V/S STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH S.P.DASH, K.GAYA
27.	BLAPL/9007/2026 [ODHC010605482026]	RAJENDRA MAJHI V/S	RABINDRA NATH PRUSTY S.PRUSTY

	(IA no. 656/2026 is at flag "F" for interim bail. (Copy not served) Sys. gen. FIR match case details is at Flag A. Annexure-1 in an envelope and kept in the section. Copies of disposed order passed in BLAPL No. 12314 of 2023, BLAPL No. 371 of 2024, BLAPL No.952 of 2025, BLAPL No.13048 of 2025 are at Flag B to E resp.)	STATE OF ODISHA	
28.	BLAPL/9009/2026 [ODHC010635102026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Annexure-1 in an envelope and kept in the section.)	GAURA HARI BISWAL V/S STATE OF ODISHA	AKSHAYA KUMAR SAHOO
29.	BLAPL/9010/2026 [ODHC010666452026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copy of disposed order passed in BLAPL/3239/2026 is at Flag B. Copy common disposed order passed in BLAPL NOs.6409 & 7839 of 2026 ais at Flag C.)	PUSPENDRA NAIK V/S STATE OF ODISHA	ANIRUDHA DAS A.DAS, A.DAS, J.SUKANI, S.MISHRA, K.BEHERA, N.SWAIN, S.JENA
30.	BLAPL/9012/2026 [ODHC010669382026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copy of disposed order passed in BLAPL No. 11512 of 2024, BLAPL No.2048 of 2025 are at Flag B & C resp.)	SUMITRA NAYAK V/S STATE OF ODISHA	BIKRAM CHANDRA GHADEI
31.	BLAPL/9015/2026 [ODHC010678172026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.)	ANJAN BARIK V/S STATE OF ODISHA	AMITAV TRIPATHY M.K.PANI, P.K.BARIK
32.	BLAPL/9016/2026 [ODHC010678252026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.)	SULENDER MAHATO V/S STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH S.P.DASH, K.GAYA
33.	BLAPL/9017/2026 [ODHC010678702026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copy of disposed order passed in BLAPL No.6604 of 2026 is at Flag B.)	DALO @ DALA TANDI V/S STATE OF ODISHA	BIKASH CHANDRA PARIJA
	WITH BLAPL/9020/2026 [ODHC010678722026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copy of disposed order passed in BLAPL No.6604 of 2026 is at Flag B.)	TULARAM NAIK V/S STATE OF ODISHA	BIKASH CHANDRA PARIJA
34.	BLAPL/9018/2026 [ODHC010679072026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copy of disposed order passed in BLAPL No.8255 of 2025,BLAPL No.9589 of 2025 is at Flag B.)	RANJAN SWAIN V/S STATE OF ODISHA	PARTHA SARATHI DAS
35.	BLAPL/9023/2026 [ODHC010655012026] (For Orders reg. Bail. Sys. gen.	RAJA @ SUMAN MALIK V/S	ARIJEET MISHRA S.K.JENA, S.BISWAL, R.MAHATO, K.P.MUKHI, I.MISHRA

	FIR match case details is at Flag A. Annexure-1 & 2 in an envelope and kept in the section.)	STATE OF ODISHA	
36.	BLAPL/9024/2026 [ODHC010670292026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.)	AKASH @ BAPINA NAIK V/S STATE OF ODISHA	ASHUTOSH MISHRA R.N.PANDA, R.SINGH, A.K.RANA
37.	BLAPL/9025/2026 [ODHC010669902026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copies of disposed order passed in BLAPL No.6302 of 2025, BLAPL No.346 of 2026 are at Flag B & C resp.)	TUTU @ UTTAM SWAIN @ UTTAM KUMAR SWAIN V/S STATE OF ODISHA	ARIJEET MISHRA S.K.JENA, S.BISWAL, R.MAHATO, K.P.MUKHI, I.MISHRA
38.	BLAPL/9027/2026 [ODHC010661262026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copy of FIR in an envelope and kept in the section.)	LILU NAIK V/S STATE OF ODISHA	BASANTA KUMAR DAS S.K.DAS
39.	BLAPL/9028/2026 [ODHC010666292026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.)	SANOJ KUMAR MISHRA V/S STATE OF ODISHA(VIG.)	DURGA PRASAD PATTNAIK K.C.ACHARYA, S.GOUTTAM
40.	BLAPL/9029/2026 [ODHC010637812026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.)	LAXMIDHAR BISWAL V/S STATE OF ODISHA	SANJAY KUMAR PRADHAN
41.	BLAPL/9031/2026 [ODHC010655022026] (1. For Orders reg. Bail. 2. Sys. gen. FIR match case details is at Flag A. 3. Annexure-1 & 2 in an envelope and kept in the section.)	SUBASH CHANDRA MISHRA V/S STATE OF ODISHA	ARIJEET MISHRA S.K.JENA, S.BISWAL, R.MAHATO, K.P.MUKHI, I.MISHRA
42.	BLAPL/9034/2026 [ODHC010656672026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copy of disposed order passed in BLAPL No. 3166 of 2025 is at Flag B.)	GOPINATH BHOI V/S STATE OF ODISHA	ASHOK KUMAR SARANGI P.SARANGI
43.	BLAPL/9035/2026 [ODHC010670932026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. FIR Copy in an envelope and kept in the section.)	JATU JANI @ JATU MUDULI V/S STATE OF ODISHA	SANGRAM KESHARI ROUT P.K.SAHOO
44.	BLAPL/9036/2026 [ODHC010677692026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. FIR Copy in an envelope and kept in the section. Copy of disposed order passed in BLAPL No. 2824 of 2025 is at Flag B.)	JADUNATH PATRA V/S STATE OF ODISHA	SATYAJIT MOHAPATRA (2) K.MOHANTY
45.	BLAPL/9039/2026 [ODHC010674222026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Annexure-1 & 3 are covered in an envelope and kept in the section.)	CHANDAN NAIK V/S STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH S.P.DASH, K.GAYA
46.	BLAPL/9041/2026	RADHU KISKU	KULDEEP MOHANTY

- [ODHC010673752026] V/S
For orders reg. Bail. 2. A Memo STATE OF ODISHA
filed by the learned counsel for
the petitioner is at flag "B" 3.
Sys. gen. FIR match case
details is at flag 'A'. 4.
Annexure-1 is kept in closed
envelope.
47. BLAPL/9044/2026 SOUMYA RANJAN BARIK BIGYAN KUMAR SHARMA
[ODHC010675832026] V/S S.K.SINGH, I.TRIPATHY, R.SAHOO,
For orders reg. Bail. 2. Sys. P.PARIDA, S.C.HANUMAN,
gen. FIR match case details is D.K.BASKEY
at flag 'A'. 3. Copy of disposal UNION OF INDIA
order passed in BLAPL
2470/26 is at flag "B" arising
out of same Fir. 4.
BLAPL/9495/2026 is a pending
case arising out of same FIR.
WITH BLAPL/9495/2026 BIJAY KUMAR NAIK SURYAKANTA DWIBEDI
[ODHC010696072026] V/S R.K.MAHANTA, S.S.DASH,
For orders reg. Bail. 2. Copy of S.K.BEHERA, K.M.HATI
disposal order passed in BLAPL UNION OF INDIA (NCB)
2470/26 with same FIR no. is
at flag 'A'. 3. Sys. gen. FIR
match case details is at flag 'B'.
4. Along with BLAPL 9044/26,
10090/26 both pending case
with separate note arising out
of same FIR no.
WITH BLAPL/10090/2026 CHAKRADHAR APAT JAYAKRISHNA MOHAPATRA
[ODHC010746242026] V/S
For order reg. Bail i) The UNION OF INDIA
earliest disp. of copy of BLAPL
No. 2470/2026 arising out of
same FIR is at flag-'A'. ii)
System generated copy of FIR
details match is at flag-B.
Along with BLAPL No.
9044/2026 & 9495/2026 both
are pending cases arising out
of same FIR.
48. BLAPL/9050/2026 KRISHNA KUMAR ANITA SAHOO
[ODHC010681612026] V/S A. DAS
(For orders reg. Bail. Sys. gen. STATE OF ODISHA
FIR match case details is at
flag 'A'. Copy of common
disposal order passed in BLAPL
5423/26 & 5425/26 is at flag
"B" arising out of same Fir.)
WITH BLAPL/9051/2026 SANDEEP SHIKARI ANITA SAHOO
[ODHC010681622026] V/S A.DAS
(For orders reg. Bail. Sys. gen. STATE OF ODISHA
FIR match case details is at
flag 'A'. Copy of common
disposal order passed in BLAPL
5423/26 & 5425/26 is at flag
"B" arising out of same Fir.)
49. BLAPL/9052/2026 SANJEEB KUMAR DANI @SIDHARTHA DAS
[ODHC010681642026] NAG @ SANJIB KUMAR V.R.JENA, S.JENA, S.S.OJHA, S.DAS
(For orders reg. Bail. Sys. gen. DANI
FIR match case details is at V/S
flag 'A'. Annexure-1 & 2 are in STATE OF ODISHA
closed envelope.)
50. BLAPL/9053/2026 BAIRANJAN DASH ARIJEET MISHRA
[ODHC010681962026] V/S S.K.JENA, S.BISWAL, R.MAHATO,
(For orders reg. Bail. Sys. gen. K.P.MUKHI, I.MISHRA
FIR match case details is at STATE OF ODISHA
flag 'A'.)

FRESH ADMISSION - CRIMINAL REVISION

51. CRLREV/685/2026 DEBASISH @ DEBASHISH UPASIKA SAMANTARAY
[ODHC010686962026] PRADHAN J.SAMANTARAY, S.PRADHAN,

(Obtaining instructions from the concerned IIC reg. if the vehicle is still required for further investigation. P/L)
Spec. Adj.

V/S
STATE OF ODISHA

A.SAHU

FRESH ADMISSION

52. WP(C)/24200/2026 [ODHC010552172026] P/L	GOPAL CHANDRA BEHERA V/S STATE OF ODISHA	ANUP KUMAR MOHAPATRA B.PATTNAIK
53. WP(C)/28889/2026 [ODHC010613112026] (I.A.No.15218/26 is at flag "A" for appropriate direction.)	PRASHANT KUMAR KAR V/S STATE OF ODISHA	MANAS KUMAR CHAND D.K.DAS, R.R.MISHRA, K.N.PANDA, S.K.GOUDA
54. WP(C)/29768/2026 [ODHC010690612026] P/L	DEBENDRA BEHERA V/S STATE OF ODISHA	ATMAJIT MANMITH DAS B.KAR, U.NAYAK
55. WP(C)/29794/2026 [ODHC010585032026] I.A. No. 14415 / 2026 is at flag "A" for dispense with certified copy of Annexure-1 to 3.	JITU TANTI V/S STATE OF ODISHA	TUSAR KUMAR MISHRA P.BASTIA, S.K.DASH
56. WP(C)/29828/2026 [ODHC010684202026] (I.A.-17134/2026 at Flag-"A" for stay.)	NIRA MALIK V/S STATE OF ODISHA	GAJENDRANATH ROUT S.K.PALAI
57. WP(C)/29836/2026 [ODHC010637822026] P/L	JIBAN SINGH MUNDA V/S STATE OF ODISHA	SK. ZAFARULLA S.PATTNAIK
58. WP(C)/30537/2026 [ODHC010677502026] I.A. No. 16946/2026 at Flag-"A" for stay eviction.	SAROJINI RANA V/S STATE OF ODISHA	BISWAPRIYA KANUNGO P.K.JENA, M.MOHANTY, B.B.ROUT, M.SWAIN
59. WP(C)/30540/2026 [ODHC010674862026] I.A. No.16891 of 2026 is at Flag-A for stay eviction.	HARA PRIYA BISHOI V/S STATE OF ODISHA	BISWAPRIYA KANUNGO P.K.JENA, S.NAYAK, M.MOHANTY,
60. WP(C)/30545/2026 [ODHC010677542026] I.A. No.16948 of 2026 is at Flag-A for stay eviction.	DHANESWAR NAYAK V/S STATE OF ODISHA	BISWAPRIYA KANUNGO P.K.JENA, M.MOHANTY, B.B.ROUT, M.SWAIN
61. WP(C)/30547/2026 [ODHC010677362026] I.A. No. 16943/2026 at Flag-"A" for stay eviction.	OSHA BEHERA V/S STATE OF ODISHA	BISWAPRIYA KANUNGO P.K.JENA, M.MOHANTY, B.B.ROUT, M.SWAIN
62. WP(C)/30741/2026 [ODHC010677672026] I.A. No. 16955/2026 is at flag 'A' for stay of eviction.	LAXMIPRIYA MAHAPATRA V/S STATE OF ODISHA	BISWAPRIYA KANUNGO P.K.JENA, M.MOHANTY, B.B.ROUT, M.SWAIN
63. WP(C)/30745/2026 [ODHC010679692026] I.A. No. 17003/2026 is at flag 'A' for stay of eviction.	KAMALINI MOHANTY V/S STATE OF ODISHA	BISWAPRIYA KANUNGO P.K.JENA, M.MOHANTY, M.SWAIN, S.NAYAK
64. WP(C)/32177/2026 [ODHC010763252026] P/L	RABINDRA KUMAR BARIK V/S STATE OF ODISHA	ALOK KUMAR PANDA A.K.ROUT, S.S.BAL, R.MEHER
65. WP(C)/32190/2026 [ODHC010755222026] P/L	SUSANTA ROUT V/S STATE OF ODISHA	NIRANJAN LENKA H.K.MOHANTA, N.LENKA, P.K.BARIK, S.RANA, G.DASH, T.K.JENA
66. WP(C)/32951/2026 [ODHC010771802026] (I.A. No.19202/2026 is at Flag 'A' for stay.)	GOLAM RASAN KHAN @ RASAN KHAN V/S STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA
67. WP(C)/33341/2026 [ODHC010735192026] P/L	KAILASH MANGARAJ V/S STATE OF ODISHA	PRAVASH CHANDRA JENA S.K.MOHANTY, A.MOHANTY
68. WP(C)/33345/2026 [ODHC010735252026]	SUMATI MAHURI V/S	PRAVASH CHANDRA JENA S.K.MOHANTY, A.MOHANTY

69.	P/L WP(C)/33365/2026 [ODHC010795222026] I.A.No.19766 of 2026 at fl. "A" for appropriate order.	STATE OF ODISHA BHUPAT DEWANGAN V/S STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 B.N.RAY
70.	WP(C)/33394/2026 [ODHC010761872026] P/L	C. AMMAJI V/S STATE OF ODISHA	PADMALOCHAN MOHANTY
71.	WP(C)/33420/2026 [ODHC010793012026] I.A. No. 19720 / 2026 is at flag "A" for stay.	PADMANAV PATRA V/S STATE OF ODISHA	ANKITA MUKHERJI A.MISHRA, A.ACHARYA, S.ACHARYA, RAJA D.K.DASH, A.NAIK
72.	WP(C)/33433/2026 [ODHC010776092026] I.A. No. 19538 / 2026 is at flag "A" for stay.	MANOJ KUMAR DASH V/S STATE OF ODISHA	SUCHISMITA SARANGI
73.	WP(C)/33435/2026 [ODHC010780182026] I.A. No. 19408 / 2026 is at flag "A" for appropriate order.	KRUSHNA CHANDRA BEHERA V/S STATE OF ODISHA	ASIT KUMAR JENA
74.	WP(C)/33445/2026 [ODHC010780222026] I.A. No. 19409 / 2026 is at flag "A" for appropriate order.	HRUDANANDA PRADHAN V/S STATE OF ODISHA	ASIT KUMAR JENA
75.	WP(C)/33475/2026 [ODHC010803002026] P/L	PARAU MAJHI V/S STATE OF ODISHA	KULDEEP MOHANTY A.DASH, U.C.BISWAL
76.	WP(C)/33503/2026 [ODHC010789922026] P/L	JYOTISMINA MANTRI V/S STATE OF ODISHA	PRAMODA KUMAR MISHRA
77.	WP(C)/33543/2026 [ODHC010789992026] P/L	YATRA OMMKAR, KHURDA V/S STATE OF ODISHA	SANJAY KUMAR PATRA R.R.BEHURA
78.	WP(C)/33577/2026 [ODHC010787892026] I.A. No.19580 of 2026 is at flag "A" for stay.	SAJAN KUMAR RAY V/S STATE OF ODISHA	SOURAV SUMAN BHUYAN S.SAHOO, S.S.MOHAPATRA, S.K.ROUT, S.PATI, S.S.NAYAK
79.	WP(C)/33756/2026 [ODHC010792502026] I.A. No. 19698/2026 is at flag "A" for a direction .	JALADHAR SAMANTARA V/S STATE OF ODISHA	KAMALAKANTA MOHANTA A.C.BEHERA
80.	WP(C)/33758/2026 [ODHC010806852026] I.A. No. 20122/2026 is at flag "A" for stay.	ARATI NANDA V/S STATE OF ODISHA	AJAYA NAYAK P.K.SAHOO, S.PANDA, D.NAYAK,S.SAHOO, S.SAHOO
81.	WP(C)/33816/2026 [ODHC010809582026] (I.A No. 20107 of 2026 is at flag 'A' for appr. order. Caveat no. 1738 of 2026 filed by M/S S.K Patnaik & his associates is at flag 'B' may kindly be seen.)	RENUBALA ACHARYA V/S STATE OF ODISHA	ANKITA MUKHERJI A.NAIR, A.MISHRA, S.ACHARYA, A.ACHARYA, R.D.K.DASH M/S. SWARUP KUMAR PATNAIK, S.MOHAPATRA, P.GHADE

FOR ORDERS

82.	MACA/428/2015 [ODHC010148492015] (M.C No. 866/2015 is at Fl. B for further orders reg. condonation of delay. Notice could not be issued to respondents due to non filing of requisites.)	BRANCH MANAGER,M/S.NATIONA L INSURANCE COMPANY LTD.BARGARH V/S BHUMISUTA BARIK	M/S.PRAKASH KUMAR MOHANTY T.R.MOHANTY, M.R.BEHERA, M.DAS, J.N.SAHU
83.	MACA/431/2015 [ODHC010014912015] (MC No. 1574/15 at Fl. A for condonation of delay. DCF of Rs. 2500/- has not been paid. As per SR, Defect No. 5(e), 6(a) & 7 not yet removed.)	SANTILATA MOHANTY V/S PRAFULLA KU.RATH	M/S.BINAYAK PR.MOHANTY A.K.JENA
84.	MACA/1299/2015	KARTIK CH.PRADHAN	M/S.PRADEEP KU.DAS

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| [ODHC010346712015]
(R-2 in this appeal was not a party in the Trial Court. One sided copy of the impugned Judgment not filed. MC No. 2315/2015 at Fl. A reg. condonation of delay.) | V/S
CHANDRAKANTA
BEHERA | D.SAHOO |
| 85. MACA/1385/2015
[ODHC010423572015]
(DCF of Rs. 1000/- not paid. IA No. 2516/2015 is at Fl. B for exemption of payment of DCF for the time being.) | SIBA NARAYAN GHADAI
V/S
SUDAM CHARAN
BEHERA | M/S. PRADEEP KU. MISHRA
M/S. PRABASH CH. PATTNAIK,
M.K.BALABANTARAY |
| 86. MACA/1424/2015
[ODHC010012262015]
(Court fee of Rs. 2295/- not paid. In this connection, MC No. 2584/2015 at Fl. A for exemption from payment of court fees for the time being. As per SR, Defect no. 6(a) not removed.) | TIKINA BHOI
V/S

RAMESH CH.PARDHAN | M/S.J.R.DASH
M/S. PRADEEP KU. MISHRA,
D.MISHRA, M.DAS, B.N.MISHRA,
P.N.MISHRA, B.N.MISHRA,
S.C.SAMAL, K.L.DASH, P.N.MISHRA |

COURT NO - XV (6TH FLOOR)

14/10/2026

AT 10:30 AM

THE HON'BLE MR. JUSTICE SIBO SANKAR MISHRA

(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.)

(Learned counsel desirous of appearing through Virtual Mode shall intimate the name, item number, case details etc. to the Court Master through Mobile No.9937383537 between 8.00 P.M. to 10.00 P.M. on the previous date of the hearing of the case.)

(Learned counsels are requested to submit two copies of every document which are to be submitted before the hon'ble court.)

(Weekly List dt. 12.10.2026 will be taken up after exhaustion of this List.)

(Item no. 32 to 81 will be taken up first.)

TO BE MENTIONED

- | | | |
|---|--------------------------------|--|
| 1. CRLA/54/2007
[ODHC010321862007]
Spec.Adj | SURYA NARAYAN
ACHARY
V/S | M/S.RAMA CH.SARANGI
M/S B K RAGADA, A PRIYA, B B
SAHOO, B B PRADHAN, SOURA
CHANDRA MOHAPATRA(SR ADV),
C.TRIPATHY, L.PRADHAN, N.RAY,
D.PANDA, S.DAS, A.K.DASH,
S.S.MOHANTY, P.M.PRATIHARI,
M.K.PATTNAIK, P.K.NAYAK,
P.K.SINGH, M/S.DEBASNAN DAS,
R.K.MALLICK, S.S.PATTANAIAK,
A.R.PRATIHARI, S.S.DASH |
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STATE

FOR REMOVAL OF DEFECTS

- | | | |
|---|---|--|
| 2. D-CRLMP/30574/2026(Filing No)
[ODHC010777222026]
(Order no.1 dtd. 13.10.2026 is placed at Flag-A may kindly be perused. IA-373-2026 for exemption from filing of certified copies of FIR and Charge Sheet is at Flag-B may kindly be seen. Copy of Order dtd. 15.09.2026 passed by the Learned Presiding Officer Designated Court under OPID Act, cuttack is at Flag-c may kindly be perused Citation memo is at Flag-D may kindly be seen. Defect regarding | RAMANARAYAN BAL
V/S
STATE OF ODISHA | AAYUSH KUMAR
S.SATAPATHY, P.DEHURY, N.SWAIN |
|---|---|--|

nomenclature as pointed out
by SR may kindly be seen.)
Spec.Adj

FRESH ADMISSION - CRLMC U/S 482 Cr.P.C / 528 BNSS.

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|--|---|--|
| 3. CRLMC/4044/2024
[ODHC010751652024]
(I.A. NO-2787/2024 is at flag-
"A" for appropriate order. Joint
affidavit filed by the petitioner
and op no-2 is at flag-"B" may
kindly be seen.) Spec.Adj P/L | MAHARAJA CHHATRIA
V/S
STATE OF ODISHA | SUSHANTA KUMAR JOSHI
L.K.MEHER
BIRAJA PRASAD NANDA |
| 4. CRLMC/3107/2026
[ODHC010658292026]
(I.A. No. 2280/2026 is at Flag
A for appropriate order.) MEMO RENU | PRADEEP CHAUDHARY
V/S
STATE OF ODISHA | MANORANJAN MISHRA
D.PRADHAN, P.MISHRA,
L.K.BEHERA, S.ROUT |
| 5. CRLMC/3421/2026
[ODHC010727792026]
(Additional affidavit filed by
the petitioner is at Flag A.
(copy not served).) Spec.Adj | SOUMYA RANJAN
SAMANTARAY
V/S
STATE OF ODISHA | KARTIK CHANDRA TRIPATHY
J.SAHOO |
| 6. CRLMC/3470/2026
[ODHC010729172026]
(I.A. No. 2583/2026 is at Flag
'A' for stay.) MENTION | DIPTY RANJAN
PRADHAN@DIPTI
V/S
STATE OF ODISHA | BIJAY KUMAR ROUT
A.SAHU |
| 7. CRLMC/3554/2026
[ODHC010752342026]
(I.A. No.2671/2026 at flag "A"
for stay of the further
proceeding.) MEMO | PURUSHOTTAM SAHOO
V/S
STATE OF ODISHA(VIG.) | BHABANI SHANKAR DASPARIDA
S.MOHAPATRA, K.MOHANTY, A.RAY
NIRANJAN MOHARANA |
| 8. CRLMC/3596/2026
[ODHC010746182026]
(I.A. No. 2648/2026 is at Flag
A for stay.) MEMO | BASU FEBEANI
V/S
STATE OF ODISHA | JAGABANDHU SAHU
S.K.MOHANTY, S.K.TRIPATHY,
A.PUROHIT |
| 9. CRLMC/3784/2026
[ODHC010799002026]
(IA No. 2863 of 2026 is at fl."A"
for stay.) MENTION | RASID SA
V/S
STATE OF ODISHA | SANGRAM KESHARI MISHRA
SK.KALIMUDDIN, N.C.ROUT |
| 10. CRLMC/3786/2026
[ODHC010798282026]
(IA No. 2853 of 2026 is at fl."A"
for appropriate order .) MEMO | SHANKAR@ KISHAN
MOHARANA
V/S
STATE OF ODISHA | SOUMYAJYOTI BISWAL
R.RAY, S.K.JAJODIA, S.SENAPATI,
A.A.MISHRA, A.GURU, S.PANDA,
A.MISHRA, G.MISHRA, A.MISHRA, X |
| 11. CRLMC/3817/2026
[ODHC010794362026]
MEMO | BHAGABAN DAS
V/S
STATE OF ODISHA | SIBARANJAN POLAI
D.R.MOHAPATRA, B.K.SENDHA |

FRESH ADMISSION - CRIMINAL APPEAL

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| 12. CRLA/972/2026
[ODHC010786052026]
(I.A. No. 2593/2026 is at flag '
A ' for bail. I.A. No. 2594/2026
is at flag ' B ' for stay
realization of fine.) MEMO | HADIBANDHU
PATTANAYAK
V/S
STATE OF ODISHA(VIG.) | KHAGESWAR BEHERA
A.ROUT, S.K.MOHAPATRA,
S.N.DEHURY |
|--|--|--|

**FRESH ADMISSION - APPLICATION U/S 482 Cr.P.C. / 528 BNSS- BAIL
JUMP/QUASHMENT OF NBW**

- | | | |
|---|---|--|
| 13. CRLMC/3788/2026
[ODHC010785652026] | BAIRAGI NAIK
V/S
STATE OF ODISHA | RAKESH BEHERA
B.NAYAK, S.MOHANTY |
| 14. CRLMC/3790/2026
[ODHC010784482026] | SRINIBAS
ROUT@SRINIBASA ROUT
V/S
STATE OF ODISHA | SOUMYA RANJAN DAS |
| 15. CRLMC/3791/2026
[ODHC010788712026] | A.SATYAVATHI @
ABOTALA SATYABATI
V/S
STATE OF ODISHA | ASHOK DAS
M.R.DASH, A.K.MOHANTY |
| 16. CRLMC/3798/2026
[ODHC010788312026] | AJIT KUMAR PARIDA
V/S
STATE OF ODISHA | PANCHANAN PANIGRAHI
A.BEHERA, S.K.SAHOO |
| 17. CRLMC/3801/2026 | GOKULANANDA GOUDA | BIJAYA KUMAR RAGADA |

	[ODHCO10794992026]	V/S STATE OF ODISHA	T.D.K.DORA, P.E.DASH
18.	CRLMC/3802/2026 [ODHCO10797322026]	ADARSH KUMAR V/S STATE OF ODISHA	SIDHARTHA SANKAR RAY (2)
19.	CRLMC/3810/2026 [ODHCO10793382026]	MD.RAHIL MEHMAN@MD.RAHIL@RAB.BEHERA, G.PADHI HIL MEHMAN V/S STATE OF ODISHA	GURUPRASAD BEHERA
20.	CRLMC/3822/2026 [ODHCO10795272026]	KRUSHNA CHANDRA NAYAK V/S STATE OF ODISHA	SARADA PRASAD DASH K.GAYA, S.K.DASH
21.	CRLMC/3836/2026 [ODHCO10799642026]	BRAHMANANDA SAHOO V/S STATE OF ODISHA	BIBHUTI BHUSAN MOHANTY B.K.RAJ, S.MOHANTY
22.	CRLMC/3840/2026 [ODHCO10807192026]	SK.TIPU@MD.SAZIT SALIM V/S STATE OF ODISHA	SMRUTI RANJAN ROUT K.C.BEHERA, A.K.DASH, S.K.HOTA, S.S.SAMAL
FRESH ADMISSION			
23.	CRLMP/614/2026 [ODHCO10272972026] (Reply from ASC not received . V/S Instructions dated 08.05.2026 filed by the I.I.C ,Kamarda Police Station is at flag "A". (order no 02 dated 01.09.2026 regarding instruction by ASC).) MEMO	INFORMANT/ VICTIM BROTHER STATE OF ODISHA	BISWAJIT MOHAPATRA A.K.SAHOO
24.	CRLMP/999/2026 [ODHCO10568102026] (Affidavit not received from O.P.No.02.) MEMO	ANJALI BARIK V/S STATE OF ODISHA	KULDEEP MOHANTY A.DASH, S.K.MOHANTY, U.C.BISWAL
25.	CRLMP/1202/2026 [ODHCO10583332026] MEMO	JYOTIRMAYEE DASH V/S STATE OF ODISHA	BYOMAKESH TRIPATHY S.RATH, A.PATTANAIAK, D.K.BIDHAR, N.MAHANTA, S.M.A.DAS
26.	CRLMP/1203/2026 [ODHCO10582962026] MEMO	PRAVAT KUMAR MUDULI V/S STATE OF ODISHA	BYOMAKESH TRIPATHY S.RATH, A.PATTANAIAK, D.K.BIDHAR, N.MAHANTA, S.M.A.DAS
27.	CRLMP/1320/2026 [ODHCO10660162026] (Order sheet received from court on 17.09.2026. Order dated 7.9.2026 may kindly be seen.) MEMO	JANMNJAYA SAHANI V/S STATE OF ODISHA	ASHIS KUMAR MISHRA R.BEHERA
28.	CRLMP/1654/2026 [ODHCO10750992026] MEMO	BIJAYA KUMAR PANDA V/S STATE OF ODISHA	GOPAL CHARAN MOHANTY S.ACHARYA
29.	CRLMP/1687/2026 [ODHCO10774582026] MENTION	KALINGA COMBINES PRIVATE LIMITED,BHUBANESWAR V/S STATE OF ODISHA	AVIJIT PATNAIK S.MOHAPATRA, S.P.MOHARANA, R.K.PATI, A.N.DAS, D.PRUSTY, A.MISHRA
30.	CRLMP/1716/2026 [ODHCO10784342026] MEMO	RANJAN KUMAR KAR V/S STATE OF ODISHA	SARAT KUMAR JENA L.PRADHAN, S.K.SWAIN, P.PARIDA, R.PRADHAN
31.	CRLMP/1734/2026 [ODHCO10793392026] MEMO	STATE OF ODISHA MANO RANJITA BEHERA V/S STATE OF ODISHA	RESHMA BEHERA

FOR ORDERS - FRESH BAIL APPLICATIONS U/S 439 Cr.P.C / 483 BNSS.

32.	BLAPL/9054/2026 [ODHCO10682842026] (For orders reg. Bail. Sys. gen. FIR match case details is at flag 'A'. M/S. Bijaya Kumar	PAPUNA JENA V/S STATE OF ODISHA	SIDHARTHA MISHRA S.MISHRA, R.MISHRA, D.SWAIN, ER.S.MOHANTY, M.K.BARAL, S.S.PATI, S.PANDA, S.SAHOO M/S BIJAYA KUMAR RAGADA, T.
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	Ragada and associates have appeared on behalf of informant.)		D.K. DORA, P.E. DASH
33.	BLAPL/9055/2026 [ODHC010682922026] (For orders reg. Bail. Sys. gen. FIR match case details is at flag 'A'. Bijaya Kumar Ragada, and associates have appeared on behalf of informant.)	PAPUNA JENA V/S STATE OF ODISHA	SIDHARTHA MISHRA S.MISHRA, R.MISHRA, D.SWAIN, ER.S.MOHANTY, M.K.BARAL, S.S.PATI, S.PANDA, S.SAHOO M/S. BIJAYA KUMAR RAGADA, T.DHIREN KUMAR DORA, P.E. DASH
34.	BLAPL/9056/2026 [ODHC010323362026] (For orders reg. Bail. Sys. gen. FIR match case details is at flag 'A'. Copy of common disposal order passed in BLAPL 5326/26, 3209/26, 3218/26 & 3222/26 is at flag "B" arising out of same Fir.)	SUBASH CHANDRA PANI @ AMULYA V/S STATE OF ODISHA	SARAT KUMAR JENA S.K.SWAIN, L.PRADHAN, P.PARIDA, R.PRADHAN
35.	BLAPL/9058/2026 [ODHC010544452026] (For orders reg. Bail. Sys. gen. FIR match case details is at flag 'A'. Copy of the disposal order passed in BLAPL 8378/22, 1393/25, 8482/25 & 12832/25 are at flag "B, C, D & E " resp arising out of same Fir.)	ANIL GARTIA V/S STATE OF ODISHA	NIRANJAN PANDA J.RANI, P.SABAT
36.	BLAPL/9060/2026 [ODHC010655712026] (For orders reg. Bail. Sys. gen. FIR match case details is at flag 'A'. Annexure-1 (Page 8 to 12) is in closed envelope.)	PARLIA RANA @ RAMADHAR RANA V/S STATE OF ODISHA	MANAS KUMAR CHAND R.R.MISHRA, S.K.GOUDA, S.SUBHADARSHINI
37.	BLAPL/9061/2026 [ODHC010662062026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.)	RAM PRAKASH JAISWAL V/S STATE OF ODISHA	SUSIL KUMAR PATTNAIK S.C.BARIK, S.MOHAPATRA
38.	BLAPL/9062/2026 [ODHC010676242026] (For Orders reg. Bail Sys. Gen. FIR match case details is at flag 'F')	RUDRA NARAYAN SAHOO @ KEMPA V/S STATE OF ODISHA	SUSAMPAD HOTA J.SAHOO
39.	BLAPL/9064/2026 [ODHC010669112026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Copies of disposed order passed in BLAPL No.1439 of 2025, BLAPL No.2203 of 2026 are at Flag B & C resp.)	RANGALAL PURTY V/S STATE OF ODISHA	LAXMIDHAR MAHAPATRA D.MOHANTY, A.K.DAS, J.BISWAL
40.	BLAPL/9066/2026 [ODHC010681352026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.)	ABHAYA NAURI V/S STATE OF ODISHA	SATYA MAHAPATRA D.K.SAHOO
41.	BLAPL/9067/2026 [ODHC010654092026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Annexure-1 & 2 in an envelope and kept in the section. Copy of disposed order passed in BLAPL No.9859 of 2025 is at Flag B.)	PRAKASH MOHANTY @ PRATYUSH V/S STATE OF ODISHA	MANOJ KUMAR PANDA S.S.CHHUALSINGH, T.LENKA
42.	BLAPL/9069/2026 [ODHC010659412026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Annexure-1 in an	DHANIRAM JANI @ BUTI V/S STATE OF ODISHA	UMAKANTA BARIK R.B.ROUT

	envelope and kept in the section)		
43.	BLAPL/9073/2026 [ODHC010666872026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Annexure-1 in an envelope and kept in the section.)	PURNA CHANDRA SINGH @ MINA SINGH V/S STATE OF ODISHA	SURYAKANTA JENA A.MAHARANA
44.	BLAPL/9076/2026 [ODHC010455282026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Annexure-1 &2 in an envelope and kept in the section.)	SURAJ PUJARI V/S STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY L.N.PATEL, M.SAHOO, A.RAY, A.MOHANTY
45.	BLAPL/9077/2026 [ODHC010676112026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.)	OMKARNATH THAKUR V/S STATE OF ODISHA	SHIBANI SHANKAR PRADHAN B.P.PRADHAN, J.R.PUROHIT
46.	BLAPL/9078/2026 [ODHC010678752026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A.)	DOLA HERNA @ DOLAMANI HERNA @ DALAMANI HERNA V/S STATE OF ODISHA	BIKASH CHANDRA PARIJA
47.	BLAPL/9079/2026 [ODHC010596232026] (For Orders reg. Bail. Sys. gen. FIR match case details is at Flag A. Annexure-1 in an envelope and kept in the section.)	ALOK GARDIA V/S STATE OF ODISHA	TOFAN KUMAR SAHOO B.R.SWAIN
48.	BLAPL/9082/2026 [ODHC010676192026] (For orders reg. Bail. Certified copy filed by the counsel for the petitioner is at flag 'A'. Sys. gen. trial court match case details is at flag 'B'.)	ISMAIL KHAN V/S STATE OF ODISHA	SURYAKANTA DWIBEDI R.K.MAHANTA, S.S.DASH, S.K.BEHERA, K.M.HATI
49.	BLAPL/9087/2026 [ODHC010644802026] (For orders reg. Bail. Sys. gen. trial court match case details is at flag 'A'.)	MANORANJAN ROUL V/S STATE OF ODISHA	SAHASRANSU SOURAV D.MOHANTY,T.P.TRIPATHY,A.MOHANTY,S.S.NAYAK
50.	BLAPL/9088/2026 [ODHC010660982026] (For orders reg. Abail. Sys. gen. FIR match case details is at flag 'A'.)	GOPINATH MAHARANA V/S STATE OF ODISHA	ROHIT RANJAN RAY P.K.SAMAL, N.K.SEN, S.R.MISHRA
51.	BLAPL/9089/2026 [ODHC010649462026] (For orders reg. Bail. Copy of disposal order passed in BLAPL 1555/26 of same petitioner with same FIR no. is at flag 'A1'. Copy of disposal order passed in BLAPL 12604/25 of same petitioner is at flag 'A2'. Sys. gen. FIR match case details is at flag 'B'.)	JAN MOHAMMAD YASIN@JAN MOHD@JAN MOHAMMAD V/S UNION OF INDIA(DRI)	BIJAY KUMAR BEHERA A.GOUDA
52.	BLAPL/9090/2026 [ODHC010671852026] (For orders reg. Bail. Additional document (Instructions) is at flag 'B' Sys. gen. FIR match case details is at flag 'A'.)	DR. SATYAJIT BEHERA V/S STATE OF ODISHA	GOUTAM CHARAN ROUT D.K.SWAIN, A.SWAIN, R.C.SAHOO, S.BISWAL
53.	BLAPL/9093/2026 [ODHC010673962026] (For orders reg. Bail. Sys. gen. trial court match case details is at flag 'A'.)	SUBRAT PRADHAN V/S STATE OF ODISHA	SURYAKANTA DWIBEDI R.K.MAHANTA, S.S.DASH, K.M.HATI, S.K.BEHERA

54.	BLAPL/9094/2026 [ODHC010673972026] (For orders reg. Bail. Copy of disposal order passed in BLAPL 7476/25 with same FIR no. is at flag 'A'. Sys. gen. FIR match case details is at flag 'B'.)	TAPAN ADSULIA @ BHOI V/S STATE OF ODISHA	SURYAKANTA DWIBEDI R.K.MAHANTA, S.S.DASH, K.M.HATI, S.K.BEHERA
55.	BLAPL/9095/2026 [ODHC010677182026] (For orders reg. Bail. Copy of disposal order passed in BLAPL 5915/26 of same petitioner with same FIR no. is at flag 'A'. Sys. gen. FIR match case details is at flag 'B'.)	SANJEET BERIHA V/S STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY
56.	BLAPL/9098/2026 [ODHC010667382026] (For orders reg. Bail. Copy of disposal order passed in BLAPL 5033/26 of same petitioner with same FIR no. is at flag 'A1'. Copy of disposal order passed in BLAPL 6753/26 with same FIR no. is at flag 'A2'. Sys. gen. FIR match case details is at flag 'B'.)	AJIT SANDHA V/S STATE OF ODISHA	PRASANJEET PARIDA
	WITH BLAPL/9131/2026 [ODHC010667342026] (For orders reg. bail (i) The system generated F.I.R match is at Flag-A. (ii) The common disp. of order of BLAPL Nos- 5033/2026 , 5036/2026 & 5050/2026 (same petitioner) , same FIR , is at Flag-B .)	UTTAM BIBHAR V/S STATE OF ODISHA	RAJESH PRADHAN
	WITH BLAPL/9630/2026 [ODHC010724092026] (For orders reg. BAIL. Order copy of disposed case BLAPL No.5033/2026 is at flag-'A'. Order copy of disposed case BLAPL No.6753/2026, having same petitioner is at flag-'A1'. System gen. FIR details is at flag-'A'.)	MIKUN MOHARANA V/S STATE OF ODISHA	SARAT KUMAR JENA L.PRADHAN, S.K.SWAIN
	WITH BLAPL/9656/2026 [ODHC010723882026] (For orders regarding bail. Copy of order passed in BLAPL No.5033/2026,5036/2026 & 5050/2026 as disposed of case is at flag 'A'. System generated FIR details is at Flag 'B'.)	CHAKRADHAR CHHATAR V/S STATE OF ODISHA	SARAT KUMAR JENA L.PRADHAN, S.K.SWAIN
57.	BLAPL/9099/2026 [ODHC010678792026] (For orders reg. Bail. Sys. gen. trial court match case details is at flag 'A'.)	ROHITA PATEL V/S STATE OF ODISHA	GOKULANANDA SAHU U.K.PANDA, B.RANA
58.	BLAPL/9103/2026 [ODHC010675742026] For orders reg. Bail 2. Along with BLAPL/9264/2026 pending case with separate note. 3. System gen. FIR match details is at flag 'A'.)	MINA HANTAL V/S STATE OF ODISHA	MANGU NANDY D.K.PANDA
	WITH BLAPL/9264/2026 [ODHC010691382026] For Orders reg. Bail (i)System generated FIR match arising out of same FIR no. is at Flag-A. (ii) Along with BLAPL/9103/2026, pending	DHANESWAR HANTAL @ DHANESH HANTAL V/S STATE OF ODISHA	MANGU NANDY D.K.PANDA

	case arising out of same FIR no.		
59.	BLAPL/9106/2026 [ODHC010682972026] For orders reg. Bail 2. Copy of case details of disp. of order in BLAPL/1952/2024 arising out of same FIR,in which the present petitioner had approached as petitioner no. 2 and it has been disposed as against him is at flag 'B'. 3. System gen. FIR match details is at flag 'A'.	PRASANNA SA V/S STATE OF ODISHA	BHARAT BHUSAN ROUTRAY
60.	BLAPL/9110/2026 [ODHC010583652026] For orders reg. Bail 2. System gen. FIR match details is at flag 'A'.	PRASANNA DALEI @ PRASANNA KU DALEI V/S STATE OF ODISHA	KHAGESWAR BEHERA A.BEHERA, M.S.BEHERA
61.	BLAPL/9111/2026 [ODHC010559302026] For orders reg. Bail 2. System gen. FIR match details is at flag 'A'.	KUNA ORAM V/S STATE OF ODISHA	MANAS KUMAR CHAND D.P.MISHRA
62.	BLAPL/9113/2026 [ODHC010683182026] For orders reg. Bail 2. Copy of case details of disp. of orders in BLAPL/987/2025 & BLAPL/7321/2025 arising out of same FIR,in which the present petitioner had approached as petitioner no. 2 and it have been disposed as against him are at flag 'B' & 'C'. 3. System gen. FIR match details is at flag 'A'.	MAHESWAR SINGH V/S STATE OF ODISHA	SANJAYA NARAYAN SAHOO R.K.SAHU, P.BEHERA
63.	BLAPL/9114/2026 [ODHC010625182026] For orders reg. Bail 2. System gen. trial court match details is at flag 'A'.	KRUSHNA CHANDRA NAYAK V/S STATE OF ODISHA	RABINDRANATH BARIK
64.	BLAPL/9115/2026 [ODHC010680422026] For orders reg. Bail. 2. Copy of case details of disp. of order in BLAPL/6410/2026 arising out of same FIR,in which the present petitioner had approached as petitioner no. 2 and it has been disposed as against him is at flag 'B'. 3. System gen. FIR match details is at flag 'A'.	DIBYA SHANKAR NAIK V/S STATE OF ODISHA	BIRAJA PRASANNA DAS J.S.MAHARANA, S.DAS, R.P.NAYAK, N.MOHANTY, G.MOHANTY
65.	BLAPL/9120/2026 [ODHC010639952026] For orders reg. Bail 2. System gen. FIR match details is at flag 'A'. 3. Annexure -1 kept in envelope is kept separately at the section.	DEEPAK SAHOO @ SIBUNA @ RAHUL V/S STATE OF ODISHA	AMLAN SHAKTI PAUL A.MOHANTY, P.MARTHA
66.	BLAPL/9122/2026 [ODHC010682982026] For orders reg. bail (i) The system generated FIR match report is at Flag-A.	PAPUNA JENA V/S STATE OF ODISHA	SIDHARTHA MISHRA S.MISHRA, R.MISHRA, D.SWAIN, ER.S.MOHANTY, M.K.BARAL, S.S.PATI, S.PANDA, S.SAHOO M/S.BIJAYA KUMAR RAGADA, T.D.K.DORA, P.E.DASH
67.	BLAPL/9124/2026 [ODHC010648322026] For orders reg. bail (i) The system generated FIR match report is at Flag-A .	PITABASA MOHANTY @ DANDA @ PITABAS MOHANTY V/S STATE OF ODISHA	SUDHANSU SEKHAR DASH

68. BLAPL/9126/2026 [ODHCO10655062026] For orders reg. bail (i) The system generated F.I.R match is at Flag-A.	MITHUN NATH V/S STATE OF ODISHA	PANCHANAN PANIGRAHI B.K.PANDA
69. BLAPL/9132/2026 [ODHCO10669082026] For orders reg. bail (i) The system generated F.I.R match is at Flag-A. (ii) The earliest disp. of order of BLAPL No-12154/2023 & BLAPL No-5817/2026 (same petitioner), are at Flag-B & C.	SK.IMRAN @ SADAM @ SK. IBRAHIM V/S STATE OF ODISHA	DEEPAK RANJAN PARIDA C.RAY
70. BLAPL/9135/2026 [ODHCO10685892026] For orders reg. bail (i) The system generated F.I.R match is at Flag-A. (ii) The disp. of orders of BLAPL nos-11589/2023 (earliest) , 5261/2024 , 3849/2025 , 10824/2025 , 10183/2025 , 4003/2025(same petitioners all) , are at Flag-B1 to B6 .	SARAT KUMAR DEY @ SARAT KU. DEY V/S STATE OF ODISHA	JYOTIRMAYA SAHOO S.K.PATTNAIK
71. BLAPL/9137/2026 [ODHCO10686352026] For orders reg .bail (i) The system generated F.I.R match report is at Flag-A. (ii) The disp. of order of BLAPL Nos-12310/2025 , same FIR & petitioner ,is at Flag- B1 .	SANJAYA @ SANJAY GURLA V/S STATE OF ODISHA	GOKULANANDA SAHU U.K.PANDA, B.RANA
72. BLAPL/9138/2026 [ODHCO10687832026] For orders reg .bail (i) The system generated F.I.R match report is at Flag-A.	SANKAR MALLICK V/S STATE OF ODISHA	AMLAN SHAKTI PAUL A.MOHANTY
73. BLAPL/9139/2026 [ODHCO10688172026] For orders reg .bail (i) The system generated F.I.R match report is at Flag-A. (ii) The disp. of orders of BLAPL Nos-1964/2026 , 1900/2026 , 2081/2026 ,3063/2026 & 3570/2026 , 441/2026 , 4883/2026 , 5946/2026 , 5916/2026 , 6282/2026 & 6402/2026 , same FIR , are placed at Flags- B1 , B2 , B3 , B4 , B5 , B6 , B7 respectively .	SAROJ KUMAR JENA V/S STATE OF ODISHA	PRADEEP KUMAR PRADHAN S.MOHAPATRA
74. BLAPL/9140/2026 [ODHCO10681732026] For orders reg .bail (i) The system generated lower court match report is at Flag-A. (ii) Along with BLAPL No-9497/2026 , same lower court match , pending case. WITH BLAPL/9497/2026 [ODHCO10710632026] For orders reg. Bail. 2. Sys. gen. trial court match case details is at flag 'A'. Along with BLAPL 9140/26 a pending case with separate note arising out of same trial court match case no.	AKSHAYA KUMAR DIGAL V/S STATE OF ODISHA SHRABANA BAGARTI V/S STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) SIDHARTHA SANKAR RAY (2)
75. BLAPL/9143/2026 [ODHCO10666652026] For orders reg Bail. (i)Copy of	LIPU @ BIBEKANANDA ARUK V/S	PRAKASH KUMAR MISHRA R.K.SAHOO, S.S.SATYADARSHI, S.PANDA, J.J.R.YADAV, J.R.NAYAK

- FIR is kept inside a sealed cover.(ii)System generated FIR details report is placed at Flag 'A'.
76. BLAPL/9145/2026 [ODHC010683962026]
For orders reg Bail.(i) System generated copy of FIR details report is placed at Flag 'A'.
77. BLAPL/9147/2026 [ODHC010676172026]
For orders reg Bail.(i)BLAPL No. 9853 of 2026 having same FIR is still pending.(ii) System generated copy of FIR details report is placed at Flag 'A'.
WITH BLAPL/9853/2026 [ODHC010731522026]
For orders reg. Bail. 2. Sys. gen. FIR match case details is at flag 'A'. 3.
BLAPL/9147/2026 is a pending case arising out of same FIR.
78. BLAPL/9148/2026 [ODHC010676732026]
For orders reg Bail.(i) System generated copy of FIR details report is placed at Flag 'A'
79. BLAPL/9151/2026 [ODHC010635512026]
For orders reg Bail.(i) Copy of FIR is kept inside a sealed cover.(ii)System generated copy of FIR details report is placed at Flag 'A'
80. BLAPL/9152/2026 [ODHC010614802026]
For orders reg Bail.(i) System generated copy of FIR details report is placed at Flag 'A'.
81. BLAPL/9153/2026 [ODHC010633522026]
For orders reg Bail.(i) System generated copy of FIR details report is placed at Flag 'A'.

STATE OF ODISHA

JYOTIRMAYA
MAHANAND
V/S
STATE OF ODISHA

ARUN KUMAR BUDHIA
A.K.PARIDA

NILU BARAL
V/S
STATE OF ODISHA

DEEPAK RANJAN PARIDA
A.K.JENA, C.RAY

SARAJA KUMAR SAHOO
@ SAROJ
V/S
STATE OF ODISHA

DEEPAK RANJAN PARIDA
A.K.JENA, C.RAY

MD. SORAB
V/S
STATE OF ODISHA

SK. ZAFARULLA
S.PATTANAIK

KANDARPA GOCHHAYAT KEDARNATH SAHOO
V/S
STATE OF ODISHA

MIKHAL GAMANGA
V/S
STATE OF ODISHA

SANTOSH KUMAR MAHANTY

NABIN BAHADUR
V/S
STATE OF ODISHA

UPENDRA KUMAR PANDEY
E.D.LUGUN,K.N.SINGH

FOR ORDERS

82. CRLMP/995/2026 [ODHC010483772026]
(Order No. 02 and 03 dated 18.08.2026 may kindly be seen. Mediation report dated 11.09.2026 is at Flag"B", may kindly be seen. Mediation report dated 30.10.2026 is at Flag"C", may kindly be seen. M/S Jyoti Ranjan Deo and associates appears for O.P.No. 1 and 2 vide Vnama. I.A. No. 173 /2026 is at flag "A" for appropriate order. Receipt of service of a copy of the petition with annexures received.)
WITH CRLMP/774/2026 [ODHC010454422026]
(Receipt showing service of a copy of the petition with annexures on Mr. Mishra, learned counsel for the opposite party not received. Order dtd. 18.08.2026 may

RAJESH KUMAR
PATTNAIK
V/S
BARSHA PATTANAYAK

UMA CHARAN MISHRA
A.MISHRA, J.K.MAHAPATRA,
S.DASH
JYOTI RANJAN
DEO,A.K.DASH,A.MOHARANA

BARSHA PATTANAYAK
V/S
RAJESH KUMAR
PATTNAIK

JYOTI RANJAN DEO,GAUTAM MISRA
(SR. ADV.),
A.K.DASH, A.MOHARANA
ASHUTOSH
MISHRA,J.K.MAHAPATRA,S.DASH

kindly be seen.)

FOR ORDERS - APPLICATIONS FOR MODIFICATION OF ORDERS / EXTENSION OF TIME

- | | | |
|---|--|---|
| 83. CRLMC/2405/2022
[ODHC010580292022]
(IA No. 2905/2026 is at fl.C for V/S
modification of judgement dt. 30.09.2026.Copy not served. A disp of case.) | M/S.TATA STEEL
LIMITED
STATE POLLUTION
CONTROL BOARD,BBSR | SARADA PRASANNA SARANGI
S.SATYAKAM, A.DAS,
A.KHANDELWAL
M/S.BIKRAM PRATAP
DAS,S.MISHRA |
| 84. CRLMC/2406/2022
[ODHC010580352022]
(IA No. 2906/2026 is at fl.2 forV/S
modification of judgement dt. 30.09.2026.Copy not served. A disp of case.) | M/S.TATA STEEL
LIMITED
STATE POLLUTION
CONTROL BOARD,BBSR | SARADA PRASANNA SARANGI
S.SATYAKAM, A.DAS,
A.KHANDELWAL
M/S.BIKRAM PRATAP
DAS,S.MISHRA. |
| 85. CRLMC/1432/2026
[ODHC010294972026]
(I.A. No. 2911/2026 is at Flag B for modification of order. (copy not served).A disp of case.) MENTION | DHRUTI RANJAN
MOHANTY
V/S
STATE OF ODISHA | SUJIT KUMAR DAS
R.K.DAS, R.B.DAS
JYOTI RANJAN DEO, A. KUMAR
DASH, A. MOHARANA |

FOR ORDERS - CRLMC U/S 482 Cr.P.C./ 528 BNSS

- | | | |
|--|---|--|
| 86. CRLMC/2661/2005
[ODHC010343162005]
(Letter no. 1155 dt. 26.09.2026 received from Addl.Dist & session judge, jagatsinghpur reg extension of time to dispose CT case no. 04/2020 arising out of GR case no. 14/2005 placed at fl.K may kindly be seen. A disp of case.) | KARTIK CH.DASH
V/S
STATE | M/S.DEBASIS SARANGI
B.K.SHARMA, G.K.DASH,
A.K.MOHANTY |
| 87. CRLMC/691/2026
[ODHC010138082026]
(A memo filed by the counsel for the petitioner is at flag-"2" for withdrawal of the case.) | RANJITA SAHU
V/S
STATE OF ODISHA | MIHIR KANTA RATH
B.K.NAYAK |
| 88. CRLMC/953/2026
[ODHC010184492026]
(IA No. 2887 Of 2026 is at flag- B for withdrawal of this case and return of original documents (copy not served). Notice issued to Op.2 returned unserved with a postal endorsement "Addressee can't be located" (Photocopy of unserved notice attached at flag-A).) MEMO | JIBAN MOHAN NAYAK @
JEEBAN MOHAN NAYAK
V/S
STATE OF ODISHA | RAMANIKANTA PATTANAIK,
RAMAKANTA NAYAK
R.R.ROUT, M.ROUTRAY, A.PANDA,
B.P.SAHOO, S.SWAIN |
| 89. CRLMC/3070/2026
[ODHC010658792026]
(AD returned from OP-02 after being received by her mother is kept in the record.) MEMO | NAGEN KUMAR NAIK
V/S
STATE OF ODISHA | BIKASH KUMAR DASH
B.K.KUND |
| 90. CRLMC/3355/2026
[ODHC010715332026]
(order dt. 23.09.2026 may kindly be seen. IA No. 2571 Of 2026 is at flag-A for exemption from filing of C.Copy of FIR as well as Final Form in Berhampur Vig. P.S. Case No.45/2016.) Spec.Adj | E.SANKAR RAO
V/S
STATE OF ODISHA(VIG.) | PRATEIK PARIJA,LALATENDU
SAMANTARAY(SR ADV)
L.K.MAHARANA, R.JENA,
S.MOHAPATRA, S.MOHANTY
NIRANJAN MOHARANA |
| 91. CRLMC/3461/2026
[ODHC010727462026]
(I.A. No. 2934/2026 is at Flag 'B' for early hearing of the case. I.A. No. 2577/2026 is at Flag 'A' for appropriate orders. A.S.C. to obtain instruction. | INDRAMANI SAHOO
V/S
STATE OF ODISHA | GOPAL KRUSHNA NANDA,S.C.
TRIPATHY, B.S. SHARMA |

THIS MATTER STANDS

ADJOURNED AFTER ENSUING

PUJA VACATION.) MEMO

WITH CRLMP/1711/2026

[ODHC010786992026]

**(I.A. No. 372/2026 is placed at
flag 'A' for appropriate
direction.)**

92. CRLMC/3803/2026

[ODHC010794462026]

(I.A.No-2865/2026 is at flag-"1"V/S

**for exemption of filing c.copy
of F.I.R.) MEMO**

INDRAMANI SAHOO

V/S

STATE OF ODISHA

DURYODHANA

SAMANTARAY @ RANKA

STATE OF ODISHA

BHARAT SWAROOP

SHARMA,SURESH CHANDRA

TRIPATHY, G. NANDA

G.K.NANDA

MANAS RANJAN DHAL

L.B.RAY, R.EKKA

FOR ORDERS - CRIMINAL APPEALS

93. CRLA/278/2017

[ODHC010165942017]

(Order dtd. 10.08.2026 &

02.09.2026 may kindly be

seen. IA No. 2017/2026 is at fl.STATE OF ORISSA

A-12 for bail. Custody

certificate of appellant at fl.A-

14. Surrender certificate of the

appellant kept at fl. A-13.

Order of Hon'ble Apex Court is

at fl. A-8. Deposition copy filed

by the ld. counsel for the

appellant kept in record,

Photocopy of TCR and copy of

paper book placed in seal

cover. TCR available in B.C.

No. 30010294. State to obtain

instruction.) MENTION

94. CRLA/672/2018

[ODHC010492982018]

(Order No. 08 dtd. 05.08.2026

may kindly be seen.

IA.1649/18 at fl.A for bail.

IA.1650/18 at fl.B for stay

realization of fine. IA

no.590/25 at fl.C for bail. IA no

1192/26 is at Fl. E for stay

realization of fine. IA No.

1154/2025 is at flag-K for bail

of the appellant no. 02 .

Surrender certificate is at flag-

G may kindly be seen. State to

obtain instruction regarding

the custody certificate,

criminal antecedent and jail

conduct. With Photo copy of

TCR in sealed cover.) MEMO

95. CRLA/668/2021

[ODHC010801342021]

(IA No.751/26 at fl. C for

releasing the petitioner on bail.STATE OF ODISHA

State to obtain instruction.

Copies of judgments are filed

in court & same is at fl. X.

With photo-copy of TCR in

envelope.)MEMO

WITH CRLA/756/2021

[ODHC010874352021]

(IA no 2544/25 at Fl. E for bail.STATE OF ODISHA

IA. 1375/21 is at fl.A for

condonation of delay. IA.

1374/21 is at fl.B for stay

realization of fine. State to

obtain instruction. TCR placed

below in envelope.. Custody

certificate has been filed in

court and same kept in record

RANJAN MOHANTA

V/S

STATE OF ODISHA

SANTU@SANTOSH

KUMAR SAHOO

V/S

KALU SATPATHY

V/S

STATE OF ODISHA

ABHAYA KUMAR PARIDA

M/S.SAROJ KUMAR

ROUTRAY,S.SATAPATHY,AK.

SRICHANDAN,

A.K.BUDHIA,A.K.SAHOO,S.R.PATI

BIKRAM CHANDRA GHADEI

R.B.MISHRA, N.PANDA

SURYA NARAYAN MISHRA

at fl. D for your kind perusal.) WITH JCRLA/46/2022 [ODHC010324242022] (IA. 55/25 is at fl.C for stay of sentence & realization of fine IA. 72/26 is at fl.E for bail. State to obtain instruction. With photo copy of TCR. State to obtain custody certificate of this appellant. Copy of TCR placed in sealed cover.)	BATA KRUSHNA BARIK@BATU V/S STATE OF ODISHA	A.K.BEURA, (RAJIB BIHARI MISHRA, K.PANIGRAHI), (YUBARAJ PAREKH)
96. CRLA/560/2022 [ODHC010454302022] (Orders dtd. 27.03.2023, 07.12.2024, 14.11.2025 & 08.09.2026 & 24.09.2026 may kindly be seen. IA No. 191/2026 is at fl. P for relaxation of bail condition. IA No. 1313/2026 is at fl.Q for bail. Prisoner's petition dtd. 03.07.2026 & 05.10.2026 at fl. R & fl. S respectively have been received for engagement of Adv. Ajaya Maharana in place of Adv. Akhaya Biswal may kindly be perused. M/S Ramesh Chandra Maharana & Ajay Kumar Maharana have also filed Vnama in this regard without taking consent of the counsels earlier engaged. SR of notice issued to the informant/victim is not yet received. Photocopy of TCR kept in sealed cover.) Spec Adj.	ANANDA ROUT V/S STATE OF ODISHA	AKHAYA BISWAL,RAMESH CHANDRA MAHARANA,A K MOHARANA A.BISWAL, D.RAY CHOUDHURY M/S.DURGA PRASAD PATTNAIK, MITHUN DAS, SUSANTA DAS, SUDARSAN BEHERA, KABIRAJ PRADHAN
97. CRLA/944/2023 [ODHC010669912023] (Order dtd. 24.08.2026 may kindly be seen. I.A No. 2029/2023 at fl. B for stay of fine. I.A No.2030/2023 at fl. C for Bail. State to obtain criminal antecedent & jail conduct. With Copy of TCR placed in envelope.) MEMO	BUDHIA @ GANGADHAR MAHALIK V/S STATE OF ODISHA	DEVASHIS PANDA S.PANDA, A.MEHTA AMULYA RATNA PANDA, S. DASH
98. CRLA/1247/2023 [ODHC010925022023] (Order dtd.31.08.2026 may kindly be seen. IA No.2784/2023 at fl. B for stay of fine. I.A. NO. 2810/24 is at fl.'C' for Bail. IA No. 1895/26 at fl. E for bail. Surrender certificate at fl. F may kindly be seen. State to obtain instruction .With photo copy of TCR & PB placed below in envelope.) MENTION	MAHENDRA ORAM V/S STATE OF ODISHA	RAJJEET ROY S.SOURAV, T.P.TRIPATHY, A.MOHANTY
WITH JCRLA/153/2023 [ODHC010951192023] (Order dtd. 31.08.2026 and 04.05.2026 may kindly be seen. IA No. 244/2026 is at fl.F for bail for appellant No. 01. Custody certificate of the appellant No.01 annexed herewith. Surrender certificate of appellant No.1 kept on record. State to obtain custody certificate, criminal antecedent and jail conduct of	LALINDRA ORAM V/S STATE OF ODISHA	MR. KARUNA KAR NAYAK, M/S. PRANAB KUMAR SAMANTRAY, G.C.SAHU

	the appellant. A PB and photocopy of TCR placed below in sealed cover.) WITH CRLA/268/2024 [ODHC010219212024] (Order dtd. 31.08.2026 and Order No. 03 dtd. 21.05.2024 may kindly be seen. IA no. 2287/2025 at fl. D for bail. IA no. 667/2024 at fl. B for stay realization of fine. Surrender certificate of the appellant placed on record at fl.E. Soft copy of TCR uploaded in server. With PB & photocopy of TCR placed in sealed cover.)	KISHORE EKKA V/S STATE OF ODISHA	SAMARENDRA BAHADUR B.B.BEHERA
99.	JCRLA/72/2023 [ODHC010498752023] (Order dtd. 05.08.2026 & 02.09.2026 may kindly be seen. IA no.176/25 at fl. B for bail. Prisoner's petition at fl. A praying for engagement of Ld. Adv Mr. Chitta Ranjan Sahu and associates. V. Nama filed. Deposition copy of witness kept in sealed cover. State to obtain custody certificate, jail conduct & criminal antecedent of the appellant. State to obtain instruction. Softcopy of TCR sent to digitisation for uploading in server.) MENTION	CHEMAN @ CHEMA NAYAK V/S STATE OF ODISHA	M/S. GAYATRI PATRA, (M/S. CHITTA RANJAN SAHU,S.R.SAHOO,J.R.PATTANAIK,P. K.MISHRA)
100.	JCRLA/136/2023 [ODHC010894282023] (Orders dtd.23.09.2026 & 28.11.2023 may kindly be seen. IA no. 196/2026 is at fl. A for bail. V.nama filed by Adv. Mr. Mithun Das on behalf of the informant. Custody certificate , criminal antecedent & jail conduct of the appellant kept in record. Receipt showing extra copy of brief served on ld. ASC not yet filed. PB not yet prepared. Softcopy of TCR sent to digitisation for uploading in server.) MEMO	SANKARSANA BEHERA V/S STATE OF ODISHA	BHAKTISUDHA SAHOO MITHUN DAS
101.	JCRLA/161/2023 [ODHC011018032023] (Order dtd.19.08.2026 and 03.01.2024 may kindly be seen. I.A. No. 318/2025 is at fl. B for bail. I.A. No. 319/2025 is at fl. C for stay of realization of fine. I.A. No. 70/2026 is at fl. D for interim bail. Prisoner's petition dtd. 07.03.2024 praying for engagement of Adv. Mr. Chitta Ranjan Sahu in place of M/S Kaberi Mohanty is at fl. A may kindly be perused. In this regard, Adv. Mr. Chitta Ranjan Sahu and Associate Advocates have filed V.nama. Subsequently another prisoner's petition dtd. 28.11.2024 received praying for reengagement of Adv. M/S Kaberi Mohanty in place of	HAPPY@PRASHANTA KUMAR SETHY V/S STATE OF ODISHA	MS. KABERI MOHANTY, (M/S CHITTA RANJAN SAHU, S.K. PARIDA, SAHELI SATYARUPA, TULSI DEVI RATNA)

- Adv. Chitta Ranjan Sahu is at fl. E may kindly be perused. State to obtain written instruction regarding service of notice from victim/informant. A photo copy of Paper book placed below in sealed cover. Soft copy of TCR sent to digitization for uploading.) MEMO
102. JCRLA/164/2023 [ODHC011018062023] (Orders dtd. 16.09.2026 and 14.08.2026 may kindly be seen. I.A. No. 435/25 is at fl. 'B' for bail. Prisoner's petition dt. 02.04.2025 is at fl.A for engagement of Adv. Suryakanta Dwibedi may kindly be seen Subsequently another Prisoner's petition dt. 14.07.2026 is at fl. D praying for engagement of Adv. Mr. S N Mishra (4) may kindly be seen. Present health condition report of the appellant is placed at fl. E alongwith custody certificate, jail conduct. State to obtain criminal antecedent of the appellant. SR of notice issued to victim/ informant through IIC, P.S., Baliguda not yet received. With PB and Photocopy of TCR kept in sealed cover.) MEMO
- NUPURA DIGAL@LUPURA MR. SATYA NARAYAN MISHRA,(SURYAKANTA DWIBEDI)
V/S STATE OF ODISHA
103. JCRLA/171/2023 [ODHC011054842023] (Order dt. 31.08.2026 may kindly be seen. IA no. 222/2026 is at fl.B for bail.IA No. 223/2026 is at fl.C for stay of fine. Prisoner's petition received for engagement of M/s. S K Routray ld. counsel is at fl.A also in this regard v.nama received. TCR kept below. State to obtain instruction.) MEMO
- BAIRAGI NAIK V/S STATE OF ODISHA
- SAROJ KUMAR ROUTRAY, CHANDAN SAMANTARAY
104. CRLA/71/2024 [ODHC010012452024] (Order dtd.19.01.2026 & 24.08.2026 may kindly be seen. I.A. No. 1547/2026 is at fl. D for bail. Adv. Mr. Abinash Acharya and associate Advocates have filed v.nama for appellant after obtaining consent from prev. counsel. Surrender certificate filed by is at fl. E may kindly be perused. Criminal antecedent, custody and conduct certificate for the appellant is at fl.F may kindly be perused. Comprehensive affidavit filed by ld. counsel for the appellant is at fl.G may kindly be perused. With Photocopy of TCR placed below.) MEMO
- NANDA@ASHOK BEHERA RABI NARAYAN MOHANTY M/S ABINASH ACHARYA, SN DAS, ABHAS MOHANTY, ABHISEK MOHANTY, S.DAS, A.K.SUBUDHI
V/S STATE OF ODISHA
105. CRLA/237/2024 [ODHC010195802024] (IA. No.2994/24 at fl.D for
- TUDU NANDA @ AJU V/S
- JYOTIRMAYA SAHOO,SAROJ KUMAR ROUTRAY S.K.PATTNAIK

	condonation of delay. Receipt showing service of IA. on ld. counsel for state not received. Objection to IA on behalf of ld. counsel for state not received. prisoner's petition received for engagement of Mr. S K Routray ld. counsel for the appellant in place of earlier engaged counsel also in this regard v.nama received.) MEMO	STATE OF ODISHA	
106.	CRLA/353/2024 [ODHC010248232024] (Order dtd. 17.12.2025 & 12.08.2026 may kindly be seen. IA no. 313/2026 at fl.F for extension of interim bail. IA no. 1994/2026 at fl.G for bail. Surrender Certificate is at fl. H may kindly be seen. Ld. Counsel for state to obtain custody certificate, criminal antecedent if any and his jail conduct of the appellant. With a paper book & photocopy of TCR.) WITH CRLA/394/2024 [ODHC010289262024] (Order dtd.12.08.2026 and 05.02.2025 may kindly be seen. IA No. 923/2024 at fl. C for bail. Ld. counsel for appellant is yet to collect paper book. Appearance memo filed by Mr. Ranjan Kumar Nayak, Adv. kept in record. Ld. Counsel for state to obtain custody certificate, jail conduct and criminal antecedent, if any, of the appellant. With A Paper book and photo-copy of TCR.) MEMO	DASARATHI GAMANGO V/S STATE OF ODISHA EROSH SABAR V/S STATE OF ODISHA	SUCHIT KUMAR NAYAK K.MOHANTY, S.S.DASH MR. RANJAN KUMAR NAYAK,BIBHU PRASAD CHHUALSINGH S.P.DASH, S.K.DASH
107.	CRLA/533/2024 [ODHC010380222024] (Order dtd. 09.01.25, dtd. 15.12.2025 and dtd. 19.08.2026 may kindly be seen. IA no. 280/25 at fl. B for bail. State to obtain custody certificate, criminal antecedent, if any against the appellant and his Jail conduct. Soft Copy of TCR available in digitization. Photo copy of TCR placed below in sealed cover.) MEMO	AKHI @ AKHAYA PARIDA V/S STATE OF ODISHA	LAXMINARAYAN PATEL (M/S. TARAPRASAD MOHAPATRA, M.MISHRA), T.D.K.DORA, M.SAHOO, J.GOCHHAYAT, H.K.MUDULI, A.RAY BIBHUTI BHUSAN MISHRA, G.R.NAYAK MR. S.K. ROUTRAY (AMICUS CURIAE).
108.	CRLA/646/2024 [ODHC010454912024] (Order dtd. 03.12.2025, 10.08.2026 and 31.08.2026 may kindly be seen. I.A No.1530/2024 at fl. A for stay of fine. I.A No.1531/2024 at fl. B for Bail. Consolidated cause title by Ld. counsel for the appellant is at fl. D may kindly be seen. Copy of depositions filed by Ld. Counsel for appellant is at fl. E may kindly be seen. Receipt showing service of extra copy of Brief & depositions filed. Soft copy of	SAMSAN KARADA @SAMANTA KARADA V/S STATE OF ODISHA	KISHORE KUMAR JENA S.N.DAS MS. AGNISIKHA RAY(AMICUS CURIAE)

	TCR supplied to Id. Amicus Curiae through e-mail. Soft copy of TCR available in digitization.) Adj.		
109.	CRLA/833/2024 [ODHC010572872024] (Order dtd 03.08.2026 and 28.09.2026 may kindly be seen. I.A. No- 1955 of 2024 is at Flag-C for stay realization of STATE OF ODISHA fine. I.A. No - 877/2026 is at flag -D for bail. State to Obtain custody certificate, criminal antecedents and conduct of the appellant during the interim bail Soft copy of TCR uploaded.) MENTION	GANESH @ SUBODHA MALLICK V/S STATE OF ODISHA	SANGRAM KESHARI ROUT CHANDAN TRIPATHY, BISWABHUSAN DAS, TIRTH KUMAR SAHU, SAMUKTA MUKHI NAIK, N.K.MOHANTY,P.K.SAHOO CHITTA RANJAN PATTNAIK, BASUDEV MOHAPATRA, K. MOHAPATRA
110.	CRLA/865/2024 [ODHC010630952024] (Order dtd: 04.09.2025 & 02.09.2026 may kindly be seen. I.A No. 2164/2024 at flag B for bail. I.A No. 2165/2024 at flag C for stay realization of fine. State to obtain custody certificate, jail conduct and criminal antecedent of the appellant. Soft copy of depositions served on Id. AGA by mail. Ld. counsel for the appellant yet to collect depositions. Soft copy of TCR uploaded.)	MADHU NAHAK V/S STATE OF ODISHA	PARTHA SARATHI DAS H.S.SAHU.
111.	CRLA/917/2024 [ODHC010631862024] (Order No. 09, dated 28.09.2026 may kindly be seen. I.A. No.- 2152 of 2024 is at Flag- " A " for stay realization of fine. I.A. No.- 2153 of 2024 is at Flag - " B " for grant of bail. Surrender Certificate of the Appellant at Flag "H". The Softcopy of TCR & softcopy of Paperbook are placed herewith. Softcopy of Paperbook has been supplied to Ld. counsel for both the parties. State to obtain instruction regarding criminal antecedent, custody certificate & jail conduct of the appellant.) Adj	GADADHARA@SADHU MANGARAJ V/S STATE OF ODISHA	K.P MISHRA, MITHUN DAS, PARTHA SARATHI DAS
112.	CRLA/948/2024 [ODHC010668402024] (Order dtd: 07.10.2026 may kindly be seen. I.A No. 2549/2026 at flag D for interim bail. TCR not yet received.) Spec.Adj	BABINI MALLIK V/S STATE OF ODISHA	DEBASNAN DAS S.S.PATNAIK, B.B.SAHOO, S.SATTPATHY, A.S.PRIYA
113.	CRLA/1008/2024 [ODHC010724892024] (Order No. 10 dated 12.10.2026V/S may kindly be seen IA no 2491/2024 is at flag A for bail. I.A. No. 2439/2025 is at flag "D" for early hearing of the bail application vide IA No. 2491/2024. IA No. 2492/2024 at flag B for stay realization of fine. Order No. 04 Dated- 23.04.2025 may kindly be	DALABEHERA SABITA DORA@D.SABITA DORA V/S STATE OF ODISHA	SOUBHAGYA KUMAR DASH S.K.TRIPATHY

	perused. Surrender report at flag "G" may kindly be perused. Soft copy of TCR and Paper book are placed herewith.) Spec.Adj WITH CRLA/1284/2024 [ODHC010887512024] (Orders dated: 16.01.2025, 23.06.2025, 23.09.2025 & 12.10.2026 may kindly be seen. I.A. No. 3189/2024 at flag-B for stay realization of fine & I.A. No. 3190/2024 at flag-C for bail. Digitized copy of TCR & Paper book are attached herewith.) Spec.Adj WITH JCRLA/185/2024 [ODHC010869562024] (Order no. 09 dated 12.10.2026V/S may kindly be seen I.A. No. 44/2025 is at flag "C" for stay realization of fine. I.A. No. 45/2025 is at flag "D" for interim bail. I.A. No. 46/2025 is at flag "E" for bail and suspension of sentence. Soft copy of TCR and PB placed herewith. State to file written objection to bail application.) Spec.Adj	PAPU SETHI V/S STATE OF ODISHA	SOUBHAGYA KUMAR DASH S.K.TRIPATHY
	114. CRLA/1093/2024 [ODHC010773272024] (Order dtd .28.11.2024, Dtd. 19.12.2024 , Dtd. 03.02.2025 and Dtd. 16.10.2025 may kindly be seen. I.A. No. 2490 of 2025 is at flag 'F' and I.A No. 1856/2026 is at flag 'J' for bail, Order No. 3 may kindly be seen. IA No. 2706 of 2024 is at flag 'B' for stay realization of fine. Xerox Copy of Depositions and additional document filed by ld. Counsel for appellant is at flag 'C' may kindly be seen. State to obtain custody certificate, jail conduct and criminal antecedents of the appellant. Soft Copy of TCR has been severd on both counsel for appellant and ld amicus curiae for informant. Soft Copy of Paperbook & Soft copy of TCR attached herewith.) Adj	DHANU NAYAK V/S STATE OF ODISHA	BAIJAYANTI MOHANTY,SATYA NARAYAN MISHRA (4) D.MAHANTY, B.PANDA RAKHI MISHRA
	115. CRLA/1122/2024 [ODHC010794712024] (Orders dated: 28.11.2024, 02.05.2025, 03.08.2026 & 12.10.2026 may kindly be seen. I.A. No.- 2793/2024 at flag-"A" for stay realization of fine amount, I.A. No.- 2472/2025 at flag-"E" for bail I.A. No.- 1844/2026 at flag-"F" for bail. State to submit report regarding service of notice on the informant/victim. Soft copy of TCR & Paper book are attached herewith.) Spec.Adj	MANTU@DEEPAK MALLIK V/S STATE OF ODISHA	DEEPAK KU SAHOO,BINI MISHRA, A. MISHRA, V. PATTNAYAK, C. PRAKASH
	116. CRLA/1186/2024 [ODHC010814282024]	KRUPASINDHU SAHU V/S	PANCHANAN PANIGRAHI,MR. SK. ZAFARULLA

Orders dtd: 13.11.2025 & 24.08.2026 may kindly be seen. I.A No. 1181/2026 at flag E for bail. Copies of depositions of P.W 1 to 12 filed by the ld. counsel for the appellant at flag D. Custody certificate & jail conduct of the appellant received at flag F. iv) State to obtain criminal antecedent of the appellant. Copy of PB served on. ld. AGA by mail soft copy of TCR & PB uploaded. (This case is ready for hearing).)	STATE OF ODISHA	H.K.DASH MANDAKINI PANDA
117. CRLA/1230/2024 [ODHC010867762024] (ORDER NO 4 Dated 30.10.2025 may kindly be seen . I.A. NO 3103 OF 2024 is at flag ' C ' for bail . State to obtain instruction with regard to service of Notice on the Informant . In the mean time Ld. advocate Suryakanta Dwibedi and associates filed V. nama in favour of the appellant without taking consent from the previously engaged counsel and the same kept in the record. Soft copy of TCR placed herewith .) MEMO	HARIHAR HARIJAN V/S STATE OF ODISHA	LALATENDU SAMANTARAY J.SAMANTARAY
118. JCRLA/85/2024 [ODHC010427272024] (Order dtd. 09.10.2026 may kindly be seen. IA no.24/26 at fl.G for extension of interim bail. Surrender report at fl. H may kindly be seen. IA No. 34/2026 at fl. J for interim bail. Medical documents in support of the above report annexed in the IA. State to verify authenticity of medical documents & verify the health condition of wife of appellant. With Photo-copy of TCR.) Spec. Adj.	KANDHA GOUDA V/S STATE OF ODISHA	SUMAN MODI(OHCLSC), DUSHMANTA SAHOO, A.P.BOSE
WITH CRLA/600/2024 [ODHC010428392024] (Order dtd. 08.01.2026 may kindly be seen. IA No.1445/2024 is at Flag-A for stay realization of fine. IA No. 1446/2024 is at Flag-B for bail. Soft copy of TCR is available in digitization section . With Photo-Copy of TCR.)	PURNA CHANDRA SWAIN @ PUNIA SWAIN V/S STATE OF ODISHA	BEDA PRAKASH PANDA A.MISHRA, L.PRADHAN, D.BEHERA
119. JCRLA/131/2024 [ODHC010561272024] (Order No. 03 dated 02.09.2026 may kindly be seen I.A. No. 96/2025 is at flag "A" for interim bail. I.A. No. 166/2025 is at flag "B" for bail. Soft copy of TCR received from ld Trial Court and placed herewith. Appeal memo yet to be filed by the Ld. Counsel for appellant No.2.)	PRAKASH BACHHA V/S STATE OF ODISHA	DEBASHIS ROUTRAY DR. BINODA KUMAR MISHRA B.K.MISHRA , CHITTARANJAN SAHU
120. CRLA/102/2025 [ODHC010032862025]	GOBINDA JENA V/S	DIBYARANJAN BEHERA H.S.DE0, H.S.SATAPATHY

	(Orders dtd: 28.07.2025 & 10.09.2026 may kindly be seen. I.A No. 199/2025 at flag B for stay realization of fine. I.A No. 1623/2026 at flag E for bail. Soft copy of TCR uploaded.) memo	STATE OF ODISHA	
121.	CRLA/282/2025 [ODHC010147182025] (Orders dtd: 29.07.2025 , 08.09.2025 & 17.08.2026 may kindly be seen. I.A No. 645/2025 at flag A for stay realization of fine. I.A No. 3017/2025 at flag C for bail. SR of notice issued to the informant through the IIC, Kabisurya Nagar P.S at flag D. State to obtain custody certificate, criminal antecedents and jail conduct of the appellant. Soft copy of TCR uploaded.) Adj.	JITENDRA SETHI V/S STATE OF ODISHA	MANAS KUMAR CHAND R.R.MISHRA, A.K.SAHOO, K.N.PANDA, S.K.GOUDA
122.	CRLA/298/2025 [ODHC010133432025] (Order NO 3 Dated 15.09.2025 may kindly be seen. I.A. NO 594 OF 2025 is at flag ' A ' for stay realization of fine. I.A. NO 595 OF 2025 is at flag ' B ' for bail . Learned Addl. Standing Counsel to obtain similar criminal antecedent .SOFT COPY OF TCR IS PLACED HEREWITH.)	THAKUR PRASAD BEHERA V/S STATE OF ODISHA	AJAYA KUMAR NANDA G.SAHU, B.BARIK
123.	CRLA/375/2025 [ODHC010210062025] (Orders dtd: 10.08.2026 & 08.09.2026 may kindly be seen. I.A No. 911/2025 at flag B for bail. State to obtain custody certificate & jail conduct of the appellant in this case and connected case.Soft copy of TCR uploaded.) Adj	BRAHMA@JASOBANTA MOHANTY V/S STATE OF ODISHA	JAGABANDHU SAHU S.SRICHANDAN
	WITH CRLA/376/2025 [ODHC010210182025] (Order dtd: 08.09.2026 may kindly be seen. I.A No. 913/2025 at flag B for bail. Conduct certificate at flag C & Custody certificate of the appellant at flag D may kindly be perused. Soft copy of TCR uploaded.)	DEEPAK RANJAN DASH V/S STATE OF ODISHA	JAGABANDHU SAHU S.SRICHANDAN
	WITH CRLA/486/2025 [ODHC010282632025] (Order dated 08.09.2026 may kindly be seen. I.A No. 1167/2025 at Flag "B" for suspension of sentence and bail. The softcopy of TCR is placed herewith. Ld. counsel has filed the Deposition copies are placed at Flag "C". Surrender certificate of the Appellant to be filed by ld. counsel for Appellant. State to obtain instruction regarding criminal antecedent of the appellant. Custody certificate	NAYAN BAG V/S STATE OF ODISHA	SUSHANTA KUMAR JOSHI M/S SURYAKANTA DWIBEDI,R.KMAHANTA,S.S.DASH,D. BARIK,K.C.LENKA,K.M.HATI,S.K BEHERA, L.K.MEHER

& jail conduct report of the appellant are filed in Court & the same are kept in reord.)		
124. CRLA/457/2025 [ODHC010256892025] (Orders dated 03.12.2025, 16.12.2025 & 18.08.2026 may kindly be seen. I.A. No. 1095/2025 at flag 'A' for bail. Instruction regarding criminal antecedent and health condition report of the appellant placed at flag 'E'. State to obtain instruction from the concerned IIC regarding conduct of the appellant. Objection filed on behalf of the informant placed at flag 'C'. Copy served. Prisoner's Petition filed by the appellant at flag 'D' praying for engagament of Adv. Manas Chand may kindly be perused. In this regard, M/s Manas Kumar Chand & Associates have filed V.Nama on behalf of the appellant. Soft copy of TCR uploaded.) Adj	HAGURU NAIK V/S STATE OF ODISHA	BHARAT BHUSAN ROUTRAY, (M/S MANAS KUMAR CHAND, K.N. PANDA, SRIKANTA GOUDA, S. SUBHADARSHINI) M/S PRAKASH KUMAR SINGH, NIBEDITA MOHANTY, SHYAM SUNDAR CHHUALSINGH, MANOJ KUMAR PANDA
125. CRLA/479/2025 [ODHC010278312025] (Order No. 01, dated 25.06.2025 may kindly be seen. IA No 1156/2025 is at Flag A for stay realization of fine. IA No 1157/2025 is at Flag B for Bail. The softcopy of TCR is placed herewith. Ld. counsel for State to obtain instruction regarding service of Notice on the Informant/Victim through local police.) MEMO	SATYABRATA RANA V/S STATE OF ODISHA	MANOJ BIHARI DAS B.R.BISWAL, R.P.DAS, D.BEHERA, X,X
126. CRLA/595/2025 [ODHC010316182025] (Order No. 04 dated 23.09.2026V/S may kindly be seen I.A. No. 1267/2025 is at flag "B" for stay realization of fine. I.A. No. 1269/2025 is at flag "C" for bail. A memo received showing counsel for the state (OPID) received all relevant documents kept in record. Soft copy of TCR placed herewith. State to obtain custody certificate, criminal antecedents & jail conduct of appellant.) Adj	NABEEL ABDUL MUBIN SHAIKH STATE OF ODISHA	BIKRAM CHANDRA GHADEI,SANDEEP RAJ PANDA, P.MOHANTY, R.K. ROUT K.PANIGRAHI J.P. PATRA (FOR OPID)
127. CRLA/598/2025 [ODHC010349252025] (Order No.04 dated- 19.08.2026STATE OF ODISHA may kindly be seen. (i) I.A. No. 1376/2025 is at flag "A" for stay realization of fine. (ii) I.A. No. 1377/2025 is at flag "B" for bail. (iii) Soft copy of TCR placed herewith. (iv) State to obtain instruction.) Adj.	ULLASH BHOI V/S STATE OF ODISHA	SAPAN KUMAR LENKA B.DALEI, K.T.MOHANTA MALAYA KUMAR SWAIN
128. CRLA/610/2025 [ODHC010335332025] (Order Dt-17.08.2026 may kindly be seen IA No.	MADAN JUANGA V/S STATE OF ODISHA	SK. ZAFARULLA ABINASH NAYAK (A.C)

1329/2025 at flag-B for Bail. IA No. 1330/2025 at flag-C for Stay of fine. State to obtain Instruction. Softcopy of TCR placed below.) Adj. WITH CRLA/459/2025 [ODHC010254592025] (Order dated 17.08.2026 may kindly be seen. I.A. No. 1076/2025 at flag 'B' for stay realization of fine. I.A. No. 1077/2025 at flag 'C' for bail. State to obtain custody certificate, criminal antecedents and jail conduct of the appellant. Soft copy of TCR uploaded.) Adj.	GILEI JUANGA V/S STATE OF ODISHA	SK. ZAFARULLA J.KAMILA, S.PATTANAIK ABINASH NAYAK (A.C)
129. CRLA/642/2025 [ODHC010377952025] (I.A No. 1492/2025 at flag A for stay of fine. I.A No. 1493/2025 at flag B for bail. TCR uploaded.) Adj	SUKRAM NAG@BILLA V/S STATE OF ODISHA	UMAKANTA BARIK B.DAS, P.C.SEJPADA AJIT KUMAR MOHANTY, K.P. DASH, (P.C. SEJPADA)
130. CRLA/727/2025 [ODHC010417032025] (Order dated 31.08.2026 may kindly be seen. I.A. No. 1604/2025 at flag 'B' for bail. I.A. No. 1605/2025 at flag 'C' for stay realization of fine. State to obtain custody certificate, jail conduct and criminal antecedent of the appellant. Soft copy of TCR uploaded.)	KATI@SUKUL BESHRA V/S STATE OF ODISHA	DIPAK RANJAN MISHRA K.N.SAHOO, A.MISHRA, L.MISHRA
131. CRLA/747/2025 [ODHC010414742025] (Order No. 15 dtd 02.09.2026 may kindly be seen. i) I.A. NO 1590 OF 2025 is at flag ' A ' for stay realization of fine . ii) I.A. NO 3180 OF 2025 is at flag ' C ' for interim bail . iii) I.A. NO 862 OF 2026 at flag ' F' for extension of bail. iv) I.A. No 1778 of 2026 is at flag- G for Bail. v) Deposition copy at flag ' E ' may kindly be perused. Written notes of submission by learned counsel for both the parties not filed . State to obtain instruction regarding the custody certificate, criminal antecedent and jail conduct of the appellant. Soft copy of paper book and TCR uploaded.) Adj.	T.DEBRAJ V/S STATE OF ODISHA	UMA CHARAN MISHRA,M/S ABHAS MOHANTY, PRINCE PATNAIK,J. SAHOO, S.S.LENKA A.MISHRA, S.P.DASH
132. CRLA/779/2025 [ODHC010455562025] (Order No.1 dated 09.09.2025 may kindly be seen. I.A. No. 1749/2025 is at flag "A" for bail. I.A. No. 1750/2025 is at flag "B" for stay realization of fine. Requisites has not been filed by the ld. counsel for appellant hence Notice has not been issued. Soft copy of LCR has received from ld.Trial Court and kept in the record for your kind perusal.) MEMO	KARNIEL DALABEHERA V/S STATE OF ODISHA	SUCHIT KUMAR NAYAK
133. CRLA/858/2025	SATYA NARAYAN	SUJIT KUMAR PATTNAIK

[ODHC010508062025] (Orders dated 06.01.2026 & 11.09.2026 may kindly be seen. I.A. No. 1953/2025 at flag-A for stay of fine, I.A. No. 1954/2025 at flag-B for bail, Surrender certificate at flag-D. State to obtain the Criminal antecedents of the appellant. Digitized copy of TCR is attached herewith.) Spec.Adj	GOUDA@SATYABADI GOUDA V/S STATE OF ODISHA	K.C.BEHERA SANTOSH KUMAR MAHANTY
134. CRLA/872/2025 [ODHC010509612025] (Order Dt-21.08.2025 may kindly be seen IA No. 1956/2025 at Flag-B for Bail. IA No. 1957/2025 at Flag-C for Stay of Fine. State to obtain Instruction. Softcopy of TCR is placed below.) Adj	SAMIR KUMAR PATRA V/S STATE OF ODISHA	SANJAY KUMAR PRADHAN,SATYA NARAYAN MISHRA (4) N.K.PANIGRAHI ANIRUDHA DAS, AMARENDRA DAS, ABANINDRA DAS, SUBASH CHANDRA MISHRA, KHAGESWAR BEHERA
135. CRLA/883/2025 [ODHC010528242025] (Order dtd 04.08.2025 may kindly be seen. I.A. No. 2635 /2026 is at flag 'D' for interim bail I.A. No. 2041 /2025 is at flag 'A' for bail. I.A. No. 2042 /2025 is at flag 'B' for stay realization of fine. Prisoner's petition received praying for engagement of Mr. Jyotirmaya Sahoo is at flag 'C' may kindly be seen. In this regard M/s Jyotirmaya Sahoo and associate advocate have filed vakalatnama for appellant is kept on record. Custody certificate filed by ld counsel for appellant is at flag 'D' may kindly be seen. Softcopy of TCR is attached herewith. THIS MATTER STANDS ADJOURNED TO NOVEMBER 2026.) MEMO	PURNA HARIJAN@PURNA CHANDRA V/S STATE OF ODISHA	ARIJEET MISHRA,JYOTIRMAYA SAHOO, S.K. PATTNAIK S.K.JENA, S.BISWAL, R.MAHATO
136. CRLA/975/2025 [ODHC010520372025] (Order dtd 10.09.2026 may kindly be seen. I.A. No. 2000/2025 is at flag 'B' for bail. Objection to bail application on behalf of informant is at flag 'C' may kindly be seen. State to obtain instruction. Soft Copy of TCR attached herewith.)Adj	MANAS KUMAR SAMAL@KANHUA V/S STATE OF ODISHA	BIBHU PRASAD MOHANTY N.SWAIN, U.N.CHHATOI, S.MOHANTY M/S NIRANJAN LENKA , H.K. MOHANTA, N. LENKA, P.K. BARIK, S.RANA, G. DASH, T.K. JENA
137. CRLA/1038/2025 [ODHC010629502025] (Order dated- 15.12.2025,18.12.2025 & 03.09.2026 may kindly be seen. I.A. No.- 2433/2025 at flag-'A' for stay realization of fine amount & I.A. No.- 2434/2025 at flag-'B' for bail. State to give reply to the bail application. Digitized copy of TCR is attached herewith.) adj	RAMACHANDRA PANDA V/S STATE OF ODISHA	SUBIR PALIT (SR. ADVOCATE),PRATIK DASH D.BARIK, A.K.MOHANTY AGNISIKHA RAY
138. CRLA/1191/2025 [ODHC010734282025] (Order No 03 dtd 05.08.2026 may kindly be seen. I.A. NO 2773 OF 2025 is at flag ' A ' for	MANAS RANJAN BARIK V/S	AKSHYANGSHU SEKHAR NANDY, G.DAS, G.K.GOSWAMI,NARAYAN BARIK, PARTH AGARWAL, SATYAJIT SAHU, PRADIP KUMAR CHAKRA,

- bail . Mr. Bibhu Prasad tripathy
Filed appearance memo on
behalf of the appellant is kept
in the record. Softcopy of TCR
is attached herewith.)
139. CRLA/1273/2025 RUDRA NARAYAN MALIK PRABIR KUMAR RAY
[ODHC010792832025] V/S
(Orders dtd: 24.11.2025 & STATE OF ODISHA M/S PRATAP CHANDRA MISHRA,
09.09.2026 may kindly be seen A.K. BARIK, D.J. SAHOO, S.R.
I.A No. 3000/2025 at flag A for BEHERA
stay execution of sentence. I.A
No. 3001/2025 at flag B for
stay realization of fine. iii) I.A
No. 3002/2025 at flag C for
bail. State to obtain custody
certificate, jail conduct and
criminal antecedent of the
appellant. Soft copy of TCR
uploaded.)Adj
140. CRLA/1303/2025 HARIHAR TARA PRASAD MOHAPATRA
[ODHC010806142025] PAHANA@HARIA M.MISHRA
(Orders dated 08.12.2025 & V/S
24.08.2026 may kindly be STATE OF ODISHA RAMAKANTA PRADHAN
seen. I.A. No.- 3051/2025 at
flag-'A' for stay of realization of
fine amount & I.A. No.-
3052/2025 at flag-'B' for bail.
Requisites for issuance of
notice to Resp. 2 & receipt
showing service of an extra
copy of appeal memo on the Id.
ASC are not yet filed. Affidavit
filed by the informant placed
at flag 'C' may kindly be
perused. Mr. Ramakanta
Pradhan has filed V>Nama on
behalf of the informant.
Digitized copy of TCR is
uploaded herewith.) .Adj
141. CRLA/1377/2025 SANKARSAN KATIKIA DEBASNAN DAS
[ODHC010851372025] V/S S.S.PATTANAIAK, B.B.SAHOO,
(Order No 01 dtd 10.12.2025 STATE OF ODISHA S.SATAPATHY, A.PRIYA, K.MAJHI,
may kindly be seen. IA No B.B.PRADHAN
3252 of 2025 is at Flag- A For
Stay realization of fine. IA No
3253 of 2025 is at Flag- B for
bail. Softcopy of TCR is
attached here with.)
142. CRLA/1411/2025 HEMA@HEMANTA DIBYA JYOTI SAHOO
[ODHC010868122025] MALLICK D. SAHOO
(Order Dt-21.09.2026 & V/S
28.09.2026 may kindly be STATE OF ODISHA ABHIJIT DAS, S.K.BARAL
seen. IA No. 3301/25 at Flag-A
for Stay of fine. IA No.
3302/25 at Flag-B for Bail.
Softcopy of TCR placed below.
State to obtain instruction
regarding criminal antecedent,
custody certificate & jail
conduct of the appellant.
Objection to the Misc. Case has
been filed by Id. counsel for
Informant is placed at Flag
"C".) Spec.Adj
143. CRLA/1430/2025 NARENDRA PAGAL AMULYA RATNA PANDA
[ODHC010850662025] V/S S.DASH
(Order dtd 05.01.2026 and STATE OF ODISHA ASHOK KUMAR BEHERA, S.
09.09.2026 may kindly be MOHAPATRA, J. SWAIN, S.
seen. I.A. No. 3247 of 2025 is DASH,A.N. DAS, A.R. BEHERA
at flag 'A' for bail. I.A. No. 3248
of 2025 is at flag 'B' for stay
realization of fine. State to
- SUBHANKAR DAS, SPANDAN
SRICHANDAN, BIBHU PRASAD
TRIPATHY

- obtain custody certificate, jail conduct and criminal antecedent of the appellant. Soft copy of TCR attached herewith.) Spec. Adj
144. CRLA/1457/2025 [ODHC010914212025] (Order dtd: 05.01.2026 may kindly be seen. I.A No. 3468/2025 at flag A for bail. I.A No. 3469/2025 at flag B for stay realization of fine. State to obtain custody certificate, criminal antecedent & jail conduct of the appellant. Soft copy of brief and TCR supplied to Adv. Mr. Biswa Kumar Mishra. Soft copy of TCR uploaded.)
- PRADIP KUMAR JENA@AKASH PATTNAIK V/S STATE OF ODISHA
- SAROJ KUMAR DASH S.P.DASH, A.K.SRICHANDAN BISWA KUMAR MISHRA
145. JCRLA/5/2025 [ODHC010032202025] (Order dated 11.09.2026 may kindly be seen. I.A No. 389/2025 at flag 'A' for bail. State to obtain information from the informant and custody certificate, criminal antecedent and jail conduct of the appellant. Soft copy of TCR uploaded.) Adj
- PRADEEP KUMAR BISWAL V/S STATE OF ODISHA
- M/S SASMITA NANDA, A.K. PARIDA, M.K. PANI
146. JCRLA/46/2025 [ODHC010315002025] (Order No 01 dtd 12.08.2026 may kindly be seen. IA No 246 od 2025 is at Flag-A for bail and suspension of sentence. State to obtain Custody certificate, jail conduct and criminal antecedent of the appellant. Softcopy of TCR is attached herewith.) MENTION
- ROMANCHA @ RABI SUNANNI V/S STATE OF ODISHA
- BINAPANI TRIPATHY, NANDINI TRIPATHY.
147. JCRLA/71/2025 [ODHC010335462025] (Order No. 02 & 03, dated 11.09.2026 may kindly be seen. I.A No. 200/2025 at Flag "A" for Bail. The softcopy of TCR has been called for from the Ld. Trial Court, however the said TCR has not yet been received. State to obtain instruction regarding criminal antecedent, custody certificate & jail conduct of the appellant.) Adj
- GOURAHARI MAHANTA@GOURA MAHANTA V/S STATE OF ODISHA
- SASMITA NANDA, A.K PARIDA, M.K PANI
148. JCRLA/233/2025 [ODHC010866642025] (Order no 01 dtd 02.09.2026 may kindly be seen. IA No 296 of 2026 is at Flag-A for Bail. Softcopy of TCR is attached herewith.) MENTION
- PRAVAT KUMAR ROUT V/S STATE OF ODISHA
- ANWEASHA MISHRA
149. CRLA/49/2026 [ODHC010005232026] (Orders dtd: 13.02.2026 & 14.08.2026 may kindly be seen. I.A No. 25/2026 at flag A for bail. SR of fresh notice issued to the informant/victim through IIC, Balasore Town P.S not yet back. State to obtain custody certificate, criminal
- SAROJ NARAYAN TRIPATHY V/S STATE OF ODISHA
- AMULYA RATNA PANDA S.DASH

- antecedents and jail conduct of the appellant. Receipt showing service of extra copy of brief on ld. AGA received. TCR uploaded.) Adj.
150. CRLA/79/2026 KUMAR BEHERA SUSHANTA KUMAR SAMANTARAY
[ODHC010029602026] V/S A.PANDA, S.MOHARANA
(Order No. 01, dated: STATE OF ODISHA
02.09.2026 may kindly be
seen. I.A. No.- 2392/2026 at
flag-'A' for bail & I.A. No.-
2393/2026 at flag-'B' for stay
realization of fine. No
vakalatnama has been received
on behalf of the informant.
Digitized copy of TCR is not
yet received.)
151. CRLA/80/2026 PITAR PALO SUCHIT KUMAR NAYAK
[ODHC010008512026] V/S S.S.DASH, S.SWAIN
(Orders dated: 05.08.2026 may STATE OF ODISHA
kindly be seen. I.A. No.
47/2026 at flag-'B' for bail.
State to obtain instruction
regarding the Custody
certificate, criminal
antecedents, if any, against the
appellant & his jail conduct.
Soft copy of TCR is uploaded
herewith.) Adj
152. CRLA/95/2026 BINOD KUMAR PANDA TARA PRASAD MOHAPATRA
[ODHC010041782026] V/S M.MISHRA
(Order Dt-21.08.2026 may STATE OF ODISHA
kindly be seen. IA No. 221/26
at Flag-A for Bail Softcopy of
TCR placed below.) Adj
153. CRLA/134/2026 TIKENDRA JANI SUSANTA KUMAR LENKA
[ODHC010069352026] V/S K.MOHAPATR, N.DIGAL
(Order dtd: 09.09.2026 may STATE OF ODISHA RUCHI RAJGARHIA
kindly be seen. I.A No.
352/2026 at flag B for stay
realization of fine. I.A No.
353/2026 at flag C for bail.
State to obtain custody
certificate, criminal
antecedent and jail conduct of
the appellant.) Ld. Amicus
Curiae for the respondent no.2
is yet to collect brief and TCR
though intimated. TCR
uploaded.) Adj
154. CRLA/154/2026 NARAYAN DIPTI RANJAN MOHAPATRA
[ODHC010084632026] MOHANTY@NARAYAN B.PASAYAT, J.P.TRIPATHY
(Order No. 02, dated JENA
21.08.2026 may kindly be V/S
seen. I.A No. 404/2026 at Flag STATE OF ODISHA
"B" for Bail. The softcopy of
TCR is placed herewith. State
to obtain instruction regarding
criminal antecedent, custody
certificate & jail conduct of the
appellant.) Adj
155. CRLA/178/2026 SABAN KUMAR NAIK SULOCHANA PATRO
[ODHC010945622025] V/S S.K.MOHANTY, R.SINGH
(Order No. 02 dated 14.08.2026 STATE OF ODISHA
may kindly be seen I.A. No.
3565/2025 renumbered as IA
No. 488/2026 is at flag "A" for
bail. I.A. No. 3566/2025
renumbered as IA No.
489/2026 is at flag "B" for stay
realization of fine Soft copy of
TCR received from ld. Trial

Court and kept herewith.) MEMO		
156. CRLA/185/2026 [ODHC010088762026] (Order Dt-23.09.2026 may kindly be seen. IA No. 2049 of 2026 is at flag 'D' for bail. Affidavit filed by the Ld. Counsel for the Respondent at Flag-C IA No. 2562 of 2026 is at flag 'F' for Early Hearing. State to obtain Instruction. Softcopy of TCR has been supplied to ld. counsel for both the parties. Written notes of submission on behalf of parties not filed. Surrender Certificate of the Appellant has been filed by ld. counsel is placed at Flag "E". Softcopy of TCR placed below. THIS CASE STANDS ADJOURNED TO IN THE MONTH OF NOVEMBER.) MENTION	PREM @ PRAMOD BARIK V/S STATE OF ODISHA	TAPOBANTA BARIK,JAGABANDHU SAHU S.R.PATI SUSHANTA KUMAR MOHANTY
157. CRLA/197/2026 [ODHC010097012026] (Order dtd 25.03.2026 may kindly be seen. I.A.No. 456 of 2026 is at flag 'B' for bail. Fresh Postal tracking report of notice issued to Respondent No 2 showing 'Item Delivered " is at flag 'D' may kindly be seen. Copy of paperbook has been served on State AGA and soft copy of paperbook has been served on ld .counsel for appellant Notes of submission on behalf of parties not filed. Softcopy of TCR and soft copy of paperook attached herewith.) MEMO	DUKHABANDHU MOHAPATRA V/S STATE OF ODISHA	AMLAN MOHANTY B.SAHOO
158. CRLA/222/2026 [ODHC010089002026] (Order dtd: 19.08.2026 may kindly be seen. I.A No. 2226/2026 at flag B for bail. State to obtain custody certificate, criminal antecedent & jail conduct of the appellant. Soft copy of TCR supplied to ld. AGA. Ld. counsel for the appellant yet to collect TCR. Soft copy of TCR uploaded.) Adj WITH CRLA/223/2026 [ODHC010098292026] (Order dtd: 19.08.2026 may kindly be seen. I.A No. 2233/2026 at flag A for stay realization of fine. I.A No. 2235/2026 at flag B for bail. State to obtain custody certificate, criminal antecedent and jail conduct of the appellant. Paperbook and TCR supplied to ld. AGA. Ld. counsel for the appellant yet to collect TCR. TCR and PB(Vol I & II) uploaded. (This case is ready for hearing).) WITH CRLA/225/2026	HAREKRUSHNA BOITEI V/S STATE OF ODISHA SIPUNA@MANAS RANJAN BEHERA V/S STATE OF ODISHA SANTOSH SAHOO	DEBASNAN DAS S.S.PATTNAIK, B.B.SAHOO, A.PRIYA, S.SATAPATHY, H.K.TANDI, J.MAJHI SUBHAM SATAPATHY, L.G. MOHRANA, B.B. DAS, S. MOHAPATRA, T.K. SAHU DEBASNAN DAS S.S.PATTANAIAK, B.B.SAHOO, A.PRIYA SUBHAM SATAPATHY, L.G. MOHARANA, B. DAS, S. MOHAPATRA, T.K. SAHU DEBASNAN DAS

[ODHC010098212026] (Ordre dtd: 19.08.2026 may kindly be seen. I.A No. 2229/2026 at flag A for stay realization of fine. I.A No. 2231/2026 at flag B for bail. State to obtain custody certificate, criminal antecedent and jail conduct of the appellant. Copy of TCR and PB(Vol I & II) served on ld. AGA. Ld. counsel for the appellant yet to collect TCR. TCR & PB(Vol I & II) uploaded. (This case is ready for hearing).)	V/S STATE OF ODISHA	S.S.PATTANAIAK, B.B.SAHOO, A.PRIYA SUBHAM SATAPATHY, L.G. MOHARANA, B. DAS, S. MOHAPATRA, T.K. SAHU
WITH CRLA/236/2026 [ODHC010098362026] (Ordre No 01 dtd 19.08.2026 may kindly be seen. IA No 2230 of 2026 is at Flag-A for bail. IA No 2228 of 2026 is at flag-B for stay realization of fine. Soft copy of TCR is attached here with.)	AMARESH ROUT@SIPU@AMARESH KU ROUT V/S STATE OF ODISHA	DEBASNAN DAS S.S.PATTANAIAK, B.B.SAHOO, A.PRIYA SUBHAM SATAPATHY, LOKESH GOURAV MOHARANA, BISWABHUSAN DAS, SATYA MOHAPATRA, TIRTH KUMAR SAHU
WITH CRLA/241/2026 [ODHC010125002026] (Ordre No. 01, dated 19.08.2026 may kindly be seen. I.A No. 557/2026 at Flag "A" for Bail. The softcopy of TCR is placed herewith. Softcopy of TCR has been supplied to Ld. counsel for Appellant, State & Informant. State to obtain instruction regarding criminal antecedent, custody certificate & jail conduct of the appellant.)	BABAN @ MADAN MOHAN SAHOO V/S STATE OF ODISHA	BISHNU PRASAD PRADHAN B.R.SAHU, H.K.KHANDAL, A.SAGAR SUBHAM SATAPATHY, L.G MOHARANA, B. DAS, S. MOHAPATRA, T.K SAHU
WITH CRLA/242/2026 [ODHC010118392026] (Ordre No. 01, dated 19.08.2026 may kindly be seen. I.A No. 526/2026 at Flag "A" for Suspension of sentence/Release the appellant on Bail. The softcopy of TCR is placed herewith. Softcopy of TCR has been supplied to Ld. counsel for Appellant, State & Informant. State to obtain instruction regarding criminal antecedent, custody certificate & jail conduct of the appellant.)	BALIA@BALARAM BEHERA V/S STATE OF ODISHA	KISHORE KUMAR MISHRA P.RAY, P.LENKA, D.BARIK SUBHAM SATAPATHY, L.G MOHARANA, B. DAS, S. MOHAPATRA, T.K SAHU
WITH CRLA/252/2026 [ODHC010095852026] (Orders dated 19.08.2026 may kindly be seen. I.A. No. 2022/2026 at flag 'B' for bail. State to obtain custody certificate, criminal antecedent and jail conduct of the appellant. Soft copy of TCR served on the ld. A.G.A. Ld. counsels for the appellant and the informant yet to collect soft copy of TCR. Soft copy of TCR received in CRLA No. 222/2026 and PB (Vol. I & II) are uploaded herewith.)	BHAGIRATHI PALEI V/S STATE OF ODISHA	DEBASNAN DAS S.S.PATTANAIAK, B.B.SAHOO, A.PRIYA, H.K.TANDI, J.MAJHI SUBHAM SATAPATHY, L.G. MOHARANA, B. DAS, S. MOHAPATRA, T.K. SAHU
WITH CRLA/282/2026	ANJAN ROUT@CHILU	DEBASNAN DAS

[ODHC010098462026] (Order dtd 19.08.2026 may kindly be seen. I.A. No. 2232/2026 is at flag 'A' for stay realization of fine. I.A. No. 2234/2026 is at flag 'B' for bail. Soft Copy of TCR served on ld counsel for state. Ld counsel for appellant and informant are yet to collect soft copy of TCR. State to obtain custody certificate , criminal antecedents and jail conduct of the appellant.)	V/S STATE OF ODISHA	S.S.PATTANAIK, B.B.SAHOO, A.PRIYA, S.SATAPATHY, J.MAJHI, H.K.TANDI, B.B.PRADHAN SUBHAM SATAPATHY,L.G. MOHARANA, B.DAS, S.MOHAPATRA, T.K. SAHU
159. CRLA/279/2026 [ODHC010178592026] (Order dated- 03.09.2026 may kindly be seen. IA No. 721/26 at Flag-B for Bail. Soft copy of TCR is placed herewith.) Adj.	RASHMIRANJAN @ RASHMI RANJAN PARIDA V/S STATE OF ODISHA	SMRUTI RANJAN DASH,DEVASHIS PANDA, S.PANDA, A.MEHTA, D.B.RATH, S.PATNAIK, T.SHARMA R.K.NAYAK, A.SAHOO, S.S.RAY, D.DAS TUKUNA KUMAR MISHRA, S.SENAPATI, S.PANDA DHANANJAYA MUND P.K.BEHERA
160. CRLA/313/2026 [ODHC010214312026] (Order dtd: 10.08.2026 may kindly be seen. I.A No. 843/2026 at flag B for suspension of sentence and bail. State to obtain instruction regarding custody certificate, criminal antecedents and jail conduct of the appellant. Soft copy of TCR and PB uploaded. (This case is ready for hearing).) MEMO	RAGHU RANA V/S STATE OF ODISHA	
161. CRLA/317/2026 [ODHC010168332026] (Order dtd: 19.08.2026 may kindly be seen. I.A No. 688/2026 at flag A for bail. I.A No. 689/2026 at flag B for stay realization of fine. State to obtain custody certificate, criminal antecedents and jail conduct of the appellant. TCR uploaded.) Adj	RAMESH BISOI V/S STATE OF ODISHA	SANGRAM KESHARI ROUT P.K.SAHOO GAYATRI DAS(AMICUS CURIAE)
162. CRLA/422/2026 [ODHC010268072026] (Order dtd: 31.08.2026 may kindly be seen. I.A No. 992/2026 at flag A for bail. State to obtain custody certificate, jail conduct and criminal antecedent of the appellant. Soft copy of TCR uploaded.)	RAJESH BEHERA V/S STATE OF ODISHA	SATYANARAYAN MOHAPATRA D.R.MAHAPATRA, S.K.MOHAPATRA
163. CRLA/426/2026 [ODHC010272332026] (Orders dtd: 02.07.2026 & 07.09.2026 may kindly be seen. I.A No. 1009/2026 at flag B for bail. Certified copy of T.C Judgement kept in sealed cover. TCR uploaded.)	RAJA @ AJAYA PARIDA V/S STATE OF ODISHA	SAPAN KUMAR LENKA B.DALEI, K.T.MOHANTA, B.SAHOO
164. CRLA/471/2026 [ODHC010382322026] (Order Dt-09.09.2026 may kindly be seen. IA No. 1365/26 at Flag-A for Bail. State to obtain Instruction. Softcopy of TCR placed below.) MEMO	BENUDHAR SAHOO V/S STATE OF ODISHA	PANCHANAN PANIGRAHI SAURAV MOHANTY (AMICUS CURIAE)
165. CRLA/533/2026 [ODHC010300282026]	PRAFULLA MAHALLA @ BABA	AMIT KUMAR NATH S.K.ROUT, P.K.SAHOO, D.SAMAL

(Order No - 04 Dated 12.08.2026 may kindly be seen . I.A No-1096/2026 is at Flag-B for Bail . V.Nama filed by Ld. Amicus Curie Mr. Mohendra Kumar Mohapatra placed here in record. Copy of Appeal Memo served to Ld. Amicus Curie for the informant via mail. Softcopy of LCR placed herewith .) adj	V/S STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRA (INFORMANT)
166. CRLA/636/2026 [ODHC010545032026] (Orders dated 02.09.2026, 21.09.2026 & 30.09.2026 may kindly be seen. I.A. No. 1908/2026 at flag 'C' for interim bail. State to obtain instruction. Soft copy of TCR uploaded.) Spec.Adj	SK.MONAF HUSEN V/S STATE OF ODISHA	AMULYA RATNA PANDA S.DASH
167. CRLA/677/2026 [ODHC010493882026] (Order No 03 dtd 02.09.2026 may kindly be seen. IA No 1632 of 2026 is at Flag-A for Bail. State to obtain instruction regarding Criminal antecedent and jail conduct. Copy of notice filed is at Flag-C. Softcopy of TCR is attached herewith.) Adj.	ALEKHAMANI NAIK V/S STATE OF ODISHA	SANJIB KUMAR BHANJADEO S.BALABANTARAY, B.BARIK
168. CRLA/678/2026 [ODHC010551952026] (Order No 04 dtd 11.09.2026 may kindly be seen. I.A. No 1827 of 2026 is at Flag-B for bail. Mr. Ranjan Kumar Patra yet to submit V.Nama in favour of the victim. Softcopy of TCR is attached herewith.) Adj	SUSANT NAYAK V/S STATE OF ODISHA	RAVI SHANKAR SAMAL S.BISWAL (MR. RANJAN KUMAR PATRA)
169. CRLA/686/2026 [ODHC010554102026] (Order No. 01, dated 10.08.2026 may kindly be seen. I.A No. 1837/2026 at Flag "A" for Bail. The softcopy of TCR is placed herewith. Ld. counsel for State to obtain instruction regarding service of Notice on the Informant/Victim through IIC, Cantonment P.S.) MEMO	HAFIZ NUR ARTAJ@AKHTAR V/S STATE OF ODISHA	PRATIK NAYAK A.MISHRA, C.PRAKASH, R.K.HOTA
170. CRLA/716/2026 [ODHC010535292026] (Order Dt-24.08.2026 may kindly be seen. IA No. 1771/26 Softcopy of TCR placed below.) MENTION	ARAKHITA MAJHI V/S STATE OF ODISHA	PRABHAV BEHERA S.S.HOTA MANDAKINI PANDA
171. CRLA/737/2026 [ODHC010544582026] (Order Dtd. 24.08.2026 may kindly be seen. I.A. No. 1797 of 2026 is at flag ' A ' for stay of fine. I.A. No. 1798 of 2026 is at flag ' B ' for bail. State to obtain the criminal antecedent and the jail conduct of the appellant. Soft copy of TCR is attached herewith.) Adj	KALIA NAIK V/S STATE OF ODISHA	SUJAY SHANKER SINGHDEO
172. CRLA/808/2026 [ODHC010670772026] (Order dated 29.09.2026 may	AWAZ MEHER V/S	SURYAKANTA DWIBEDI R.K.MAHANTA, S.S.DASH, S.K.BEHERA, R.K.HATI

kindly be seen. I.A No. 2257/2026 at Flag "A" for stay of realization of fine amount. I.A No. 2258/2026 at Flag "B" for Bail. The softcopy of TCR is placed herewith. State to obtain instruction regarding criminal antecedent & jail conduct of the appellant. Custody Certificate of the Appellant is filed in Court & the same is kept in record. Ld. counsel for Appellant to file a comprehensive affidavit disclosing the criminal antecedents & status of those cases.) Spec. Adj.

173. CRLA/866/2026 [ODHC010715832026] (Order dated 24.09.2026 may kindly be seen. I.A. NO. 2430 of 2026 at Flag - B for bail. Copies of depositions filed by Ld Counsel for appellant at Flag - C. Soft copy of LCR/TCR received and uploaded.) Spec.Adj

DINESH RAO
V/S
STATE OF ODISHA

JAGABANDHU SAHU
S.K.MOHANTY

174. JCRLA/206/2026 [ODHC010560672026] (Order Dt-14.08.2026 may kindly be seen. IA No. 256/26 at Flag-A for Bail. IA No. 262/26 at Flag-B for Stay of fine. Softcopy of TCR placed below.) Adj

MAKU@SUDHANSHU@SU SATYA NARAYAN MISHRA (4)
DHANSHU BHUSAN
SAMAL
V/S
STATE OF ODISHA

FOR ADMISSION

175. CRLMP/922/2024 [ODHC010440542024] (Counter filed on behalf of OP.3 & Counter filed by OP.4. Rejoinder to the Counter by OP.3 received on behalf of the petitioner. Copy served IA. No.144/24 at fl.A for appr. direction. Objection to the above IA. is at fl.B. IA No. 263/26 is at fl. D for app. order. Letter issued by the Superintendent Police is at fl.X may kindly be seen. Addl. document on behalf of the petitioner is at fl.10 may kindly be seen. Addl. document reg. status of the case in SA 152 of 25 received from the petitioner's Adv. is at fl.15 may kindly be seen. Instruction by Addl. SP, CID, CB, Cuttack is at fl. Y may kindly be seen. Reg. instruction of status report of investigation in CID, CB, P.S case No. 17 of 2023 by Mr. Amitabh Pradhan, Id. ASC.) MEMO

SUSREE SUBINITA
V/S

SUCHETA GUMANSINGH
D.PANDA
M/S. DEBENDRANATH
MISRA,S.K.PANDA,R.MISRA
K.M.H. NIAMATI M/S.PARSURAM
MOHAPATRA G.PANDA, (MR. MANOJ
KUMAR MOHAPATRA (1))

FOR ADMISSION - CRLMC U/S 482 Cr.P.C./ 528 BNSS

176. CRLMC/1376/2024 [ODHC010257092024] (Fresh mediation report received from Coordinator, OHC, Mediation Centre,

AJIT KUMAR PATRA
V/S

ANSHUMAN RAY,DEBI PRASAD
DHAL,SIDDHARTHA SAMAL,S
DWIVEDI,A B MANUBARWALA,
NIRMAL CHANDRA MOHANTY
P. RANJAN, M. MOHANTY,

	Cuttack is at fl. M may kindly be seen. Show cause/ counter reply filed by OP-2 is at fl. Q. IA. No. 846/24 at fl. A for stay. IA. No.1775/24 at fl. C for appr. order. Copy not served. STATE OF ODISHA IA NO. 770/2025 is at fl. N for app. order. Rejoinder affidavit filed by the petitioner is at fl. 1 may kindly be seen. M/S Lalitendu Mohapatra and his associates filed V.nama for petitioner. M/S Nirmal Chandra Mohanty and his associates filed V.nama for petitioner, no objection certificate of previous counsel.) WITH CRLMC/779/2024 ARPAN KUMAR PATRA [ODHC010182872024] V/S (A.D. of notice issued to OP-2 returned. Also OP-2 appeared through M/S Suryanarayan Biswal & associates. IA. STATE OF ODISHA No.579/24 at fl. A for further orders re:stay.Counter filed by OP-2 is at fl.C. Rejoinder of petitioner filed on 24.09.2025 is at fl. D. M/S Siddhartha Samal & associates filed V.nama for petitioner taking consent of previous counsel. M/S Nirmal Chandra Mohanty and his associates filed V.nama for petitioner taking consent of one counsel, whose signature not in previous v.nama.) WITH CRLMC/3109/2024 ARPAN KUMAR PATRA [ODHC010538242024] V/S (I.A. No-1937/2024 is at flag-"A" for further orders reg . stay. I.A.No-1543/2026 is at flag-"4" for appropriate order. I.A.No-3609/2025 is at flag-"3" for appropriate order. Mediation STATE OF ODISHA Report received from Orissa High Court Mediation Center is at flag-"B" may kindly be seen. Counter reply filed by op. party no-2 on 06.11.2024 is at flag-"C". Additional affidavit filed on behalf of the petitioner is at flag-"1" may kindly be seen. copy served. Another affidavit filed on behalf of the petitioner is at flag-"2" may kindly be seen. copy served.)	LALITENDU MOHAPATRA, S.K. ROUTRAY, P. NAYAK, S. PATTNAIK, B.P. ROUTRAY, A. DASH, A.PRADHAN, S.S.LENKA, K. MOHANTY SURYANARAYAN BISWAL,MINATI BEHERA,SYED SIBGATULLAH,S SWAROOP
		ANSHUMAN RAY SIDDHARTHA SAMAL,S DWIVEDI,A B MANUBARWALA, NIRMAL CHANDRA MOHANTY, P. RANJAN, M. MOHANTY, K.MOHANTY M/S.SURYANARAYAN BISWAL,M.BEHERA,S.SIBGUTULLAH, S.SWAROOP
		ANSHUMAN RAY,ADITYA BHARAT MANUBARWALA,S.SAMAL,S.DWIBEDI B.P. ROUTRA, A.DASH, NIRMAL CHANDRA MOHANTY, P.RANJAN, M.MOHANTY LALITENDU MOHAPATRA, S.K.ROUTRA, P.NAYAK, S.PATTNAIK SURYA NARAYAN BISWAL M.BEHERA S.SIBGATULLAH S.SWAROOP
177.	CRLMC/705/2025 HEMANT KUMBHAR [ODHC010118522025] V/S (Joint Compromise Affidavit filed by the O.P.No.2 is at Flag 'B' may kindly be seen.(Copy not served)) Spec.Adj STATE OF ODISHA	KAUSTUVA MOHANTY ABANI KUMAR SRICHANDAN
178.	CRLMC/4688/2025 NALINI KANT DASH [ODHC010809052025] V/S (IA No. 3304/25 at flag-A for further order reg. stay. IA No. 3305/25 at flag-B to de-freeze accounts by Investigating agency. Synopsis of Objections with annexures filed by adv. for Op.2 on 29.08.26 are at flag-2(copy served on state) STATE OF ODISHA	MR. SUBIR PALIT (SR. ADV.),SASANKA SEKHAR DAS S.SUBHAM SILABHADRA SASTRY, S.S.MOHANTY, S.M.PANIGRAHI, A.SETHI

Objections of Op.2 Produced in court on 25.08.26 is at flag-3. Reply affidavit filed on behalf of Op.1 on 22.09.26 is at flag-4. Objection to IA No.3305/25 filed on behalf of Op.1 on 22.09.26 is at flag-5.) Spec. Adj.

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| <p>179. CRLMC/5262/2025
[ODHC010883642025]
(I.A.No-3689/2025 is at flag-"A"V/S
for stay. An affidavit filed by the S.I. of Police is at flag-"1" may kindly be seen. An affidavit filed by the informant op party no-2 is at flag-"B" may kindly be seen. copy not served.) MENTION</p> | <p>BIRANCHI NARAYAN KUNDU
STATE OF ODISHA</p> | <p>SURYASNATA MOHAPATRA
LALIT MOHAN MOHANTY, A RAY, S PATNAIK, S.SAHOO, S.BHUYAN
M/S BHARAT JALLI, A.P.MISHRA, S.K.BARIK, B.N.BHOL, P.K NAYAK, S.DAS</p> |
| <p>180. CRLMC/1390/2026
[ODHC010298952026]
(A.D. Of notice issued to Op. 2 returned after service of notice. Also Op.2 appeared through Dipti Dhall. Receipt showing service of extra copy filed an attached to the record. Learned counsel for state to obtain instruction, C.D.) MEMO</p> | <p>KUNI BEHERA
V/S
STATE OF ODISHA</p> | <p>SASMITA NANDA
A.K.PARIDA, M.K.PANI
DIPTI DHALL</p> |
| <p>181. CRLMC/2629/2026
[ODHC010580792026]
(I.A. No. 1956/2026 is at Flag A for stay. Joint affidavit filed by the petitioners and O.P. No.- 2 &3 is at Flag B. (copy served) State to obtain instruction on the Joint affidavit. Consolidated cause title has been filed by advocate for the petitioner is at Flag C. (copy not served on ASC) Injury report filed by advocate for the petitioner is at Flag D. (copy not served on ASC).) MEMO</p> | <p>TUKUNA SWAIN
V/S
STATE OF ODISHA</p> | <p>SURYAKANTA DWIBEDI
R.K.MAHANTA, S.S.DASH, S.K.BEHERA, K.M.HATI
UMESH CHANDRA BISWAL</p> |
| <p>182. CRLMC/2928/2026
[ODHC010575842026]
(order dt. 01.09.2026 may kindly be seen. Learned counsel for state to obtain instructions as per order dated 01.09.2026. Copy of statement of informant under Section 183 of the B.N.S.S.,received from J.M.F.C.-II(Cog Taking),Cuttack ,in sealed cover ,kept at DR(Judicial).) MEMO *</p> | <p>MINATI KUNDU
V/S
STATE OF ODISHA</p> | <p>ABHIMANYU PARIDA
PRAVATA KUMAR SWAIN</p> |
| <p>183. CRLMC/3015/2026
[ODHC010633652026]
(IA No. 2177 of 2026 is at fl."A" for stay. An affidavit filed by Op.2 on 10.09.26 is at flag-B (copy not served) Ld counsel for state to obtain C.D. and to obtain instruction reg. affidavit.) MEMO</p> | <p>SHREE KUMAR
SUJAL@SUJAL BEURA @ SRUJAL
V/S
STATE OF ODISHA</p> | <p>BIBHUTI RANJAN MOHANTY
B.K.RAJ, S.MOHANTY

RANJIT MOHANTY</p> |
| <p>184. CRLMC/3096/2026
[ODHC010674622026]
(I.A. No.2354/2026 at flag "A" for further order regarding stay of the further proceeding. Affidavit filed on behalf of the OP-02 is kept at flag-'B' may kindly be seen.(copy served)</p> | <p>MAUDI
MAHENDRA@M.MAHENDRA KUMAR
V/S
STATE OF ODISHA</p> | <p>SUSANTA KUMAR JETHY

PRASANTA KUMR PANDA, S.PATI</p> |

Learned counsel for state to obtain instructions as per order dated 07.09.2026.)

MEMO

WITH CRLMC/3146/2026
[ODHC010674582026]
(I.A. No. 2352/2026 is at Flag 'A' for further orders reg. stay. I.A. No. 2353/2026 is at Flag 'B' for further orders reg. stay execution of N.B.W. Mr. S.K. Jethy adv filed a Vakalatnama on behalf of the O.P. No. 2. An Affidavit filed on behalf of the O.P. No 2 placed at Flag 'B' may kindly be seen. (Copy served on A.S.C. as well as on counsel for the Petitioner) Counsel for the State to obtain instructions with regard to the genuineness of such affidavit filed on behalf of the O.P. No. 2.)

K.SANTOSH KUMAR
DORA
V/S
STATE OF ODISHA

PRASANTA KUMAR PANDA
S.PATI
MR. SUSANTA KUMAR JETHY

FOR ADMISSION - CRIMINAL REVISION

185. CRLREV/712/2024
[ODHC010882322024]
(I.A. No. 1136 of 2024 is at flag V/S "A" for stay. Note of Submission is at flag "B" may be kindly seen. Affidavit filed by Advocate for the petitioner is at flag "C" may kindly be seen.(Copy Served) An affidavit filed by the learned Advocate for the petitioner is placed at Flag 'D' for kind perusal. The additional document filed by the learned Advocate for the petitioner, placed at Flag 'E', may kindly be seen. The learned Standing Counsel for the Vigilance Department has not yet filed the response to the same. PART-HEARD MATTER. THIS MATTER WILL BE TAKEN UP AT 02.00 P.M.) Spec.Adj P/L WITH CRLREV/713/2024
[ODHC010882372024]
(I.A. No. 1137 of 2024 is at flag V/S "A" for Stay.) P/L

DEBENDRA KUMAR
PANDA
V/S
STATE OF ODISHA(VIG.)

JAJATI KESHARI
KHUNTIA,SASMITA GAJENDRA,
GAYATRI BISOI, S.R. POLAI, B.K.
SENDHA, S. SWAIN,
A. PRASAD, D.K.SETHY, D.SAHOO,
J.K.PADHI, H.S.DE0, B.K.MOHANTY,
K.PRATIHARI, S.SUMAN

WITH CRLREV/739/2024
[ODHC010898362024]
(I.A No. 1156/2024 is at flag "A" for stay. An affidavit not yet filed by the counsel for the petitioner. M/s Sasmita Gajendra and her associates entered into appearance by filing Vakalatnama for the petitioner with the consent from the previous advocate. M/s Soubhagya Swain and his associates entered into appearance by filing Vakalatnama for the petitioner with the consent from the previous advocate.) P/L

STATE OF ODISHA(VIG.)
DEBENDRA KUMAR
PANDA
V/S
STATE OF ODISHA(VIG.)

JAJATI KESHARI KHUNTIA
R.P.CHATTERJEE, SASMITA
GAJENDRA, GAYATRI BISOI, S.R.
POLAI, B.K. SENDHA, S.SWAIN,
A.PRASAD, D.K. SETHY, D.SAHOO,
J., H.S.DE0, B.K.MOHANTY,
K.PRATIHARI, S.SUMAN
JAJATI KESHARI KHUNTIA
J.K. PADHI, R.P. CHATTERJEE,
SASMITA GAJENDRA,G. BISOI, S.R.
POLAI, B.K. SENDHA, S. SWAIN, A.
PRASAS, D.K. SETHY, D. SAHOO,,
H.S.DE0, K.PRATIHARI, S.SUMAN